

In The High Court at Calcutta

Appellate Jurisdiction

Daily Supplementary List Of Cases For Hearing On Thursday, 21st of May, 2026

CONTENT

SL NO.	BENCHES	COURT ROOM NO.	TIME	PAGE NO.
1	HON'BLE CHIEF JUSTICE SUJOY PAUL HON'BLE JUSTICE PARTHA SARATHI SEN	1 DB - I	On 21-05-2026 At 10:30 AM	1
2	HON'BLE JUSTICE TAPABRATA CHAKRABORTY HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE	11 DB - II	On 21-05-2026 At 10:30 AM	4
3	HON'BLE JUSTICE TAPABRATA CHAKRABORTY HON'BLE JUSTICE REETOBROTO KUMAR MITRA	11 DB	On 21-05-2026 At 03:00 PM	7
4	HON'BLE JUSTICE ARIJIT BANERJEE HON'BLE JUSTICE DEBANGSU BASAK HON'BLE JUSTICE APURBA SINHA RAY HON'BLE JUSTICE MD. SHABBAR RASHIDI HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)	8 LB	On 21-05-2026 At 02:00 PM	8
5	HON'BLE JUSTICE ARIJIT BANERJEE HON'BLE JUSTICE APURBA SINHA RAY	8 DB - III	On 21-05-2026 At 10:30 AM	9
6	HON'BLE JUSTICE ARIJIT BANERJEE HON'BLE JUSTICE OM NARAYAN RAI	8 DB	For 22-05-2026 At 12:30 PM	23
7	HON'BLE JUSTICE ARIJIT BANERJEE	8 SB	For 22-05-2026 At 10:30 AM	24
8	HON'BLE JUSTICE DEBANGSU BASAK HON'BLE JUSTICE MD. SHABBAR RASHIDI	37 DB - IV (COMMERCIAL DIVISION)	On 21-05-2026 At 10:30 AM	26
9	HON'BLE JUSTICE DEBANGSU BASAK HON'BLE JUSTICE MD. SHABBAR RASHIDI	37 DB - IV	On 21-05-2026 -	27
10	HON'BLE JUSTICE MADHURESH PRASAD HON'BLE JUSTICE PRASENJIT BISWAS	4 DB - V	On 21-05-2026 At 10:30 AM	28
11	HON'BLE JUSTICE RAJASEKHAR MANTHA HON'BLE JUSTICE RAI CHATTOPADHYAY	13 DB - VI	On 21-05-2026 At 10:30 AM	31
12	HON'BLE JUSTICE RAJASEKHAR MANTHA HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE	13 DB	On 21-05-2026 At 03:00 PM	35
13	HON'BLE JUSTICE SABYASACHI BHATTACHARYYA HON'BLE JUSTICE BISWAROOP CHOWDHURY	16 DB -VII	On 21-05-2026 At 10:30 AM	36

SL NO.	BENCHES	COURT ROOM NO.	TIME	PAGE NO.
14	HON'BLE JUSTICE RAJARSHI BHARADWAJ HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)	759 DB-VIII	On 21-05-2026 -	39
15	HON'BLE JUSTICE RAJARSHI BHARADWAJ HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)	238 (DB-VIII)PONZI BENCH	On 21-05-2026 At 02:00 PM	44
16	HON'BLE JUSTICE SHAMPA SARKAR HON'BLE JUSTICE TIRTHANKAR GHOSH	12 DB	On 21-05-2026 At 02:00 PM	52
17	HON'BLE JUSTICE SHAMPA SARKAR HON'BLE JUSTICE AJAY KUMAR GUPTA	12 DB - IX	On 21-05-2026 At 10:30 AM	53
18	HON'BLE JUSTICE RAVI KRISHAN KAPUR	7 SB - I	On 21-05-2026 -	56
19	HON'BLE JUSTICE AMRITA SINHA	18 SB - III	On 21-05-2026 At 10:30 AM	58
20	HON'BLE JUSTICE JAY SENGUPTA	28 SB - IV	On 21-05-2026 At 10:30 AM	73
21	HON'BLE JUSTICE SUVRA GHOSH	15 SB - V	On 21-05-2026 At 10:30 AM	86
22	HON'BLE JUSTICE TIRTHANKAR GHOSH	35 SB- VI	On 21-05-2026 At 10:30 AM	90
23	HON'BLE JUSTICE HIRANMAY BHATTACHARYYA	19 SB - VII	On 21-05-2026 At 10:30 AM	103
24	HON'BLE JUSTICE SAUGATA BHATTACHARYYA	5 SB - VIII	On 21-05-2026 At 10:30 AM	116
25	HON'BLE JUSTICE KAUSIK CHANDA	237 SB - IX	On 21-05-2026 At 10:30 AM	118
26	HON'BLE JUSTICE SUGATO MAJUMDAR	40 SB - XI	On 21-05-2026 At 10:30 AM	126
27	HON'BLE JUSTICE BIVAS PATTANAYAK	14 SB - XII	On 21-05-2026 At 10:30 AM	129
28	HON'BLE Dr. JUSTICE AJOY KUMAR MUKHERJEE	29 SB - XIV	On 21-05-2026 At 10:30 AM	147
29	HON'BLE JUSTICE DINESH KUMAR SHARMA	2 SB - XV	On 21-05-2026 At 10:30 AM	169

SL NO.	BENCHES	COURT ROOM NO.	TIME	PAGE NO.
30	HON'BLE JUSTICE GAURANG KANTH	36 SB	On 21-05-2026 At 02:00 PM	175
31	HON'BLE JUSTICE ANANYA BANDYOPADHYAY	33 SB - XVII	On 21-05-2026 At 02:00 PM	176
32	HON'BLE JUSTICE RAI CHATTOPADHYAY	652 SB	On 21-05-2026 -	181
33	HON'BLE JUSTICE SHAMPA DUTT (PAUL)	30 SB - XVIII	On 21-05-2026 At 10:30 AM	197
34	HON'BLE JUSTICE RAJA BASU CHOWDHURY	3 SB - XIX	On 21-05-2026 At 02:00 PM	199
35	HON'BLE JUSTICE PARTHA SARATHI SEN	236 SB	On 21-05-2026 -	204
36	HON'BLE JUSTICE APURBA SINHA RAY	550 SB	On 21-05-2026 -	211
37	HON'BLE JUSTICE BISWAROOP CHOWDHURY	9 SB - XX	On 21-05-2026 -	216
38	HON'BLE JUSTICE PRASENJIT BISWAS	655 SB	On 21-05-2026 -	227
39	HON'BLE JUSTICE AJAY KUMAR GUPTA	39 SB	On 21-05-2026 At 02:00 PM	235
40	HON'BLE JUSTICE SUPRATIM BHATTACHARYA	21 SB	On 21-05-2026 Not Sitting	248
41	HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE	446 SB	On 21-05-2026 -	259
42	HON'BLE JUSTICE MD. SHABBAR RASHIDI	551 SB	On 21-05-2026 -	269
43	HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)	34 SB-XXI	On 21-05-2026 -	272
44	HON'BLE JUSTICE SMITA DAS DE	10 SB - XXII	On 21-05-2026 At 10:30 AM	281
45	HON'BLE JUSTICE REETOBROTO KUMAR MITRA	24 SB - XXIII	On 21-05-2026 At 10:30 AM	283
46	HON'BLE JUSTICE OM NARAYAN RAI	6 SB - XXIV	On 21-05-2026 At 10:30 AM	298

SL NO.	BENCHES	COURT ROOM NO.	TIME	PAGE NO.
47	LD. REGISTRAR ADMN. (L and OM)	50	On 21-05-2026 At 12:00 PM	321
48	WARNING LIST	· ·	Warning List	323



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 1

First Floor

Main Building

DIVISION BENCH (DB - I)

AT 10:30 AM

HON'BLE CHIEF JUSTICE SUJOY PAUL
HON'BLE JUSTICE PARTHA SARATHI SEN

FROM 2ND MARCH, 2026 - PUBLIC INTEREST LITIGATION;

MATTERS RELATING TO CENTRAL TRIBUNAL UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO [EXCLUDING TAX MATTERS, MATTERS RELATING TO LAND REVENUE TRIBUNAL AND STATE TRIBUNAL];

APPEAL FROM ORDER RELATING TO GROUP-VI CONCERNING SERVICE OF THE JUDICIAL OFFICERS, OFFICERS AND STAFF OF HIGH COURT SERVICE AND DISTRICT JUDICIARY [BOTH RETIRED AND SERVING] AND APPLICATIONS CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO POLICE UNDER RESIDUARY (GROUP-IX) INCLUDING APPLICATIONS CONNECTED THERETO;

CONTEMPT APPLICATIONS AND REVIEW PETITIONS (INCLUDING APPLICATIONS CONNECTED THERETO) OF THE DIVISION BENCH, HON'BLE JUDGES WHEREOF ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT OR TRANSFER/ELEVATION [UPTO 2010];

ANY OTHER MATTER, IRRESPECTIVE OF CLASSIFICATION, AS DIRECTED BY HON'BLE CHIEF JUSTICE.

FROM 20TH APRIL 2026 - IN ADDITION TO THE DETERMINATION OF ALL THE HON'BLE DIVISION BENCHES, SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIPS' RESPECTIVE SUBJECTS.

NOTE:

- I. ON EVERY MONDAY, PIL (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, WP.CT, GROUP-VI, GROUP-IX MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.
- II. ON EVERY TUESDAY, WP.CT (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, GROUP-VI, GROUP-IX, PIL MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.
- III. ON EVERY WEDNESDAY, GROUP - VI (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, GROUP-IX, PIL, WP.CT MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.
- IV. ON EVERY THURSDAY, GROUP-IX (MOTION) MATTERS WILL BE TAKEN UP FIRST. THEREAFTER, PIL, WP.CT, GROUP-VI MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.
- V. ON EVERY FRIDAY, ASSIGNED MATTERS AND APPLICATION, IF ANY WILL BE TAKEN UP FIRST. THEREAFTER, PIL, WP.CT, GROUP-VI, GROUP-IX MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.
- VI. EVERYDAY HEARING MATTERS WILL BE TAKEN UP AT 2 PM OR IMMEDIATELY AFTER COMPLETION OF THE MOTION MATTERS, WHICHEVER IS EARLIER. AFTER COMPLETION OF THE HEARING MATTERS, MOTION MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.
- VII. ON EVERY FRIDAY, ORIGINAL SIDE MATTERS WILL BE TAKEN UP FIRST. AFTER COMPLETION OF THE ORIGINAL SIDE MATTERS APPELLATE SIDE MATTERS WILL BE TAKEN UP SERIALLY.
- VIII. LD. ADVOCATES FOR THE PARTIES ARE REQUESTED TO FILE THEIR LAW NOTES IN ALL HEARING MATTERS.
- IX. MENTIONING WILL BE ALLOWED AT THE FIRST SITTING OF THE COURT UPON NOTICE TO THE OTHER SIDE(S).
- X. FINAL HEARING MATTERS ORDINARILY SHALL NOT BE ADJOURNED.
- XI. LD. ADVOCATES ARE REQUESTED TO PROVIDE LIST OF DATES OF FINAL HEARING MATTERS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/98477830007?pwd=CdQaPVAYUybpXhitLwb5mOEXvxwmb.1>

SPECIALLY FIXED MATTERS

1	WPA(P)/236/2026 (10:30 A.M.)	RAMKRISHNA PAL VS STATE OF WEST BENGAL AND ORS.	DEBJANI DASGUPTA
wt2	WPA(P)/245/2026	MOHAMMED ZAFAR YASIN VS STATE OF WEST BENGAL AND ORS.	MD BABUL HUSSAIN
wt3	WPA(P)/253/2026	MD. SHAKIL WRSI VS STATE OF WEST BENGAL AND ORS.	MD DANISH

wt4	WPA(P)/250/2026	WEST BENGAL STATE JAMIAT-E-ULAMA VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SHARMA
wt5	WPA(P)/240/2026	VINOD KUMKAR SHARMA VS STATE OF WEST BENGAL AND ORS.	DEBARATI DAS (SEN)
wt6	WPA(P)/242/2026	TANWEER KHAYER VS STATE OF WEST BENGAL AND ORS.	MEHABUBA RAHAMAN
wt7	WPA(P)/243/2026	AKHRUZZAMAN VS STATE OF WEST BENGAL AND ORS.	SALAUDDIN AHAMED
wt8	WPA(P)/244/2026	ALL INDIA MUTAWALLI ASSOCIATION AND ANR VS STATE OF WEST BENGAL AND ORS.	MD. RUSTAM
wt9	WPA(P)/246/2026	SEKH MOTIUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
wt10	WPA(P)/247/2026	CITIZEN FORUM FOR SOCIAL JUSTICE AND ANR VS STATE OF WEST BENGAL AND ORS.	MD. NASIRUL HAQUE
wt11	WPA(P)/248/2026	MALAY TEWARY AND ORS VS STATE OF WEST BENGAL AND ORS.	RESHMA KHATUN

TO BE MENTIONED

12	WP.CT/53/2025	SAMARENDU MUKHERJEE VS UNION OF INDIA AND ORS.	ALLEN FELIX
13	WPA(P)/197/2026	KOYEL SAMANTA VS STATE OF WEST BENGAL AND ORS.	SANGHITA BISWAS

POLICE INACTION

(GROUP - IX)

14	FMA/1261/2022	SIRAJ LUTFAR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	BARNALI GUPTA
IA NO: CAN/1/2022			
15	FMA/1496/2025	STEPHEN HANSDA AND ORS. VS THE TRUST ASSOCIATION OF THE NORTHERN EVANGELICAL LUTHERN CHURCH AND ORS.	UJJWAL KUMAR SARKAR
16	FMA/1500/2025	MD ABDUL KADER SEKH VS STATE OF WEST BENGAL AND ORS.	CHANDRA NATH SARKAR
17	FMA/1741/2025	SUBRATA CHANDA AND ORS VS STATE OF WEST BENGAL AND ORS.	BHASKAR CHANDRA MANNA
IA NO: CAN/1/2025			
18	FMA/1841/2025	RAJA BANERJEE VS THE STATE OF WEST BENGAL AND ORS	PRATICK SARDAR
IA NO: CAN/1/2025			
19	FMA/1843/2025	AMIYA ROUTH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ABHINABA DAN
20	FMA/112/2026	SIRAJ LUTFAR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	BARNALI GUPTA
IA NO: CAN/1/2026			
21	MAT/797/2026	SHAHIDUL MOLLA @ SAHIDUL MOLLA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	AMIT HALDER
IA NO: CAN/1/2026			

PIL

(MOTION)

22	WPA(P)/232/2026	AMIT KUMAR TIWARI AND ANR VS STATE OF WEST BENGAL AND ORS.	RAJIB MAITY
<u>PIL (HEARING)</u>			
23	WPA(P)/252/2025	ANAND JHA VS THE STATE OF WEST BENGAL AND ORS.	SNEHA PATHAK
24	WPA(P)/322/2025	PRIVATE TUTORS WELFARE ASSOCIATION AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
25	WPA(P)/344/2025	KANAI LAL GAYEN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	TARUN KANTI HALDER
26	WPA(P)/347/2025	NRIPEN MAHATA VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
<u>TRIBUNAL HEARING</u>			
27	WP.CT/211/2025	PAYEL DAS DAN AND ORS. VS UNION OF INDIA AND ORS.	SAHILI DEY
28	WP.CT/234/2025	UNION OF INDIA AND ORS. VS TARUN KANTI GHOSH	SRINJOY DAS
29	WP.CT/244/2025	SANTANU BHATTACHARJEE VS UNION OF INDIA AND ORS.	ARYA BHATTACHARYYA
30	WP.CT/59/2026	UNION OF INDIA AND ORS. VS EX LPM NARAYAN MONDAL AND ANR	GUDDU SINGH
<u>FOR DISMISSAL 1</u>			
31	WP.CT/83/2012 (16.06.2026)	SMT. AROTI DAS AND ORS VS UNION OF INDIA & ORS	KRISHNAPADA PAL
32	WP.CT/404/2012 (09.06.2026)	GYAN CHANDRA VS UNION OF INDIA & ORS	SUMIT ROY
33	WP.CT/517/2013 (22.06.2026)	SHYAM SUNDAR CHAUDHARY VS UNION OF INDIA & ORS	BARUN CHATTERJEE



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 11

First Floor

Main Building

DIVISION BENCH (DB-II)

AT 10:30 AM

HON'BLE JUSTICE TAPABRATA CHAKRABORTY
HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE

FROM 2ND MARCH, 2026 - APPEAL FROM ORDER RELATING TO EDUCATION UNDER GROUP-II AND APPLICATIONS CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO REGULATION OF INDUSTRIES & ESSENTIAL COMMODITIES & VARIOUS CENTRAL ORDERS (GROUP-VIII) INCLUDING APPLICATIONS CONNECTED THERETO;

ADMISSION AND HEARING OF MATTERS UNDER SECTION 82 OF THE EMPLOYEES' STATE INSURANCE ACT, 1948;

MATTERS UNDER SECTION 27 OF THE ELECTRICITY REGULATORY COMMISSION ACT, 1998 INCLUDING APPLICATIONS CONNECTED THERETO;

APPEAL UNDER SECTION 76 OF THE FOOD SAFETY AND STANDARDS ACT, 2006 AND APPLICATIONS CONNECTED THERETO.

ADMISSION OF APPEALS UNDER SECTION 30 OF THE EMPLOYEES' COMPENSATION ACT, 1923.

FROM 20TH APRIL, 2026 - IN ADDITION TO THE DETERMINATIONS OF ALL THE HON'BLE DIVISION BENCHES, SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIP'S RESPECTIVE SUBJECTS.

MENTIONING WILL BE ALLOWED ONLY ON MONDAY AND THURSDAY

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/96140050226?pwd=UnKA52JDvr8DfxbeuIajpe8aUMem9.1>

TO BE MENTIONED

1	MAT/1074/2021 (4 P.B.)	THE WEST BENGAL COLLEGE SERVICE COMMISSION AND ORS VS TANMOY KARAN AND ORS	BANDAN MONDAL
2	FMA/313/2026	SHAIENDRA KR VISHWAKARMA VS THE STATE OF WEST BENGAL AND ORS	INTAKHAB ALAM

IA NO: CAN/1/2026, CAN/2/2026

APPLICATION (GR. - II)

3	FMA/297/2026	JAHANUR ISLAM VS THE STATE OF WEST BENGAL AND ORS.	MD. RAZIUDDIN
4	MAT/700/2026	ABHIK CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SINJINI CHAKRABARTI
5	MAT/1402/2025	CHAND MAHAMMAD VS STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA

IA NO: CAN/1/2025

6	MAT/1506/2025	IRIN KOBIR VS THE STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
IA NO: CAN/1/2025			
7	FMA/1508/2025	TAPAS PRAMANICK AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
IA NO: CAN/1/2025			
8	MAT/1565/2025	SAURAV DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
IA NO: CAN/1/2025			
9	MAT/1567/2025	DALIA BANERJEE AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
IA NO: CAN/1/2025			
10	MAT/1713/2025	RASIDA KHATUN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA
IA NO: CAN/1/2025			
11	MAT/2135/2025	SAPTARSI DEY VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
IA NO: CAN/1/2025			
12	MAT/2017/2022	RUMA SAHA (BASAK) VS STATE OF WEST BENGAL AND ORS.	ARPA CHAKRABORTY
IA NO: CAN/1/2022, CAN/2/2022			
13	MAT/2081/2022	STATE OF WEST BENGAL AND ORS. VS NANI GOPAL BARIK	Amitava Chaudhuri
IA NO: CAN/1/2023, CAN/2/2023			
<u>APPEAL</u> (GROUP-II)			
14	FMA/2142/2018 [6 PB]	DR AJOY MANDAL & ORS VS STATE OF WEST BENGAL & ORS	SNIGDHA SAHA
<u>FOR ORDERS</u>			
15	MAT/1353/2025	The State of West Bengal and Others VS Tripti Sankar Ghosh and Others	TAPAS KR MANDAL
IA NO: CAN/2/2025			
16	MAT/330/2026 (2 P.M.)	HARISH VS UNION OF INDIA AND ANR	SUBHAJIT MUKHERJEE
IA NO: CAN/1/2026			
<u>CONTEMPT APPLICATION</u>			
17	CPAN/589/2025	SUSANTA GHOSH VS SIDDHARTHA MAJUMDAR CHAIRMAN WBCSSC AND ANR	RAHUL KUMAR SINGH
IA NO: CAN/1/2025			
in	MAT/638/2021	RAJIB BRAHMA AND ORS VS STATE OF WEST BENGAL AND ORS.	RUCHIRA CHATTERJEE
IA NO: CAN/151/2026			
IA NO: CAN/151/2026			
18	CPAN/660/2025 (IN MAT/638/2021)	JOYPRAKASH SARKAR VS SIDHDHARTH MAJUMDER AND ANOTHER	BIYANKA BHATTACHARYA
19	CPAN/661/2025 (IN MAT/638/2021)	MAHUA RANI CHAKRABORTY @ MAHUA RANI ADHIKARI VS SIDDHARTHA MAJUMDER AND ANR.	BIYANKA BHATTACHARYA
20	CPAN/673/2025 (IN MAT/638/2021)	ARINDAM MONDAL VS SIDHDHARTH MAJUMDER AND ANR	BIYANKA BHATTACHARYA

21	CPAN/679/2025 (IN MAT/638/2021)	SUPRIYA GHOSH VS SIDHDHARTH MAJUMDER AND ANR	BIYANKA BHATTACHARYA
22	CPAN/799/2025 (IN MAT 638/2021)	HASNARA KHATUN VS SIDDHARTHA MAJUMDER THE CHAIRMAN WB CENTRAL SCHOOL SERVICE COMMISSION AND ANR	BIYANKA BHATTACHARYA
23	CPAN/801/2025 (IN MAT 638/2021)	ADITI ROY VS SIDHDHARTHA MAJUMDER THE CHAIRMAN WBCSCCS AND ANR	BIYANKA BHATTACHARYA
24	CPAN/1253/2025 (IN MAT 638/2021)	MD MAHIBUR ISLAM AND ORS VS SIDDHARTHA MAJUMDAR THE CHAIRMAN W B AND ANR	SHUVRO PROKASH LAHIRI
25	CPAN/1290/2025 (IN MAT 638/2021)	SUJAUDDIN MONDAL AND ORS VS SIDDHARTHA MAJUMDER CHAIRMAN WBCSSC AND ANR	SANTANU MAJI
26	CPAN/1338/2025 (IN MAT 638/2021)	MD NOORULLAH AND ORS VS SIDDHARTHA MAJUMDAR THE CHAIRMAN W B CENTRAL SCHOOL SERVICE COMM AND ANR	SHUVRO PROKASH LAHIRI
27	CPAN/1361/2025 (IN MAT 638/2021)	MD ZAKIR HOSSAIN AND OTHERS VS SIDDHARTHA MAJUMDAR AND ANOTHER	ISHAN GANGULY
28	CPAN/1522/2025 (IN MAT 638/2021)	LUTFAR RAHAMAN VS SIDDHARTHA MAJUMDAR AND ORS.	GOPA BISWAS
29	CPAN/1523/2025 (IN MAT/638/2021)	NASRIN KHATUN VS SIDDHARTHA MAJUMDAR AND ORS.	GOPA BISWAS
30	CPAN/1664/2025 (IN MAT 638/2021)	KAMAL DEBNATH VS SIDHDHARTH MAJUMDAR, THE CHAIRMAN, WBCSSC AND ANR.	SANJIB DAS
31	CPAN/62/2026 (IN MAT 638/2021)	RUNA GHORAI VS SIDHDHARTH MAJUMDER, THE CHAIRMAN, WBCSSC AND ANR.	BIYANKA BHATTACHARYA
32	RVW/362/2024 (IN MAT 638/2021)	NILOTPAL PATRA AND ORS VS STATE OF WEST BENGAL AND ORS.	SIDDHARTHA ROY

IA NO: CAN/1/2024, CAN/2/2024

CONTEMPT AND REVIEW APPLICATION

33	CPAN/133/2025	ABDUL SHAZID VS DR UTPAL SHARMA PRINCIPAL DR BR AMBEDKAR INSTITUTE OF TECHNOLOGY	AVIROOP BHATTACHARYA
in	WP.CT/118/2024	ABDUL SHAZID VS UNION OF INDIA AND ORS.	SUBHASREE BANERJEE

IA NO: CAN/1/2024

IA NO: CAN/1/2024

wt34	RVW/332/2024	SECRETARY, EDUCATION, A AND N ADMINISTRATION, SECRETARIAT AND ORS VS SHRI ABDUL SHAZID AND ANR	RAMENDU AGARWAL

IA NO: CAN/1/2024, CAN/2/2025

IA NO: CAN/1/2024, CAN/2/2025

35	RVW/123/2026	NILMONI BANERJEE VS STATE OF WEST BENGAL AND ORS.	SOURAV PRASANNA MUKHERJEE

IA NO: CAN/1/2026

in	MAT/1390/2025	NILMONI BANERJEE VS STATE OF WEST BENGAL AND ORS.	SOURAV PRASANNA MUKHERJEE

THEREAFTER MATTERS FROM OF THE COMBINED MONTHLY LIST DATED 4TH MAY, 2026 WILL BE CALLED ON SERIALLY.



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 11

First Floor

Main Building

DIVISION BENCH (DB)

AT 3:00 PM

**HON'BLE JUSTICE TAPABRATA CHAKRABORTY
HON'BLE JUSTICE REETOBROTO KUMAR MITRA**

ON 21.05.2026 AT 3:00 P.M.

ON 21ST MAY, 2026 AT 3:00 P.M. - SHALL TAKE UP SOME PART-HEARD, CONTEMPT MATTERS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/96140050226?pwd=UnKA52JDvr8Dfxebeuiajpe8aUMem9.1>

CONTEMPT APPLICATION

1	CPAN/1902/2025	SANJAY KUMAR SHAW VS MAYA SHAW AND ORS.	PARTHA PRATIM MUKHOPADHYAY
in	WPA(H)/31/2025	SANJAY KUMAR SHAW VS THE STATE OF WEST BENGAL AND ORS.	PARTHA PRATIM MUKHOPADHYAY
IA NO: CAN/2/2026			
IA NO: CAN/2/2026			

PART HEARD MATTERS

2	MAT/1016/2022 (10 PBS)	DISTRICT INSPECTOR OF SCHOOLS PURBA MEDINIPUR AND ANR VS BIDYADHAR MANDAL AND ORS	GOURAV DAS
IA NO: CAN/2/2022, CAN/3/2025			
wt3	MAT/1315/2024	DIST INS OF SCHOOLS SE PURBA MEDINIPUR AND ANR VS BIDYADHAR MANDAL AND ORS	SANJIB DAS
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt4	MAT/1316/2024	DIST INS OF SCHOOLS SE PURBA MEDINIPUR AND ANR VS BIDYADHAR MANDAL AND ORS	SANJIB DAS
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt5	MAT/1585/2024	THE DISTRICT INSPECTOR OF SCHOOLS (S.E) PURBA MEDINIPUR AND ANR VS BIDYADHAR MANDAL AND ORS	SANJIB DAS
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt6	MAT/182/2022	SEKHAR MANNA VS BIDYADHAR MANDAL AND ORS	SK IMTIAZ ALAM
IA NO: CAN/1/2022, CAN/2/2025			
IA NO: CAN/1/2022, CAN/2/2025			



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 8

First Floor

Main Building

LARGER BENCH CONSIST OF 5 JUDGES (LB)

AT 2:00 PM

**HON'BLE JUSTICE ARIJIT BANERJEE
HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE APURBA SINHA RAY
HON'BLE JUSTICE MD. SHABBAR RASHIDI
HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)**

ON 21.05.2026 AT 2.00 P.M.

**ON 21ST. MAY, 2026 - SHALL TAKE UP ONE CONTEMPT MATTER AS PER THEIR
LORDSHIPS' CONVENIENCE.**

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99235728540?pwd=ZuexDrB3M0rNA7FC3laQXphH5zYXp4.1>

CONTEMPT APPLICATION

1	CPAN/1108/2022	PRIYANKA TIBREWAL VS DR. HARI KRISHNA DWIVEDI AND ORS.	PRIYANKA TIBREWAL
in	WPA(P)/142/2021	SUSMITA SAHA DUTTA VS UNION OF INDIA AND ORS.	

IA NO: CAN/1/2021, CAN/3/2021, CAN/5/2022, CAN/6/2022, CAN/7/2022, CAN/8/2022, CAN/9/2022, CAN/10/2022, CAN/11/2022, CAN/12/2022, CAN/13/2022, CAN/14/2022, CAN/15/2022, CAN/16/2024, CAN/17/2025, CAN/18/2026

IA NO: CAN/1/2021, CAN/3/2021, CAN/5/2022, CAN/6/2022, CAN/7/2022, CAN/8/2022, CAN/9/2022, CAN/10/2022, CAN/11/2022, CAN/12/2022, CAN/13/2022, CAN/14/2022, CAN/15/2022, CAN/16/2024, CAN/17/2025, CAN/18/2026



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 8

First Floor

Main Building

DIVISION BENCH (DB - III)

AT 10:30 AM

HON'BLE JUSTICE ARIJIT BANERJEE
HON'BLE JUSTICE APURBA SINHA RAY

FROM 2ND. MARCH, 2026 - ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATIONS FOR SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (2021 ONWARDS) AND HEARING OF DEATH REFERENCE CASES;

APPEAL FROM ORDER RELATING TO TRANSPORT & TELECOMMUNICATION (GROUP-VII) INCLUDING APPLICATIONS CONNECTED THERETO;

HEARING OF INTRA COURT WRIT APPEALS IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO EXCLUDING THE MATTERS DETERMINED TO BE TAKEN UP BY THE HON'BLE FIRST DIVISION BENCH (UPTO 2015);

MATTERS RELATING TO CONTEMPT OF SUBORDINATE COURT;

APPEAL UNDER SECTION 19(1)(a) OF THE CONTEMPT OF COURTS ACT, 1971.

FROM 20TH APRIL, 2026 - IN ADDITION TO THE DETERMINATION OF ALL THE HON'BLE DIVISION BENCHES, SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIPS' RESPECTIVE SUBJECTS.

NOTE

1. "APPLICATION FOR BAIL IN C/W APPEAL" WILL BE DISMISSED IN FIRST CALL IF NOBODY APPEARS FOR THE PETITIONER(S).
2. AT THE TIME OF HEARING OF APPEAL MATTERS THE LEARNED ADVOCATES FOR THE PARTIES ARE REQUESTED TO PROVIDE SHORT NOTES OF ARGUMENT.
3. MATTERS RELATING TO CRIMINAL APPEAL HEARING WILL BE TAKEN UP SERIALLY FROM 2.00 P.M. ON EVERY TUESDAY, WEDNESDAY & FRIDAY.
4. ON EVERY FRIDAY, CONTEMPT MATTERS WILL BE TAKEN UP AFTER TO BE MENTIONED, INTRA COURT APPEAL AND ADMISSION OF APPEAL, BAIL IN CONNECTION WITH APPEAL, BAIL IN CONNECTION WITH APPEAL 1, BAIL IN CONNECTION WITH APPEAL 2, BAIL IN CONNECTION WITH APPEAL 3.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99235728540?pwd=ZuexDrB3M0rNA7FC3laQXphH5zYXp4.1>

FOR JUDGMENT

1	CRA (DB)/25/2025 (P-I+P-II+2ND JC+2 PBS+3 TCR) [FOR WRITTEN NOTES OF ARGUMENT] (22.05.2026)	PRATAP DIGAL VS STATE OF WEST BENGAL AND ANR	SUBHANKAR SEN	JOYDEEP ROY, BAISHAKHI CHATTERJEE

IA NO: CRAN/2/2025

FOR ORDERS

2	FMA/1212/2025 (22.05.2026)	GENERAL MANAGER , EASTERN RAILWAY AND ANR VS RIYA SOME	Subrata Santra	
3	MAT/834/2026 (P-I+OB+2ND JC) (ARC)	SUBHRA SINGHA ROY AND ORS. VS SMITA PANDEY AND ANR.	INDRAJIT BHATTACHARJEE	

IA NO: CAN/1/2026

in	CPAN/1490/2025	ASIS CHAKRABORTY @ TULAI CHAKRABORTY VS DHABAL JAIN THE MUNICIPAL COMMISSIONER K M C	MAHABOOB AHMED	

in	WPA/20480/2018	ASIS CHAKRABORTY@TUKAI CHAKRABORTY VS THE KOLKATA MUNICIPAL CORP & ORS	MAHABOOB AHMED	
TO BE MENTIONED				
4	CRA (DB)/12/2022 (P-I+2ND JC+ COMPLIANCE REPORT)	RAJU HELA VS STATE OF WEST BENGAL	SHAHZADI FIRDOUS	Z N KHAN / MD KUTUBUDDIN
5	CRA (DB)/301/2023 (P-I+2ND JC+2 PBS+ 4 TCR) (08.06.2026)	SAHAJJEL MONDAL VS STATE OF WEST BENGAL	NASRA ALI RAHMAN	DEBASISH ROY(PP), AMITA GOUR, ARANI BHATTACHARYA
wt6	CRA (DB)/135/2022	HALIM MONDAL@ADU AND ANR VS STATE OF WEST BENGAL AND ORS.	NAZIR AHMED	DEBASISH ROY(PP), AMITA GOUR, ARANI BHATTACHARYA
IA NO: CRAN/4/2026				
IA NO: CRAN/4/2026				
7	CRA (DB)/273/2024 (P-I+P-II+2ND JC+ INCOMPLETER TCR) (OFFICE REPORT REG.) (DEPT.)	SALAMAT GAYEN VS STATE OF WEST BENGAL AND ANR	MR. GOBINDA CHANDRA BAIDYA	SUMAN DE, PRAKASH MISHRA
IA NO: CRAN/1/2024				
wt8	CRA (DB)/308/2024	BALESWAR GUPTA AND ANR. VS STATE OF WEST BENGAL AND ANR	SUPRIYO SHASMAL	SUBHAMAY BHATTACHARYA, DIKSHA GHOSH
IA NO: CRAN/1/2025, CRAN/2/2026				
IA NO: CRAN/1/2025, CRAN/2/2026				
wt9	CRA (DB)/325/2024	SAHARUK HASSAIN MOLLA @ SARUK HOSEN MOLLA VS STATE OF WEST BENGAL AND ANR	BIBASWAN BHATTACHARYA	
10	DR/4/2025 (P-I+P-II+2ND JC+2 PBS+3 TCR) (FOR FIXING DATE & TIME) (08.06.2026)	STATE OF WEST BENGAL VS RAJIB GHOSH	XXXXX	
wt11	CRA (DB)/105/2025	RAJIB GHOSH VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	
12	CRA (DB)/9/2025 (P-I+P-II+OB+2ND JC+TCR) (POCSO) (08.06.2026) (FOR FIXING DATE & TIME)	XXX VS STATE OF WEST BENGAL AND ANR	DEEPAK KUMAR PRAHLADKA	AMITA GAUR, ARITRA BHATTACHARYA
IA NO: CRAN/5/2026				
13	CRA (DB)/58/2025 (P-I+P-II+2ND JC+5 TCR+ TRANS)(FOR FIXING A DATE FOR HEARING) (08.06.2025)	MAIKEL ORAWN @ MICKEL ORAWN VS STATE OF WEST BENGAL	SHAHARAYAR ALAM	SUBHASREE PATEL, AFREEN BEGUM
14	CRA (DB)/433/2025 (P-I+2ND JC) (NIA) (22.05.2026)	MOINUR RAHAMAN VS NIA	UTSAB GHATAK	
INTRA COURT APPEAL (HEARING)				
15	MAT/759/2014 (P-I+2ND JC+2 PBS)	MATIUR RAHAMAN VS MD. ABDUL KHAYAR & ORS	GOLAM MASTAFA	
IA NO: CAN/1/2014(Old No:CAN/5901/2014)				
in	WPA/10244/2014	MD. ABUL KHAYAR VS STATE OF WEST BENGAL & ORS	PARVEJ ANAM	
IA NO: CAN/1/2014(Old No:CAN/3992/2014)				
IA NO: CAN/1/2014(Old No:CAN/3992/2014)				
16	FMA/73/2015 (MAT/1778/2014)	KABERI JANA (MAITY) VS STATE OF WEST BENGAL & ORS	ANUP DASGUPTA	
IA NO: CAN/1/2014(Old No:CAN/9969/2014)				
17	FMA/3108/2015 (P-I+2ND JC) (MAT/1051/2015) (08.06.2026)	SOUTH BENGAL STATE TRANSPORT CORP. & ORS VS DHRUBAJYOTI CHATTERJEE & ORS	DEBASREE DHAMALI	
18	FMA/3116/2015 (P-I+OB+2ND JC)	SOUTH BENGAL STATE TRANSPORT CORP. & ORS VS BIJOY CHANDRA BRAHMA & ORS	DEBASREE DHAMALI	
19	FMA/3159/2015 (P-I+OB+2ND JC)	DEBASISH ROY VS STATE OF WEST BENGAL & ORS	SUSMITA DEY(BASU)	

20 FMA/3538/2015
(P-I+OB+2ND JC) AMALA MONDAL
VS
STATE OF WEST BENGAL & ORS

SOMA ROY
CHOWDHURY

IA NO: CAN/1/2015(Old No:CAN/7306/2015)

in WPA/10669/2015 SMT AMALA MONDAL
VS
STATE OF WEST BENGAL & ORS

SOMA ROY CHOWDHURI

21 FMA/3578/2015
(P-I+OB+2ND JC) UTPAL PRASAD ROY
VS
STATE OF WEST BENGAL & ORS

SANTIMAY
BHATTACHARYYA

22 FMA/3580/2015
(P-I+OB+2ND JC) MANZOOR AHMAD SK.
VS
UNION OF INDIA & ORS.

PRASANTA BEHARI
MAHATA

23 FMA/965/2016
(IN MAT/1748/2013) BIPLAB SHIL
VS
STATE OF WEST BENGAL & ORS

TANUJA BASAK

IA NO: CAN/1/2014(Old No:CAN/413/2014), CAN/2/2014(Old No:CAN/417/2014), CAN/4/2021

ADMISSION OF APPEAL

24 CRA (DB)/228/2022
(P-I+P-II+OB) (DEFECTIVE) SUKUMAR DEBNATH
VS
STATE OF WEST BENGAL AND ANR

NAVANIL DE

IA NO: CRAN/2/2022

25 CRA (DB)/261/2025
(DEFECTIVE) (08.06.2026) SANJIB DOME @ SANJIV DOME @ SANJIT DOME
VS
STATE OF WEST BENGAL AND ANR

SATYENDRA AGARWAL

AMITA GAUR , POULAMI
BOSE

IA NO: CRAN/2/2026

26 CRA (DB)/387/2025
(P-I+2ND JC) (DEFECTIVE)
(08.06.2026) BIRBAL SAHISH
VS
STATE OF WEST BENGAL

N.A.

IA NO: CRAN/1/2026

27 CRMSPL/14/2026
(P-I+2ND JC) (DEFECTIVE)
(08.06.2026) SOUMEN LET
VS
STATE OF WEST BENGAL AND ANR

SAIKAT CHATTERJEE

DEBABRATA CHATTERJEE,
SANTANU DEB ROY

IA NO: CRAN/1/2026

28 CRA (DB)/70/2026
(08.06.2026) MD. RAFIQUK ISLAM
VS
STATE OF WEST BENGAL AND ORS.

BISWAJIT NAG

PRASUN KUMAR DUTTA,
TRINA MITRA

IA NO: CRAN/1/2026, CRAN/2/2026

29 CRA (DB)/100/2026
(DEFECTIVE) RAJIB SAHA @ RAJIB KUMAR SAHA @ NETAI SAHA
VS
STATE OF WEST BENGAL

JANNAT UL FIRDOUS

AMITA GAUR, BAISHAKHI
CHATTERJEE

IA NO: CRAN/1/2026

30 CRA (DB)/132/2026
(P-I+2ND JC) (DEFECTIVE) PRADIP KUMAR DAS @ PRADIP DAS
VS
STATE OF WEST BENGAL AND ANR

SWARNALI SAHA

31 CRA (DB)/148/2026
(DEFECTIVE) (08.06.2026) SHYAMASHREE BANERJEE
VS
STATE OF WEST BENGAL AND ORS

ANIT DEY

IA NO: CRAN/1/2026

32 CRA (DB)/161/2026
(DEFECTIVE) (08.06.2026) ABIR HOSSAIN MOLLA ALIAS KHOKAN ALIAS
ABIR HOSSEN MOLLA
VS
STATE OF WEST BENGAL AND ANR

SHASHANKA SHEKHAR
SAHA

IA NO: CRAN/1/2026

33 CRA (DB)/170/2026
(P-I+2ND JC) LATA SARKAR @ PUJA
VS
STATE OF WEST BENGAL

PRABIR MAJUMDER

FARIA HOSSAIN/ TRINA
MITRA

IA NO: CRAN/1/2026

34 CRA (DB)/178/2026
(P-I+2ND JC) (DEFECTIVE)
(08.06.2026) TASKIR ALAM
VS
STATE OF WEST BENGAL

ANAMIKA PANDEY

FARIA HOSSAIN, MAUSUMI
SARKAR

IA NO: CRAN/1/2026

35 CRA (DB)/181/2026
(DEFECTIVE) (08.06.2026) AMAR DAS
VS
STATE OF WEST BENGAL AND ANR

TARUN KANTI HALDER

ANASUYA SINHA, SOUMYA
BASU ROY CHOWDHURY

IA NO: CRAN/1/2026

36 CRA (DB)/184/2026
(P-I+2ND JC) (08.06.2026) BUBUL DAS @ BULBUL DAS
VS
STATE OF WEST BENGAL AND ANR

ANINDA
BHATTACHARYA

AMITA GAUR, SNIGDHA
SAHA

IA NO: CRAN/1/2026

37	CRA (DB)/190/2026 (P-I+2ND JC) (DEFECTIVE) (08.06.2026)	AMALENDU DUTTA ROY VS STATE OF WEST BENGAL AND ANR	SAMUDRANEEL NANDI	AMITA GAUR, SAMARJIT BALIAL
IA NO: CRAN/1/2026				
38	CRA (DB)/191/2026 (P-I+2ND JC) (DEFECTIVE)	XXX VS STATE OF WEST BENGAL	OMAR FARUK GAZI	
39	CRA (DB)/209/2026 (P-I+2ND JC) (08.06.2026)	KOUSTAV BISWAS @ GUDDU @ KAUSTAV BISWAS VS STATE OF WEST BENGAL	SANDIP DINDA	
IA NO: CRAN/1/2026				
40	CRA (DB)/216/2026 (09.06.2026)	LALU SEN @ RAHUL SEN @ RAHUL KUMAR VS NATIONAL INVESTIGATION AGENCY	RIYA JHAPRI	
41	CRA (DB)/220/2026 (P-I+2ND JC)	PARESH MONDAL VS STATE OF WEST BENGAL	SUMANTA DAS	
42	CRA (DB)/221/2026 (DEFECTIVE) (11.06.2026)	SK JAHANGIR @ MONGOL VS STATE OF WEST BENGAL AND ANR	RESHMA KHATUN	
IA NO: CRAN/1/2026				
43	CRA (DB)/230/2026 (P-I+2ND JC)	MD. FIRDOUS ALAM @ LADDU VS STATE OF WEST BENGAL	SK. SALIM	
44	CRA (DB)/233/2026 (P-I+2ND JC) (DEFECTIVE) (11.06.2026)	RAKHI GHOSH AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	MOSTAFIJUR RAHMAN	
IA NO: CRAN/1/2026				
BAIL IN CONNECTION WITH APPEAL				
45	CRA (DB)/183/2023 (P-I+P-II+OB+2ND JC+ 2PBS+ 4 TCR)	SHAMPA DUTTA VS STATE OF WEST BENGAL	SUSNIGDHO BHATTACHARYYA	DEBASISH ROY(PP), PARTHA PRATIM DAS, MANASHI ROY
IA NO: CRAN/2/2026				
46	CRA (DB)/73/2024 (P-I+P-II+ONLY 2ND JC) (FOR CRAN/4/2026) CRA(DB)/120/2024 - CRAN/2/2026	ASHISH MAHATA VS STATE OF WEST BENGAL	DILIP KUMAR SADHU	NEGUIVE AHMED (SPL PP)
IA NO: CRAN/4/2026				
wt47	CRA (DB)/122/2024	DHRITI RANJAN MAHATO AND OTHERS VS STATE OF WEST BENGAL	ARIJIT BHUSAN BAGCHI	DEBASISH ROY, RUDRADIPTA NANDY, SANJANA SAHA
wt48	CRA (DB)/123/2024	ARNAB DAM VS STATE OF WEST BENGAL	TANISTHA JAIN	
wt49	CRA (DB)/79/2024	LOCHAN SINGH SARDAR @ LOCHAN SARDAR @ LULU VS STATE OF WEST BENGAL	SOUMYAJIT DAS MAHAPATRA	
wt50	GA/6/2025	STATE OF WEST BENGAL VS ASHIS MAHATA	TRINA MITRA	
wt51	CRA (DB)/120/2024	SUKLAL SOREN @ BAGRAI @ SUKHLAL SOREN AND OTHERS VS STATE OF WEST BENGAL	AVIK GHOSH	RUDRADIPTA NANDY, KUNAL GANGULY
IA NO: CRAN/2/2026				
IA NO: CRAN/2/2026				
52	CRA (DB)/261/2024 (P-I+P-II+2ND JC+2 PBS+4TCR)	SK NAJIBUL VS STATE OF WEST BENGAL	SABAB UDDIN LASKAR	DEBABRATA CHATTERJEE , SAYANTI SANTRA
IA NO: CRAN/1/2025				
53	CRA (DB)/407/2025 (P-I+ P-II+ 2ND JC)	GABBAR SK @ RANJIT SK AND OTHERS VS STATE OF WEST BENGAL	ASIF IQBAL BAIDYA	ANASUYA SINHA, RAJNANDINI DAS
IA NO: CRAN/1/2025, CRAN/2/2025				
54	CRA (DB)/451/2025 (P-I+P-II+OB)	RANJIT DEY @ RANAJIT DEY @ TYAPA VS STATE OF WEST BENGAL AND ANR	MANOJIT DEBNATH	FARIA HOSSAIN / PRITHA PAUL
IA NO: CRAN/2/2026				

55	CRA (DB)/461/2025 (P-I+2ND JC)	RIYAJUDDIN SK@ BIPON SK. VS THE STATE OF WEST BENGAL AND ANR	RAJESH NASKAR	SANJOY BARDHAN / TRINA MITRA
IA NO: CRAN/1/2026				
56	CRA (DB)/32/2026 (P-I+P-II+2ND JC)	SAMIM HOWLADER @ SHAMIM HOWLADAR @ BACHHA KHAN VS STATE OF WEST BENGAL	GIASUL ISLAM	RANABIR ROYCHOWDHURY, BAISHAKHI CHATTERJEE
IA NO: CRAN/2/2026				
57	CRA (DB)/61/2026 (P-I+P-II+OB) (CRAN/1/2026 - DISP OFF)	XXX VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	ANASUYA SINGH, SAYANTI SANTRA
IA NO: CRAN/2/2026				
58	CRA (DB)/92/2026 (P-I+P-II+OB)	AMINUL MONDAL VS STATE OF WEST BENGAL	ANISUR RAHAMAN	RANABIR ROY CHOWDHURY, ARITRA BHATTACHARYA
IA NO: CRAN/2/2026				
59	CRA (DB)/106/2026 (P-I+2ND JC)	BALADITYA BARIK VS STATE OF WEST BENGAL	SHOUNAK MONDAL	MADHUSUDAN SUR, NAHID AHMED
IA NO: CRAN/3/2026				
60	CRA (DB)/172/2026 (P-I+2ND JC)	KANGABAM JADU SINGH @ JADUMONI VS STATE OF WEST BENGAL	ARKAPRABHA ROY	ANASUYA SINHA, NANDINI CHATTERJEE
IA NO: CRAN/1/2026				
BAIL IN CONNECTION WITH APPEAL 1				
61	CRA (DB)/82/2024 (P-I+P-II+2ND JC+2 PBS+ 5 TCR)	ABDUL SAHA VS STATE OF WEST BENGAL	NARATTAM ACHARYYA	ANASUYA SINHA, NANDINI CHATTERJEE
IA NO: CRAN/1/2024				
wt62	CRA (DB)/41/2025	SUNIL HANSDA VS STATE OF WEST BENGAL	XXXX	
63	CRA (DB)/392/2025 (P-I+P-II+2ND JC)	DINESH GHOSH VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	AMITA GAUR / SNIGDHA SAHA
IA NO: CRAN/1/2025				
64	CRA (DB)/7/2026 (P-I+P-II+2ND JC)	KALPANA BASAK AND ANOTHER VS STATE OF WEST BENGAL	JHARNA BISWAS	ANASUYA SINHA, TRINA MITRA
IA NO: CRAN/2/2026				
65	CRA (DB)/45/2026 (PI+II+OB)	AHMAD ALI AND ANOTHER VS STATE OF WEST BENGAL	SABA PARWEEN	MADHUSUDAN SUR, MUJIBUR ALI NASKAR
IA NO: CRAN/2/2026				
BAIL IN CONNECTION WITH APPEAL 2				
66	CRA (DB)/479/2025 (P-I+2ND JC)	JAKIR HOSSAIN VS STATE OF WEST BENGAL	NILAVO BOSE	AMITA GAUR, DEBANSHU GHORAI
IA NO: CRAN/2/2026				
wt67	CRA (SB)/150/2025	ARJINA BIBI VS STATE OF WEST BENGAL	SHYANTI PODDAR	ZAREEN NASIMA KHAN, SUBHAM BHAKAT
BAIL IN CONNECTION WITH APPEAL 3				
68	CRA/271/2021 (P-I+P-II+2ND JC2 PBS+3 TCR)	DHANANJOY HALDER VS STATE OF WEST BENGAL	SAYAN KANJILAL	
IA NO: CRAN/2/2024				
69	CRA (DB)/276/2023 (P-I+2ND JC)	SHEW KUMAR CHOWDHURY VS STATE OF WEST BENGAL	SAURADEEP DUTTA	KOUSHIK KUNDU, BIKRAM MITRA
IA NO: CRAN/2/2025				
70	CRA (DB)/386/2024 (P-I+P-II+2ND JC+2 PBS+3 TCR+TRANS)	AMIT PAHAN VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY	DEBASISH ROY,SHAILA AFRIN,SACHIT TALUKDAR
IA NO: CRAN/2/2025				
71	CRA (DB)/39/2025 (P-I+P-II+2ND JC+4 PBS+ 4TCR+TRANS)	SHEHNAJ BEGUM @ SEHNAJ @ INDU VS STATE OF WEST BENGAL	XXX	

wt72	CRA (DB)/111/2025	SAHAJAMAL MOLLA@SAHIL SEKH@BABU@BIKAS VS STATE OF WEST BENGAL	N.A.	
wt73	CRA (DB)/64/2025	PRADIP KUMAR @ RINKU @ PRADEEP KUMAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARNAB CHATTERJEE	MADHUSUDAN SUR, SUJATA DAS
IA NO: CRAN/3/2026				
IA NO: CRAN/3/2026				
wt74	CRA (DB)/87/2025	SHALU SINGH@SALU@RADHA AND ANR VS STATE OF WEST BENGAL	N.A.	ANASUYA SINHA, RAJNANDINI DAS
IA NO: CRAN/1/2026				
IA NO: CRAN/1/2026				
75	CRA (DB)/130/2025 (P-I+P-II+2ND JC)	MUNNAF SK. VS STATE OF WEST BENGAL	RAJDEEP SENGUPTA	JOYDEEP BISWAS, SIMA BISWAS
IA NO: CRAN/1/2025				
wt76	CRA (DB)/148/2025	SARIFUL SK VS STATE OF WEST BENGAL	LAKSHMINATH BHATTACHARYA	
77	CRA (DB)/380/2025 (P-I+P-II+2ND JC+3 TCR+ TRANS)	GOUTAM KARMAKAR @ MAJHI (CCL) VS STATE OF WEST BENGAL AND ANR	TARUN KUMAR PODDAR	FARIA HOSSAIN, JONAKI SAHA
IA NO: CRAN/2/2026				
78	CRA (DB)/449/2025 (P-I+P-II+OB)	LALU HANSDA AND OTHERS VS STATE OF WEST BENGAL	BISWAJIT MANNA	ANASUYA SINHA, ANINDYA SUNDAR CHATTERJEE
IA NO: CRAN/1/2025				
79	CRA (DB)/195/2026 (P-I+2ND JC)	DINESH CH. MONDAL ALIAS DINESH MANDAL VS STATE OF WEST BENGAL	DIPTANGSHU BASU	
IA NO: CRAN/1/2026				
<u>BAIL IN CONNECTION WITH APPEAL 4</u>				
80	CRA/108/2021 (P-I+P-II+OB+2ND JC+ 2PBS+ 5 TCR)	ADURI BIBI VS STATE OF WEST BENGAL	MUSHARRAF ALAM SK	SAIBAL BAPULI / ARANI BHATTACHARJEE
IA NO: CRAN/2/2026				
81	CRA (DB)/10/2023 (P-I+OB+TCR)	DILIP RAJOWAR VS STATE OF WEST BENGAL	RANADEB SENGUPTA	ANASUYA SINHA, SNIGDHA SAHA
IA NO: CRAN/2/2023				
82	CRA (DB)/84/2023 (PI + 2ND JC + PII + 4 PB + 5 TCR +TRANSLATION)	SAJID SK ALIAS SAJID SEKH AND ORS VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY	AMITA GAUR, DIPANKAR PRAMANIK
IA NO: CRAN/3/2025				
wt83	CRA (DB)/36/2025	AOUSHAD SK @ SUJEN SK @ NOUSHAD SK VS STATE OF WEST BENGAL	SAHEB BANERHEE	AMITA GAUR / SUCHISMITA DUTTA
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
84	CRA (DB)/229/2023 (P-I+P-II+2ND JC+2 PBS+3 TCR+TRANS) (CRAN/1/2025 - DISM.)	BIMAL KUMAR BISWAS VS STATE OF WEST BENGAL AND ANR	PRONOJIT ROY	SARYATI DUTTA , RAJNANDINI DAS
IA NO: CRAN/2/2026				
85	CRA (DB)/302/2023 (P-I+P-II+2ND JC+3 TCR)	BUBUN ROY@BUBUN RAY VS STATE OF WEST BENGAL AND ANR	NAVANIL DE	
IA NO: CRAN/2/2026				
86	CRA (DB)/53/2024 (P-I+P-II+2ND JC+4 PBS+ 4 TCR) (ARC)	ABDUL WAHEB ALI SARDAR AND ARN. VS STATE OF WEST BENGAL	SUBHAJIT CHOWDHURY	BIBASWAN BHATTACHARYA, SIMA BISWAS
IA NO: CRAN/2/2024, CRAN/3/2026				
wt87	CRA (DB)/209/2024	EMDAT @ IMDAT SARDAR VS STATE OF WEST BENGAL	SABIR AHMED	

88	CRA (DB)/65/2025 (P-I+P-II+OB+REPORT OF LD. R.G.)	PRATIMA SAMANTA VS STATE OF WEST BENGAL AND ANR	DEEPAK KUMAR PRAHLADKA	AMITA GAUR / MD YASER AMMAR ISMAIL
IA NO: CRAN/1/2025				
89	CRA (DB)/5/2026 (P-I+P-II+ONLY 2ND JC) (POCSO)	UTTAM SINGHA VS STATE OF WEST BENGAL AND ANR	MAZAHAR HOSSAIN CHOWDHURY	AMITA GAUR / SUPARNA CHATTERJEE
IA NO: CRAN/2/2026				
90	CRA (DB)/56/2026 (P-I+P-II+2ND JC) (ARC)	MURSELIM MIR @ SK. MURSELIM MIR VS STATE OF WEST BENGAL AND ANR	TUSHAR KANTI HAR	RANABIR ROYCHOWDHURY, PUSHPITA SAHA
IA NO: CRAN/2/2026				
91	CRA (DB)/94/2026 (P-I+2ND JC)	SK. GOLAM MAHAMMAD @ LALU VS STATE OF WEST BENGAL AND ANR	SUBHRAJIT DEY	AMITA GAUR, ANINDYA SUNDAR CHATTERJEE
IA NO: CRAN/1/2026				
92	CRA (DB)/164/2026 (P-I+P-II+2ND JC+2 PBS+4 TCR)	SAGAR BOURI VS STATE OF WEST BENGAL	NAVANIL DE	MADHUSUDAN SUR / DEBOLINA DAS
IA NO: CRAN/2/2026				
wt93	CRA (DB)/245/2024	RAKESH BOURI VS STATE OF WEST BENGAL	SK. SALIM	AMITA GAUR / NAHID AHMED
IA NO: CRAN/3/2025				
IA NO: CRAN/3/2025				
94	CRA (DB)/196/2026 (P-I+2ND JC)	BISWAJIT CHAKROBORTY @ CHAKROBARTY VS STATE OF WEST BENGAL	SUMANTA DAS	
IA NO: CRAN/1/2026				
<u>BAIL IN C/W APPEAL</u>				
95	CRA/90/2021 (P-I+P-II+OB+2PBS + 5 TCR) (08.06.2026)	ALAMGIR ALIAS ALLAM KHAN VS STATE OF WEST BENGAL	ABHINABA DAN	AMITA GAUR, AMANUL ISLAM
IA NO: CRAN/2/2022				
wt96	CRA/492/2017	SABINA BIBI VS STATE OF WEST BENGAL	SUMAN DE	
97	CRA/135/2021 (P-I+P-II+OB+4 PBS+4 TCR) (08.06.2026)	SK ILLEAS@SK.ILIYAS ALI AND ORS VS STATE OF WEST BENGAL	MUNSHIASHIQ ELAHI	SANJAY BANERJEE, NAHID AHMED
IA NO: CRAN/5/2026, CRAN/6/2026				
98	CRA (DB)/189/2022 (P-I+P-II+OB) (08.06.2026)	SUNIL KISKU VS STATE OF WEST BENGAL	SIBANGI CHATTOPADHYAY	
IA NO: CRAN/2/2023				
99	CRA (DB)/215/2022 (P-I+P-II+2ND JC+2 PBS+5 TCR) (08.06.2026)	KETABUDDIN SK AND ORS VS STATE OF WEST BENGAL	DATTATREYA DUTTA	DEBASISH ROY, JAYDEEP BISWAS, TRINA MITRA
IA NO: CRAN/2/2026				
100	CRA (DB)/11/2023 (P-I+P-II+OB+2 PBS+3 TCR) (08.06.2026)	RADHA KANTA BISWAS VS STATE OF WEST BENGAL AND ANR	ARNAB CHATTERJEE	ZAREEN NASIMA KHAN, ARUP SARKAR
IA NO: CRAN/2/2026				
101	CRA (DB)/107/2023 (P-I+P-II+2ND JC+2 PBS+3 TCR) (08.06.2026)	JOYDEB BERA VS STATE OF WEST BENGAL AND ANR	SUPRATIK SHYAMAL	JOYDEEP BISWAS,SACHIT TALUKDAR
IA NO: CRAN/2/2026				
102	CRA (DB)/121/2023 (P-I+P-II+OB+2 PBS+4 TCR) (08.06.2026)	PARTHA SEN@NATU VS STATE OF WEST BENGAL	SUMANTA GANGULY	PRAVASH BHATTACHARYA, M.F.A. BEGG
IA NO: CRAN/2/2024				
103	CRA (DB)/209/2023 (P-I+2ND JC) (08.06.2026)	SOMNATH PAUL VS STATE OF WEST BENGAL AND ANR	MD JANNAT UL FIRDOUS	AMITA GAUR, SOUMYA BASU ROY CHOWDHURY
IA NO: CRAN/1/2026				
104	CRA (DB)/333/2023 (P-I+P-II+OB+2ND JC+ 2PBS+ 5 TCR) (08.06.2026)	RATHIN SINGHA@SINGH VS STATE OF WEST BENGAL AND ANR	UDAY SANKAR CHATTOPADHYAY	SARYATI DUTTA, MD. AKIB BADAR
IA NO: CRAN/1/2024				

105	CRA (DB)/367/2023 (P-I+P-II+OB+4 PBS+5 TCR)	RAM PADA MANNA @ TAPAN VS STATE OF WEST BENGAL	AMAL KRISHNA SAMANTA	
wt106	CRA (DB)/378/2023	PURNIMA BISWAS @ ASIMA AND ANOTHER VS STATE OF WEST BENGAL	NILANJAN ADHIKARI	DEBASISH ROY / AMITA GAUR / SHAILA AFRIN
IA NO: CRAN/4/2026				
IA NO: CRAN/4/2026				
107	CRA (DB)/374/2023 (PI+2ND J/C) (08.06.2026)	RUHUL SK @ RAHUL SK @RUHUL AMIN VS STATE OF WEST BENGAL	MRITYUNJOY CHATTERJEE	
wt108	CRA (DB)/18/2024	JULFIKAR SK. VS STATE OF WEST BENGAL AND ANR	BHASKAR SETH	
wt109	CRA (DB)/429/2025	SADAK SK VS STATE OF WEST BENGAL AND ANR	MADHURAI SINHA	ANASUYA SINHA, SAYANTI SANTRA
IA NO: CRAN/2/2026				
IA NO: CRAN/2/2026				
110	CRA (DB)/100/2024 (P-I+2ND JC) (08.06.2026)	SADHAN LET @ CHIRANJIT LET VS STATE OF WEST BENGAL	SANKAR PAUL	SANDIP CHAKRABORTY,RITUPARNA SAHA
IA NO: CRAN/2/2025				
111	CRA (DB)/103/2024 (PI+PII+4 PB+4TCR+2ND J/C) (08.06.2026)	KISHOR PANDEY @ RAKESH AND ANOTHER VS STATE OF WEST BENGAL	JHARNA BISWAS	JOYDEEP BISWAS, SOURATH NANDY
wt112	CRA (DB)/85/2024	SUKDEB JADAV @ CHAHA VS STATE OF WEST BENGAL	MD BABUL HUSSAIN	FARIA HOSSAIN, BAISHAKHI CHATTERJEE.
wt113	CRA (DB)/90/2024	RAJ KUMAR PANDEY @ TINKU VS STATE OF WEST BENGAL	MANOJIT DEBNATH	DEBASISH ROY, JOYDEEP BISWAS, TRINA MITRA
IA NO: CRAN/3/2026				
IA NO: CRAN/3/2026				
114	CRA (DB)/151/2024 (P-I+P-II+OB+2 PBS+3 TCR) (10.06.2026)	VISWA @ BISWAJIT DOLUI VS STATE OF WEST BENGAL AND ANR	DIPANKAR GUHA	AMITA GAUR, RAJASHREE TAH
IA NO: CRAN/3/2026				
115	CRA (DB)/170/2024 (P-I+P-II+2ND JC+2 PBS +3TCR) (08.06.2026)	MADAN KISKU AND OTHERS VS STATE OF WEST BENGAL	SOMA CHOWDHURY (BANDHU)	MADHUSUDAN SUR, SANTANU TALUKDAR
IA NO: CRAN/2/2024, CRAN/3/2026				
116	CRA (DB)/339/2024 (P-I+P-II+OB+2ND JC+4 TCR) (08.06.2026)	DALU SK. @ JAHIR SEKH AND OTHERS VS STATE OF WEST BENGAL	SANJIB KUMAR DAN	
IA NO: CRAN/1/2024				
117	CRA (DB)/61/2025 (P-I+P-II+OB+2 PBS+3 TCR) (08.06.2026)	SANTOSH KUMAR BASAK VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	AMITA GAUR/ SHAREQUL HAQUE
IA NO: CRAN/1/2025				
118	CRA (DB)/175/2025 (P-I+P-II+2 PBS+5 TCR) (08.06.2026)	SHYAMAL HANSDA @ BELL @ SHYAMAL KUMAR HASDA VS STATE OF WEST BENGAL AND ANR	ASIF DEWAN	
IA NO: CRAN/1/2026				
wt119	CRA (DB)/299/2025	ANANDA NUNIYA MAHATO VS STATE OF WEST BENGAL	NAYAAB MOLLA	SAIBAL BAPULI / ASHOK DAS
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
120	CRA (DB)/208/2025 (P-I+P-II+OB+ ONLY 2ND JC) (08.06.2026)	RAJDUL MALLICK VS STATE OF WEST BENGAL	SOUMYAJIT DAS MAHAPATRA	ANTARIKHYA BASU, MADHUMITA BASAK
IA NO: CRAN/1/2025				
wt121	CRA (DB)/270/2025	SARIF SK VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	ANASUYA SINHA, AFREEN BEGUM
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				

122	CRA (DB)/249/2025 (P-I+P-II+2ND JC+4 TCR) (08.06.2026)	SAHEB ALI KARIKAR @ RAJA VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	MADHUSUDAN SUR / SUJATA DAS
IA NO: CRAN/1/2025				
wt123	CRA (DB)/297/2025	SUKANTA DEBNATH VS STATE OF WEST BENGAL AND ANR	DEBRAJ SHIL	BIBASWAN BHATTACHARYA, TRISHA RAKSHIT
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
124	CRA (DB)/273/2025 (P-I+P-II+2ND JC+ 2PBS+3 TCR) (08.06.2026)	BIDHAN MONDAL VS STATE OF WEST BENGAL AND ANR	HABIBUR RAHAMAN	BAISHALI BASU/ANINDYA SUNDAR CHATTERJEE
IA NO: CRAN/1/2025				
125	CRA (DB)/347/2025 (P-I+ 2ND JC) (08.06.2026)	SUKDEB DAS @ SHIBU AND OTHERS VS STATE OF WEST BENGAL	SUBHRAJIT DEY	ANASUYA SINHA, NANDINI CHATTERJEE
IA NO: CRAN/2/2026				
126	CRA (DB)/370/2025 (P-I+P-II+2ND JC) (08.06.2026)	GOUTAM DAS VS STATE OF WEST BENGAL	DATTATREYA DUTTA	MADHUSUDAN SUR, SAMARJIT BALIAL
IA NO: CRAN/1/2025				
127	CRA (DB)/482/2025 (P-I+P-II+2ND JC) (08.06.2026)	ROHIUDL ADALDAR @ RAHIDUL VS STATE OF WEST BENGAL AND ANR	SUPRIYO SHASMAL	AMITA GAUR, JONAKI SAHA
IA NO: CRAN/1/2026				
128	CRA (DB)/491/2025 (P-I+2ND J.C+P-II) (08.06.2026)	PRAHLAD GHOSH AND OTHERS VS STATE OF WEST BENGAL	KARABI ROY	ANASUYA SINHA, PRISHA RAKSHIT
IA NO: CRAN/1/2026				
129	CRA (DB)/25/2026 (P-I+2ND JC) (08.06.2026)	MONO RANJAN DAS @ MANORANJAN DAS VS STATE OF WEST BENGAL AND ANR	ABHINABA MUKHERJEE	RUDRADIPTA NANDY, AMANUL ISLAM
IA NO: CRAN/1/2026				
130	CRA (DB)/34/2026 (P-I+P-II+OB) (ARC) (08.06.2026)	SITU MOMIN VS STATE OF WEST BENGAL	ALIUL ISLAM	ANASUYA SINHA, DEBOLINA DAS
IA NO: CRAN/2/2026				
131	CRA (DB)/37/2026 (P-I+P-II+OB+2ND JC) (08.06.2026)	RAHUL ANKURIA AND ANOTHER VS STATE OF WEST BENGAL	SMARTAJIT SARKAR	MADHUSUDAN SUR, MD. KUTUBUDDIN
IA NO: CRAN/1/2026				
132	CRA (DB)/39/2026 (P-I+2ND JC+J-I) (08.06.2026)	SAKIBUL SK @ SAFUKUL SK VS STATE OF WEST BENGAL AND ANR	RABIA KHATOON	AMITA GAUR, NANDINI CHATTERJEE
IA NO: CRAN/1/2026				
133	CRA (DB)/93/2026 (P-I+ONLY 2ND JC) (POCSO) (08.06.2026)	NADIM SK VS STATE OF WEST BENGAL AND ANR	RAJA DAS	AMITA GAUR, NAHID AHMED
IA NO: CRAN/2/2026				
134	CRA (DB)/98/2026 (PI+2ND JC) (08.06.2026)	BABLU SEKH @ DEKRON VS STATE OF WEST BENGAL	AMANUL ISLAM	AKASH GANGULY
IA NO: CRAN/2/2026				
135	CRA (DB)/151/2026 (P-I+P-II+OB) (08.06.2026)	JA HARLAL MANDAL VS STATE OF WEST BENGAL	RAJNANDINI DAS	FARIA HOSSAIN, MD. YASER AMMAR ISMAIL
IA NO: CRAN/2/2026				

BAIL APPLICATION

(NIA)

136	CRA (DB)/403/2025	ISLAM CHOWDHURY @ ISLAM VS THE NATIONAL INVESTIGATION AGENCY	SOURAV PAUL	
wt137	CRA (DB)/428/2025	MIR MD. NURUZZAMAN @ MD. NURUZZAMMAN @ ROMEO @ MIR @ JAMAI @ PRINCE VS THE NATIONAL INVESTIGATION AGENCY	SOURAV PAUL	

IA NO: CRAN/1/2025

IA NO: CRAN/1/2025

138 CRA (DB)/126/2026
(P-I+OB+2ND JC) (22.05.2026) AMITAVA BHANJA @ BABU BHANJA AND ANOTHER
VS
NATIONAL INVESTIGATION AGENCY AND ANOTHER
DIBYO MUKHERJEE

APPEAL

(APPEAL U/S 19 (1) (a) OF THE CONTEMPT OF COURTS ACT, 1971)

139 MAT/777/2026
(P-I+2ND JC) RAJU DAS
VS
BIDYUT KUMAR SARDAR
TAPASH KUMAR MONDAL

IA NO: CAN/1/2026

140 MAT/875/2026
(P-I+2ND JC) SAIFUDDIN KAZI AND ANR.
VS
ATAUR RAHMAN EXECUTIVE ENGINEER KMC BOROUGH-XVAND ANR.
SUBHAYAN BARIK

IA NO: CAN/1/2026, CAN/2/2026

RELAXATION OF BAIL

(NIA)

141 CRA (DB)/68/2022
(P-I+P-II+OB+2 PBS +3 TCR) PUTUL GHOSH
VS
UNION OF INDIA
Angshuman Chakrabarty

wt142 CRA (DB)/36/2026 MRINAL KANTI GHOSH
VS
THE NARCOTICS CONTROL BUREAU
RIYA JHAPRI

IA NO: CRAN/2/2026

IA NO: CRAN/2/2026

143 CRA (DB)/310/2024
(P-I+P-II+OB) (11.06.2026) RINTU SK. @ MUNTAJ ALI @ MUNTAZ ALI
VS
THE NATIONAL INVESTIGATION AGENCY
ARKADEB BHATTACHARYA

IA NO: CRAN/1/2026

RESTORATION APPLICATION 1

144 CPAN/1627/2024
[P-I + OB + 2ND J/C + 2 PBS] BIMAL SARDAR
VS
MD. SAMIMUL ALAM, ADM LAND AND LAND REFORMS OFFICER AT BARASAT
AMBIYA KHATUN

IA NO: CAN/1/2026

in MAT/339/2023 STATE OF WEST BENGAL AND ORS.
VS
BIMAL SARDAR
H. K. HALDER

SPECIALLY FIXED MATTERS

145 CRA/261/2021
(P-I+2ND J/C+ INCOMPLETE TCR) RAJU SINGH
VS
STATE OF WEST BENGAL
ANIRUDDHA BHATTACHARYYA

146 CRA (DB)/191/2022
(P-I+P-II+2ND JC+2 PBS+ 4 TCR) CHITRA SHARMA AND ORS
VS
STATE OF WEST BENGAL AND ANR
SHASHANKA SHEKHAR SAHA
DEBASISH ROY, ANASUYA SINHA, SANTANU TALUKDER

IA NO: CRAN/6/2026

147 CRA (DB)/218/2022
(P-I+P-II+2ND JC+2 PBS+5 TCR) MITHU TURI@PATLA AND ANR
VS
STATE OF WEST BENGAL AND ANR
UDAY SANKAR CHATTOPADHYAY
R.D. NANDY, KUNAL GANGULY

148 CRA (DB)/148/2023
(P-I+P-II+2ND JC+4 PBS+TCR) RAHAMATULLAH SARDAR AND ORS
VS
STATE OF WEST BENGAL
ABDUR RAKIB
DEBASISH ROY, AMITA GOUR, MD YEASER AMMAR ISMAIL

149 CRA (DB)/286/2023
(P-I+OB+2ND JC+2 PBS+3 TCR + TRANS) UTTAM PALATA AND ORS
VS
STATE OF WEST BENGAL
SHASHANKA SHEKHAR SAHA
SAIBAL BAPULI / KUNAL GANGULY

150 CRA (DB)/21/2024
(08.06.2026) MD. ABDUL RAHAMAN RUBEL @ MD. ABDUR RAHAMAN RUBEL
VS
STATE OF WEST BENGAL
RAJU MONDAL
AMITA GAUR, SACHIT TALUKDAR

151 CRA (DB)/337/2024
(P-I+P-II+2ND JC+2 PBS+ 4 TCR) SUBHAS DAS
VS
STATE OF WEST BENGAL
MANOJIT DEBNATH
PRAVASH BHATTACHARYA / JONAKI SAHA

152 FMA/772/2024
(P1+2ND J/C +CITATION+ NOTES+ 2SET OF SPIRAL FILE) (AT 1.00 P.M.) STATE OF MIZORAM AND ORS.
VS
EXCEL VINCOM PVT. LTD. AND ANR.
SAYAN DEV KUMAR

153 CRA (DB)/198/2025
(AT 2.00 P.M.) SUVOJIT HALDER @ SUVO
VS
STATE OF WEST BENGAL AND ANR
SUPRARNA DUTTA
ARIJIT GANGULY / SURUCHI SAHA

154	CRA (DB)/265/2025 (P-I+2ND JC) (NIA)	NABAKUMAR MANDAL @ LABA AND OTHERS VS NATIONAL INVESTIGATION AGENCY AND ANOTHER	DIKSHA GHOSH	
IA NO: CRAN/2/2026				
155	CRA (DB)/393/2025	MONIRUL ISLAM MOLLA @ MD. MONIRUL ISLAM MOLLA @ BABLU @ BABLA VS STATE OF WEST BENGAL	SAHID UDDIN AHMED	ANASUYA SINHA, KARAN BAPULI
156	WPA/18980/2025 (P-I+P-II+OB) (ASSIGNED)	SANDIP ROY AND ORS VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH	
IA NO: CAN/1/2025				
157	CPAN/183/2026 (P-I+2ND JC) (IN T.S./4/2025)	MANOJ JOSHI AND ORS. VS ANJANA MEHARIA AND ANR.	AMIT KUMAR NAG	
RELAXATION OF CONDITION OF BAIL				
158	CRA (DB)/9/2024 (P-I+P-II+OB+2 PBS+4 TCR) (08.06.2026)	JAKIR SEKH AND OTHERS VS STATE OF WEST BENGAL	SOMNATH BANERJEE	SASANKA SEKHAR SAHA
IA NO: CRAN/2/2026				
159	CRA (DB)/199/2025 (P-I+ONLY 2ND JC)	MD ARIF AND ANOTHER VS UNION OF INDIA	NIRUPAM DHALI	
IA NO: CRAN/2/2026				
GROUP - VII (MOTION)				
160	MAT/112/2025 (P-I+2ND JC)	ARIJIT CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SHAMIM AKHTAR	
IA NO: CAN/1/2025, CAN/2/2025				
161	FMA/1842/2025 (P-I+2ND JC) (08.06.2026)	SUPARNA DAS VS THE STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA	
IA NO: CAN/1/2025				
162	FMA/207/2026 (P-I+2ND JC) (08.06.2026)	SAROJ KUMAR MANDAL VS THE STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA	
IA NO: CAN/1/2026				
163	FMA/340/2026 (DEFECTIVE) (08.06.2026)	THE STATE OF WEST BENGAL AND ORS VS ASHOK KUMAR GORAIN AND ANR	DEBDOOTI DUTTA	
IA NO: CAN/1/2025				
164	MAT/629/2026 (P-I+2ND JC) (08.06.2026)	South Bengal State Transport Corporation and Ors VS Haydar Nawaz and Anr	DEBASREE DHAMALI	
IA NO: CAN/1/2026				
165	MAT/631/2026 (P-I+2ND JC) (08.06.2026)	South Bengal State Transport Corporation and others VS Sujan Dutta and another	DEBASREE DHAMALI	
IA NO: CAN/1/2026				
ASSIGNED MATTERS				
166	MAT/814/2026 (P-I-2ND JC) (22.05.2026)	BISWAJIT DEY AND ORS. VS JADAVPUR UNIVERSITY AND ORS.	VICTOR CHATTERJEE	
IA NO: CAN/1/2026, CAN/2/2026				
167	FMA/33/2025 (P-I+P-II+OB)	ARIHANT INTERNATIONAL LTD VS DEPUTY COMMISSIONER OF STATE TAX AND ORS	RAJKUMAR BANERJEE	
IA NO: CAN/1/2024				
168	FMA/513/2025 (P-I+2ND JC) (08.06.2026)	SHANKAR KR SAHA AND ORS VS SWAPAN SHIL AND ORS	MISS PRAJAAINI DAS	
IA NO: CAN/1/2025				
169	FMA/514/2025 (08.06.2026)	SHANKAR KUMAR SAHA AND ORS VS SUKHEN SARKAR @ SUJAN SARKAR AND ORS	MISS PRAJAAINI DAS	
IA NO: CAN/1/2025, CAN/2/2025				

170 FMA/515/2025 SHANKAR KR SAHA AND ORS MISS PRAJJINI DAS
(P-I+2ND JC) (08.06.2026) VS
SHIB SARKAR AND ORS

IA NO: CAN/1/2025

171 FMA/516/2025 SHANKAR KR SAHA AND ORS MISS PRAJAINI DAS
(P-I+2ND JC) (08.06.2026) VS
SUSANTA SARKAR AND ORS

IA NO: CAN/1/2025

172 MAT/2182/2025 PRINCIPAL SECRETARY, SCHOOL EDUCATION Diptendu Narayan
(P-I+2ND JC) DEPARTMENT, BIKASH BHAWAN AND ORS. Bandyopadhyay
VS
Guru Nanak Mission High School HS and another

IA NO: CAN/1/2025

173 MAT/722/2026 UNION OF INDIA AND ANR. ANAMIKA PANDEY
(P-I+2ND JC) (15.06.2026) VS
AYUSHMAN TIE UP PRIVATE LIMITED AND ORS.

RESTORATION APPLICATION

174 CRA (DB)/331/2025 NETAI MAITY AND OTHERS PRONOTI GOSWAMI ANASUYA SINHA / SUJAN
(P-I+P-II+2ND JC+4PBS+4 TCR+ TRANS + BRIEF) VS CHATTERJEE
(08.06.2026) STATE OF WEST BENGAL

IA NO: CRAN/3/2026

CRIMINAL APPEAL HEARING

175 CRA (DB)/118/2025 GADAI LOHAR DEBANJAN CHATTERJEE SAIBAL BAPULI, BIBASWAN
(P-I+P-II+ 2PBS+ 4TCR+ 2ND J/C+TRANS+BRIEF) VS BHATATCHARYA
STATE OF WEST BENGAL

176 CRA/29/2021 KAZI JAMLUDDIN MKUKUT BISWAS FARIA HOSSAIN/ SONALI
(P-I+P-II+2ND JC+2 PBS+4 VS BHAR
TCR+TRANS+BRIEF) STATE OF WEST BENGAL

IA NO: CRAN/2/2026

177 CRA/203/2021 RABIUL SEKH ALIAS KATA AND ORS SANJIB KR DAN
(P-I+P-II+2ND JC+2 PBS+5 VS
TCR+TRANS) STATE OF WEST BENGAL

178 CRA/219/2021 BIPLAB BISWAS DEBARSHI BRAHMA ZAREEN NASIMA KHAN,
(P-I+2ND J/C+P-II+2PBS+ VS ARITRA BHATTACHARYA
4TCR+TRANS) STATE OF WEST BENGAL

179 CRA/236/2021 MD. GULLA DEBANGAN MADHUSUDAN SUR,
(P-I+2PB+4TCR+2ND J/C) VS BHATTACHARJEE POULOMI BOSE
STATE OF WEST BENGAL

180 CRA/356/2021 RAJBUL SK@ROJBUL SK@ROJBUL SK AND ORS MAZHAR HOSSAIN PRAVASH BHATTACHARJEE
(P-I+P-II+2ND JC+2 PBS+3 VS CHOWDHURY / PRATIK BOSE
TCR) STATE OF WEST BENGAL

181 CRA (DB)/35/2022 THE STATE OF WEST BENGAL ABHRA MUKHERJEE, MINOTI GOMES, MAMATA
(P-I+P-II+2ND J/C+2 PBS+5 VS DIPANKAR MAHATO JANA
TCR) ANANDA MAHATO

182 CRA (DB)/69/2022 ABIR HOSSAIN SK@ABIR HOSSAIN ARUN KUMAR HALDER S BARDHAN , P MAJHI
(P-I+P-II+OB+2 PBS+3 TCR) SHAIKH@ABIR HOSSAIN SEKH VS
(08.06.2026) STATE OF WEST BENGAL

183 CRA (DB)/91/2022 BISWANATH DAS@BISWAJIT DAS@BISHU AMAL KUMAR SAMANTA ANUSUYA SINHA,SANTANU
(P-I+P-II+2ND JC+2 PBS+3 VS TALUKDAR
TCR) STATE OF WEST BENGAL AND ANR

184 CRA (DB)/123/2022 NUR SALAM SK AND ORS SUBHADEEP GHOSH JOYDEEP BISWAS,
(P-I+2ND JC+2 PBS+PII+3 TCR) VS RAJNANDINI DAS
STATE OF WEST BENGAL

185 CRA (DB)/177/2022 PRIYA GHOSH NA DEBASISH ROY, AMITA
(P-I+P-II+2ND JC+2 PBS+4 VS GOUR, SUBHAM BHAKAT
TCR) STATE OF WEST BENGAL

186 CRA (DB)/205/2022 ABDUL MABUD AND ANR RANA MUKHOPADHYAY
(P-I+P-II+2ND JC+2 PBS+3 VS
TCR+TRANS) NARCOTICS CONTROL BUREAU, KOLKATA ZONAL
UNIT

187 CRA (DB)/232/2022 SELINA KHATUN ASHOK KUMAR JHA DEBABRATA CHATTERJEE /
(P-I+P-II+2ND JC+5 TCR) VS ANINDYA SUNDAR
STATE OF WEST BENGAL AND ANR CHATTERJEE

188 CRA (DB)/233/2022 RAJESH SINGH SOFIA NESAR AMITA GOUR,NANDINI
(P-I+P-II+2ND JC+2 PBS+5 VS CHATTERJEE
TCR) STATE OF WEST BENGAL

189 CRA (DB)/7/2023 SANJOY SINGH @ DIPU UDAY SANKAR MD ADIL BADR,SUBHAM
(P-I + II + OB +2 PBS + 3 TCR) VS CHATTOPADHYAY KANTI BHAKAT
(08.06.2026) STATE OF WEST BENGAL AND ANR

wt190	CRA (DB)/24/2023	KISHAN DOME AND ORS VS STATE OF WEST BENGAL AND ANR	KASUHIK GHOSH	MD. ADIL BADR, SUBHAM BHAKAT
191	CRA (DB)/33/2023 (P-I+P-II+2ND JC+2 PBS+3 TCR)	MITHUN KARAN VS STATE OF WEST BENGAL AND ANR	SUCHISMITA DUTTA	PARTHA PRATIM DAS, MANASI ROY
192	CRA (DB)/34/2023 (P-I+P-II+2ND JC+2 PBS+4 TCR)	GANGADHAR MAITY VS STATE OF WEST BENGAL AND ORS.	AMAL KRISHNA SAMANTA	
193	CRA (DB)/58/2023 (P-I+P-II+2ND JC+2 PBS+3 TCR)	HALIM FAKIR@ABDUL HALIM FAKIR VS STATE OF WEST BENGAL AND ANR	PRITHISH BANDYOPADHYAY	ZAREEN NASIMA KHAN , ARUP SARKAR
194	CRA (DB)/147/2023 (P-I+P-II+2ND JC+2 PBS+4 TCR)	SABYASACHI MUKHERJEE VS STATE OF WEST BENGAL	RANADEB SENGUPTA	MADHUSUDAN SUR, MANORANJAN MAHATO
195	CRA (DB)/179/2023 (P-I+P-II+2ND J/C+2 PBS+3 TCR) (WITH OFFICE REPORT)	SURAJIT MONDAL AND ANR VS STATE OF WEST BENGAL	PRADIP KUMAR KUNDU	PARTHA PRATIM DAS, ESHITA DUTTA
196	CRA (DB)/186/2023 (P-I+P-II+2ND JC+2 PBS+5 TCR+TRANS)	ROBSER ALI VS STATE OF WEST BENGAL AND ANR	PRASENJIT SAHA	
197	CRA (DB)/196/2023 (P-I+P-II+2ND JC+2 PBS+4 TCR+TRANS)	GOPAL SANTRA VS STATE OF WEST BENGAL AND ORS.	SAGNIK MUKHERJEE	PRASUN KUMAR DUTTA, SHANTANU DEB ROY
198	CRA (DB)/213/2023 (P-I+P-II+2ND J/C+4TCR+ 2PBS)	PARTHA DAS@BAPPA VS STATE OF WEST BENGAL	SUBRATA SAHA	RANA MUKHERJEE, JONAKI SAHA
199	CRA (DB)/287/2023 (P-I+P-II+2ND JC+2 PBS+3 TCR)	KUNAL PRASAD VS STATE OF WEST BENGAL	DIBYENDU NANDI	AMITA GAUR, DHANASHREE BISWAS
200	CRA (DB)/299/2023 (P-I+P-II+2ND J/C+2 PBS+3 TCR)	REJAUL SK AND ANR VS STATE OF WEST BENGAL	DEBASIS KAR	MADHUSUDAN SUR, ASIF DEWAN
201	CRA (DB)/328/2023 (P-I+P-II+2ND JC+2 PBS+ 4 TCR) [OFFICE REPORT]	MD ASGAR MOLLA ALIAS ALI ASGAR MOLLA VS STATE OF WEST BENGAL	SHAHNAWAZ ALAM	ANAND KESHARI/SANTANU TALUKDAR
202	CRA (DB)/350/2023 (P-I+P-II+2ND JC+2 PBS+ 3TCR)	GANESH GIRI VS STATE OF WEST BENGAL AND ANR	SK TOSLIM ALI	
203	CRA (DB)/377/2023 (P-I+P-II+2ND JC+2 PBS+4 TCR) (08.06.2026)	NANDA SAMANTA @ NANDA LAL SAMANTA VS STATE OF WEST BENGAL	SOUMYAJIT DAS MAHAPATRA	DEBASISH ROY, SARYATI DUTTA, ARITRA BHATTACHARYA
204	CRA (DB)/38/2024 (P-I+P-II+2ND JC+2 PBS+ 3 TCR+TRANS) (08.06.2026)	BISWADEB KUNDU VS STATE OF WEST BENGAL AND ANR	PAYENL SHOME	RUADRADIPTA NANDY, SANJAN SAHA
205	CRA (DB)/109/2024 (P-I+P-II+2ND JC+2 PBS+ 3 TCR)	AINUL HOSSAIN VS STATE OF WEST BENGAL	VISHAL MULLICK	RANADEB SENGUPTA, PRAKASH MISHRA
wt206	CRA (DB)/110/2022	ABDUL RASHID VS STATE OF WEST BENGAL	QUASHIM HASHIMI	AMITA GAUR, TRISHA RAKSHIT
207	CRA (DB)/129/2024 (PI+II+OB+2 PBS+4 TCR)	XXX VS STATE OF WEST BENGAL AND ANR	SIBANGI CHATTOPADHYAY	
208	CRA (DB)/144/2024 (P-I+P-II+2ND J/C+2 PBS+ 4 TCR+TRANS)	SONU YADAV @ CHANDRADEEP YADAV VS STATE OF WEST BENGAL	MRITYUNJOY CHATTERJEE	ANASUYA SINHA, SUFI KAMAL
209	CRA (DB)/198/2024 (P-I+P-II+2ND JC+2PBS+4 TCR)	BHOLA HALDER @ BIJU HALDER VS STATE OF WEST BENGAL	DIPANKAR GUHA	AMITA GAUR / SUCHISMITA DUTTA
IA NO: CRAN/2/2024				
210	CRA (DB)/300/2024 (P-I+P-II+2ND JC+2 PBS+5 TCR+ TRANS) (SERVICE OF PB)	BARUN DEY AND ANOTHER VS STATE OF WEST BENGAL	SUMAN CHAKRABORTY	AMITA GAUR, DEBADRITA MONDAL
211	CRA (DB)/321/2024 (P-I+P-II+2ND JC+2 PBS+4 TCR)	KSHUDIRAM DAS AND ANOTHER VS STATE OF WEST BENGAL	NILENDRA NARAYAN RAY	JOYDEEP ROY, AMANUL ISLAM
212	CRA (DB)/348/2024 (P-I+P-II+OB+2 PBS+3 TCR) (08.06.2026)	RAM SARKAR VS STATE OF WEST BENGAL AND ORS.	SAGAR SAHA	SARDAR SHAHIN IMAM, MD KUTUBUDDIN
213	CRA (DB)/354/2024 (P-I+PII+OB+2 PBS+5 TCR)	GOUR SINGHA VS STATE OF WEST BENGAL AND ANR	KAZI M. RAHMAN	AMITA GAUR, SNIGDHA SAHA

wt214	CRA (DB)/376/2024	BIBHISHAN MONDAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAGAR SAHA	SHAILA AFREEN, ESHITA DUTTA
215	CRA (DB)/78/2025 (P-I+P-II+2ND JC+2PBS+5 TCR)	SAHEB SARDAR VS STATE OF WEST BENGAL	SAMBHU NATH SARDAR	RANABIR ROY CHOWDHURY, AMANUL ISLAM
216	CRA (DB)/93/2025 (P-I+P-II+2ND JC+2PBS+ 4 TCR) (08.06.2026)	DALIM SK VS STATE OF WEST BENGAL	ARNAB CHATTERJEE	JOYDEEP ROY, MAUSUMI SARKAR
217	CRA (DB)/128/2025 (P-I+P-II+2ND JC+2 PBS+4 TCR+TRANS)	SOUD ALI @ SOUDI VS STATE OF WEST BENGAL	MD. HAFIZ ALI	SANJAY BANERJEE, NAHID AHMED
218	CRA (DB)/182/2025 (P-I+OB+ 2ND JC+2 PBS+ 3TCR)	PINTUPADA DAS @ PINTU DAS VS STATE OF WEST BENGAL	AMBIKA SASMAL	SANJOY BANERJEE/ESHITA DUTTA
219	CRA (DB)/213/2025 (P-I+P-II+2ND JC+2 PBS+ 3 TCR) (POCSO)	CHIRANJIT DHARA @ PATLA VS STATE OF WEST BENGAL AND ANR	PRIYA GHOSAL	BIBASWAN BHATTACHARYA / DEBADRITA MONDAL
220	CRR/3066/2025 (P-I+P-II+2ND JC+2 PBS+5 TCR)	THE HONBLE COURTS ON ITS OWN MOTION VS DINESH RAJAK AND ANR	N.A	
wt221	CRA (DB)/79/2022	RAM RAJAK VS STATE OF WEST BENGAL	PARVEJ ANAM	Z N KHAN , ASOKE DAS



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 8

First Floor

Main Building

DIVISION BENCH (DB)

AT 12:30 PM

HON'BLE JUSTICE ARIJIT BANERJEE

HON'BLE JUSTICE OM NARAYAN RAI

ON 22.05.2026 AT 12.30 P.M.

ON 22ND. MAY, 2026 AT 12.30 P.M. - SHALL TAKE UP SOME PART-HEARD,
CONTEMPT MATTERS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99235728540?pwd=ZuexDrB3M0rNA7FC3IaQXphH5zYXp4.1>

PART HEARD MATTERS

1	MAT/944/2024	RAMSARUP INDUSTRIES LTD. VS ORISSA METALIKS PVT. LTD. AND ORS.	ZULFIQAR ALI AL

IA NO: CAN/1/2024, CAN/2/2024

CONTEMPT APPLICATION

2	CPAN/1178/2025 [MAIN FILE AO.COM/5/2025 - NOT HERE]	ASA INTERNATIONAL INDIA MICROFINANCE LTD VS VAIDYANATHAN VEMBU MANAGING DIRECTOR OF IDFC BANK LTD AND ORS	AYANTIKA SAHA

in	AO-COM/5/2025	NORTHERN ARC CAPITAL LIMITED VS ASA INTERNATIONAL INDIA MICROFINANCE LTD AND ORS	Souvik Ghosh

3	CPAN/1196/2025 [MAIN FILE AO.COM/7/2025 - NOT HERE]	ASA INTERNATIONAL INDIA MICROFINANCE LTD AND ORS VS VAIDYANATHAN VEMBU, MD OF HDFC FIRST BANK LTD. AND ORS.	AYANTIKA SAHA

in	AO-COM/7/2025	NORTHERN ARC CAPITAL LIMITED VS ASA INTERNATIONAL INDIA MICROFINANCE LTD AND ORS	Souvik Ghosh

4	CPAN/59/2026 (11.06.2026)	Mani Square Limited VS Debasish Kumar AND ORS	RITUPARNA CHATTERJEE

in	AO-COM/27/2025	SRI SUBHAS KUMAR AND ORS VS MANI SQUARE LIMITED	ANYAPURBA BANERJEE



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 8

First Floor

Main Building

SINGLE BENCH (SB)

AT 10:30 AM

HON'BLE JUSTICE ARIJIT BANERJEE

ON 22.05.2026 AT 10.30 A.M.

ON 22ND. MAY, 2026 AT 10.30 A.M. - SHALL TAKE UP SOME CONTEMPT MATTERS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99235728540?pwd=ZuexDrB3M0rNA7FC3IaQXphH5zYXp4.1>

TO BE MENTIONED

1	WPCRC/301/2016 (FOR DISPOSAL OF CAN/1/2024 & CAN/2/2025)	OHAB MONDAL VS MITALI DUTTA	KAKALI SAMAJPATY
wt2	WPA/34415/2014	OHAB MONDAL VS STATE OF WEST BENGAL & ORS	KAKALI SAMAJPATY

CONTEMPT APPLICATION

3	WPCRC/145/2017 (12.06.2026)	KANTI SARKAR VS NARAYAN CHANDRA SARKAR	ARDHENDU SEKHAR BISWAS
wt4	WPA/27419/2015	KANTI SARKAR VS THE DISTRICT INSPECTOR OF SCHOOLS, U.DINAJPUR & ORS	SANJOY KARAR

IA NO: CAN/2/2017(Old No:CAN/8572/2017)

IA NO: CAN/2/2017(Old No:CAN/8572/2017)

5	CPAN/801/2017 (22.05.2026)	UTTAM DEBNATH & ANR VS AVANINDA SINGH	SUBIR HAZRA
wt6	WPA/27852/2016	UTTAM DEBNATH & ANR VS STATE OF WEST BENGAL & ORS	SUBIR HAZRA

IA NO: CAN/1/2020(Old No:CAN/1556/2020)

IA NO: CAN/1/2020(Old No:CAN/1556/2020)

7	CPAN/1521/2017 (22.05.2026)	RAJASHREE MAITRA VS TAPAN BISWAS	SUBIR HAZRA
wt8	WPA/2773/2017	RAJASHREE MAITRA VS STATE OF WEST BENGAL & ORS	SUBIR HAZRA

9	WPCRC/42/2018 (22.05.2026)	REBA BHOWMICK VS TAPAS BISWAS	KAKALI SAMAJPATY
wt10	WPA/33150/2013	REBA BHOWMICK VS STATE OF WEST BENGAL & ORS.	KAKALI SAMAJPATI

IA NO: CAN/1/2018(Old No:CAN/8587/2018)

IA NO: CAN/1/2018(Old No:CAN/8587/2018)

11	WPCRC/68/2018 (12.06.2026)	JAHAR ROY VS NARAYAN CHANDRA SARKAR	ARDHENDU SEKHAR BISWAS
wt12	WPA/27417/2015	JAHAR ROY VS STATE OF WEST BENGAL & ORS	SANJOY KARAR
IA NO: CAN/1/2019(Old No:CAN/6193/2019)			
IA NO: CAN/1/2019(Old No:CAN/6193/2019)			
13	CPAN/1465/2019 (12.06.2026)	SAMSAD ALI VS NITAI CHANDRA DAS	SANJOY KAKAR
IA NO: CAN/1/2025			
wt14	WPA/30193/2017	SAMSAD ALI & ORS VS STATE OF WEST BENGAL & ORS	SAFIUL ISLAM
15	CPAN/661/2024 (12.06.2026)	ABHA KHANRAH VS DR. (MS.) P. DEEPAP PRIYA IAS D.M. AND COLLECTOR HOWRAH AND ORS	NARAYAN CHANDRA BHANDARY
wt16	WPA/1689/2017	SMT. KALPANA PRAMANIK (DUTTA) VS STATE OF WEST BENGAL & ORS	PRADIP KUMAR GHOSH
17	CPAN/1067/2025 (12.06.2026)	SUCHETA OM VS BISWAJIT BISWAS, THE DEPUTY DIRECTOR OF SCHOOL EDUCATION (RURAL PRIMARY)	SABITA KHUTIA BHUNYA
wt18	WPA/17711/2016	SUCHETA OM VS STATE OF WEST BENGAL & ORS	SOURAV MITRA



In The High Court at Calcutta

Appellate Side COMMERCIAL MATTERS

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 37
Third Floor
Centenary Building
DIVISION BENCH (DB - IV (COMMERCIAL DIVISION))

AT 10:30 AM

HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE MD. SHABBAR RASHIDI

FROM 2ND MARCH, 2026 - ALL APPEALS AND APPLICATIONS CONNECTED THERETO UNDER
COMMERCIAL COURTS, COMMERCIAL DIVISION AND COMMERCIAL APPELLATE DIVISION OF
THE HIGH COURT'S ACT, 2015.

AND

ALL APPEALS AND APPLICATIONS CONNECTED THERETO RELATING TO INTELLECTUAL PROPERTY RIGHTS
APPELLATE DIVISION AS PER INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT
AT CALCUTTA, 2023.

NOTE 1 : APPELLATE SIDE MATTERS WILL BE TAKEN UP ON TUESDAY, WEDNESDAY, THURSDAY AND FRIDAY
IMMEDIATELY AFTER COMPLETION OF ORIGINAL SIDE MATTERS OR AFTER RECESS WHICHEVER IS EARLIER.

NOTE 2 : ON EVERY TUESDAY AND WEDNESDAY NON COMMERCIAL MATTERS WILL BE TAKEN UP FIRST.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/95501706305?pwd=6Ft8P4ntVm0FrGV7CWbBHEP3oBSY2o.1>

MOTION

1	AO-COM/24/2026	Bharat Overseas Private Limited and Another VS Shristi Infrastructure Development Corporation Limited	SAPTARSHI DATTA



In The High Court at Calcutta

Appellate Side

DAILY CAUSELIST

For Thursday The 21st May 2026

COURT NO. 37

DIVISION BENCH (DB - IV)

HON'BLE JUSTICE DEBANGSU BASAK
HON'BLE JUSTICE MD. SHABBAR RASHIDI

FROM 2ND MARCH, 2026 - APPEAL UNDER ARBITRATION ACT, 1940 AND
ARBITRATION AND CONCILIATION ACT, 1996 INCLUDING APPLICATIONS CONNECTED THERETO.

***HABEAS CORPUS PETITION & APPLICATIONS CONNECTED THERETO;**

***CONTEMPT APPLICATIONS AND REVIEW PETITIONS (INCLUDING APPLICATIONS
CONNECTED THERETO) OF THE DIVISION BENCH, HON'BLE JUDGES WHEREOF
ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT OR TRANSFER/ELEVATION [FROM 2011 TO 2020].**

***SHALL TAKE UP ALL MATTERS RELATING TO THE DESIGNATED COURTS FOR MPs/MLAs AS PER THE
JUDGMENT DATED 9TH NOVEMBER, 2023 PASSED BY THE HON'BLE SUPREME COURT OF INDIA
IN WP(C) NO. 699/2016.**

***SHALL TAKE UP THE CONTEMPT APPLICATIONS FILED FOLLOWING THE DIRECTION OF THE HON'BLE
SUPREME COURT OF INDIA IN CRIMINAL APPEAL NO. 1277/2014 (ARNESH KUMAR -Vs- STATE OF BIHAR &
ANR.).**

**FROM 20TH APRIL, 2026 - IN ADDITION TO THE DETERMINATIONS OF ALL THE HON'BLE DIVISION BENCHES,
SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIPS' RESPECTIVE SUBJECTS.**

NOTE 1: APPELLATE SIDE MATTERS WILL BE TAKEN UP ON TUESDAY, WEDNESDAY, THURSDAY AND FRIDAY.

NOTE 2 : ON EVERY TUESDAY AND WEDNESDAY NON COMMERCIAL MATTERS WILL BE TAKEN UP FIRST.

NO MATTER IN THE NON-COMMERCIAL LIST WILL APPEAR FOR 21ST MAY, 2026.



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 4

First Floor

Main Building

DIVISION BENCH (DB- V)

AT 10:30 AM

HON'BLE JUSTICE MADHURESH PRASAD

HON'BLE JUSTICE PRASENJIT BISWAS

FROM 2ND MARCH, 2026:- APPEAL FROM ORDER RELATING TO SERVICE UNDER GROUP-VI INCLUDING APPLICATIONS CONNECTED THERETO [EXCLUDING MATTERS CONCERNING SERVICE OF THE JUDICIAL OFFICERS, OFFICERS AND STAFF OF HIGH COURT SERVICE AND DISTRICT JUDICIARY [BOTH RETIRED AND SERVING] AND APPLICATIONS CONNECTED THERETO];

MATTERS RELATING TO STATE TRIBUNALS UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO [EXCLUDING TAX MATTERS, MATTERS RELATING TO LAND REVENUE TRIBUNAL AND CENTRAL TRIBUNAL];

HEARING OF INTRA COURT WRIT APPEALS IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO EXCLUDING THE MATTERS DETERMINED TO BE TAKEN UP BY THE HON'BLE FIRST DIVISION BENCH [2021 ONWARDS].

FROM 20TH APRIL, 2026 :- IN ADDITION TO THE DETERMINATIONS OF ALL THE HON'BLE DIVISION BENCHES, SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIP'S RESPECTIVE SUBJECTS.

A. APPEALS FROM ORDER RELATING TO SERVICE UNDER GROUP VI AND MATTERS RELATING TO STATE TRIBUNALS WILL BE TAKEN ON MONDAY AND TUESDAY.

B. INTRA COURT APPEALS WILL BE TAKEN UP ON WEDNESDAY AND FRIDAY.

C. OLD HEARING MATTERS WILL BE TAKEN UP ON THURSDAY.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99510682995?pwd=IdcHZRYwBPNxIRkluvLpmBXNDK0WIT.1>

TO BE MENTIONED

1	MAT/2248/2025	THE DIRECTOR GENERAL, CRPF RECRUITMENT BOARD AND ORS VS Rinku Kundu and others	SAMRAT GHOSH
2	MAT/96/2026	The Director General Central Reserve Police Force and anothe VS Chaina Pattanayek and others	SAMRAT GHOSH
MOTION			
3	WP.ST/107/2026	CHANDRA SEKHAR SEN VS STATE OF WEST BENGAL AND ORS.	HARADHAN MONDAL
4	WP.ST/108/2026	KARTICK SARKAR AND ORS VS INSPECTOR GENERAL OF REGISTRATION AND COMMISSIONER OF STAMP REVENUE, KOLKATA AND ORS	SATRAJIT SINHA ROY

APPLICATION

5	FMA/1834/2025	FOOD CORPORATION OF INDIA AND ORS VS ABASARPRAPT BHARTIYA KHADYANIGAM KARMACHARI KALYAN SAMITY AND ORS	KAMAL KR CHATTOPADHYAY

IA NO: CAN/1/2025, CAN/3/2026, CAN/4/2026

GROUP - VI

6	MAT/1692/2025	Union of India and Ors VS Sikha Sarkar and Ors	Tapan Bhanja

IA NO: CAN/1/2025, CAN/2/2025

7	MAT/1991/2025	Union of India and Ors VS Nasir Alam and Ors	TAPAN BHANJA

IA NO: CAN/1/2025, CAN/2/2025

8	MAT/2004/2025	Union of India and Ors VS Anishur Rahaman and Ors	Tapan Bhanja

IA NO: CAN/1/2025, CAN/2/2025

9	MAT/2005/2025	Union of India and Ors VS Md Wasim Akram and Ors	Tapan Bhanja

IA NO: CAN/1/2025, CAN/2/2025

10	MAT/2020/2025	Union of India and Ors VS Soumik Bhattacharyya and Ors	Tapan Bhanja

IA NO: CAN/1/2025, CAN/2/2025

11	MAT/2021/2025	Union of India and Ors VS Pranab Mondal and Ors	Tapan Bhanja

IA NO: CAN/1/2025, CAN/2/2025

12	MAT/2219/2025	The Directorate General Central Reserve Police Force CRPF and others VS Sujit Patra and others	SAMRAT GHOSH

IA NO: CAN/1/2026, CAN/2/2026

13	MAT/2254/2025	The Director General Central Reserve Police Force CRPF and others VS Krishna Biswas and others	SAMRAT GHOSH

IA NO: CAN/1/2026, CAN/2/2026

14	MAT/2255/2025	The Director General Central Reserve Police Force CRPF and another VS Ripan Ghosh and others	SAMRAT GHOSH

IA NO: CAN/1/2026, CAN/2/2026

15	MAT/2256/2025	The Director General Central Reserve Police Force CRPF and others VS Suman Biswas and others	SAMRAT GHOSH

IA NO: CAN/1/2026, CAN/2/2026

16	FMA/293/2026	Union of India and Ors VS Rubel Islam and Ors	Tapan Bhanja

17	FMA/295/2026	Union of India and Ors VS Jagannath Ghosh and Ors	Tapan Bhanja

HEARING

18	WP.ST/200/2023	MURALI DAS VS STATE OF WEST BENGAL AND ORS.	MAHESH KUMAR SHAW

FOR ORDERS

19	MAT/577/2020	JAYANTA SARKAR VS NATIONAL JUTE BOARD	VICTOR CHATTERJEE

IA NO: CAN/1/2020

20	MAT/761/2024 (4 PBS) (CH)	DR. TAPAS KUMAR MANDAL VS UNION OF INDIA AND ORS.

21	WP.ST/52/2025 (CH)	SUJATA GHOSH VS STATE OF WEST BENGAL AND ORS.	KRISHNAYAN GHOSH
wt22	WP.ST/190/2024	ABUL QUISE VS STATE OF WEST BENGAL AND ORS.	DIPANKAR MANDAL
23	WP.ST/185/2025 (CH)	GITESH DAS MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	ANANYA NEOGI
24	WP.ST/209/2025 (CH) (2 PM)	ANINDYA SUNDAR DAS VS STATE OF WEST BENGAL AND ORS.	SUDESHNA MONDAL
wt25	WP.ST/210/2025	ANINDYA SUNDAR DAS VS STATE OF WEST BENGAL AND ORS.	SUDESHNA MONDAL
26	FMA/1361/2025 (CH)	TARAK NATH SARKAR VS UNION OF INDIA AND ORS.	BABHRU BAHAN BERA

IA NO: CAN/1/2025



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 13

Second Floor

Main Building

DIVISION BENCH (DB - VI)

AT 10:30 AM

HON'BLE JUSTICE RAJASEKHAR MANTHA
HON'BLE JUSTICE RAI CHATTOPADHYAY

FROM 2ND MARCH, 2026 - APPEAL FROM ORDER RELATING TO LABOUR UNDER GROUP-III AND APPLICATIONS CONNECTED THERETO;

ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATIONS FOR SUSPENSION OF SENTENCE OTHER APPLICATIONS CONNECTED THERETO [UPTO 2020];

FIRST APPEAL AND FIRST MISCELLANEOUS APPEAL & APPLICATIONS CONNECTED THERETO AND MATRIMONIAL & FAMILY COURT APPEALS & MATTERS RELATING TO GUARDIANSHIP INCLUDING APPLICATIONS CONNECTED THERETO [UPTO 2020];

CONTEMPT APPLICATIONS AND REVIEW PETITIONS (INCLUDING APPLICATIONS CONNECTED THERETO) OF THE DEVISION BENCH, HON'BLE JUDGES WHEREOF ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT OR TRANSFER/ELEVATION [2021 ONWARDS].

FROM 20TH APRIL 2026 - IN ADDITION TO THE DETERMINATION OF ALL THE HON'BLE DIVISION BENCHES, SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIPS' RESPECTIVE SUBJECTS.

NOTE: ON AND FROM 02/03/2026

(1) MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED ONLY ON MONDAY & THURSDAY.

(2) MATTERS LISTED ON MENTIONING SHALL NOT BE TAKEN UP UNLESS A PRE AND POST MENTIONING NOTICE IS ISSUED TO THE RESPONDENT / RESPONDENTS.

(3) OLD MATTERS WILL BE TAKEN UP HALF AN HOUR BEFORE RISING.

(4) NO ACCOMMODATION WILL BE GIVEN IN RESPECT OF OLD MATTERS.

(5) ON MONDAY GROUP-III MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL BE TAKEN UP SERIALLY.

(6) ON TUESDAY CRIMINAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL BE TAKEN UP SERIALLY.

(7) ON WEDNESDAY FIRST APPEAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL BE TAKEN UP SERIALLY.

(8) ON THURSDAY CRIMINAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL BE TAKEN UP SERIALLY.

(9) ON FRIDAY FIRST APPEAL MATTERS WILL BE TAKEN UP FIRST, THEN OTHER MATTERS WILL BE TAKEN UP SERIALLY.

(10) SINGLE BENCH MATTERS WILL BE TAKEN UP ON WEDNESDAY AND FRIDAY AT 2:00 P.M.

(11) OLD MATTERS WILL BE TAKE UP HALF AN HOUR BEFORE RISING.

VC LINK: <https://calcuttahighcourt.gov.in.zoom.us/j/91926753753?pwd=W0RPhL25aqsQ9aRycwqROm4FtNmRYX.1>

TO BE MENTIONED

1	FAT/403/2012 (2PB+2TCR)	BRATINDRA NARAYAN MUNSHI VS BARUN KUMAR MITRA	SOURAV SEN

IA NO: CAN/2/2017(Old No:CAN/1894/2017)

2	FA/51/2018	KAKALI ROY & ORS VS SWAMI ARUNANADA GURUPTIA & ORS	S. BHATTACHARYYA

BAIL IN CONNECTION WITH APPEAL

3	CRA/210/2014 (2PB+5TCR)	DIPAK MODAK VS STATE OF WEST BENGAL	S. BANERJEE	SUKANNYA BHATTACHARJEE/ ANINDYA SUNDAR CHATTERJEE

IA NO: CRAN/2/2026

4	CRA/390/2016	EJABUL HAQUE VS STATE OF WEST BENGAL	B MANNA	MADHUSUDAN SUR / DIPANKAR PRAMANIK
IA NO: CRAN/3/2020(Old No:CRAN/3999/2020)				
5	CRA/259/2017 (2PB+4TCR)	SUNIL LAKRA & SAMIR CHARHAT VS STATE OF WEST BENGAL		
IA NO: CRAN/1/2026				
6	CRA/541/2017	BHAGYADHAR DHIBAR VS STATE OF WEST BENGAL & ANR.	AINDRILA DE	
IA NO: CRAN/1/2017(Old No:CRAN/5199/2017), CRAN/3/2026				
wt7	CRA/549/2017	ABDUL GAFFAR VS STATE OF WEST BENGAL	D K PRAHLADKA	
8	CRA/142/2018 (2PB+4TCR)	AKBAR ALI GAIN & ANR VS STATE OF WEST BENGAL	SOMASISH CHATTOPADHYAY	
IA NO: CRAN/2/2018(Old No:CRAN/2318/2018)				
wt9	CRA/214/2018	BHUTAN MONDAL& ANR VS STATE OF WEST BENGAL	A. BHATACHARYA	
IA NO: CRAN/3/2026				
IA NO: CRAN/3/2026				
10	CRA/483/2018 (2PB+4TCR)	KRISHNA MONDAL @ NIGRA KRISHNA & ANR. VS STATE OF WEST BENGAL	PRIYANKA KUNDU	DEBASISH ROY, ANASUYA SINHA, RAJNANDINI DAS
IA NO: CRAN/4/2025				
11	CRA/68/2019 (2PB+4TCR)	BHUBAN GHOSH & ANR VS STATE OF WEST BENGAL	ARITRA BHATTACHARYA	MADHUSUDAN SUR / DIPANKAR PRAMANIK
IA NO: CRAN/4/2026				
12	CRA/90/2019 (2PB+4TCR)	DHANANJAY @ DHANAN SARKAR VS STATE OF WEST BENGAL	DEBAJIT KUNDU	DEBASISH ROY, AMITA GAUR, SUCHISMITA DUTTA
IA NO: CRAN/1/2019(Old No:CRAN/2516/2019), CRAN/2/2025				
wt13	CRA/198/2019	IDRISH MALITA @ FARUK MALITA VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	
IA NO: CRAN/2/2019(Old No:CRAN/4738/2019)				
IA NO: CRAN/2/2019(Old No:CRAN/4738/2019)				
14	CRA/322/2019 (2PB+5TCR)	MAHABIR LAYEK VS STATE OF WEST BENGAL	SAIBAL KRISHNA DASGUPTA	SAIBAL BAPULI, SUJAY SARKAR
IA NO: CRAN/3/2024				
15	CRA/494/2019 (2PB+4TCR)	ABU TAHER SK & ANR VS STATE OF WEST BENGAL	PRAJNADEEPTA ROY	AMITA GAUR, RAJASHREE TAH
IA NO: CRAN/3/2025				
16	CRA/553/2019 (2PB+4TCR)	ARJUN BOGI@NETAI VS STATE OF WEST BENGAL	DEBASIS KAR	
IA NO: CRAN/1/2021, CRAN/2/2026				
17	CRA/658/2019 (2PBS+4TCR)	BILLAL SK @ HAJARAT BILLAL VS STATE OF WEST BENGAL	ANISUR RAHAMAN	PARTHA PRATIM DAS, MANASHI ROY
IA NO: CRAN/3/2026				
18	CRA/158/2020 (2PB+5TCR)	MITHUN KUNDU & ANR VS STATE OF WEST BENGAL	SOUMIK GANGULI	MAUSUMI SARKAR, ABHINABA MUKHERJEE
IA NO: CRAN/2/2026				
19	CRA/253/2020 (6PB+4TCR)	ABHISHEK ROY VS STATE OF WEST BENGAL AND ORS.	DIPAYAN DAN	ZAREEN NASIMA KHAN, PRAKASH MISHRA
IA NO: CRAN/1/2026				

wt20	CRA/264/2020	SUMAN MAITY AND ANR VS STATE OF WEST BENGAL	ARUN KUMAR DAS	SARDAR SAHIN IMAM / SANDIP KUNDU
	IA NO: CRAN/1/2026			
	IA NO: CRAN/1/2026			
ASSIGNED MATTERS				
21	FMAT/457/2025	ANINDYA BASU VS AHANA GHOSH	ANINDYA HALDER	
	IA NO: CAN/1/2025			
22	FMA/1759/2025	CHANDI CHARAN KARAN @ CHANDI KARAN VS STATE OF WEST BENGAL AND ORS.	RAJIT LAL MAITRA	
	IA NO: CAN/1/2025			
FOR HEARING				
23	FMA/2181/2014	BIHBALA BISWAS VS AFROZA BISWAS	ARUNA GHOSH	
	IA NO: CAN/2/2025			
wt24	WP.CT/675/2006	AFROZA BISWAS & ANR. VS UNION OF INDIA	ANINDITA MONDAL	
	IA NO: CAN/1/2014(Old No:CAN/1459/2014)			
	IA NO: CAN/1/2014(Old No:CAN/1459/2014)			
APPLICATION				
25	FA/61/2016	ASHOK KUMAR MAITY VS BISHNU PRIYA MAITY & ORS	SHEHNAZ TEREQ MINA	
	IA NO: CAN/8/2026			
26	FA/216/2016	BAIDYANATH HAZRA VS TARANI HAZRA & ORS	S BISWAS	
	IA NO: CAN/1/2016(Old No:CAN/4103/2016), CAN/2/2025			
27	FA/101/2018	SOPHIA ALI @SOPHIA HASSAIN VS PERVEZ AZIZ & ORS	MRITUNJOY HALDER	
	IA NO: CAN/5/2020, CAN/6/2026			
28	FAT/292/2020	BINDA BALA KARMAKAR AND ORS VS PROBIR THAKUR AND ORS	KOUSTAVA RATAN CHATTERJEE	
	IA NO: CAN/3/2025			
29	FA/70/2021	DILIP GHOSH VS CHHAYA SARKAR	ANIMESH PAUL	
	IA NO: CAN/4/2025			
30	RVW/41/2024 [2 PB]	ASHOKE KUMAR ROY CHOWDHURY VS DURGA PRASAD ROY CHOWDHURY	PRASAD BHATTACHARYYA	
	IA NO: CAN/4/2025			
in	FAT/184/2022	DURGA PRASAD ROY VS ASHOKE KUMAR ROY	SOUMIK GANGULI	
31	RVW/233/2025	THE STATE OF WEST BENGAL VS Sri Jayanta Dey and Others	Himangshu Ghosh	
	IA NO: CAN/1/2025			
in	FAT/7/2020	THE STATE OF WEST BENGAL VS JAYANTA DEY & ORS	HIMANGSHU GHOSH	
FIRST APPEAL				
32	FA/176/1998 (2PB+2TCR)	SUDHANGSU KUMAR DEY VS ASHOK KUMAR DEY		

33	FA/40/2011	KRISHNA MANDAL & ANR VS SANTA MANDAL SINCE DECEASED SRIMATI MANDAL (SAMATI) AND ORS	SHAMIM UL BARI
34	FA/79/2014 (2PB+1TCR)	MANJU ROY & ORS VS SANJOY ROY & ANR	TARAK NATH HALDER
35	FA/57/2020 (LAST CHANCE)(2PB+5TCR)	SHANKAR DUTTA VS SMT SOMA DUTTA(DE)	SURAJIT ROY
36	FAT/276/2020	THE STATE OF WEST BENGAL VS LILABATI DAS	ANIRUDDHA SEN

GROUP - III

37	MAT/673/2026	ANIMA MUKHERJEE VS EASTERN COALFIELDS LIMITED AND ORS	SAJID HUSSAIN
IA NO: CAN/1/2026			
38	MAT/712/2026	SAMIR GHOSH VS FORT GLOSTER INDUSTRIES LIMITED AND ORS.	RANANEESH GUHA THAKURTA
IA NO: CAN/1/2026			
in	WPA/3649/2026	FORT GLOSTER INDUSTRIES LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	ZULFIQAR ALI ALQUADERI
39	MAT/746/2026	MECON LIMITED VS UNION OF INDIA AND ORS.	BARNAMOY BASAK

IA NO: CAN/1/2026, CAN/2/2026



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 13

Second Floor

Main Building

DIVISION BENCH (DB)

AT 3:00 PM

**HON'BLE JUSTICE RAJASEKHAR MANTHA
HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE**

ON 21ST MAY, 2026 AT 03:00 P.M - SHALL TAKE UP ONE ASSIGNED MATTER.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/91926753753?pwd=W0RPhL25aqsQ9aRycwqROm4FtNmRYX.1>

ASSIGNED MATTERS

1	CPAN/1378/2024	THE WEST BENGAL LEGAL SERVICES EMPLOYEES ASSOCIATION REP. BY SECRETARY VS SIDDHARTHA KANJILAL, THE PRINCIPAL SECRETARY TO THE GOVT. OF WEST BENGAL, JUDICIAL DEPT.	PRIYANKA SAHA
in	FMA/705/2022	WB LEGAL SERVICES EMPLOYEES ASS. AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANIL KR. CHATTOPADHYAY



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 16

Second Floor

Main Building

DIVISION BENCH (DB VII)

AT 10:30 AM

HON'BLE JUSTICE SABYASACHI BHATTACHARYYA
HON'BLE JUSTICE BISWAROOP CHOWDHURY

ON AND FROM 18.05.2026 TO 22.05.2026

FROM 2ND MARCH, 2026 - ADMISSION OF APPEAL UNDER ORDER XLI RULE 11 OF THE CODE OF CIVIL PROCEDURE, 1908 INCLUDING APPLICATIONS CONNECTED THERETO;

FIRST APPEAL AND FIRST MISCELLANEOUS APPEAL & APPLICATIONS CONNECTED THERETO AND MATRIMONIAL & FAMILY COURT APPEALS & MATTERS RELATING TO GUARDIANSHIP INCLUDING APPLICATIONS CONNECTED THERETO [2021 ONWARDS];

APPEAL FROM ORDER RELATING TO LAND (GROUP -I) INCLUDING APPLICATIONS CONNECTED THERETO AND APPEAL FROM ORDER RELATING TO THE PUBLIC PREMISES (EVICTION OF UNAUTHORIZED OCCUPANTS) ACT, 1971 AND THE WEST BENGAL PUBLIC LAND (EVICTION OF UNAUTHORIZED OCCUPANTS) ACT, 1962 INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS RELATING TO THE LAND REVENUE TRIBUNAL UNDER ARTICLES 323A AND 323B OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO;

FROM 20TH APRIL, 2026 - IN ADDITION TO THE DETERMINATIONS OF ALL THE HON'BLE DIVISION BENCHES, SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIPS' RESPECTIVE SUBJECTS.

AND

FROM 18TH MAY, 2026 TO 22ND MAY 2026 - SHALL SIT TOGETHER TO TAKE UP THE MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH CONSISTING OF HON'BLE JUSTICE SABYASACHI BHATTACHARYYA AND HON'BLE JUSTICE SUPRATIM BHATTACHARYA.

NOTE: 1 EVERY WEDNESDAY THIS LIST WILL BE TAKEN UP AS AND WHEN THE ORIGINAL SIDE LIST IS EXHAUSTED OR FROM 2:00 P.M. WHICHEVER IS EARLIER.

NOTE: 2 ON EVERY FRIDAY THIS DIVISION BENCH WILL NOT SIT AND THEIR LORDSHIPS WILL SIT SINGLY AND TAKE UP THEIR RESPECTIVE SINGLE BENCH DETERMINATIONS.

NOTE: 3 ON EVERY TUESDAY SPECIALLY ASSIGNED(OLD MATTERS) MATTERS WILL BE TAKEN UP FIRST.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/97493237336?pwd=s0z770t3Kt1Hb0ImeRYxYzjA96Na82.1>

SPECIALLY FIXED MATTERS

1	FMAT/144/2026	SHAH SPONGE AND POWER LIMITED VS TRUVOLT ENGINEERING CO. PRIVATE LIMITED AND ANR	ORIJIT CHATTERJEE

IA NO: CAN/1/2026

ORDER XLI RULE 11

2	SAT/135/2017 (Defective)	AZIMUDDIN & ORS VS KALIMUDDIN & ORS	SHAHARAYAR ALAM

IA NO: CAN/1/2017(Old No:CAN/3574/2017), CAN/2/2017(Old No:CAN/3576/2017), CAN/3/2022

3	SA/97/2024	RAJENA KHATUN VS LIAQUAT ALI	GOURAV DAS
IA NO: CAN/2/2025, CAN/3/2026			
4	FMAT/254/2025	GOUTAM DEY VS SANTOSH KEDIA AND ORS	AYAN MITRA
IA NO: CAN/1/2025			
5	FMA/1779/2025	RAJESH NOLKHA AND ORS. VS RANI TIBRAWALLA AND ORS.	SAURAV KUMAR
IA NO: CAN/1/2025, CAN/2/2025			
6	SAT/101/2026 (Defective)	THE INDIAN OIL CORPORATION LIMITED VS AMBE PLYWOODS PRIVATE LIMITED REPN. BY VISHAL JHAJHARIA	PARAMITA BANERJEE
IA NO: CAN/1/2026			
7	FMAT/126/2026 (Defective- out of time)	MD. SAFIQUEDDIN AHAMMED @ MOLLA AND ORS. VS NAJMA BIBI AND ORS.	MAFIZUR RAHAMAN
IA NO: CAN/1/2026, CAN/2/2026			
8	FMAT/130/2026 (Defective- out of time)	GROUP GENERAL MANAGER OF INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD, EAST ZONE AND ANR VS ARAHA HOSPITALITY PVT LTD	AFREEN BEGUM
IA NO: CAN/1/2026, CAN/2/2026			
wt9	FMAT/170/2026	GROUP GENERAL MANAGER OF INDIAN RAILWAYS CATERING AND TOURISM CORPORATION LTD. AND ANR VS ARAHA HOSPITALITY PVT. LTD.	AFREEN BEGUM
10	FMAT/159/2026	DIPANKAR MONDAL AND ANR. VS ANUPAM MONDAL AND ORS.	JATAN MONGA
IA NO: CAN/1/2026			
wt11	FMAT/160/2026	DIPANKAR MONDAL AND ANR. VS ANUPAM MONDAL AND ORS.	JATAN MONGA
IA NO: CAN/1/2026			
IA NO: CAN/1/2026			
12	FMAT/171/2026 (Defective)	SAMARENDRANATH MONDAL AND ORS. VS NARAYAN MONDAL AND ORS.	RAKESH ROY
IA NO: CAN/1/2026			
13	FMAT/172/2026 (Defective)	JUSTIN CONARD NAGLE AND ORS VS SANOWAR ALI MULICK AND ORS	ARIJITA GHOSH
IA NO: CAN/1/2026			
14	FMA/259/2026	BIPASHA PARIA ALIAS MONDAL VS KANAK KANTI PARIA	HAFIZUR RAHAMAN
IA NO: CAN/1/2026			
15	FMA/668/2026	INSTITUTE FOR STEEL DEVELOPMENT AND GROWTH (INSDAG) AND ORS. VS LAKSHMANA RAO PYDI	SRETAPA SINHA
IA NO: CAN/1/2026			
16	FMA/674/2026	OVERSEAS SCRAP TRADING COMPANY PVT. LTD. VS BRIHASPATI PRAMANIK AND ORS.	SANDIP AGARWAL
IA NO: CAN/1/2026			
<u>APPLICATION (CIVIL)</u>			
17	FMA/208/2024	UTPAL ROY AND ORS VS MD. KASHAB	ABHIJIT RAY
IA NO: CAN/1/2024, CAN/2/2026, CAN/3/2026			

18	FA/87/2025 (PT-1 + OB + 4 PB)	SOMNATH NATH AND ORS VS JHARNA PAL AND ORS	BASUDEB PATRA
IA NO: CAN/5/2026			
19	FAT/249/2025 (out of time)	JAHAR MAHATA AND ORS VS SUDHAN MAHATA AND ORS	SUBRATA MUKHERJEE
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2026			
20	FAT/359/2025	PRATIMA SINGH VS RABI SHANKAR SHAW @ RAVI SHANKAR SHAW AND ORS	ABHIRUP HALDER
IA NO: CAN/1/2026			
21	FA/8/2026	SALIL DEB VS NABANITA DEB NEE BHOWMIK	SOFIA NESAR
IA NO: CAN/1/2025, CAN/2/2026			
22	FAT/161/2026 (Deffective DCF)	AJIT MRIDHA VS TAPAN MRIDHA AND ORS.	AVIRUP CHATTERJEE
IA NO: CAN/1/2026			
23	FAT/167/2026	RINKU SAHA VS KAMAL SAHA	GULNAZ QURAISHI
IA NO: CAN/1/2026			
<u>HEARING (CIVIL)</u>			
24	FMA/1718/2025	SAHIDA BEGUM AND ORS. VS SK. JULFIKAR AND ORS.	ABHINABA MUKHERJEE
IA NO: CAN/2/2025			



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 759

Seventh Floor

Sesquicentenary Building

DIVISION BENCH (DB - VIII)

HON'BLE JUSTICE RAJARSHI BHARADWAJ
HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)

ON AND FROM 18.05.2026 TO 22.05.2026

AFTER EXHAUSTION OF ORIGINAL SIDE LIST

FROM 2ND MARCH, 2026 - 1. APPEAL FROM ORDER RELATING TO REVENUE UNDER GROUP - IV AND OTHER STATUTORY REVENUE APPEALS (EXCEPT LAND REVENUE) AND APPLICATIONS CONNECTED THERETO;

2. ALL MATTERS RELATING TO DIRECT AND INDIRECT TAXES INCLUDING APPLICATIONS CONNECTED THERETO;

3. HEARING OF INTRA COURT WRIT APPEALS IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO EXCLUDING THE MATTERS DETERMINED TO BE TAKEN UP BY THE HON'BLE FIRST DIVISION BENCH [FROM 2016 TO 2020];

4. REFERENCE/APPEAL RELATING TO CHARTERED ACCOUNTANTS ACT, 1949 AND COMPANY SECRETARIES ACT, 1980;

5. APPEAL UNDER SECTION 42 OF THE PREVENTION OF MONEY LAUNDERING ACT, 2002 INCLUDING APPLICATIONS CONNECTED THERETO;

6. APPEAL UNDER SECTION 49 OF THE PROHIBITION OF BENAMI PROPERTY TRANSACTIONS ACT, 1988 INCLUDING APPLICATIONS CONNECTED THERETO.

FROM 20TH APRIL, 2026 - IN ADDITION TO THE DETERMINATIONS OF ALL THE HON'BLE DIVISION BENCHES, SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIPS RESPECTIVE SUBJECTS.

AND

FROM 18th MAY, 2026 TO 22nd MAY, 2026 - SHALL SIT TOGETHER TO TAKE UP THE MATTERS FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH CONSISTING OF HON'BLE JUSTICE RAJARSHI BHARADWAJ AND HON'BLE JUSTICE UDAY KUMAR.

NOTE:1

FROM MONDAY TO FRIDAY, ORIGINAL SIDE MATTERS WILL BE TAKEN UP FROM 10:30 AM AND APPELLATE SIDE MATTERS WILL BE TAKEN UP FROM 2:00 P.M. OR AFTER THE ORIGINAL SIDE LIST IS EXHAUSTED.

NOTE:2

ON TUESDAY AND THURSDAY, FROM 2:00 P.M. THEIR LORDSHIPS WILL SIT IN COURT NO. 238 AND TAKE UP ALL MATTERS RELATED TO PONZI SCHEME AND APPLICATIONS THERETO.

NOTE:3

ON 18.05.2026 (MONDAY), 20.05.2026 (WEDNESDAY) AND 22.05.2026 (FRIDAY), FROM 2:00 P.M. THEIR LORDSHIPS WILL SIT SINGLY AND TAKE UP MATTERS PERTAINING TO THEIR LORDSHIP'S SINGLE BENCH DETERMINATION.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/92945447279?pwd=z1Da2oOpsifOUebbEbl2icbY3uJEQv.1>

PREVENTION OF MONEY LAUNDERING

1 CRA (DB)/325/2025

UPENDRANATH MANDAL AND ANOTHER
VS
THE DEPUTY DIRECTOR, DIRECTORATE OF
ENFORCEMENT

PRITHA SINHA

SARYATI DUTTA /
DIKSHA GHOSH

IA NO: CRAN/1/2025

2	FMAT/469/2025	KINGFISHER EAST BENGAL FOOTBALL TEAM PVT LTD VS JOINT DIRECTOR ADDL CHARGE OF KOLKATA ZONAL OFFICE	SRIJEETA GUPTA
IA NO: CAN/1/2025			
3	FMA/1087/2025	BIPIN KUMAR VOHRA VS JOINT DIRECTOR DIRECTORATE OF ENFORCEMENT GOVT OF INDIA	RAMENDU AGARWAL
IA NO: CAN/1/2025			
<u>FIXED MATTERS</u>			
4	MAT/812/2019 (ASSIGNED)	BHARAT COKING COAL LTD. & ORS. VS RS FUEL P. LTD. & ORS.	ARITRA GHOSH
5	FMA/1488/2025 (ASSIGNED)	INDUMATI ROUTH VS GARGI MONDAL AND ORS	AMBIYA KHATUN
IA NO: CAN/1/2026, CAN/2/2026			
wt6	MAT/1568/2025	INDUMATI ROUTH VS ANTARA MONDAL AND ORS.	AMBIYA KHATUN
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
wt7	MAT/2166/2025	INDUMATI ROUTH VS NAMITA MONDAL AND ORS	AMBIYA KHATUN
IA NO: CAN/1/2026, CAN/2/2026			
IA NO: CAN/1/2026, CAN/2/2026			
<u>GROUP IV</u>			
8	FMA/147/2020	BHARAT SHARMA VS DEPUTY COMM SALES TAX TALTALA CHARGE & ORS	RITA MUKHERJEE
IA NO: CAN/1/2018(Old No:CAN/5445/2018), CAN/2/2019(Old No:CAN/5645/2019)			
9	MAT/64/2024	SINGHAL ENTERPRISES PVT. LTD. VS UNION OF INDIA AND ORS.	SRETAPA SINHA
10	FMA/36/2025	COMMISSIONER, HOWRAH CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE COMMISSIONERATE VS ABHAY KUMAR JAISWAL AND ORS	Tapan Bhanja
IA NO: CAN/1/2024			
11	MAT/1147/2025	NARENDRA KUMAR BOTHRA SINCE DECEASED REPD BY RAJU DEVI BOTHRA AND ORS VS THE ASSISTANT COMMISSIONER OF STATE TAX BOWBAZAR CHARGE AND ORS	RAJKUMAR BANERJEE
IA NO: CAN/1/2025, CAN/2/2025			
12	MAT/1426/2025	M/S ADARSH GALAI UDYOG VS THE SENIOR JOINT COMMISSIONER OF REVENUE AND ORS	RAJKUMAR BANERJEE
IA NO: CAN/1/2025			
13	MAT/1501/2025	RAUSHAN KUMAR ROY INCOME TAX OFFICER VS ALEIT ADVISORY PVT LTD AND ORS	AMIT SHARMA
IA NO: CAN/1/2025, CAN/2/2025			
14	MAT/1584/2025	N.C. PAUL AND CO VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
IA NO: CAN/1/2025			
wt15	FMA/1590/2025	NCPC-ACC-ASK (JV) VS THE STATE OF WEST BENGAL AND ANR.	KAUSHEYO ROY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			

wt16	FMA/1649/2025	M/S. S N CHATTTERJEE AND COMPANY VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
17	MAT/1599/2025	MOHAMMED WASIM HAIDER AND ANR VS THE PRINCIPAL COMMISSIONER OF CUSTOMS ARIPORE AND ACC AND ORS	SANJANA SHAW
IA NO: CAN/1/2025			
18	FMA/1668/2025	THE STATE OF WEST BENGAL AND ORS VS DINESH INFRAPROJECTS PRIVATE LIMITED AND ANR	TANOY CHAKRABORTY
19	MAT/1751/2025	MITRA DAS VS UNION OF INDIA AND ORS.	KANKANA BHATTACHARYA
20	MAT/1891/2025	M/S. SHIV FLOUR MILL VS ADDITIONAL DIRECTOR, DIRECTORATE GENERAL OF GOODS SERVICE TAX INTELLIGENCE AND ORS.	RAJKUMAR BANERJEE
IA NO: CAN/1/2025			
21	MAT/2066/2025	M/S BIJOY GOLD JEWELLERS PVT LTD VS UNION OF INDIA AND ORS.	SHOBHA UPADHYAY
IA NO: CAN/1/2025			
22	MAT/2097/2025	M/S RUPAM JEWELLERY VS UNION OF INDIA AND ORS.	ARITRA SHANKAR RAY
IA NO: CAN/1/2025			
23	WP.TT/1/2026	SCARLET IMPEX AND ANR. VS JOINT COMMISSIONER OF COMMERCIAL TAXES, BALLYGUNGE CHARGE AND ORS.	SOURADEEP MAJUMDAR
24	WP.TT/2/2026	A B C ELECTRICALS (P) LTD. VS COMMERCIAL TAXES OFFICER, FAIRLEY PLACE CHARGE AND ORS.	NILENDU CHAKRABORTY
25	WP.TT/3/2026	TAISEI CORPORATION VS SALES TAX OFFICER, ALIPORE CHARGE AND ORS.	BHASKAR SENGUPTA
26	WP.TT/4/2026	MD. MOZAMMEL HAQUE VS STATE OF WEST BENGAL AND ORS.	ACHIN JANA
27	FMA/108/2026	M/S TATA STEEL LTD VS UNION OF INDIA AND ORS.	ALISHA DAS
IA NO: CAN/1/2026			
28	FMA/109/2026	M/S TATA STEEL LTD VS UNION OF INDIA AND ORS.	ALISHA DAS
IA NO: CAN/1/2026			
29	FMA/110/2026	M/S TATA STEEL LTD VS UNION OF INDIA AND ORS.	ALISHA DAS
IA NO: CAN/1/2026			
30	FMA/111/2026	M/S TATA STEEL LTD VS UNION OF INDIA AND ORS.	ALISHA DAS
IA NO: CAN/1/2026			
31	MAT/618/2026	M/S. S.A. AROMATICS PVT. LTD AND ANR VS UNION OF INDIA AND ORS.	PRANAV SHARMA
IA NO: CAN/1/2026			

CONTEMPT APPLICATION

32 CPAN/1241/2022 KINGSHUK MONDAL
VS
DR SK SAUBHIK ALAM ANKITA GHOSH

IA NO: CAN/1/2026

in MAT/458/2022 KINGSHUK MONDAL
VS
STATE OF WEST BENGAL AND ORS. ANKITA GHOSH

ASSIGNED MATTERS

33 FMA/2023/2015 FALGUNI BHATTACHARYA
VS
THE PRINCIPAL,PURNIDEVI CHOWDHURY GIRLS
COLLEGE,BOLPUR & ORS TANUJA BASAK

wt34 MAT/1090/2015 PRASENJIT SEN
VS
STATE OF WEST BENGAL & ORS AMITABHA GHOSH

IA NO: CAN/1/2015(Old No:CAN/8800/2015)

IA NO: CAN/1/2015(Old No:CAN/8800/2015)

35 FMA/2117/2018 SOUMIK GOSWAMI & ORS
VS
STATE OF WEST BENGAL & ORS DIBYENDU CHATTERJEE

36 FMA/50/2020 SAILENDRA NATH MANDAL @ MONDAL
VS
STATE OF WEST BENGAL & ORS MOHAM KUMAR
PUTATUNDA

37 FMA/52/2020 PINTU BISWAS
VS
STATE OF WEST BENGAL & ORS SUDIPTA DASGUPTA

38 FMA/54/2020 HEMANTA KUAMR DAS
VS
STATE OF WEST BENGAL & ORS PROSENJIT MUKHERJEE

IA NO: CAN/1/2019(Old No:CAN/10885/2019)

39 FMA/57/2020 SANDIP BANERJEE
VS
STATE OF WEST BENGAL SABNAM SULTANA

IA NO: CAN/1/2020(Old No:CAN/1141/2020)

40 FMA/488/2020 SPT INTERNATIONAL & FINANCE LTD.
VS
BANK OF BARODA & ANR DEBASHIS KARMAKAR

41 MAT/1774/2022 STATE OF WEST BENGAL AND ORS.
VS
SAGAR CHAKRABORTY Amitava Chaudhuri

IA NO: CAN/1/2022, CAN/2/2022

42 FMA/1412/2024 ASHA RAO
VS
SARITA BAGARIA AND ORS KAUSHIK MODAK

IA NO: CAN/1/2023

43 MAT/1004/2025 PIYU DUTTA
VS
STATE OF WEST BENGAL AND ORS. KUSTAV SEN

IA NO: CAN/1/2025, CAN/2/2025

44 FA/62/2026 INDRANI BASU
VS
PARTHA SARATHI BASU ADIL NASER

IA NO: CAN/1/2026, CAN/2/2026

45 MAT/459/2026 PULAK GHOSH
VS
THE STATE OF WEST BENGAL AND ORS ARCHISMAN SINGH

IA NO: CAN/1/2026

46 FMA/525/2026 MOHAMMED SABIR
VS
UNION OF INDIA AND ORS. SULAGNA
BHATTACHARYA
BAGCHI

IA NO: CAN/2/2025

APPLICATION

47 FMA/149/2024 COMMISSIONER CGST AND CX KOLKATA NORTH
COMMISSIONERATE AND ANR
VS
ELECTROSTEEL CASTINGS LTD AND ANR TAPAN BHANJA

IA NO: CAN/1/2025, CAN/2/2026

wt48 FMA/150/2024

PRINCIPAL COMMISSIONER CGST AND CX
KOLKATA NORTH COMMISSIONERATE AND ANR
VS
JOINT COMMISSIONER APPEAL CENTRAL TAX
KOLKATA APPEAL I AND ANR

TAPAN BHANJA

IA NO: CAN/1/2022, CAN/2/2025, CAN/3/2026

IA NO: CAN/1/2022, CAN/2/2025, CAN/3/2026

49 FMA/992/2025

U B S EXPORTS INTERNATIONAL PVT LTD AND
ANR
VS
STATE OF WEST BENGAL AND ORS.

GHANSHYAM JHA

IA NO: CAN/1/2025, CAN/2/2026



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 238

Second Floor

Sesquicentenary Building

DIVISION BENCH ((DB-VIII)PONZI BENCH)

AT 2:00 PM

**HON'BLE JUSTICE RAJARSHI BHARADWAJ
HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)**

ON AND FROM 18.05.2026 TO 22.05.2026

FROM 2ND MARCH, 2026 - SHALL SIT TOGETHER IN A DIVISION BENCH TO TAKE UP ALL MATTERS
RELATED TO PONZI SCHEME AND APPLICATIONS CONNECTED THERETO;

AND

FROM 18TH MAY, 2026 TO 22ND MAY, 2026 - SHALL SIT TOGETHER TO TAKE UP THE MATTERS
FROM THE LIST AND DETERMINATION OF THE HON'BLE DIVISION BENCH CONSISTING OF
HON'BLE JUSTICE RAJARSHI BHARADWAJ AND HON'BLE JUSTICE UDAY KUMAR.

NOTE : EVERY TUESDAY AND THURSDAY PONZI MATTERS WILL BE TAKEN UP AT 2:00 P.M.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/95912240562?pwd=9T5k3pXvP0HNDul0twR65TdQs3YQe.1>

FIXED MATTERS

1	CRM(R)/16/2026	ANIL VAILAPARAMPIL ABRAHAM VS DIRECTORATE OF ENFORCEMENT KOLKATA ZONE - I	ARKADEB BHATTACHARYA
2	WPA/7238/2017 (SARADA GROUP) (NOTE: CAN 10/2022 will be taken up)[CPAN 190/2026 - will be taken up on 11.06.2026]	ABDUL KHALEK LASKAR & ANR VS UNION OF INDIA & ORS	S CHAKRABORTY
IA NO: CAN/10/2022, CAN/13/2023, CAN/15/2024, CAN/16/2025, CAN/17/2025			
wt3	CPAN/190/2026	ANWAR ALI VS SRI MRIDUL GHOSH THE BLOCK LAND AND LAND REFORM OFFICER ENGLISH BAZAR AND ORS	RAJKUMARI PRIYANKA DEVI
wt4	WPA/7755/2015	SUBIR DEY VS STATE OF WEST BENGAL & ORS	SUBHASIS CHAKRABORTY
5	WPA/15767/2023 (E-COM)	JAWHAR LAL RAKSHIT AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUPREEM NASKAR
6	WPA/16723/2023 [M/S Freedom Group of Companies]	SUKUMAR SARBADHIKARY AND ORS. VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
wt7	WPA(P)/84/2024	ALOKE KUMAR KUNDU VS UNION OF INDIA AND ORS.	RAHUL CHAKRABORTY
8	WPA/22298/2023 [KRISHI BANDHU PLANTATION CO. LTD.]	NITAI GIRI AND ANR. VS UNION OF INDIA AND ORS.	AVIJIT KAR
9	WPA/3682/2024 (SANDHYA KRISHI CO-OP SOCIETY LTD.)	KENARAM PATRA VS STATE OF WEST BENGAL AND ORS.	ARUN KUMAR UPADHYAY

10	WPA/17549/2024 (LFS BROKING PVT. LTD.)	ALIBUDDIN SEKH AND ORS. VS UNION OF INDIA AND ORS.	BADRUL KARIM
wt11	WPA/1439/2025	MATLUBA ISLAM AND ORS. VS UNION OF INDIA AND ORS.	GOPA BISWAS
12	WPA/28733/2024 (KOLKATA WEIR INDUSTRIES LTD.)	KOLKATA WEIR INDUSTRIES LIMITED COMPANY VS THE HONBLE MR. JUSTIC SAILENDRA PRASAD TALUKDER (RETIRED) ONE MAN COMMITTEE AND ORS.	SURAJIT AUDDY
13	WPA/27113/2015 (ASPEN INDIA)	ASESH KHAN & ORS VS STATE OF WEST BENGAL & ORS	HARADHAN MONDAL
14	WPA/18995/2014 (GITANJALI GROUP)	GITANJALI UDYOG LIMITED & ANR VS UNION OF INDIA & ORS	D TASLIM
IA NO: CAN/1/2015(Old No:CAN/409/2015)			
wt15	WPA/14594/2014	MRS IRA DUTTA & ORS VS STATE OF WEST BENGAL & ORS	T TALUKDER
IA NO: CAN/1/2015(Old No:CAN/405/2015)			
IA NO: CAN/1/2015(Old No:CAN/405/2015)			
wt16	WPA/27221/2015	DILIP MIYA & ORS VS RESERVE BANK OF INDIA & ORS	TRIPTIMOY TALUKDAR
17	WPA/183/2018 [REAL SUNRISE CHEMTECH LTD.] [PART-I + OS + 2ND J/C]	SHESH KUMAR YADAV VS STATE OF WEST BENGAL & ORS	SAMIT BHANJA
wt18	WPA/14977/2021	RAM ASHOK SINGH YADV AND ORS VS STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSHI
wt19	WPA/14979/2021	SURENDRA PRASAD AND ORS VS STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSHI
wt20	WPA/14980/2021	CHANDRA BHAN SINGH AND ORS VS STATE OF WEST BENGAL AND ORS.	RAMIJ MUNSHI
21	WPA/11804/2015 [Chakra Infrastructure Ltd.]	GOURANGA SARDAR & ANR VS UNION OF INDIA & ORS.	SUBHASIS CHAKRAVORTY
IA NO: CAN/1/2015(Old No:CAN/11660/2015), CAN/2/2019(Old No:CAN/3299/2019), CAN/3/2022			
22	WPA/11801/2015 [RAMEL GROUP]	PRABIR MONDAL & ANR VS UNION OF INDIA & ORS	SUBHASISH CHAKRABORTY
IA NO: CAN/7/2023, CAN/8/2023, CAN/9/2024, CAN/10/2024, CAN/11/2024, CAN/12/2024, CAN/13/2025, CAN/14/2025, CAN/15/2025, CAN/16/2025, CAN/17/2025, CAN/18/2026, CAN/19/2026			
wt23	WPA/19814/2015	GADADHAR DAS & ORS VS UNION OF INDIA	ARINDAM DAS
24	WPA/8613/2015 [SUMANGAL GROUP]	CHAITALI JAZRA & ORS VS UNION OF INDIA & ORS	ARINDAM DAS
25	WPA/9921/2015 (FALCON INDUSTRIES)	ABDUR RAHAMAN & ANR VS UNION OF INDIA & ORS	ARINDAM DAS
26	WPA/11797/2015 (SUNMARG GROUP)	TAPAN KUMAR PAKHIRA & ORS VS UNION OF INDIA & ORS	SUBHASISH CHAKRABORTY
wt27	WPA/12681/2017	AMITAVA GAYEN VS STATE OF WEST BENGAL & ORS	PANKAJ HALDER
IA NO: CAN/1/2017(Old No:CAN/7909/2017)			
IA NO: CAN/1/2017(Old No:CAN/7909/2017)			
28	WPA/1668/2016 [ESBI GROUP]	JA HARLAL MUKHERJEE & ANR VS UNION OF INDIA & ORS	SUBHASIS CHAKRABORTY
wt29	WPA/1800/2019	STATE BANK OF INDIA & ORS VS STATE OF WEST BENGAL & ANR	KUNALJYOTI BHATTACHARJEE

wt30	WPA/825/2016	SAMBHUNATH CHATTERJEE & ORS VS UNION OF INDIA & ORS	ARINDAM DA
31	WPA/5055/2019 (MASS INFRA)	ARUN KUMAR KANSABANIK & ORS VS UNION OF INDIA & ORS	KRISHNENDU BERA
IA NO: CAN/1/2021			
32	WPA/8420/2019 (AIKATAN)	APARNA SEN & ANR VS UNION OF INDIA & ORS	PARASHAR BAIDYA
33	WPA/11984/2018 (FORTUNER)	PALASH CHAKRABORTY VS STATE OF WEST BENGAL & ORS	TANMAY CHOWDHURY
34	WPA/17516/2015 [DESIRE AGRO] [PT - I+OS + 2nd J/C]	MONORQANJAN MONDAL & ORS VS UNION OF INDIA & ORS	ANINDA DAS
IA NO: CAN/1/2023			
wt35	WPA/11130/2017	SARLA RANI KHANDELWAL & ANR VS UNION OF INDIA & ORS	ARINDAM DAS
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
wt36	WPA/11131/2017	RITA SHARMA & ORS. VS UNION OF INDIA & ORS.	ARINDAM DAS
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
wt37	WPA/11132/2017	SHWETA SINGHAL VS UNION OF INDIA & ORS	ARINDAM DAS
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
wt38	WPA/14562/2017	PARITOSH BHATTACHARYYA & ORS VS UNION OF INDIA & ORS	S. CHAKRABORTY
wt39	WPA/29236/2017	SUBHASISH NAG & ORS VS UNION OF INDIA & ORS	SANKAR MUKHOPADHYAY
40	WPA/1389/2017 [ALCHEMIST] [CAN 688/2022 , CAN 718/2025 will be taken up]	AJOY KUMAR DAS & ORS VS UNION OF INDIA & ORS	ARINDAM DAS
IA NO: CAN/681/2021, CAN/682/2021, CAN/683/2021, CAN/684/2022, CAN/685/2022, CAN/686/2022, CAN/687/2022, CAN/688/2022, CAN/689/2022, CAN/690/2022, CAN/691/2022, CAN/692/2022, CAN/693/2022, CAN/694/2022, CAN/695/2022, CAN/696/2022, CAN/697/2022, CAN/698/2022, CAN/699/2022, CAN/700/2022, CAN/701/2022, CAN/702/2023, CAN/703/2023, CAN/704/2023, CAN/705/2023, CAN/706/2023, CAN/707/2023, CAN/708/2023, CAN/709/2023, CAN/710/2023, CAN/711/2023, CAN/712/2023, CAN/713/2024, CAN/714/2024, CAN/715/2024, CAN/716/2024, CAN/717/2025, CAN/718/2025, CAN/719/2026			
wt41	WPA/14780/2025	GOPAL CHANDRA CHANDA AND ORS. VS UNION OF INDIA AND ORS.	ARJUN SAMANTA
wt42	WPA/16138/2023	TAPAN BERA AND ORS. VS UNION OF INDIA AND ORS.	PANCHANAN LET
wt43	WPA/21422/2023	KAKALI PARUI AND ORS VS UNION OF INDIA AND ORS.	SUSANTA KUMAR SANTRA
wt44	WPA/26915/2017	ALCHEMIST INVESTORS & BROKER WELFARE ASSOCIATION & ORS VS UNION OF INDIA & ORS	SHANKAR RANJAN SEN
wt45	WPA/27140/2022	PRASANTA DAS AND ORS VS UNION OF INDIA AND ORS.	SANATAN MONDAL
wt46	WPA/4156/2023	BAIDYNATH MAITY AND ORS VS UNION OF INDIA AND ORS.	SANATAN MONDAL
wt47	WPA/713/2023	DINOJ KUMAR GHOSH AND ORS VS UNION OF INDIA AND ORS.	SUKDEB MONDAL
wt48	WPA/7429/2024	SAGARIKA SAHA BHADURY AND ANR VS UNION OF INDIA AND ORS.	SUBRATA GOSWAMI

wt49	WPA/7653/2023	BIKASH KUMAR DEY AND ORS VS UNION OF INDIA AND ORS.	FAZLUL HAQUE
wt50	WPA/8463/2023	GOUTAM CHATTERJEE VS UNION OF INDIA AND ORS.	KAUSHIK SARKAR
IA NO: CAN/1/2024, CAN/2/2024 IA NO: CAN/1/2024, CAN/2/2024			
51	WPA/11835/2015 (PRAYAG GROUP)	HAM SABHI WELFARE SOCIETY & ORS VS UNION OF INDIA & ORS	ARINDAM DAS
IA NO: CAN/1/2017(Old No:CAN/5992/2017), CAN/2/2018(Old No:CAN/6745/2018), CAN/3/2019(Old No:CAN/9215/2019), CAN/4/2019(Old No:CAN/12619/2019), CAN/5/2021, CAN/8/2023, CAN/9/2023, CAN/10/2023, CAN/11/2023, CAN/12/2023, CAN/13/2024, CAN/14/2024, CAN/15/2024, CAN/16/2024, CAN/18/2025, CAN/19/2025, CAN/20/2025, CAN/21/2026			
wt52	WPA/101/2024	M/S PRAYAG INFOTECH HI RISE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	ABHINAVA RAKSHIT
IA NO: CAN/1/2024, CAN/2/2024 IA NO: CAN/1/2024, CAN/2/2024			
wt53	WPA/15272/2025	M/S. NEW-MEX AND CO. AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SAYANTAN RAKSHIT
wt54	WPA/17085/2018	KRISHNA KUMAR & ORS VS UNION OF INDIA & ORS	SUNNY NANDY
IA NO: CAN/1/2019(Old No:CAN/11522/2019), CAN/2/2020, CAN/3/2020 IA NO: CAN/1/2019(Old No:CAN/11522/2019), CAN/2/2020, CAN/3/2020			
wt55	WPA/21496/2018	UPENDRA PRASAD JAISWAL VS UNION OF INDIA & ORS	A. KESHARI
IA NO: CAN/1/2019(Old No:CAN/4221/2019), CAN/2/2019(Old No:CAN/6258/2019) IA NO: CAN/1/2019(Old No:CAN/4221/2019), CAN/2/2019(Old No:CAN/6258/2019)			
wt56	WPA/29880/2015	DURGA LOK KALYAN FOUNDATION & ANR VS UNION OF INDIA & ORS	UPENDRA ROY
wt57	WPA/3020/2021	MANTU KUMAR SINGH @ MANTU SINGHA VS STATE OF WEST BENGAL AND ORS.	ABDUL HAMID SHAIKH
wt58	WPA/30243/2015	HARADHAN PAUL & ANR VS UNION OF INDIA ORS	S. CHAKRABORTY
IA NO: CAN/1/2016(Old No:CAN/3531/2016), CAN/2/2017(Old No:CAN/6051/2017), CAN/3/2023, CAN/4/2024 IA NO: CAN/1/2016(Old No:CAN/3531/2016), CAN/2/2017(Old No:CAN/6051/2017), CAN/3/2023, CAN/4/2024			
wt59	WPA/9713/2019	M/S PRAYAG INFOTECH HI-RISE LIMITED & ANR VS STATE OF WEST BENGAL & ORS	SUBHRANSU GANGOPADHYAY
wt60	WPA(P)/292/2024	S.K. MASUD VS STATE OF WEST BENGAL AND ORS.	ADITYA MONDAL
61	WPA/27330/2015 [Pailan Group]	NAMENDU NATH BHATTACHARJEE & ORS VS STATE OF WEST BENGAL & ORS	ARINDAM DAS
IA NO: CAN/3/2020(Old No:CAN/2178/2020), CAN/5/2020, CAN/6/2020, CAN/7/2020, CAN/9/2021, CAN/10/2021, CAN/11/2022, CAN/12/2022, CAN/14/2023, CAN/15/2023, CAN/16/2024, CAN/17/2025, CAN/18/2025			
wt62	WPA/1031/2017	KARTIK CHANDRA MONDAL VS STATE OF WEST BENGAL & ORS	KANCHAN GUPTA
wt63	WPA/11795/2015	SMT SUNITA CHAKRABORTY & ANR VS UNION OF INDIA & ORS	SUBHASIS CHAKRABORTY
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022 IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2022			
wt64	WPA/14036/2019	DEOLY SAMABAY KRISHI UNNAYAN SAMITY LTD VS STATE OF WEST BENGAL & ORS	SUDAKSHINA DEY

wt65	WPA/20532/2025	EDELWEISS ASSET RECONSTRUCTION COMPANY AND ANR VS HONBLE JUSTICE S P TALUKDER COMMITTEE AND ORS	PRATIK GHOSE
wt66	WPA/5600/2015	SK RIAJUL & ORS VS UNION OF INDIA & ORS	ARINDAM DAS
67	WPA/24110/2016 (PINCON GROUP) with WP/498/2018 (Original Side Matter) NOTE:- WPA 6184/2023, WILL BE TAKEN UP)	THE INVESTORS & MARKETING MEMBERS' WELFARE SOCIETY & ORS VS UNION OF INDIA & ORS	SUBIR SABUD
IA NO: CAN/3/2021, CAN/4/2022, CAN/5/2023			
wt68	CRA/240/2020	BINAY SINGH VS STATE OF WEST BENGAL	LOKESH SHARMA
IA NO: CRAN/2/2021			
IA NO: CRAN/2/2021			
wt69	CRA/250/2020	MONORANJAN ROY VS STATE OF WEST BENGAL	MANAS DASGUPTA
IA NO: CRAN/3/2025			
IA NO: CRAN/3/2025			
wt70	CRA/254/2020	ARUP THAKUR VS STATE OF WEST BENGAL	SAURAV BASU
wt71	CRA/277/2020	DIPANKAR BASU VS THE STATE OF WEST BENGAL	DATTATREYA DUTTA
wt72	CRA/278/2020	RAJKUMAR ROY VS STATE OF WEST BENGAL	SATADRU LAHIRI
IA NO: CRAN/1/2021, CRAN/2/2021			
IA NO: CRAN/1/2021, CRAN/2/2021			
wt73	CRA/281/2020	HARI SINGH VS STATE OF WEST BENGAL	NEIL BASU
IA NO: CRAN/3/2023			
IA NO: CRAN/3/2023			
wt74	CRA/282/2020	RADHU JAYA SHETTY VS STATE OF WEST BENGAL	SANDIP CHAKRABORTY
IA NO: CRAN/1/2021			
IA NO: CRAN/1/2021			
wt75	CRA/284/2020	MOUSUMI ROY VS THE STATE OF WEST BENGAL	BISWAJIT MANNA
IA NO: CRAN/1/2021, CRAN/2/2025			
IA NO: CRAN/1/2021, CRAN/2/2025			
wt76	CRA/42/2021	TATA MOTORS FINANCE LTD VS STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR
wt77	WPA/1215/2020	CHITTARANJAN ROY VS DIRECTORATE OF ECONOMIC OFFENCES HOME & HILL AFFA. DEPT & ORS	MANAS DASGUPTA
wt78	WPA/18549/2017	KASHINATH KUNDU & ANR VS UNION OF INDIA & ORS	S. CHAKRABORTY
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
wt79	WPA/18551/2017	GOPAL CHANDRA KHAMARI & ANR VS UNION OF INDIA & ORS	S. CHALRABORTY
wt80	WPA/18555/2017	MALAY KUMAR GIRI & ANR VS UNION OF INDIA & ORS	S. R. SEN

wt81	WPA/20328/2019	KAMLESH YADAV & ORS VS UNION OF INDIA & ORS	RAMIJ MUNSI
wt82	WPA/3899/2019	SATYADEV JAISWAL & ORS VS UNION OF INDIA & ORS	RAMIJ MUNSI
wt83	WPA/563/2021	MONORANJAN ROY VS DIRECTORATE OF ECONOMIC OFFENCES HOEM AND HILL AFFAIRS DEPTT. AND OTHERS	MANAS DASGUPTA
wt84	WPA/6184/2023	SANJAY BASU VS UNION OF INDIA AND ANR	SOUMEN MOHANTY

IA NO: CAN/1/2023

IA NO: CAN/1/2023

PONZI MATTERS

85	WPA/4985/2015 (VIBGYOR ALLIED INFRASTRUCTURES LTD.) (SINGLE COPY)	DHIRENDRA KUMAR DAS & ORS VS UNION OF INDIA & ORS	SANDIP ROY CHOUDHURY
wt86	WPA/10423/2025	SOMESH DAS BISWAS VS UNION OF INDIA AND ORS.	DIPANKAR DAS
wt87	WPA/1233/2025	PRAKASH PANDAY VS UNION OF INDIA AND ORS.	DIPANKAR DAS

IA NO: CAN/1/2025

IA NO: CAN/1/2025

wt88	WPA/14110/2022	LITA SARKAR VS UNION OF INDIA AND ORS.	MAHESWETA PRAMANIK
wt89	WPA/15270/2015	VIBGYOR ALLIED INFRASTRUCTURE LTD & ORS VS STATE OF WEST BENGAL & ORS	BISWAJIT SARKAR

IA NO: CAN/1/2016(Old No:CAN/9392/2016), CAN/2/2016(Old No:CAN/9786/2016), CAN/3/2017(Old No:CAN/8619/2017), CAN/4/2020(Old No:CAN/2797/2020), CAN/5/2020, CAN/6/2020, CAN/8/2022, CAN/9/2022, CAN/10/2023, CAN/11/2025

IA NO: CAN/1/2016(Old No:CAN/9392/2016), CAN/2/2016(Old No:CAN/9786/2016), CAN/3/2017(Old No:CAN/8619/2017), CAN/4/2020(Old No:CAN/2797/2020), CAN/5/2020, CAN/6/2020, CAN/8/2022, CAN/9/2022, CAN/10/2023, CAN/11/2025

wt90	WPA/15381/2022	MD. JAWAID KHAN AND ANR VS UNION OF INDIA AND ORS.	MD. HASANUZZAMAN
wt91	WPA/16946/2015	DEBAL KANTA NASKAR & ANR VS UNION OF INDIA & ORS	S CHAKRABORTY
wt92	WPA/17052/2025	MITHU MUKHERJEE AND ANR. VS UNION OF INDIA AND ORS.	DIPANKAR DAS
wt93	WPA/28081/2024	IN REF. LETTER FROM MR. SOMESH DAS BISWAS VS N.A.	N.A.
wt94	WPA/34291/2014	KAMARUL HASSAN & ANR VS UNION OF INDIA & ORS	ARINDAM DAS

IA NO: CAN/1/2016(Old No:CAN/9393/2016), CAN/2/2016(Old No:CAN/9787/2016), CAN/3/2021, CAN/5/2023, CAN/6/2024

IA NO: CAN/1/2016(Old No:CAN/9393/2016), CAN/2/2016(Old No:CAN/9787/2016), CAN/3/2021, CAN/5/2023, CAN/6/2024

wt95	WPA/6327/2016	VIBGYOR INVESTOR & AGENT WELFARE ASSOCIATION & ORS VS UNION OF INDIA & ORS	ARINDAM DAS

IA NO: CAN/3/2025

IA NO: CAN/3/2025

96	WPA/27824/2023 (SARADHA GROUP)	SUJIT KUMAR CHATTEJEE AND ANR. VS UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN

wt97	WPA/20850/2016	SUMAN CHATTOPADHYAY VS SHEO DAYAL CHAND , JOINT DIRECTOR,ENFORCEMENT DIRECTOR & ORS	BISWAJIT KUMAR
IA NO: CAN/2/2024			
IA NO: CAN/2/2024			
wt98	WPA/21551/2016	KASTURI CHATTOPADHYAY VS SHEO DAYAL CHAND JOINT DIRECTOR ENFORCEMENT & ORS	BISWAJIT KUMAR
wt99	WPA/25910/2024	SHAMPA DUTTA RAY AND ORS. VS UNION OF INDIA AND ORS.	SARANGAM CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2026			
IA NO: CAN/1/2025, CAN/2/2026			
wt100	WPA/28404/2023	ARNAB KUMAR SARKAR AND ANR. VS UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt101	WPA/28829/2023	KALLOL KANTI KARAR AND ANR. VS UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt102	WPA/28831/2023	SOMNATH LAHA AND ANR. VS UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt103	WPA/3261/2024	PREMENDU DASGUPTA VS UNION OF INDIA AND ORS.	MD. ZEESHANUZ ZAMAN
wt104	WPA/912/2024	AZAM ALI AND ANR. VS UNION OF INDIA AND ORS.	MD ZEESHANUZ ZAMAN
wt105	WPA/9726/2024	TUSHAR KANTI ROY CHOUDHURY VS THE STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR KUNDU
106	WPA/2396/2024 (HAHNEMAN HERBAL)	RANI BANERJEE VS UNION OF INDIA AND ORS.	DIPTA DIPAK BANERJEE
wt107	WPA/13159/2015	MD JAKARIYA HOSSAIN & ORS VS UNION OF INDIA & ORS	ARINDAM DAS
108	WPA/27123/2024	SUDIPTA RAY CHOWDHURY VS UNION OF INDIA AND ORS.	PALLAVI PAIN
IA NO: CAN/1/2025, CAN/2/2026			

CRIMINAL MATTERS

109	CRM/2703/2020	SUKALYAN BISWAS VS STATE OF WEST BENGAL	DEBASIS MITRA
IA NO: CRAN/1/2025			

CRIMINAL REVISION

110	CRR/231/2023 [M/S AMBASSADOR LUGGAGE INDUSTRIES PVT. LTD.]	REKHA CHATTERJEE AND ANOTHER VS CENTRAL BUREAU OF INVESTIGATION	SANTANU MAJI
111	CRR/1965/2025	SHABANA KHATOON VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY
112	CRR/1966/2025	SHABANA KHATOON VS STATE OF WEST BENGAL AND ANR	SOURAT NANDY

CRIMINAL APPEAL

113	CRA (DB)/44/2024	BIKASH RATH VS STATE OF WEST BENGAL	SHYANTI PODDAR	NIRUPAM DHALI
IA NO: CRAN/2/2024, CRAN/3/2024, CRAN/4/2025, CRAN/5/2025				

ASSIGNED MATTERS

114	CRM/5486/2021	SERIOUS FRAUD INVESTIGATION OFFICE VS BASUDEB BAGCHI	BHASKAR PROSAD BANERJEE

wt115	CRM/9017/2021	SERIOUS FRAUD INVESTIGATION OFF. VS SANJOY CHOWHAN	BHASKAR PROSAD BANERJEE
wt116	CRM (DB)/2434/2022	SERIOUS FRAUD INVESTIGATION OFFICE VS SUBRATA BASU	MOYUKH MUKHERJEE
117	CRR/4361/2022 (Single copy)	SUBHENDU BANERJEE VS THE STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURI
IA NO: CRAN/2/2024, CRAN/3/2025			
118	WPA/26131/2024 (Single Copy)	PRADIP KUMAR NANDY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	KIRON SK



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 12

First Floor

Main Building

DIVISION BENCH (DB)

AT 2:00 PM

**HON'BLE JUSTICE SHAMPA SARKAR
HON'BLE JUSTICE TIRTHANKAR GHOSH**

ON 21.05.2026 AT 02:00 P.M.

ON 21ST MAY, 2026 AT 2:00 P.M. - SHALL TAKE UP SOME ASSIGNED MATTERS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/97024992535?pwd=brybSDQnxz683O3dOsxxVFqgx0Hwjd.1>

ASSIGNED MATTERS

1	WPA/30365/2024 [1 Paper Box + 1 Tin Box + 10 PBS]	X AND ANR VS UNION OF INDIA AND ORS.	ISHITA KUNDU	
wt2	CRA (DB)/236/2025	SANJAY ROY VS THE CENTRAL BUREAU OF INVESTIGATION	SENJUTI CHAKRABARTI	
wt3	CRR/3619/2025	XXX VS THE CENTRAL BUREAU OF INVESTIGATION AND OTHERS	SOUMILI CHOUDHURY	SUMAN DE
wt4	GA/2/2025	CENTRAL BUREAU OF INVESTIGATION VS SANJAY ROY	AMAJIT DE	
wt5	WPA/1602/2026	ALLEGED RAPE AND MURDER INCIDENT OF A TRAINEE DOCTOR IN R G KAR MEDICAL COLLEGE AND HOSPITAL KOL VS NA	NA	



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 12

First Floor

Main Building

DIVISION BENCH (DB - IX)

AT 10:30 AM

HON'BLE JUSTICE SHAMPA SARKAR
HON'BLE JUSTICE AJAY KUMAR GUPTA

FROM 2ND MARCH, 2026 - APPEAL FROM ORDER RELATING TO MUNICIPALITIES,
CO-OPERATIVES & PANCHAYATS UNDER GROUP-V INCLUDING APPLICATIONS
CONNECTED THERETO;

APPEAL FROM ORDER RELATING TO RESIDUARY (EXCLUDING POLICE) UNDER
GROUP-IX INCLUDING APPLICATIONS CONNECTED THERETO.

FROM 20TH APRIL, 2026 - IN ADDITION TO THE DETERMINATIONS OF ALL THE HON'BLE DIVISION BENCHES,
SHALL TAKE UP LAWAZIMA MATTERS RELATING TO THEIR LORDSHIPS RESPECTIVE SUBJECTS.

NOTE 1:

APPELLATE SIDE MATTERS WILL BE TAKEN UP EVERY WEEK FROM MONDAY TO
WEDNESDAY UPTO 3.30 P.M. AND ON THURSDAY TILL RECESS.

NOTE 2:

MATTERS RELATING TO "GROUP-IX" WILL BE TAKEN UP IN THE FIRST HALF AND MATTERS
RELATING TO "GROUP-V" WILL BE TAKEN UP IN THE SECOND HALF EXCEPT THURSDAY.

SPECIAL NOTE:

TODAY, MATTERS WILL BE TAKEN UP FROM THE DAILY LIST SERIALY TILL RECESS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/97024992535?pwd=brybSDQnxz68303dOsxxVFqgx0Hwjd.1>

TO BE MENTIONED

1	FMA/2269/2014 (FOR WITHDRAWAL OF CAN/4/2024)	DILIP KUMAR MUKHERJEE VS STATE OF WEST BENGAL & ORS	INDRANATH MITRA
IA NO: CAN/4/2024			

LAWAZIMA MATTERS

2	MAT/1260/2018 (DEFECTIVE)	MISHREE LAL SHAW & ANR VS STATE OF WEST BENGAL & ORS	UJJAINI CHATTERJEE
3	MAT/377/2021 (DEFECTIVE)(STAY)	SHEORAPHULI KANCHI SABZEE BABSAYEE SAMITY AND ANR VS STATE OF WEST BENGAL AND ORS.	SUMAN SANKAR CHATTERJEE
IA NO: CAN/1/2021			
4	MAT/1366/2021 (DEFECTIVE)	BHAGIRATH GHOSH VS STATE OF WEST BENGAL AND ORS.	SATRAJIT SINHA ROY
5	MAT/2075/2023 (DEFECTIVE)(STAY)	SHYAMAL ROY VS THE BRANCH MANAGER, BANK OF BARODA AND ORS.	MR. SHYAMAL ROY
IA NO: CAN/1/2025			

APPLICATION (GR - IX)

6	MAT/876/2026 (1ST)	MANOWAR ALI AND ORS VS THE STATE OF WEST BENGAL AND ORS	DEBJIT DUTTA
IA NO: CAN/1/2026			
7	MAT/878/2026 (2ND)(STAY)	M/S KARAMVEER SINGH VS THE UNION OF INDIA AND ORS	UTSA PODDER
IA NO: CAN/1/2026			
8	MAT/892/2026 (3RD)(STAY)	M/S MALLICK ENTERPRISES VS EMPLOYEES STATE INS CORPORATION AND ORS	SANJAY SAHA
IA NO: CAN/1/2026			
9	MAT/893/2026 (4TH) (STAY)	M/S MALLICK ENTERPRISES VS EMPLOYEES STATE INS CORPORATION AND ORS	SANJAY SAHA
IA NO: CAN/1/2026			
10	FMA/241/2026 (AT 1:00 P.M.)(STAY)	STEEL AUTHORITY OF INDIA LIMITED AND ORS. VS SHREE JAGDAMBA COKE A INDUSTRIES PRIVATE LIMITED AND ORS.	SUPRIYA DUBEY
IA NO: CAN/1/2026			
in	WPA/29996/2025	SHREE JAGDAMBA COKE INDUSTRIES PRIVATE LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SUPROVAT BANERJEE
11	FMA/533/2026	ASHOK GUHA VS UNION OF INDIA AND ORS	ANJU MANOT
IA NO: CAN/1/2026			
GROUP - V			
12	FMA/200/2026 (STAY)	AMARTYA CHAKRABORTY (IN PERSON) VS THE STATE OF WEST BENGAL AND ORS.	
IA NO: CAN/1/2026			
13	FMA/303/2026 (STAY)	BASUDEB SAHA VS THE STATE OF WEST BENGAL AND ORS.	BINA BAIDYA
IA NO: CAN/1/2026			
14	MAT/810/2026 (Defective- out of time)(Leave to prefer an appeal)(Sec.5)(Stay)(AFTER VACATION)	SINGHAPUR LITTLE UNIT CLUB VS THE STATE OF WEST BENGAL AND ORS.	MADAN MOHAN ROY
IA NO: CAN/1/2026, CAN/2/2026, CAN/3/2026			
15	MAT/823/2026 (STAY)	IDU SEKH VS THE STATE OF WEST BENGAL AND ORS.	MD. RAZIUDDIN
IA NO: CAN/1/2026			
16	MAT/832/2026 (AFTER VACATION)	SIKANDER AZAD SHAIKH VS IRSHAD ALI AND ORS.	SUDIPA DAS
IA NO: CAN/1/2026			
17	MAT/839/2026 (AFTER VACATION)	BHATPARA MUNICIPAL PENSIONERS WELFARE ASSOCIATION VS STATE OF WEST BENGAL AND ORS.	RANANEESH GUHA THAKURTA
IA NO: CAN/1/2026			
OLD MATTER			
18	MAT/132/2021	JAYASHRI KHAN AND ORS VS AHMMAD HALDER AND ORS	SAYANI DAS
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2021, CAN/4/2021			
19	MAT/158/2021	THE CENTRAL BUREAU OF INVESTIGATION VS ANUP MAJEE AND ORS	SAMRAT GOSWAMI
IA NO: CAN/1/2021			

wt20 MAT/167/2021 IA NO: CAN/1/2021 IA NO: CAN/1/2021	ANUP MAJEE VS UNION OF INDIA AND ORS.	ANIRUDDHA AGARWALLA
21 MAT/209/2021 IA NO: CAN/1/2021, CAN/2/2021	BIPLAB KUMAR CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	PARASHAR BAIDYA
22 MAT/354/2021 IA NO: CAN/1/2021	SUKANTA PRAMANICK AND ORS VS STATE OF WEST BENGAL AND ORS.	DIBYENDU CHATTERJEE
23 MAT/376/2021 (Defective- out of time)	TAPSIL JATI ,ADIBASI,PRAKTAN SAINIK BIKASH SILPA KENDRA AND ANR VS STATE OF WEST BENGAL AND ORS.	SOUMYADEEP DAS
24 MAT/447/2021 in WPA/23851/2019	NILKANTH MINNING COMPANY AND AND VS COAL INDIA LTD AND ORS NILKANTH MINING COMPANY & ANR VS COAL INDIA LTD & ORS	DIPANKAR SAHA DIPANKAR SAHA
25 MAT/504/2021 IA NO: CAN/1/2021	K RAY AND ASSOCIATES AND ORS. VS RESERVE BANK OF INDIA AND ANR.	SURYANEEL DAS
26 MAT/605/2021 IA NO: CAN/1/2021	NITYANANDA CHATTERJEE@ NITAI VS STATE OF WEST BENGAL AND ORS.	RAJNANDINI DAS
27 MAT/732/2022 28 MAT/1784/2022	SHYAM DEB VS UNION OF INDIA AND ORS. PUNJAB NATIONAL BANK AND ANR VS JMV POLYMER LTD AND ANR	AMANUL ISLAM ONKAR GANGULY
29 MAT/2076/2022 IA NO: CAN/1/2022, CAN/2/2023	BADARUDDIN SK VS MURSHIDABAD COLLEGE OF ENGINEERING AND TECHNOLOGY AND HUMAN RESOURCE DEVELOPMENT AND ORS	GULSANWARA PERVIN



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 7

First Floor

Main Building

SINGLE BENCH (SB-I)

HON'BLE JUSTICE RAVI KRISHAN KAPUR

AFTER COMPLETION OF ORIGINAL SIDE

FROM 2ND MARCH, 2026 - MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO ELECTRICITY AND SECURITIZATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 FILED UNDER RESIDUARY (GROUP- IX) INCLUDING APPLICATIONS CONNECTED THERETO.

AND

FROM 10TH FEBRUARY, 2025 - SHALL TAKE UP ASSIGNED, PART HEARD, RECALLING / CLARIFICATION / MODIFICATION, REVIEW MATTERS AS PER HIS LORDSHIP'S CONVENIENCE.

AND

FROM 11TH MAY, 2026 TO 22ND MAY, 2026 - IN ADDITION TO THE LIST AND DETERMINATION OF HIS LORDSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE ANIRUDDHA ROY.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/98083235466?pwd=UkTiofrKNTDmouii5T4BUX4DCZpKh6.1>

NEW MOTION

[ELECTRICITY]

1	WPA/11232/2026	MD. ALTAMAS VS STATE OF WEST BENGAL AND ORS.	GAURAV CHAURASIA
2	WPA/11422/2026	SHARMA AYURVED PRIVATE LIMTIED AND ANR. VS CALCUTTA ELECTRICITY SUPPLY CORPORATION LIMTIED AND ORS.	SAYANI DAS
3	WPA/11464/2026	PARIJAT TRADECOM LLP AND ANR. VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMTIED AND ORS.	SUBHAM DEY

4	WPA/11477/2026	AMITAVA BANIK AND ANR VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS	AAYUSH SHARMA
<u>NEW MOTION 1</u>			
[SARFAESI]			
5	WPA/11525/2026	M/S R. K. D. INFRASTRUCTURE PRIVATE LIMITED VS UNION OF INDIA AND ORS.	BISWAPRIYA SAMANTA
<u>RETURNABLE MOTION</u>			
6	WPA/12719/2016	W.B. STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED VS SANKAR JANA & ORS	RAJ KUMAR BASU
7	WPA/8931/2026	ABHA MANDAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION CO. LTD. AND ORS.	SUMAN HALDER
8	WPA/9106/2026	DINESH GHOSH VS STATE OF WEST BENGAL AND ORS.	VARSHA ROY
9	WPA/10609/2026	M/S INDIA ENGINEERING COMPANY VS STATE OF WEST BENGAL AND ORS.	SANJIDA SULTANA
10	WPA/10767/2026	KAY PEE STEEL UDYOG PVT LTD VS CESC LIMITED AND ANR	INDRANIL HALDER
11	WPA/10895/2026	SATWIK CEMCAST PRIVATE LIMITED AND ANR. VS INDIA POWER CORPORATION LIMITED AND ORS.	ANIRUDHYA DUTTA
12	WPA/11017/2026	M/S. SHANKAR ICE MFG. CO. AND ANR. VS CESC LIMITED AND ANR.	SONAKSHI MITRA
<u>SPECIALLY FIXED MATTERS</u>			
13	WPA/5689/2026	LIC HOUSING FINANCE LTD. AND ANR. VS STATE OF WEST BENGAL AND ORS.	SOUDIP PAL CHOUDHURI
<u>FOR HEARING</u>			
14	WPA/8629/2026	BISWADIP SAIN VS STATE OF WEST BENGAL AND ORS.	GARGI DHANG
<u>OLD MATTER</u>			
15	WPA/23652/2022	BIDHAN CHANDRA KUNDU VS UCO BANK AND ORS.	BISWAPRIYA SAMANTA



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 18

Second Floor

Main Building

SINGLE BENCH (SB - III)

AT 10:30 AM

HON'BLE JUSTICE AMRITA SINHA

FROM 2ND. MARCH, 2026 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO SERVICE UNDER GROUP-VI AND APPLICATIONS CONNECTED THERETO;

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION [UPTO 2000].

NOTE :

1. TODAY, DAILY LIST WILL BE CALLED ON SERIALY.

2. TODAY APPLICATION - 1 WILL BE TAKEN UP AT 3.15/4.15 P.M.

3. NO MENTIONING REGARDING UPGRADATION/INCLUSION WIL BE ALLOWED UNTIL FURTHER ORDER.

SPECIAL NOTE :

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99991422152?pwd=iiAaa08DNI5TYBpLrQzh0ApJQru28g.1>

FOR JUDGMENT

1	WPA/26270/2024 (CH)	KARAMVEER SINGH VS UNION OF INDIA AND ORS.	SWASTIKA CHATTERJEE

TO BE MENTIONED

2	WPA/17446/2019	JAGADISH CHANDRA SARKAR VS STATE OF WEST BENGAL & ORS	SUSMITA DEY (BASU)
3	WPA/22049/2025	DEEPAK KUMAR SRIVASTAVA VS UNION OF INDIA AND ORS.	SHIV RATAN KAKRANIA

NEW MOTION

4	WPA/10824/2026	AKSHYA KUMAR PARIDA VS UNION OF INDIA AND ORS.	LALRATAN MONDAL
5	WPA/11027/2026	SUMIT MAJUMDER VS UNION OF INDIA AND ORS.	SUBHAJIT BARMAN
6	WPA/11169/2026	FATEMA KHATUN AND ANR. VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
7	WPA/11234/2026	UDAY MUKHERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	HARADHAN MONDAL
8	WPA/11241/2026	NIKHIL KUMAR GHORAI VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
9	WPA/11438/2026	SAMIR MAJUMDER VS UNION OF INDIA AND ORS.	SHARMISTHA DHAR

ADJOURNED MOTION

10	WPA/12017/2024	SOURAV GHOSH AND ORS VS THE STATE OF WEST BENGAL AND ORS.	MS. ANINDITA ROY CHOWDHURY
11	WPA/8988/2026	BIPLAB GHOSH VS STATE OF WEST BENGAL AND ORS.	SUSMITA DEY (BASU)
12	WPA/10030/2026	DILIP DAS VS GENERALO MANAGER (WEST BENGAL) FOOD CORPORATION OF INDIAN AND ANR.	KISOR RAY
<u>APPLICATION</u>			
13	CPAN/505/2026	SAHADEB DAS VS GAUTAM HALDER, DISTRICT INSPECTOR OF SCHOOLS (SE), BIRBHUM	SUBIR HAZRA
in	WPA/25277/2025	SAHADEB DAS VS STATE OF WEST BENGAL AND ORS.	SUBIR HAZRA
14	CPAN/952/2025	RAVINDRA PRATAP SINGH VS AMITABHA CHAUDHRY MANAGING DIRETOR AND CHIEF EXE OFF AND ORS	Abhijit Sarkar
in	WPA/6112/2025	RAVINDRA PRATAP SINGHA AND ANR VS RESERVE BANK OF INDIA AND ORS	IRAM HASSAN
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
15	CPAN/953/2025	RAVINDRA PRATAP SINGH AND ANR VS AMITABH CHAUDHRY AND ORS	Abhijit Sarkar
in	WPA/6088/2025	RAVINDRA PRATAP SINGH AND ANR VS RESERVE BANK F INDIA AND RS	IRAM HASSAN
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
16	CPAN/954/2025	RAVINDRA PRATAP SINGH AND ANR VS AMITABHA CHAIUDHURY MANAGING DIRECTOR AND CHIEF EX OFF AXIX BANK AND ORS	Abhijit Sarkar
in	WPA/6099/2025	RAVINDRA PRATAP SINGH AND ANR VS RESERVE BANK OF INDIA AND ORS	IRAM HASSAN
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
17	WPA/9553/2004	M/S. SINGELL TEA ESTATE & ANR. VS UNION OF INDIA	BHAGAWAN DAS
IA NO: CAN/1/2026			
18	WPA/17717/2012	SUBIMAL SARKAR VS UNITED BANK OF INDIA & ORS.	BISWARUP BISWAS
IA NO: CAN/1/2025			
wt19	WPA/17722/2012	MADHAB CHANDRA DHAR VS U.B.I. & ORS.	BISWARUP BISWAS
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
20	WPA/17718/2012	ARUP KR. BISWAS VS U.B.I. & ORS.	BISWARUP BISWAS
IA NO: CAN/1/2025			
21	CPAN/433/2021	SHYAMAL KANTI MANDAL VS DINESH KUMAR KHARA AND ORS	SOMA CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			
in	WPA/19290/2006	SHYAMAL KANTI MONDAL VS STATE	SOMA CHAKRABORTY

22	CPAN/1765/2023	ARINDAM BASU AND ORS VS SUJAY CHAKRABORTY CHAIRPERSON BOARRD OF ADMINISTRATOR HOWRAH MUNICIPAL CORPORATION AND ORS	DIPANWITA GANGULY
IA NO: CAN/1/2026			
in	WPA/8817/2023	ARINDAM BASU AND ORS VS HOWRAH MUNICIPAL CORPORATION AND ORS	DIPANWITA GANGULY
wt23	WPA/12703/2023	ATANU BOSE VS HOWRAH MUNICIPAL CORPORATION AND ORS.	ASHIM KUMAR CHATTERJEE
24	WPCRC/15/2024	SANKAR ROY VS PINTU MAHATO	SAKYA MAITY
in	WPA/13048/2019	SANKAR ROY VS STATE OF WEST BENGAL & ORS	SAKYA MAITY
25	CPAN/205/2024	BINOY MAJUMDER VS ABUL KALAM AZAD ISLAM THE COMMISSIONER DURGAPUR MUNICIPAL CORPORATION AND ORS	
in	WPA/28017/2022	BINOY MAJUMDER VS STATE OF WEST BENGAL AND ORS.	SAHEB BANERJEE
26	CPAN/319/2024	SK ANWARUDDIN VS TUSHAR JATI THE EXECUTIVE ENGINEER AND ANR	AMRITA PANJA MOULICK
IA NO: CAN/1/2026			
in	WPA/20374/2022	SK. ANWARUDDIN VS THE STATE OF WEST BENGAL AND ORS.	AMRITA PANJA MOULICK
27	CPAN/345/2024	MD IMRAN KHAN VS DHAYAL JAIN THE COMMISIONER OF KOLKATA MUNICIPAL CORPORATION AND ANR	MADHUMITA PATRA
in	WPA/17737/2022	MD IMRAN KHAN VS KOLKATA MUNICIPAL CORPORATION AND ORS	MADHUMITA PATRA
28	CPAN/761/2024	SASANKA SEKHAR KARMAKAR VS PINTU MAHATO CHAIRMAN BAIDYABATI MUNICIPALITY	ANANYA ADHIKARY
in	WPA/8846/2023	SASANKAR SEKHAR KARMAKAR VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
29	CPAN/762/2024	SANDIP DEY VS PINTU MAHATO CHAIRMAN BAIDYABATI MUNICIPALITY	ANANYA ADHIKARY
in	WPA/8842/2023	SANDIP DEY VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
30	CPAN/763/2024	IRANI DAS VS PINTU MAHATO CHAIRMAN BAIDYABATI MUNICIPALITY	ANANYA ADHIKARY
in	WPA/13113/2023	IRANI DAS VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
31	CPAN/764/2024	BISWANATH SINGHA VS PINTU MAHATO CHAIRMAN BAIDYABATI MUNICIPALITY	ANANYA ADHIKARY
in	WPA/8838/2023	BISWANATH SINGHA VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
32	CPAN/803/2024	HARISADHAN KARMAKAR VS PINTU MAHATO CHAIRMAN BAIDYABATI MUNICIPALITY	ANANYA ADHIKARY

in	WPA/13897/2023	HARISADHAN KARMAKAR VS STATE OF WEST BENGAL AND ORS.	ANAYA ADHIKARY
33	CPAN/1006/2024	JAYANTI BANERJEE VS ACHINTYA SINGHA SECRETARY DURGAPUR MUNICIPAL CORPORATION AND ANR	PARTHA SARKAR
in	WPA/28518/2023	JAYANTI BANERJEE VS THE DURGAPUR MUNICIPAL CORPORATION AND ORS	PARTHA SARKAR
34	CPAN/1257/2024	BIRDS JUTE AND EXPORTS LTD AND ANR VS KASTURI CHOWDHURY CHAIRPERSON SOUTH DUM DUM MUNICIPALITY AND ORS	SAPTARSHI MUKHERJEE
in	WPA/21128/2021	BIRDS JUTE AN EXPORTS LTD AND ANR VS SOUTH DUM DUM MUNICIIPAITY AND ORS	PARTHA BANERJE
35	CPAN/1294/2024	SUPRAKASH MAITY AND ANR VS PRAKASH CH. MAITY HARISH CHANDRA MAITY AND ANR	MANORANJAN JANA
in	WPA/3699/2024	SUPRAKASH MAITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	MANARANJAN JANA
wt36	WPA/12679/2024	PRAKASH CHANDRA MAITY @ PRAKASH MAITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	TAMAL SINGHA ROY
37	CPAN/1595/2024	SRI ARINDAM ROY AND ORS. VS UTTAM DAS, THE CHAIRMAN, THE BOARD OF COUNCILLORS, BARRACKPORE MUNICIPALITY	PRASHANT KUMAR SINGH
in	WPA/21024/2023	ARINDAM ROY AND ORS VS STATE OF WEST BENGAL AND ORS.	NIRBANESH CHATTERJEE
38	CPAN/1597/2024	HARULAL MONDAL VS BABAI MAL, THE PRADHAN, BAKHRAHAT GRAM PANCHAYAT	PRADIP KUMAR KUNDU
in	WPA/2960/2024	HARULAL MONDAL VS STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR KUNDU
39	CPAN/1747/2024	BANDANA DUTTA VS DULAL DAS CHAIRMAN MAHESHTALA MUNICIPALITY	Supratick Syamal
in	WPA/17019/2023	BANDANA DUTTA VS STATE OF WEST BENGAL AND ORS.	SUPRATICK SYAMAL
40	WPCRC/62/2025	KAKALI SAHA VS DHAVAL JAIN THE COMMISSIONER KOLKATA MUNICIPAL CORPORATION	ANKUSH GHOSH
in	WPA/5283/2023	KAKALI SAHA VS KOLKATA MUNICIPAL CORPORATION AND ORS.	ANKUR SHARMA
41	CPAN/85/2025	SHYAMSUNDAR MALIK AND ORS VS BAISAKHI PURKAIT PRODHAN OF DHULASIMA GRAM PANCHAYET	RAM CHANDRA GUCHHAIT
in	WPA/6369/2023	SHYAMSUNDAR MALIK AND ORS. VS STATE OF WEST BENGAL AND ORS.	RAM CHANDRA GUCHHAIT
42	CPAN/326/2025	TANUSREE KOTAL VS AJIT KUMAR NAYAK THE CHAIRPERSON SOUTH 24 PARGANAS DIST PSC	PAULOMI GHOSH
in	WPA/8742/2024	TANUSREE KOTAL VS STATE OF WEST BENGAL AND ORS.	PAULOMI GHOSH

43	RVW/345/2025	HARAN ALI MONDAL VS SANJAY MUKHERJEE, ADMINISTRATIVE SECRETARY	TAPAS SINGHA ROY
in	WPA/10431/2018	HARAN ALI MONDAL VS STATE OF WEST BENGAL & ORS	SUBHAJIT MONDAL
44	CPAN/362/2025	SANDHYA MUKHERJEE VS SUKUMAR PASARI THE D I OF SCHOOLS P E NADIA	Sankar Halder
in	WPA/19479/2024	SANDHYA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SANKAR HALDER
45	RVW/365/2025	SHIPRA BISWAS AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
IA NO: CAN/1/2025			
in	WPA/25765/2025	SHIPRA BISWAS AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PRKASH LAHIRI
46	CPAN/388/2025	SONALI GHATAK GUHA AND ANR VS KRISHNA GHOSH THE CHAIRMAN DIST PRIMARY SCHOOL COUNCIL HOWRAH AND ANR	PRANATI DAS
in	WPA/22179/2024	SONALI GHATAK (GUHA) AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRANATI DAS
47	CPAN/404/2025	PRABHAT MONDAL VS BANDANA POKHRIYAL THE MUNICIPAL COMMISSIONER	DEBALEENA CHATTERJEE
in	WPA/11768/2022	PRABHAT MONDAL VS THE HOWRAH MUNICIPAL CORPORATION AND ORS	DEBALEENA CHATTERJEE
wt48	CPAN/842/2023	PRABHAT MONDAL VS DHABAL JAIN MUNICIPAL COMMISSIONER AND ORS	DEBALEENA CHATTERJEE
49	CPAN/438/2025	BANK OF BARODA VS AYESHA RANI LD DIST MAGISTRATE PURBA BARDHAMAN AND ANR	Avishek Guha
in	WPA/24241/2024	BANK OF BARODA VS THE STATE OF WEST BENGAL AND ORS.	AVISHEK GUHA
50	CPAN/442/2025	SEKHAR MAJHI AND ANR VS DULAL DAS THE CHAIRMAN,AN MAHESHTALA MUNICIPALITY	BALARAM NEOGI
in	WPA/20375/2023	SEKHAR MAJHI AND ANR VS STATE OF WEST BENGAL AND ORS.	BALARAM NEOGI
51	CPAN/462/2025	PHANI BHUSAN NASKAR AND ANR VS DULAL DAS MAHESHTALA MUNICIPALITY CHAIRMAN	PAMPA DEY DHABAL
in	WPA/10720/2024	PHANI BHUSAN NASKAR AND ANR VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY(DHABAL)
52	CPAN/478/2025	SRABASTI MAZUMDER NANDI AND ORS VS ARUP SENGUPTA COMMISSIONER COMMISSIONER OF SCHOOL EDUCATION DEPTT	SAIKAT SUTRADHAR
in	WPA/20542/2024	SRABASTI MAZUMDER NANDI AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAIKAT SUTRADHAR
53	CPAN/479/2025	KHAGENDRA NATH GHOSH VS SUBHRAJIT GUPTA WBCS EXE SUB DIVISIONAL OFFICER JHARGRAM	SUTIRTHA DAS

in	WPA/12711/2023	AGASTI CHARAN GHOSH VS THE STATE OF WEST BENGAL AND ORS.	CHANDANA CHAKRABORTY
54	CPAN/497/2025	SUSHOVAN CHANDRA VS THE BOARD OF COUNCILLORS NABAWDIP MUNICIPALITY FOLLOWING MEMBERS BIMAN KRISHNA SAHA AND ORS	SNEHASISH BALA
in	WPA/6720/2023	SUSHOVAN CHANDRA VS STATE OF WEST BENGAL AND ORS.	SNEHASISH BALA
55	CPAN/498/2025	SUSAN MUKHOPADHYAY VS THE BOARD OF COUNCILLORS NABAWDIP MUNICIPALITY FOLLOWING MEMBERS BIMAN KRISHNA SAHA AND ORS	SNEHASISH BALA
in	WPA/1744/2023	SUSAN MUKHOPADHYAY VS STATE OF WEST BENGAL AND ORS.	NAMITA BASU
56	CPAN/508/2025	SEKH MANSUR ALI VS RITA BISWAS DEBNATH	OINDRILA GHOSH
in	WPA/10334/2023	SEKH MANSUR ALI VS STATE OF WEST BENGAL AND ORS.	OINDRILA GHOSH
57	CPAN/509/2025	MADAN PAL AND ORS VS SANJAY KOLEY	OINDRILA GHOSH
in	WPA/180/2024	MADAN PAL AND ORS VS STATE OF WEST BENGAL AND ORS.	OINDRILA GHOSH
58	CPAN/532/2025	SIMA RAY VS SANKAR DUTTA CHAIRMAN OF GOBARDANGA MUNICIPALITY	SUKDEB SARKAR
in	WPA/2141/2023	SIMA RAY VS STATE OF WEST BENGAL AND ORS.	SUKDEB SARKAR
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
59	CPAN/537/2025	GHULAM HUSSAIN VS BANDANA POKHRIYAL THE COMMISSIONER HOWRAH MUNICIPAL CORPORATION	SANJIB SETH
in	WPA/2097/2024	GHULAM HUSSAIN VS STATE OF WEST BENGAL AND ORS.	SANJIB SETH
60	CPAN/539/2025	RADHA KUMARI TIWARI VS UJJAL SARKAR AND ORS	MOHAMMED TARIQUE MASOOD
in	WPA/4176/2024	RADHA KUMARI TIWARI VS STATE OF WEST BENGAL AND ORS.	RANIT MUKHERJEE
61	CPAN/547/2025	BASUDEV MUNIAN VS NITAI MONDAL AND ORS	SUBHAM DUTTA
in	WPA/3572/2024	BASUDEV MUNIAN VS STATE OF WEST BENGAL AND ORS.	SK. SAYAN UDDIN
62	CPAN/565/2025	BALARAM DALUI VS MIHIR HALDAR BLOCK LAND AND LAND REFORMS OFFICER UDAYNARAYANPUR AND ANR	SANTANU CHAKRABORTY
in	WPA/29020/2023	BALARAM DALUI VS STATE OF WEST BENGAL AND ORS.	SANTANU CHAKRABORTY
63	CPAN/571/2025	GOPAL SHAW ALIAS MR GOPAL JAISWAL VS BANDANA POKHRIYAL IAS COMMISSIONER HOWRAH MUNICIPAL CORPORATION AND ANR	ABHISEK BANERJEE
in	WPA/25457/2023	GOPAL SHAW ALIAS GOPAL JAISWAL VS STATE OF WEST BENGAL AND ORS.	ABHISEK BANERJEE

64	CPAN/581/2025	ANUSREE GOSWAMI VS APARNA MANDAL	SUJIT CHOWDHURY
in	WPA/20424/2024	ANUSREE GOSWAMI VS STATE OF WEST BENGAL AND ORS.	SUJIT CHOWDHURY
65	CPAN/586/2025	MONIRUL ISLAM MOLICK VS ATAUR RAHAMAN EXECUTIVE ENGINEER K M C	INDRAJIT BHATTACHARJEE
in	WPA/3415/2023	MANIRUL ISLAM MOLICK VS KOLKATA MUNICIPAL CORPORATION AND ANR	INDRAJIT BHATTACHARJEE
66	CPAN/596/2025	ASHOK TANTI VS RAJIB MUKHERJEE THE DIST ENGINEER SERAMPORE AND ANR	PRALAY HAZRA
in	WPA/18590/2024	SRI ASHOK TANTI VS C.E.S.C. LTD. AND ORS.	SAMRAT CHAKRABORTY
67	CPAN/603/2025	SANDHYA BHATTACHARYA VS AMRITA BURMAN ROY	MADHURIMA BASU
IA NO: CAN/1/2025			
in	WPA/10272/2022	SANDHYA BHATTACHARYA VS HOWRAH MUNICIPAL CORPORATION AND OTHERS	ARKAPRAVA SEN
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
wt68	WPA/9593/2022	RAKESH KUMAR NAYAK VS HOWRAH MUNICIPAL CORPORATION AND OTHERS	APURBA KUMAR GHOSH
69	CPAN/610/2025	MOUSUMI ADHURJYA VS RANDHIR KUMAR DIRECTOR OF PPF AND GROUP INS	ARUNAVA PATI
in	WPA/15408/2024	MOUSUMI ADHURJYA VS STATE OF WEST BENGAL AND ORS.	ARUNAVA PATI
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
70	CPAN/611/2025	ASHIMANANDA MAITY VS DEBABRATA GHOSH	BARNALI GUPTA
in	WPA/25294/2023	ASHIMANANDA MAITY VS THE PRINCIPAL SECRETARY PANCHAYAT DEPARTMENT AND ORS.	BARNALI GUPTA
71	CPAN/620/2025	SRIKANTA BARMAN ALIAS SRIKANTA CHARAN BARMAN VS SURAJIT RANA PRADAHN DEULPOTA GRAM PANCHAYAT	SALIL KUMAR MAITI
in	WPA/458/2023	SRIKANTA BARMAN @ SRIKANTA CHARAN BARMAN VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
72	WPA/621/2025	AVIJIT DANDAPAT AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUBHAS JANA
IA NO: CAN/1/2025			
73	CPAN/642/2025	MALLIKA BHANDARY AND ANR. VS AJIT NAYAK	SANTANU MAJI
in	WPA/22303/2024	MALLIKA BHANDARY AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
74	CPAN/713/2025	MAA GITA ENTERPRISE AND ANR VS MANASI BHATTACHARYA	LAKSHMI NATH BHATTACHARYA

in	WPA/25649/2023	MAA GITA ENTERPRISE AND ANR VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
75	CPAN/714/2025	DILIP KUMAR DUTTA AND ORS VS DHAVAL JAIN IAS MUNICIPAL COMMISSIONER KMC AND ORS	MIR ANOWAR
in	WPA/20497/2023	SRI DILIP KUMAR DUTTA AND ORS. VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	MIR ANOWAR
IA NO: CAN/1/2026			
IA NO: CAN/1/2026			
76	CPAN/718/2025	KAJI PARVEJ AHMED AND ANR VS AREFA BEGUM SEKH	ABHISHEK SHAW
in	WPA/5669/2025	KAZI ASIF @ KAZI ASIFUDDIN @ KAZI ASIB @ KAZI ASIBUDDIN VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
77	CPAN/726/2025	MONDAL ENTERPRISE AND ANR VS MANASI BHATTACHARYA	LAKSHMI NATH BHATTACHARYA
in	WPA/25646/2023	MONDAL ENTERPRISE AND ANR VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
78	CPAN/740/2025	DR MRS ISHANI DASGUPTA VS GHULAM ALI ANSARI IAS PRINCIPAL SECRETARY URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPTT AND ORS	ARIJEET BHATTACHARJEE
in	WPA/5355/2024	DR. (MRS.) ISHANI DASGUPTA VS STATE OF WEST BENGAL AND ORS.	UTSA DUTTA
79	CPAN/743/2025	AYESA SARDAR VS DEBNATH DUTTA PRADHAN PRATAP NAGAR GRAM PANCHAYAT	SAIKAT SEN
IA NO: CAN/1/2026			
in	WPA/23764/2023	AYESA SARDAR VS STATE OF WEST BENGAL AND ORS.	SAIKAT SEN
80	CPAN/761/2025	ISHANI ROY CHOWDHURY VS SOMNATH DEY ACTING CHAIRMAN PANIHATI MUNICIPALITY AND ANR	TANMOY KHAN
in	WPA/28128/2023	ISHANI ROY CHOWDHURY VS THE CHAIRMAN, PANIHATI MUNICIPALITY AND ORS	TANMOY KHAN
81	CPAN/807/2025	GITA NATH VS DR P DEEPAP PRIYA	BASUDEB PATRA
in	WPA/16625/2024	SMT. GITA NATH VS C.E.S.C. LTD AND ORS.	BASUDEB PATRA
82	CPAN/818/2025	SATYARANJAN MAITY AND ANR VS ALPANA SHEET PRADHAN JUKHIA GRAM PANCHAYAT	SOURAV SHARMA
in	WPA/736/2024	SATYARANJAN MAITY AND ANR. VS STATE OF WEST BENGAL AND ORS.	BISWAJIT SAU
83	CPAN/827/2025	LALTI RAY VS ARUP KUMAR MONDAL EXECUTIVE ENGINEER CIVIL BUILDING DEPTT KMC	AMAN KUMAR SINGH
in	WPA/26166/2022	LALTI RAY VS STATE OF WEST BENGAL AND ORS.	ANUPAM SOME

84	CPAN/838/2025	TAPAN MAL VS SANJAY KUMAR DAS STATION MANAGER AND ASST ENGINEER SAGARDIGHI CUTOMER CARE CENTER AND ANR	LIPIKA CHATTERJEE
in	WPA/30722/2024	TAPAN MAL VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED AND ORS.	LIPIKA CHATTERJEE
85	CPAN/852/2025	PRAG ENGINEERING SERVICES AND ANR VS REBA RAHA CHAIRPERSON BHATPARA MUNICIPALITY	SANGHAMITRA NANDY
in	WPA/1772/2024	PRAG ENGINEERING SERVICES AND ANR VS STATE OF WEST BENGAL AND ORS.	SANGHAMITRA NANDY
86	CPAN/853/2025	PRAG ENGINEERING SERVICES REP BY SANJOY KR SUR AND ANR VS REBA RAHA	SANGHAMITRA NANDY
in	WPA/1782/2024	PRAG ENGINEERING SERVICES AND ANR VS STATE OF WEST BENGAL AND ORS.	SANGHAMITRA NANDY
87	CPAN/857/2025	PRAG ENGINEERING SERVICES REP BY SANJOY KR SUR AND ANR VS REBA RAHA,CHAIRPERSON BHATPARA MUNICIPALITY	SANGHAMITRA NANDY
in	WPA/1769/2024	PRAG ENGINEERING SERVICES AND ANR VS STATE OF WEST BENGAL AND ORS.	SANGHAMITRA NANDY
88	CPAN/858/2025	PRAG ENGINEERING SERVICES REP BY SANJOY KR SUR AND ANR VS REBA RAHA,CHAIRPERSON BHATPARA MUNICIPALITY	SANGHAMITRA NANDY
in	WPA/1775/2024	PRAG ENGINEERING SERVICES AND ANR VS STATE OF WEST BENGAL AND ORS.	SANGHAMITRA NANDY
89	CPAN/859/2025	PRAG ENGINEERING SERVICES REP BY SANJOY KR SUR AND ANR VS REBA RAHA,CHAIRPERSON BHATPARA MUNICIPALITY	SANGHAMITRA NANDY
in	WPA/1780/2024	PRAG ENGINEERING SERVICES AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANGHAMITRA NANDY
90	CPAN/892/2025	RAM PRAKASH SHAH VS DHAVAL JAIN IAS KMC AND ORS	ANKITA GHOSH
in	WPA/7990/2023	RAM PARKASH SHAH VS KOLKATA MUNICIPAL CORPORATION AND ORS	MANAS KUMAR DAS
91	CPAN/930/2025	NIRMAL DAS AND ANR VS SUDIP BHATTACHARJEE THE ASSESSOR COLLECTOR (NORTH), THE KOLKATA MUNICIPAL CORPORATION AND ANR	DEBASISH KUNDU
in	WPA/23722/2023	NIRMAL DAS AND ORS. VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	DEBASISH KUNDU
92	CPAN/936/2025	SUBHAJIT BISWAS VS RAMAPRIYA CHATTERJEE EXECUTIVE ENGINEER NADIA	ABHIJIT SARKAR
in	WPA/19390/2023	SUBHAJIT BISWAS VS STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
93	CPAN/997/2025	BIKASH CHANDRA BIJALI VS DEBABRATA SARKAR	SATABDI DAS

in	WPA/26244/2023	BIKASH CHANDRA BIJALI VS STATE OF WEST BENGAL AND ORS.	SATABDI DAS
94	CPAN/1076/2025	JANA SMALL FINANCE BANK LTD VS AYESHA RANI	SONI OJHA
in	WPA/1431/2025	JANA SMALL FINANCE BANK LTD. VS STATE OF WEST BENGAL AND ORS.	SONI OJHA
95	CPAN/1227/2025	SHAGUFTA SULAIMAN VS VEENIT KUMAR GOYAL FORMER COMMISSIONER OF POLICE LAL BAZAR AND ORS	
in	WPA/15160/2024	SHAGUFTA SULAIMAN VS THE STATE OF WEST BENGAL AND ORS.	
IA NO: CAN/1/2024, CAN/2/2026			
IA NO: CAN/1/2024, CAN/2/2026			
96	CPAN/1233/2025	SHAGUFTA SULAIMAN VS UJJWAL KR SARKAR DIRECTOR GENERAL BUILDING BOROUGH VI AND ORS	
in	WPA/5394/2022	SHAGUFTA SULAIMAN VS THE KOLKATA MUNICIPAL CORPORATION AND OTHERS	
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
97	CPAN/1241/2025	CHINMOY CHOWDHURY VS ARYA JAYANT PYARELAL THE REGISTRAR OF COMPANIES WB	DIPAK RANJAN MUKHERJEE
IA NO: CAN/1/2025			
in	WPA/15791/2024	CHINMOY CHOWDHURY VS THE REGISTRAR OF COMPANIES WEST BENGAL AND ORS.	DIPAK RANJAN MUKHERJEE
98	CPAN/1276/2025	DURBA DEY VS BANDANA POKHRIYAL COMMISSIONER HOWRAH MUNICIPAL CORPORATION	RUDRANIL DAS
in	WPA/2778/2024	DURBA DEY VS HOWRAH MUNICIPAL CORPORATION AND ORS	RUDRANIL DAS
99	CPAN/1381/2025	BULAND JAVED AND ANR VS REJINA BEGAM SARDAR PRADHAN OF BANKRA -II GRAM PANCHAYAT AND ANR	GIASUL ISLAM
IA NO: CAN/1/2025			
in	WPA/10707/2020	BULAND JAVED VS STATE OF WEST BENGAL AND ORS.	CHANDRAKANT KUSHWAHA
100	CPAN/1419/2025	JANARDAN NIRMAN PVT LTD VS ANTARA ACHARYA SECRETARY PWD	PRABIR ADHYA
in	WPA/1960/2024	JANARDAN NIRMAN PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	PRABIR ADHYA
101	CPAN/1423/2025	RANAJIT RAKSHIT VS DIBYENDU MAJUMDAR, THE SUB- DIVISIONAL OFFICER AT TAMLUK	ANUP DASGUPTA
in	WPA/22555/2023	RANAJIT RAKSHIT VS STATE OF WEST BENGAL AND ORS.	ANUP DASGUPTA
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			

102	CPAN/1516/2025	ANUKUL DINDA VS MADHUSUDAN MONDAL, THE SUB-DIVISIONL OFFICER, KAKDWIP AND THE CERTIFICATE ISSUING AUTHORITY	GOURANGA KUMAR DAS
in	WPA/2451/2024	ANUKUL DINDA VS STATE OF WEST BENGAL AND ORS.	GOURANGA KUMAR DAS
103	WPA/1548/2025	BHASKAR DEWANJI VS THE STATE OF WEST BENGAL AND ORS.	KOUSHIK ROY
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2026			
104	CPAN/1683/2025	NURUZZAMAN LASKAR VS SUBHODEEP CHOWDHURY	LAKSHMI NATH BHATTACHARYA
in	WPA/20308/2025	NURUZZAMAN LASKAR VS STATE OF WEST BENGAL AND ORS.	LAKHMI NATH BHATTACHARYA
105	CPAN/1716/2025	SOMSUNDAR GURAI VS ANIRBAN KOLEY ADDL DIST MAGISTRATE ZILLA PARISHAD PURBA MEDNIPUR AND ANR	SOUMO CHARAN
in	WPA/8210/2025	SOMSUNDAR GURIA VS STATE OF WEST BENGAL AND ORS.	SOUMO CHARAN
106	CPAN/1808/2025	CHAITALI MUKHERJEE VS ASHIM KUMAR SAHA AND ORS	KAUSTAV BANERJEE
in	WPA/20313/2025	CHAITALI MUKHERJEE AND ANR. VS STATE OF WEST BENGAL AND ORS.	KAUSTAV BANERJEE
IA NO: CAN/1/2026			
IA NO: CAN/1/2026			
107	CPAN/1826/2025	MD MONIRUZZAMAN AND ORS VS SUNITA MAJHI DPT SECRETARY AND SPIO WEST EBNGAK MADRASAH SERVICE COMMISSION AND ANR	GOLAM MOHIUDDIN
in	WPA/10397/2025	MD. MONIRUZZAMAN AND ORS. VS WEST BENGAL INFORMATION COMMISSION AND ORS.	GOLAM MOHIUDDIN
108	CPAN/1827/2025	ABDUL LATIF AND ORS VS SUNITA MAJHI DEPUTY SECRETARY AND SPIO W B AND ANR	GOLAM MOHIUDDIN
in	WPA/10394/2025	ABDUL LATIF AND ORS. VS THE WEST BENGAL INFORMATION COMMISSION AND ORS.	GOLAM MOHIUDDIN
109	CPAN/1837/2025	GANAPATI INDUSTRIAL PVT LTD AND ANR VS HANUMAN PRASAD CHIEF ENGINEER GENERAL MANAGER OFFICE AND ORS	RANJANA SEAL
in	WPA/8652/2025	GANAPATI INDUSTRIAL PRIVATE LIMITED AND ANR. VS OFFICE OF THE PRINCIPAL CHIEF ENGINEER, WEST CENTRAL RAILWAY AND ORS.	RANJANA SEAL
110	CPAN/1867/2025	ANITA DEVI KESHRI VS SABYASACHI MUKHERJEE, BRANCH MANAGER,CANARA BANK, BAHULA SONEPUR BAZARI AREA BRANCB	GOURANGA KUMAR DAS
in	WPA/5425/2025	ANITA DEVI KESHARI VS CANARA BANK AND ORS	GOURANGA KUMAR DAS
111	CPAN/1875/2025	KASHINATH GHOSH AND ANR VS BAIJAYANTA MAJUMDAR THE ENVIRONMENTAL ENGINEER W B	MAHABOOB AHMED

in	WPA/14731/2023	KASHINATH GHOSH AND ANR VS THE WEST BENGAL POLLUTION CONTROL BOARD AND ORS	MAHABOOB AHMED
112	CPAN/1923/2025	SAHABUDDIN FARUK AND ORS VS DR GOUITAM PAUL PRESIDENT WEST BENGAL BOARD OF PRIMARY EDUCATION AND ANR	KAUSIKI BOSE
in	WPA/13856/2023	SAHABUDDIN FARUK AND ORS. VS STATE OF WEST BENGAL AND ORS.	TARUNJYOTI TEWARI
113	CPAN/2002/2025	SURJAKANTA SENAPATI AND ANR VS LALIT MOHAN PANDEY THE DIVISIONAL RAILWAY MANAGER KHARAGPUR	ATINDRANATH MISRA
in	WPA/19464/2024	SURJAKANTA SENAPATI AND ANR. VS THE GENERAL MANAGER, SOUTH EASTERN RAILWAY AND ORS.	ATINDRANATH MISRA
114	CPAN/2020/2025	CHANDRA DAS AND ORS. VS SUMIT GUPTA, MUNICIPAL COMMISSIONER, KOLKATA AND ORS.	SWARNALI SAHA
in	WPA/3208/2023	CHANDRA DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	DEBDIPTO BANERJEE
115	WPA/5646/2025	ADITYA BIRLA FINANCE LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ANR.	SOUMAVA MUKHERJEE
IA NO: CAN/1/2025			
116	WPA/17224/2025	VINAY KUMAR THAKUR VS UNION OF INDIA AND ORS.	PRATITI DAS
IA NO: CAN/1/2026			
117	WPA/24407/2025	INDERDEO DUSAD VS EASTERN COALFIELDS LTD. AND ORS.	SAJAL KUMAR GHOSH
IA NO: CAN/1/2026			
118	WPCRC/5/2026	ARINDAM PRADHAN VS ANIMESH DAS, PRADHAN, JALPAI 1 NO GRAM PANCHAYAT	PAPPU ADHIKARI
in	WPA/12244/2023	ARINDAM PRADHAN VS THE STATE OF WEST BENGAL AND ORS.	MR. SAMARESH CHANDRA DHARA
119	WPCRC/6/2026	KARTTIK NASKAR VS JABEDA BIBI MOLLA PRADHAN DHANPOTA GARM PANCHAYAT	SOUNAK MANDAL
in	WPA/21471/2023	KARTTIK NASKAR VS STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
120	WPCRC/7/2026	ROHINI PAIRA VS FIDID MURMU THE PRADHAN NILDA GRAM PANCHAYAT	BALARAM PANDIT
in	WPA/24963/2023	ROHINI PAIRA VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
121	WPCRC/8/2026	IBRAHIM MALLIK VS CHANDANA KARMAKAR PRADHAN BALARAMBATI GRAM PANCHAYAT	APARAJITA MONDAL
in	WPA/15165/2023	IBRAHIM MALLIK VS STATE OF WEST BENGAL AND ORS.	APARAJITA MONDAL
122	WPCRC/9/2026	BHARATI GHOSH AND ANR VS AMITAVA DASGUPTA THE BLOCK DEVELOPMENT OFFICER CUM EXCE. OFFICER CONTAI I BLOCK	SABYASACHI BHATTACHARYYA
in	WPA/15576/2023	BHARATI GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SABYASACHI BHATTACHARJEE

123	WPCRC/10/2026	INJAMUL HAQUE SARDAR VS RESHMINARA BIBI MALLICK THE PRADHAN CHATTA GRAM PANCHAYAT	INDRANIL HALDER
in	WPA/27608/2023	IINJAMUL HAQUE SARDAR VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
124	WPCRC/11/2026	SANKARI SADHUKHAN AND ANR VS ASANI MUKHOPADHYAY CHAIRMAN BARASAT MUNICIPALITY AND ANR	SANJIB DAS
in	WPA/10675/2022	SANKARI SADHUKHAN AND ANR VS STATE OF WEST BENGAL AND ORS.	SANJIB DAS
125	WPCRC/12/2026	BABLU HASAN MOLLA AND ORS VS MONDIRA SAHA PRADHAN PIFA GRAM PANCHAYAT	MARIA RAHAMAN
in	WPA/26081/2023	BABUL HASAN MOLLA AND ORS VS STATE OF WEST BENGAL AND ORS.	MARIA RAHAMAN
126	WPCRC/15/2026	TANIA CHAKRABORTY VS ABHOY KR. DAS THE CHAIRMAN ULUBERIA MUNICIPALITY	SUBHOJIT MUKHERJEE
in	WPA/1148/2024	TANIA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUBHOJIT MUKHERJEE
wt127	WPA/2863/2024	MANOJ MONDAL VS STATE OF WEST BENGAL AND ORS.	JUIN DUTTA CHAKRABORTY
128	WPCRC/17/2026	DEBDATTA GHORAI VS KANCHAN MANDAL PRADHAN DURMUTH GRAM PANCHAYAT	SUJIT KUMAR RATH
in	WPA/28859/2022	DEBDATTA GHORAI VS STATE OF WEST BENGAL AND ORS.	SUJIT KUMAR RATH
129	WPCRC/19/2026	SUMAN KRISHNAN SINHA AND ORS VS DIIPIKA DAS PRADHAN GARHKAMALPORE PANCHAYET	MUNMUN MONDAL
in	WPA/15631/2023	SUMAN KRISHNA SINHA AND ORS. VS STATE OF WEST BENGAL AND ORS.	MUNMUN MONDAL
130	WPCRC/20/2026	SHITAL CH. PAL VS BAPPADITYA GOSWAMI	JYOTI PRAKASH CHATTERJEE
in	WPA/9327/2022	SHITAL CHANDRA PAL VS STATE OF WEST BENGAL AND ORS.	JYOTI PRAKASH CHATTERJEE
131	WPCRC/21/2026	TARANI KR. GHOSH @ TARANI GHOSH AND ORS VS SABIR ALI THE PRADHAN BEONTA II GRAM PANCHAYAT	MD. NIZAMUDDIN MOLLA
in	WPA/191/2024	TARANI KUMAR GHOSH ALIAS TARANI GHOSH AND ORS VS STSTE OF WEST BENGAL AND ORS	MD. NIZAMUDDIN MOLLA
132	WPCRC/24/2026	SUSHIL SARKAR VS RANJIT KUMAR MAITY PRESIDENT OF GOALTORE POTATO WHOLESALE BABOSAYEE SAMITI AND ORS	BAIDURYA GHKOSAL
in	WPA/2237/2024	SUSHIL SARKAR VS THE STATE OF WEST BENGAL AND ORS.	ABHISHEK BANERJEE
133	WPCRC/25/2026	ABED ALI MOLLA AND ORS. VS ROKEYA BIBI, PRADHAN, MURARI SHAH GRAM PANCHAYAT	IQRA RAHAMAN

in	WPA/28656/2023	ABED ALI MOLLA AND ORS VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
134	WPCRC/26/2026	BHIM MOYRA VS BARNALI SARDAR THE PRADHAN KHARI GRAM PANCHAYAT	SABHRANSU MAITI
in	WPA/1610/2022	BHIM CHANDRA MOYRA VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
135	WPCRC/27/2026	RASH BEHARI DAS VS SAMIR BHANDARI THE CHAIRMAN ARAMBAGH MUNICIPALITY AND ANR	PRADIP KUMAR GHOSH
in	WPA/5040/2024	RASH BEHARI DAS VS STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR GHOSH
136	CPAN/70/2026	BIDYUT LATA CHAKRABORTY VS RANDHIR KUMAR, THE DIRECTOR, DIRECTORATE OF PENSION AND ORS.	SABITA KHUTIA (BHUNYA)
in	WPA/16193/2024	BIDYUT LATA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
137	CPAN/72/2026	SHANTIRANI GHOSH VS RANDHIR KUMAR, THE DIRECTOR, DIRECTORATE OF PENSION AND ORS.	SABITA KHUTIA (BHUNYA)
in	WPA/20237/2024	SHANTIRANI GHOSH VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA(BHUNYA)
138	CPAN/81/2026	PRONAB KISHORE SARKAR VS RANDHIR KUMAR, THE DIRECTOR OF PENSION, PFGI AND ORS.	SUBHAJYOTI DAS
in	WPA/25997/2025	PRONAB KISHORE SARKAR VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
139	CPAN/120/2026	NIRMAL NANDI VS AYESHA RANI, IAS, DM, PURBA BARDHAMAN AND ORS.	ABHISHEK CHAKRABORTY
in	WPA/23925/2024	NIRMAL NANDI ALIAS NIRMAL CH NANDI VS STATE OF WEST BENGAL AND ORS.	ABHISHEK CHAKRABORTY
140	CPAN/241/2026	VIVEKANANDA MUKHERJEE VS GAUTAM HALDAR, DISTRICT INSPECTOR OF SCHOOL (S.E.)	ARPAN SINHA
in	WPA/21068/2025	VIVEKANANDA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ABDUS SALAM
141	CPAN/372/2026	MADHUMITA SARKAR VS SIDDHARTHA MAJUMDER, THE CHAIRMAN OF THE W.B. C.S.S.C.	SUBHAJYOTI DAS
in	WPA/25987/2025	MADHUMITA SARKAR VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
142	CPAN/404/2026	ENAKSHI SAHA VS SIDDHARTHA MAJUMDER, THE CHAIRMAN, THE WBCSSC	SUBHAJYOTI DAS
in	WPA/22576/2025	ENAKSHI SAHA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
143	CPAN/474/2026	SHARMISTHA KUNDU VS BIMAL KUMAR GAYEN THE D I OF S E HOWRAH	SUBHAJYOTI DAS
in	WPA/26451/2025	SHARMISTHA KUNDU VS THE STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS

144 WPA/3616/2026 CHITRABHANU CHAKRABORTY DEBDIP MANDAL
VS
UNION OF INDIA AND ORS.

IA NO: CAN/1/2026

145 WPA/3671/2026 SADHANA PODDAR SAYAN DAW
VS
UNION OF INDIA AND ORS.

IA NO: CAN/1/2026

APPLICATION 1

(3.15/ 4.15 P.M.)

146 CPAN/1276/2024 DINABANDHU DAS BAIRAGYA PAMPA DEY DHABAL
VS
JOYPRAKASH MANDAL BLOCK DEVELOPMENT
OFFICER GALSI BUDBUD AND ANR

in WPA/28018/2023 DINABANDHU DAS BAIRAGYA PAMPA DEY (DHABAL)
VS
STATE OF WEST BENGAL AND ORS.

147 CPAN/1777/2025 RAM BAHADUR PASWAN SUBIR SABUD
VS
ADARS GUPTA THE D M ICICI BANK

in WPA/4592/2024 RAM BAHADUR PASWAN SUBIR SABUD
VS
RESERVE BANK OF INDIA AND ORS

148 CPAN/578/2026 MD. FAHIM HAIDER SHILPI GHOSH
VS
TEJASVI RANA ADDL. DIST. MAGISTRATE AND
ORS

in WPA/25922/2024 MD. FAHIM HAIDER SOMA KAR GHOSH
VS
THE STATE OF WEST BENGAL AND ORS.



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 28

First Floor

Centenary Building

SINGLE BENCH (SB - IV)

AT 10:30 AM

HON'BLE JUSTICE JAY SENGUPTA

FROM 2ND MARCH, 2026 - ANTICIPATORY BAIL APPLICATIONS UNDER SECTION 438 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 482 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF ANTICIPATORY BAIL;

BAIL APPLICATIONS UNDER SECTION 439 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 483 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023 RELATING TO PREVENTION OF MONEY LAUNDERING ACT, 2002 INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF SUCH BAIL;

ADMISSION AND HEARING OF ALL CRIMINAL REVISIONAL APPLICATIONS [UPTO 2010] INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MUNICIPALITY, PANCHAYAT UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO [UPTO 2023].

1. MENTIONING FOR INCLUSION IN THE LIST WILL BE PERMITTED ONLY ON THE FIRST WORKING DAY OF THE WEEK AT THE FIRST SITTING.

2. MENTIONING FOR UPGRADATION OF THE CASES WILL NOT BE PERMITTED.

3. APPLICATIONS FOR BAIL (P.M.L.A.) WILL BE TAKEN UP ON MONDAY AND THURSDAY FROM 2:00 P.M.

4. FROM MONDAY i.e., 18/05/2026 TO FRIDAY i.e., 22/05/2026, APPLICATIONS FOR ANTICIPATORY BAIL (1), APPLICATIONS FOR ANTICIPATORY BAIL, APPLICATIONS FOR ANTICIPATORY BAIL (2) AND OLD MATTER (ANTICIPATORY BAIL AND CONNECTED APPLICATIONS) WILL BE TAKEN UP SERIALY.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/92749549448?pwd=mjRdKFqzI0eATtVKbsN9CUJxuhAILM.1>

FOR JUDGMENT

(AT 12:30 P.M)

1	WPA/14479/2023	SIRAJUL ISLAM GHARAMI VS STATE OF WEST BENGAL AND ORS.	SOUMYA NAG

IA NO: CAN/1/2023

wt2	WPA/16254/2023	SIRAJUDDIN DEWAN @ SIRAJ DEWAN VS STATE OF WEST BENGAL AND ORS.	SOUMYA NAG

TO BE MENTIONED

(AT 2 PM)

3	WPA/1752/2023	SHILA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	DEBAYAN GHOSH

4	WPA/15084/2024	TAMANNA ALI VS ST. XAVIERS UNIVERSITY AND ORS.	SUDIPTA BERA	
5	WPA/15732/2024	NAMAN CHANDAK VS ST. XAVIERS UNIVERSITY, KOLKATA AND ORS.	MAMATA JANA	
6	WPA/16324/2024	RHINE GHOSH VS ST. XAVIERS UNIVERSTIY AND ORS.	SATYAKI BANERJEE	
7	WPA/17553/2024	HIMADRI PODDAR VS ST. XAVIERS UNIVERSITY AND ORS.	SATYAKI BANERJEE	
8	WPA/23562/2024	TRIDIV PAUL VS ST. XAVIERS UNIVERSITY AND ORS.	RAHUL KUMAR SINGH	
9	WPA/24912/2024	BHAVANI SINHA VS ST XAVIERS UNIVERSITY AND ORS	SATYAKI BANERJEE	
10	CRR/2832/2025	MAHARAJ SWAMI PRADIPTANANDA @ KARTIK MAHARAJ VS STATE OF WEST BENGAL AND ANR	SAGNIKA BANERJEE	RUDRADIPTA NANDY / MADHUMITA BASAK
IA NO: CRAN/1/2025				
11	CRR/2885/2025	SUBHADRA DAS MONDAL VS STATE OF WEST BENGAL AND ANR	KOUSTAV BHATTACHARYA	RUDRADIPTA NANDY/ MADHUMITA SASAK
12	CRM(M)/416/2026	INDUBHUSAN HALDER @ DULAL HALDER VS DIRECTORATE OF ENFORCEMENT KOLKATA	DATTATREYA DUTTA	
13	CRM (A)/852/2026	MANCHUR MOLLA AND ANR. VS STATE OF WEST BENGAL	TRINA MITRA	PRASUN KUMAR DUTTA, MUJIBAR ALI NASKAR
APPLICATION FOR ANTICIPATORY BAIL (1)				
(ADDED AFTER 30.03.26)				
14	CRM (A)/1035/2026	SAJID HELA VS STATE OF WEST BENGAL AND ORS.	NRIPENDRA KRISHNA ROY	SOUMIK GANGULY, PARVEZ ANAM
15	CRM (A)/1094/2026	SUBHAS HAZRA AND ANR. VS STATE OF WEST BENGAL	SOUVIK DEY	ARINDAM SEN, SUVENI BANERJEE
16	CRM (A)/1100/2026	SUBHAS HAZRA VS STATE OF WEST BENGAL	SOUVIK DEY	SAIBAL BAPULI, ANIKET MITRA
17	CRM (A)/1135/2026	SOUMITRA SANTRA @ BAPI VS STATE OF WEST BENGAL	ARUNAVA GANGULY	SUKANYA BHATTACHARYA, KANCHAN ROY
18	CRM (A)/1182/2026	SAJAN SK @ SAJAHAN SK VS STATE OF WEST BENGAL	Md. G.N. Imrohi	ANUPAM DAS ADHIKARY / PALLAVI PRIYADARSHI
19	CRM (A)/1195/2026	ABDUL AJIJ CHOWDHURY @ CHOWDHURY ABDUL AJIJ @ KAZI CHOWDHURY ABDUL AZIZ VS STATE OF WEST BENGAL	SAIBAL KRISHNA DASGUPTA	SUBHASREE PATEL, DHANASHREE BISWAS
20	CRM (A)/1208/2026	JABA ROY @ JAYANTI BARMAN VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY	BAISHALI BASU, RATNA GHOSH
21	CRM (A)/1215/2026	KARAM ALI MOLLA AND ORS. VS STATE OF WEST BENGAL	MD SHAKEEL KHAN	SANJAY BANERJEE, SASANKA SEKHAR SAHA
22	CRM (A)/1219/2026	LALCHAND SK VS STATE OF WEST BENGAL AND ANR	MD GOLAM NURE IMROHI	ARINDAM SEN, MUJIBAR ALI NASKAR
23	CRM (A)/1223/2026	MD ANUARUL ISLAM @ MD ANARUL ISLAM VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	SAIBAL BAPULI, ARANI BHATTACHARYA
24	CRM (A)/1225/2026	TUHIN MONDAL @ TUIN MONDAL VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	ARINDAM SEN, ESHITA DUTTA

25	CRM (A)/1226/2026	MD ANUARUL ISLAM @ MD ANARUL ISLAM AND ORS. VS STATE OF WEST BENGAL	SHIBAJI KUMAR DAS	IMRAN ALI, DEBADRITA MONDAL
26	CRM (A)/1229/2026	BASUDEB DUTTA AND ANR. VS STATE OF WEST BENGAL	SAMRAT PAUL	IMRAN ALI, ASRAF MONDAL
27	CRM (A)/1233/2026	MIMMA BIBI AND ORS. VS STATE OF WEST BENGAL	SOUVIK GANGULY	ANUPAM DAS ADHIKARY, KANCHAN ROY
28	CRM (A)/1246/2026	ABHIK CHATTERJEE @ AVIK CHATTERJEE AND ORS. VS STATE OF WEST BENGAL	SAHEB BANERJEE	ZAREEN NASIMA KHAN, MD. YASER AMMAR ISMAIL
29	CRM (A)/1256/2026	ALAUDDIN MIYA @ ALAUDDIN VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	PARTHA PRATIM DAS, SANJIDA SULTANA
30	CRM (A)/1258/2026	SUJIT KUMAR SHAW VS STATE OF WEST BENGAL	HARSHWARDHAN KUMAR JHA	MANISHA SHARMA, PRITHA PAUL
31	CRM (A)/1259/2026	SAHINUL @ SANAUL MONDAL @ CHHANAU MONDAL VS STATE OF WEST BENGAL	BUSRA KHATUN	RANADEV SENGUPTA, SOUKTEYA GANGULY
32	CRM (A)/1270/2026	GOLAM NABI MONDAL @ PINTU MONDAL VS STATE OF WEST BENGAL AND ANR	SIMANTA KABIR	MANISHA SHARMA, SASANKA SEKHAR SAHA
33	CRM (A)/1273/2026	ASHTAM MANDAL @ ASTAM MONDAL VS STATE OF WEST BENGAL	MASOOQ RAHMAN	IQBAL KABIR, SRILEKHA CHATTERJEE
34	CRM (A)/1277/2026	SANDIP MAHATO @ SANDEEP MAHATO VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	JOYDEEP BISWAS, SREETAMA DAS
35	CRM (A)/1284/2026	OBAIDUR RAHAMAN AND ANR. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	JOYDEEP ROY, ANINDYA SUNDAR CAHTTERJEE
36	CRM (A)/1286/2026	IYASIN SK VS STATE OF WEST BENGAL AND ANR	ARIJIT BOSE	MD. ANWAR HOSSAIN, RAJESH JANA
37	CRM (A)/1290/2026	DHRUBAJYOTI DEB VS STATE OF WEST BENGAL	NAYANA MUKHOPADHYAY	JOYDEEP ROY, DEBARSHI BRAMHA
38	CRM (A)/1292/2026	PETITIONER NO. 1 AND ANR. VS STATE OF WEST BENGAL AND ANR	LABANI SIKDER	DEBABRATA CHATTERJEE, TIRTHANKAR DHALI
39	CRM (A)/1297/2026	DIPANKAR SING @ DIPANKAR MONDAL AND ANR. VS STATE OF WEST BENGAL AND ANR	TAPODIP GUPTA	SONALI DAS, SURUCHI SAHA
40	CRM (A)/1301/2026	ABBAS SK @ JAHANGIR SK AND ANR. VS STATE OF WEST BENGAL	AKASH KUMAR CHAKRABARTY	SANJAY BANERJEE, SUBHASISH DUTTA
41	CRM (A)/1310/2026	MEHEDI HASAN VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SANJAY BANERJEE, DHANASHREE BISWAS
42	CRM (A)/1311/2026	ANISUR RAHAMAN AND ANR. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	ANUPAM DAS ADHIKARY, SUBHAJIT CHOWDHURY
43	CRM (A)/1312/2026	ZAKEE SORIF @ JAKIR SARIF @ ZAKEER SARIF VS STATE OF WEST BENGAL	GOURAV ROY	SANJAY BENREJEE, SURUCHI SAHA
44	CRM (A)/1313/2026	PETITIONER VS STATE OF WEST BENGAL AND ANR	AMIT SINGH	SAIBAL BAPULI, ARANI BHATTACHARYA
45	CRM (A)/1327/2026	SUSIL DAS AND ORS. VS STATE OF WEST BENGAL	SANANDA BHATTACHARYYA	SUBHAMOY BHATTACHARYA, SHAREQUL HAQUE
46	CRM (A)/1330/2026	TULUWARA BIBI @ TULUARA BIBI VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	FARIA HOSSAIN, PUSHITA SAHA
47	CRM (A)/1331/2026	FORHAD ALI KHAN @ FARHAD KHAN VS STATE OF WEST BENGAL AND ANR	SOURAV MUKHERJEE	BAISHALI BASU, NIRUPAM DHALI

48	CRM (A)/1333/2026	ALAUDDIN SK @ ALAUDDIN SEKH VS STATE OF WEST BENGAL	SABRINA PARVEEN	ANASUYA SINAH, SACHIT TALUKDAR
49	CRM (A)/1335/2026	RABIN SHARMA VS STATE OF WEST BENGAL	GARGI DHANG	SONALI DAS, RAJNANDINI DAS
50	CRM (A)/1336/2026	RABIN SHARMA VS STATE OF WEST BENGAL	GARGI DHANG	SOUMIK GANGULY, SANTANU TALUKDAR
51	CRM (A)/1337/2026	RABIN SHARMA VS STATE OF WEST BENGAL	GARGI DHANG	JOYDEEP BISWAS, SUPARNA CHATTERJEE
52	CRM (A)/1338/2026	EBRAHIM SEKH @ EBRAHIM VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	JOYDEEP ROY, RITA DUTTA
53	CRM (A)/1342/2026	ANKIT SINGH VS STATE OF WEST BENGAL	SK SALIM	
54	CRM (A)/1343/2026	PETITIONER VS STATE OF WEST BENGAL AND ANR	MD MALIK UDDIN	
55	CRM (A)/1344/2026	REKABUL ANSARI @ REKBUL AND ORS. VS STATE OF WEST BENGAL AND ANR	KINGSUK MONDAL	
56	CRM (A)/1345/2026	PETITIONER VS STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	
57	CRM (A)/1347/2026	SUKUMAR SINGHA @ SUKUMAR SING AND ORS. VS STATE OF WEST BENGAL	MONAMI MUKHAERJEE	
58	CRM (A)/1348/2026	BHABESH CHANDRA MONDAL AND ANR. VS STATE OF WEST BENGAL	ABU SOHEL	
59	CRM (A)/1349/2026	SANJANA BANGARI VS STATE OF WEST BENGAL	SRINJAN GHOSH	
60	CRM (A)/1351/2026	LOTON HAZRA @ LOTAN HAJRA AND ANR. VS STATE OF WEST BENGAL	Kunal Ganguly	
61	CRM (A)/1355/2026	HIRALAL DAS VS STATE OF WEST BENGAL AND ANR	KAUSHIK CHOUDHURY	
62	CRM (A)/1356/2026	PRAHLLAD DAS VS STATE OF WEST BENGAL	SANKAR HALDER	
63	CRM (A)/1357/2026	MUKUL ALI @ NOKUL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	
64	CRM (A)/1359/2026	BAPI SARKAR VS STATE OF WEST BENGAL AND ANR	AVIK GHOSH	
65	CRM (A)/1360/2026	SK SAKIL VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY	
66	CRM (A)/1362/2026	AZIM ANSARI @ AJIM ANSARI VS STATE OF WEST BENGAL	TANMAY MANNA	
67	CRM (A)/1363/2026	TAPAN ROY VS STATE OF WEST BENGAL	BUSRA KHATUN	
68	CRM (A)/1365/2026	RAHAMAT SK @ MD RAHAMATULLA SK VS STATE OF WEST BENGAL	SHALINI BAIRAGI	
69	CRM (A)/1366/2026	SADDAM HOSSAIN AND ORS. VS STATE OF WEST BENGAL	PRIYANJIT KUNDU	
70	CRM (A)/1367/2026	NAJIR ALI MISTRI AND ORS. VS STATE OF WEST BENGAL	SOUMIK GANGULI	
71	CRM (A)/1368/2026	ABDUL HALIM SK @ MD. ABDUL HALIM @ HELU VS STATE OF WEST BENGAL	SABINA PARVEEN	

72	CRM (A)/1373/2026	SUBHANKAR SARKAR @ SHUBHO SARKAR AND ANR. VS STATE OF WEST BENGAL	DEBLINA DE
73	CRM (A)/1374/2026	JAGANNATH DAS AND ORS. VS STATE OF WEST BENGAL	SUJATA DAS
74	CRM (A)/1376/2026	PALLAB KUMAR PARAMANIK VS STATE OF WEST BENGAL AND ANR	DEBARNAB ADHIKARY
75	CRM (A)/1377/2026	DEEPAK KUMAR VS STATE OF WEST BENGAL AND ANR	DEBARNAB ADHIKARY
76	CRM (A)/1378/2026	BHIM GHOSH @ CHOTKA VS STATE OF WEST BENGAL AND ANR	RITUPARNA GHOSH
77	CRM (A)/1379/2026	NUR SAHID @ NOOR SAHID @ NOOR SAHED VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
78	CRM (A)/1380/2026	PROVASH MAL @ PROVAS MAL AND ORS. VS STATE OF WEST BENGAL	SAUVIK GANGULY
79	CRM (A)/1382/2026	MASIDUR SK VS STATE OF WEST BENGAL	MD WASIM AKRAM
80	CRM (A)/1383/2026	RAMPRASAD MANDAL @ RAM PRASAD MANDAL AND ORS. VS STATE OF WEST BENGAL	OMAR FARUK GAZI
81	CRM (A)/1384/2026	BIJOY DAS VS STATE OF WEST BENGAL AND ANR	JISAN IQUBAL HOSSAIN
82	CRM (A)/1385/2026	ABHIJIT MONDAL AND ORS. VS STATE OF WEST BENGAL	SUBHRAJYOTI GHOSH
83	CRM (A)/1386/2026	NIRANJAN SAHA VS STATE OF WEST BENGAL	SAURADEEP DUTTA
84	CRM (A)/1387/2026	AKASH KHAN @ KHA VS STATE OF WEST BENGAL	ASRAF MANDAL
85	CRM (A)/1388/2026	VINDHANI SADIK @ SADIK VINDHANI VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA
86	CRM (A)/1390/2026	OBAIDUL SK @ OBAIDUR @ ABAIDUL SK VS STATE OF WEST BENGAL	BENAJIR HASNA
87	CRM (A)/1391/2026	SK MAIDUL ISLAM VS STATE OF WEST BENGAL	SANDIP KUNDU
88	CRM (A)/1393/2026	INNATUL KHAN @ INNA @ INNATUL VS STATE OF WEST BENGAL	SABRINA PARVEEN
89	CRM (A)/1394/2026	DILIP KUMAR MONDAL @ DILIP MONDAL @ DILIP MANDAL AND ANR. VS STATE OF WEST BENGAL AND ANR	SUBHRAJIT DEY
90	CRM (A)/1395/2026	MORJINA BIBI SEKH @ MORJINA SEKH AND ORS. VS STATE OF WEST BENGAL	ASRAF MANDAL
91	CRM (A)/1396/2026	ABDUL WAHYED @ ABDUL WAHID AND ORS. VS STATE OF WEST BENGAL	TAPODIP GUPTA
92	CRM (A)/1397/2026	TAPAN GHOSH VS STATE OF WEST BENGAL	SABRINA PARVEEN
93	CRM (A)/1398/2026	SAGAR MANDAL @ SAGAR MONDAL VS STATE OF WEST BENGAL	MD WASIM AKRAM
94	CRM (A)/1399/2026	SADEK SK AND ORS. VS STATE OF WEST BENGAL	DEBOJYOTI KUMAR

95	CRM (A)/1400/2026	NASEEMA BEGUM @ NASEEM BAEGUM @ NASIMA BEGUM AND ANR. VS STATE OF WEST BENGAL	PALASH BAPARI
96	CRM (A)/1401/2026	SURAJ MALLICK AND ANR. VS STATE OF WEST BENGAL	ASIF IKBAL BAIDYA
97	CRM (A)/1402/2026	OBAIDUR @ ABAIDUR SK VS STATE OF WEST BENGAL	BENAJIR HASNA
98	CRM (A)/1403/2026	BIJOY CHAKRABORTY VS STATE OF WEST BENGAL	DIP DUTTA
99	CRM (A)/1404/2026	SOURAV KARMAKAR @ SOURAB KARMAKAR AND ORS VS STATE OF WEST BENGAL	AVIJIT CHATTERJEE
100	CRM (A)/1405/2026	SUDIP SHYAMAL @ LALU VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
101	CRM (A)/1406/2026	YAKUB ALI @ YEAKUB ALI VS STATE OF WEST BENGAL	GOLAM NURE IMROHI
102	CRM (A)/1407/2026	SAHIMUDDIN SK @ SOHIMUDDIN SK VS STATE OF WEST BENGAL	ALIUL ISLAM
103	CRM (A)/1408/2026	ABDULLA @ ABDULLAH SK VS STATE OF WEST BENGAL	SABRINA PARVEEN
104	CRM (A)/1409/2026	UTTAM GHOSH AND ORS VS STATE OF WEST BENGAL	KAZI M. RAHMAN
105	CRM (A)/1410/2026	SANJIT SHARMA AND ORS. VS STATE OF WEST BENGAL	PIKESH KUMAR CHAUHAN
106	CRM (A)/1411/2026	EKUB SK @ YEAKUB ALI AND ANR. VS STATE OF WEST BENGAL	WASIM AKRAM
107	CRM (A)/1412/2026	MANIKA MONDAL AND ORS. VS STATE OF WEST BENGAL	SUMANTA DAS
108	CRM (A)/1413/2026	FEKU CHOWDHURY AND ORS. VS STATE OF WEST BENGAL	SK SARFARAJ NAWAJ
109	CRM (A)/1414/2026	ADARI BIBI AND ANR. VS STATE OF WEST BENGAL	SK SARFARAJ NAWAJ
110	CRM (A)/1415/2026	RAMIJ SK @ RAMIJ RAJA VS STATE OF WEST BENGAL	SOURAT NANDY
111	CRM (A)/1416/2026	SAMSER MIR @ SYED SAMSER ALI AND ORS VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR DAS
112	CRM (A)/1417/2026	SUBRATA DEY @ FUCHI VS STATE OF WEST BENGAL	SHAMBHU CHOUDHARY
113	CRM (A)/1418/2026	PETITIONER VS STATE OF WEST BENGAL AND ANR	RAJA DAS
114	CRM (A)/1419/2026	ISANUJJAMAL SEKH @ SEKH SITHU @ SEKH MITHU VS STATE OF WEST BENGAL	RAJU MONDAL
115	CRM (A)/1420/2026	MD ALIULLA HOQUE @ ALIULLA HOQUE VS STATE OF WEST BENGAL	SAYAN MUKHERJEE
116	CRM (A)/1421/2026	AKSHAY DAS VS STATE OF WEST BENGAL	SANJIB KUMAR DAN
117	CRM (A)/1422/2026	IMRUL SK @ IMRUL @ IMRUL HOQUE VS STATE OF WEST BENGAL	AVIK GHOSH

118	CRM (A)/1423/2026	AVDESH AGANU YADAV VS STATE OF WEST BENGAL	RONIT NASKAR
119	CRM (A)/1424/2026	SHIBANI SAHA DEY @ SHIBANI SAHA VS STATE OF WEST BENGAL AND ANR	PRITI KAR BAGCHI
120	CRM (A)/1425/2026	MD. AAMIR HASAN @ AAMIR HASAN VS STATE OF WEST BENGAL AND ANR	MOUPIA CHAKRABORTY
121	CRM (A)/1426/2026	PINTU SK @ PINTU MONDAL VS STATE OF WEST BENGAL AND ANR	AVIK GHOSH
122	CRM (A)/1427/2026	DIPALI SARKAR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
123	CRM (A)/1428/2026	SK. IYANUS @ YEANUR SK @ SEKH IYANUR AND ORS. VS STATE OF WEST BENGAL	ROHAN BAVISHI
124	CRM (A)/1429/2026	SK ARIF @ SK ARIFUL ALI AND ORS. VS STATE OF WEST BENGAL	KUNAL GANGULY
125	CRM (A)/1430/2026	SUDHANSHU BISWAS VS STATE OF WEST BENGAL	DEBLINA DE
126	CRM (A)/1431/2026	NABAB ALI KHAN AND ORS. VS STATE OF WEST BENGAL	AVIK GHOSH
127	CRM (A)/1432/2026	INDRANI ROY VS STATE OF WEST BENGAL	SAURADEEP DUTTA
128	CRM (A)/1433/2026	SK GULAM MUSTAFA VS STATE OF WEST BENGAL	ATANU BASU
129	CRM (A)/1434/2026	XXXX VS STATE OF WEST BENGAL AND ANR	MANOJ ADAK
130	CRM (A)/1435/2026	LADDU YADAV @ RAM SEWAK YADAV AND ORS. VS STATE OF WEST BENGAL	PUJA GOSWAMI
131	CRM (A)/1436/2026	NANDAN MAL AND OTHERS VS STATE OF WEST BENGAL	SARMISTHA BASAK
132	CRM (A)/1437/2026	SAIJUL SK @ SENJUL SK VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
133	CRM (A)/1438/2026	ROHIT SK @ BAHUBALI @ RAHID SK VS STATE OF WEST BENGAL	AVIK GHOSH
134	CRM (A)/1439/2026	MANIK HAQUE MIAH AND ANR. VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
135	CRM (A)/1440/2026	SELIM SAIKH VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
136	CRM (A)/1441/2026	JOSNA MANDAL @ JYOTSHNA MANDAL @ JOSHNA MANDAL VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY
137	CRM (A)/1442/2026	SK NABIUL @ SK NOBIUL AND ORS. VS STATE OF WEST BENGAL	SURABHI BANERJEE
138	CRM (A)/1443/2026	MANIK MANDAL AND ANR. VS STATE OF WEST BENGAL	SK SARFARAJ NAWAJ
139	CRM (A)/1444/2026	AMINUL ISLAM VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK

APPLICATION FOR ANTICIPATORY BAIL
(ADDED BEFORE 30.03.26)

140	CRM (A)/4333/2025	MANULLA SK. AND ORS. VS STATE OF WEST BENGAL	SHYANTI PODDAR	ARIJIT GANGULY, SUPARNA CHATTERJEE
141	CRM (A)/462/2026	SAPIBUL KHAN AND ORS. VS STATE OF WEST BENGAL	MALAY BHATTACHARYYA	IMRAN ALI, TIRTHANKAR DHALI
142	CRM (A)/512/2026	JITENDRA CHAURASIA VS STATE OF WEST BENGAL	SHIVANI PANDEY	MD. ANWAR HOSSAIN, MANASHI ROY
143	CRM (A)/609/2026	RATAN GAYEN AND ANR. VS STATE OF WEST BENGAL	SOMA CHAKRABORTY	
144	CRM (A)/665/2026	RAJ MONDAL VS STATE OF WEST BENGAL AND ANR	SNEHANSU MAJUMDER	IMRAN ALI, MD. YASER AMMAR ISMAIL
145	CRM (A)/707/2026	ANINDITA DASGUPTA AND ANR. VS STATE OF WEST BENGAL	SUDIP PATRA	MADHUSUDAN SUR, DATTATREYA DUTTA
146	CRM (A)/724/2026	OM BHADRA VS STATE OF WEST BENGAL AND ANR	MADHURAI SINHA	MADHUSUDAN SUR, SNIGDHA SAHA
147	CRM (A)/732/2026	AMIT HASAN VS STATE OF WEST BENGAL	SONALI DAS	
148	CRM (A)/746/2026	AMIT HASAN AND ANR. VS STATE OF WEST BENGAL	SONALI DAS	SAIBAL BAPULI, ARANI BHATTACHARYA
149	CRM (A)/748/2026	BASANTI DEB VS STATE OF WEST BENGAL	DEBASIS KAR	PRASUN KUMAR DUTTA, RAJU MONDAL
150	CRM (A)/768/2026	AMIT HASAN AND ANR. VS STATE OF WEST BENGAL	SONALI DAS	RITUPARNA GHOSH / SUBHASISH DUTTA
151	CRM (A)/774/2026	SURENDRA SINGH SALUJA VS STATE OF WEST BENGAL	MANISH OJHA	ANAND KESHARI / AFREEN BEGUM
152	CRM (A)/789/2026	EMRAJ AHAMMAD AND ORS. VS STATE OF WEST BENGAL	BIRENDRA KUMAR JHA	PRASUN KUMAR DUTTA, ESHITA DUTTA
153	CRM (A)/800/2026	PAWAN AGARWAL AND ORS. VS STATE OF WEST BENGAL	SAFDAR AZAM	JOYDEEP ROY, MADHUMITA BASAK
154	CRM (A)/804/2026	SK. TAHIDUR RAHAMAN AND ANR. VS STATE OF WEST BENGAL	ROHAN BAVISHI	ARIJIT GANGULY, ABHINABHA MUKHERJEE
155	CRM (A)/808/2026	PRADYUT KUMAR RAKSHIT VS STATE OF WEST BENGAL	PRIYANKA GUPTA	RANABIR ROY CHOWDHURY, ASIF DEWAN
156	CRM (A)/809/2026	SANJEET KUMAR @ SANJEET @ SANDIP @ SANDEEP SONI VS STATE OF WEST BENGAL	SANCHITA CHAUDHURI	SAIBAL BAPULI, ASHOK DAS
157	CRM (A)/826/2026	SOURAV MONDAL VS STATE OF WEST BENGAL	SUCHETA BANERJEE	BITASOK BANERJEE, SIMA BISWAS
158	CRM (A)/839/2026	JAGANNATH MANDAL AND ORS. VS STATE OF WEST BENGAL	KAZI M. RAHMAN	FARIA HOSSAIN, SARTHAK MONDAL
159	CRM (A)/846/2026	SAIBUL ALAM @ SABIUL ALAM VS STATE OF WEST BENGAL	AVIK GHOSH	SUBHAMOY BHATTACHARYA, RATNA GHOSH
160	CRM (A)/851/2026	EDWARD GURIA VS STATE OF WEST BENGAL	MAITRAYEE CHATTERJEE	MADHUSUDAN SUR, RITUPARNA SAHA
161	CRM (A)/854/2026	PETITIONER YYY VS STATE OF WEST BENGAL AND ANR	SHALINI BAIRAGI	MD. ADIL BADR, SANJIDA SULTANA
162	CRM (A)/855/2026	NABI SAHEB @ RAKIBUL ISLAM AND ANR. VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SUBHASREE PATEL, RATUL GHOSH

163	CRM (A)/860/2026	ISLAM SK AND ANR. VS STATE OF WEST BENGAL	DEBARNAB ADHIKARY	SARDAR SAHIN IMAM / PUSHPITA SAHA
164	CRM (A)/862/2026	SWADESH DAS VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SREYASHEE BISWAS / TIRTHANKAR DHALI
165	CRM (A)/866/2026	KAMARUJAMMAN CHOWDHURY @ JAMAN BISWAS JAMAN VS STATE OF WEST BENGAL	SABRINA PARVEEN	RANABIR ROY CHOWDHURY / SANTANU DEB ROY
166	CRM (A)/867/2026	SWAPAN BASAK VS STATE OF WEST BENGAL	PRADYAT SAHA	SHAILA AFRIN / SOUKTEYA GANGULY
167	CRM (A)/868/2026	MUSTAFA MONDAL @ MUSTAKIN SK. AND ANR. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	RANADEB SENGUPTA / SANTANU TALUKDAR
168	CRM (A)/869/2026	UZIR SK VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SARYATI DUTTA / TRISHA RAKSHIT
169	CRM (A)/870/2026	TARIK AZIZ @ KALU @ TARIK AZID VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	RITUPARNA GHOSH / SUCHISMITA DUTTA
170	CRM (A)/871/2026	ANJAN BIBI @ RASIDA BIBI VS STATE OF WEST BENGAL	RAJA DAS	DEBASISH ROY / KUNAL GANGULY
171	CRM (A)/872/2026	JAMIDAR @ JOMIDAR AND ORS. VS STATE OF WEST BENGAL	RAJA DAS	DEBASISH ROY / ASHOK DAS
172	CRM (A)/874/2026 (2 P.M)	SADHAN KANTI UTTASANEI VS STATE OF WEST BENGAL	SK SAHJAHAN ALI	RUDRADIPTA NANDY / SOUMYA BASU ROY CHOWDHURY
173	CRM (A)/876/2026	RAJJAK SK AND ANR. VS STATE OF WEST BENGAL	MD. BANI ISRAIL	IMRAN ALI, SONALI BHAR
174	CRM (A)/878/2026	TAPAN MALIK VS STATE OF WEST BENGAL	SAHIDUR RAHAMAN	ZAREEN NASIMA KHAN, MAINAK GUPTA
175	CRM (A)/880/2026	MAMATA ADHIKARI @ MAMTA ADHIKARI AND ANR. VS STATE OF WEST BENGAL AND ANR	APURBA KUMAR DATTA	SOUMIK GANGULY, AFREEN BEGUM
176	CRM (A)/881/2026	DIPANKAR BYAPARI VS STATE OF WEST BENGAL AND ANR	JASIKA ALAM	SUBHAMOY BHATTACHARYA, ASIF DEWAN
177	CRM (A)/886/2026	SUBHADEEP CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	DATTATREYA DUTTA	SAIBAL BAPULI, JONAKI SAHA
178	CRM (A)/887/2026	SK CHANCHAL @ MD LUTHFAR VS STATE OF WEST BENGAL AND ANR	SAIFUL ALAM	SANJAY BANERJEE, SOUMYADIP SAHA
179	CRM (A)/890/2026	LAL MAHAMMAD @ LALTU SK @ LAL MOHAMMAD VS STATE OF WEST BENGAL	SABRINA PARVEEN	SARYATI DUTTA, SIMA BISWAS
180	CRM (A)/892/2026	NAIMUDDIN NADAP AND ORS. VS STATE OF WEST BENGAL	SOUPAL CHATTERJEE	BIDYUT KUMAR ROY, KUNAL GANGULY
181	CRM (A)/893/2026	BUDDIN SK VS STATE OF WEST BENGAL	KAZI M. RAHMAN	FARIA HOSSAIN, MUJIBAR ALI NASKAR
182	CRM (A)/896/2026	MOJAHID SK @ MUJAID ALI @ MOHAMMAD MUJAHID ALI @ MOHAMMA MUJAHID ALI VS THE STATE OF WEST BENGAL	ANKAN SANTRA	SONALI DAS, SOURATH NANDY
183	CRM (A)/897/2026	MANOJ MANDAL VS THE STATE OF WEST BENGAL	MD. WASIM AKRAM	BAISHALI BASU, DATTATREYA DUTTA
184	CRM (A)/899/2026	HUMAYUN SK @ HUMAYAN SEKH VS STATE OF WEST BENGAL	MINHAZ SERWENY ISLAM	SUKANYA BHATTACHARYA / SONALI BHAR

185	CRM (A)/900/2026	ALAMGIR SARDAR VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY	ARINDAM SEN / SOUMYADIP SAHA
IA NO: CRAN/1/2026				
186	CRM (A)/904/2026	MD DULAL AND ORS. VS STATE OF WEST BENGAL	MEHEDI MASUD	SANJAY BARDHAN / SIMA BISWAS
187	CRM (A)/905/2026	ABDUL HOQUE @ ABDUL HAQUE AND ORS. VS STATE OF WEST BENGAL	MEHEDI MASUD	SANJAY BARDHAN / SMITA SAHA
188	CRM (A)/908/2026	DILIP MAITY @ DILIP MAITI VS STATE OF WEST BENGAL	RAJ SEKHAR HOTA	FARIA HOSSAIN / SOUKTEYA GANGULY
189	CRM (A)/911/2026	RAJIB MOLLA VS STATE OF WEST BENGAL	HUSEN MUSTAFI	DEBABRATA CHATTERJEE / SAYANTI SANTRA
190	CRM (A)/912/2026	KARIM KHAN @ KARIM SK AND ANR. VS STATE OF WEST BENGAL	DEBARNAB ADHIKARY	MD. ANWAR HOSSAIN / MD. YASER AMMAR ISMAIL
191	CRM (A)/913/2026	GANESH PAL AND ORS. VS STATE OF WEST BENGAL AND ANR	PAMPA DEY DHABAL	IMRAN ALI / SAMARJIT BALIAL
192	CRM (A)/914/2026	JAKIR HOSSSEN SHA AND ANOTHER VS STATE OF WEST BENGAL	SOUKTEYA GANGULY	AMITA GAUR / SOURATH NANDY
193	CRM (A)/915/2026	SHAMIUL SARKAR VS THE STATE OF WEST BENGAL AND ANR	JAYSHREE SAHA	SAIBAL BAPULI / ARANI BHATTACHARYA
194	CRM (A)/917/2026	RITIK KOTHARI @ SHAW VS STATE OF WEST BENGAL	SAMRAT PAUL	IMRAN ALI / SARTHAK MONDAL
195	CRM (A)/918/2026	ABDUL AJAD @ ABDUL KALAM AZAD AND ORS. VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY	MD. ADIL BADR / MUJIBAR ALI NASKAR
196	CRM (A)/919/2026	UMMAR ALI SK VS STATE OF WEST BENGAL	SOUVIK GANGULY	ARIJIT GANGULY / SREETAMA DAS
197	CRM (A)/920/2026	XXXX VS STATE OF WEST BENGAL AND ANR	MD WASIM AKRAM	MD. ANWAR HOSSAIN / SANDIP KUNDU
198	CRM (A)/921/2026	SUKUMAR MONDAL AND ANR. VS STATE OF WEST BENGAL	MD. GOLAM NURE IMROHI	BINOY KUMAR PANDA / SAPTARSHI CHAKRABORTY
199	CRM (A)/922/2026	SANJIT KANRAR @ SANDIP KARAR VS STATE OF WEST BENGAL AND ANR	SAURADEEP DUTTA	SREYASHEE BISWAS / SUBHASISH DUTTA
200	CRM (A)/923/2026	HITLAR @ KAMRUL ISLAM VS STATE OF WEST BENGAL	SUHOTRO PALIT	ARINDAM SEN / MD. YASER AMMAR ISMAIL
201	CRM (A)/924/2026	ASIM RAY AND ORS. VS STATE OF WEST BENGAL	ANSUMAN BERA	ARINDAM SEN / SAYANTI SANTRA
202	CRM (A)/928/2026	SAJJUL SHEIKH AND ANR. VS STATE OF WEST BENGAL	SOUVIK GANGULY	SAIBAL BAPULI / SUBHAM BHAKAT
203	CRM (A)/930/2026	REKHA DASGUPTA AND ANR. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	SREYASHEE BISWAS / SILADITYA BANERJEE
204	CRM (A)/931/2026	TANU MONDAL @ TANMOY MONDAL VS STATE OF WEST BENGAL	PARTHA PRATIM SINHA	PRASUN KUMAR DUTTA / BINOY KUMAR PANDA
205	CRM (A)/932/2026	SUJON SK @ SUJAN SK VS STATE OF WEST BENGAL	SRINJAN GHOSH	FARIA HOSSAIN / TRINA MITRA
206	CRM (A)/933/2026	DEBANJAN DAS VS STATE OF WEST BENGAL AND ANR	GUNJAN KUMAR SINGH	MD. ANWAR HOSSAIN / TIRTHANKAR DHALI
207	CRM (A)/934/2026	RENU SUBBA VS STATE OF WEST BENGAL	ARNAB SAHA	SUBHASHREE PATEL, PRAKASH MISHRA

208	CRM (A)/936/2026	AKASH MONDAL AND ANR. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SAIBAL BAPULI, SARTHAK MONDAL
209	CRM (A)/938/2026	SK. RAJU VS STATE OF WEST BENGAL	SK. SALIM	SREYASHI BISWAS, DATTATREYA DUTTA
210	CRM (A)/939/2026	PETITIONER VS STATE OF WEST BENGAL AND ANR	SANKAR PAUL	SAIBAL BAPULI, SAPTARSHI CHAKRABORTY
211	CRM (A)/941/2026	TAMAL MONDAL AND ANR. VS STATE OF WEST BENGAL	DEBARNAB ADHIKARY	ANUPAM DAS ADHIKARY, RATUL GHOSH
212	CRM (A)/942/2026	BABLU MANDAL VS STATE OF WEST BENGAL AND ANR	SK SARFARAJ NAWAJ	MD ADIL BADR, A.S.CHATTERJEE
213	CRM (A)/943/2026	GRAMI BIBI @ AJILA SEKH @ AJILA VS STATE OF WEST BENGAL	SUMANTA DAS	SUKANYA BHATTACHARYA, RITUPARNA SAHA
214	CRM (A)/944/2026	BIKASH MANDAL @ BIKASH MAANDAL VS STATE OF WEST BENGAL	SK SARFARAJ NAWAJ	BAISHALI BASU, SANA NAAZ
215	CRM (A)/946/2026	GOLAPI KHAN AND ORS. VS STATE OF WEST BENGAL	PAMPA DEY (DHABAL)	SONALI DAS, RATNA GHOSH
216	CRM (A)/948/2026	PROJJWAL CHAKRABORTY VS STATE OF WEST BENGAL	AMITABHA GHOSH	PRASUN KR. DUTTA, BINAY KUMAR PANDA
217	CRM (A)/951/2026	AMINUL SK. AND ORS. VS STATE OF WEST BENGAL	MD. YUSUF ALI	DEBABRATA CHATTERJEE, SUJATA DAS
218	CRM (A)/953/2026	MAHANBASI SARKAR VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ANTARIKHYA BASU / DIKSHA GHOSH
219	CRM (A)/955/2026	RAJEN BIND VS STATE OF WEST BENGAL	AVIJIT GANGULY	IMRAN ALI / DEBJANI SAHU
220	CRM (A)/956/2026	BIPLAB MANDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	BIBASWAN BHATTACHARYA / KANCHAN ROY
221	CRM (A)/957/2026	LALU DAS VS STATE OF WEST BENGAL	SHALINI BAIRAGI	PARTHA PRATIM DAS / DEBARSHI BRAMHA
222	CRM (A)/958/2026	MD IDRIS ALI AND ORS. VS STATE OF WEST BENGAL	ANINDYA GHOSH	MD. ANWAR HOSSAIN / DEBANIK DAS
223	CRM (A)/959/2026	ANJAN CHAKRABORTY VS STATE OF WEST BENGAL	SAPTARSHI CHAKRABORTY	DEBABRATA CHATTERJEE / MUJIBAR ALI NASKAR
224	CRM (A)/960/2026	DHULO BISWAS AND ORS. VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	ZAREEN NASIMA KHAN / ATIF AHMED SIDDIQUE
225	CRM (A)/961/2026	KARTICK DAS VS STATE OF WEST BENGAL AND ANR	SUMANTA DAS	BAISHALI BASU / DEBADRITA MONDAL
226	CRM (A)/962/2026	KHODEJA BEWA AND ANR. VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	SHAILA AFRIN / ATANU GHOSH
227	CRM (A)/963/2026	DEBASISH SARKAR @ DEBASHIS SARKAR VS STATE OF WEST BENGAL	MD JANNAT UL FIRDOUS	SAIBAL BAPULI / ASHOK DAS
228	CRM (A)/964/2026	KHAIRUL SARKAR VS STATE OF WEST BENGAL	ASHOK HALDER	ANUPAM DAS ADHIKARY / ASRAF MONDAL
229	CRM (A)/965/2026	TUHINA KHATUN MONDAL @ TUHINA MONDAL AND ORS. VS STATE OF WEST BENGAL	SAMRAT PAUL	ANAND KESHARI / ARUP SARKAR
230	CRM (A)/967/2026	PRATIMA @ PROTIMA SARKAR VS STATE OF WEST BENGAL	DEBLINA DE	SUBHAMOY BHATTACHARYA / DIPANKAR PRAMANIK

231	CRM (A)/968/2026	PETITIONER VS STATE OF WEST BENGAL AND ANR	SUMANTA DAS	BIDYUT KUMAR ROY / SAYANTI SANTRA
232	CRM (A)/969/2026	SHIBAPRASAD MANDAL @ SHIBPRASAD MONDAL AND ANR. VS STATE OF WEST BENGAL	AVILASH TRIPATHI	SARYATI DUTTA / BIKRAM MITRA
233	CRM (A)/970/2026	SUBAL DAS @ SUFAL DAS VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SOUMIK GANGULY / DATTATREYA DUTTA
234	CRM (A)/971/2026	SUBASH SARKAR @ SUBHASH SARKAR VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	SOUMIK GANGULY / JONAKI SAHA
235	CRM (A)/972/2026	JIBAN SARKAR @ JIBAN KRISHNA SARKAR AND ORS. VS STATE OF WEST BENGAL AND ANR	DWAIPAYAN PANDA	SONALI DAS / ESHITA DUTTA
236	CRM (A)/973/2026	ABDUS SALAM @ MD ABDUS SALAM VS STATE OF WEST BENGAL	ARIJIT BOSE	SANJAY BARDHAN / MAINAK GUPYA
237	CRM (A)/974/2026	DIPAK MONDAL VS STATE OF WEST BENGAL	SNEHANSU MAJUMDER	ARINDAM SEN / SNIGDHA SAHA
238	CRM (A)/976/2026	PETITIONER VS STATE OF WEST BENGAL AND ANR	CHITRAK BISWAS	AMITA GAUR / SAMARJIT BALIAL
239	CRM (A)/978/2026	SUNIL KUMAR SIKARIA VS STATE OF WEST BENGAL	ARKAPRABHO ROY	SANJAY BANERJEE / ARITRA BHATTACHARYA
240	CRM (A)/979/2026	RONI MONDAL VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	RANADEB SENGUPTA / SUBHAJIT CHOWDHURY
241	CRM (A)/980/2026	SUTIBRA DAS VS STATE OF WEST BENGAL	SHANKAR MUKHERJEE	MD. ADIL BADR / SUBHASISH DUTTA
242	CRM (A)/981/2026	ARJINA BIBI @ ARJENA BIBI AND ANR. VS STATE OF WEST BENGAL	ANINDYA GHOSH	BAISHALI BASU / NAHID AHMED
243	CRM (A)/982/2026	JAKIR SK. VS STATE OF WEST BENGAL	ANURAG BOSE	SANJAY BARDHAN / SILADITYA BANERJEE
244	CRM (A)/983/2026	SAHAJAT LASKAR @ SAHAJAD LASKAR VS STATE OF WEST BENGAL AND ANR	KALYAN KUMAR BHATTACHARJEE	SUBHAMOY BHATTACHARYA / KARAN BAPULI
245	CRM (A)/984/2026	DIPALI BALA SARKAR VS STATE OF WEST BENGAL	SARMISTHA BASAK	SANJAY BANERJEE / SUFU KAMAL
246	CRM (A)/985/2026	SHANTI SOREN AND ORS. VS STATE OF WEST BENGAL AND ORS.	SOMNATH CHAKRABORTY	JOYDEEP BISWAS / ANKITA PAUL
247	CRM (A)/986/2026	HISI SOREN AND ORS. VS STATE OF WEST BENGAL AND ORS.	SOMNATH CHAKRABORTY	JOYDEEP BISWAS / ARUP SARKAR
248	CRM (A)/989/2026	DIPAK KUMAR MAHATO @ DIPAK KR. MAHATO AND ANR. VS STATE OF WEST BENGAL	SHAHARAYAR ALAM	SAIBAL BAPULI / SAYANTI SANTRA
249	CRM (A)/990/2026	KISHOR RUIDAS AND ORS. VS STATE OF WEST BENGAL	APURBA KUMAR DATTA	DEBABRATA CHATTERJEE / SANTANU DEB ROY
250	CRM (A)/991/2026	SEKH YUSUF @ YUSUF KHAN @ YUSUF MIA VS STATE OF WEST BENGAL	SANJIB KUMAR DAN	SAIBAL BAPULI / ARANI BHATTACHARYA
251	CRM (A)/992/2026	BBB VS STATE OF WEST BENGAL AND ANR	PRIYANKAR GANGULY	SUKANYA BHATTACHARYA / SUBHAM BHAKAT
252	CRM (A)/999/2026	SAJAHAN SK @ JIRU @ SAJAHAN ALI VS STATE OF WEST BENGAL	SOMNATH ADHIKARY	RANADEB SENGUPTA / ATANU GHOSH

253	CRM (A)/1005/2026	SOFIKUL SK @ SK @ SAFIKUL ISLAM VS STATE OF WEST BENGAL	SABYASACHI HOWLADER	SAIBAL BAPULI / ARANI BHATTACHARYA
APPLICATION FOR ANTICIPATORY BAIL - 2				
(WHERE THE PETITIONER/ PETITIONERS EITHER PRAYED FOR ADJOURNMENT OR WERE NOT REPRESENTED EVEN ON THE SECOND DAY)				
254	CRM (A)/283/2026	BHARAT CHANDRA MANDAL VS STATE OF WEST BENGAL	JAY LAHA	SUBHAMOY BHATTACHARYA,AKASH GANGULY
255	CRM (A)/715/2026	BIKI YADAV AND ANR. VS STATE OF WEST BENGAL	SUJIT SAMANTA	BAISHALI BASU, SUBHASISH DUTTA
256	CRM (A)/780/2026	AMJAD HUSAIN @ AMJAD HUSSAIN AND ORS. VS STATE OF WEST BENGAL	RAUSHAN KUMAR RAY	DEBASISH ROY / SANDIP CHAKRABORTY / ASHOK DAS
257	CRM (A)/801/2026	MANSUR ALI @ NENDA HAUQUE VS STATE OF WEST BENGAL	RESHMI REHMAN	RITUPARNA GHOSH, ARUP SARKAR
258	CRM (A)/805/2026	MANOJ MONDAL AND ANR. VS STATE OF WEST BENGAL	MD. TEHASIN REJA	ZAREEN NASIMA KHAN, AFREEN BEGUM
259	CRM (A)/816/2026	AYSA BIBI @ TINA @ AYESA BIBI VS STATE OF WEST BENGAL	SHALINI BAIRAGI	ANAND KESHARI, SANJIDA SULTANA
260	CRM (A)/835/2026	PETITIONER NO. 1 AND ANR VS THE STATE OF WEST BENGAL AND ANR	DATTAREYA DUTTA	ARINDAM SEN, SANJIDA SULTANA
261	CRM (A)/841/2026	TAPAN DAS AND ANR. VS STATE OF WEST BENGAL	TRIPTI PANDEY	BAISHALI BASU, SMITA SAHA
262	CRM (A)/849/2026	AJIBUL SK AND ORS. VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	MD. ANWAR HOSSAIN, SANDIP KUNDU
263	CRM (A)/859/2026	SILON SK VS STATE OF WEST BENGAL	TAPODIP GUPTA	RANABIR ROY CHOWDHURY / RAJESH JANA
264	CRM (A)/1011/2026	ARKOPRAVA GANGULY @ ARKAPRAVA GANGULY VS STATE OF WEST BENGAL	SOMNATH ADHIKARY	SANJAY BANERJEE / RAJU MONDAL
265	CRM (A)/1063/2026	ZUBBER ALAM @ JUBER ALAM AND ORS. VS STATE OF WEST BENGAL	FARHEEN RAIS	IMRAN ALI / ASRAF MONDAL
266	CRM (A)/1066/2026	SITAL RUI DAS @ SITAL RUIDAS VS STATE OF WEST BENGAL	TRIPTI PANDEY	MANISHA SHARMA / ARUP SARKAR
267	CRM (A)/1103/2026	SAIKAT MONDAL @ SAHEB @ SAIKAT ALI MONDAL AND ANR. VS STATE OF WEST BENGAL AND ANR	SK. MD. WASIM AKRAM	ANUPAM DAS ADHIKARY, RAJU MONDAL
268	CRM (A)/1163/2026	GOURI HALDAR @ GOURAI SARKAR AND ANR. VS STATE OF WEST BENGAL	Mr. Tridib Das	SAIBAL BSPULI / ARANI BHATTACHARYASAIBAL BSPULI / ARANI BHATTACHARYA
OLD MATTER				
(ANTICIPATORY BAIL AND CONNECTED APPLICATION)				
269	CRM/10041/2018	SANDIP KUMAR DEY VS STATE OF WEST BENGAL	SHOUVIK MITTER	
270	CRM/10137/2018	SHARMISTHA PAUL VS MANJU RANI PAUL & ORS	A GHOSH	



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 15

Second Floor

Main Building

SINGLE BENCH (SB-V)

AT 10:30 AM

HON'BLE JUSTICE SUVRA GHOSH

FROM 2ND MARCH, 2026 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE
CONSTITUTION OF INDIA RELATING TO PANCHAYAT UNDER GROUP V INCLUDING APPLICATIONS
CONNECTED THERETO (2024 ONWARDS);

HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS
CONNECTED THERETO [UPTO 2010].

AND

ON 21ST MAY, 2026 - IN ADDITION TO THE LIST AND DETERMINATION OF HER LADYSHIP,
SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF
HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS).

NOTE:

ON FRIDAY AT 2.00 P.M, "HEARING " MATTERS WILL BE TAKEN UP SERIALLY.

AT 2.00 P.M., MATTERS FROM COURT NO. 34 WILL BE TAKEN UP FIRST.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/94419041004?pwd=EsQbbdjRlVlVfcXVgrTYnhRfYjJZYxw.1>

TO BE MENTIONED

1	WPA/22720/2024 [Correction]	JYOTIRMOY NADU VS THE STATE OF WEST BENGAL AND ORS.	RAM CHANDRA GUCHHAIT
2	WPA/23144/2024	TUKTUKI MONDAL VS STATE OF WEST BENGAL AND ORS.	VIVEK KUMAR PANDEY
3	WPA/1007/2026 [Correction]	GOUTAM KOURI AND ORS. VS STATE OF WEST BENGAL AND ORS.	TAMOGHNA PRAMANICK
4	WPA/4316/2026 [Correction]	JUGAL CHANDRA SAU VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MONDAL
5	WPA/10257/2026	JOY PROKASH GHOSH AND ANR VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
6	WPA/10510/2026 [Correction]	SANAT KUMAR MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARGHA DAS

APPLICATION

7	WPA/11022/2024	RINA DUTTA VS THE STATE OF WEST BENGAL AND ORS.	ARIJIT BERA
8	WPA/15662/2024	SURESH RANJAN SINGHA VS THE STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI

IA NO: CAN/1/2024

9	WPA/30673/2024	BALARAM MAITI VS STATE OF WEST BENGAL AND ORS.	ANJAN BANERJEE

IA NO: CAN/1/2026, CAN/2/2026

INTEREST ON GRATUITY AND PENSION

10	WPA/10401/2026	MANJARI RAJBANSHI AND ORS. VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
11	WPA/10403/2026	NABIR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
12	WPA/10431/2026	CHAINA DEVI BAURI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
13	WPA/10432/2026	SHYAMAL KUMAR MAJI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
14	WPA/10434/2026	CHURKI MAJHI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
15	WPA/10435/2026	SHYAMAL KUMAR MAJI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
16	WPA/10436/2026	MIRA BAURI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
17	WPA/10440/2026	CHURKI MAJHI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
18	WPA/10441/2026	SABITRI BADIYAKAR VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
19	WPA/10444/2026	MANIK CHANDRA BOURI VS STATE OF WEST BENGAL AND ORS.	ANIRBAN CHAKRABORTY
20	WPA/11020/2026	MD. FARUK HOSSAIN VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
21	WPA/11024/2026	SNIGDHA SARKAR VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
22	WPA/11030/2026	RADHASHYAM NATH VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
23	WPA/11089/2026	GOURI SANKAR MALIK VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR ROY

NEW MOTION

24	WPA/11543/2026	HARIPADA MANDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	SOUVIK DAS
25	WPA/11593/2026	SAMINA KHATUN AND ORS VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
26	WPA/11686/2026	KAMAKSHYA PRASAD SINGHA VS STATE OF WEST BENGAL AND ORS.	CHETNA RUSTAGI
27	WPA/10143/2026	SAMBHU NATH KARMAKAR VS STATE OF WEST BENGAL AND ORS.	INDRAJIT ROY CHOWDHURY
28	WPA/10883/2026	NISHIKANTA MAITY VS STATE OF WEST BENGAL AND ORS.	RAKIB HOSSAIN KHAN
29	WPA/11052/2026	KAJEM ALI MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SK. HUMAYAN REZA
30	WPA/11106/2026	MD. ATIUL BISWAS VS STATE OF WEST BENGAL AND ORS.	SUCHISMITA CHAKRABORTY

31	WPA/11175/2026	BADAL SAU VS STATE OF WEST BENGAL AND ORS.	KAZI ASIF IQBAL
32	WPA/11205/2026	JAYANTYA DAS VS STATE OF WEST BENGAL AND ORS.	SOURAV GUCHHAIT
33	WPA/11259/2026	SIDHESWAR MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	KAUSTUV MISHRA
34	WPA/11295/2026	PIROTTAR PANCH PIR WAQF ESTATE VS STATE OF WEST BENGAL AND ORS.	GAZI FARUQUE HOSSAIN
35	WPA/11458/2026 [AR] [At 11:00 AM]	KAJOLA KHATUN BIBI VS STATE OF WEST BENGAL AND ORS.	RAJA DAS
36	WPA/11512/2026	HAMIDUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SUDHANGSHU NATH
<u>MOTION</u>			
37	WPA/30927/2024	JITENDRA GUPTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SOUVIK MAJI
38	WPA/31063/2024	ANIL KUMAR GHOSH AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBASIS DAS
39	WPA/16107/2025	SIMA CHANDA AND ORS. VS STATE OF WEST BENGAL AND ORS.	LABANYAMOY SARKAR
40	WPA/1/2024	JAYANTA PANDA AND ANR VS STATE OF WEST BENGAL AND ORS.	PRADIP PAUL
41	WPA/23518/2024	PAIKAR NIRMAL GRAM KALYAN SAMITY (SANITARY MART) VS THE STATE OF WEST BENGAL AND ORS.	MD. ALI AHASAN
42	WPA/23539/2024	NAMITA HALDER VS STATE OF WEST BENGAL AND ORS.	INDRAJIT ROY CHOWDHURY
43	WPA/28496/2024	SHANKAR MISHRA VS THE STATE OF WEST BENGAL AND ORS.	ANIRUDDHA SINGHA ROY
44	WPA/2380/2025	HASINA KHATUN VS THE STATE OF WEST BENGAL AND ORS.	SOURAV MUKHERJEE
45	WPA/3658/2025	HARIPADA PAL VS THE STATE OF WEST BENGAL AND ORS.	MD. HAFIZ ALI
46	WPA/11989/2025	ABIR MISRA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	NITISH SAMANTA
47	WPA/28403/2025	REJAUL MONDAL VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
48	WPA/919/2026	SAMAR MALIK AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT GHOSH
wt49	WPA/16761/2024	DINABANDHU MALIK VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL

THEREAFTER MATTERS UNDER HEADING "MOTIONS" WILL BE TAKEN UP FROM ITEM NO. 101 OF COMBINED MONTHLY LIST DATED 4TH MAY, 2026.

ASSIGNED MATTERS

50	CRM (DB)/2257/2024	PARTHA CHATTERJEE @ PARTHA CHATTOPADHYAY VS THE STATE OF WEST BENGAL	ABHISHEK SIKDAR	
wt51	CRM (DB)/2638/2024	PARAG MAJUMDAR VS THE STATE OF WEST BENGAL	ABHISHEK SIKDAR	DEBASIS ROY / SARYATI DUTTA/ SUBHAM BHAKAT.

52	CRR/3190/2025	MD. JIYAU SK @ SEKH VS STATE OF WEST BENGAL	ARNAB SAHA	JOYDEEP BISWAS, DATTATREYA DUTTA
53	WPA/14681/2025	SIDDHESWAR BAR AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	BHARAT CHANDRA SIMAI	
54	WPA/26437/2025	SHREE PRAKASH JAISWAL VS STATE OF WEST BENGAL AND ORS.		

MATTERS FROM COURT NO. 34

EXTENSION OF INTERIM ORDER

55	CRR/4087/2022	MOJAMMEL HOQUE AND OTHERS VS STATE OF WEST BENGAL AND ANR	PARTHA SARATHI GHOSH	
IA NO: CRAN/4/2026, CRAN/5/2026				
56	CRR/3334/2024	JOYSREE SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAYANTAN KAR	JOYDEEP ROY, SONALI BHAR
IA NO: CRAN/2/2025, CRAN/9/2026				
57	CRR/3935/2024	DIPAK KUMAR BOSE VS TANUSHREE BOSE	SOMDYUTI PAREKH	
IA NO: CRAN/7/2026				
58	CRR/5462/2024	SAGAR SADHUKHAN VS PAYAL SADHUKHAN AND ANR.	SHREYASI MANNA	
IA NO: CRAN/6/2026				



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 35
Second Floor
Centenary Building
SINGLE BENCH (SB- VI)
AT 10:30 AM

HON'BLE JUSTICE TIRTHANKAR GHOSH

FROM 2ND MARCH, 2026 - ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION
RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO
[2021 ONWARDS];

ALL BAIL APPLICATIONS UNDER SECTION 439 OF THE CODE OF CRIMINAL PROCEDURE, 1973
CORRESPONDING TO SECTION 483 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023
EXCLUDING APPLICATIONS RELATING TO PREVENTION OF MONEY LAUNDERING ACT, 2002
INCLUDING MODIFICATION, CANCELLATION, RELAXATION OF THE CONDITIONS OF SUCH BAIL.

NOTE:

ON THURSDAY (21.05.2026) THE DAILY LIST WILL BE CALLED SERIALLY FROM THE TOP.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/93263331012?pwd=JSKrrW1T0bD7nuO1vWRIn0tvR7kNo8.1>

BAIL IN CONNECTION WITH APPEAL

1	CRA (SB)/30/2026	SK. CHAND VS STATE OF WEST BENGAL AND ANR	MD. ZAKIR HOSSAIN	ARIJIT GANGULY, RAJU MONDAL
IA NO: CRAN/1/2026				
2	CRA (SB)/43/2026	SHAMBHU NATH DEY @ SAMBHU NATH DEY VS STATE OF WEST BENGAL AND ANR	PRANIDHI SINGH	ARIJIT GANGULY, SOUMYA BASU ROY CHOWDHURY
IA NO: CRAN/1/2026				
3	CRA (SB)/61/2026	ANIL MONDAL VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ARIJIT GANGULY, ASHOK DAS
IA NO: CRAN/1/2026				

CANCELLATION OF BAIL

4	CRM(M)/1221/2026	ROHIT KUMAR JAISWAL VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SARKAR	
5	CRM(M)/1228/2026	MANAB KUMAR BANERJEE VS STATE OF WEST BENGAL AND ANR	CHITRA BHANU GUPTA	
6	CRM(M)/1231/2026	XXXXXX VS STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR	

ADJOURNED BAIL APPLICATION

7	CRM(M)/2294/2025	JIMI AGARWAL VS STATE OF WEST BENGAL	MINAL PALANA	RUDRADIPTA NANDY, RAHUL GANGULY
IA NO: CRAN/1/2026				
8	CRM(M)/820/2026	MD JUHI @ KALLU @ AFZAL JAVED @ KALOO @ JUHI BABU VS STATE OF WEST BENGAL	SOURAV PAUL	IQBAL KABIR / RAJNANDINI DAS
9	CRM(M)/1017/2026	XXXXXXXXXX VS STATE OF WEST BENGAL AND ANR	SITAL SAMANTA	ARINDAM SEN, SUBHAJIT CHOWDHURY

10	CRM(M)/1104/2026	SUBHASISH DAS VS STATE OF WEST BENGAL AND ANR	DEEPAK KUMAR PRAHLADKA	AMITA GAUR, SNIGDHA SAHA
11	CRM(M)/1152/2026	ASMA BIBI @ ASHMA BIBI VS STATE OF WEST BENGAL	ABHINABA MUKHERJEE	
BAIL APPLICATION (NDPS)				
12	CRM (NDPS)/612/2026	SAMIM SHEKH @ SK VS STATE OF WEST BENGAL	ASHOK HALDER	MD. ADIL BADR, RITA DUTTA
wt13	CRM (NDPS)/1387/2025	CHHOTAN RABIDAS VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	
14	CRM (NDPS)/613/2026	SANAUL HOQUE @ SENAUL VS STATE OF WEST BENGAL	ARUPSKYHOT@GMAIL.COM	SANJAY BARDHAN, RAJESH JANA
15	CRM (NDPS)/662/2026	SURAB ALI SK @ SURABALI SK VS STATE OF WEST BENGAL	SHARMISTHA DAS	MD ADIL BADR, MD. YASER AMMAR ISMAIL
16	CRM (NDPS)/736/2026	PRAKASH KHATIK VS STATE OF WEST BENGAL	BISWAJIT MANNA	FARIA HOSSAIN / M.F.A. BEGG
17	CRM (NDPS)/757/2026	MADAN SAHA VS STATE OF WEST BENGAL	ARNAB SAHA	RANADEB SENGUPTA, PUJA GOSWAMI
18	CRM (NDPS)/777/2026	BAPPA DAS VS STATE OF WEST BENGAL	DEBASIS KAR	SONALI DAS, RAJASHREE TAH
19	CRM (NDPS)/788/2026	MOGLESUR SEIKH @ MOKHLESUR SK. VS STATE OF WEST BENGAL	KARAN BAPULI	ANTARIKHYA BASU, MADHUMITA BASAK
20	CRM (NDPS)/790/2026	RUBBEL MIAH @ RUBEL MIYA @ RUYEP ISLAM VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	SONALI DAS, DEBARSHI BRAHMA
21	CRM (NDPS)/792/2026	MINTU SK @ MONDAL VS STATE OF WEST BENGAL	MD GOLAM NURE IMROHI	PARTHA PRATIM DAS, SANTANU TALUKDAR
22	CRM (NDPS)/795/2026	AYUBUDDIN MONDAL @ AYUB MONDAL @ AYUBDDIN MONDAL VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	ARIJIT GANGULY, AKASH GANGULY
23	CRM (NDPS)/796/2026	GULJAR MOHAMMAD VS STATE OF WEST BENGAL	JOY CHAKRABORTY	RANABIR ROY CHOWDHURY, ANKITA PAUL
24	CRM (NDPS)/806/2026	ASRAFUL @ ASRAFUL SK VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	RANADEB SEN GUPTA, KANCHAN ROY
25	CRM (NDPS)/807/2026	NUR ISLAM MIAH @ NUR ISLAM MIA VS STATE OF WEST BENGAL	SOUMIK GANGULI	JOYDEEP ROY, RAJNANDINI DAS
26	CRM (NDPS)/808/2026	ASIT MANDAL VS STATE OF WEST BENGAL	KHUSHI MOLLICK	SOUMIK GANGULY, SACHIT TALUKDAR
27	CRM (NDPS)/812/2026	MD RASID ALAM @ MD RASHID ALAM VS STATE OF WEST BENGAL	AVINABA PATRA	JOYDEEP ROY, RITA DUTTA
28	CRM (NDPS)/815/2026	NAGARDEEP MANDAL AND ANR. VS STATE OF WEST BENGAL	SABRINA PARVEEN	RANADEB SENGUPTA, MADHUMITA BASAK
29	CRM (NDPS)/816/2026	HAJIKUL SK VS STATE OF WEST BENGAL	SABRINA PARVEEN	SANJAY BANERJEE, RAJASHREE TAH
30	CRM (NDPS)/821/2026	NASIM SARKAR @ NASIM REJVI @ SARKAR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	BITASOK BANERJEE, DATTATREYA DUTTA
31	CRM (NDPS)/822/2026	ANITA DHUNIA AND ORS. VS STATE OF WEST BENGAL	VARSHA ROY	MD. ADIL BADR, SUBHAM BHAKAT
32	CRM (NDPS)/823/2026	RANJIT MANDAL @ GALI VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	PRASUN KUMAR DUTTA, SUJATA DAS

33	CRM (NDPS)/824/2026	FIROZ ZAHAALI MIRZA VS UNION OF INDIA	SUSNIGDHO BHATTACHARYYA	
34	CRM (NDPS)/825/2026	MD RAHIM @ ROHIM SK VS STATE OF WEST BENGAL	DEBARNAB ADHIKARY	MD. ANWAR HOSSAIN, SUBHAM BHAKAT
35	CRM (NDPS)/827/2026	DHARMANANDA NAYAK AND ANR. VS STATE OF WEST BENGAL	MADHURAI SINHA	JOYDEEP ROY, TIRTHANKAR DHALI
36	CRM (NDPS)/829/2026	KISHOR GHOSH VS STATE OF WEST BENGAL	Anisur Rahaman	AMITA GAUR, DIPANKAR PRAMANIK
37	CRM (NDPS)/830/2026	LAXMAN @ LAKSHMAN GHOSH VS STATE OF WEST BENGAL	SOUMIK GANGULI	ANASUYA SINHA, AFREEN BEGUM
38	CRM (NDPS)/833/2026	REHENA BIBI AND ANR. VS STATE OF WEST BENGAL	SHALINI BAIRAGI	JOYDEEP BISWAS, TIRUPATI MUKHERJEE
39	CRM (NDPS)/834/2026	SALMAN SK VS STATE OF WEST BENGAL	SABRINA PARVEEN	PARTHA PRATIM DAS, ASIF DEWAN
40	CRM (NDPS)/835/2026	JHORU SINGH @ GANESH SINGH AND ANR. VS STATE OF WEST BENGAL	SABRINA PARVEEN	RANADEB SENGUPTA, BIKRAM MITRA
41	CRM (NDPS)/836/2026	SUNIL SAH VS STATE OF WEST BENGAL	ARNAB SAHA	RITUPARNA GHOSH, DATTATREYA DUTTA
42	CRM (NDPS)/837/2026	SUJOY CHOWDHURY @ SUJAY CHOWDHURY VS STATE OF WEST BENGAL	SK SARFARAJ NAWAJ	SANDIP CHAKRABORTY, ESHITA DUTTA
43	CRM (NDPS)/838/2026	MAMUN ALI GAZI VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	BIBASWAN BHATTACHARYA, BIKRAM MITRA
44	CRM (NDPS)/840/2026	KANCHAN PRASAD YADAV VS STATE OF WEST BENGAL	ROSHAN PATHAK	ANAND KESHARI, ASIF DEWAN
45	CRM (NDPS)/841/2026	RAKIB SK VS STATE OF WEST BENGAL	MD WASIM AKRAM	JOYDEEP ROY, PUSPITA SAHA
46	CRM (NDPS)/842/2026	RAHUL SK. VS STATE OF WEST BENGAL	MD. WASIM AKRAM	JOYDEEP ROY, NIRUPAM DHALI
47	CRM (NDPS)/843/2026	GUDDU @ ANKIT GUPTA @ ANKUT GUPTA VS STATE OF WEST BENGAL	DATTATREYA DUTTA	RANABIR ROY CHOWDHURY, MAANRANJAN MAMATO
48	CRM (NDPS)/844/2026	SABIR HOSSAIN @ MD. SABIR HOSSAIN @ BADSHA VS STATE OF WEST BENGAL	AVIK GHOSH	IQBAL KABIR, KARAN BAPULI
49	CRM (NDPS)/845/2026	MD MEHTAJUL @ META VS STATE OF WEST BENGAL	AVIK GHOSH	PARTHA PRATIM DAS, ASKASH GANGULY
50	CRM (NDPS)/846/2026	JALAL UDDIN BARBHUIYA VS STATE OF WEST BENGAL	ARUSHI RATHORE	RANADEB SENGUPTA, ANKITA PAUL
51	CRM (NDPS)/847/2026	PARULI PARVEEN VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	SUBHAMAY BHATTYACHARYA, DEBADRITA MONDAL
52	CRM (NDPS)/848/2026	MOHIDUL ISLAM VS STATE OF WEST BENGAL	SRINJAN GHOSH	SANDIP CHAKRABORTY, ARUP SARKAR
53	CRM (NDPS)/849/2026	KAMAL BISWAS VS STATE OF WEST BENGAL	DWAIPAYAN PANDA	SOUMIK GANGULY, ATANU GHOSH
54	CRM (NDPS)/851/2026	MANIK GHOSH VS STATE OF WEST BENGAL	RAJA DAS	SARYATI DUTTA, DUTTATREYA DUTTA
55	CRM (NDPS)/852/2026	JAHANGIR MONDAL VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	BITASHOK BANERJEE, DIPANKAR PRAMANICK

56	CRM (NDPS)/853/2026	RAKIB SK @ NAYAN VS STATE OF WEST BENGAL	AVIK GHOSH	ABHISHEK SINHA, AFREEN BEGUM
57	CRM (NDPS)/854/2026	MARJEN SK @ MORJEM SK VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	ARINDAM SEN, ANIKET MITRA
58	CRM (NDPS)/855/2026	TUTUL SK VS STATE OF WEST BENGAL	ARUSHI RATHORE	MD. ADIL BADR, MD. KUTUBUDDIN
59	CRM (NDPS)/856/2026	LALTU GARAI @ LALTU GARAIN @ LALTU GORAI VS STATE OF WEST BENGAL	SRINJAN GHOSH	JOYDEEP ROY, DEBOLINA DAS
60	CRM (NDPS)/857/2026	SUKANTA KARAK @ SAGAR VS STATE OF WEST BENGAL	SK TOSLIM SK	SANDIP CHAKRABORTY, MADHUMITA BASAK
61	CRM (NDPS)/858/2026	GAFFAR VS STATE OF WEST BENGAL	SRINJAN GHOSH	PARTHA PRATIM DAS, KARAN BAPULI
62	CRM (NDPS)/859/2026	JOYDEEP HALDER VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	IQBAL KABIR, BIKRAM MITRA
63	CRM (NDPS)/860/2026	NABIN MANDAL @ NABIN MONDAL VS STATE OF WEST BENGAL	AVIK GHOSH	BITASOK BANERJEE, ARITRA BHATTACHARYA
64	CRM (NDPS)/861/2026	KAMALUDDIN MOLLA AND ANR. VS STATE OF WEST BENGAL	ARUNAVA PAUL	BIBASWAN BHATTACHARYA, ASIF DEWAN
65	CRM (NDPS)/862/2026	GOLAM MURTOZA @ GOLAM MORTUJA @ GOLAM MURTAZA VS STATE OF WEST BENGAL	RANA MUKHOPADHYAY	MADHUSUDAN SUR, RITA DUTTA
66	CRM (NDPS)/863/2026	ARUNAVA DHAR VS STATE OF WEST BENGAL	SUBHAJIT CHOWDHURY	SREYASHEE BISWAS, KARAN BAPULI
67	CRM (NDPS)/864/2026	CHIRANJIT MANDAL VS STATE OF WEST BENGAL	SOVAN DAS GUPTA	RANABIR ROY CHOWDHURY, RAJESH JANA
68	CRM (NDPS)/865/2026	SAMSUL SK @ SAMSUL SHAIKH VS STATE OF WEST BENGAL	SHOUMILYA MAZUMDER	BITASOK BANERJEE, MAINAK GUPTA
69	CRM (NDPS)/866/2026	SABIR SK VS STATE OF WEST BENGAL	MANJEET SAHA	ABHISHEK SINHA, ASIF DEWAN
70	CRM (NDPS)/867/2026	MD. HAJIKUL SK. AND ORS. VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	IQBAL KABIR, PALLAVI PRIYADARSHI
71	CRM (NDPS)/868/2026	NABIUL SK AND ANR. VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	PARTHA PRATIM DAS, KAUSTAV BANERJEE
72	CRM (NDPS)/869/2026	ARIJUL GAZI VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	RANADEB SENGUPTA, POULAMI BOSE
73	CRM (NDPS)/870/2026	ISMAIL SK @ BABULAL SK VS STATE OF WEST BENGAL	QUAZI EZAZ AHMED	SANJAY BANERJEE, SUPARNA CHATTERJEE
74	CRM (NDPS)/871/2026	ASHIDUL SK @ ASIDUL SK @ RAHUL VS STATE OF WEST BENGAL	MD WASIM AKRAM	SONALI DAS, SACHIT TALUKDAR
75	CRM (NDPS)/872/2026	GOLAM MUSTAFA @ MUNGLA @ GOLAM MOSTAFA SK. VS STATE OF WEST BENGAL	Anisur Rahaman	SOUMIK GANGULY, TRISHA RAKSHIT
76	CRM (NDPS)/873/2026	MAHARUL KHAN VS STATE OF WEST BENGAL	KAZI M RAHMAN	SUKANYA BHATTACHARYA, TIRTHANKAR DHALI
77	CRM (NDPS)/874/2026	ISMAIL SEKH @ RAJU VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	ABHISHEK SINHA, ABHISHEK VERMA
78	CRM (NDPS)/875/2026	BISWANATH CHOWDHURY VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	BITASOK BANERJEE, ANKITA PAUL

79	CRM (NDPS)/876/2026	MD MINHAJUL SEKH @ MD MINHAJUL SK @ PAPPU VS STATE OF WEST BENGAL	SUMAN MAJUMDAR	ANTARIKHYA BASU, AKASH GANGULY
80	CRM (NDPS)/877/2026	ABDUL HAKIM MONDAL @ ABDUL HAKIM MOLLA VS STATE OF WEST BENGAL	MALASHREE GHOSH	JOYDEEP ROY, MANORANJAN MAHATA
81	CRM (NDPS)/878/2026	MOSTAFA MIA VS STATE OF WEST BENGAL	SUMAN MAJUMDAR	DEBABRATA CHATTERJEE, ANIKET MITRA
82	CRM (NDPS)/879/2026	KISHOR GHOSH VS STATE OF WEST BENGAL	ANISUR RAHMAN	ARIJIT GANGULY, DEBOLINA DAS
83	CRM (NDPS)/880/2026	BIBEK SINGHA VS STATE OF WEST BENGAL	SUMAN MAJUMDAR	MD. ADIL BADR, NIRUPAM DHALI
84	CRM (NDPS)/881/2026	RAJAT BAHADUR SONAR VS STATE OF WEST BENGAL	SADIA PARVEEN	IQBAL KABIR, ASRAF MONDAL
85	CRM (NDPS)/882/2026	JAMUNA PASMAN AND ANR. VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SUBHASREE PATEL, MANASHI ROY
86	CRM (NDPS)/883/2026	JAHANGIR SK @ KALU VS STATE OF WEST BENGAL	MIZANUR RAHAMAN	JOYDEEP BISWAS, ATANU GHOSH
87	CRM (NDPS)/884/2026	AFROZ KHAN VS STATE OF WEST BENGAL	TANMAY CHOWDHURY	SANDIP CHAKRABORTY, DEBANIK DAS
88	CRM (NDPS)/885/2026	SADDAM HOSSAIN @ BANIA VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	SOUMIK GANGULY, KAUSTAV BANERJEE
89	CRM (NDPS)/886/2026	MAHAMMAD KOBIRUL ISLAM VS STATE OF WEST BENGAL	AVIK GHOSH	PARTHA PRATIM DAS, DEBARSHI BRAMHA
90	CRM (NDPS)/887/2026	MAHAMMAD IJAJ AHAMMED @ AHAMED VS STATE OF WEST BENGAL	AVIK GHOSH	SONALI DAS, DIKSHA GHOSH
91	CRM (NDPS)/888/2026	SAGAR KUMAR VS STATE OF WEST BENGAL	SK. SALIM	MD. ANWAR HOSSAIN, SUBHAM BHAKAT
92	CRM (NDPS)/889/2026	ABDUL MALEK @ MD MALEK @ MALEK VS STATE OF WEST BENGAL	SABRINA PARVEEN	JOYDEEP ROY, RAJESH JANA
93	CRM (NDPS)/890/2026	JOHIRUDDIN BABAR @ TONY VS STATE OF WEST BENGAL	AVIK GHOSH	ARIJIT GANGULY, RITA DUTTA
94	CRM (NDPS)/891/2026	NUPUR MONDAL VS STATE OF WEST BENGAL	SAYAN KANJILAL	FARIA HOSSAIN, PRITHA PAUL
95	CRM (NDPS)/892/2026	LIYAKAT ALI @ NIYAKAT ALI VS STATE OF WEST BENGAL	AVIK GHOSH	SREYASHEE BISWAS, PUSHPITA SAHA
96	CRM (NDPS)/893/2026	KALU MONDAL @ HASIM BISWAS @ KALU BISWAS VS STATE OF WEST BENGAL	ANISUR RAHMAN	BINAY KUMAR PANDA, RATNA GHOSH
97	CRM (NDPS)/894/2026	HASANUR JAMAL VS STATE OF WEST BENGAL	AVIK GHOSH	SUJATA DAS, PRATIK BOSE
98	CRM (NDPS)/895/2026	PRASENJIT DAS VS STATE OF WEST BENGAL	NAZIR AHMED	ARINDAM SEN, PARVEZ ANAM
99	CRM (NDPS)/896/2026	DULAL CHOWDHURY AND ANR. VS STATE OF WEST BENGAL	AVIK GHOSH	ARINDAM SEN, MD. EJAZ AKHTAR
100	CRM (NDPS)/898/2026	AFSAR ALI AND ANR. VS STATE OF WEST BENGAL	AVINABA PATRA	PARTHA PRATIM DAS, ANKITA PAUL
101	CRM (NDPS)/899/2026	YANUS SK. VS STATE OF WEST BENGAL	SAMINA AKTAR BANU	RANADEB SENGUPTA, PALLAVI PRIYADARSHI

102	CRM (NDPS)/900/2026	SAHADAT HOSSAIN AND ANR. VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK	RITUPARNA GHOSH, POULAMI BOSE
103	CRM (NDPS)/901/2026	INDRAJIT DAS @ KAJAL VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA	SANDIP CHAKRABORTY, PUJA GOSWAMI
104	CRM (NDPS)/903/2026	LABHALI BIBI @ LOVELY BEWA VS STATE OF WEST BENGAL	WASIM AKRAM	ANTARIKHYA BASU, JONAKI SAHA
105	CRM (NDPS)/904/2026	SAHID ANWAR @ SAHID ANOWAR VS STATE OF WEST BENGAL	ANISUR RAHMAN	BIBASWAN BHATTACHARYA, DATTATREYA DUTTA
106	CRM (NDPS)/905/2026	RAHUL SK VS STATE OF WEST BENGAL	ANISUR RAHMAN	BITASOK BANERJEE, DIPANKAR PRAMANIK
107	CRM (NDPS)/906/2026	SANDEEP CHAUDHARY VS UNION OF INDIA	NAZIR AHMED	
108	CRM (NDPS)/907/2026	RAJIB ROY @ MAMON SK AND ANR. VS STATE OF WEST BENGAL	SUBHRAJYOTI GHOSH	IQBAL KABIR, KARAN PAPULI
109	CRM (NDPS)/908/2026	ILIYUS ALI @ ILIYAS VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN	JOYDEEP BISWAS, MADHUMITA BASAK
110	CRM (NDPS)/909/2026	MALATI CHOUDHURY @ CHOWDHURY VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY	
111	CRM (NDPS)/910/2026	SAHADAT HOSSAIN VS STATE OF WEST BENGAL	ARNAB SAHA	
112	CRM (NDPS)/911/2026	SAIF SARKAR VS STATE OF WEST BENGAL	TANMAY MANNA	
113	CRM (NDPS)/912/2026	RUMA DEY AND ORS. VS UNION OF INDIA	MANOJIT DEBNATH	
114	CRM (NDPS)/913/2026	JASHIMUDDIN KHA AND ANR. VS STATE OF WEST BENGAL	SOMA MAL	
115	CRM (NDPS)/914/2026	SUBHASISH NATH VS STATE OF WEST BENGAL	TANMAY MANNA	
116	CRM (NDPS)/915/2026	MD MOHZIN @ MOHASIN VS STATE OF WEST BENGAL	SOUMIK GANGULI	
117	CRM (NDPS)/916/2026	LAYEK ALI @ LALTU VS STATE OF WEST BENGAL	SUBHADEEP GHOSH	
118	CRM (NDPS)/917/2026	SAMIR SHA @ NUT VS STATE OF WEST BENGAL	MD. WASIM AKRAM	
119	CRM (NDPS)/918/2026	CHHOTELAL YADAV VS STATE OF WEST BENGAL	MD. WASIM AKRAM	
120	CRM (NDPS)/919/2026	KESHAB DAS AND ANR. VS STATE OF WEST BENGAL	KUMAN GANGULY	
121	CRM (NDPS)/920/2026	BIJOY KUMAR @ BIJAY KUMAR @ VIJAY @ BIJAY VS STATE OF WEST BENGAL	MD. WASIM AKRAM	
122	CRM (NDPS)/921/2026	MINARUL ISLAM @ KALU VS STATE OF WEST BENGAL	SUBHAJYOTI GHOSH	
123	CRM (NDPS)/922/2026	NUR SELIM @ CHOTTU @ MR. MURSELIM VS STATE OF WEST BENGAL	AVIK GHOSH	
124	CRM (NDPS)/923/2026	DHIRENDRA SHAW AND ANR. VS STATE OF WEST BENGAL	DEBARSHI BRAHMA	
125	CRM (NDPS)/924/2026	SUMIT KUMAR SHOW @ BADAL @ SUMIT KR. SAW VS STATE OF WEST BENGAL	AVIK GHOSH	

126	CRM (NDPS)/925/2026	VEER BAHADUR SINGH VS UNION OF INDIA	ROHIT KUMAR YADAV
127	CRM (NDPS)/926/2026	MANUYARA BIBI VS STATE OF WEST BENGAL	ANISUR RAHMAN
128	CRM (NDPS)/927/2026	KULDEEP KUMAR CHAURASIA VS UNION OF INDIA	ROHIT KUMAR YADAV
129	CRM (NDPS)/928/2026	MASADUL SK. AND ANR. VS STATE OF WEST BENGAL	Anisur Rahaman
130	CRM (NDPS)/929/2026	JENARUL SK VS STATE OF WEST BENGAL	ANISUR RAHMAN
131	CRM (NDPS)/930/2026	TOHIDUR RAHAMAN VS STATE OF WEST BENGAL	Anisur Rahaman
132	CRM (NDPS)/931/2026	ISMAIL HOQUE AND ORS. VS STATE OF WEST BENGAL	Anisur Rahaman
133	CRM (NDPS)/933/2026	BAPPA MONDAL VS STATE OF WEST BENGAL	SK.SALIM
134	CRM (NDPS)/934/2026	MADAN MONDAL VS STATE OF WEST BENGAL	Anisur Rahaman
135	CRM (NDPS)/935/2026	DHANANJOY BHAGAT VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
136	CRM (NDPS)/936/2026	DIL RAHAMAN SK @ RAHUL VS STATE OF WEST BENGAL	AVIK GHOSH
137	CRM (NDPS)/937/2026	BAPI PRAMANIK VS STATE OF WEST BENGAL	AVIK GHOSH
138	CRM (NDPS)/938/2026	JAIDUR RAHAMAN VS STATE OF WEST BENGAL	AVIK GHOSH
139	CRM (NDPS)/939/2026	SAINOOR @ SAHNOOR MONDAL VS STATE OF WEST BENGAL	ASHOK KUMAR CHOWDHURY
140	CRM (NDPS)/940/2026	JITENDRA NATH GOPE VS STATE OF WEST BENGAL	SNEHA GHOSH
141	CRM (NDPS)/941/2026	UJJAWAL MALLIK @ UJJAL MALIK AND ANR. VS STATE OF WEST BENGAL	SABRINA PARVEEN
142	CRM (NDPS)/942/2026	SUBHRANIL TALUKDAR VS STATE OF WEST BENGAL	MD WASIM AKRAM
143	CRM (NDPS)/943/2026	ROSID RAHAMAN VS STATE OF WEST BENGAL	AVIK GHOSH
144	CRM (NDPS)/944/2026	BIBHA MONDAL VS STATE OF WEST BENGAL	KUNAL GANGULY
145	CRM (NDPS)/945/2026	MD. MEHEBUB HASAN @ ZIDAN VS STATE OF WEST BENGAL	AVIK GHOSH
146	CRM (NDPS)/946/2026	SAMIM SK VS STATE OF WEST BENGAL	SHALINI BAIRAGI
147	CRM (NDPS)/947/2026	INJAMUL HOQUE VS STATE OF WEST BENGAL	AVIK GHOSH
148	CRM (NDPS)/948/2026	SAMSAD SK VS STATE OF WEST BENGAL	AVIK GHOSH
149	CRM (NDPS)/949/2026	RAHUL @ SUBHANKAR DAS VS STATE OF WEST BENGAL	TAPODIP GUPTA

150	CRM (NDPS)/950/2026	SANTU SK @ SANTU VS STATE OF WEST BENGAL	SUBHRAJYOTI GHOSH
151	CRM (NDPS)/951/2026	SAINOOR @ SAHNOOR MONDAL VS STATE OF WEST BENGAL	ASHOK KUMAR CHOWDHURY
152	CRM (NDPS)/952/2026	MESSI @ MASIDUR RAHAMAN VS STATE OF WEST BENGAL	MAINAK GUPTA
153	CRM (NDPS)/953/2026	ESTAB SK VS STATE OF WEST BENGAL	MAINAK GUPTA
154	CRM (NDPS)/954/2026	MD BASIR VS STATE OF WEST BENGAL	SABRINA PARVEEN
155	CRM (NDPS)/955/2026	SABIR AHAMED @ SABIR AHAMMED VS STATE OF WEST BENGAL	AVIK GHOSH
156	CRM (NDPS)/956/2026	NIRA BIBI VS STATE OF WEST BENGAL	AVIK GHOSH
157	CRM (NDPS)/957/2026	MORJINA KHATUN VS STATE OF WEST BENGAL	AVIK GHOSH
158	CRM (NDPS)/958/2026	JADU MANDAL VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY
159	CRM (NDPS)/959/2026	HADIKUL SK. VS STATE OF WEST BENGAL	HUSEN MUSTAFI
160	CRM (NDPS)/960/2026	SUMAN GHOSH VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA
161	CRM (NDPS)/961/2026	SK HANNAN AND ANR. VS STATE OF WEST BENGAL	SK SARFARAJ NAWAJ
162	CRM (NDPS)/962/2026	FIROJ SEKH VS STATE OF WEST BENGAL	AVIK GHOSH
163	CRM (NDPS)/963/2026	AMAN SK VS STATE OF WEST BENGAL	MD WASIM AKRAM
164	CRM (NDPS)/964/2026	ABDUS SALAM @ ABDUS SAMAD @ GONGA VS STATE OF WEST BENGAL	MD WASIM AKRAM
165	CRM (NDPS)/965/2026	SAMIR GHOSH @ SAMIR KUMAR GHOSH VS STATE OF WEST BENGAL	AVIK GHOSH
166	CRM (NDPS)/966/2026	AMINUL ISLAM @ AMINUL ISLAM MONDAL VS STATE OF WEST BENGAL	AVIK GHOSH
167	CRM (NDPS)/967/2026	JAYEETA SAHA VS UNION OF INDIA	NAZIR AHMED
168	CRM (NDPS)/968/2026	RIPAN MONDAL VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
169	CRM (NDPS)/969/2026	MIJANUR RAHAMAN VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
170	CRM (NDPS)/970/2026	AMINUL ISLAM VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
171	CRM (NDPS)/971/2026	PURNENDU BANERJEE @ RANJU VS STATE OF WEST BENGAL	SAYAN KANJILAL
172	CRM (NDPS)/973/2026	MD ABDULLAH SK VS STATE OF WEST BENGAL	MAINAK GUPTA
173	CRM (NDPS)/974/2026	INJAMUL HOQUE @ INJAMUL HAQUE VS STATE OF WEST BENGAL	AVIK GHOSH

174	CRM (NDPS)/975/2026	RAJIKUL ISLAM VS STATE OF WEST BENGAL	MD WASIM AKRAM
175	CRM (NDPS)/976/2026	ALAM VS STATE OF WEST BENGAL	MD WASIM AKRAM
176	CRM (NDPS)/977/2026	SATTAR ALI VS STATE OF WEST BENGAL	MD WASIM AKRAM
177	CRM (NDPS)/978/2026	MD. KURBAN KHAN VS STATE OF WEST BENGAL	KOUSTAV DAS
178	CRM (NDPS)/979/2026	MAIDUL ALI VS STATE OF WEST BENGAL	AVIK GHOSH
179	CRM (NDPS)/980/2026	SANKAR SAHA VS STATE OF WEST BENGAL	MD WASIM AKRAM
180	CRM (NDPS)/981/2026	JANU SIKKA @ SIKKA @ JANNU SIKKA @ ABHINANDAN SIKKA VS STATE OF WEST BENGAL	UPASANA BANERJEE
181	CRM (NDPS)/982/2026	EBRAHIM SK. VS STATE OF WEST BENGAL	DEBARNAB ADHIKARY
182	CRM (NDPS)/983/2026	MD MOBARAK HOSSAIN VS STATE OF WEST BENGAL	TAPODIP GUPTA
183	CRM (NDPS)/984/2026	BINOD MAHATO @ BINUD MAHATO VS STATE OF WEST BENGAL	WASIM AKRAM
184	CRM (NDPS)/985/2026	MOSTAKIM SK @ MUSTAKIM SK VS STATE OF WEST BENGAL	MD WASIM AKRAM
185	CRM (NDPS)/986/2026	SAFIKUL GHARAMI VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA
186	CRM (NDPS)/987/2026	LALCHAND SK VS STATE OF WEST BENGAL	SOMNATH ADHIKARY
187	CRM (NDPS)/988/2026	NATUN RANA @ NUTUN @ TOTON @ TUTUN VS STATE OF WEST BENGAL	MADHURAI SINHA
188	CRM (NDPS)/989/2026	AFAJUDDIN MONDAL VS STATE OF WEST BENGAL	AVIK GHOSH
189	CRM (NDPS)/990/2026	BANAMBAR TANDIA AND ANR. VS STATE OF WEST BENGAL	TANMAY CHOWDHURY
190	CRM (NDPS)/991/2026	DINABANDHU GANDA AND ANR. VS STATE OF WEST BENGAL	TANMAY CHOWDHURY
191	CRM (NDPS)/992/2026	SIJARUL SK VS STATE OF WEST BENGAL	TAPODIP GUPTA
192	CRM (NDPS)/993/2026	RAKESH SAHA VS STATE OF WEST BENGAL	MADHUMITA BASAK
193	CRM (NDPS)/994/2026	SARIF SK VS STATE OF WEST BENGAL	SABRINA PARVEEN
194	CRM (NDPS)/995/2026	MURTUJA SK @ MURTOJA SK @ NASU VS STATE OF WEST BENGAL	AVIK GHOSH
195	CRM (NDPS)/996/2026	MD SAFIBUR RAHAMAN @ SAFIBUR @ SAFIBUR RAHAMAN VS STATE OF WEST BENGAL	AVIK GHOSH
196	CRM (NDPS)/997/2026	MUSTAK AHAMMED @ BABU VS STATE OF WEST BENGAL	AVIK GHOSH

197	CRM (NDPS)/998/2026	DILIP KHAN VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY
198	CRM (NDPS)/999/2026	SEKH ABDUR RAHIM @ SK ABDUR RAHIM @ KELIM AND ANR. VS STATE OF WEST BENGAL	SRINJAN GHOSH
199	CRM (NDPS)/1000/2026	MIRAN SK AND ANR. VS STATE OF WEST BENGAL	SHABANA HASIN
200	CRM (NDPS)/1001/2026	MUSTAK AHAMED MONDAL @ NANTU AND ORS. VS STATE OF WEST BENGAL	SHABANA HASIN
201	CRM (NDPS)/1002/2026	BABLU MIA AND ANR. VS STATE OF WEST BENGAL	BISWAJIT TIWARI
202	CRM (NDPS)/1003/2026	ABU TALEF SK @ ABU VS STATE OF WEST BENGAL	AVIK GHOSH
203	CRM (NDPS)/1004/2026	WAHEDUR RAHAMAN VS STATE OF WEST BENGAL	MAZAHAR HOSSAIN CHOWDHURY
204	CRM (NDPS)/1005/2026	BABU SAHEB PASWAN VS STATE OF WEST BENGAL	ARNAB SAHA
205	CRM (NDPS)/1006/2026	ANARUL SK VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY
206	CRM (NDPS)/1007/2026	ABDUL HAKIM SARDAR @ HAKIM SARDAR VS STATE OF WEST BENGAL	MADHUMITA BASAK
207	CRM (NDPS)/1008/2026	SHILON MONDAL VS STATE OF WEST BENGAL	TAPODIP GUPTA
208	CRM (NDPS)/1009/2026	ABDUL KARIM VS STATE OF WEST BENGAL	TAPODIP GUPTA
209	CRM (NDPS)/1010/2026	SEKH ARIF HOSSAIN @ ARIF SK VS STATE OF WEST BENGAL	ANISUR RAHMAN
210	CRM (NDPS)/1011/2026	AJIBUR RAHAMAN VS STATE OF WEST BENGAL	AVIK GHOSH
211	CRM (NDPS)/1012/2026	TAHID SK @ BISHU VS STATE OF WEST BENGAL	ANISUR RAHMAN
212	CRM (NDPS)/1013/2026	ASADULLA MALLICK @ ASHADULLA MALLICK @ ASHADULLA VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA
213	CRM (NDPS)/1014/2026	DHANANJOY MAHATA @ DHANANJAY MAHATO VS STATE OF WEST BENGAL	AVIK GHOSH
214	CRM (NDPS)/1015/2026	ANBAR ALAM @ ANWAR ALAM @ ANOWAR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
215	CRM (NDPS)/1016/2026	BIKASH KRITYANIA @ BIKASH KIRTONIA VS STATE OF WEST BENGAL	AVIK GHOSH
216	CRM (NDPS)/1017/2026	MD NAWAJ SARIF @ PAPPU VS STATE OF WEST BENGAL	GOURAV ROY
217	CRM (NDPS)/1018/2026	NUR MOHAMMAD @ NUR MAHAMMAD MONDAL AND ANR. VS STATE OF WEST BENGAL	AVIK GHOSH
218	CRM (NDPS)/1019/2026	SAIFUL MONDAL VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
219	CRM (NDPS)/1020/2026	MD SABA KARIM @ SABA KARIM VS STATE OF WEST BENGAL	MD WASIM AKRAM

220	CRM (NDPS)/1021/2026	SAMIL BASAYEV @ SUNIL BASAYEV VS DIRECTORATE OF REVENUE INTELLIGENCE	BENAJIR HASNA
221	CRM (NDPS)/1022/2026	RAFIKUL SK. @ RAJIKUL SK. @ KALU @ TITU SK. VS STATE OF WEST BENGAL	DEBARNAB ADHIKARY
222	CRM (NDPS)/1023/2026	ASHRAF HOSSAIN CHOWDHURY VS STATE OF WEST BENGAL	RITU DAS
223	CRM (NDPS)/1024/2026	BIMAN MANDAL VS STATE OF WEST BENGAL	AVIK GHOSH
224	CRM (NDPS)/1025/2026	MITHUN DAS VS UNION OF INDIA	ANISUR RAHMAN
225	CRM (NDPS)/1026/2026	MD. ANESUR RAHAMAN @ ANISUR RAHAMAN AND ANR. VS STATE OF WEST BENGAL	SK KOBIR
226	CRM (NDPS)/1027/2026	BIJOY KARKETTA AND ANR VS STATE OF WEST BENGAL	SABRINA PARVEEN
227	CRM (NDPS)/1028/2026	SARAJIT PRAMANIK VS STATE OF WEST BENGAL	WASIM AKRAM
228	CRM (NDPS)/1029/2026	MOHAMMAD ASIF EKBAL VS UNION OF INDIA	SANTANU DEB ROY
229	CRM (NDPS)/1030/2026	ANSARUL ISLAM VS STATE OF WEST BENGAL	ARNAB SAHA
230	CRM (NDPS)/1031/2026	ABU SAMAD VS STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY
231	CRM (NDPS)/1032/2026	ODUD SK VS STATE OF WEST BENGAL	ALIUL ISLAM
232	CRM (NDPS)/1033/2026	NAIRUL SK VS STATE OF WEST BENGAL	ANISUR RAHMAN
233	CRM (NDPS)/1034/2026	MD KALIMUDDIN SK VS STATE OF WEST BENGAL	ANISUR RAHMAN
234	CRM (NDPS)/1035/2026	BELAL SK @ BIJU VS STATE OF WEST BENGAL	ANISUR RAHMAN
235	CRM (NDPS)/1036/2026	MD SANWAR HOSSAIN VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
236	CRM (NDPS)/1037/2026	KANAK BARMAN VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
237	CRM (NDPS)/1038/2026	SK. JAKIR HUSEN VS STATE OF WEST BENGAL	SANDIP DINDA
238	CRM (NDPS)/1039/2026	SAURAV KUMAR DAS VS STATE OF WEST BENGAL	RITU DAS
239	CRM (NDPS)/1040/2026	HAZIDUR RAHAMAN @ HAJU @ HAJIDUR VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
240	CRM (NDPS)/1041/2026	MILAN MONDAL @ MANGLU VS STATE OF WEST BENGAL	KAUSHIK CHOUDHURY
241	CRM (NDPS)/1042/2026	SWADESH ROY @ BAPPA @ AKASH AND ORS. VS STATE OF WEST BENGAL	MD WASIM AKRAM
242	CRM (NDPS)/1043/2026	SIDDIK SK VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
243	CRM (NDPS)/1044/2026	GAUTAM KUMAR SINGH VS STATE OF WEST BENGAL	MD. WASIM AKRAM

244	CRM (NDPS)/1045/2026	ALAMIN SEIKH @ MD ALAMIN SEIKH @ ALLAMIN SEIKH VS STATE OF WEST BENGAL	AVIK GHOSH
245	CRM (NDPS)/1046/2026	GOURAV YADAV AND ANR. VS STATE OF WEST BENGAL	RAHUL DEB GOENKA
246	CRM (NDPS)/1047/2026	ANKIT KUMAR @ ANIKIT VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
247	CRM (NDPS)/1048/2026	EJAJUL SK VS STATE OF WEST BENGAL	MD WASIM AKRAM
248	CRM (NDPS)/1049/2026	JUTHIKA PARAMANYA @ JUTHIK PARAMANYA @ RUPA PARAMANYA VS STATE OF WEST BENGAL	SABINA PARVEEN
249	CRM (NDPS)/1050/2026	JASHANPREET KAUR AND ANR. VS UNION OF INDIA	MAYURAKSHI SAHA
250	CRM (NDPS)/1051/2026	RAHUL KARMAKAR VS UNION OF INDIA	MANOJIT DEBNATH
251	CRM (NDPS)/1052/2026	SANGRAM PANDA @ SHIBA @ SHIBU VS STATE OF WEST BENGAL	SABRINA PARVEEN
252	CRM (NDPS)/1053/2026	SAJJAD ALI SK AND ANR. VS UNION OF INDIA	ANISUR RAHMAN
253	CRM (NDPS)/1054/2026	PRASENJIT MANDAL @ BHOLA VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
254	CRM (NDPS)/1055/2026	WAJED ALI MONDAL VS UNION OF INDIA AND ANR	RAI DAS
255	CRM (NDPS)/1056/2026	RIPON KHAN VS STATE OF WEST BENGAL	SK SARFARAJ NAWAJ
256	CRM (NDPS)/1057/2026	AMIRUL SK @ AMIRUL SEKH VS STATE OF WEST BENGAL	ALIUL ISLAM
257	CRM (NDPS)/1058/2026	SAMIM SK @ LEUL VS STATE OF WEST BENGAL	AVIK GHOSH
258	CRM (NDPS)/1059/2026	PRADIP HALDER VS UNION OF INDIA	SHASHANKA SEKHAR SAHA
259	CRM (NDPS)/1060/2026	NASIR SEKH @ NASIR SK VS STATE OF WEST BENGAL	SABRINA PARVEEN
260	CRM (NDPS)/1061/2026	ABHIJIT DAS VS STATE OF WEST BENGAL	MD WASIM AKRAM
261	CRM (NDPS)/1062/2026	MD RAFIK SK @ RAFIK SK VS STATE OF WEST BENGAL	MD WASIM AKRAM
262	CRM (NDPS)/1063/2026	SELIM SK VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
263	CRM (NDPS)/1064/2026	BABLU BARMAN VS STATE OF WEST BENGAL	ANINDYA GHOSH
264	CRM (NDPS)/1065/2026	JHANTU SARKAR VS STATE OF WEST BENGAL	ARUP KUMAR BHOWMICK
265	CRM (NDPS)/1066/2026	JIABUL SK. @ JIABUR SK VS STATE OF WEST BENGAL	JISAN IQUBAL HOSSAIN
266	CRM (NDPS)/1067/2026	ALLARAKHA @ RIPANJ AND ORS. VS STATE OF WEST BENGAL	DEBARNAB ADHIKARY

267	CRM (NDPS)/1068/2026	MOHAMAD JALAUDDIN SHAH @ MD JALAUDDIN SHAH VS STATE OF WEST BENGAL	SHASHANKA SHEKHAR SAHA
268	CRM (NDPS)/1069/2026	SAHIR ALI @ MD. SAHIR ALI VS STATE OF WEST BENGAL	SHABANA HASIN
269	CRM (NDPS)/1070/2026	KAMALUDDIN SK VS STATE OF WEST BENGAL	ARUSHI RATHORE



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 19

Second Floor

Main Building

SINGLE BENCH (SB - VII)

AT 10:30 AM

HON'BLE JUSTICE HIRANMAY BHATTACHARYYA

FROM 2nd MARCH, 2026 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LAND UNDER GROUP-I INCLUDING APPLICATIONS CONNECTED THERETO AND MATTERS RELATING TO THE PUBLIC PREMISES (EVICTION OF UNAUTHORIZED OCCUPANTS) ACT, 1971 AND THE WEST BENGAL PUBLIC LAND (EVICTION OF UNAUTHORIZED OCCUPANTS) ACT, 1962 INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO CO-OPERATIVE SOCIETIES UNDER GROUP-V INCLUDING APPLICATIONS CONNECTED THERETO;

HEARING OF WRIT PETITIONS IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO [FROM 2011 TO 2015].

ON EVERY TUESDAY, GROUP - V CO-OPERATIVE MATTERS WILL BE TAKEN UP FROM 2 P.M.

ON EVERY THURSDAY ORIGINAL SIDE MATTERS WILL BE TAKEN UP AT 2:00 P.M., THEREAFTER, IF TIME PERMITS APPELLATE SIDE MATTERS WILL BE TAKEN UP SERIALLY.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/98834894049?pwd=vNwISDWkYRpVIX60bWfnfcMg1Bbd55.1>

FOR JUDGMENT

(AT 1:00 P.M.)

1	RVW/20/2025	SRIDIP KUMAR BERA VS UNION OF INDIA AND ORS.	SOUJANYA BANDYOPADHAYAY
IA NO: CAN/1/2025			
in	WPA/19214/2022	SRIDIP KUMAR BERA VS UNION OF INDIA AND ORS.	SOUJANYA BANDYOPADHAYAY
2	WPA/211/2026	BADARTALA MADHYAMIK BALIKA VIDYAMANDIR AND ANR. VS PRINCIPAL SECRETARY, LAND AND LAND REFORMS AND REFUGEE RELIEF AND REHABILITATION DEPT. AND ORS.	TRIPTIMOY TALUKDER
<u>NEW MOTION</u>			
3	WPA/10875/2026	KABERI BAG VS UNION OF INDIA AND ORS.	RAKIB HOSSAIN KHAN
4	WPA/10880/2026	GOUTAM HALDER VS STATE OF WEST BENGAL AND ORS.	SAMAR KUMAR PAL
5	WPA/10905/2026	KMALES GHOSH VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
6	WPA/11041/2026	SOURAV KHANRA VS STATE OF WEST BENGAL AND ORS.	IPSITA GHOSH
7	WPA/11174/2026	MANIKA MAHANTA VS STATE OF WEST BENGAL AND ORS.	SUJIT BANERJEE

8	WPA/11224/2026	UTTAM KUMAR SANTRA VS STATE OF WEST BENGAL AND ORS.	PINKI SAHA
9	WPA/11301/2026	CHANDAN DHARA VS UNION OF INDIA AND ORS.	SALIL KUMAR MAITI
10	WPA/11304/2026	DIPAK KUMAR MITRA @ KHANRA VS UNION OF INDIA AND ORS.	SK. RAJAU ALAM
11	WPA/11449/2026	WASHIM GOLDAR VS STATE OF WEST BENGAL AND ORS.	DEBAPRIYA GHOSH
12	WPA/11676/2026	SUNDAR TEWAR @ S SUNDAR TEWAR VS UNION OF INDIA AND ORS.	MRITYUNJOY CHATTERJEE
13	WPA/11677/2026	PAWAN SONKAR @ PAWAN KUMAR SONKAR VS UNION OF INDIA AND ORS.	MRITYUNJOY CHATTERJEE

CONTINUING MATTER

(CO-OPERATIVE)

14	WPA/2023/2026 [AR.CT]	SK. RAJIBUL ISLAM AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUVA GAYEN

SPECIALLY FIXED MATTERS

15	WPA/6951/2025	SAMIR HALDER AND ORS VS STATE OF WEST BENGAL AND ORS.	KIRON SK

IA NO: CAN/1/2025

16	WPA/28542/2025	NITA ROY VS STATE OF WEST BENGAL AND ORS.	TANWEER JAMIL MANDAL

IA NO: CAN/1/2026

17	WPA/11218/2026 [AT 1:00 P.M.]	ASIA PACIFIC GLOBEX PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	ARIJIT DEY

NEW MOTION 1

18	WPA/9433/2026	HARIPADA SAMAI VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
19	WPA/9548/2026	SHANTANU MANNA VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
20	WPA/9582/2026	ABHIJIT KAMILYA VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
21	WPA/9732/2026	LAKSHMAN CHANDRA DINDA VS STATE OF WEST BENGAL AND ORS.	SALIL KUMAR MAITI
22	WPA/9777/2026	SWAPAN DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	NANDADULAL BANDYOPADHYAY
23	WPA/9805/2026	ABDUL GOFUR BISWAS AND ORS VS STATE OF WEST BENGAL AND ORS.	PAPIYA CHATTOPADHYAY
24	WPA/9814/2026	MD. ABUL KALAM LASKAR @ ABU KALAM VS STATE OF WEST BENGAL AND ORS.	RABI KUMAR SAH
25	WPA/9932/2026	CHANDAN JANA VS STATE OF WEST BENGAL AND ORS.	GOURANGA KUMAR DAS
26	WPA/10172/2026	DILIP SARKAR AND ORS VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
27	WPA/10207/2026	HARAN CHANDRA SANTRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
28	WPA/10209/2026	PARUL SARKAR MAJHI AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR

29	WPA/10211/2026	RAJIB SAMUI VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
30	WPA/10246/2026	RAMESH SINGH VS STATE OF WEST BENGAL AND ORS.	SOUMYADEEP BISWAS
31	WPA/10342/2026	BISWANATH AGASTI VS STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
32	WPA/10345/2026	SRIMANTA DOLAI AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
33	WPA/10346/2026	DILIP MAITY AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
34	WPA/10351/2026	BISWAJIT ROY VS STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
35	WPA/10352/2026	DEBASISH PANDA VS STATE OF WEST BENGAL AND ORS.	MANISH KUMAR DAS
<u>MOTION 1</u>			
36	WPA/28282/2025	INDUSHREE KRISHI UDYOG PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	BARNALI GUPTA
37	WPA/28711/2025	PARTHA BHOWMIK VS STATE OF WEST BENGAL AND ORS.	KIRON SK.
38	WPA/29381/2025	NITAI MANDAL VS UNION OF INDIA AND ORS.	KAMAL MISHRA
39	WPA/1067/2026	BURDWAN DISTRICT VOLLEYBALL AND BASKETBALL ASSOCIATION VS STATE OF WEST BENGAL AND ORS.	JYOTI PRAKASH CHATTERJEE
IA NO: CAN/1/2026			
<u>MOTION 2</u>			
40	WPA/21103/2024	MANIK LAL BAG AND ORS. VS UNION OF INDIA AND ORS.	SNEHASIS JANA
41	WPA/22918/2024	M/S. GREEN LAND AGRO INDUSTRIES VS UNION OF INDIA AND ORS	VARSHA ROY
42	WPA/10173/2025	SOVA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	PALASH BAPARI
43	WPA/10266/2025	DIPEN ROUTH VS EASTERN COALFIELDS LIMITED AND ORS.	KAUSTAV BANERJEE
IA NO: CAN/1/2025			
44	WPA/10701/2025	ASHOK KUNDU VS THE STATE OF WEST BENGAL AND ORS.	SINJINI CHAKRABARTI
45	WPA/12115/2025	JS PROCON PRIVATE LIMITED AND ANR VS STATE OF WEST BENGAL AND ORS.	KAMLESH JHA
46	WPA/15204/2025	SHYAMAL MONDAL VS STATE OF WEST BENGAL AND ORS.	AMBIKA SASMAL
IA NO: CAN/1/2026, CAN/2/2026			
47	WPA/16448/2025	SANATAN DAS VS STATE OF WEST BENGAL AND ORS.	RADHASYAM MAITI
48	WPA/17404/2025	NASIM BARI VS THE STATE OF WEST BENGAL AND ORS.	SK. ABUMUSA
49	WPA/18024/2025	JAGRATI COMMOTRADE LLP AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUJIT BANERJEE

50	WPA/18652/2025	UDAY DAS VS STATE OF WEST BENGAL AND ORS.	SOUMAK BERA
51	WPA/20390/2025	MD. ZABBAR ALI VS UNION OF INDIA AND ORS.	SK ABDUR RAHIM
52	WPA/22309/2025	ANIRBAN LAIK VS STATE OF WEST BENGAL AND ORS.	ARANYA SAHA
IA NO: CAN/1/2026			
53	WPA/23644/2025	TAPAN GIRI VS STATE OF WEST BENGAL AND ORS.	KAMAL MISHRA
54	WPA/23989/2025	RATAN JANA AND ORS. VS STATE OF WEST BENGAL AND ORS.	BINOY KUMAR DAS
55	WPA/25094/2025	TAPAS KUMAR MITRA VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
56	WPA/25134/2025	HAIDER MONDAL AND ORS. VS THE CHIEF GENERAL MANAGER (TECH.) AND REGIONAL OFFICE, N. HIGHWAYS AUTHORITY OF INDIA AND ORS.	SANCHAYITA DE
57	WPA/25428/2025	SANAT BAGDI VS STATE OF WEST BENGAL AND ORS.	ARCHISMAN SAIN
58	WPA/25868/2025 [WPA/5849/22 -File not here]	RANJAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SUSANTA KUMAR RAKSHIT
59	WPA/25873/2025	BHOLANATH GHOSH VS STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER
60	WPA/25889/2025	PULIN BEHARI GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER
61	WPA/25932/2025	IMRAN KHAN VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			
62	WPA/25933/2025	CHUNDO KISKU VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			
63	WPA/25934/2025	MOTILAL MURMU VS STATE OF WEST BENGAL AND ORS.	MONIRUZZAMAN
IA NO: CAN/1/2025			
64	WPA/26408/2025	DALI BOSE VS STATE OF WEST BENGAL AND ORS.	HIMANGSHU GHOSH
65	WPA/27052/2025	RABINDRA BAR VS STATE OF WEST BENGAL AND ORS.	SOMOSHREE SAHA
66	WPA/27168/2025	SAHIDUL SHAIKH VS STATE OF WEST BENGAL AND ORS.	AMIT SINGH
67	WPA/27419/2025	SUDHANGSHU GHOSH AND ANR VS STATE OF WEST BENGAL AND ORS.	PRASAD BHATTACHARYYA
68	WPA/28366/2025	NABA KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SAMARESH CHANDRA DHARA
69	WPA/28461/2025	RAJ KUMAR PATRA VS STATE OF WEST BENGAL AND ORS.	SWASTIKA SAHA
70	WPA/28640/2025	MALAY KUMAR MAITY VS STATE OF WEST BENGAL AND ORS.	MANARANJAN JANA

71	WPA/28804/2025	BISWAJIT MITRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
72	WPA/28831/2025	ABDAR ALI MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	MD. YOUNUSH MONDAL
73	WPA/29326/2025	SUBHENDU DUTTA VS STATE OF WEST BENGAL AND ORS.	BHARAT CHANDRA SIMAI
74	WPA/29798/2025	ABDUL SUBAN ALI KHAN VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
75	WPA/683/2026	SOUMA NIYOGI AND ANR VS STATE OF WEST BENGAL AND ORS.	C. K DEORA
76	WPA/1389/2026	SANTIPADA DUTTA VS UNION OF INDIA AND ORS.	SUPRATICK SYAMAL
77	WPA/1558/2026	DIPALI RANI BISWAS VS STATE OF WEST BENGAL AND ORS.	SRJUN SAMANTA
78	WPA/1710/2026	ABUL SEKH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
79	WPA/1757/2026	CELICA DEVELOPERS PVT. LTD. AND ANR VS STATE OF WEST BENGAL AND ORS.	ABHISMITA GOSWAMI
80	WPA/2014/2026	PRASAD SARKAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	KIRON SK.
81	WPA/2128/2026	SANKAR CH DE @ DEY VS STATE OF WEST BENGAL AND ORS.	PUNAM BASU
82	WPA/2604/2026	SANTOSH KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	PUNAM BASU
83	WPA/2735/2026	TARAPADA SAHOO AND ANR VS STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
84	WPA/2786/2026	ASOKE KUMAR MAHATA @SINGHA VS STATE OF WEST BENGAL AND ORS.	J L ROY
85	WPA/3029/2026	PRAHALLAD NASKAR VS STATE OF WEST BENGAL AND ORS.	MD. ZEESHANUZ ZAMAN
86	WPA/3565/2026	GOPAL CHANDRA MUKHERJEE AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA ATHA
87	WPA/3577/2026	GOBINDA PRAMANIK AND ORS. VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
88	WPA/3585/2026	RUMA DUTTA VS STATE OF WEST BENGAL AND ORS.	AJEYO CHOWDHURY
89	WPA/3882/2026	SUJATA GANGULY AND ANR. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
90	WPA/4209/2026	SK. JAKIR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SUSANTA KUMAR RAKSHIT
91	WPA/4361/2026	MANUWAR SHAIKH VS STATE OF WEST BENGAL AND ORS.	SUSMITA ADHIKARY
92	WPA/6817/2026	NABA KUMAR GUHAIT AND ANR. VS STATE OF WEST BENGAL AND ORS.	RIYA GHOSH
93	WPA/8004/2026	AFIYA BEGAM VS STATE OF WEST BENGAL AND ORS.	PINAKI RANJAN MITRA
94	WPA/8480/2026	BISWANATH CHANDRA AND ANR. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA

95	WPA/9646/2026	M.K BERA AND ASSOCIATES AND ORS. VS HONBLE GOVERNOR OF THE STATE OF WEST BENGAL	BINAY KUMAR JAIN
96	WPA/9779/2026	DEBASIS CHAKRABARTI VS STATE OF WEST BENGAL AND ORS.	SHIBAJI MITRA
97	WPA/11341/2026	SURYAKANTA KAIBARTTA VS STATE OF WEST BENGAL AND ORS.	LAKSHMI SHAW
<u>FOR ORDERS</u>			
98	WPA/7978/2024	M/S USHA INTERNATIONAL LIMITED AND ANR. VS UNION OF INDIA AND ORS.	SUBHAM GHOSH
99	WPA/1735/2025	SHYAMAL SAHOO VS STATE OF WEST BENGAL AND ORS.	MOUMITA GHOSH
100	WPA/21348/2025	RAHIM BOX MOLLA VS STATE OF WEST BENGAL AND ORS.	K.M.HOSSAIN
101	WPA/21590/2025	SAILENDRANATH MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	AVIROOP BHATTACHARYA
102	WPA/24333/2025	SUBHAJIT DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUDDHADEV ADAK
103	WPA/25742/2025	SARMILA NASKAR VS STATE OF WEST BENGAL AND ORS.	SAKTI PRASAD CHAKRABARTI
104	WPA/25755/2025	DEBJANI MONDAL VS STATE OF WEST BENGAL AND ORS.	SAKTI PRASAD CHAKRABARTI
105	WPA/25757/2025	DEBDAS MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAKTI PRASAD CHAKRABARTI
106	WPA/25760/2025	CHHAYA RANI ROY VS STATE OF WEST BENGAL AND ORS.	SAKTI PRASAD CHAKRABARTI
107	WPA/25768/2025	MONORAMA MONDAL VS STATE OF WEST BENGAL AND ORS.	SAKTI PRASAD CHAKRABARTI
108	WPA/26533/2025	SHAKTIPADA DAS VS THE STATE OF WEST BENGAL AND ORS.	GOURAB GHOSH
109	WPA/26666/2025	NRIPENDRA NATH KARAK VS THE STATE OF WEST BENGAL AND ORS.	PAMPA DEY(DHABAL)
110	WPA/27953/2025	HATEM ALI VS STATE OF WEST BENGAL AND ORS.	HAMIDUR RAHAMAN
111	WPA/28050/2025	KALIPADA MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUBHAM GHOSH
112	WPA/28240/2025	SMT. RENUKA PATI AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUBHAM GHOSH
113	WPA/28384/2025	BIKASH CHANDRA BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
114	WPA/28386/2025	SANAT KUMAR NAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
115	WPA/28448/2025	GOPAL BAG AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
116	WPA/28823/2025	JAYNAL ABEDIN MOLLA AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
117	WPA/29224/2025	SK. MUSIBUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	KAMAL MISHRA

wt118	WPA/17551/2025	SERAJUL KHAN VS STATE OF WEST BENGAL AND ORS.	KALPITA PAUL
119	WPA/29386/2025	ISHWAR PROSAD GOENKA VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
120	WPA/29538/2025	ANJU DEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANJANA SINHA
121	WPA/29691/2025	MALINA DEY ALIAS MALINA DE VS STATE OF WEST BENGAL AND ORS.	RAHUL AGARWALA
122	WPA/19/2026	SOMNATH CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SUSHANTA KUMAR RAKSHIT
123	WPA/25/2026	MANISHA NASKAR VS STATE OF WEST BENGAL AND ORS.	AMIT BIKRAM MAHATA
124	WPA/215/2026	PARTHA SARATHI BASU VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
125	WPA/231/2026	DEHIPADA GHOSAL @ GHOSHAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHAJIT DE
126	WPA/691/2026	KAMAL MANNA AND ORS. VS STATE OF WEST BENGAL AND ORS.	ASHIS SANTRA
127	WPA/719/2026	KAKALI MONDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUVA GAYEN
128	WPA/733/2026	GOBINDA CHANDRA DUTTA VS STATE OF WEST BENGAL AND ORS.	SABYASACHI HAZRA
129	WPA/764/2026	HIRANMOY MAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANIT DEY
IA NO: CAN/1/2026			
130	WPA/868/2026	SUNIL KUMAR MANDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
131	WPA/896/2026	BIKRAMJIT DAS VS STATE OF WEST BENGAL AND ORS.	CHANDRA NATH SARKAR
IA NO: CAN/1/2026			
132	WPA/1285/2026	SUBHAM MAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	BISWAJIT SARKAR
133	WPA/1288/2026	ABDUL SELIM SK. VS STATE OF WEST BENGAL AND ORS.	SAMIMA AKTAR BANU
134	WPA/1375/2026	SUBIR MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
wt135	WPA/1376/2026	DILIP KUMAR MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
136	WPA/1498/2026	SHAFIUDDIN MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
137	WPA/1530/2026	ASHOKE KUMAR METYA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SATYAM PANDEY
138	WPA/1531/2026	ABUSAMA MALLICK VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
139	WPA/2451/2026	BENIMADHAB GIRI AND ANR. VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
140	WPA/2474/2026	SHYAMAL CHOUDHURY VS STATE OF WEST BENGAL AND ORS.	SOUVIK DAS

141	WPA/2664/2026	SUKLA DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	RIYA GHOSH
142	WPA/3054/2026	SUBHAS JANA VS STATE OF WEST BENGAL AND ORS.	NILKAMAL GHOSH
143	WPA/3563/2026	GURUPRASAD RAUL AND ANR. VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
144	WPA/3572/2026	ASIM MONDAL VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
145	WPA/4503/2026	SAMSUDDIN SEKH @ SK SAMSUDDIN VS STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
146	WPA/5004/2026	NAKUL CHANDRA BAIDYA AND ORS VS STATE OF WEST BENGAL AND ORS.	BINAY SHAW
147	WPA/6945/2026	PRAGATI BIKASH GHORAI AND ORS VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SHYAMAL
148	WPA/7116/2026	PURNA CHANDRA PAUL AND ORS. VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
149	WPA/7445/2026	BIJON MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
150	WPA/8477/2026	SREE CHAITANYA GAUDIYA MATH AND ANR VS STATE OF WEST BENGAL AND ORS.	PRASANTA BEHARI MAHATO
151	WPA/8667/2026	BASUDEB RAUL VS STATE OF WEST BENGAL AND ORS.	CHITRAK BISWAS
152	WPA/9085/2026	RATNA KUNDU AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
<u>NEW MOTION 2</u>			
153	WPA/5316/2026	SHAHARYAR ALI RAJEYUN IQBAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SOUMEN BARMAN
154	WPA/5319/2026	PRABHAS GHOSH VS STATE OF WEST BENGAL AND ORS.	KALYAN SENGUPTA
155	WPA/5428/2026	SUPIRAN KHATUN VS STATE OF WEST BENGAL AND ORS.	SAHINA PARVIN
wt156	WPA/17996/2025	MAINUDDIN AHAMMAD VS STATE OF WEST BENGAL AND ORS.	MAHABOOB AHMED
157	WPA/5549/2026	CHAMELI HALDER VS THE STATE OF WEST BENGAL AND ORS.	CHANDRA NATH SARKAR
wt158	WPA/22957/2025	CHAMELI HALDER VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
159	WPA/5958/2026	GITA KABIRAJ AND ORS. VS STATE OF WEST BENGAL AND ORS.	SREETAMA NEOGI
160	WPA/8760/2026	PRATEEK JAIN VS STATE OF WEST BENGAL AND ORS.	DIVYA AGARWAL
<u>NEW MOTION - 3</u>			
161	WPA/14221/2025	MILAN KNATI CHATTERJEE VS THE STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
162	WPA/29743/2025	ANAND KUMAR LAKHANI VS STATE OF WEST BENGAL AND ORS.	DHANANJAY NAYAK
163	WPA/415/2026	PARTHA HALDER AND ANR. VS UNION OF INDIA AND ORS.	SUBHAJIT BARMAN

164	WPA/1503/2026	SAFIYAR GAJI AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
165	WPA/1509/2026	ALLAUDDIN MOLLICK AND ORS. VS STATE OF WEST BENGAL AND ORS.	SWAPAN KUMAR KAR
166	WPA/2463/2026	BAPI KANDAR VS STATE OF WEST BENGAL AND ORS.	MIR ANOWAR
167	WPA/2724/2026	AMIT KUMAR DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	NUPUR CHOUDHURI
168	WPA/4647/2026 [AR.CT]	JIWAN DAS BAJAJ VS STATE OF WEST BENGAL AND ORS.	NAIRANJANA GHOSH
169	WPA/4687/2026	ASHOK PATRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR KAMILA
170	WPA/4727/2026	SUDARSHAN MONDAL ALIAS GURUPADA MONDAL VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR KAMILA
171	WPA/4785/2026	TARUN KANTI MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUBHADEEP CHATTERJEE
172	WPA/4835/2026	EASTERN COALFIELDS LIMITED VS STATE OF WEST BENGAL AND ORS.	SYED NURUL AREFIN
173	WPA/4965/2026	SANDIP HALDER VS STATE OF WEST BENGAL AND ORS.	PARTHA SENGUPTA
174	WPA/5308/2026	ASHOK KUMAR SANTRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	RESHMA KHATUN
175	WPA/5322/2026	PARTHA MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	PAPIYA NASKAR
176	WPA/5470/2026	SHAMSUL HUDA SARDAR AND ANR VS STATE OF WEST BENGAL AND ORS.	ANIL KUMAR CHATTOPADHYAYA
177	WPA/5976/2026	FULCHHURATAN BIBI VS UNION OF INDIA AND ORS.	SAGNIK BHATTACHARYA
178	WPA/5990/2026	MD. KAMALUDDIN MONDAL VS STATE OF WEST BENGAL AND ORS.	MD. YOUNUSH MONDAL
179	WPA/6004/2026	SK. ALI HOSSAIN AND ANR. VS STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE
180	WPA/6007/2026	GITA KARAK VS STATE OF WEST BENGAL AND ORS.	PRIYABRATA BATABYAL
181	WPA/6131/2026	SAYAN PANDA VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
182	WPA/6135/2026	DHANANJAY HALDAR VS STATE OF WEST BENGAL AND ORS.	KIRON SK.
183	WPA/6143/2026	SIDDHARTHA SOM VS STATE OF WEST BENGAL AND ORS.	CHIRANTAN SARKAR
184	WPA/6223/2026	AKTARAN NESSA BIBI AND ORS VS STATE OF WEST BENGAL AND ORS.	SUBHAM GHOSH
185	WPA/6291/2026	ALOKNATH PAL VS STATE OF WEST BENGAL AND ORS.	MD. GOLAM NURE IMROHI
186	WPA/6746/2026	HRIDAY RANJAN MAJI AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHINABA DAN

wt187	WPA/29231/2025	DIBYAJYOTI DUTTA VS STATE OF WEST BENGAL AND ORS.	JULFIKAR MULLICK
	IA NO: CAN/1/2026		
	IA NO: CAN/1/2026		
188	WPA/6782/2026	RADHA RANI DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	SUBHADEEP CHATTERJEE
189	WPA/6785/2026	DURBADAL DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
190	WPA/6818/2026	SUMAN BASU VS STATE OF WEST BENGAL AND ORS.	SYED SHAMSUL AREFIN
191	WPA/6903/2026	MINARUDDIN KHAN VS STATE OF WEST BENGAL AND ORS.	SOUMYAJIT ROY CHOUDHURY
192	WPA/7093/2026	RAGHUNATH DEB THAKUR VS SECRETARY, GOVT. OF WEST BENGAL , DEPTMENT OF RELIEF AND ORS.	SOUMILI PAUL
193	WPA/7249/2026	SUBHADRA GHOSH VS STATE OF WEST BENGAL AND ORS.	MAITRAYEE CHATTERJEE
194	WPA/7276/2026	ARATI GHOSH VS STATE OF WEST BENGAL AND ORS.	SOUNAK MANDAL
195	WPA/7294/2026	ARABINDA MAJI VS STATE OF WEST BENGAL AND ORS.	PRATITI DAS
196	WPA/7366/2026	DIPAK KUMAR PANDA AND ORS VS STATE OF WEST BENGAL AND ORS.	RAJKUMAR SAIN
197	WPA/7792/2026	MAHARAJA SHREE UMAID MILLS LTD VS STATE OF WEST BENGAL AND ORS.	SAGNIK MUKHERJEE
198	WPA/7799/2026	UMAKANT SHAW VS STATE OF WEST BENGAL AND ORS.	ABHISEK BANERJEE
199	WPA/7821/2026	KABERI DAS VS STATE OF WEST BENGAL AND ORS.	ANINDYA SUNDAR CHATTERJEE
200	WPA/7894/2026	DEBASISH DWIBEDI AND ORS VS STATE OF WEST BENGAL AND ORS.	SNEHASIS JANA
201	WPA/8019/2026	BISHNU PADA MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	BALARAM PANDIT
202	WPA/8244/2026	BHAGAT JEE STEELS PRIVATE LIMITED AND ANR. VS ASANSOL DURGAPUR DEVELOPMENT AUTHORITY AND ORS.	PINAKI RANJAN CHAKRABARTI
	IA NO: CAN/1/2026		
wt203	WPA/17706/2022	BHAGAT JEE STEELS PRIVATE LIMITED AND ANR VS ASANSOL DURGAPUR DEVELOPMENT AUTHORITY AND ORS	PINAKI RANJAN CHAKRABORTI
204	WPA/8451/2026	MAKHAN CHANDRA SARKAR VS STATE OF WEST BENGAL AND ORS.	FARHIN MUSTAQUE
205	WPA/8537/2026	ANJALI DAS VS THE GOVERNMENT OF WEST BENGAL AND ORS	SUMITAVA CHAKRABORTY
206	WPA/8694/2026	TAPAS BISWAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	DEBOTTAM DAS
NEW MOTION - 4			
207	WPA/29096/2025	NAGENDRA NATH BHAKAT AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANAS KUMAR DAS

208	WPA/614/2026	KARIM MALLICK AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
209	WPA/2384/2026	ASOK KUMAR SINHA VS STATE OF WEST BENGAL AND ORS.	SHAYANI DAS
210	WPA/2921/2026	SAHADEB DEY VS STATE OF WEST BENGAL AND ORS.	MANYA PODDAR
211	WPA/3058/2026	RAJIB CHAKRABORTY AND ORS. VS STATE OF WEST BENGAL AND ORS.	BANDANA MONDAL
212	WPA/3191/2026	RAHAMAN MOLLA VS STATE OF WEST BENGAL AND ORS.	IQRA RAHAMAN
213	WPA/3233/2026	AMALENDU MAITY VS STATE OF WEST BENGAL AND ORS.	SUBHAYAN BARIK
214	WPA/3258/2026	MINATI KUNDU VS STATE OF WEST BENGAL AND ORS.	ARINDAM MITRA
215	WPA/3267/2026	GOPAL HALDER AND ORS. VS STATE OF WEST BENGAL AND ORS.	AVIROOP BHATTACHARYA
216	WPA/3273/2026	DEBABRATA DHAR VS STATE OF WEST BENGAL AND ORS.	PRANITA MANDAL
217	WPA/3292/2026	TAFIKUL ISLAM VS STATE OF WEST BENGAL AND ORS.	ASLAM PARVEZ
218	WPA/3390/2026	FAZRUL HAQUE VS STATE OF WEST BENGAL AND ORS.	AVIJIT SAHA
219	WPA/3393/2026	AMINUL HAQUE @ AMINUL HAQUE MONDAL VS STATE OF WEST BENGAL AND ORS.	AVIJIT SAHA
220	WPA/3546/2026	AMIYA GHOSH VS STATE OF WEST BENGAL AND ORS.	PRANITA MANDAL
221	WPA/3841/2026	MD. FAHIM HAIDER VS STATE OF WEST BENGAL AND ORS.	SHILPI GHOSH
222	WPA/4745/2026	KITCHEN APPLIANCES INDIA LIMTIED AND ANR. VS SENIOR SPECIAL SECRETARY AND APPELLATE AUTHORITY AND ORS.	SURANJAN CHATTERJEE
223	WPA/6170/2026	PURBACHAL CO-OPERATIVE HOUSING SOCIETY LTD. AND ANR VS STATE OF WEST BENGAL AND ORS.	DEBOLINA GHOSH
224	WPA/6294/2026	BENGAL EV HUB AND ORS. VS UNION OF INDIA AND ORS.	ARINDAM DAS
225	WPA/6296/2026	M/S DUBRAJPUR AUTO CENTRE (INDIAN OIL) AND ORS VS UNION OF INDIA AND ORS.	ARINDAM DAS
226	WPA/7092/2026	SUSANTA PATTANAYAK AND ORS. VS UNION OF INDIA AND ORS.	ARIJIT BERA
227	WPA/7768/2026	DEB KAMAL JANA AND ORS. VS STATE OF WEST BENGAL AND ORS.	PRATAP SANFUI
228	WPA/7896/2026	MAYA DAS VS STATE OF WEST BENGAL AND ORS.	SANDIPAN DAS
IA NO: CAN/1/2026			
229	WPA/8017/2026	SACHINDRA NATH BHANJA VS STATE OF WEST BENGAL AND ORS.	SAIKAT CHATTERJEE

230	WPA/8135/2026	ANGAD DAS VS STATE OF WEST BENGAL AND ORS.	MUKTESWAR MAITY
231	WPA/8140/2026	SK. MOSIAR ALI VS STATE OF WEST BENGAL AND ORS.	DEBOSRI CHATTERJEE
232	WPA/8241/2026	ASHIM KUMAR NASKAR VS STATE OF WEST BENGAL AND ORS.	DEBABRATA SEN
233	WPA/8464/2026	FANSUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
234	WPA/8621/2026	DALI BEGUM VS STATE OF WEST BENGAL AND ORS.	NAZRUL M.Z. HASAN
235	WPA/8624/2026	SIMA SINGHA THAKUR VS STATE OF WEST BENGAL AND ORS.	SUBHAS CHANDRA ATHA
236	WPA/8684/2026	AYUB ALI PANDIT VS STATE OF WEST BENGAL AND ORS.	JYOTI AGARWAL
237	WPA/8710/2026	PARIMAL MONDAL VS STATE OF WEST BENGAL AND ORS.	JYOTI AGARWAL
238	WPA/8719/2026	NURUL HAQUE HALDER AND ORS. VS STATE OF WEST BENGAL AND ORS.	AVIROOP BHATTACHARYA
239	WPA/8905/2026	ALKESH BISWAS VS STATE OF WEST BENGAL AND ORS.	ATIS KUMAR BISWAS
240	WPA/9056/2026	OIL AND NATURAL GAS CORPORATION LIMITED (ONGC) AND ANR. VS STATE OF WEST BENGAL AND ORS.	NEELINA CHATTERJEE
241	WPA/9136/2026	ALOKE ADHIKARI VS STATE OF WEST BENGAL AND ORS.	SOUGATA MITRA
242	WPA/9263/2026	AMAL SINGHA VS STATE OF WEST BENGAL AND ORS.	SUPARNA DAS
243	WPA/9302/2026	RIMI JORDER @ GANGULY AND ANR VS STATE OF WEST BENGAL AND ORS.	SHAKEEL KHAN
244	WPA/9954/2026	MANAS KUMAR DUTTA VS STATE OF WEST BENGAL AND ORS.	SUBHAM DUTTA
245	WPA/10213/2026	NIRANJAN SARKAR AND ANR VS STATE OF WEST BENGAL AND ORS.	BAIBHAV ROY
246	WPA/10340/2026	UDAY KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SHIBJIT MITRA
FOR HEARING			
247	WPA/5179/2025	MADAN MOHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SULAGNA BHATTACHARJEE
wt248	WPA/5214/2025	MADAN MOHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SULAGNA BHATTACHARJEE
wt249	WPA/5241/2025	MADAN MOHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SULAGNA BHATTACHARYA
wt250	WPA/5247/2025	MADAN MOHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SULAGNA BHATTACHARJEE
wt251	WPA/5248/2025	MADAN MOHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SULAGNA BHATTACHARJEE
wt252	WPA/5249/2025	MADAN MOHAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SULAGNA BHATTACHARJEE

253	WPA/25213/2025	GOPAL CHANDRA RANA AND ANR. VS STATE OF WEST BENGAL AND ORS.	BARUN CHATTERJEE
		<u>FIXED MATTER</u>	
254	WPA/23798/2025	SHAIK ABDUL OHAB VS STATE OF WEST BENGAL AND ORS.	GOUTAM SARDAR
IA NO: CAN/3/2026			
wt255	WPA/13095/2025	SHAIK ABDUL OHAB AND ANR. VS STATE OF WEST BENGAL AND ORS.	GOUTAM SARDAR
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 5

First Floor

Main Building

SINGLE BENCH (SB - VIII)

AT 10:30 AM

HON'BLE JUSTICE SAUGATA BHATTACHARYYA

FROM 2ND. MARCH, 2026 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO POLICE UNDER RESIDUARY (GROUP-IX) INCLUDING APPLICATIONS CONNECTED THERETO.

NOTE 1 : MENTIONING FOR INCLUSION IN THE LIST WILL BE ALLOWED ONLY ON MONDAYS. MENTIONING OF URGENT MATTERS SHALL BE PERMITTED EVERYDAY.

NOTE 2 : ITEM NO. 10 ONWARDS (EXCEPT ITEM NO. 18, 49, 59, 526, 543 & 570) FROM MONTHLY CAUSE LIST DATED 04.05.2026 SHALL BE TAKEN UP SERIALLY AFTER EXHAUSTING THE DAILY CAUSE LIST.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/96671448301?pwd=4gQ0NwgszMbx1HGkDqKsVLqvbafff.1>

TO BE MENTIONED

1	WPA/11418/2025	RUPALI KHATUN AND ANR VS STATE OF WEST BENGAL AND ORS.	RIYA DAS
2	WPA/3576/2026	KANCHAN BIBI VS STATE OF WEST BENGAL AND ORS.	PRASANTA KUMAR DAS

EXTENSION OF INTERIM ORDER

3	WPA/23855/2025	ARJUN SINGH VS STATE OF WEST BENGAL AND ORS.	SAMRAT MONDAL

URGENT MOTION

4	WPA/11675/2026	PARESH RAM DAS VS STATE OF WEST BENGAL AND ORS.	SAGNIK MUKHERJEE

NEW MOTION

5	WPA/10017/2026	SHEKHAR MOHAN SAHA VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR DAS
6	WPA/10033/2026	MINTU MALLIK VS STATE OF WEST BENGAL AND ORS.	ARIF EKBAL MOLLA
7	WPA/10130/2026	MOHAMMED ABDUL RASID LASKAR VS STATE OF WEST BENGAL AND ORS.	INDRAJIT ROY CHOWDHURY
8	WPA/10196/2026	GANESH ROY @ BIJOY KUMAR ROY VS STATE OF WEST BENGAL AND ORS.	GOPAL MONDAL

9	WPA/10388/2026	RAMPROSAD GOLDER VS STATE OF WEST BENGAL AND ORS.	INDRAJIT ROY CHOWDHURY
10	WPA/10470/2026	NANDA KISOREMAJUMDER VS STATE OF WEST BENGAL AND ORS.	NASIM AHMED
IA NO: CAN/1/2026			
11	WPA/10604/2026	AMRESH BAHADUR AGRAWAL VS STATE OF WEST BENGAL AND ORS.	ATRAYEE CHATTERJEE
12	WPA/10709/2026	SUCHETA BARUA MONDAL VS STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
13	WPA/10889/2026	AMIT KUMAR BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	RITIKA YADAV
14	WPA/10911/2026	PATITPABAN PATRA VS STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA
15	WPA/10964/2026	LAVISH RAGHAV VS STATE OF WEST BENGAL AND ORS.	RAJIB SADHUKHAN
16	WPA/11056/2026	RANJIT BASU AND ORS VS STATE OF WEST BENGAL AND ORS.	AVIJIT CHATTERJEE
17	WPA/11119/2026	SABIR HOSSAIN LASKAR VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR BOSE
18	WPA/11153/2026	SK. IBRAR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SYED ALI AFZAL
19	WPA/11215/2026	BULBULI PAL VS STATE OF WEST BENGAL AND ORS.	DEBARSHI BRAHMA
20	WPA/11260/2026	MD. ARIF VS STATE OF WEST BENGAL AND ANR.	RAFAT JAHAN
21	WPA/11273/2026	PRATAP BASU VS STATE OF WEST BENGAL AND ORS.	
22	WPA/11287/2026	RAVI PRAKASH VS STATE OF WEST BENGAL AND ORS.	MADHUMITA CHATTERJEE
23	WPA/11360/2026	KARTICK CHANDRA BARUI VS STATE OF WEST BENGAL AND ORS.	MAITRYEE MAITI
24	WPA/11440/2026	SUMI KARMAKAR VS STATE OF WEST BENGAL AND ORS.	MEGHNA CHOWDHURY
25	WPA/11462/2026	SUCHISMITA DHAR AND ORS VS STATE OF WEST BENGAL AND ORS.	DHRITI DAS
26	WPA/11489/2026	ABHISHEK BANBERJEE VS STATE OF WEST BENGAL AND ORS.	ARKA KUMAR NAG
27	WPA/11494/2026	SWAPNA PYNE VS STATE OF WEST BENGAL AND ORS.	AMIT BIKRAM MAHATA



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 237

Second Floor

Sesquicentenary Building

SINGLE BENCH (SB-IX)

AT 10:30 AM

HON'BLE JUSTICE KAUSIK CHANDA

FROM 20TH APRIL, 2026 : - ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATION RELATING TO ALL MATTERS EXCLUDING CRIME AGAINST WOMEN, SECTION 125 OF CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 144 OF BHARATIYA NAGARIK SURAKSHA SANHITA, 2023, THE NEGOTIABLE INSTRUMENTS ACT, 1881 INCLUDING APPLICATIONS CONNECTED THERETO [2025 ONWARDS] EXCLUDING MATTERS RELATING TO SECTION 407 OF CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 447 OF BHARATIYA NAGARIK SURAKSHA SANHITA, 2023.

N.B.- MENTIONING WILL BE ENTERTAINED ONLY ON WEDNESDAY UPON SERVING NOTICE TO THE OTHER SIDE(S).

N.B.- MENTIONING SLIP MUST INDICATE THE LOCATION OF FILE

N.B.- EVERYDAY COMBINED MONTHLY LIST (DT. 04.05.2026) WILL BE TAKEN UP SERIALLY AFTER COMPLETION OF SUPPLEMENTARY LIST, IF TIME PERMITS.

ON THURSDAY: 'ASSIGNED MATTERS' WILL BE TAKEN UP FIRST. THEREAFTER OTHER MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.

ON FRIDAY: 'APPLICATION' & ' CONTEMPT APPLICATION' WILL BE TAKEN UP FIRST. THEREAFTER, OTHER MATTERS WILL BE TAKEN UP SERIALLY, IF TIME PERMITS.

ON FRIDAY : ORIGINAL SIDE MATTERS WILL BE TAKEN UP AT 2 P.M. IF TIME PERMITS, APPELLATE SIDE MATTERS WILL BE TAKEN UP SERIALLY.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/94423324844?pwd=NslagszNUIBQZPeVCqPI52I4hthpDQ.1>

TO BE MENTIONED

1	CRR/79/2025 (A/V)	JESMINE KHATUN VS STATE OF WEST BENGAL	ARKAPRABHO ROY	ARIJIT GANGULY, PUJA GOSWAMI
2	CRR/803/2025 (A/V)	ALOK PATRA VS STATE OF WEST BENGAL AND ANR	SUHOTRO PALIT	
3	CRR/2613/2025 (A/V)	MANAS KUMAR SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DHIMAN BANERJEE	BIDYUT KUMAR ROY, SUJAN CHATTERJEE
IA NO: CRAN/3/2026				
4	CRR/3289/2025 (A/V)	EASTERN CO-OPERATIVE HOUSING SOCIETY LTD. AND ANOTHER VS STATE OF WEST BENGAL	SOUVIK MAJI	RANABIR ROY CHOWDHURY, BAISHAKHI CHATTERJEE
5	CRR/3695/2025	SURMAN ALI MANDAL VS STATE OF WEST BENGAL AND ANR	TRIPTI PANDEY	
IA NO: CRAN/1/2026				
6	CRR/4034/2025 (A/V)	TARUN KUMAR TIWARI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHINAV RAKSHIT	MADHUSUDAN SUR, SUJATA DAS
7	CRR/4306/2025 (JOINT COMPROMISE) (A/V)	MAHENDRA KUMAR JAJODIA VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI	

IA NO: CRAN/1/2026

wt8	WPA/1812/2026	ROHIT KAYAL VS STATE OF WEST BENGAL AND ORS.	AYAN MONDAL	
9	CRR/4839/2025 (A/V)	RANJIT MANDAL VS STATE OF WEST BENGAL	KAUSTAV BANERJEE	
10	CRR/4845/2025 (A/V)	SADRUL AMIN AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	ASIF DEWAN	RITUPARNA GHOSH, PUJA GOSWAMI
IA NO: CRAN/1/2026				
11	CRR/34/2026 (JOINT COMPROMISE) (A/V)	PRADIP KUMAR DAS VS THE STATE OF WEST BENGAL AND ANR	AMITAVA CHOWDHURY	
IA NO: CRAN/1/2026				
12	CRR/171/2026 (15.06.2026)	MOHAMMAD ARIF VS THE STATE OF WEST BENGAL AND ANR	FIRDAUSH AHMED	
13	CRR/356/2026 (A/V)	LAKSHMI KANTA KAR VS THE STATE OF WEST BENGAL AND ORS.	PRATIK ACHARJEE	ANAND KESHARI, ANKITA PAUL
14	CRR/628/2026 (A/V)	PRIYANKA ROUTH VS THE STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	RUDRADIPTA NANDY, NAHID AHAMED
15	CRR/873/2026 (JOINT COMPROMISE) (A/V)	MAHENDRA KUMAR JAJODIA VS THE STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI	
16	CRR/1033/2026 (A/V)	ANISUR RAHAMAN VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	DEBASISH ROY, RUDRADIPTA NANDY, SUMAN DE
17	CRR/1195/2026 (A/V)	KALIMUDDIN SK @ KOLIMUDDIN SK. @ KALIM UDDIN SK @ MOHAMMED KALIMUDDIN SK VS STATE OF WEST BENGAL AND ANR	MAYUKH MAJUMDER	ANTARIKHYA BASU / SACHIT TALUKDAR
wt18	CRR/1196/2026	KALIMUDDIN SK @ KOLIMUDDIN SK @ KALIM UDDIN SK @ MOHAMMED KALIMUDDIN SEIKH VS STATE OF WEST BENGAL AND ANR	MAYUKH MAJUMDER	ANTARIKHYA BASU / SACHIT TALUKDAR
19	CRR/1538/2026 (A/V)	M/S MANI SQUARE LIMITED AND ORS. VS STATE OF WEST BENGAL AND ANR	MINAL PALANA	ANANDA KESHARI, SUPARNA CHATTERJEE
IA NO: CRAN/1/2026				
20	CRR/1596/2026 (A/V)	IRSHAD HOSSAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABDUL ZAHID	DEBASISH ROY, SUMAN DE, ABHINABHA MUKHERJEE
IA NO: CRAN/1/2026				
21	CRR/1681/2026 (A/V)	CHANDRA NATH SAHA VS STATE OF WEST BENGAL AND ORS.	SUBHAYAN BARIK	RITUPARNA GHOSH, JONAKI SAHA
22	CRR/1683/2026 (A/V)	SHADAB AHMED VS STATE OF WEST BENGAL AND ANR	AMITAVA BHOWMIK	SUMAN DE, SUJAN CHATTERJEE
23	CRR/1707/2026 (REPORT OF LD. REGISTRAR GENERAL) (A/V)	RUKSANA KHATUN @ SAMPA VS STATE OF WEST BENGAL	ADITYA TIWARI	
24	CRR/1737/2026 (A/V)	AMIT GANGULY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOURYADEEP GHOSH	DEBASISH ROY, SUMAN DE, JONAKI SAHA
IA NO: CRAN/1/2026				
APPLICATION FOR BAIL				
(INTERIM)				
25	CRM(M)/776/2026 (08.06.2026)	RAKESH KUMAR SINGH VS STATE OF WEST BENGAL	SAGNIKA BANERJEE	RUDRADIPTA NANDY, BIKRAM MITRA
IA NO: CRAN/1/2026				
EXTENSION OF INTERIM ORDER				
26	CRR/107/2025 (A/V)	SHATARUPA @ SATARUPA DUTTA VS STATE OF WEST BENGAL AND ANR	Puja Goswami	SARYATI DUTTA / TIRUPATI MUKHERJEE
IA NO: CRAN/1/2026				

27	CRR/523/2025	ARIJIT KUMAR SUR VS STATE OF WEST BENGAL AND ANR	SWASTIKA CHOWDHURY	MD. ADIL BADR, ASIF DEWAN
IA NO: CRAN/2/2026				
28	CRR/1627/2025	ARINDAM DUTTA @ BAPPA VS STATE OF WEST BENGAL AND ANR	SHASHANKA SEKHAR SAHA	SUMAN DE, RAHUL GANGULY
IA NO: CRAN/4/2025, CRAN/7/2026				
29	CRR/1843/2025 (A/V)	SK. ISLAM VS STATE OF WEST BENGAL AND ORS.	SOUJANYA BANDYOPADHYAY	MD. ADIL BADR / MANORANJAN MAHATA
IA NO: CRAN/1/2026				
wt30	CRR/2039/2025	M/S MILLENIUM INDIA CONSTRUCTION AND ORS. VS STATE OF WEST BENGAL AND ORS.	SOUJANYO PATTANAYAK	
IA NO: CRAN/1/2025				
IA NO: CRAN/1/2025				
wt31	CRR/1562/2025	C.R. CONSTRUCTION, DEVELOPER VS STATE OF WEST BENGAL AND ANR	SOUJANYA BANDYOPADHYAY	
32	CRR/1914/2025 (A/V)	MANOJ KUMAR BERIA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KARAN DUDHWEWALA	RITUPARNA GHOSH, JONAKI SAHA
IA NO: CRAN/2/2026				
33	CRR/2223/2025 (A/V)	PRIYABRATA DUTTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUMIT MISHRA	
IA NO: CRAN/3/2026				
34	CRR/2386/2025	SHANKAR KUMAR BASU VS TAMALIKA CHANDA	ANIRBAN TARAFDER	
IA NO: CRAN/1/2025, CRAN/3/2026				
35	CRR/2617/2025 (A/V)	SUKALYAN HALDER VS STATE OF WEST BENGAL AND ANR	SINJINI CHAKRABARTI	SUMAN DE, DHANASHREE BISWAS
IA NO: CRAN/4/2026				
36	CRR/2876/2025 (A/V)	SUBRATA SANKAR BAGCHI VS STATE OF WEST BENGAL AND ANR	NEELANJANA GHORUI	RANABIR ROY CHOWDHURY, ANKITA PAUL
IA NO: CRAN/4/2026				
37	CRR/3050/2025 (A/V)	PALLAB MAJUMDAR VS STATE OF WEST BENGAL AND ANR	SANJIB DUTTA	AMITA GAUR, MD.KUTUBUDDIN
IA NO: CRAN/3/2026				
38	CRR/3092/2025 (A/V)	SUMAN BANERJEE VS STATE OF WEST BENGAL AND ANR	NAHID AHMED	JOYDEEP BISWAS, ASRAF MONDAL
IA NO: CRAN/2/2026				
39	CRR/3301/2025 (A/V)	UJJWAL THAKURA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AMEENA KABIR	
IA NO: CRAN/2/2026				
40	CRR/3436/2025 (A/V)	VIVEK SARAOGI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	YOUNUS SULTAN	ANAND KESHARI, JONAKI SAHA
IA NO: CRAN/1/2026, CRAN/2/2026, CRAN/3/2026				
41	CRR/3620/2025 (A/V)	MRIDUL KHAN VS STATE OF WEST BENGAL AND ANR	APURBA KUMAR GHOSH	AMITA GAUR / KARAN BAPULI
IA NO: CRAN/2/2026				
42	CRR/3803/2025	LENSKART SOLUTIONS LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	AYUSH BHALOTIA	RITUPARNA GHOSH / DIKSHA GHOSH
IA NO: CRAN/3/2026				

wt43	CRR/3804/2025	PREETI GUPTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AYUSH BHALOTIA	RUTUPARNA GHOSH / DEBANIK DAS
	IA NO: CRAN/3/2026			
	IA NO: CRAN/3/2026			
44	CRR/3827/2025 (A/V)	NANDINI BERA AND ORS. VS STATE OF WEST BENGAL	SYED MURSHID ALAM	BIDYUT KR. ROY, ANIKET MITRA
	IA NO: CRAN/1/2026			
45	CRR/3871/2025 (A/V)	AMRITPAL SINGH BINDRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	B.N. JOSHI	PRASUN KUMAR DUTTA / MD. KUTUBUDDIN
	IA NO: CRAN/1/2026			
wt46	CRR/2952/2025	KARAN SINGH TYAGI VS STATE OF WEST BENGAL AND ANR	SHRUTI PAL	PRASUN KR. DUTTA, MD. KUTUBUDDIN
	IA NO: CRAN/3/2026			
	IA NO: CRAN/3/2026			
47	CRR/3977/2025 (A/V)	SHRUTI MUKHERJEE (PAL) VS STATE OF WEST BENGAL AND ANR	B. N. JOSHI	SARYATI DUTTA, SUBHAJEETCHOWDHURY
	IA NO: CRAN/1/2026			
48	CRR/4177/2025 (A/V)	PIJUSH SAHA ALIAS PIJUSH CHANDRA SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	S.K. PODDAR	BIDYUT KR. ROY, KUNAL GANGULY
	IA NO: CRAN/2/2026			
49	CRR/4246/2025 (A/V)	BAPPA GHOSH @ BARKA VS STATE OF WEST BENGAL	ABDUL ZAHID	SANJAY BARDHAN, MAUSUMI SARKAR
	IA NO: CRAN/3/2026			
50	CRR/5136/2025	SOUMEN MAJI VS STATE OF WEST BENGAL AND ORS.	DEBLINA DE	DEBASISH ROY,SREYASHEE BISWAS /JONAKI SAHA
	IA NO: CRAN/2/2026			
51	CRR/5410/2025 (A/V)	SAMIR KUMAR NANDI VS THE STATE OF WEST BENGAL AND ANR	TIRTHANKAR DEY	SARYATI DUTTA, SUPARNA CHATTERJEE
	IA NO: CRAN/1/2026			
52	CRR/5558/2025 (A/V)	RAJEEV NAIN MISHRA VS THE STATE OF WEST BENGAL AND ANR	ANTONY PATRICK GOMES	ANAND KESHARI / SRILEKHA CHATTERJEE
	IA NO: CRAN/1/2026, CRAN/2/2026			
53	CRR/6/2026 (A/V)	SHILPI MODI AND ANR. VS THE STATE OF WEST BENGAL AND ANR	AYAN PODDAR	RUDRADIPTA NANDY, NAHID AHMED
	IA NO: CRAN/2/2026			
54	CRR/501/2026 (A/V)	PRADEEP KUMAR AGARWAL VS STATE OF WEST BENGAL AND ANR	SANCHARI CHAKRABORTY	SUMAN DE, BIKRAM MITRA
	IA NO: CRAN/1/2026			
55	CRR/626/2026	ASHIS KR. PAL AND ORS. VS STATE OF WEST BENGAL AND ANR	SAYAN DAW	SUMAN DE, SUJAN CHATTERJEE
	IA NO: CRAN/1/2026			
56	CRR/735/2026 (A/V)	MD. KALIM ANSARI VS STATE OF WEST BENGAL	ABDUL MURSHID	
	IA NO: CRAN/1/2026			
57	CRR/859/2026	MANNOJ KUMAR JAIN VS ENFORCEMENT DIRECTORATE, GOVT. OF INDIA	ARKA GHOSH	
	IA NO: CRAN/1/2026, CRAN/2/2026			
58	CRR/911/2026	RAKESH PODDAR AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	TIRTHANKAR DEY	SREYASHI BISWAS, KUNAL GANGULY
	IA NO: CRAN/1/2026			

59	CRR/959/2026	SURAJIT MITRA VS THE STATE OF WEST BENGAL AND ANR	BRATATI PRAMANICK	SUMAN DE, PUJA GOSWAMI
IA NO: CRAN/1/2026, CRAN/2/2026				
<u>NEW MOTION</u> (CRIMINAL)				
60	CRR/4451/2025	SANJIB DAS @ SANJIB KUMAR DAS VS STATE OF WEST BENGAL AND ANR	DEBOSRI CHATTERJEE	
61	CRR/1110/2026 (A/V)	MUSTAFA FARID HUSSAIN LASKAR VS THE STATE OF WEST BENGAL AND ANR	SHAGUFTA KAINAT KHAN	
IA NO: CRAN/1/2026				
62	CRR/1232/2026	BASUDEV KONAR VS BARUN KUMAR MONDAL	PURBASHA NANDY BRAMHA	
63	CRR/1516/2026 (A/V)	BISWAJIT SINGH @ FOTTU VS STATE OF WEST BENGAL	KAZI MOHKHLASUR RAHMAN	
64	CRR/1691/2026 (A/V)	ARUNIMA BHOWMIK VS STATE OF WEST BENGAL AND ORS.	ANURAG BAGARIA	DEBASISH ROY, SUMAN DE, RAJASHREE TAH
65	CRR/1726/2026 (A/V)	HIRANMOY DAS ALIAS HERONMOY DAS VS STATE OF WEST BENGAL AND ANR	RAJORNA MAZUMDER	RANABIR ROY CHOWDHURY, SUVENI BANERJEE
IA NO: CRAN/1/2026				
66	CRR/1748/2026	SAIKAT KUMAR BAG AND ANOTHER VS NA	TIRUPATI MUKHERJEE	ARIJIT GANGULY, SUJATA DAS
67	CRR/1835/2026	SOURAV MONDAL VS STATE OF WEST BENGAL	DEBASIS KAR	
68	CRR/1838/2026 (A/V)	TAPATI BANERJEE AND ANR. VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR CHATTERJEE	DEBASISH ROY, SUMAN DE, TRISHA RAKSHIT
IA NO: CRAN/1/2026				
69	CRR/1839/2026 (A/V)	TAPATI BANERJEE AND ORS. VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR CHATTERJEE	DEBASISH ROY, SUMAN DE, TRISHA RAKSHIT
IA NO: CRAN/1/2026				
70	CRR/1850/2026 (A/V)	NOUSAD @ NAWSAD ALI MONDAL VS STATE OF WEST BENGAL	UTTA KUMAR PRADHAN	
71	CRR/1884/2026 (A/V)	SERIOUS FRAUD INVESTIGATION OFFICE VS KOHINOOR POWER PRIVATE LIMITED	UTTAM BASAK	
IA NO: CRAN/1/2026				
72	CRR/1894/2026	MD. SALIM VS THE SUPERINTENDENT OF CUSTOMS (PREVENTIVE), PREVENTIVE AND INTELLIGENCE BRANCH, WEST BENGAL AND ANR	A.K. UPADHYAY	
IA NO: CRAN/1/2026				
73	CRR/1898/2026 (A/V)	CHAMELI GHOSH @ PANJA VS STATE OF WEST BENGAL AND ANR	ABHIJIT SARKAR	
74	CRR/1903/2026	SUSHIL KUMAR SINGHA VS STATE OF WEST BENGAL AND ANR	SNEHANSU MAJUMDER	
75	CRR/1924/2026	HEMANT KHAITAN VS ENFORCEMENT DIRECTORATE	SUBHRANGSU MAITI	
76	CRR/1934/2026 (A/V)	ARNAB ROY ALIAS BAPTU AND ANOTHER VS ARPITA KHAN NEE ROY ALIAS MONIA AND ANOTHER	MANAS KUMAR BARMAN	
77	CRR/1955/2026	MD. GOLAM KIBRIA MALLICK VS MD. REJAUL RAHIM	SAIKAT CHATTERJEE	

78	CRR/1957/2026 (A/V)	PAWAN KUMAR RUIA VS THE STATE OF WEST BENGAL AND ANR	RISHAV DUTT
79	CRR/1985/2026	SAMEER KUMAR SHAW AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAIKAT CHATTERJEE
80	CRR/1993/2026 (A/V)	PURNA CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	SANKAR NARAYAN SAHA
81	CRR/2002/2026	SAFIKUL ISLAM MONDAL @ SAFIKUL MANDAL VS STATE OF WEST BENGAL AND ANR	JYOTI AGARWAL
82	CRR/2041/2026	MAMTA AGARWAL VS STATE OF WEST BENGAL AND ANR	JYOTIRMOY TALUKDER
83	CRR/2045/2026	AHILYA SHARMA AND OTHERS VS THE SECURITIES AND EXCHANGE BOARD OF INDIA	YOUNUS SULTAN
84	CRR/2078/2026	HARINARAYAN GOGOI AND ANR VS INDUSIND BANK LTD	DOYEL DEY
85	CRR/2084/2026	SHIBSANKAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SARBANANDA SANYAL
86	CRR/2089/2026 (A/V)	PAPPU ANSARI (JUVENILE) VS STATE OF WEST BENGAL	HRITIK PANDIT
87	CRR/2091/2026	RISHAB SURANA AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRIYANKA SARKAR
88	CRR/2093/2026	AVIJIT CHAKRABARTY VS STATE OF WEST BENGAL AND ANR	PARTHA GHOSH
89	CRR/2095/2026 (A/V)	LILI RANI BISWAS @ SUBHASHREE VS STATE OF WEST BENGAL	JEWEL CHANDA
90	CRR/2099/2026	OM SHANKAR OJHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARCHISMAN SINGH
91	CRR/2104/2026	ATLANTIS INTELLIGENCE LIMITED VS STATE OF WEST BENGAL AND ANR	SONI OJHA
92	CRR/2111/2026	ARSHAD @ ASLAM KHAN @ ERSHAD @ ASLAM VS STATE OF WEST BENGAL	SARYATI DATTA
93	CRR/2120/2026	SHRIRAM INSIGHT SHARE BROKERS LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAYAK RANJAN GANGULY
94	CRR/2121/2026	BIKASH SARDAR VS STATE OF WEST BENGAL	MD ARSHAD RAZA KHAN
95	CRR/2122/2026	BANHI KANJILAL VS STATE OF WEST BENGAL	AVIK GHOSH
96	CRR/2128/2026	DEBASISH CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	DIPAYAN KUNDU
97	CRR/2130/2026	DIBAS KHANRA VS STATE OF WEST BENGAL AND ANR	BRATATI PRAMANICK
98	CRR/2134/2026	ARISTO DUTTAGUPTA VS STATE OF WEST BENGAL AND ANR	AAYUSH SHARMA
99	CRR/2141/2026	SUDIP DAW VS STATE OF WEST BENGAL	SHIBA DAS
100	CRR/2142/2026	SOUMEN SEN AND ANR. VS STATE OF WEST BENGAL	ATREYA CHAKRABORTY

MOTION

101	CRR/132/2026 (A/V)	SIVAM SINGH @ SAHEB SINGH AND ANR. VS STATE OF WEST BENGAL	SARMISTHA BASAK	SUDRADIPTA NANDY, BIKRAM MITRA
102	CRR/143/2026 (A/V)	TARIKUL MOLLA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	TARA PADA DAS	RANABIR ROY CHOWDHURY, ANIKET MITRA
103	CRR/221/2026 (A/V)	REBATI ROUTH AND ORS. VS THE STATE OF WEST BENGAL AND ANR	MANOJ KUMAR BHATTACHARYYA	
104	CRR/422/2026 (A/V)	JAYDEB BERA VS THE STATE OF WEST BENGAL	SARTHAK BURMAN	
105	CRR/508/2026 (A/V)	MAHABUL MONDAL @ MAHABUL RAHAMAN MONDAL VS STATE OF WEST BENGAL AND ANR	AVIJIT GANGULY	SREYASHEE BISWAS, RAJNANDINI DAS
106	CRR/774/2026 (A/V)	ALOK RUNGTA AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	VISHWARUP ACHARYYA	
107	CRR/778/2026 (A/V)	SAHABUDDIN @ BHIM VS THE STATE OF WEST BENGAL	PRALAY HAZRA	
108	CRR/785/2026 (A/V)	SAHARAB KHAN VS THE STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR	RANADEV SENGUPTA, PUJA GOSWAMI
109	CRR/990/2026 (A/V)	HARJOT SINGH VS THE STATE OF WEST BENGAL AND ANR	DATTAREYA DUTTA	
110	CRR/1265/2026 (A/V)	IMRAN KHAN VS STATE OF WEST BENGAL AND ANR	MALAY BHATTACHARYYA	SUMAN DE, SUJAN CHATTERJEE
111	CRR/1685/2026 (A/V)	VIJAY KUMAR AGARWAL @ BIJAY KUMAR AGARWAL VS STATE OF WEST BENGAL AND ANR	ANURAG BAGARIA	SUMAN DE, RAJASHREE TAH
112	CRR/1916/2026	AKBAR KHAN VS STATE OF WEST BENGAL AND ANR	APURBA KUMAR DATTA	
FOR FINAL DISPOSAL				
113	CRR/1026/2026 (A/V)	ZAKIR HUSSAIN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	QUAZI EZAZ AHMED	SAIBAL BAPULI, ARANI BHATTACHARYA
CONTESTED APPLICATION				
114	CRR/3127/2025 (A/V)	MOHAMUDDIN NOBI AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	SK HOSSAIN ALI	SANJAY BARDHAN, RITUPARNA SAHA
IA NO: CRAN/3/2026				
115	CRR/3229/2025 (A/V)	UTPAL KUMAR GAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUROV MONDAL	DEBASISH ROY, SARYATI DUTTA, RITUPARNA SAHA
116	CRR/4837/2025 (A/V)	ASIT KHAMRUI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ATANU BASU	
117	CRR/1706/2026 (A/V)	NANDU K BELANI AND ANR VS STATE OF WEST BENGAL AND ANR	ABHRA JENA	
118	CRR/1763/2026	PANKAJ SINGH ALIAS MD. IMRAN AHMED VS STATE OF WEST BENGAL AND ANR	SOUMISH GHOSH	
119	CRR/1764/2026	PANKAJ SINGH ALIAS MD. IMRAN AHMED VS STATE OF WEST BENGAL AND ANR	SOUMISH GHOSH	
120	CRR/1765/2026	PANKAJ SINGH ALIAS MD. IMRAN AHMED VS STATE OF WEST BENGAL	SOUMISH GHOSH	
ASSIGNED MATTERS				
121	WPA/2027/2016	CHAMPAK KUMAR CHAKRABORTY & ANR VS STATE OF WEST BENGAL & ORS	SYED MASUM SK	

IA NO: CAN/1/2017(Old No:CAN/3300/2017)

wt122	WPA/2829/2019	CHAMPAK KUMAR CHAKRABORTY & ANR VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
wt123	WPA/7038/2018	DR. BADAL KUMAR MAITY VS STATE OF WEST BENGAL & ORS	DILIP KUMAR MAITI
IA NO: CAN/1/2021, CAN/3/2025			
IA NO: CAN/1/2021, CAN/3/2025			
124	WPA/21840/2018 (2 P.M.) (11.06.2026)	ALLIED ICD SERVICES LTD. VS COM. OF CUSTOMS(PREV) WB & ORS.	AVIN SARKAR
IA NO: CAN/1/2020, CAN/2/2020, CAN/3/2020, CAN/4/2021, CAN/5/2022, CAN/6/2023			
wt125	WPA/10617/2021	ALLIER ICD SERVICES LTD VS THE CHIEF COMMISSIONER OF CUSTOMS AND ORS	VIKRAM CHAUDHURI
IA NO: CAN/1/2022, CAN/2/2023			
IA NO: CAN/1/2022, CAN/2/2023			
126	WPA/22848/2019	SWAPAN KUMAR MITRA & ANR VS STATE OF WEST BENGAL & ORS	SANDIPAN MAITY
IA NO: CAN/2/2020(Old No:CAN/1922/2020), CAN/3/2020(Old No:CAN/2904/2020), CAN/4/2020, CAN/5/2021, CAN/6/2022			
127	CPAN/169/2022	MANOJ KUMAR BHAGAT VS MOHUL MUKHOPADHYAY,ADDL REG. OF ASSURANCE IV,KOL	DISHITA CHOWMAL
in	WPA/26376/2017	MANOJ KUMAR BHAGAT VS UNION OF INDIA &ORS	A BANERJEE
128	CPAN/170/2022	PIYUSH KUMAR BHAGAT VS MOHUL MUKHOPADHYAY,ADDL REG. OF ASSURANCE IV, KOL	DIKSHITA CHOWMAL
in	WPA/26380/2017	PIYUSH KUMAR BHAGAT VS UNION OF INDIA &ORS	A BANERJEE
129	WPA/20730/2023	SURJA KUMAR BOSE VS BRIDGE AND ROOF CO. INDIA (LTD)	KHUSBOO RUIA
130	WPA/18409/2024	NCPC-NKAS-UCC(JV) VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
IA NO: CAN/1/2024			
131	WPA/30504/2024 (A/V)	JALAN BUILDERS PRIVATE LIMITED VS ASSISTANT COMMISSIONER OF STATE TAX, BHABANIPUR CHARGE AND ORS.	RAJARSHI CHATTERJEE
IA NO: CAN/1/2026			
132	WPA/30946/2024	MD NASIR VS STATE OF WEST BENGAL AND ORS.	RISHABH AHMAD KHAN
IA NO: CAN/1/2024			
133	WPA/3351/2025	VIPIN VIJAY VS SATYAJIT RAY FILM AND TELEVISION INSTITUTE (SRFTI) AND ANR	DEBASHIS BANERJEE
134	WPA/8749/2025	MIHIR KUMAR ROY VS UNION OF INDIA AND ORS.	RAJESH KSHETRY
135	WPA/9619/2025	IDFC FIRST BANK LIMITED AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	AMAR SINGH
136	WPA/10878/2025	NCPC-NKAS-UCC (JV) VS STATE OF WEST BENGAL AND ORS.	KOUSHEYO ROY
137	WPA/11189/2025	CMATPL NKAS UCC JV VS STATE OF WEST BENGAL AND ORS.	KAUSHEYO ROY
138	WPA/12837/2025	DR. JHUMA SUTRADHAR VS THE STATE OF WEST BENGAL AND ORS.	LAKSHMINATH BHATTACHARYA



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 40

Third Floor

Centenary Building

SINGLE BENCH (SB - XI)

AT 10:30 AM

HON'BLE JUSTICE SUGATO MAJUMDAR

FROM 2ND MARCH, 2026 - 1. HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO (UPTO 2015).

2. CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER/ ELEVATION [FROM 2006 TO 2010]

AND

FROM 11TH MAY, 2026 TO 22ND MAY, 2026 - IN ADDITION TO THE LIST AND DETERMINATION OF HIS LORDSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE ARINDAM MUKHERJEE.

SPECIAL NOTE:

ON TUESDAY AND THURSDAY APPEAL MATTERS WILL BE TAKEN UP AT THE 1ST HALF.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/93604863117?pwd=IcVP4GB8IyfKCSK7Gv7CqRqScH3X6O.1>

FOR JUDGMENT

(AT 2.00 P.M.)

1	SA/1436/1964	JOYNARAYAN SHARMA SINCE DECEASED REP BY GOURI SHARMA VS SHYAM PYARI AND ORS	A.K. SAHA
2	SA/51/2011 (P-I+OS)	RUMA SARKAR VS GURUDAS SIL	SABITA MUKHERJEE
3	SA/146/2017	DILIP KUMAR DEBNATH AND ORS VS SMT. MALATI CHANDRA & ORS	DIPANKAR ADITYA

IA NO: CAN/1/2010(Old No:CAN/8686/2010), CAN/2/2011(Old No:CAN/10945/2011)

TO BE MENTIONED

4	SA/168/2012	ANJALI PANJA & ORS VS SATYABALA DAS	SHILA SARKAR

APPLICATION

5	FMA/1391/2007 (PB) (ANH-5)	NARAYAN CHANDRA DE VS RAGHUNATH ROY	OM NARAYAN RAI
IA NO: CAN/1/2007(Old No:CAN/4956/2007), CAN/3/2023, CAN/4/2023, CAN/5/2023			
6	SA/331/2010 [PB + LCR]	SHRIMATI KHEPI BISOI & ORS VS SHRIMATI DIPALI KHAN	PRASANTA BEHARI MAHATA
IA NO: CAN/3/2026			
7	CPAN/1974/2025	JHARNA MUKHERJEE ALIAS JHARNA GOSWAMI VS SULEKHA BAURI THE PRADHAN CHANDRA PAIRACHALI GRAM PANCHAYAT	SUKHENDU BANERJEE

in	WPA/10019/2025	JHARNA MUKHERJEE @ JHARNA GOSWAMI VS STATE OF WEST BENGAL AND ORS.	SUKHENDU BANERJEE	
HEARING				
8	SA/1004/1976	SRI PRAN KRISHNA MAITY & ORS VS STATE OF WEST BENGAL	MR. H. S. MAJUMDAR	MR. B. MALKHANDY
9	SA/377/1982	GOBINDA HALDER & ORS. VS SMT. INDU BALA HALDAR	MR. M.R. CHAKRABORTY	MR. S.C. DAS
IA NO: CAN/1/2005(Old No:CAN/5982/2005)				
10	SA/514/1982	ARUN KR. BANDOPADHAYAY VS AMRITA LAL RAKSHIT		
IA NO: CAN/1/1999(Old No:CAN/690/1999), CAN/4/2006(Old No:CAN/5938/2006), CAN/6/2009(Old No:CAN/1128/2009), CAN/9/2021				
11	SA/228/1984	AKHAY KR. SADHUKHAN VS NARAYAN CH. SADHUKHAN	ANIT KUMAR RAKSHIT	
IA NO: CAN/1/2008(Old No:CAN/2370/2008), CAN/2/2010(Old No:CAN/8697/2010)				
12	SA/371/1984	SM. URMILA GUPTA VS MATHUR CHANDRA DAS ALIAS METHOR CHANDRA DAS	MR.PARTHA SARATHI BOSE	
13	SA/550/1984	KANAILAL GHOSH VS STATE OF WEST BENGAL	MR.ANIT KUMAR RAKSHIT	N.Y.A
14	SA/602/1986	SRI BALAI CHANDRA ALIAS BALAI DAS VS NANDA GOPAL DAS ADHIKARY AND ORS	MR.GAURI SANKAR PAL	
15	SA/183/1987	PRAVASH CHANDRA DAS VS STATE OF WEST BENGAL & ORS	MR MAHANANDA ROY	
16	SA/495/1987	ABDUL GAFFUR VS NATHUNI MIA	MR. BHASKAR BHATTACHARYYA	
17	SA/750/1987	PARBATI SAHANI AND ORS. VS DHANESWARI DEBI AND ORS.	SUBIR HAZRA	TARIT KUMAR BHATTACHARYA
IA NO: CAN/2/2009(Old No:CAN/8534/2009), CAN/4/2025, CAN/5/2025, CAN/6/2025, CAN/7/2025, CAN/8/2026				
18	SA/373/1988	DALIM GHOSH AND ORS VS KHUDIRAM GHOSH	MRS. SUDIPA RAY	MR. BIJON GHOSH
IA NO: CAN/1/2008(Old No:CAN/1947/2008), CAN/2/2008(Old No:CAN/1948/2008), CAN/3/2008(Old No:CAN/1949/2008)				
19	FMA/1397/1997	SUSHIL KR. SAHA VS SM. AGOMANI SAHA	MR.A.BISWAS	N.Y.A.
20	SA/364/2000	GOLAM RAHAMAN AND ORS VS MOMENA BIBI AND ORS.	ANIT KUMAR RAKSHIT	
21	SA/299/2002	JOMUNA ACHARYA & ORS VS BIJOY KRISHNA ACHARYA	ARUP ROYCHOWDHURY	
IA NO: CAN/2/2011(Old No:CAN/1201/2011)				
22	SA/219/2004	SMT. SUDIPTA PATRA & ORS. VS SAMBHU PRASAD	HIRANMOY BHATTACHARYA	
23	SA/143/2005 (A.N.H.-3)	BIRDHI CHANDRA AGARWAL VS SRABANI MUKHERJEE AND ANR.	APURBA KR. DUTTA	RANJAN CHAKRABORTY
IA NO: CAN/1/2005(Old No:CAN/2510/2005), CAN/2/2011(Old No:CAN/2827/2011)				
24	SA/406/2007 [PB + LCR] (NA-3)	SISIR KR. GHOSH & ORS VS ISANI BALA GHOSH	SABANA KAZI	
IA NO: CAN/1/2005(Old No:CAN/9840/2005), CAN/2/2006(Old No:CAN/6277/2006), CAN/4/2012(Old No:CAN/2507/2012), CAN/11/2026				
25	SA/277/2008 (PI+II+PB+OS+TCR+R.I.CARD)	AMITAVA CHAKRABORTY AND ORS VS KANAILAL KUILA AND ORS	MR. RABINDRANATH MAHATO	

26	SA/585/2008	BABULAL GHATA VS NARAYAN CHANDRA GHATA	PAMPA DEY (DHABAL)	
IA NO: CAN/1/2008(Old No:CAN/7631/2008)				
27	SA/623/2008	NOORJAHAN AND ORS. VS MINHAJUDDIN MONDAL AND ORS.	ALOKE CHATTERJEE	
28	FMA/1153/2008 [PT-I +II+OB+8PBS+10 LCRS] [(CAN 4/2013 (OLD CAN 6302/2013)- APPLN. NOT IN THE FILE]	GOUTAM DAS VS SANDHYA RANI METYA & OTHS.	PRASANTA BEHARI MAHATA	
IA NO: CAN/4/2013(Old No:CAN/6302/2013)				
wt29	FMA/1154/2008	GOUTAM DAS VS SANDHYA RANI METYA 7 OTHS.	PRASANTA BEHARI MAHATA	
30	SA/330/2009	SIB SAHAY KACHHI VS GOURANGA CH. DAS	PRASANTA BEHARI MAHATA	
IA NO: CAN/1/2026				
31	SA/274/2013	SRIMATYA NIHARI BALA MANNA & ORS. VS RANJAN KUMAR MAITY & ORS.	NIBARAN KUMAR DAS	
IA NO: CAN/2/2026				
32	SA/216/2014	AJIT KUMAR MITRA VS KASHI NATH DUTTA	SOVAN MUKHERJEE	
33	SA/345/2014	SMT ARCHANA SARKAR VS KRISHNA SANYAL (LEGAL HEIRS OF JITEN SANYAL) & ORS	ASIS KUMAR GHOSH	
IA NO: CAN/1/2013(Old No:CAN/2134/2013)				
34	FMAT/1411/2015	BISHNUPADA GHOSH VS RADHESHYAM MONDAL & ORS	SARBANANDA SANYAL	
IA NO: CAN/1/2015(Old No:CAN/12321/2015), CAN/2/2021				
35	SA/157/2016	JALSA ALI SAHA AND ORS VS RAHET ALI SAHA AND ORS	NAYEEMUDDIN MUNSHI	
IA NO: CAN/7/2026				
36	SA/216/2019 [P1+ P2+OS+PB +TCR+I COVER FILE]	ADITYA MONDAL & ORS VS KALI PADA BOURI & ORS	TARAPADA DAS	
IA NO: CAN/1/2015(Old No:CAN/10019/2015)				
37	RVW/388/2025	BHUTNATH DAS VS DIPU DAS AND ORS.	NANDINI CHATTERJEE	
IA NO: CAN/1/2025, CAN/2/2026				
in	SA/469/1977	BHUTNATH DAS & ANR VS DIPU DAS AND ORS	MR.C.C.MUKHERJEE	MR.P.K.SAMANTA
IA NO: CAN/7/2024, CAN/8/2025, CAN/9/2025, CAN/10/2025, CAN/11/2025				
IA NO: CAN/7/2024, CAN/8/2025, CAN/9/2025, CAN/10/2025, CAN/11/2025				



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 14

Second Floor

Main Building

SINGLE BENCH (SB - XII)

AT 10:30 AM

HON'BLE JUSTICE BIVAS PATTANAYAK

FROM 2ND MARCH, 2026 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MADRASAH, PRIMARY, PARA TEACHER, MADHYAMIK SIKSHA KENDRA EDUCATION, LIBRARY UNDER GROUP - II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO;

ADMISSION AND HEARING OF ALL CRIMINAL REVISIONAL APPLICATIONS (FROM 2011 TO 2015) INCLUDING APPLICATIONS CONNECTED THERETO;

AND

FROM 27TH MARCH, 2026 - SHALL TAKE UP THE COMPLAINTS / APPEALS RELATING TO THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION FOR THE UNION TERRITORY OF ANDAMAN AND NICOBAR ISLANDS AS PER THE SOLEMN ORDER DATED 11TH FEBRUARY, 2026 PASSED IN WRIT PETITION(S) (CIVIL) NO(s). 1144/2021 [In Re. PAY AND ALLOWANCE OF THE MEMBERS OF THE U.P. STATE CONSUMER DISPUTES REDRESSAL COMMISSION] PASSED BY THE HON'BLE SUPREME COURT OF INDIA.

NOTE 1 : MOTION MATTERS WILL BE TAKEN UP AS FOLLOWS -

MOTION 4 & 5 (MISC) - MONDAY AND FRIDAY

MOTION 1 (PENSION) - TUESDAY

MOTION 2 (MADRASAH) - WEDNESDAY (10.30 A.M. TO 1.15 P.M.)

WEDNESDAY - ASSIGNED AND SPECIALLY ASSIGNED (2.00 P.M. TO 3.30 P.M.)

WEDNESDAY - CRIMINAL REVISIONAL APPLICATIONS (3.30 P.M. TO 4.30 P.M.)

MOTION 3 (TRANSFER) - THURSDAY

NOTE - 2 : MENTIONING WILL BE ALLOWED ONLY ON FRIDAY. EXTREMELY URGENT MATTERS WILL BE ALLOWED ONLY UPON SERVING NOTICE TO THE OTHER SIDE.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/93786900499?pwd=HUzH8O3LCHEEMSntJyNXsLRZjnH9aE.1>

TO BE MENTIONED

1	WPA/22122/2024 [For Correction]	MEHEDI HASAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	SHAHARYAR ALAM

APPLICATION

2	WPCRC/89/2026 (2:15 PM.)	DEBDULAL DAS VS KARUNA SEE, PRADHAN, SANTIPUR GRAM PANCHAYET-I	MASOOQ RAHMAN
in	WPA/21543/2025	DEBDULAL DAS VS STATE OF WEST BENGAL AND ORS.	ROBIUL ISLAM
3	WPCRC/107/2026 (2:00 PM.)	MD. YOUSUF LASKAR VS MANU MONDAL	SYED ARIF AHMED
in	WPA/17940/2023	MD. YOUSUF LASKAR VS STATE OF WEST BENGAL AND ORS.	SYED ARIF AHMED

MOTION 3

[TRANSFER MATTERS]

4	WPA/28588/2025 [TOP]	SRABANI SAMANTA DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
5	WPA/29327/2025 [TOP]	HEMANTA GHOSH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
6	WPA/333/2026 [TOP]	PRADIP GHOSH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
7	WPA/708/2026 [TOP]	NASIM JAVED MALLICK VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
8	WPA/855/2026 [TOP]	DILARA KHATUN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
9	WPA/1205/2026 [TOP]	SANDHYA MONDAL GUIN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
10	WPA/2440/2026 [TOP]	ANUSMITA SAHU VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
11	WPA/5572/2026 [TOP]	SATARUPA SANTRA VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
12	WPA/18014/2024	SUNITA RAJAK VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
13	WPA/28759/2024	MOUMITA BHUNIA VS STATE OF WEST BENGAL AND ORS.	KRISHNENDU BERA
14	WPA/29955/2024	ROSHAN ARA VS THE STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
15	WPA/18849/2025	MOHAMMAD IQBAL VS THE STATE OF WEST BENGAL AND ORS.	SRIKANTA DATTA
16	WPA/19838/2025	CHANDRIMA PATHAK VS STATE OF WEST BENGAL AND ORS.	SOUGATA MITRA
17	WPA/20927/2025	AMITA PATRA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
18	WPA/21446/2025	SUSANTA MANDAL VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
19	WPA/22159/2025	TARAK NATH HALDAR VS STATE OF WEST BENGAL AND ORS.	SOUMYADEEP BISWAS
20	WPA/22830/2025	DIPALI NANDI DE VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
21	WPA/24024/2025	NEMAI KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	JAMINI KANTA GHOSH
22	WPA/24523/2025	EBRAHIM SK. VS STATE OF WEST BENGAL AND ORS.	TORSA MIN BAHAR
23	WPA/24647/2025	SAMARJIT KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
24	WPA/24648/2025	RAJKUMAR NANDI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
25	WPA/24719/2025	PIYALI DAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
26	WPA/24726/2025	PRITI DAS AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
27	WPA/24728/2025	ANINDITA GHOSH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI

28	WPA/24810/2025	NAZMUN NAHAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
29	WPA/24829/2025	SUPARNA MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
30	WPA/24837/2025	PRIYA DAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
31	WPA/25090/2025	PRASANTA SAMANTA VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
32	WPA/25114/2025	SAPTADWIPA DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
33	WPA/25372/2025	MOUSUMI SAHA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
34	WPA/25382/2025	BINITA RAY CHAUDHURI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
35	WPA/25607/2025	CHAMELI PRADHAN MAITY VS STATE OF WEST BENGAL AND ORS.	SUSMITA MONDAL
36	WPA/25609/2025	ANURADDHA KAR (DUTTA) VS STATE OF WEST BENGAL AND ORS.	SUSMITA MONDAL
37	WPA/25796/2025	MAFUJUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
38	WPA/26567/2025	HRITI RANJAN SAHU VS THE STATE OF WEST BENGAL AND ORS.	ARUN KUMAR DAS
39	WPA/26589/2025	BANASHRI ROY VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
40	WPA/26600/2025	SUPRAJIT SARKAR VS THE STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
41	WPA/26715/2025	SUPRIYA KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
42	WPA/26722/2025	SAHIN ASRAF VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
43	WPA/26725/2025	UTPAL MANNA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
44	WPA/26770/2025	SUNIL SHIT VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
45	WPA/26791/2025	MADHURIMA MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
46	WPA/26805/2025	SUSANTA MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
47	WPA/26850/2025	TAHIRA BEGUM VS THE STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
48	WPA/26976/2025	JAYANTI BARMAN VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
49	WPA/27329/2025	PURNENDU BHANDARI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
50	WPA/27336/2025	RANU SAIN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
51	WPA/27384/2025	JHUMUR JANA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

52	WPA/27486/2025	PAPRI PATRA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
53	WPA/27496/2025	APARNA MAJI SARKAR @ APARNA MAJI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
54	WPA/27505/2025	SWATI TALUKDAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
55	WPA/27618/2025	NAZMIN SULTANA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
56	WPA/27702/2025	TANDRA ROY AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
57	WPA/27926/2025	MAHAMUDA KHATUN VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
58	WPA/28239/2025	PARAMITA BASU VS STATE OF WEST BENGAL AND ORS.	WASHEF ALI MONDAL
59	WPA/28295/2025	NILUFA KHATUN VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
60	WPA/28333/2025	TINKU MONDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
61	WPA/28590/2025	BISWAJIT BAIDYA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
62	WPA/28594/2025	GONESH LOHAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
63	WPA/28599/2025	DEBASIS JANA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
64	WPA/28681/2025	KAKALI MONDAL DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
65	WPA/28683/2025	MOUSUMI PAUL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
66	WPA/28688/2025	PIYALI DUTTA KAR @ PIYALI DUTTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
67	WPA/29247/2025	PIYALI BISWAS VS STATE OF WEST BENGAL AND ORS.	SAYANTANEE CHATTOPADHYAY
68	WPA/29251/2025	SWAPNA LAKRA VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
69	WPA/29270/2025	BISWAJIT PAL VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
70	WPA/29380/2025	RITON SHAIKH VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
71	WPA/29388/2025	DEBASHRI RAKSHIT VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
72	WPA/29392/2025	PAPU PAN DE VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
73	WPA/29450/2025	LENIN MARDI @ SIDDHARTH MADDI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
74	WPA/29495/2025	SELIM MOMIN VS STATE OF WEST BENGAL AND ORS.	ANKITA DEY
75	WPA/29638/2025	KSHETRANATH GHOSH VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA

76	WPA/29711/2025	TANUSHREE KUILYA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
77	WPA/29714/2025	PRANAMAY HAZRA VS STATE OF WEST BENGAL AND ORS.	APURBA KRISHNA DAS
78	WPA/29715/2025	KAJAL NAYAK BHUNIA VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
79	WPA/29716/2025	APARNA DOLAI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
80	WPA/29875/2025	ALAMGIR MANDAL VS STATE OF WEST BENGAL AND ORS.	SOUMO CHARAN
81	WPA/29909/2025	APARNA MAHTO VS STATE OF WEST BENGAL AND ORS.	SOUMO CHARAN
82	WPA/29915/2025	BALAI PAHAN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
83	WPA/29997/2025	SUSMITA BHADRA VS STATE OF WEST BENGAL AND ORS.	ARKA BHATTACHARYYA
84	WPA/30066/2025	SUSILA HALDAR VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
85	WPA/223/2026	NASRIN NAHAR KHAN VS STATE OF WEST BENGAL AND ORS.	AMAN GUPTA
86	WPA/224/2026	SAFIUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SUDEEPTO KUMAR BASU
87	WPA/227/2026	SUBHANKAR BHOWMIK VS STATE OF WEST BENGAL AND ORS.	MOUSUMI BHOWAL
88	WPA/228/2026	SAHIN MOLLA VS STATE OF WEST BENGAL AND ORS.	AMAN GUPTA
89	WPA/230/2026	HAMIDA SULTANA VS STATE OF WEST BENGAL AND ORS.	SUDEEPTO KUMAR BASU
90	WPA/281/2026	MAHABUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY
91	WPA/282/2026	MD. BANI ISRAIL VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY
92	WPA/336/2026	SOUMEN MANDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
93	WPA/457/2026	ISMAIL ANSARI VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY
94	WPA/458/2026	GULSANARA KHATUN VS STATE OF WEST BENGAL AND ORS.	AMAN GUPTA
95	WPA/460/2026	BEGUM SUMAIYA VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY
96	WPA/505/2026	SAHAJAN ALI VS STATE OF WEST BENGAL AND ORS.	SUBIR HAZRA
97	WPA/508/2026	ARPAN KAR VS STATE OF WEST BENGAL AND ORS.	JAMINI KANTA GHOSH
98	WPA/585/2026	NANIGOPAL GIRI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
99	WPA/645/2026	PIYALI BISWAS VS STATE OF WEST BENGAL AND ORS.	AMAN GUPTA

100	WPA/781/2026	RANA MURAD VS STATE OF WEST BENGAL AND ORS.	SOMA MAL
101	WPA/843/2026	KHADJJA KHATUN VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
102	WPA/852/2026	MITHU PATTANAYAK VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
103	WPA/853/2026	KARTIK DE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
104	WPA/873/2026	TAPASHI MONDAL VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
105	WPA/875/2026	SOUMEN KUNDU VS STATE OF WEST BENGAL AND ORS.	TULIKA BAG
106	WPA/878/2026	BIKASH CHANDRA BARAT VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
107	WPA/880/2026	SHILPI JAMAN VS STATE OF WEST BENGAL AND ORS.	KRISHNENDU BERA
108	WPA/1005/2026	SOUMEN DAS VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
109	WPA/1026/2026	SUMANA MONDAL BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
110	WPA/1036/2026	RANJIT PAUL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
111	WPA/1063/2026	RIYA MANDAL @ RIYA MANDAL ROY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
112	WPA/1198/2026	RUBI MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	CHIRANTAN SARKAR
113	WPA/1240/2026	SHILPA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
114	WPA/1291/2026	RIMPA DUTTA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
115	WPA/1296/2026	MAHABUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
116	WPA/1299/2026	SAFIKUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY
117	WPA/1321/2026	HASIBUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
118	WPA/1365/2026	REJAUL SK VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
119	WPA/1394/2026	SARJINA KHATUN VS STATE OF WEST BENGAL AND ORS.	SOUPARNA PYNE
120	WPA/1409/2026	ABINASH SARKAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
121	WPA/1417/2026	RITA SARKAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
122	WPA/1452/2026	SMT. PAROMITA HALDER VS STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA
123	WPA/1457/2026	SAIKAT PANCHADHYAI VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY

124	WPA/1497/2026	SANJOY METE AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
125	WPA/1508/2026	UMA ROY MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
126	WPA/1514/2026	ARPITA BARUA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
127	WPA/1515/2026	MUNMUN SHIT VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
128	WPA/1552/2026	RUMPA JANA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
129	WPA/1700/2026	SK. MAHAMMAD ISMILE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
130	WPA/1705/2026	TUHINA PARVIN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
131	WPA/1737/2026	PRANOY RANJAN MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
132	WPA/1738/2026	DOLI KHATUN VS STATE OF WEST BENGAL AND ORS.	SOUPARNA PYNE
133	WPA/1936/2026	MONAMI GHOSH (NEOGI) VS STATE OF WEST BENGAL AND ORS.	SUVADIP BHATTACHERJEE
134	WPA/2043/2026	MD. ABDUL MOTIN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
135	WPA/2052/2026	MD MAINUL HAQUE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
136	WPA/2096/2026	ARCHANA DUTTA VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
137	WPA/2103/2026	TAPABAN ROY VS STATE OF WEST BENGAL AND ORS.	SOUJANYO PATTANAYAK
138	WPA/2125/2026	MD. NADIM ANSARY VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
139	WPA/2146/2026	JAYANTI CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
140	WPA/2150/2026	KALYANI PANDEY VS STATE OF WEST BENGAL AND ORS.	KEYA SUTRADHAR
141	WPA/2243/2026	DEBASIS MANDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
142	WPA/2272/2026	NAZMA KHATUN VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
143	WPA/2287/2026	ARUP NASKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
144	WPA/2359/2026	TANUKA PAL VS STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
145	WPA/2375/2026	RITA KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
146	WPA/2398/2026	LAKHU SHAIKH VS STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE
147	WPA/2437/2026	SK. SAIFUL RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE

148	WPA/2438/2026	SUKUMAR MAJI VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
149	WPA/2615/2026	SANJOY SINHA MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
150	WPA/2620/2026	TUMPA BARIK VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
151	WPA/2624/2026	SAHEB PARAMANICK VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
152	WPA/2665/2026	CHIRANJIB BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
153	WPA/2901/2026	MD. SHAHIDUZZAMAN VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY
154	WPA/2902/2026	NADIRA KHATUN VS STATE OF WEST BENGAL AND ORS.	SUBHAM DEY
155	WPA/2908/2026	PIU RAKSHIT VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
156	WPA/3046/2026	MINARUL SAIKH VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
157	WPA/3088/2026	MOUSUMI BAIDYA VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
158	WPA/3090/2026	TASLIMA KHATUN VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
159	WPA/3094/2026	TANAYA NAG VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
160	WPA/3098/2026	SANKAR SAHA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
161	WPA/3269/2026	GANESH DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
162	WPA/3286/2026	MADHUMITA DHAL VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
163	WPA/3356/2026	WASIMA KHATUN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
164	WPA/3392/2026	MD. ABDUR RAKIB MANDAL VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
165	WPA/3418/2026	MASUM REJA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
166	WPA/3470/2026	MD MOTIUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
167	WPA/3493/2026	JHUMA GARAI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
168	WPA/3658/2026	UJJWAL KUMAR DEOGHARIA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
169	WPA/3688/2026	NIBEDITA MANDAL VS STATE OF WEST BENGAL AND ORS.	MD. YUSUF ALI
170	WPA/3696/2026	SAMIR GHOSH VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
171	WPA/3717/2026	SANJOY KHAMRAI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

172	WPA/3724/2026	SUSMITA GANTAIT VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
173	WPA/3730/2026	DIPTI BISWAS VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
174	WPA/3731/2026	TAPAN SAMANTA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
175	WPA/3863/2026	MD RAHMAT ALI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
176	WPA/3865/2026	APURBA MAITY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
177	WPA/3889/2026	DEBLINA ROY VS STATE OF WEST BENGAL AND ORS.	ASIM KUMAR CHAKRABORTI
178	WPA/3894/2026	KRISHNENDU SARDAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
179	WPA/3900/2026	NABAMITA BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
180	WPA/3905/2026	ANIMA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
181	WPA/4027/2026	SUBHAS CHANDRA MANDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
182	WPA/4028/2026	MANORANJAN BHANJA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
183	WPA/4029/2026	DEBASIS MAHARA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
184	WPA/4062/2026	SAGIR HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
185	WPA/4065/2026	MD AMINUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
186	WPA/4070/2026	SAFI AHMED GEM VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
187	WPA/4285/2026	ANUPAMA GHOSH VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
188	WPA/4293/2026	NILIMA PANJA VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
189	WPA/4296/2026	MD. SURUZZAMAN VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
190	WPA/4297/2026	DEBASMITA PRAHARAJ VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
191	WPA/4348/2026	SUVAJIT PRAMANIK VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
192	WPA/4463/2026	SHAMPA MOI VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
193	WPA/4508/2026	MOHAMMAD ALI VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
194	WPA/4511/2026	ISHAK MALLICK VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
195	WPA/4519/2026	JOYDEB MAHAPATRA VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE

196	WPA/4591/2026	RATNA BISWAS MONDAL VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
197	WPA/4676/2026	POULOMI DAS VS STATE OF WEST BENGAL AND ORS.	SUVADIP BHATTACHARJEE
198	WPA/4732/2026	SANTU KABIRAJ VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
199	WPA/4749/2026	BIPLAB GANGULY VS STATE OF WEST BENGAL AND ORS.	JAYANTA MITRA
200	WPA/4753/2026	TOHIDUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	MOUSUMI BHOWAL
201	WPA/4754/2026	MD. MAINUL ISLAM VS STATE OF WEST BENGAL AND ORS.	MOUSUMI BHOWAL
202	WPA/4756/2026	ASIT KARMAKAR VS STATE OF WEST BENGAL AND ORS.	MOUSUMI BHOWAL
203	WPA/4758/2026	MASUMA KHATUN VS STATE OF WEST BENGAL AND ORS.	PRIYAKSHI BANERJEE
204	WPA/4786/2026	SHAMPA MAHATA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
205	WPA/4787/2026	PRADIP KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
206	WPA/4788/2026	SADDAM HOSEN MONDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
207	WPA/4789/2026	TAHIRUDDIN MANDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
208	WPA/4873/2026	JHUMA BISWAS VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
209	WPA/4879/2026	ANSAR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
210	WPA/4917/2026	PRITHWISH SARKAR VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
211	WPA/4989/2026	MD. EYASIN SHAIKH VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
212	WPA/4999/2026	MURSHID KULI KHAN VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
213	WPA/5005/2026	RAKESH SHAIKH VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
214	WPA/5020/2026	SUMAN KHAN VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
215	WPA/5035/2026	ABIR GOSWAMI VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
216	WPA/5090/2026	SANJIB HAIT VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
217	WPA/5153/2026	NABANITA ADHIKARY VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
218	WPA/5157/2026	JAYASHREE MANA VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
219	WPA/5159/2026	SAHINUR MONDAL VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE

220	WPA/5163/2026	DEBABRATA PATRA VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
221	WPA/5210/2026	DWIJENDRA LAL BARMAN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
222	WPA/5214/2026	SIULI PAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
223	WPA/5215/2026	PRASANTA PATRA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
224	WPA/5253/2026	NAMITA BISWAS VS STATE OF WEST BENGAL AND ORS.	PARTHA GHOSH
225	WPA/5268/2026	TAPAN KUMAR BERA VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
226	WPA/5269/2026	GOBINDA PRASAD SHIT VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
227	WPA/5279/2026	APARNA GARAI VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
228	WPA/5281/2026	ABHIJIT DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
229	WPA/5283/2026	MD ATAUR RAHAMAN MOLLA VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
230	WPA/5291/2026	ABDUL HALIM VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
231	WPA/5292/2026	PIYALI SAHA VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
232	WPA/5325/2026	TAMASI GHOSH @ TAMASI GHOSH GHORAI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
233	WPA/5342/2026	SHAMPA PAUL VS STATE OF WEST BENGAL AND ORS.	ATREYA CHAKRABORTY
234	WPA/5350/2026	DIBYENDU MAL VS STATE OF WEST BENGAL AND ORS.	ATREYA CHAKRABORTY
235	WPA/5353/2026	PRAKASH MANDAL VS THE STATE OF WEST BENGAL AND ORS.	ATREYA CHAKABORTY
236	WPA/5369/2026	SASWATI BIWAS ADHIKARY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
237	WPA/5370/2026	DEEP CHATERJEE VS THE STATE OF WEST BENGAL AND ORS.	BAIBHAV ROY
238	WPA/5374/2026	SUPARNA PAL VS THE STATE OF WEST BENGAL AND ORS.	BAIBHAV ROY
239	WPA/5376/2026	MANAS MONDAL VS THE STATE OF WEST BENGAL AND ORS.	BAIBHAV ROY
240	WPA/5474/2026	MD. SAHADAT HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
241	WPA/5481/2026	IKBAL AHMED VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
242	WPA/5486/2026	MAIDUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
243	WPA/5508/2026	JAYANTA HALDER VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE

244	WPA/5510/2026	SUNISTHA KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
245	WPA/5551/2026	MRINAL ROY VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
246	WPA/5553/2026	KAUSIK BISWAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
247	WPA/5554/2026	ABUL BASAR VS STATE OF WEST BENGAL AND ORS.	SOURADEEP SINGHA
248	WPA/5555/2026	SOUMITA NANDAN VS STATE OF WEST BENGAL AND ORS.	SOURADEEP SINGHA
249	WPA/5557/2026	ANINDITA BISWAS VS STATE OF WEST BENGAL AND ORS.	SUMAN DAS
250	WPA/5562/2026	TAZID ISLAM VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
251	WPA/5571/2026	BASUDEV MAITY VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
252	WPA/5573/2026	SK RAFIKUL ALAM VS STATE OF WEST BENGAL AND ORS.	SUMAN DAS
253	WPA/5603/2026	SADIBUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	MOUSUMI BHOWAL
254	WPA/5613/2026	JULI MONDAL (DAS) VS STATE OF WEST BENGAL AND ORS.	SOUPARNO PYNE
255	WPA/5817/2026	DEBDAS BANGAL VS STATE OF WEST BENGAL AND ORS.	BANSHI BADAN MAITY
256	WPA/5825/2026	SUSMITA KARMAKAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
257	WPA/5851/2026	SOUMEN BAKHARA VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
258	WPA/5871/2026	JOYDEV KHATUA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
259	WPA/5885/2026	SMRITIKANA BAG VS STATE OF WEST BENGAL AND ORS.	APURBA KRISHNA DAS
260	WPA/5911/2026	ANANDAMOY BALIAL VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
261	WPA/5931/2026	SOUMYA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	APURBA KRISHNA DAS
262	WPA/6034/2026	JAYA CHOUDHARY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
263	WPA/6049/2026	SAMIRAN PRAMANIK VS STATE OF WEST BENGAL AND ORS.	GOURAV DAS
264	WPA/6077/2026	SANATAN JANA VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
265	WPA/6084/2026	INDRANIL MITRA VS STATE OF WEST BENGAL AND ORS.	TUSHAR KANTI MUKHERJEE
266	WPA/6116/2026	NANDITA MAITI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
267	WPA/6120/2026	SUBRATA GARAI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

268	WPA/6172/2026	MADHUMITA KAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
269	WPA/6179/2026	LAILA MUN MUN VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
270	WPA/6227/2026	MD SAMIUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
271	WPA/6265/2026	SWARUPA PARIA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
272	WPA/6355/2026	TAPAS BERA VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
273	WPA/6373/2026	SIMA PAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
274	WPA/6375/2026	SANTU ROY VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
275	WPA/6377/2026	SUJAY DAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
276	WPA/6391/2026	BIPLA RAKSHIT VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
277	WPA/6394/2026	PRIYANKA GHOSH VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
278	WPA/6409/2026	ABDUL JABBAR VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
279	WPA/6471/2026	SOHAM SARKAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
280	WPA/6584/2026	MONILAL GIRI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
281	WPA/6588/2026	SAMBHU CHARAN DAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
282	WPA/6612/2026	SUPARNA PAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
283	WPA/6618/2026	PABITRA MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
284	WPA/6620/2026	SUBHASISH NATH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
285	WPA/6621/2026	SOMA PAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
286	WPA/6690/2026	SAMED ALI VS STATE OF WEST BENGAL AND ORS.	HIMADRI SIKHAR CHAKRABORTY
287	WPA/6694/2026	ABHIJIT DEY VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
288	WPA/6697/2026	ARINDAM CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
289	WPA/6699/2026	SHILPA BARIK VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
290	WPA/6703/2026	RAKHI GHOSH VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
291	WPA/6705/2026	JAYANTA GHOSH VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL

292	WPA/6709/2026	SALMA SULTANA VS STATE OF WEST BENGAL AND ORS.	ANJAN BHATTACHARYA
293	WPA/6714/2026	PROSENJIT BANERJEE AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
294	WPA/6718/2026	TUMPA SAHOO VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
295	WPA/6719/2026	RAKESH ISLAM VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
296	WPA/6722/2026	MD. SADDAM HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
297	WPA/6723/2026	ASHIF CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
298	WPA/6724/2026	MD. SELIM MANDAL VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
299	WPA/6733/2026	SUTAPA MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
300	WPA/6735/2026	MD NAWAZ SHARIF VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
301	WPA/6756/2026	SHARMISTHA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
302	WPA/6769/2026	SUTAPA SAHA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
303	WPA/6819/2026	SURANJAN MANDAL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
304	WPA/6955/2026	ASIF HUSSAIN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
305	WPA/6998/2026	SUMAN SARKAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
306	WPA/6999/2026	BANTI MONDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKSH LAHIRI
307	WPA/7035/2026	SWAPNA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
308	WPA/7196/2026	MAMUN MAHAFAZ BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
309	WPA/7203/2026	DIBYENDU MANDAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
310	WPA/7212/2026	SUJOY GHOSH VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
311	WPA/7263/2026	MANIK DAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
312	WPA/7303/2026	PARAMITA DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
313	WPA/7401/2026	MD RAHUL SK VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
314	WPA/7525/2026	UJJAL KUMAR SINGHA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
315	WPA/7528/2026	MD KAMAL HOSSAIN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

316	WPA/7605/2026	DIPANKAR MAITY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
317	WPA/7609/2026	MASIHUR RAHAMAN MOLLAH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKSH LAHIRI
318	WPA/7735/2026	SOUMEN MAHATA VS STATE OF WEST BENGAL AND ORS.	SOMESH KUMAR GHOSH
319	WPA/7738/2026	SEKENDAR ALI MANDAL VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
320	WPA/7740/2026	HABIBUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
321	WPA/7743/2026	KAKALI SARKAR VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
322	WPA/7744/2026	NAYIMA RAHAMAN VS STATE OF WEST BENGAL AND ORS.	SUMAN MUKHERJEE
323	WPA/7745/2026	MAKBUL HOSSAIN VS STATE OF WEST BENGAL AND ORS.	PRIYANKA SAHA
324	WPA/7797/2026	SIMA BISWAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
325	WPA/7801/2026	LABANI BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
326	WPA/7807/2026	PABON SARKAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
327	WPA/7808/2026	NASIRUDDIN AHMED VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
328	WPA/7866/2026	BANDANA GHOSH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
329	WPA/7927/2026	DIPAK KUMAR MAJI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
330	WPA/7928/2026	MST. AJMIRA KHATUN VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
331	WPA/7934/2026	SANATAN MARJIT VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
332	WPA/7945/2026	SOUMITA MAITY AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
333	WPA/8054/2026	SANU BARAT VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
334	WPA/8095/2026	TANUJA GARAI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
335	WPA/8097/2026	PRASANTA KUMAR PAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
336	WPA/8102/2026	SUSMITA DE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
337	WPA/8279/2026	ARPITA KOLEY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
338	WPA/8282/2026	SANTANA DUTTA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
339	WPA/8362/2026	ANKITA BOSE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

340	WPA/8570/2026	SALIM SHAIKH VS STATE OF WEST BENGAL AND ORS.	HIMADRI SIKHAR CHAKRABORTY
341	WPA/8576/2026	UMAR FARUQUE VS STATE OF WEST BENGAL AND ORS.	HIMADRI SIKHAR CHAKRABORTY
342	WPA/8592/2026	SAHALI MONDAL SALUI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
343	WPA/8593/2026	SHUVRO PROKASH ROY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
344	WPA/8606/2026	ERSAD MONDAL VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
345	WPA/8607/2026	CHAMELI SAHA VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
346	WPA/8608/2026	PARTHA DAS VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
347	WPA/8610/2026	JASIMUDDIN SK VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
348	WPA/8611/2026	MD MAINUL HASAN VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
349	WPA/8634/2026	HASANUR JAMAN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
350	WPA/8744/2026	SHAMIM AKHTAR ANSARI VS STATE OF WEST BENGAL AND ORS.	MD. ARIF ANSARI
351	WPA/8764/2026	RAGHUNATH DAS VS STATE OF WEST BENGAL AND ORS.	RIKA DAS
352	WPA/8768/2026	BAPI GHOSH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
353	WPA/8795/2026	SANCHITA MONDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
354	WPA/8858/2026	RATNADEEP BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
355	WPA/8867/2026	TAPAN DHAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
356	WPA/9067/2026	TUHIN BISWAS VS STATE OF WEST BENGAL AND ORS.	SOURODEEP SINGHA
357	WPA/9088/2026	PRANATI DAS GHORAI @ PRANATI DAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
358	WPA/9089/2026	NABIN MONDAL VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
359	WPA/9090/2026	SK SAH JAMAL VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
360	WPA/9094/2026	NUR IMAN SHAIKH VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
361	WPA/9095/2026	ABIDA SULTANA VS STATE OF WEST BENGAL AND ORS.	KINGSUK MONDAL
362	WPA/9155/2026	SABANA AKHTAR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
363	WPA/9352/2026	SUJATA GHOSH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

364	WPA/9357/2026	PINKI SARKAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
365	WPA/9360/2026	DEBARATI ASH AND ANR. VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
366	WPA/9445/2026	NIRUPAM DUTTA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
367	WPA/9449/2026	SUVRA KHANRAH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
368	WPA/9542/2026	SAMARPITA ROY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
369	WPA/9557/2026	DIPANKAR SAHOO VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
370	WPA/9762/2026	MOUTUSI PATRA @ MOUTUSI PATRA PAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
371	WPA/9789/2026	RAJIA MONDAL VS THE STATE OF WEST BENGAL AND ORS	SUDIP GHOSH CHOWDHURY
372	WPA/9875/2026	ASRAFUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
373	WPA/9877/2026	SAIFUL ISLAM VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
374	WPA/10150/2026	RINTI BISWAS VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
375	WPA/10236/2026	PARAMITA KUNDU VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
376	WPA/10465/2026	PRAKASH SATVAYA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
377	WPA/10477/2026	SANJOY GARAI VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
378	WPA/10478/2026	SUMAN SAHU VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
379	WPA/10480/2026	SOMA BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
380	WPA/10484/2026	ARPITA MONDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
381	WPA/10690/2026	SUPARNA MANDAL VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
382	WPA/10802/2026	SONIA MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
383	WPA/10804/2026	SAJIDA KHATUN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
384	WPA/11221/2026	SOUMYADEEP KHAN VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
385	WPA/11222/2026	APURBA DUTTA VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
386	WPA/11262/2026	SHUKLA DEY VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI

387	WPA/11515/2026	BIDYUT GHOSH VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
FOR HEARING			
388	WPA/9245/2022	MD SAMIM AKHTAR KHAN VS STATE OF WEST BENGAL AND ORS.	RIYA DAS
IA NO: CAN/1/2022			
wt389	WPA/10075/2022	SAIMUDDIN SK VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
wt390	WPA/10076/2022	JIARUL HOQUE VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
wt391	WPA/10080/2022	RAHUL VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
wt392	WPA/17294/2022	MOSTAFA JAHANGIR BISWAS VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
wt393	WPA/18582/2022	RANAJIT KR. SARKAR VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
wt394	WPA/18583/2022	NITISH KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
wt395	WPA/18592/2022	DEBASIS SAHA VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
wt396	WPA/18594/2022	DEBASISH MANDAL VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
wt397	WPA/19418/2022	SK ABBAS ALI AND ANR VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
wt398	WPA/19929/2022	MD.MEHEDI HASAN VS STATE OF WEST BENGAL AND ORS.	ALI AHSAN ALAMGIR
wt399	WPA/20291/2022	SHIBU KUNDU VS STATE OF WEST BENGAL AND ORS.	RABIA KHATOON
wt400	WPA/22607/2022	SUDIPTA DEY VS STATE OF WEST BENGAL AND ORS.	RABIA KHATOON



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 29

First Floor

Centenary Building

SINGLE BENCH (SB - XIV)

AT 10:30 AM

HON'BLE DR. JUSTICE AJOY KUMAR MUKHERJEE

FROM 20TH APRIL, 2026:- 1. ADMISSION AND HEARING OF CRIMINAL REVISIONAL APPLICATION RELATING TO CRIME AGAINST WOMEN, SECTION 125 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 144 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023, THE NEGOTIABLE INSTRUMENTS ACT, 1881 INCLUDING APPLICATIONS CONNECTED THERETO [2025 ONWARDS] EXCLUDING MATTERS RELATING TO SECTION 407 OF CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 447 OF BHARATIYA NAGARIK SURAKSHA SANHITA, 2023.

2. REFERENCE UNDER SECTION 395 OF THE CODE OF CRIMINAL PROCEDURE, 1973 CORRESPONDING TO SECTION 436 OF THE BHARATIYA NAGARIK SURAKSHA SANHITA, 2023.

AND

FROM 15TH JANUARY, 2025 :- IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 401 TO ITEM NO. 550 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 6TH JANUARY, 2025 OF HON'BLE JUSTICE RAJA BASU CHOWDHURY EXCEPT THE MATTERS, WHICH ARE DISPOSED OF OR ORDERED OTHERWISE.

SPECIAL NOTE

MORNING SESSION:

TO BE MENTIONED, EXPEDITIOUS DISPOSAL MATTERS, NEW MOTION -1 AND NEW MOTION - 2 WILL BE TAKEN UP SERIALLY.

AFTERNOON SESSION:

APPEAL FOR HEARING AND PART HEARD MATTERS WILL BE TAKEN UP SERIALLY.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99521008086?pwd=LsxXtcMulbkjm6vwnW9hfGSgVpvBlM.1>

TO BE MENTIONED

1	CRR/2493/2019 (PT-HD) (11.6.26)	CENTRAL BUREAU OF INVESTIGATION VS ANJU BARMAN	ANIRBAN MITRA	
2	CO/3926/2024	NUR ISLAM GAZI AND ANR. VS SRI KALLOL DAS AND ORS.	ANIMESH PAUL	
3	CRR/1146/2025 (W/A)	DAYIT LAHIRI VS M/S A-ONE POLYPIPES AND FITINGS PVT. LTD AND ANOTHER	PARTHA SARATHI DAS	
IA NO: CRAN/1/2026				
4	CRR/1738/2025 (22.5.26)	SUDHANYA SENGUPTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARINDAM GUHA	SUMAN DE , SHILADITYA BANERJEE
IA NO: CRAN/1/2026				
wt5	WPA/9085/2025	AYUSH DHANANIA VS STATE OF WEST BENGAL AND ORS.	AMARTYA BASU	
6	CRR/2460/2025 (3 PM) (PT-HD)(10.6.26)	SATARUPA BHATTACHARYA VS DIRECTORATE OF ENFORCEMENT	ARINDAM POALI	
wt7	CRR/2463/2025	SOUVIK BHATTACHARYA VS DIRECTORATE OF ENFORCEMENT	ARINDAM POALI	

wt8	CRR/2464/2025	MANIK BHATTACHARYA VS DIRECTORATE OF ENFORCEMENT	ARINDAM POALI	
9	CRR/3793/2025	DIPU KUMAR SHAW @ DIPU SHAW VS STATE OF WEST BENGAL AND ANR	ARKA RANJAN BHATTACHARYA	ANAND KESHARI, AKASH GANGULY
10	CRR/4374/2025	SUBARNA BANERJEE (MUKHERJEE) VS SOUMIK MUKHERJEE	SUBHOJIT MUKHERJEE	
11	CRR/5545/2025	NOOR ALI @ BAKOR AND OTHERS VS THE STATE OF WEST BENGAL	SUCHISMITA CHAKRABORTY	
12	CRR/5546/2025	ASGHARI SIDDIQUI AND ANOTHER VS THE STATE OF WEST BENGAL	NAZIA PARVEEN	
13	CRR/321/2026	TANUSREE PAN VS THE STATE OF WEST BENGAL AND ANR	MONALISA MAITY	
14	CRR/688/2026	DEBDAS SARKAR VS STATE OF WEST BENGAL AND ANR	DEBLINA DE	SREYASHI BISWAS, DHANASHREE BISWAS
15	CRR/1271/2026 (NTW)	BABY SEN VS STATE OF WEST BENGAL AND ANR	SUBHRAJYOTI DEY	
16	CRR/1829/2026 (COMPROMISE)	SANJAY BANERJEE AND ORS. VS STATE OF WEST BENGAL AND ANR	NAMRATA CHATTERJEE	
IA NO: CRAN/1/2026				
17	CRR/1830/2026	SANJAY BANERJEE AND ORS. VS STATE OF WEST BENGAL AND ANR	NAMRATA CHATTERJEE	
IA NO: CRAN/1/2026				
18	CRR/1837/2026	TAPATI BANERJEE VS STATE OF WEST BENGAL AND ANR	ARUP CHATTERJEE	
IA NO: CRAN/1/2026				
19	CRR/1844/2026	RUDRA NARAYAN BANERJEE @ RUDRA N. BANERJEE VS STATE OF WEST BENGAL AND ANR	ARUP KUMAR CHATTERJEE	
IA NO: CRAN/1/2026				
20	CRR/2067/2026 (W/A)	SUJIT SHAW VS STATE OF WEST BENGAL AND ANR	SUCHISMITA CHAKRABORTY	
<u>EXPEDITIOUS DISPOSAL MATTERS</u>				
21	CRR/5/2025	SAUKAT ALI VS GOUTAM CHAKRABORTY	PRONOJIT ROY	
22	CRR/2057/2026	PURNIMA SARKAR VS STATE OF WEST BENGAL AND ORS.	SHAMIK BAGCHI	
<u>NEW MOTION 1</u>				
23	CRR/562/2026	ARINDAM SARKAR VS THE STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	
24	CRR/999/2026	BIJAY KUMAR MOHANTY VS THE STATE OF WEST BENGAL AND ANR	ASIS BHATTACHARYYA	
25	CRR/1716/2026	RAHIMA BIBI AND OTHERS VS STATE OF WEST BENGAL AND ANR	MALAY BHATTACHARYYA	
26	CRR/4546/2025	PARAG DHOL VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI	
27	CRR/1967/2026	NGMS REALCON LLP AND OTHERS VS PRASENJIT CHOWHDURY	SHOUNAK MONDAL	
28	CRR/3520/2025	SIRSENDU BHAR @ SHIRSHENDU BHAR VS SWAPNA CHANDA CHATTERJEE @ SWAPNA BHAR	HIMADRE GHOSH	

29	CRR/4555/2025	SRIKANT SASTRI VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI
30	CRR/4556/2025	PARAG DHOL VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI
31	CRR/4557/2025	SRIKANT SASTRI VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI
32	CRR/4558/2025	SRIKANT SASTRI VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI
33	CRR/4559/2025	PARAG DHOL VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI
34	CRR/4560/2025	SRIKANT SASTRI VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI
35	CRR/4561/2025	PARAG DHOL VS STATE OF WEST BENGAL AND ANR	SUBHADEEP ADHIKARI
36	CRR/834/2026	SUSANTA KOLEY VS SAGARIKA KOLEY (BELAL)	SABYASACHI HAZRA
37	CRR/1049/2026	JAYANTA KUNDU VS SRABANI KUNDU	PUJA GOSWAMI
38	CRR/1137/2026 (22.5.26)	PIYUSH CHATTERJEE VS ABHIJIT CHOWDHURY @ ABHIJIT CHAUDHURY	SAYAN DAS
IA NO: CRAN/1/2026			
39	CRR/1315/2026	SUNIL KHATUA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHREYA HAZRA
40	CRR/1326/2026	MOM CHATTERJEE @ GANGULY VS STATE OF WEST BENGAL AND ANR	AKASHDEEP MUKHERJEE
41	CRR/1327/2026	ARUNAVA MUKERJI AND OTHERS VS STATE OF WEST BENGAL AND ANR	ASIF IKBAL BAIDYA
42	CRR/1370/2026 (10.06.2026)	BISWANATH SAHA VS BANI ISRAIL	ANKITA GHOSH
43	CRR/1394/2026	RAJU SING AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEVI PRIYA MITRA
44	CRR/1400/2026	ASHIS KUMAR MANDAL VS STATE OF WEST BENGAL AND ANR	GOPA BISWAS
45	CRR/1401/2026	PRANABESH KUMAR RAY VS STATE OF WEST BENGAL AND ANR	GOPA BISWAS
46	CRR/1402/2026	DIPAK KUMAR PATRA VS STATE OF WEST BENGAL AND ANR	GOPA BISWAS
47	CRR/1431/2026	MD. RAGHIB ENAM VS STATE OF WEST BENGAL AND ANR	BHASKAR HUTAIT
48	CRR/1436/2026	JYOTIRMOY BAIRAGI VS MOUMITA BAIRAGI	MUKUNDA LAL SARKAR
49	CRR/1438/2026	UTTAM KUMA RUDRA ALIAS UTTAM RUDRA VS STATE OF WEST BENGAL AND ANR	PARICHITA RAY
50	CRR/1831/2026 (22.5.26) (AR-CT)	PRIYANKA PATRA (MANDAL) VS PRASENJIT PATRA	RITOPRITA GHOSH
51	CRR/1968/2026	NGMS BUILDERS LLP AND OTHERS VS PRASENJIT CHOWDHURY	SHOUNAK MONDAL

52	CRR/1969/2026	NGMS NIRMAN LLP AND OTHERS VS PRASENJIT CHOWDHURY	SHOUNAK MONDAL
53	CRR/1970/2026	NGMS INFRAPROJECTS LLP AND OTHERS VS PRASENJIT CHOWDHURY	SHOUNAK MONDAL
54	CRR/2000/2026	KOUSHIK BAIRAGI AND ORS. VS STATE OF WEST BENGAL AND ANR	MD BABUL HUSSAIN
55	CRR/2032/2026	RAMESH AGARWAL VS STATE OF WEST BENGAL AND ANR	MADHUMITA SADHUKHAN
56	CRR/2059/2026 (22.5.26)	MAHENDRA KUMAR GUPTA VS DDEV PLASTIKS INDUSTRIES LIMITED	SANDIP AGARWAL
<u>NEW MOTION 2</u>			
57	CRR/278/2025	RITEESH MAITRA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAURAV BASU
58	CRR/2285/2025	TARUNIMA CHAKRABORTY AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHIJIT SINGH
59	CRR/2647/2025	PRABIR KUMAR DAS VS STATE OF WEST BENGAL AND ANR	JAGRITI BHATTACHARYA
IA NO: CRAN/1/2025			
60	CRR/3344/2025	KAMAL MONDAL VS STATE OF WEST BENGAL AND ANR	MRINAL KANTI MUKHERJEE
61	CRR/4259/2025 (10.06.2026)	RAJESH SHARMA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ABHRATANU SARKAR
62	CRR/4263/2025	TABARAK HUSSAIN ANSARY @ TABARUK HOSSAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	MANAS KUMAR DAS
63	CRR/4799/2025	KHUSHBOO MANPURIA @ KHUSHBOO BILOTIA VS PRIYANKA MANPURIA	INDRA PROSAD MULLICK
64	CRR/5007/2025	JHUMA GHOSH (PANJA) VS THE STATE OF WEST BENGAL AND ANR	SUJIT SAHA
65	CRR/5488/2025	JHUMA GHOSH VS THE STATE OF WEST BENGAL AND ANR	SUJIT SAHA
66	CRR/5548/2025	DIBYENDU SANTRA AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	MIR ANOWAR
67	CRR/5583/2025	SHAMIM IQBAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	AVIJIT GOPE
68	CRR/131/2026	BINOD KUMAR SHAW VS THE STATE OF WEST BENGAL AND ANR	MIT GUHA ROY
69	CRR/133/2026	BINOD KUMAR SHAW VS THE STATE OF WEST BENGAL AND ANR	MIT GUHA ROY
70	CRR/456/2026	DALIA SAHA VS THE STATE OF WEST BENGAL AND ANR	MATRI PRASAD DAS
71	CRR/477/2026	SK. HABIBUR @ HABIBUL RAHAMAN VS STATE OF WEST BENGAL AND ANR	AFREEN BEGUM
72	CRR/524/2026	RITA PAUL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARUNAVA GANGULY
73	CRR/602/2026	MILAN MURA VS STATE OF WEST BENGAL AND ANR	SUMEDHA MUKHOPADHYAY

74	CRR/698/2026	TANJILA BEGUM AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	ROKON ALI MOLLA
75	CRR/933/2026	SHURAMIT SINGH VS BABY KAUR AND ANOTHER	ARNAB KUMAR GHOSH
IA NO: CRAN/1/2026			
76	CRR/1047/2026	MANAS MANNA @ MANAS SUDARSHAN MANNA VS ASIMA SAMANTA MANNA	SUBHRAJIT DEY
77	CRR/1077/2026	KOUSHIK BHATTACHARJEE VS THE STATE OF WEST BENGAL AND ORS.	SOUMIK GANGULI
78	CRR/1128/2026	AMIT DAS VS BITAN MISRA @ BITAN DAS	HIRAK KUMAR BASU
79	CRR/1163/2026	SUBHO SINHA ROY VS STATE OF WEST BENGAL AND ANR	BIKRAMJIT MANDAL
80	CRR/1207/2026	PRABHAS CHANDRA PAL AND ANR. VS STATE OF WEST BENGAL AND ANR	AMAAN DEEP GUPTA
81	CRR/1428/2026	DULAL PAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHAMIM UL BARI
82	CRR/1434/2026	UTTAM SAHA VS AVI DALAL	LABANI SIKDER
83	CRR/1435/2026	UTTAM SAHA VS AVI DALAL	LABANI SAHA
84	CRR/1443/2026	ANJALI BARMAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAYANI DAS
85	CRR/1445/2026	PRIYA BHATTACHARJEE VS STATE OF WEST BENGAL AND ORS.	RANOJOY CHATTERJEE
IA NO: CRAN/1/2026			
86	CRR/1447/2026	ZYPHYR CONSTRUCTION PVT. LTD. AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABDUL HADI
IA NO: CRAN/1/2026			
87	CRR/1449/2026	ANINDA SUNDAR MAITY VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
88	CRR/1454/2026	RAMIJ SK @ SK. RAMIZ AND OTHERS VS STATE OF WEST BENGAL AND ANR	RANOJOY CHATTERJEE
89	CRR/1462/2026	GAURAV DEY VS STATE OF WEST BENGAL AND ANR	SUTAPA MANDAL
90	CRR/1465/2026	ALAUDDIN ALI AND OTHERS VS STATE OF WEST BENGAL AND ANR	MD. IBRAHIM
91	CRR/1472/2026	SUCHIBRATA MANNA VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR SHYAMAL
92	CRR/1493/2026	SOM MURMU AND ORS. VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH
93	CRR/1501/2026	BIPUL HALDER @ BIPUL KUMAR HALDER AND ORS. VS STATE OF WEST BENGAL AND ANR	MONAMI MUKHERJEE
94	CRR/1523/2026	SHARMISTHA DAS AND ANR. VS BIVA ROY AND ANR.	AMIT KARMAKAR
95	CRR/1525/2026	SHARMISTHA DAS AND ANR. VS BIVA ROY AND ANR.	AMIT KARMAKAR

96	CRR/1557/2026	BISWAJIT PALUI VS VALUETECH METAL WORKS LTD.	NILADRI KHANRA
97	CRR/1558/2026	AMIT DAS VS STATE OF WEST BENGAL AND ANR	ARUN KUMAR DAS
98	CRR/1562/2026	SHARMISTHA DAS AND ANOTHER VS BIVA ROY AND ANOTHER	AMIT KARMAKAR
99	CRR/1576/2026	RAJNI SINGH AND OTHERS VS STATE OF WEST BENGAL AND ANR	BIMAL SIL
100	CRR/1581/2026	DEBABRATA GHOSH VS STATE OF WEST BENGAL AND ANR	TITHI PAUL
101	CRR/1598/2026	ANTARUL MONDAL VS MASUD SEKH AND ORS.	DILIP KUMAR MAITI
102	CRR/1649/2026	PRIYABRATA CHATTOPADHYAY VS STATE OF WEST BENGAL AND ANR	PARVEJ ANAM
103	CRR/1668/2026	NARAYAN CHANDRA DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	NAGINA BEGAM
104	CRR/1674/2026	NITAI JANA VS KHUKU RANI JANA	ABHINABA MUKHERJEE
105	CRR/1678/2026	NILOY ROY AND ORS. VS STATE OF WEST BENGAL AND ANR	ABIRA BHATTACHARJEE
106	CRR/1680/2026	M/S. M.A OIL PACKAGING AND HANDLING PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	SAILEN NASKAR
107	CRR/1684/2026	RAJAUDDIN MOLLA VS STATE OF WEST BENGAL AND ANR	SUKUMAR MAJUMDAR
108	CRR/1689/2026	SANJU CHAKRABORTY AND OTHERS VS STATE OF WEST BENGAL	AMIT PODDAR
109	CRR/1693/2026	DEBRAJ HAIT AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ANJALI MISHRA
110	CRR/1694/2026	SUBHAJIT GHOSH VS STATE OF WEST BENGAL AND ANR	PRITHA SINHA
111	CRR/1712/2026	MANOJ RABIDAS @ RUIDAS VS STATE OF WEST BENGAL AND ANR	SUDARSAN HALDER
112	CRR/1713/2026	SIMI KHATUN VS STATE OF WEST BENGAL AND ORS.	SK SARFARAJ NAWAJ
IA NO: CRAN/1/2026			
113	CRR/1714/2026	DILIP KUMAR CHAKRABORTY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AISHWARYA PRIYA RAHA
114	CRR/1715/2026	TAPAS KUMAR SUKUL VS HIROK MUKHOPADHYAY	JAYANTA KUMAR PAIN
115	CRR/1717/2026	ABHISHEK DAS AND ORS. VS STATE OF WEST BENGAL AND ANR	ANIRBAN DAS
116	CRR/1720/2026	ANITA CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	PRASANTA KUMAR DAS
117	CRR/1721/2026	KALYAN DAS AND OTHERS VS THE STATE OF WEST BENGAL	AISHWARYA PRIYA RAHA
118	CRR/1723/2026	RAJIB HAZRA VS STATE OF WEST BENGAL	ABHISHEK DUTT

119	CRR/1725/2026	ARNAB KUMAR SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SATABDI DAS
120	CRR/1728/2026	RIJU BANERJEE @ MAYUKH VS STATE OF WEST BENGAL AND ANR	NARGISH PARVEEN
121	CRR/1730/2026	XXX VS STATE OF WEST BENGAL AND ANR	SK. BORHANUDDIN
122	CRR/1740/2026	SUSMITA DUTTA @ MONTA VS THE STATE OF WEST BENGAL	ALOTRIYA MUKHERJEE
123	CRR/1744/2026	SJS LEATHERS VS STATE OF WEST BENGAL AND ANR	VARSHA ROY
124	CRR/1745/2026	SJS LEATHERS VS STATE OF WEST BENGAL AND ANR	VARSHA ROY
125	CRR/1746/2026	SJS LEATHER VS STATE OF WEST BENGAL AND ANR	VARSHA ROY
126	CRR/1749/2026	SUBHO NANDY AND ANOTHER VS MADHURIMA NANDY DAS	PRADIP BOSE
127	CRR/1756/2026	MAINAK @ MAINACK SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	KAUSTAV DAS
128	CRR/1759/2026	ARIJIT HALDER VS STATE OF WEST BENGAL AND ANR	SAYANI DAS
129	CRR/1761/2026	TANIMA RAY VS DEBORSHI RAY	SUBHAYAN BARIK
130	CRR/1767/2026	RISHI JHUNJHUNWALA VS STATE OF WEST BENGAL AND ANR	SUBHASHIS SAHA
131	CRR/1774/2026	PAPIYA MITRA VS NILIMA MITRA AND OTHERS	SHRUTI MUKHOPADHYAY
132	CRR/1775/2026	RUBY MUKHERJEE VS STATE OF WEST BENGAL AND ANR	MADHUMITA PATRA
133	CRR/1778/2026	SHARMISTHA DAS AND ANOTHER VS STATE OF WEST BENGAL	MASOOQ RAHMAN
134	CRR/1779/2026	NARESH BARUI @ NARESH CHANDRA BARUI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAYAN BANERJEE
135	CRR/1780/2026	GRANTHIK BAIDYA VS STATE OF WEST BENGAL AND ANR	SUPRATIK BASU
136	CRR/1784/2026	NARESH SONTALIA AND OTHERS VS STATE OF WEST BENGAL AND ANR	ANJU MANOT
137	CRR/1786/2026	SUNANDA BHATTACHARJEE AND ANOTHER VS STATE OF WEST BENGAL AND ANR	NEELAM KUMARI
138	CRR/1787/2026	MANOJIT JANA @ MANOJIT JANA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SURAJIT BASU
139	CRR/1793/2026	TANIMA RAY VS STATE OF WEST BENGAL AND ANR	SUBHAYAN BARIK
140	CRR/1800/2026	KANAK SARKAR VS PAYEL DAS CHOWDHURY (SARKAR)	SAGNIKA BANERJEE
141	CRR/1802/2026	YEAKUB ALI VS ALIYA ANSARI @ ALAYA ANSARI AND ANOTHER	SHABANA HASIN

142	CRR/1806/2026	TAPAN KUMAR BISWAS VS STATE OF WEST BENGAL AND ANR	SAJAL KANTI BHATTACHARYYA
143	CRR/1807/2026	BAHNIK GHOSH VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LTD. AND ANOTHER	RANABEER HALDER
144	CRR/1808/2026	SAHANA BIBI VS STATE OF WEST BENGAL AND ORS.	DEVIPRIYA MITRA
IA NO: CRAN/1/2026			
145	CRR/1813/2026	GOUR @ GOURANGA MONDAL VS CHAMELI MONDAL AND ANOTHER	DWAIPAYAN PANDA
146	CRR/1815/2026	BADAL CHANDRA KHAMRAI VS STATE OF WEST BENGAL AND ANR	SUSMITA BISWAS CHOWDHURY
147	CRR/1816/2026	ANWESHA BHATTACHARYA NEE ROY CHOWDHURY VS BIKRAM ROY CHOWDHURY	SAYAN KANJILAL
148	CRR/1822/2026	MANABENDRA CHAKRABORTY AND OHTERS VS STATE OF WEST BENGAL AND ANR	RANONoy CHATTERJEE
149	CRR/1825/2026	KOUSTAV CHAKRABORTY @ KOUSTUV CHAKRABORTY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PRASANTA KUMAR DAS
150	CRR/1827/2026	PARIMAL MUKHOPADHYAY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBLINA DE
151	CRR/1836/2026	AISI PAUL @ ANI PAUL VS STATE OF WEST BENGAL AND ANR	SAIKAT DEY
152	CRR/1840/2026	SAPTARSHI GHOSH VS STATE OF WEST BENGAL AND ANR	SUTAPA UPADHYAY
153	CRR/1841/2026	SAPTARSHI GHOSH VS STATE OF WEST BENGAL AND ANR	SUTAPA UPADHYAY
154	CRR/1843/2026	SAPTARSHI GHOSH VS STATE OF WEST BENGAL AND ANR	SUTAPA UPADHYAY
155	CRR/1846/2026	BANTI DAS VS PRADIPTA BANDYOPADHYAY AND OTHERS	MUHAMMAD OBAID
156	CRR/1848/2026	INDIA GREEN REALITY (P) LTD. AND ANOTHER VS PREM RATAN SADANI AND ANOTHER	SAYAN MUKHERJEE
157	CRR/1849/2026	INDIA GREEN REALITY (P) LTD. AND ANOTHER VS PREM RATAN SADANI AND ANOTHER	SAYAN MUKHERJEE
158	CRR/1852/2026	SANGITA GHOSH VS RAJEEV GHOSH AND ANOTHER	SANGHAMITRA MRIDHA
159	CRR/1866/2026	XXX VS STATE OF WEST BENGAL AND ANR	SANJIB KUMAR DAN
160	CRR/1870/2026	PABAN DAS @ PAWAN DAS VS STATE OF WEST BENGAL AND ANR	SAFDAR AZAM
161	CRR/1871/2026	YASH JAIN AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARITRO RAY
162	CRR/1878/2026	SANAT KUMAR MITRA AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	MEGHNA CHOWDHURY
163	CRR/1883/2026	TAPAN KUMAR BISWAS VS STATE OF WEST BENGAL AND ANR	SAJAL KANTI BHATTACHARYYA

164	CRR/1885/2026	PANU RAJAK VS STATE OF WEST BENGAL AND ORS.	SOUMIK GANGULI
165	CRR/1889/2026	RAJESH MONDAL VS STATE OF WEST BENGAL AND ANR	SAPTAK NASKAR
166	CRR/1892/2026	XXX VS STATE OF WEST BENGAL AND ANR	RISHIERAJ RITAMBHAR MOHANTY
167	CRR/1897/2026	AVISHEK DAS @ DEBASISH DAS VS STATE OF WEST BENGAL AND ANR	DR. SIDDHARTHA GOSWAMI
168	CRR/1899/2026	FAKRUDDIN M VS EPIMONYE PVT LTD (FORMERLY KNOWN AS URMILA INVESTMENT AND SECURITIES P LTD)	MALAIKA ALI
169	CRR/1905/2026	MUTHIN TALUKDAR VS STATE OF WEST BENGAL AND ANR	POPI SARKAR
170	CRR/1909/2026	SALIL BATAYAL AND ORS. VS STATE OF WEST BENGAL AND ANR	AVIJIT GANGULY
171	CRR/1915/2026	PRANAB GHOSH VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH
172	CRR/1918/2026	MD. HAMID HUSSAIN VS STATE OF WEST BENGAL AND ANR	RAHIL RAHMAN
173	CRR/1919/2026	RABI SANKAR CHOWDHURY AND OTHERS VS SOMA CHOWDHURY	TIRTHARAJ GHOSHAL
174	CRR/1921/2026	SUMAN RASTOGI VS STATE OF WEST BENGAL AND ANR	PRIYADARSHI PRAMANIK
175	CRR/1923/2026	SAMRAT SAHA AND ORS. VS STATE OF WEST BENGAL AND ANR	SANKAR BANERJEE
176	CRR/1925/2026	RAMESH SARDAR VS STATE OF WEST BENGAL AND ANR	SAMRAT CHOUDHURY
177	CRR/1926/2026	AJANTA KOLEY VS SUKHDEV KOLAY	PRALAY HAZRA
178	CRR/1927/2026	SUBHADEEP CHAKRABORTY VS STATE OF WEST BENGAL AND ANR	DWAIPAYAN PANDA
179	CRR/1931/2026	RAJ KUMAR PAL AND ANOTHER VS THE ASSISTANT ENGINEER (CIVIL), KMC AND ANOTHER	KUNTAL BANERJEE
180	CRR/1932/2026	ASHUTOSH JAKHMOLA AND ANOTHER VS STATE OF WEST BENGAL AND ORS.	SHAYAMVAR DEB
181	CRR/1935/2026	ASIT MALAKAR VS KALPANA MALAKAR @ KALPANA MAL	SUBHRAJIT DEY
182	CRR/1936/2026	BISWAJIT BISWAS @ BAPI VS STATE OF WEST BENGAL AND ANR	AKASHDEEP MUKHERJEE
183	CRR/1937/2026	GAUTAM MUKHERJEE VS STATE OF WEST BENGAL AND ANR	KAUSHIK SARKAR
184	CRR/1938/2026	ABHIJIT ROY VS STATE OF WEST BENGAL AND ANR	SANDIP DINDA
185	CRR/1939/2026	NASRIMA BIBI VS STATE OF WEST BENGAL	OMAR FARUK GAZI
186	CRR/1944/2026	VIJAY KUMAR AGARWAL VS STATE OF WEST BENGAL AND ANR	R. ANTHONY (JHA)

187	CRR/1946/2026	RAMA BANERJEE VS STATE OF WEST BENGAL AND ANR	BARUN KUMAR RAY
188	CRR/1960/2026	SABINA BIBI @ SABINA KHATUN VS JIAUL HAQUE AND ANOTHER	AVIRROOP BHATTACHARYA
189	CRR/1962/2026	PRADIP JYOTI AGRAWAL VS STATE OF WEST BENGAL AND ANR	SNEHASHIS SEN
190	CRR/1963/2026	SHAIKH EJAZ NIZAM @ SAHIKH EJAZ AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MD. BABUL HUSSAIN
191	CRR/1974/2026	SALIL BATABYAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	AVIJIT GANGULY
192	CRR/1975/2026	UTTAM KUMAR DHAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBLINA DE
193	CRR/1976/2026	PREM RATAN SADANI (HUF) VS INDIA GREEN REALITY PRIVATE LIMITED AND ANOTHER	AVIJIT GHOSHAL
194	CRR/1977/2026	PREM RATAN SADANI (HUF) VS INDIA GREEN REALITY PRIVATE LIMITED AND ANOTHER	AVIJIT GHOSHAL
195	CRR/1978/2026	HAYAT ALI @ MOHAMMAD HAYAT ALI VS STATE OF WEST BENGAL AND ANR	PURNENDU SHEKHAR GHOSH
196	CRR/1979/2026	AYANANGSHU DEY VS TISTA BANERJEE (DEY) AND ANOTHER	DHRITI CHANDA
197	CRR/1981/2026	SAYANTIKA MONDAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PUBALI DEBNATH
198	CRR/1983/2026	KUNJALIK BALWANI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SUPRATIK BASU
199	CRR/1984/2026	JAGDISH PRASAD BAGRI VS STATE OF WEST BENGAL AND ANR	SAFDAR AZAM
200	CRR/1995/2026	RANJITA DAS (NEE BHUNIA) VS AVIJIT DAS	ANSHUNATH CHAKRABORTY
201	CRR/2004/2026	PURNIMA BAR AND OTHERS VS SUJIT KUMAR BAR	MRINMOY CHATTERJEE
202	CRR/2005/2026	TAPAS KUMAR DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	MUNJEL ALAM
203	CRR/2006/2026	UTTAM PAL VS STATE OF WEST BENGAL AND ORS.	PRATAP KUMAR YADAV
204	CRR/2009/2026	SNEHASIS GHOSH AND OTHERS VS REKHA GHOSH	RAJNANDINI DAS
205	CRR/2013/2026	NAMITA KHETO VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH
206	CRR/2014/2026	BEDANA PATRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	POULAM DEY
207	CRR/2015/2026	AMAL KUMAR MONDAL VS STATE OF WEST BENGAL AND ANR	ANIRBAN DAS
208	CRR/2016/2026	ASISH KUMAR MONDAL VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA
209	CRR/2019/2026	SK SANOWAR ALI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SK TOSLIM ALI

210	CRR/2022/2026	RAJIV MITRA VS STATE OF WEST BENGAL AND ANR	SANJIDA SULTANA
211	CRR/2028/2026	ANUSHRI PAL VS STATE OF WEST BENGAL AND ANR	ROHAN BAVISHI
212	CRR/2033/2026	KAUSAR BISWAS @ KAUSAR SHAIKH VS STATE OF WEST BENGAL AND ANR	SADID HAIDER
213	CRR/2037/2026	M/S CHANDAK DEVELOPERS PVT. LTD VS STATE OF WEST BENGAL AND ANR	JITESH SAH
214	CRR/2038/2026	M/S CHANDAK DEVELOPERS PVT. LTD VS STATE OF WEST BENGAL AND ANR	JITESH SAH
215	CRR/2039/2026	M/S CHANDAK DEVELOPERS PVT. LTD VS STATE OF WEST BENGAL AND ANR	JITESH SAH
216	CRR/2040/2026	M/S CHANDAK DEVELOPERS PVT. LTD VS STATE OF WEST BENGAL AND ANR	JITESH SAH
217	CRR/2043/2026	ROSE MARY HALDER AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KANISHK SINHA
218	CRR/2048/2026	ASHIM CHANDRA PAL VS STATE OF WEST BENGAL AND ANR	SUKUMAR MAJUMDAR
219	CRR/2049/2026	BUDDHADEV DAS VS STATE OF WEST BENGAL AND ORS.	SUBARNA BANK
220	CRR/2054/2026	JAGADISH CHANDRA SEAL AND OTHERS VS STATE OF WEST BENGAL AND ANR	PRIYAJIT PURKAIT
221	CRR/2062/2026	MOUSUMI DASGUPTA VS STATE OF WEST BENGAL AND ANR	ARUN BANDYOPADHYAY
222	CRR/2069/2026	RIKI SAHA VS STATE OF WEST BENGAL AND ORS.	MD JANNAT UL FIRDOUS
IA NO: CRAN/1/2026			
223	CRR/2074/2026	SAYANTAN SARKAR AND ORS. VS STATE OF WEST BENGAL AND ANR	KUHELI HAZRA (DUTTA)
IA NO: CRAN/1/2026			
224	CRR/2087/2026	SUSMITA SARKAR VS RAJA SARKAR	ARPAN GHOSH
225	CRR/2088/2026	SUBHASIS MAJI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	OISANI MUKHERJEE
226	CRR/2090/2026	PARTHA PRATIM PAL VS STATE OF WEST BENGAL AND ANR	AMAAN DEEP GUPTA
227	CRR/2092/2026	AKASH DUTTA VS STATE OF WEST BENGAL AND ANR	S. M. ISMAIL
228	CRR/2094/2026	GITA MARDI DAS VS STATE OF WEST BENGAL AND ANR	KALIDAS SAHA
229	CRR/2096/2026	ANJAN GHOSH VS SARASWATI GHOSH	PURNIMA PANDA
230	CRR/2101/2026	XXX-1 AND ANR. VS STATE OF WEST BENGAL AND ANR	SOHINI KUNDU
231	CRR/2102/2026	BHAIRAB LAIYA VS SEULI PANDIT (LAIYA) @ SUILI PANDIT (LAIYA) AND ANR.	LAKSHMI NATH BHATTACHARYYA
232	CRR/2106/2026	KANKABATI GHOSH VS STATE OF WEST BENGAL AND ANR	SUPRIYA DUTTA

233	CRR/2109/2026	SHAYAN BHATTACHARYA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUPRIYO DAS
IA NO: CRAN/1/2026			
234	CRR/2110/2026	SUNDAR GOPAL GHOSAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	KARUNAMOYEE SAMANTA
235	CRR/2112/2026	SUVADIP SAMANTA VS STATE OF WEST BENGAL AND ANR	DEBLINA DE
236	CRR/2114/2026	KUMARJIT BISWAS VS STATE OF WEST BENGAL AND ANR	DHIMAN BANERJEE
237	CRR/2117/2026	BEGUM AMMAN VS AMIR ALI	ASMITA MITRA
238	CRR/2118/2026	AMNA KHATOON VS STATE OF WEST BENGAL AND ORS.	AISWARJYA GUPTA
239	CRR/2132/2026	SANDIPAN BISWAS VS STATE OF WEST BENGAL AND ANR	SHRAMAN SARKAR
240	CRR/2133/2026	ALO SAHA VS SOUMEN SIKDER	SANAT KUMAR DAS
241	CRR/2136/2026	DIPALI DAS SHARMA @ SAMUI VS KALYAN DAS SHARMA AND ANR.	TRIPTI PANDEY
242	CRR/2143/2026	PROMILA MISHRA @ PRAMILA MISHRA VS DINESH KUMAR MISHRA	RAUSHAN KUMAR RAY
IA NO: CRAN/1/2026			

EXTENSION OF INTERIM ORDER

(MONDAY AND WEDNESDAY)

243	CRR/666/2025	PRAKASH CHANDRA BAJPAI AND OTHERS VS STATE OF WEST BENGAL AND ANR	LIPIKA DAS	FARIA HOSSAIN, PARVEZ ANAM
IA NO: CRAN/2/2026				
244	CRR/1793/2025	RINA PALADHI VS STATE OF WEST BENGAL AND ANR	AMIT GHOSH	SUMAN DE, SUPARNA CHATTERJEE
IA NO: CRAN/3/2025, CRAN/5/2026, CRAN/6/2026, CRAN/7/2026				
245	CRR/563/2026	SAYONEE SIL NEE PAL VS ABHISEK SIL	PRIYANKA MUKHERJEE	
IA NO: CRAN/1/2026, CRAN/2/2026				
246	CRR/566/2026	SAYONEE SIL NEE PAL VS ABHISEK SIL	PRIYANKA MUKHERJEE	
IA NO: CRAN/1/2026, CRAN/2/2026				

APPLICATION

(WEDNESDAY AND FRIDAY)

247	CRR/4802/2025 (STAY)	XXX VS STATE OF WEST BENGAL AND ANR	SUROJIT SAHA	SAIBAL BAPULI, ARANI BHATTACHARYA
IA NO: CRAN/1/2026				
248	CRR/4117/2025 (STAY)	MANISH KUMAR AGARWAL VS PUJA AGARWAL NEE RUNGTA	INDRA PROSAD MULLICK	
IA NO: CRAN/1/2025, CRAN/2/2025				
249	CO/1418/2020 (MODIFICATION)	BHASKAR LAHIRI VS UTPAL PAL	PRABIR KUMAR BHAUMICK	
IA NO: CAN/2/2026				
250	CRR/3045/2024 (RECALLING)(19.6.26)	MR. ANIKET BANERJEE VS STATE OF WEST BENGAL AND ANR	MD. DILAWAR KHAN	JOYDEEP ROY, SUBHASISH DUTTA
IA NO: CRAN/2/2025, CRAN/7/2026				

251	CRR/140/2025	PATIT PABAN DINDA VS KRISHNA DINDA	UTTAM KUMAR DE	
IA NO: CRAN/2/2026, CRAN/3/2026				
252	CRR/1462/2025 (19.6.26)	RAMIT DEB AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SARANGAM CHAKRABORTY	SAIBAL BAPULI, ASIF DEWAN
IA NO: CRAN/1/2025				
253	CRR/1696/2025	DEBKUMAR GHOSH VS STATE OF WEST BENGAL AND ANR	RAFAT REYAZ	SUBHASREE PATEL, KARAN BAPULI
IA NO: CRAN/1/2025, CRAN/2/2026				
254	CRR/1814/2025 (RESTORATION)	SK. IMRAN ALI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	CHIRANJIT SAHA	
IA NO: CRAN/1/2026				
255	CRR/1845/2025 (RESTORATION)	TARUN KANTI SAMAJDAR AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHOUNAK MONDAL	SUMAN DE, NIRUPAM DHALI
IA NO: CRAN/1/2025				
256	CRR/2987/2025 (STAY)	PRATEEK BOTHRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	GARGI MUKHERJEE	JOYDEEP BISWAS, SOUKTEYA GANGULY
257	CRR/3152/2025	PINTU CHAKRABORTY VS MOUMITA BHATTACHARJEE	TITHI MAZUMDER	
IA NO: CRAN/1/2025				
258	CRR/4253/2025 (MODIFICATION)(12.6.26)	RATNA KARMAKAR VS STATE OF WEST BENGAL	SABAB UDDIN LASKAR	SREYASHI BISWAS / RAJASHREE TAH
IA NO: CRAN/1/2026				
259	CRR/5235/2025	KAUSHIK MAITY VS THE STATE OF WEST BENGAL AND ANR	RIT BANERJEE	SARDAR SAHIN IMAM, M.F.A. BEGG
IA NO: CRAN/1/2026				
260	CRR/1132/2026	ASHOK KUMAR PANDEY VS STATE OF WEST BENGAL AND ANR	KARAN DUDHWEWALA	
IA NO: CRAN/1/2026				
261	CRR/1133/2026	DILIP KUMAR DEY VS STATE OF WEST BENGAL AND ANR	KARAN DUDHWEWALA	
IA NO: CRAN/1/2026				
262	CRR/1134/2026	SURYA BHAN PANDEY VS THE STATE OF WEST BENGAL AND ANR	KARAN DUDHWEWALA	
IA NO: CRAN/1/2026				
263	CRR/1135/2026	RAMA MISHRA VS THE STATE OF WEST BENGAL AND ANR	KARAN DUDHWEWALA	
IA NO: CRAN/1/2026				
264	CRR/1136/2026	PARWATI RAI VS THE STATE OF WEST BENGAL AND ANR	KARAN DUDHWEWALA	
IA NO: CRAN/1/2026				
<u>CONTESTED APPLICATION</u>				
(CRIMINAL MATTERS) (WEDNESDAY AND FRIDAY)				
265	CRR/4507/2025	ROBIN KUMAR SAHA VS SHRUTI JAISWAL	SAYANTAN KAR	
266	CRR/2711/2025	TARAK NATH DEB @ TARAK NATH DEV VS STATE OF WEST BENGAL AND ANR	PRANIDHI SINGH	SUMAN DE/KOUSTAV BANERJEE
267	CRR/4487/2025	KHAGENDRA NATH DUTTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	ARKA TILAK BHADRA	ARINDAM SEN, TRINA MITRA

268	CRR/3230/2025	SUBHAJIT DAS VS STATE OF WEST BENGAL AND ANR	POULAMI BOSE	
269	CRR/471/2026	ARTIKA DAS AND ANR VS CAPITAL INDIA HOME LOANS LIMITED	ANIRBAN PANDA	
270	CRR/515/2026	NIRANJAN DEO VS MAGPET POLYMERS PRIVATE LIMITED	SOUJANYO PATTANAYAK	
IA NO: CRAN/2/2026				
wt271	CRR/516/2026	NIRANJAN DEO VS MAGPET POLYMERS PRIVATE LIMITED	SOUJANYO PATTANAYAK	
IA NO: CRAN/2/2026				
IA NO: CRAN/2/2026				
wt272	CRR/517/2026	NIRANJAN DEO VS MAGPET POLYMERS PRIVATE LIMITED	SOUJANYO PATTANAYAK	
IA NO: CRAN/2/2026				
IA NO: CRAN/2/2026				
wt273	CRR/519/2026	NIRANJAN DEO VS MAGPET POLYMERS PRIVATE LIMITED	SOUJANYO PATTANAYAK	
IA NO: CRAN/2/2026				
IA NO: CRAN/2/2026				
wt274	CRR/520/2026	NIRANJAN DEO VS MAGPET POLYMERS PRIVATE LIMITED	SOUJANYO PATTANAYAK	
IA NO: CRAN/2/2026				
IA NO: CRAN/2/2026				
wt275	CRR/521/2026	NIRANJAN DEO VS MAGPET POLYMERS PRIVATE LIMITED	SOUJANYO PATTANAYAK	
IA NO: CRAN/2/2026				
IA NO: CRAN/2/2026				
276	CRR/566/2025	SUBHRA GHOSH VS STATE OF WEST BENGAL AND ANR	ABHINAV RAKSHIT	
IA NO: CRAN/1/2025				
277	CRR/846/2025	RAHUL KUNDU AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHINAV RAKSHIT	DEBASISH ROY, KUNAL GANGULY
278	CRR/2440/2025	SONA SAHA VS STATE OF WEST BENGAL AND ANR	DILIP KUMAR DAS	
279	CRR/2795/2025	SK. SARIF @ SK. SARIF ALI VS STATE OF WEST BENGAL AND ANR	SANANDA BHATTACHARYYA	
IA NO: CRAN/1/2025				
280	CRR/383/2026	DIGJOY BISWAS @ DIPJOY BISWAS AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	PIALI SANTRA	
281	CRR/321/2025	MD. ISRAIL VS STATE OF WEST BENGAL AND ANR	YOUNUSH MONDAL	
282	CRR/896/2025	PRANAB BASU AND ANR. VS STATE OF WEST BENGAL AND ANR	SHAHINA HAQUE	SUMAN DE / DIPANKAR PRAMANIK
283	CRR/971/2025	MOUMITA SAHA VS RAJAN KUMAR	AMITABHA GHOSH	
284	CRR/1025/2025	BISWAJIT GHOSH VS TAPAN KR DEY @ TAPAN KUMAR DEY AND ANTOHER	SANGEETA ROY	
285	CRR/1161/2025	MD. WAHEEDUR RAHAMAN VS STATE OF WEST BENGAL AND ANR	MD. YOUNUSH MONDAL	

286	CRR/1162/2025	SINJINI MUKHERJEE VS STATE OF WEST BENGAL AND ANR	SAMSUL LASKAR	
287	CRR/1629/2025	SOUMEN SAMANTA VS STATE OF WEST BENGAL AND ANR	SOUMYAJIT BHATTA	
wt288	CRR/1630/2025	SOUMEN SAMANTA VS STATE OF WEST BENGAL AND ANR	SOUMYAJIT BHATTA	
wt289	CRR/2552/2025	MILI SAMANTA VS SOUMEN SAMANTA	UTTAM BASAK	
290	CRR/1960/2025	MOHAMMAD TANWIR ALI @ MD. TANWIR ALI VS STATE OF WEST BENGAL AND ANR	AMIT SINGH	BIDYUT KR. ROY, SOUMYA BASU ROYCHOWDHURY
291	CRR/2064/2025	SOUMEN MUKHERJEE VS ANANYA MUKHERJEE (PARIAL)	RAJIV KUMAR CHOUDHURY	
292	CRR/2083/2025	CHANCHALA BAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SHOUNAK MONDAL	
293	CRR/2093/2025	SANTANU MAITY AND OTHERS VS STATE OF WEST BENGAL AND ANR	GOPAL KRISHNA SARKAR	MD. ADIL BADR, SIMA BISWAS
294	CRR/2150/2025	DIPANKAR CHAUDHURI VS POLY CHOWDHURY AND ANOTHER	SUBROTO MOOKHERJEE	
295	CRR/2475/2025	ANKIT SARASWAT AND ORS VS THE STATE OF WEST BENGAL AND ANR	SAMRAT MANDAL	PRASUN KR. DUTTA, ASHOK DAS
296	CRR/2659/2025	SUMI DAS SHARMA AND OTHERS VS STATE OF WEST BENGAL AND ANR	AWADHESH KUMAR RAI	
297	CRR/2901/2025	SANDHYA RANI JANA VS STATE OF WEST BENGAL	RAM CHANDRA GUCHHAIT	
298	CRR/3005/2025	NANDITA ALIAS NIVEDITA GUPTA VS STATE OF WEST BENGAL AND ANR	SUDIPA SENGUPTA	SANJOY BARDHAN / RITA DUTTA
299	CRR/3060/2025	RUCHIRA SUREKA @ RUCHIKA SUREKA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	AWADHESH KUMAR RAI	
300	CRR/3129/2025	NOORJAHAN BIBI VS STATE OF WEST BENGAL AND ANR	MD. YOUNUSH MONDAL	
301	CRR/3132/2025	SANDIPAN MUKHERJEE VS STATE OF WEST BENGAL AND ANR	DIPTANGSHU BASU	DEBASISH ROY, KOUSHIK KUNDU, ATIF AHMED SIDDIQUE
IA NO: CRAN/3/2026				
302	CRR/3173/2025	MITHUN DAS AND ORS. VS STATE OF WEST BENGAL AND ANR	SOUGATA MITRA	
303	CRR/3248/2025	SANGITA SHAW VS STATE OF WEST BENGAL AND ORS.	MANISA MANDAL	JOYDEEP ROY, ESHITA DUTTA
304	CRR/3280/2025	ANASHUYA SAMANTA ALIAS ANUSUYA BANERJEE VS STATE OF WEST BENGAL AND ANR	ASHIM GHOSHAL	
305	CRR/3307/2025	SAYAN ROY @ SAYAN RAY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MONAMI MUKHERJEE	RITUPARNA GHOSH, BIKRAM MITRA
306	CRR/3313/2025	JHUMA GHOSH VS STATE OF WEST BENGAL AND ORS.	SUJIT SAHA	MD. ADIL BADR, ANINDYA SUNDAR CHATTERJEE
IA NO: CRAN/1/2025				
307	CRR/3373/2025	UPASANA MAJUMDAR NEE DAS VS SOUMYAJIT MAJUMDAR AND ANOTHER	RAJENDRA KUMAR NANDI	
308	CRR/3391/2025	SUBHAJIT CHOUDHURY VS STATE OF WEST BENGAL AND ANR	SHIBAM BANERJEE	

309	CRR/3597/2025	SUNIL KUMAR BHUTRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SABNAM LASKAR	MD. ADIL BADR, MD. KUTUBUDDIN
310	CRR/3687/2025	KRISHNA KAMAL ADHIKARY @ RANA ADHIKARY VS STATE OF WEST BENGAL AND ANR	ANINDYA HALDER	SARYATI DUTTA , DEBADRITA MONDAL
311	CRR/3757/2025	SWARNANKUR GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	SAIBAL BASU	
312	CRR/3770/2025	SHYAMA RANI ROY VS STATE OF WEST BENGAL AND ANR	ANUBRATA DUTTA	
313	CRR/3778/2025	UTPAL MAITY @ UTPAL MAITI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUBHRAJIT DEY	
314	CRR/3782/2025	ABDUL KADER CHOWDHURY @ ABDUL QADIR CHOWDHURY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHAKTI SHIVAM	FARIA HOSSAIN, SNIGHDA SAHA
IA NO: CRAN/2/2026				
315	CRR/4121/2025	NARAYAN CHOWHAN VS STATE OF WEST BENGAL AND ANR	ABHIJIT SINGH	
316	CRR/4141/2025	MAJOR RAMNARESH YADAV VS SONALIKA SARKAR YADAV	SIMRAN MORE	
317	CRR/4332/2025	JOY MONDAL VS STATE OF WEST BENGAL AND ANR	GUNJAN KUMAR SINGH	
IA NO: CRAN/1/2025				
318	CRR/4517/2025	KRISHNA GHOSH VS MANDIRA GHOSH AND ANR	DEBRAJ SHIL	
319	CRR/4538/2025	BHIM GHOSH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RABINDRA KUMAR JAISWAL	KAUSHIK KUNDU, BIKRAM MITRA
320	CRR/4583/2025	VINAY KUMAR NIGANIA VS STATE OF WEST BENGAL AND ANR	POULAM DEY	
321	CRR/4733/2025	BISWAJIT PALADHI @ BISWAJIT PALADI VS THE STATE OF WEST BENGAL	MONAMI MUKHERJEE	SARYATI DUTTA, SASANKA SEKHAR SAHA
IA NO: CRAN/1/2026				
322	CRR/4848/2025	SANJOY DAS VS LAKSHMI DAS NEE SARKAR AND ANOTHER	AVIROOP BHATTACHARYA	
323	CRR/4883/2025	NEERAJAN SAHA @ NIRANJAN SAHA VS STATE OF WEST BENGAL AND ANR	MD SAHID AFRIDI	SARYATI DUTTA, KAUSTAV BANERJEE
324	CRR/4930/2025	JOYDEEP PAUL MAJUMDER VS THE STATE OF WEST BENGAL	SARMISTHA BASAK	ZAREEN NASIMA KHAN, MUJIBAR ALI NASKAR
325	CRR/5058/2025	MADHUSUDAN MONDAL VS THE STATE OF WEST BENGAL AND ANR	QUAZI EZAZ AHMED	FARIA HOSSAIN, AMANUL ISLAM
326	CRR/5068/2025	DEBASISH CHATTERJEE VS RANJIT KUMAR KARMAKAR AND ANOTHER	SUBRATA BHATTACHARJYA	
327	CRR/5101/2025	MANAS KR. MAITY AND OTHERS VS STATE OF WEST BENGAL AND ANR	MONALISA MAITY	
328	CRR/5137/2025	DIPANJALI SARKAR VS THE STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	
329	CRR/5172/2025	ABADESH SHAW VS THE STATE OF WEST BENGAL AND ANR	DEBANJAN CHATTERJEE	
330	CRR/5289/2025	BIKROM TUDU VS THE STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	KAUSHIK KUNDU, POULAMI BOSE
IA NO: CRAN/1/2026				

331	CRR/5358/2025	SHYAMALENDRA NATH SENGUPTA @ SHYAMAL SENGUPTA VS THE STATE OF WEST BENGAL AND ANR	SOUMADIP CHAKRABORTY	
IA NO: CRAN/1/2026, CRAN/2/2026, CRAN/3/2026				
332	CRR/5465/2025	DEVAJIT BONDYOPADHYAY VS THE STATE OF WEST BENGAL AND ANR	MADHUMITA BASAK	MANISHA SHARMA, DEBOLINA DAS
333	CRR/5489/2025	ASRAFUL MONDAL @ ASHRAFUL MONDAL VS THE STATE OF WEST BENGAL AND ANR	DEBRAJ SHIL	DEBABRATA CHATTERJEE, SUJATA DAS
334	CRR/83/2026	SUSANTA BANERJEE VS HARADHAN KUMBHAKAR	RUPA SINGH	
335	CRR/282/2026	ASISH DEY @ ASHIS DEY VS THE STATE OF WEST BENGAL AND ANR	MRITYUNJOY CHATTERJEE	SUBHAMOY BHATTACHARYA, PUJA GOSWAMI
IA NO: CRAN/1/2026				
336	CRR/286/2026	TANNI CHAUDHURI BANERJEE @ TANNI CHAUDHURI VS THE STATE OF WEST BENGAL AND ANR	DEBORSHI ROY	ZAREEN NASIMA KHAN, MUJIBAR ALI NASKAR
337	CRR/333/2026	SRIJANI NAG VS THE STATE OF WEST BENGAL AND ORS.	MIT GUHA ROY	BAISHALI BASU, DEBOLINA DAS
338	CRR/375/2026	XXX AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SOUMYADIP MAITY	SUMAN DE, ANIKET MITRA
339	CRR/423/2026	NASIMA KHATUN @ NASIMA KHATOON AND OTHERS VS STATE OF WEST BENGAL AND ANR	MD SHAMIMUDDIN	BAISHALI BASU, MANORANJAN MAHATA
340	CRR/534/2026	SUBIR DAS AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SIDDHARTHA ROY	JOYDEEP BISWAS, PUJA GOSWAMI
341	CRR/780/2026	JAYANTA RAKSHIT AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	AMAAN DEEP GUPTA	
342	CRR/828/2026	SK. ISRAR ALI @ SK. ASRAR ALI AND OTHERS VS STATE OF WEST BENGAL AND ANR	BHASKAR HUTAIT	
343	CRR/898/2026	XXX VS STATE OF WEST BENGAL AND ANR	SUPARNA CHAKRABORTY	
IA NO: CRAN/1/2026				
344	CRR/922/2026	BISWAJIT DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBLINA DE	RANABIR ROY CHOWDHURY / BAISHAKHI CHATTERJEE
345	CRR/1007/2026	SHOMIK RAY AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	MADHUMITA BASAK	BAISHALI BASU / SNIGDHA SAHA
346	CRR/1068/2026	LAKSHMI KANTA GHOSH VS THE STATE OF WEST BENGAL AND ANR	SAPTARSHI CHAKRABORTY	
IA NO: CRAN/1/2026				
347	CRR/1252/2026	DEBABRATA NANDI VS BIPUL CHANDRA NANDI	ATIS KUMAR BISWAS	
348	CRR/1259/2026	ANIRBAN DEB ROY VS MONALISA (DE) DEB ROY	SAGNIKA BANERJEE	
349	CRR/1278/2026	SILPI BHATTACHARJEE VS SUKANTA BHATTACHARJEE AND ANOTHER	DOYEL MONDAL	
350	CRR/1279/2026	PRASENJIT SAHA VS STATE OF WEST BENGAL AND ANR	DEBOTTAM DAS	
wt351	CRR/1305/2026	ALO SAHA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBOTTAM DAS	

352	CRR/1342/2026	BIPLAB GHOSH VS STATE OF WEST BENGAL AND ANR	SHASHANKA SHEKHAR SAHA	
353	CRR/1343/2026	SAMIRAN BANERJEE VS STATE OF WEST BENGAL AND ANR	SOMNATH CHATTOPADHYAY	DEBABRATA CHATTERJEE, NIRUPAM DHALI
354	CRR/1361/2026	SUBHASIS SAHA VS STATE OF WEST BENGAL AND ANR	SUTOSOM BHATTACHARYYA	
355	CRR/1395/2026	RABI PAUL @ RABI PAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBASIS KAR	
356	CRR/1517/2026	T.S PRASANNAKUMAR AND ORS. VS STATE OF WEST BENGAL AND ANR	ARUSHI RATHORE	BAISHALI BASU, MD. KUTUBUDDIN

SPECIALLY FIXED MATTERS

(FRIDAY)

357	CRR/3185/2025 (PT-HD)(12.6.26)	SHASHI GAURAVA SONI @ SASHI GOURAVA SONI VS STATE OF WEST BENGAL	PALLAVI PRIYADARSHEE	SREYASHI BISWAS, NANDINI CHATTERJEE

CONTESTED APPLICATION 1

(CIVIL MATTERS) (URGENT DETERMINATION) (FRIDAY)

358	CO/3787/2024 (12.6.26)	PRIYABRATA GHOSH AND ANR VS INDIAN BANK AND ORS	MITUL CHAKRABORTY	
359	CO/3870/2024	HEMANTA PIYADA VS LALIKA ALIAS LATIKA BALA PIYADA AND ANR	DYUTIMAN BANERJEE	
360	CO/3890/2024	BIMAL KUMAR DAS VS MAYA RANI DAS AND ORS	DEBAYAN ROY	
361	CO/3941/2024 (12.6.26)	DEB NATH PAUL VS DEBENDRA NATH PAUL AND ORS	SANJUIB KUMAR MUKHOPADHAYAY	

ASSIGNED MATTERS

(FRIDAY)

362	CRR/1855/2018	DINESH SANWARMAL JAIN VS STATE OF WEST BENGAL & ANR.	ABHIJIT SARKAR	
IA NO: CRAN/5/2019(Old No:CRAN/3682/2019), CRAN/9/2023, CRAN/10/2023				
363	CRR/2635/2018	SURESH PRASAD & ORS VS STATE OF WEST BENGAL & ANR	MS P SAHA	
364	CRR/1304/2019	SAWAR DHANANIA VS STATE OF WEST BENGAL & ANR	RAVI RANJAN KUMAR	
365	CRR/1520/2020	M/S. AMBUJA HOUSING AND URBAN INFRASTRUCTURE COMPANY LTD AND ANR VS M/S. KUSHAL POLYSACKS PVT LTD	SUME GHOSH	
IA NO: CRAN/1/2021, CRAN/2/2022				
366	CRR/1562/2020 (TCR)	BIDHU BHUSAN MONDAL VS State of West Bengal AND ANR	SEKHAR MUKERJEE	
IA NO: CRAN/1/2020				
367	CRR/194/2025	SUMAN MALLICK AND OTHERS VS STATE OF WEST BENGAL	ABHIMANYU BANERJEE	
368	CRR/2517/2025	XXX AND ANR. VS STATE OF WEST BENGAL AND ANR	MOFAKKERUL ISLAM	
369	CRR/3818/2025	KOUSHIK SAHA VS STATE OF WEST BENGAL AND ANR	SUMITRA DAS	ANAND KESHRI, MAMATA JANA
IA NO: CRAN/1/2026				
370	CRR/4327/2025	MD. YASIN MOLLA VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	

IA NO: CRAN/1/2025

371	CRR/1093/2026 (12.6.26)	SATADRU DUTTA VS THE STATE OF WEST BENGAL	YUVRAJ CHATTERJEE	DEBASISH ROY, SUMAN DE, SACHIT TALUKDAR
372	CRR/1772/2026	ELLORA SADHUKHAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	JASIKA ALAM	
<u>FIXED MATTERS</u>				
(AT 2:00 P.M) (TUESDAY)				
373	CRR/3762/2023 (PT-HD) (2 PM)(9.6.26)(AR-CT)	SIMOCO TELECOMMUNICATION(SOUTH ASIA) LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOWEL BHATTACHARJEE	
IA NO: CRAN/1/2025, CRAN/2/2025				
wt374	CRR/3940/2023	SIMOCO TELECOMMUNICATION(SOUTH ASIA) LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOEWEL BHATTACHARJEE	
IA NO: CRAN/1/2025, CRAN/2/2025				
IA NO: CRAN/1/2025, CRAN/2/2025				
375	CRR/3925/2024 (PT-HD)(16.6.26)	VIKASH JASARASARIA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DIPAYAN DAN	DEBASISH ROY / SARYATI DUTTA / RAJNANDINI DAS
IA NO: CRAN/4/2026				
376	CRR/4528/2025 (PT-HD)(02:00 P.M.)(9.6.26)	INMAC COMPUTERS LIMITED AND ORS. VS STATE OF WEST BENGAL AND ANR	NEEL CHAKRABORTY	DEBASISH ROY, SUMAN DE, NAHID AHMED
IA NO: CRAN/3/2025				
<u>APPEAL FOR HEARING</u>				
(THURSDAY)				
377	CRA/697/2019 (PT-HD) (PB+TCR)	WAYLINK INTERNATIONAL VS STATE OF WEST BENGAL AND ANR	APAN SAHA	MANISHA SHARMA
IA NO: CRAN/1/2025				
<u>PART HEARD MATTERS</u>				
(TUESDAY AND THURSDAY)				
378	CRR/3546/2023 (02:00 P.M.)	SWATI AGARWAL VS MAYUR AGARWAL AND ANOTHER	RISHAV KUMAR SINGH	ANWAR HOSSAIN
wt379	CRR/2180/2023	MAYUR AGARWAL VS SWATI AGARWAL	ABHIJIT SINGH	
wt380	CRR/2181/2023	MAYUR AGARWAL VS SWATI AGARWAL	ABHIJIT SINGH	
wt381	CRR/2303/2023	SWATI AGARWAL VS STATE OF WEST BENGAL AND ANR	RISHAV KUMAR SINGH	
wt382	CRR/2304/2023	SWATI AGARWAL VS STATE OF WEST BENGAL AND ANR	RISHAV KUMAR SINGH	
383	CRR/2494/2025	MANAGING DIRECTOR OF BAJAJ FINSERV AND ANOTHER VS STATE OF WEST BENGAL AND ANR	P. K. SRIVASTAVA	
IA NO: CRAN/2/2025, CRAN/5/2026, CRAN/6/2026				
384	CRR/1904/2024	PRAJIN SHEE VS STATE OF WEST BENGAL AND ANR	PRATIK SHANU	ARNAB CHATTERJEE, RATUL GHOSH
385	CRR/1482/2019 (2 PM)(16.6.26)	SHYAMAL KANTI DE & ANR VS STATE OF WEST BENGAL AND ANR	RANAJIT CHOWDHURY	BINOY KR PANDA, PUSPITA SAHA
wt386	CRR/1483/2019	UNION BANK OF INDIA VS STATE OF WEST BENGAL & ORS	RANJIT CHOWDHURY	

387	CRR/2781/2025 (9.7.26)	THE DIRECTORATE OF ENFORCEMENT, KOLKATA ZONAL OFFICE I VS THE OFFICER IN CHARGE, ELECTRONICS COMPLEX P.S	Debsoumya Basak	AG, DEBASISH ROY, RUDRADIPTA NANDY, SANTANU TALUKDAR
IA NO: CRAN/1/2025, CRAN/2/2025, CRAN/4/2026				
wt388	CRR/2782/2025	THE DIRECTORATE OF ENFORCEMENT, KOLKATA ZONAL OFFICE-I VS THE OFFICER IN CHARGE,ELECTRONIC COMPLEX POLICE STATION, BIDHANNAGAR POLICE COMMISSIONERATE AND ORS	Debsoumya Basak	AG, DEBASISH ROY, RUDRADIPTA NANDY, SANTANU TALUKDAR
IA NO: CRAN/1/2025, CRAN/2/2025, CRAN/4/2026				
IA NO: CRAN/1/2025, CRAN/2/2025, CRAN/4/2026				
389	CRR/4161/2025	RAJESH AGARWAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SWATI AGARWAL	MADHUSUDAN SUR, SUJATA DAS
wt390	CRR/567/2026	YOGESH RAI @ YOGESH KUMAR RAI AND ANOTHER VS THE STATE OF WEST BENGAL AND ANR	SOUMYA BASU ROY CHOWDHURY	
wt391	WPA/26592/2025	RAJ AGARWAL ALIAS RAJESH AGARWAL AND ANR. VS THE STATE OF WEST BENGAL AND ORS.		
392	CRR/3900/2017	ROLAND SEBASTIAN FOLGER & ORS. VS STATE OF WEST BENGAL AND ANR.	BASABRAJ CHAKRABORTY	A HOSSAIN / SREYASHI BISWAS
393	CRR/475/2018 (16.6.26)	ADITYA GUPTA & ANR VS STATE OF WEST BENGAL	SOUMYA NAG	
IA NO: CRAN/2/2019(Old No:CRAN/3506/2019)				
394	CRR/893/2018 (16.6.26)	HARSHITA BHASIN (NEE MALIK) VS STATE OF WEST BENGAL & ORS	A. BHATTACHARYYA	
wt395	CRR/898/2018	MUKUL BHASIN VS STATE OF WEST BENGAL & ANR	S P CHATTOPADHYAY	
396	CRR/1519/2018	PAWAN KUMAR GUTGUTIA VS STATE OF WEST BENGAL & ANR.	MANORANJAN JANA	
397	CRR/1665/2018	PAWAN KUMAR GUTGUTIA VS STATE OF WEST BENGAL & ORS.	MANORANJAN JANA	
398	CRR/2701/2018 (TCR)	SANDEEP SEHGAL & ANR VS STATE OF WEST BENGAL	S. MOHANTY	
399	CRR/92/2019	PRADIP KR GUPTA VS STATE OF WEST BENGAL AND ORS	SUJAN CHATTERJEE	ANASUYA SINHA / J SAHA
400	CRR/1573/2019 (3 PM) (16.6.26)	DEEPIKA GARG VS ANKIT GARG & ANR	NIKITA PATRA	
IA NO: CRAN/10/2025				
401	CRR/2014/2019 (TCR)	ABHIK DATTA & ORS VS STATE OF WEST BENGAL AND ANR	ASIF IQBAL AHMED	RANA MUKHERJEE, SUMAN SAHA
IA NO: CRAN/2/2021				
402	CRR/2202/2019 (16.6.26)	VIKASH KR SINGH@BIKASH SINGH & ORS VS STATE OF WEST BENGAL AND ANR	VIKASH SINGH	SARYATI DUTTA
403	CRR/2289/2019	DIPTA MUKHERJEE VS STATE OF WEST BENGAL& ANR	AJAY DEBNATH	
404	CRR/2475/2019 (18.6.26)	CHANDRASHEKHAR BALIRAM DHOTE & ORS. VS STATE OF WEST BENGAL AND ANR.	AVISHEK GUHA	SREYASHEE BISWAS / SARYATI DUTTA
405	CRR/2721/2019	NARESH KEYAL VS STATE OF WEST BENGAL AND ANR.	DIPANJAN DUTT	ARIJIT GANGULY, BITASOK BANERJEE
IA NO: CRAN/7/2025				

406	CRR/2796/2019	SUJAY BHATTA & ORS. VS STATE OF WEST BENGAL	KAMAL KRISHNA GUHA	
407	CRR/3670/2019	SOUGATA KUNDU VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	ANASUYA SINHA / P K MITRA
408	CRR/2633/2022 (TCR) (3 PM)(11.6.26)	JOHN MAYNE VS DEVAPRIYA MUKHERJEE	ADITYA RATAN TIWARY	
IA NO: CRAN/5/2026				
409	CRR/3001/2022	ASHOK KR. JALAN AND ANR. VS UNION OF INDIA AND ANR.	DEBADITYA BANERJEE	
wt410	CRR/3002/2022	ASHOK KR. JALAN AND ANR. VS UNION OF INDIA AND ANR.	debditya banerjee	
wt411	CRR/3141/2022	ASHOK KUMAR JALAN AND ANOTHER VS UNION OF INDIA AND ANOTHER	DEBADITYA BANERJEE	
412	CRR/1310/2023 (23.6.26)	SANDEEP MUKHERJEE AND ANOTHER VS KAUSHIK BASU	MOHINI MAJUMDER	
IA NO: CRAN/7/2025				
413	CRR/2171/2023	PRITAM CHOWDHURY VS STATE OF WEST BENGAL AND ANR	ALOTRIYA MUKHERJEE	MADHUSUDAN SUR, MANORANJAN MAHATA
414	CRR/3277/2023	MINTU MISTRY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOHAM DE DHARA	MADHUSUDAN SUR, DIPANKAR PRAMANIK
415	CRR/3973/2023 (18.6.26)	INDER CHAND GOLECHHA VS STATE OF WEST BENGAL AND ANR	SANTANU TALUKDAR	ARIJIT GANGULY, SREEMOYI ROY
416	CRR/4973/2023	ALIVA BANERJEE @ ALIVA KUSHARY VS SOMTIRTHA BANERJEE AND ANR.	PRIYANKA SARKAR	
wt417	CRR/4972/2023	ALIVA BANERJEE @ ALIVA KUSHARY VS SOMTIRTHA BANERJEE AND ANR.	PRIYANKA SARKAR	
418	CRR/939/2024	DIRECTORATE OF REVENUE INTELLIGENCE AND ANR. VS SHEIKH AMINUL HAQUE ALIAS ANDA RINKU @ AMINUL HAQUE	TAPAN BHANJA	
419	CRR/1870/2024 (3 :00 PM)(16.6.26)(AR-CT)	GOVIND KUMAR GUPTA VS STATE OF WEST BENGAL AND ANR	ARKADEB BHATTACHARYA	DEBASIS ROY, ARIJIT GANGULY, RAJNANDINI DAS
420	CRR/2151/2024 (2 PM)	SAILENDRA SHAW AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDER	SUMAN DE, SOBHAN GANI
IA NO: CRAN/2/2024				
421	CRR/2186/2024	CHANDRA SEKHAR DUTTA AND OTHERS VS STATE OF WEST BENGAL AND ANR	AVIRUP CHATTERJEE	DEBASISH ROY, ANASUYA SINHA, SACHIT TALUKDAR
IA NO: CRAN/1/2025, CRAN/2/2025				
422	CRR/2310/2024	ZARIN WARSI MOLLAH VS STATE OF WEST BENGAL	INDRANI GUPTA	RUDRADIPTA NANDY, SANJANA SAHA
423	CRR/3050/2024	HITANGSHU KUMAR CHAKI VS STATE OF WEST BENGAL AND ANR	SOMDYUTI PAREKH	AMITA GAUR, KARAN BAPULI
IA NO: CRAN/1/2025, CRAN/3/2025				
424	CRR/3321/2024	RAKESH CHOUDHURY VS STATE OF WEST BENGAL	MD ZOHAIB RAUF	DEBASISH ROY / RITUPARNA GHOSH/ SACHIT TALUKDAR
IA NO: CRAN/1/2026				
425	CO/3918/2024	RAMESH CHANDRA JANA AND ORS VS MAHITOSH MAJI AND ANR	MALYASREE MAITY	
IA NO: CAN/1/2025				

426	CRR/993/2025	MONA JAGATRAMKA AND OTHERS VS UNION OF INDIA AND ANR	L.P. TIWARI	
IA NO: CRAN/1/2025, CRAN/2/2025				
427	CRR/2113/2025	MEGAPIX MERCHANTS PRIVATE LIMITED AND OTHERS VS THE REGISTRAR OF COMPANIES, WEST BENGAL	CEDRIC FERNANDEZ	
IA NO: CRAN/3/2026				
428	CRR/2178/2025	KRISHNA GOPAL MONDAL VS KEKA MONDAL	AMAL KUMAR BANERJEE	
429	CRR/2391/2025	PANKAJ RAI @ PANKAJ KUMAR RAI VS STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	RITUPARNA GHOSH, BIKRAM MITRA
430	CRR/2619/2025	SANTOSH MONDAL VS STATE OF WEST BENGAL	NILAVO BOSE	RUDRADIPTA NANDY/RAJNANDINI DAS
431	CRR/2747/2025	PRASANTA KUMAR PAHARI VS STATE OF WEST BENGAL AND ANR	MOUMITA PANDIT	SREYASHEE BISWAS, SMITA SAHA
432	CRR/5297/2025	MD. FARMAN ALI AND OTHERS VS STATE OF WEST BENGAL	DHIMAN BANERJEE	DEBASISH ROY, SUMAN DE, SOUMYA BASU CHOWDHURY
433	CRR/53/2026	MD. AKBAR VS SHAZIA AHMED @ SHAZIA AKBAR AND ANOTHER	SUPRIYO DAS	
434	CRR/218/2026	BIDHAN DAS VS THE STATE OF WEST BENGAL AND ANR	BILAL HASAN	MADHUSUDAN SUR, MUJIBAR ALI NASKAR
435	CRR/546/2026	DIVYA SRIKAR VENALAKANTI AND ANOTHER VS EPIMONEY PRIVATE LIMITED	PRIYANKA SARKAR	
IA NO: CRAN/1/2026				



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 2

First Floor

Main Building

SINGLE BENCH (SB - XV)

AT 10:30 AM

HON'BLE JUSTICE DINESH KUMAR SHARMA

FROM 20TH APRIL, 2026 :- 1. MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO TRANSPORT AND TELECOMMUNICATION UNDER GROUP-VII AND APPLICATIONS CONNECTED THERETO

2. . ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO [FROM 2021 TO 2024];

3. CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT TRANSFER / ELEVATION [FROM 2011 TO 2015]

AND

FROM 24TH APRIL, 2025 :- SHALL TAKE UP ITEM NO. 1638 TO ITEM NO. 1713 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH APRIL, 2025 OF HON'BLE JUSTICE HIRANMAY BHATTACHARYA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

AND

FROM 25TH APRIL, 2025 :- SHALL TAKE UP ITEM NO. 280 TO ITEM NO. 331 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH APRIL, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

AND

FROM 10TH JULY, 2025:- IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 100 TO ITEM NO. 217 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 7TH JULY, 2025 OF HON'BLE JUSTICE JAY SENGUPTA, EXCEPT THE MATTERS WHICH ARE DISPOSED OF AND/OR ORDERED OTHERWISE. THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE DINESH KUMAR SHARMA.

NOTE : MENTIONING WILL BE ALLOWED AT THE FIRST SITTING OF THE COURT. NO MENTIONING WILL BE ALLOWED WITHOUT NOTICE TO THE OTHER SIDE.

NOTE: LD. ADVOCATES ARE DIRECTED TO FURNISH ENGLISH TRANSLATED COPY(S) OF THE DOCUMENTS WHICH ARE IN STATE VERNACULAR

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99415155901?pwd=TdMBvxJ0QrXBxOdbDWCS55UwgvjgDL1>

TO BE MENTIONED

1	CO/1867/2022	KRISHNA GHOSH VS NITA DEY AND ANR	SARBANANDA SANYAL
2	CO/4244/2024	ORIENTAL GEM AND JEWELLARY CO VS EIH LTD	BHUPENDRA GUPTA
3	CRR/605/2025	SUBHOJIT DAS VS STATE OF WEST BENGAL AND ANR	TAPAS CHATTERJEE
wt4	CRR/606/2026	J.R.T INDUSTRIES L.L.P LIMITED AND OTHERS VS AMRIT CEMENT LIMITED	SONIA MUKHERJEE
5	WPA/15635/2025	SANGEETA RUSTOGI VS UNION OF INDIA AND ORS.	KAKALI DAS CHAKRABORTY

6	WPA/10199/2026	MANJEE YADAV VS UNION OF INDIA AND ORS.	SIDDHARTHA ROY
<u>FIXED MATTERS</u>			
7	CO/2131/2023 (12:30 P.M)	M/S. TULSI DEVELOPER VS SAMBHU NATH OJHA AND ORS	OINDRILA CHATTERJEE
8	CO/2051/2025 (ASSIGNED)	GAUTAM KR PINCHA HUF VS SHANTI DEBI AGARWAL AND ORS	SANJIB KUMAR MUKHOPADHYAY
9	WPA/10486/2026 (AT 10:30 A.M)	B B LOGISTICS REPD BY BIBISHON MONDAL, SOLE PROPRIETOR VS STATE OF WEST BENGAL AND ORS.	PRASAD BHATTACHARYYA
wt10	WPA/10487/2026	BIVAS DE VS STATE OF WEST BENGAL AND ORS.	PRASAD BHATTACHARYYA
wt11	WPA/11397/2026	B.B LOGISTICS VS STATE OF WEST BENGAL AND ORS.	PRANTICK GHOSH
wt12	WPA/11406/2026	BIVAS DE VS STATE OF WEST BENGAL AND ORS.	PRANTICK GHOSH
<u>EXTENSION OF INTERIM ORDER</u>			
13	CO/2521/2023 (CAN 1/2026)	PINAKI CHAKRABORTY VS GULU ROUT AND ORS	SYED NASIM AEJAZ
IA NO: CAN/1/2026			
14	CO/3343/2023	SRI AJAY KUMAR THAKKAR VS SRI MRIGENDRA MOHUN DHAR	UTTAM KUMAR BHATTACHARYYA
15	CO/4506/2023	MD RASHID AND ORS VS WARIS ALI AND ORS	KAUSTAV CHANDRA DAS
IA NO: CAN/1/2025, CAN/6/2026, CAN/7/2026			
16	CO/1782/2024	SRI DAYA RAM SHAW AND ORS. VS SMT. TANDRA MAZUMDER AND ANR.	SIVA PRASAD GHOSE
<u>CIVIL REVISION</u>			
17	CO/83/2022	SK MOHAMMAD ABDULLAH VS SK ABDUR RAJJAK AND ORS	SUJIT SAHA
18	CO/1330/2022	SANGITA JAISWAL AND ANR VS SANKAR PRASAD JAISWAL	ANTARA PANJA
19	CO/3093/2022	CHAKRADHARI DAS VS PRANATI DAS	NILENDRA NARAYAN RAY
20	CO/198/2023	SK MAHAMMAD ABDULLAH VS SK SULTAN ALI AND ORS	SUJIT SAHA
21	CO/1564/2023	NIVEDITA MITRA (NEE SHOREY) VS COMMANDER APARNESH MITRA(RETD.)	PINAKI DHOLE
IA NO: CAN/2/2025			
wt22	CO/1172/2023	SMT. NIVEDITA MITRA (NEE SHOREY) VS COMMANDER APARNESH MITRA (RETD)	MR. PINAKI DHOLE
wt23	CO/717/2023	COMMANDER APARNESH MITRA VS NIVEDITA MITRA (NEE SHOREY)	SHEBATEE DATTA
24	CO/1633/2023	SRI SRI ISWARI SIDDHESWARI KALIMATA THAKURANI AND ORS VS MOHANLAL CHAKRABORTY AND ORS	MOUSUMI CHATTERJEE
25	CO/3169/2023	SMT. SABITA BASU(MONDAL) VS SRI DIPAK KUMAR MONDAL AND ORS.	GORA CHAND SAMANTA

26	CO/3680/2023	ANARUL MONDAL VS AKBAR ALI MONDAL	DYUTIMAN BANERJEE
27	CO/3996/2023	SUSHILA MISHRA AND ANR VS CHANDAN SAHU	VIJAY VERMA
28	CO/209/2024	CHUNNILAL AGARWAL VS STATE BANK OF INDIA REP BY BRANCH MANAGER AND ORS	KAKALI DAS CHAKRABORTY
IA NO: CAN/1/2024, CAN/2/2025, CAN/3/2025			
29	CO/324/2024 \\	SWAGATO BISWAS VS MAHUA BISWAS	SUJIT BHATTACHARYA
IA NO: CAN/1/2025			
30	CO/835/2024	SANTOSH KUMAR BHUINYA VS SUSANTA KUMAR MAITY	UTTAM BANERJEE
IA NO: CAN/2/2025			
31	CO/1216/2024	M/S GUINNESS SECURITIES LTD VS LAITA SARAF AND ORS	SAILESH MISHRA
32	CO/1217/2024	M/S GUINNESS SECURITIES LTD VS M/S LASVIN FINVEST PVT LTD	SAILESH MISHRA
33	CO/1388/2024	SUVOMOY GHOSH ALIAS SUBHAMOY GHOSH VS JYOTIRMOY GHOSH AND ORS	ARINDAM MITRA
34	CO/1390/2024	SANJIB KUMAR MAHATA VS DEBENDRA NATH MAHATA AND ORS	SAYAN KANJILAL
35	CO/1530/2024	M/S MAHEK E PUNJAB RETREAT PVT LTD VS ARYAN DHATU PVT LTD	AMAR SINGH
36	CO/2076/2024	MINOTI BALA LASKAR ALIAS NASKAR VS USHA RANI DAS	SK ANOWAR ALI
37	CO/2122/2024	CHAMPA GHOSAL AND ORS VS PRADHAN, 2 NO. AJABNAGAR GRAM PANCHAYET AND ORS	ANITA KHATRI
38	CO/2184/2024	SRI ASIT PAL VS SRI SANAT KUMAR PAUL AND ORS.	TRISHA RAKSHIT
39	CO/2207/2024	MST. SAIDAN BIBI VS YAJUL MOLLA AND ORS	SANDIP DAS
40	CO/2897/2024	LAKSHMI JANA ON BEHALF OF SREE SREE LAKSHMI JANARDAN JEW THAKUR AND ORS VS BADAL MAITY AND ORS	BIKASH CHAKRABORTY
41	CO/3328/2024	SRI RABINDRA NATH MONDAL VS SRI SUDAM CHANDRA SHASMAL ALIAS SUDAM SHASMAL	MOUMITA BISWAS
IA NO: CAN/1/2024			
42	CO/3451/2024	JUDHISTIR MONDAL VS RAM TAHAL SHAW AND ORS.	SOUJANYA BANDYOPADHYAY
43	CO/3502/2024	GOPAL SHAW AND ANR VS SMT. TARA HUDUK AND ORS.	AYANAVA BHATTACHARYYA
44	CO/3575/2024	AMRITA DASGUPTA VS ANJANAVA MAITRA	SHREYASHI MAITY
IA NO: CAN/2/2025, CAN/3/2025, CAN/4/2026			

45	CO/3880/2024	SUSANTA KUNDU VS NARAYAN CHANDRA SAHA AND ANR	BASUDEB PATRA
IA NO: CAN/1/2025			
NEW MOTION			
46	CO/993/2021	SANTI RANJAN ROY VS BARIK MOLLA	SANJIDA SULTANA
GROUP - VII MATTERS			
47	WPA/10408/2007	BENGANI FOOD PRODUCTS (PVT.) LTD. & ANR. VS UNION OF INDIA & ORS.	BIDYUT DUTT
48	WPA/30166/2024	BARASAT ULUBERIA BUS OWNERS WELFARE ASSOCIATION VS THE STATE OF WEST BENGAL AND ORS.	SAIKAT PAL
49	WPA/17065/2025	M/S. KIRTI ENTERPRISE AND ANR. VS UNION OF INDIA AND ORS.	VIJAY VERMA
50	WPA/21986/2025	ABDUL FATTAR KOYAL VS THE STATE OF WEST BENGAL AND ORS.	ARITRA ROY
51	WPA/1390/2026	SANKAR PRASAD MONDAL VS STATE OF WEST BENGAL AND ORS.	SK SAMIM AKHTER
52	WPA/5681/2026	SUMAN KUNDU AND ORS VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
53	WPA/6899/2026	SAGARDEEP SAHA VS STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
54	WPA/7215/2026	SWARUP KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SATTIK ROUT
55	WPA/7677/2026	SWAPAN SARDAR VS STATE OF WEST BENGAL AND ORS.	ARGHYA SEN
56	WPA/8772/2026	ARUP DUTTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
57	WPA/9673/2026	SUKHAMOY GUCHHAIT VS STATE OF WEST BENGAL AND ORS.	SK. SAMIM AKHTER
58	WPA/9676/2026	SAROJ GHOSH VS STATE OF WEST BENGAL AND ORS.	SK SAMIM AKHTER
59	WPA/9802/2026	KUNTAL GHOSH AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
60	WPA/10105/2026	SK JAVED ALI AND ORS. VS STATE OF WEST BENGAL AND ORS.	NIRAJ GUPTA
61	WPA/10371/2026	BISWARUP GHOSH VS STATE OF WEST BENGAL AND ORS.	DEBAPRIYA SAMANTA
62	WPA/10475/2026	SUJIT MODAK VS STATE OF WEST BENGAL AND ORS.	PRASAD BHATTACHARYYA
63	WPA/10498/2026	SWAPAN PAL VS STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
64	WPA/10499/2026	PRADIP KUMAR GHOSAL VS STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
65	WPA/10501/2026	SUMAY DAS VS STATE OF WEST BENGAL AND ORS.	BHASKAR NANDI
66	WPA/10586/2026	BISHNUPADA PATTANAYAK VS STATE OF WEST BENGAL AND ORS.	SK. SAMIM AKHTER

67	WPA/11383/2026	M/S. EXDINDUS EV ENERGY PVT. LTD. VS STATE OF WEST BENGAL AND ORS.	SANJIB DUTTA
68	WPA/11492/2026	JOYDEB BAIRAGI VS STATE OF WEST BENGAL AND ORS.	OINDRILA GHOSH

APPLICATION

69	CO/415/2023	LAXMI THAKURANI REP PRABHAT MANNA ALIAS PRAVAT MANNA VS ISHWAR LAXMI THAKURANI REP BY REKHA RANI MANNA AND ORS	ANTARA PANJA
IA NO: CAN/1/2025			
70	CO/1522/2024	THE KOLKATA MUNICIPAL CORPORATION AND ANR VS SUN VIEW DEALERS PVT LTD	SWAPAN KUMAR DEBNATH
IA NO: CAN/1/2025			
71	CO/3779/2024 (CAN 4/2026 - NOT FOUND)	GOURI BURMAN AND ORS VS CHANDIDAS DUTTA	SAMRAT CHAKRABORTY
IA NO: CAN/1/2026, CAN/2/2026, CAN/3/2026, CAN/4/2026			
72	CO/3906/2024	SURJIT KAUR VS SIKHA MITRA	DIGANTA DAS
IA NO: CAN/1/2026			
73	CRR/5226/2025	NEHA UJJAVAL SARAF @ NEHA SARAF VS THE STATE OF WEST BENGAL AND ANR	SAYAN BANERJEE
IA NO: CRAN/1/2025			

FOR HEARING

74	CO/3053/2022	PNB VS SUNANDA MAHANTA AND ORS.	ABHISHEK BANERJEE
IA NO: CAN/1/2023			
75	CO/2276/2024	SUPRIYO HALDER AND ANR VS JITENDRA NATH SARKAR SINCE DECEASED MALATI SARKAR AND ORS	KAUSTAV CHANDRA DAS
76	WPA/5899/2025	GOVIND CHOUBEY VS THE STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
wt77	WPA/5933/2025	PANKAJ KUMAR UPADHYAY VS THE STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
78	WPA/6829/2025	RAHUL SHAW VS STATE OF WEST BENGAL AND ORS.	SK. SAMIM AKHTER
wt79	WPA/7781/2025	ANURADHA GUPTA VS THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE

SPECIALLY FIXED MATTERS

(2:30 P.M)

80	CRM (DB)/4648/2023	SHREE PRAKASH JAISWAL VS STATE OF WEST BENGAL AND ORS.	PREETU CHAUDHARY
81	CO/1573/2022	SUMITA MONDAL AND ORS. VS MUNICIPAL COM. AND ORS.	SOUNAK MANDAL
IA NO: CAN/1/2022			
82	CO/2977/2022	PRATAP CHANDRA NAYAK VS ANGUR BERA AND ORS	ANKANA SARKAR
83	CO/2905/2023	SHYAMA SARKAR PAL VS SANJIT SARKAR	BIKASH KUMAR SINGH

84	CO/2987/2023	SMT. DURGA DEVI VS SRI RAJENDRA PRASAD AND ANR.	MR. SUNDAR GOPAL BHATTACHARYYA
IA NO: CAN/1/2024, CAN/2/2025			
85	CO/3312/2023	SANKAR DUTTA AND ANR VS MALLIKA MUKHERJEE AND ORS	Arjun Samanta
IA NO: CAN/1/2024			
86	CO/4239/2024	LADY SUPDT POST GRADUATE MESS UNIVERSITY OF CALCUTTA VS BIBHUTI BHUSAN DUTT ESTATES PVT LTD	SOURABH SENGUPTA
87	CO/4400/2024	SANHITA DAS VS ANIRBAN CHATTOPADHYAY	RAJKRISHNA MONDAL
<u>ASSIGNED MATTERS</u>			
88	CO/1696/2022	SAIBAL MUKHERJEE VS RAJ NARAYAN BOSE@BASU IN PLACE OF KUMAR NARAYAN BOSE SINCE DECEASED AND ORS	VIVEK KUMAR TRIPATHI
89	CRR/318/2026	SANDEEP JHA @ SANDEEP KR. JHA AND OTHERS VS THE STATE OF WEST BENGAL	KAUSHIK GHOSH
<u>CONTEMPT APPLICATION</u>			
90	WPCRC/491/2014	SETARA KHATUN VS MAYA MONDAL	MD SAFIUR RAHAMAN
wt91	WPA/15575/2012	SETARA KHATUN & ORS VS STATE OF WB & ORS	MD SAFIUR RAHAMAN
92	CPAN/1767/2015	DHRUBALAL CHATTOPADHYA (CHATTERJEE) & ANR VS PARTHA GHOSH	J. MITRA
in	WPA/3194/2015	DHRUBALAL CHATTERJEE & ANR VS STATE OF WEST BENGAL & ORS'	JAYANTA MITRA



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 36

Third Floor

Centenary Building

SINGLE BENCH (SB)

AT 2:00 PM

HON'BLE JUSTICE GAURANG KANTH

ON 21.05.2026

AT 02:00 P.M.

FROM 12TH MAY, 2026 TO 22ND MAY, 2026 - IN ADDITION TO THE LIST AND DETERMINATION OF HIS LORDSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE KRISHNA RAO.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/91099060466?pwd=04RlKeB6LibZ54v7sEVebDbmhE9SJW.1>

MOTION

1	WPA/9520/2026	X FATHER OF VICTIM VS STATE OF WEST BENGAL AND ORS.	ADITY TIWARI
2	WPA/11461/2026	RATAN KUMAR DEBNATH VS THE EMPLOYEES STATE INSURANCE CORPORATION AND ORS	PARITOSH SINHA
3	WPA/11531/2026	NAMITA PALOI VS STATE OF WEST BENGAL AND ORS.	KOYELI BHATTACHARYYA
4	WPA/11609/2026 (Previous No. WPO/245/2026)	HALDIA WATER SERVICES PRIVATE LIMITED AND ORS VS UNION BANK OF INDIA AND ORS	SURANJANA CHATTERJEE
5	WPA/11678/2026	SENCO GOLD LIMITED VS UNION OF INDIA AND ORS.	ANIRBAN GHOSH

APPLICATION

6	WPA/4575/2025	SUJIT KANORIA VS UNION OF INDIA AND ORS.	ADITYA MONDAL

IA NO: CAN/4/2026

7	WPA/4577/2025	RAGHAV RAJ KANORIA VS UNION OF INDIA AND ORS.	ADITYA MONDAL

IA NO: CAN/6/2026



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 33

Second Floor

Centenary Building

SINGLE BENCH (SB - XVII)

AT 2:00 PM

HON'BLE JUSTICE ANANYA BANDYOPADHYAY

FROM 2ND MARCH, 2026 - CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO,
ARISEN OUT OF THE JUDGEMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT
AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION [FROM 2016 TO 2020]

NOTE : PART HEARD, ASSIGNED MATTERS, CONTEMPT AND REVIEW MATTERS WILL BE TAKEN UP AFTER 2 P.M.
AFTER THE ORIGINAL SIDE MATTERS, APPELLATE SIDE MATTERS WILL BE TAKEN UP.

TODAY, i.e., 21/05/2026 ONLY PT. HD. MATTERS ITEM NO. 1 TO 6 WILL BE TAKEN UP AT 2 P.M.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99761698041?pwd=umsjswHUzYQ7POPraM1b0PRaPfQgYa.1>

PART HEARD MATTERS

(21.05.2026) [AT 2:00 P.M.]

1	CRR/1812/2014	CBI ANTI CORRUPTION BRANCH VS SAMIR KR BISWAS	MD A ALI
2	WPA/22825/2015	BIKASH KUMAR BASU VS UCO BANK & ORS	AYAN KUMAR BORAL
3	WPA/27459/2017	SUDHANSHU CHAKRABORTY & ORS VS UNION OF INDIA & ORS	RAJESH KUMAR SHAH
4	WPA/24331/2019	EASTERN RAILWAY CONTRACTORS WORKERS UNION & ORS VS UNION OF INDIA & ORS	DEBAPRIYA MANDAL
IA NO: CAN/3/2024			
wt5	WPA/953/2022	EASTERN RAILWAY CONTRACTORS WORKERS UNION AND ANR VS UNION OF INDIA AND ORS.	SMITA SAHA
wt6	WPA/9710/2020	TRIDIP SARKAR VS UNION OF INDIA AND ORS.	DEBAPRIYA MONDAL

PART HEARD

7	WPA/1711/2003	BHONGALE DILIP P. VS UNION OF INDIA	K.B.S. MAHAPATRA
8	WPA/15839/2018	SIRAJ KUMAR SINGH & ANR VS COAL INDIA LIMITED ORS	AMAR NATH GHOSH
9	CRR/1105/2021	HARI SHANKAR UPADHYAY AND ORS VS STATE OF WEST BENGAL	ARUSHI RATHORE

10	FMA/1096/2024	MAGMA HDI GENERAL INSURANCE CO. LTD. VS ANJAN GHOSH AND ANR	RAJESH SINGH
IA NO: CAN/3/2024			
wt11	COT/14/2025	ANJAN GHOSH VS MAGMA HDI GENERAL INS CO LTD AND ANR	AMIT RANJAN ROY
wt12	COT/15/2025	ANJAN GHOSH VS MAGMA HDI GEN INS CO LTD AND ANR	AMIT RANJAN ROY
wt13	FMA/1471/2024	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED VS ANJAN GHOSH AND ANR	RAJESH SINGH
ASSIGNED MATTERS			
14	CRR/1564/2008	KAILASH KUMAR KEDIA VS STATE OF WEST BENGAL & ANR	RAJESH UPADHYAY
wt15	CRR/1314/2008	AJAY KEDIA & ANR VS INTELLIGENCE OFFICER, NARCOTIC CONTROL BUREAU & ANR	INDRAJIT ADHIKARI
IA NO: CRAN/1/2010(Old No:CRAN/761/2010)			
IA NO: CRAN/1/2010(Old No:CRAN/761/2010)			
wt16	CRR/2526/2014	SUNITA KEDIA VS THE DY. DIRECTOR	S. DAS
IA NO: CRAN/2/2015(Old No:CRAN/2637/2015), CRAN/11/2018(Old No:CRAN/2614/2018), CRAN/12/2019(Old No:CRAN/3864/2019), CRAN/13/2022			
IA NO: CRAN/2/2015(Old No:CRAN/2637/2015), CRAN/11/2018(Old No:CRAN/2614/2018), CRAN/12/2019(Old No:CRAN/3864/2019), CRAN/13/2022			
wt17	CRR/3328/2016	KAILASH KEDIA VS DY. DIRECTOR , DIRECTORATE OF ENFORCEMENT	ABHRADITA CHATTERJEE
IA NO: CRAN/5/2019(Old No:CRAN/3866/2019)			
IA NO: CRAN/5/2019(Old No:CRAN/3866/2019)			
wt18	CRR/3353/2016	PRANAW KEDIA VS DY. DIRECTOR, DIRECTORATE OF ENFORCEMENT	SOUMYA JYOTI NANDY
IA NO: CRAN/4/2019(Old No:CRAN/3865/2019)			
IA NO: CRAN/4/2019(Old No:CRAN/3865/2019)			
wt19	CRR/3354/2016	MONIKA KEDIA VS DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT	ABHIK CHITTA KUNDU
IA NO: CRAN/3/2017(Old No:CRAN/5630/2017), CRAN/6/2019(Old No:CRAN/3860/2019)			
IA NO: CRAN/3/2017(Old No:CRAN/5630/2017), CRAN/6/2019(Old No:CRAN/3860/2019)			
20	CRR/2906/2008	BADRU ALAM CHOWDHURY VS STATE OF WEST BENGAL & ORS	ANIKET MITRA
wt21	CRM/12519/2008	STATE OF WEST BENGAL VS SAHADAT MONDAL@KALO & ORS	SUBIR GANGULY
wt22	GA/1/2009	STATE OF WEST BENGAL VS SAHADAT MONDAL @KALO & ORS	SUBIR GANGULY
23	SAT/110/2014	AJIT KUMAR BISWAS VS MOHIT SHRIVASTAVA AND ORS	SAUNAK BHATTACHARYYA
24	WPA/15225/2021	PANNALAL MITRA VS UCO BANK AND ORS	SUJIT LAL SIRCAR
25	WPA/1109/2022	NUR KANCHAN MALLICK VS STATE OF WEST BENGAL AND ORS.	UDDIPAN BANERJEE
26	CRR/1942/2022	BIJALI MANDAL AND ANR. VS STATE OF WEST BENGAL AND ANR.	ARKODAY MUKHERJEE

wt27	CRR/1355/2020	SUMITA MONDAL VS STATE OF WEST BENGAL	ARDHENDU NAG	
	IA NO: CRAN/1/2020, CRAN/2/2023			
	IA NO: CRAN/1/2020, CRAN/2/2023			
28	CRR/2565/2022	SEBI REPRESENTED BY SRI AMIT KUMAR (MANAGER) VS ORCHID CULTIVATION PROJECTS INDIA LTD AND ORS	P K DUTT	
29	CRR/3200/2022	CENTRAL BUREAU OF INVESTIGATION VS PRASENJIT DAW AND ORS	Runu Mukherjee	
	IA NO: CRAN/1/2023			
30	CRA (SB)/141/2023	CENTRAL BUREAU OF INVESTIGATION VS RATAN CHANDRA BATYABAL	Amajit De	
31	CRR/941/2023	RUNA SAHAI ROY VS ARPITA KHAN AND OTHERS	MANAS KUMAR KUMAR BARMAN	
32	CRR/1142/2023	JACOB CHERIAN VS STATE OF WEST BENGAL AND ANR	ATISH GHOSH	
	IA NO: CRAN/2/2023, CRAN/3/2023, CRAN/4/2023, CRAN/5/2024, CRAN/7/2024, CRAN/8/2024, CRAN/9/2026			
wt33	CRR/3439/2022	JACOB CHERIAN VS STATE OF WEST BENGAL AND ANR	ATISH GHOSH	S BANERJEE / S DE
	IA NO: CRAN/6/2024, CRAN/8/2024, CRAN/9/2024, CRAN/10/2026			
	IA NO: CRAN/6/2024, CRAN/8/2024, CRAN/9/2024, CRAN/10/2026			
34	CRR/1883/2023	KESTO MAL VS STATE OF WEST BENGAL AND ANR	ABIR CHAKRABORTY	ANINDYA SUNDAR CHATTERJEE
	IA NO: CRAN/5/2024			
35	CRR/2381/2023	SAJAN AGARWAL VS THE CENTRAL BUREAU OF INVESTIGATION	SAFDAR AZAM	
	IA NO: CRAN/4/2025			
36	CRR/2814/2023	AJAY KUMAR MODI AND OTHERS VS STATE OF WEST BENGAL AND ANR	OUJA GOSWAMI	AVISHEK SINHA / RAJNANDINI DAS
	IA NO: CRAN/12/2026			
37	CRR/4073/2023	MOHINDER SINGH SAHNI VS STATE OF WEST BENGAL AND ANR	MANISH DOOGAR	
38	CRR/4641/2023	AYAN DEY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUROJIT SAHA	RANABIR ROY CHOWDHURY, PUSHPITA SAHA
39	WPA/12204/2023	MANAS KOTAL AND ORS VS STATE OF WEST BENGAL AND ORS.	SABYASACHI BHATTACHARJEE	
40	CO/678/2024	SRI RUDRA BHATTACHARYA AND ANR. VS THE AUTHORISED OFFICER, BANK OF INDIA AND ORS		
	IA NO: CAN/1/2024, CAN/3/2026			
wt41	CO/4283/2024	RUDRA BHATTACHARYA AND ANR VS THE AUTHORISED OFFICER BANK OF INDIA AND ORS		
wt42	CO/892/2024	THE AUTHORIZED OFFICER BANK OF INDIA AND ANR VS RUDRA BHATTACHARYA AND ANR	RAMESH CHANDRA PRUSTI	
43	CRR/1012/2024	RANJAN KUMAR GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	TRIPARNA ROY	
44	CRR/217/2025	SUSHIL KUMAR MOHTA VS ENFORCEMENT DIRECTORATE	KHUSI GUPTA	

wt45	CRR/218/2025	M/S MERLIN HOUSING LIMITED VS ENFORCEMENT DIRECTORATE	KHUSI GUPTA
wt46	CRR/219/2025	DILIP KUMAR CHOUDHARY VS ENFORCEMENT DIRECTORATE	KHUSI GUPTA
47	CO/274/2025	PAPIYA BISWAS VS SAMIRAN BISWAS	RITA PATRA
48	WPA/2633/2025	SOMABRATA MANDAL VS STATE OF WEST BENGAL AND ORS.	ABANTI BOSE
49	WPA/20276/2025	SEFALI PRAMANICK AND ORS. VS THE STATE OF WEST BENGAL AND OR	ARNAB PRAMANICK
IA NO: CAN/1/2025			
50	WPA/24402/2025 (Deptt.)	XXX VS STATE OF WEST BENGAL AND ORS.	

FOR ORDERS

(PT. HD.)

51	FMA/337/2024	SANDHYA NAYEK & ORS VS NICL & ANR	PINGAL BHATTACHARYA

FOR REVIEW

52	RVW/247/2025	CHANDRAKANT KUMAR VS UNION OF INDIA AND ORS.	SHAMIK CHATTERJEE
in	WPA/10104/2014	CHANDRAKANT KUMAR VS UNION OF INDIA & ORS	UTTAM KR DE
wt53	RVW/290/2025	THE INDIAN OIL CORPORATION LTD AND ANR VS CHANDRAKANT KUMAR AND ANR	VICTOR CHATTERJEE

IA NO: CAN/1/2026, CAN/2/2026

IA NO: CAN/1/2026, CAN/2/2026

CONTEMPT

(ON AND FROM 02.03.2026)

54	CRLCP/6/2016	MADHUMITA SARKAR(MANDAL) VS MADHU MONGAL DAS & ORS.	SUBODH BANERJEE
in	CRR/1895/2012	SUDHIR KUMAR SARKAR VS STATE OF WEST BENGAL & ANR	AMITABHA GHOSH
wt55	CRLCP/11/2013	SUDHIR KUMAR SARKAR VS STATE OF WEST BENGAL & NAR	PROSENJIT MUKHERJEE
56	WPCRC/13/2018	SOUMYEN KUMAR KUNDU & ANR VS PRADIP BANERJEE	S JANA
in	WPA/2277/2017	SOUMYEN KUMAR KUNDU & ANR VS STATE OF WEST BENGAL & ORS	SNEHASIS JANA
57	CPAN/1124/2018	RABINDRA NATH SINGHA & ORS VS P MOHAN GANDHI & ANR	SUKANTA DAS
in	WPA/22517/2015	RABINDRA NATH SINGHA & ORS VS STATE OF WEST BENGAL & ORS	SUKANTA DAS
58	WPCRC/24/2019	MRINAL KANTI KAMAR & ORS VS BADAL PATRA	K M HOSSAIN
in	WPA/12615/2014	MRINAL KANTI KAMAR & ORS VS STATE OF WEST BENGAL & ORS	K M HOSSAIN

IA NO: CAN/1/2016(Old No:CAN/979/2016)

IA NO: CAN/1/2016(Old No:CAN/979/2016)

59	CPAN/238/2019	SANTOSH KUMAR BHUINYA VS PARTHA GHOSH & ORS	SUBHOJIT SAHA
in	WPA/23441/2015	SANTOSH KUMAR BHUINYA VS STATE OF WEST BENGAL & ORS	GAUTAM GURIA
wt60	RVW/96/2018	LAND ACQUISITION COLLECTOR & ANR VS SANTOSH KUMAR BHUINYA & ORS	SUMAN DEY
IA NO: CAN/3/2019(Old No:CAN/3302/2019)			
IA NO: CAN/3/2019(Old No:CAN/3302/2019)			
61	CPAN/1017/2019	MANGANIRAM MANDAL VS ASANUL KARIM	TANUJA BASAK
in	WPA/18579/2016	MANGANIRAM MANDAL VS STATE OF WEST BENGAL & ORS	SIDDHARTHA SANKAR MONDAL
62	WPCRC/37/2022	GOBINDA GHOSH & ANR VS UTTAM DAS	SAILENDRA NATH CHAKRABORTY
in	WPA/30937/2017	GOBINDA GHOSH & ANR VS STATE OF WEST BENGAL & ORS	S. N. CHAKRABORTY
<u>CONTEMPT APPLICATION</u>			
63	CPAN/1630/2025	SHRIMATI RAJYASHREE GHOSH VS AJIT KUMAR SATPATI AND ORS	ARITRA SHANKAR RAY
in	WPA/12187/2023	RAJYASREE GHOSH VS THE MIDNAPORE MUNICIPALITY AND OTHERS	ARITRA SHANKAR RAY
64	CPAN/1799/2025	UJJAL SARKAR VS R S BHATTI IPS DIRECTOR GENERAL CENTRAL INDUSTRIAL SECURITY AND ORS	K B S MAHAPATRA
in	WPA/7090/2013	UJJAL SARKAR VS UNION OF INDIA & ORS.	K.B.S. MAHAPATRA
65	CPAN/1824/2025	SUNIL KUMAR BHATTACHARJEE VS KALYAN KUMAR THE CHAIRMAN AND MANAGING DIRECTOR CEO AND ORS	DEBASISH GHOSH
in	WPA/8496/2017	SUNIL KUMAR BHATTACHARJEE VS THE CHAIRMAN & MANAGING DIRECTOR, CENTRAL BANK OF INDIA & ORS	DEBASISH GHOSE
66	CPAN/1841/2025	BALAI DAS VS SURENDRA GUPTA, IAS, PRINCIPAL SECRETARY OF PUBLIC HEALTH ENGINEERING DEPT.	SALONI BHATTACHARYA
in	WPA/4450/2021	BALAI DAS VS STATE OF WEST BENGAL AND ORS.	SUPREEM NASKAR
67	CPAN/103/2026	SANJIT BISWAS VS BRIG. ASHISH HOODA, PRESIDENT, CANTONMENT BOARD, BARRACKPORE	RANANEESH GUHA THAKURTA
in	WPA/30745/2017	SANJIT BISWAS VS THE PR. CANTONMENT BOARD, BARRACKPORE & ORS.	RAJARSHI BASU
<u>FOR ORDER (ASSIGNED)</u>			
68	WPA/16970/2024	BALARAM ROY AND ORS. VS STATE OF WEST BENGAL AND ORS.	ASFAK AHAMMED
69	FMA/474/2025	JOHIRUDDIN BISWAS @ JINNAT ALI BISWAS & ORS VS MANAGING DIRECTOR, CALCUTTA STATE TRANS. CORP.	MUKTAKESH DAS



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 652

Sixth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE RAI CHATTOPADHYAY

(AS AND WHEN SITS SINGLY)

FROM 2ND MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF WRIT PETITIONS INCLUDING APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEARS AND CLASSIFICATIONS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/95320342488?pwd=WmEjXryBmAbFQJ1faZA8JhAmXSj1G8.1>

TO BE MENTIONED

1	WPA/5454/2025	RAMA SAMANTA VS STATE OF WEST BENGAL AND ORS.	MIT GUHA ROY
2	WPA/5459/2025	NEPAL CHANDRA MANDAL VS THE STATE OF WEST BENGAL AND ORS.	MIT GUHA ROY

FIXED MATTER

(AT 2 : 00 P.M.)

3	WPA/10588/2025	CNI GIRLS PRIMARY SCHOOL (METIABRUZ) VS STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA

FIXED MATTERS

4	WPA/1041/2018	SHYAMAL KHATUA VS STATE OF WEST BENGAL & ORS	A. BANERJEE
IA NO: CAN/1/2026			
5	WPA/802/2019 (08.06.2026)	ATAR SINGHRAJPOOT VS UNION OF INDIA	ZIAUL ISLAM
6	WPA/13721/2021	SOVAN KUNDU VS STATE OF WEST BENGAL AND ORS.	SAKTIPADA JANA
7	WPA/4411/2022	SWAPAN KUMAR PARAI VS STATE OF WEST BENGAL AND ORS.	GAURAV KUMAR
8	WPA/6821/2022	SURENDRA KUMAR GUPTA VS THE COAL INDIA LTD. AND ORS	ARIJIT MAHINDER
9	WPA/20960/2022	RAJANISH CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	MOUMITA KARMAKAR
10	WPA/21807/2022 (08.06.2026)	SUBHENDU PAL @ SUBHO PAL AND ORS VS STATE OF WEST BENGAL AND ORS.	ARPAN GUHA
IA NO: CAN/1/2024			
11	WPA/20101/2023	SARASWATI MAJUMDER VS STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA

12	WPA/26866/2023	GITA RANI JANA VS UNION OF INDIA AND ORS.	SAYAN MUKHERJEE
13	WPA/26889/2023	KHOKAN MANDAL VS UNION OF INDIA AND ORS.	ZIAUL ISLAM
IA NO: CAN/1/2026			
14	WPA/29173/2023	MUKTARANI SARKAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SAHJAHAN ALI
15	WPA/13648/2024	PANMANI SAREN AND ANR. VS STATE OF WEST BENGAL AND ORS.	NITYA GOPAL MUKHERJEE
16	WPA/19710/2024	SWAPAN KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
17	WPA/19842/2024	CHIRANJIB KAYAL VS STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA
18	WPA/21075/2024	MD. ABUNASIM BAIDYA VS THE STATE OF WEST BENGAL AND ORS.	SAHJAHAN ALI
19	WPA/23416/2024	MANAGING COMMITTEE VIDYA VIKASH HIGH SCHOOL (HS) AND ORS. VS STATE OF WEST BENGAL AND ORS.	ASHIM KUMAR HALDAR
20	WPA/27187/2024	SUPRITI GURIA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
21	WPA/27804/2024	PRATIMA PAUL VS THE STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
22	WPA/3969/2025	DIPANKAR MALAKAR VS THE STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
23	WPA/4075/2025	SIKHA BERA VS THE STATE OF WEST BENGAL AND ORS.	SUDIPTA PRAMANIK
24	WPA/8798/2025	TANUKA BANDYOPADHYAY (ACHARYA) VS THE STATE OF WEST BENGAL AND ORS.	FARDEEN HOSSAIN
wt25	WPA/8800/2025	SUMATI BANERJEE AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	NISHANT KUMAR
26	WPA/9408/2025	JYOTSNA RAJAK VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
27	WPA/12050/2025	TANAYA DASGUPTA BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	SK IMTIAJ UDDIN
IA NO: CAN/1/2026			
28	WPA/12394/2025	BIPLAB BIKASH MITRA VS PUBLIC WORKS DEPARTMENT (PWD) AND ORS.	ARDHENDU NAG
IA NO: CAN/4/2025, CAN/5/2026			
wt29	WPA/26809/2024	BIPLAB BIKASH MITRA VS THE STATE OF WEST BENGAL AND ORS.	SOHAM BANERJEE
30	WPA/14077/2025	AMRITA MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
31	WPA/14517/2025	BIDYA BHABAN HIGHER SECONDARY SCHOOL AND ANR. VS ICICI BANK LTD AND ORS.	RITOPRITA GHOSH
32	WPA/17600/2025	PRADIP KUMAR SAHA VS STATE OF WEST BENGAL AND ORS.	ARPAN SINHA
33	WPA/19341/2025	MOUSUMI KUMAR VS THE STATE OF WEST BENGAL AND ORS.	ABDUS SALAM

34	WPA/21878/2025	MAHABIR GHOSH VS STATE OF WEST BENGAL AND ORS.	BRATATI DUTTA
<u>FOR ORDERS</u>			
35	WPA/8990/2020 (08.06.2026)	SAMIT DUTTA VS STATE OF WEST BENGAL AND ORS.	ARGHA CHOWDHURY
36	WPA/25785/2022	SUCHETA MANDAL VS PRESIDENT, WEST BENGAL COUNCIL OF HIGHER SECONDARY EDUCATION AND ORS	BHABANI PRASAD MONDAL
37	WPA/17394/2024	PRATIP BERA VS THE STATE OF WEST BENGAL AND ORS.	YUDHISTHIR MAITY
38	WPA/22163/2024	UMA RANI MAJI (SAMANTA) VS STATE OF WEST BENGAL AND ORS.	PRADIP KUMAR GHOSH
39	WPA/9873/2025	SHAH. MD. KHAIBUL ALAM AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
IA NO: CAN/1/2025			
in	WPA/18143/2017	MD. ELIAS ALI & ORS VS STATE OF WEST BENGAL & ORS	S. KARAR
in	WPA/2464/2017	SHAH MD KHAIBUL ALAM & ORS VS STATE OF WEST BENGAL & ORS	PARVEZ HOSSAIN
wt40	WPCRC/1/2025	MD ELIAS ALI AND ANR VS RABINDRANATH MONDAL & ANR	SAFIUL ISLAM
wt41	WPCRC/2/2025	SHAH MD. KHAIBUL ALM & ORS VS NARAYAN CHANDRA SARKAR	P. HOSSAIN
42	WPA/20782/2025	AMBIKA CHARAN PAN VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
<u>APPLICATION</u>			
43	WPA/7587/2003	PROSANTO BHAWAL @ P. BHAWAL VS UNION OF INDIA	INDRANIL NANDI
IA NO: CAN/3/2026			
44	WPA/12209/2006 (08.06.2026)	B.T. MONDAL VS U.O.I.	MINTU KR. GOSWAMI
45	WPA/6720/2009	SATYAM KUMAR DAS & ORS VS UNION OF INDIA & ORS	SANDIP KUMAR BHATTACHARYYA
IA NO: CAN/3/2026			
46	WPA/31457/2013 (12.06.2026)	SANJUKTA CHATTORAJ VS W.B.S.S.C. & ORS.	RANAJIT CHATTERJEE
IA NO: CAN/1/2025			
47	WPA/33079/2013	ASHUTOSH CHAKRABORTY VS UNION OF INDIA	U RAY
IA NO: CAN/3/2024			
48	WPA/10506/2014 (FOR RESTORATION)	RAJESH GHOSH & ORS VS THE REGISTRAR OF ASSURANCE- II, KOLKATA & ORS	SANKHA SUBHRA RAY
IA NO: CAN/1/2025, CAN/2/2025			
49	CPAN/415/2017	PRATIMA BISWAS VS SANTANU SANYAL & ANR	M AHMED
wt50	WPA/25299/2016	PRATIMA BISWAS VS STATE OF WEST BENGAL & ORS.	MAHABOOB AHMED
wt51	WPA/34218/2014	SMT PRATIMA BISWAS VS STATE OF WEST BENGAL & ORS	PARIMAL KUMAR DWARI

wt52	WPA/5637/2015	PRATIMA BISWAS VS STATE OF WEST BENGAL & ORS	PARIMAL KUMAR DWARI
IA NO: CAN/1/2015(Old No:CAN/6398/2015)			
IA NO: CAN/1/2015(Old No:CAN/6398/2015)			
53	WPA/18548/2019	PREMIKA MAITY (PARAI) & ANR VS STATE OF WEST BENGAL & ORS	SHARMISTHA DHAR
IA NO: CAN/1/2026			
54	WPA/5659/2020	GULSENARA BEGUM VS STATE OF WEST BENGAL & ORS	NAZRUL HOSSAIN
IA NO: CAN/1/2020(Old No:CAN/3529/2020), CAN/2/2023, CAN/3/2024			
55	CPAN/197/2021	KOTAK MAHINDRA BANK LTD VS MULTIPLE EDUCATIONAL AND MANPOWER DEV TRUST AND ORS	PRATIK GHOSE
56	WPA/735/2024	PRIYA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	INDRANATH MITRA
IA NO: CAN/1/2026			
wt57	WPA/12447/2022	PRIYA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SUBHANKAR DAS
58	CPAN/1031/2024	QUALITY CATERER REP. BY MR. MALAY SARKAR AND ANR VS PROF. DR. SANJAY KESHKAR DEAN ESI PGIMR AND ESI MEDICAL COLLEGE AND ESI HOSPITAL AND ODZ (EZ) JOKA	ARKA KUMAR NAG
in	WPA/9047/2023	QUALITY CATERER AND ANR VS ESI PGIMSR AND ESI MEDICAL COLLEGE AND ESI HOSPITAL AND ODC(EZ) JOKA AND ORS	ARKA KUMAR NAG
59	CPAN/1217/2024	BAJINDER SINGH AND ORS VS DR SAUMITRA MOHAN SECRETARY TRANSPORT DEPTT AND ORS	SAGNIK CHATTERJEE
in	WPA/25151/2017	BALJINDER SINGH & ORS VS STATE OF WEST BENGAL & ORS	ATISH DUTTA
60	CPAN/1258/2024	MAHADEB BHATTACHARYA VS MANISH JAIN SECRETARY SCHOOL EDUCATION DEPTT AND ORS	ANTARIKSHA KARMAKAR
in	RVW/222/2024	THE D.I. OF SCHOOLS S.E. HOOGHLY VS MAHADEB BHATTACHARYA AND ORS	MOUSUMI BANERJEE
IA NO: CAN/1/2024, CAN/2/2024			
IA NO: CAN/1/2024, CAN/2/2024			
in	WPA/22118/2023	MAHADEB BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
61	WPA/4858/2024	SRICHANDAN DWIBEDI VS STATE OF WEST BENGAL AND ORS.	SK SAMIM AKHTER
IA NO: CAN/1/2025			
62	WPA/17920/2024	PUSPITA MANNA VS THE STATE OF WEST BENGAL AND ORS.	ANIL KUMAR CHATTAPADHYAYA
IA NO: CAN/1/2025			
63	WPA/28345/2024	AZIZUR RAHAMAN VS STATE OF WEST BENGAL AND ORS.	TARUN KUMAR JANA
IA NO: CAN/1/2025			
64	CPAN/74/2025	SIMA MAITY VS DR SOUMITRA MOHAN CHAIRMAN STSTE TRANSPORT AUTHORITY W B CUM SECRETARY TRANS DEPT GOV OF W B AND ORS	AASHUTOSH BHATTACHARYYA

in	WPA/26694/2024	SIMA MAITY VS STATE OF WEST BENGAL AND ORS.	ARITRA ROY
65	RVW/110/2025	URMILA BHUMIJ AND ORS VS ATWARA KHATUN @ PIYORI BEGUM AND ORS	DANISHUDDIN ABBASI
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
in	WPA/7366/2020	ATWARA KHATUN ALIAS PIYORI BEGUM VS STATE OF WEST BENGAL	GAZI FARUQUE HOSSAIN
wt66	CPAN/663/2024	ATWARA KHATUN @ PIYORI BEGUM AND ANR VS SMITA SANYAL SHUKLA SUB DIVISIONAL OFFICER SADAR SHINSURAH	GAZI FARUQUE HOSSAIN
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
67	CPAN/162/2025	TARAPADA BAILAY VS JOYDEEP CHAKRABORTY THE CERTIFICATE OFFICER HOWRAH	NAREN GHOSH DOSTIDAR
in	WPA/3697/2024	TARAPADA BAILAY VS STATE OF WEST BENGAL AND ORS.	RANANEESH GUHA THAKURTA
68	WPCRC/177/2025	SUMAN SEN AND ORS VS DIPANKAR MONDAL AND ANR	NIRAJ GUPTA
in	WPA/10057/2024	SUMAN SEN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	GITASHREE MISTRY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
69	WPCRC/179/2025 (08.06.2026)	MRITYUNJOY MAHES VS PALASH ROY THE DIST. INS OF SCHOOLS(SE) MEDINIPUR EAST AND ANOTHER	SAURINDRA MAHAPATRA
in	WPA/21990/2013	MRITYUNJOY MAHES VS STATE OF WEST BENGAL & ORS.	TANUJA BASAK
70	CPAN/597/2025	GOUTAM CHATTERJEE VS DR SUJIT SAMANTA DIST INSPECTOR OF SCHOOL SE BIRBHUM	RAJENDRA BANERJEE
in	WPA/24672/2018	GOUTAM CHATTERJEE VS STATE OF WEST BENGAL & ORS	REJENDRA BANERJEE
IA NO: CAN/2/2025, CAN/3/2025			
IA NO: CAN/2/2025, CAN/3/2025			
71	CPAN/622/2025	SUCHETA MUHURI VS MD KHALID AZIZ ANWAR VDIRECTOR OF PPF AND GROUP INS AND ANR	sk imtiaj uddin
in	WPA/6729/2020	SUCHETA MUHURI VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
72	CPAN/825/2025	RAM PRASAD MONDAL VS BADAL KUMAR PATRA DIST INSPECTOR OF SCHOOLS SE NORTH 24 PARGANAS	NUPUR CHOWDHURY
in	WPA/24092/2017	RAM PRASAD MONDAL VS STATE OF WEST BENGAL & ORS.	BISWAJIT DAS
73	CPAN/1095/2025	HARISH SHARMA VS ANIL KR MISHRA AND ORS	KAKALI DAS CHAKRABORTY
in	WPA/8812/2023	HARISH SHARMA VS UNION OF INDIA AND ORS.	KAKALI DAS CHAKRABORTY

74	CPAN/1099/2025	ABHISHEK KUMAR SINGH VS SOUMITRA MOHAN CHAIRMAN STATE TRANSPORT AUTHORITY AND ORS	AASHUTOSH BHATTACHARYYA
in	WPA/28780/2024	ABHISHEK KUMAR SINGH VS STATE OF WEST BENGAL AND ORS.	ARITRA ROY
75	CPAN/1157/2025	TRIPTI SANKAR GHOSH VS MD. KHALID AZIZ ANWAR, DIRECTOR OF PENSION PROVIDANT FUND	SK. INTIAJ UDDIN
in	WPA/30626/2013	TRIPTI SANKAR GHOSH VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
76	CPAN/1184/2025	ABUL KALAM AND ORS VS SHARAD KR DWIVEDI D M NORTH 24 PARGANAS AND ANR	AMLAN KUMAR MUKHERJEE
in	WPA/16372/2024	ABUL KALAM AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
77	CPAN/1203/2025	SUKANTA CHOWDHURY AND ORS VS BASANTI BARMAN THE CHAIRMAN MALDA DIST PRIMARY SCHOOL COUNCIL	SUKUMAR SARKAR
in	WPA/27848/2016	SUKANTA CHAWDHURY & ORS VS STATE OF WEST BENGAL & ORS	SUKUMAR SARKAR
78	CPAN/1282/2025	MOONLINE EXPRESS CARGO PVT LTD VS AIL KUMAR MISHRA GENERAL MANAGER SE RAILWAY ADN ORS	KAKALI DAS CHAKRABORTY
in	WPA/12139/2023	MOONLINE EXPRESS CARGO PVT LTD VS UNION OF INDIA AND ORS.	KAKALI DAS CHAKRABORTY
79	CPAN/1330/2025	MITHU BHATTACHARYA MUKHOPADHYAY VS SANTANU SINHA DIST INSPECTOR SCHOOLS SE BARRACKPORE	BISWARUP BISWAS
in	WPA/1846/2004	MITHU MUKHOPADHYAY VS STATE OF W.B.	DEBABRATA ROY
80	CPAN/1352/2025	BANALATA OJHA @ TAHERA BEGAM VS SHANTANU BASU, THE DIRECTOR OF MADRASAH EDUCATION , GOVERNMENT OF WEST BENGAL,	BISWAPRIYA SAMANTA
in	WPA/15296/2021	BANALATA OJHA ALIAS TAHERA BEGAM VS STATE OF WEST BENGAL AND ORS.	ANAJAN BHATTACHARYA
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
81	CPAN/1370/2025	RAIS ALAM VS SANJIB KR BESRA TRANSPORT COMM CUM SECRETARY TRANSPORT DEPT JHARKHAND AND ORS	AASHUTOSH BHATTACHARYYA
in	WPA/27836/2024	RAIS ALAM VS STATE OF WEST BENGAL AND ORS.	AASHUTOSH BHATTACHARYYA
82	CPAN/1422/2025	ANIMA GHOSH @ ANIMA MONDAL VS MEHEBUB ASIF ZAMAN DISTRICT INSPECTOR OF SCHOOL (PRIMARY EDUCATION), SOUTH 24 PARGANAS	KAMAL MISHRA
in	WPA/11193/2020	ANIMA GHOSH ALIAS ANIMA MONDAL VS STATE OF WEST BENGAL AND ORS.	BARNALY CHATTERJEE
83	CPAN/1424/2025	NITA PANDIT VS MEHEBUB ASIF ZAMAN DISITRICT INSPETOR OF SCHOOL (PRIMARY EDUCATION) SOUTH 24 PARGANAS	KAMAL MISHRA

in	WPA/11178/2020	NITA PANDIT VS STATE OF WEST BENGAL AND ORS.	BARNALY CHATTERJEE
84	CPAN/1425/2025	SAHANA JAMADER VS MEHEBUB ASIF ZAMAN DISITRCT INSPECTOR OF SCHOOL, SOUTH 24 PARGANAS	KAMAL MISHRA
in	WPA/11176/2020	SAHANA JAMADER VS STATE OF WEST BENGAL AND ORS.	BARNALY CHATTERJEE
85	CPAN/1436/2025	PRADIP HALDER VS SANTANU KUMAR SINHA DIST INSPECTOR OF SCHOOLS SE	PANKAJ HALDER
in	WPA/22773/2023	PRADIP HALDER VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
86	CPAN/1521/2025	ADHIR CHANDRA SAHA VS RAJIB PRAMANIK, DISTRICT INSPECTOR OF SCHOOLS (SE), SILIGURI	RABINDRA NATH PAL
in	WPA/17153/2011	ADHIR CHANDRA SAHA VS STATE OF WEST BENGAL & ORS	RABINDRA NATH PAL
87	CPAN/1544/2025	AL KHATIB SHAIKH VS SUBHRA CHAKRABARTI THE STATE PROJECT DIRECTOR PBSSM BIKASH BHAWAN AND ANR	NUPUR CHOUDHURI
in	WPA/7830/2020	AL KHATIB SHAIKH VS STATE OF WEST BENGAL	BISWARUP BISWAS
88	CPAN/1547/2025	LATIKA DAS VS SANJAY CHATTOPADHYAY THE D I OF SCHOOLS S E KOLKATA	SUBHAJYOTI DAS
in	WPA/17544/2023	LATIKA DAS VS STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA
89	CPAN/1574/2025	DHIMAN MONDAL AND ANR. VS SUMIT GUPTA D M SOUTH 24 PARGANAS AND ANR.	AMLAN KUMAR MUKHERJEE
in	WPA/3817/2025	DHIMAN MONDAL AND ANR VS STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
90	CPAN/1582/2025	ABDUR RAHIM SEKH AND ORS. VS SUMIT GUPTA AND ANR.	AMLAN KUMAR MUKHERJEE
in	WPA/3590/2025	ABDUR RAHIM SEKH AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
91	CPAN/1620/2025	BHAGIRATH BAURI VS SUBRATA GHOSH THE W B BOARD OF SECOUNDARY EDUCATION AND ORS.	MITHU SINGHA MAHAPATRA
in	WPA/5090/2009	BHAGIRATH BAURI VS STATE & ORS	MADHUSUDAN MONDAL
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
92	CPAN/1626/2025	USHARATI DAS VS SWAPAN SAMANTA THE D I OF SCHOOL PASCHIM MEDNAPORE AND ANR	ANINDA BHATTACHARYA
in	WPA/5242/2019	USHARATI DAS VS STATE OF WEST BENGAL & ORS	ANINDA BHATTACHARYA
93	CPAN/1637/2025	AJOY KUMAR BANERJEE VS PONNAMBALAM S DIST MAGISTRATE PASCHIM BARDHAMAN AND ANR	AMLAN KUMAR MUKHERJEE

in	WPA/8753/2025	AJOY KUMAR BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE
94	CPAN/1638/2025	RAMKRISHNA MONDAL VS PALASH ROY DIST INSPECTOR OF SCHOOLS SE PURBA MEDINIPUR	SIBANGI CHATTOPADHYAY
in	WPA/11352/2021	RAMKRISHNA MANDAL VS STATE OF WEST BENGAL AND ORS.	AMIT BARAN DASH
IA NO: CAN/1/2021			
IA NO: CAN/1/2021			
95	CPAN/1963/2025	MANJU DAS (DEY) AND ORS VS DEBABRATA SARKAR, THE CHAIRMAN, N-24 PGS. DIST. PRIMARY SCHOOL COUNCIL	NARAYAN CH. MONDAL
in	WPA/1367/2010	MANJU DAS (DEY) & ORS VS STATE OF WEST BENGAL	SUNANDA SIL
IA NO: CAN/11/2025			
IA NO: CAN/11/2025			
96	CPAN/2000/2025	MD. TARIF HOSSAIN VS JAYANTA HALDER D I OF SCHOOLS(SE) MURSHIDABAD	ADBUS SALAM
in	WPA/4312/2015	MD TARIF HOSSAIN VS STATE OF WEST BENGAL & ORS	BRATATI DUTTA
97	CPAN/32/2026	SUDHIR KHAMARU VS SUNY MISRA, THE DISTICT INSPECTOR OF SCHOOLS SE SOUTH 24 PARGANAS	NUPUR CHOUDHURI
in	WPA/19371/2018	SUDHIR KHAMARU VS STATE OF WEST BENGAL & ORS	GAURAV KUMAR
98	WPCRC/35/2026	SIDDHESWAR BHANDARI VS SANTANU KUMAR SINHA DIST INSPECTOR OF SCHOOLS SE AND ANR	PANKAJ HALDER
in	WPA/22815/2023	SIDDHESWAR BHANDARI VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
99	WPCRC/43/2026	PRASANTA BERA VS SUNY MISRA DIST INSPECTOR OF SCHOOLS SE SOUTH 24 PARGANAS	SUBIR HAZRA
in	WPA/25229/2013	PRASANTA BERA VS STATE OF WEST BENGAL & ORS	KAKALI SAMAJPATY
100	CPAN/82/2026	DILIP PAL VS SHANIA MISHRA, DISTRICT INSPECTOR OF SCHOOL (S.E.)	PROSENJIT MUKHERJEE
in	WPA/3616/2006	DILIP PAL VS STATE OF W.B.	RUDRANIL DE
101	CPAN/111/2026	SOURAV KUMAR DAS AND ORS. VS SANTANU BASU, OFFICER IN CHARGE OF POLICE	SOUMEN BARMAN
in	WPA/4816/2025	SEKH MUSIBUL @ SK MUSIBUL AND ORS. VS STATE OF WEST BENGAL AND ORS.	SOUMEN BARMAN
102	CPAN/121/2026	AJAY KUMAR GUPTA AND ORS. VS DIPANKAR MANDAL, I.A.S., DIRECTOR, PVD AND ANR.	BARUN KUAMR SAMANTA
in	WPA/9342/2024	AJAY KUMAR GUPTA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	AMLAN KUMAR MUKHERJEE

103	CPAN/170/2026	ANIMESH DAS VS SANJAY CHATTOPADHYAY DIST INSPECTOR OF SCHOOLS SE KOLKATA AND ANR.	SAKTI PADA JANA
in	WPA/15141/2023	ANIMESH DAS VS STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA
104	CPAN/222/2026	RITUPARNA GARAI VS SUJIT SAMANTA DIST INSPECTOR OF SCHOOLS SE BIRBHUM	RAJENDRA BANERJEE
in	WPA/952/2020	RITUPARNA GARAI VS STATE OF WEST BENGAL & ORS	RAJENDRA BANERJEE
105	CPAN/369/2026	SOUTH 24 PARGANAS AUTO DRIVERS AND OPERATORS UNION VS TAMAGHNA KAR	BHASWATI LAHIRI
in	WPA/4542/2025	SOUTH 24 PARGANAS AUTO DRIVERS AND OPERATORS UNION VS STATE OF WEST BENGAL AND ORS.	BIBHU ADHIKARY
106	CPAN/383/2026	DHANANJAY GHOSH VS PIJUSH KANTI BERA, THE DISTRICT INSPECTOR OF SCHOOLS (SE)	MALAY BHATTACHARYYA
in	WPA/4604/2021	DHANANJAY GHOSH VS STATE OF WEST BENGAL AND ORS.	MALAY BHATTACHARYYA
107	CPAN/451/2026	MUNESHWAR PAL VS SANJAY CHATTOPADHYAY	SAKTI PADA JANA
in	WPA/15064/2024	MUNESHWAR PAL VS STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA

CRIMINAL REVISION

[HEARING - CRIMINAL]

108	CRR/3801/2023	SUSHIL KEDIA VS REKHA KEDIA	SAINI DAS
IA NO: CRAN/1/2024, CRAN/2/2024, CRAN/3/2024, CRAN/4/2025, CRAN/5/2025, CRAN/6/2025, CRAN/7/2025, CRAN/9/2026			
wt109	CRR/2935/2016	SUSHIL KEDIA VS STATE OF WEST BENGAL & ORS	N SENGUPTA
IA NO: CRAN/1/2019(Old No:CRAN/2710/2019)			
IA NO: CRAN/1/2019(Old No:CRAN/2710/2019)			
wt110	CRR/2936/2016	SUSHIL KEDIA VS STATE OF WEST BENGAL & ORS	N SENGUPTA
IA NO: CRAN/1/2019(Old No:CRAN/2709/2019)			
IA NO: CRAN/1/2019(Old No:CRAN/2709/2019)			

HEARING 1

111	WPA/5200/2015	NIRUPAMA BARMAN (SINGHA) VS STATE OF WEST BENGAL & ORS	SANJOY KARAR
IA NO: CAN/1/2015(Old No:CAN/9451/2015)			
112	WPA/5862/2016	FATEMA KHATUN & ORS VS STATE OF WEST BENGAL & ORS	S MAITY
113	WPA/9925/2016	MIK ENTERPRISE VS ASANSOL DURGAQPUR DEVELOPMENT AUTHORITY	MIZANUR RAHAMAN
IA NO: CAN/2/2024, CAN/3/2024, CAN/4/2025			

wt114	WPA/14212/2016	MIK ENTERPRISES VS ASANSOL DURGAPUR DEVELOPMENT AUTHORITY & ORS.	MIZANUR RAHAMAN
IA NO: CAN/2/2024, CAN/3/2024, CAN/4/2025			
IA NO: CAN/2/2024, CAN/3/2024, CAN/4/2025			
115	WPA/27936/2016	ASHIS KUMAR MUKHOPADHYAY VS STATE OF WEST BENGAL & ORS.	SIDDHARTHA SANKAR MANDAL
116	WPA/28309/2016	ASHIS KR MONDAL VS UNION OF INDIA & ORS	SIDDHARTHA SANKAR MANDAL
117	WPA/4260/2017	NILIMA SAMAI VS STATE OF WEST BENGAL & ORS	SUBRATA MUKHERJEE
118	WPA/7561/2017	SACHITANANDA ROUTH & ORS VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
IA NO: CAN/1/2022, CAN/2/2022, CAN/3/2022			
119	WPA/7634/2017	SUMANTA BATASYAL VS STATE OF WEST BENGAL & ORS	GITASHREE MISTRY
120	WPA/15508/2017	PUSPEN BARMAN & ORS VS UNION OF INDIA & ORS	SUKANTA DAS
IA NO: CAN/1/2025			
121	WPA/19008/2017	MD. NAZRUL ISLAM GAZI VS UNION OF INDIA & ORS	A. NEOGI
122	WPA/23078/2017	PABITRA MOHANTA @ MAHANTA VS STATE OF WEST BENGAL & ORS	BISWARUP BISWAS
123	WPA/24068/2017	RITA BHAUMIK (DAS) VS STATE OF WEST BENGAL & ORS	A. BASU
124	WPA/25420/2017	PRADYUT DAS VS STATE OF WEST BENGAL & ORS	PARVEZ HOSSAIN
125	WPA/27034/2017	ARIJIT SAHA VS STATE OF WEST BENGAL & ORS	HILLOL SAHA PODDER
126	WPA/27288/2017	SHAMPA MONDAL VS DISTRICT PRIMARY EDUCATION COUNCIL & ORS	ASHIM KUMAR HALDAR
127	WPA/28888/2017	SANANDA HARI VS STATE OF WEST BENGAL & ORS	SUBHAJAY SEN
128	WPA/3195/2018	MOUSUMI CHAKRABORTY VS STATE OF WEST BENGAL & ORS	U. RAY
IA NO: CAN/3/2023			
129	WPA/7372/2018	GOUTAM GOSWAMI VS LIFE INSURANCE CORPORATION OF INDIA LTD. & ORS	MD IDRISH
IA NO: CAN/1/2021, CAN/2/2025			
130	WPA/16512/2018	DINESH LAL DAS VS THE AIR INDIA AIR TRANSPORT SERVICES LTD & ORS	MADHURIMA SARKAR
IA NO: CAN/1/2019(Old No:CAN/12251/2019)			
131	WPA/17636/2018	JOYDEEP MUKHOPADHYAY VS STATE OF WEST BENGAL & ORS	ANUSUYA BANERJEE
132	WPA/19781/2018	PRODYUT ROY VS STATE OF WEST BENGAL & ORS	JAKIR HOSSAIN
133	WPA/19983/2018	MD. SAMI ALAM SK & ANR VS STATE OF WEST BENGAL & ORS	A. BANERJEE
IA NO: CAN/2/2025			

134	WPA/21751/2018	DEVA RAJU VS UNION OF INDIA & ORS	A. NEOGI
135	WPA/25532/2018	AVIJIT CHAKRABORTY VS L.I.C. OF INDIA & ORS	SAURADEEP DUTTA
136	WPA/26025/2018	VIVEKANANDA SHARMA CHOWDHURY VS SOUTH BENGAL STATE TRANSPORT CORPORATION & ORS	ANANYA NEOGI
137	WPA/751/2019	TAPAS SARKAR & ORS VS STATE OF WEST BENGAL & ORS	ANANYA NEOGI
IA NO: CAN/2/2021			
138	WPA/1191/2019	AMBOOJ SHARMA VS HOWRAH MUNICIPAL CORPORATION & ORS	SOURAV MONDAL
IA NO: CAN/1/2019(Old No:CAN/2493/2019), CAN/2/2025			
139	WPA/1597/2019	MILAN NATH VS UNION OF INDIA & ORS.	SAMARENDRA NATH BISWAS
140	WPA/5315/2019	GOURANGA MANDAL VS STATE OF WEST BENGAL & ORS	PRADIP PAUL
141	WPA/6439/2019	KALLOL KANTI BISWAS VS STATE OF WEST BENGAL & ORS	MD MONJU SK
142	WPA/6637/2019	SUDIP PAL VS UNION OF INDIA & ORS	ZIAUL ISLAM
143	WPA/9057/2019	DILIP KUMAR SARKAR VS UNION OF INDIA & ORS	SUVASREE GHOSE
144	WPA/12048/2019	RADHA RANI PURKAIT VS UNION OF INDIA & ORS	SAMARESH CHANDRA DHARA
145	WPA/16213/2019	BILBUL MAITI (PANDIT) VS STATE OF WEST BENGAL & ORS	S. HAZRA
IA NO: CAN/3/2026, CAN/4/2026			
146	WPA/20757/2019	LAB KUMAR KANRAL & ORS VS STATE OF WEST BENGAL & ORS	APAN SAHA
147	WPA/20903/2019	ANIL KR. NASKAR VS STATE OF WEST BENGAL & ORS.	DEBOBRATA SARDAR
wt148	WPA/21387/2019	ANSUMAN KAR CHOWDHURY AND ANR VS STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
149	WPA/21448/2019	AMARENDRA KUMAR SINGH VS DAMODAR VALLEY CORPORATION & ORS	LOPAMUDRA MOITRA
150	WPA/21533/2019	PURNIMA SINGHA VS STATE OF WEST BENGAL & ORS	SAMIRAN GIRI
151	WPA/22896/2019	MITHUN DE VS W.B. CENTRAL SCHOOL SERVICE COMMISSION & ANR	PRADIP PAUL
152	WPA/22897/2019	ANIRBAN BANERJEE VS STATE OF WEST BENGAL & ORS	MAINAK GANGULY
153	WPA/22899/2019	RAJESH NAYAK VS W.B. CENTRAL SCHOOL SERVICE COMMISSION & ANR	PRADIP PAUL
154	WPA/424/2020	ASHOKE KUMAR SINGH ALIAS ASHOK SINGH VS STATE OF WEST BENGAL & ORS	APURBA KUMAR GHOSH
IA NO: CAN/1/2020			

155	WPA/5809/2020	MANOTOSH MAHATO & ORS VS STATE OF WEST BENGAL & ORS	ANINDA BHATTACHARYA
IA NO: CAN/1/2020(Old No:CAN/3823/2020)			
156	WPA/7487/2020	SARMISTHA ROY VS UNION OF INDIA	ANANYA NEOGI
IA NO: CAN/1/2020			
157	WPA/9984/2020	BINOD DOM VS UNITED BANK OF INDIA AND ORS	GOUTAM DEY
158	WPA/11506/2020	BINOY KUMAR GHOSH AND ORS VS VISYA BHARATI AND ANR	RAJARSHI CHATTERJEE
159	WPA/2192/2021	BAKUL DE VS THE STATE OF WEST BENGAL AND ORS	SAKTI PADA JANA
160	WPA/4295/2021	SHYAM NARAYAN UPADHYAY VS UNION OF INDIA AND ORS.	KAMAL KRISHNA GUHA
161	WPA/4727/2021	FARHEEN PARVEEN VS STATE OF WEST BENGAL AND ORS.	DEBASISH BANERJEE
162	WPA/9825/2021	PRABIR DEY SARKAR AND OTHERS VS NORTH BENGAL STATE TRANSPORT CORPORATION AND OTHERS	ANIRBAN SAHA
163	WPA/10055/2021	MANOJ KUMAR RAY VS UNION OF INDIA AND ORS.	ZIAUL ISLAM
IA NO: CAN/1/2023			
164	WPA/10306/2021	AMAL KUMAR MAJUMDER AND ORS. VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
IA NO: CAN/1/2025			
165	WPA/10803/2021	PRANTICK DEY VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSHU PANDA
166	WPA/11721/2021	TAPAS KUMAR DAS AND ORS VS THE STATE OF WEST BENGAL AND ORS	PARAMITA PAL
167	WPA/11722/2021	BARUN MANDAL AND ORS VS THE STATE OF WEST BENGAL AND ORS	PARAMITA PAL
168	WPA/11724/2021	MANAS KUMAR MONDAL AND ORS VS THE STATE OF WEST BENGAL AND ORS	PARAMITA PAL
169	WPA/11744/2021	TUNU BIBI MONDAL AND ORS VS STATE OF WEST BENGAL AND ORS.	Sumanta Das
170	WPA/17033/2021	MRINAL JIBAN BIR VS UNION OF INDIA AND ORS.	AMITABHA GHOSH
IA NO: CAN/4/2026			
171	WPA/17163/2021	JOYDEV MAITY VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJUDDIN
172	WPA/18690/2021	BARNALI SINHA VS STATE OF WEST BENGAL AND ORS.	BHASWATI LAHIRI
173	WPA/18978/2021	SOUMYA SUNDAR GIRI AND ANR (GOUR HARI GIRI SINCE DECEASED) VS STATE OF WEST BENGAL AND ORS.	SANKHA PRASAD ROY
174	WPA/20774/2021	ANUPAM PAL VS STATE OF WEST BENGAL AND ORS.	SUBHAS JANA
175	WPA/406/2022	TANMOY CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	PAVEL DAS

176	WPA/1657/2022	ARUN KUMAR PATRA VS WEST BENGAL UNORGANISED WORKERS WELFARE BOARD SERVICE THROUGH CHIEF EXECUTIVE OFFICER AND ORS	CHANDANA NATUA
177	WPA/6142/2022	PRANAB KUMAR BANERJEE VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	JAYANTA KUMAR DHAR
178	WPA/10097/2022	SHIB SANKAR DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	MAMATA DUTTA
179	WPA/11635/2022	ASOK KOLEY VS STATE OF WEST BENGAL AND ORS.	TANUJA BASAK
180	WPA/12832/2022	TARKESWAR TIWARI VS UNION OF INDIA AND ORS.	ZIAUL ISLAM
IA NO: CAN/1/2023			
wt181	WPA/12386/2023	TARAKESWAR TIWARI VS UNION OF INDIA AND ORS.	ZIAUL ISLAM
182	WPA/12969/2022	SOUMITA BARMAN VS STATE OF WEST BENGAL AND ORS.	Sarda Sha
183	WPA/18500/2022	MITHU BERA (MONDAL) VS STATE OF WEST BENGAL AND ORS.	RAJIT LAL MAITRA
184	WPA/21312/2022	KAZI RAFIQUUL HAQUE VS STATE OF WEST BENGAL AND ORS.	WASHEF ALI MONDAL
185	WPA/22084/2022 WITH CAN/1/2024	ANIRBAN BHOWMIK VS THE STATE OF WEST BENGAL AND ORS.	SUMANTA CHAKRABORTY
186	WPA/23162/2022	DILIP KHANDA VS STATE OF WEST BENGAL AND ORS.	SANKHA PRASAD RAY
187	WPA/23330/2022	BUBULA GOLDAR PANDAY VS STATE OF WEST BENGAL AND ORS.	MOUPIYA DE
188	WPA/23331/2022	PAMPA PAUL (BAG) VS STATE OF WEST BENGAL AND ORS.	MOUPIYA DE
189	WPA/23508/2022	SIDDHARTHA PAUL AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MALLIK
190	WPA/23894/2022	AJIT KUMAR DUBEY VS UNION OF INDIA AND ORS.	ZIAUL ISLAM
191	WPA/27350/2022	BHARATI SAHA AND OPS VS STATE OF WEST BENGAL AND ORS.	JOY CHAKRABORTY
192	WPA/1764/2023	SUCHARITRA ARATDAR VS STATE OF WEST BENGAL AND ORS.	BHASKAR MONDAL
193	WPA/7082/2023	BHUTA D.A.V. HIGH SCHOOL (DAYANANDA ANGLO-VEDIC) VS STATE OF WEST BENGAL AND ORS.	SAYANTAN HAZRA
194	WPA/7713/2023	APURBA KANTI GHOSH AND ANR VS STATE OF WEST BENGAL AND ORS.	ANANYA NEOGI
195	WPA/8396/2023	GAUTAM MAITY VS STATE OF WEST BENGAL AND ORS.	SUBHAJIT PANJA
IA NO: CAN/1/2024, CAN/2/2025			
196	WPA/9130/2023	DURGA RANI PAL VS STATE OF WEST BENGAL AND ORS.	BAISALI GHOSHAL
IA NO: CAN/1/2024			

197	WPA/9507/2023 WITH CAN/1/2023	MILI PODDAR VS STATE OF WEST BENGAL AND ORS.	SUMANTA CHAKRABORTY
198	WPA/9749/2023	SHAILESH KUMAR SINGH@SHAILESH KR SINGH VS MANAGING COMMITTEE , RANI RASHMONI HIGH SCHOOL(H.S.) AND ORS	ASHIM KUMAR HALDAR
199	WPA/11993/2023	SUMAN BISWAS VS THE STATE OF WEST BEGNA AND ORS.	SAKTI PADA JANA
200	WPA/12031/2023	SURAJIT GHOSH VS THE STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA
201	WPA/15626/2023	GOLAK BEHARI BERA VS STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA
202	WPA/17194/2023	SWAPAN MAJUMDAR VS STATE OF WEST BENGAL AND ORS.	SUMANTA CHAKRABORTY
203	WPA/21039/2023	MD. NAYIMUR RAHAMAN MOLLAH VS STATE OF WEST BENGAL AND ORS.	MD. ASHRAFUL HUQ
204	WPA/21733/2023	CHANDRAMALLIKA MAHATO VS STATE OF WEST BENGAL AND ORS.	SOUGATA MITRA
205	WPA/21946/2023	RANGAN KANTI JANA VS STATE OF WEST BENGAL AND ORS.	SUPREEM NASKAR
206	WPA/22922/2023	AMAL KUMAR BERA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUKANTA DAS
207	WPA/25380/2023	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED VS SRI MALAY BARIK AND ORS.	RITUPARNA MAITRA
208	WPA/26949/2023	SHAMPA MONDAL VS THE DISTRICT PRIMARY SCHOOL COUNCIL, SOUTH 24 PARGANAS AND ORS	ASHIM KUMAR HALDAR
209	WPA/28270/2023	NASHIMA KHATUN AND ANR. VS STATE OF WEST BENGAL AND ORS.	PARVEZ HOSSAIN
210	WPA/28647/2023	SALIL KUMAR KUNDU AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANIRBAN MITRA
IA NO: CAN/1/2024			
211	WPA/4102/2024	AJAY KUMAR BARMAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
IA NO: CAN/1/2024			
212	WPA/4497/2024	ANSHUMAN DEBNATH VS STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
213	WPA/5827/2024	JAMIRUDDIN AHAMED AND ANR VS WBSEDCL AND ORS	SK IMTIAJ UDDIN
214	WPA/6124/2024	SUDHSNGSHU SEKHAR BERA VS STATE OF WEST BENGAL AND ORS.	KRISHNAPADA SANTRA
215	WPA/6125/2024	SUBAL CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
216	WPA/7775/2024	SABINA YEASMIN VS STATE OF WEST BENGAL AND ORS.	SUMAN BISWAS
217	WPA/10360/2024	SABYASACHI ROY VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
218	WPA/10440/2024	POULAMI GHOSH VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY(DHABAL)

219	WPA/10914/2024	NIRANJAN KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
220	WPA/15727/2024	M/S. TARAMA MARBEL AND ORS. VS DEPUTY COMMISSIONER OF STATE TAX, BARDHAMAN CHARGE AND ORS.	RAJKUMAR BANERJEE
IA NO: CAN/1/2024			
221	WPA/19294/2024	AMARENDRA ROY VS THE STATE OF WEST BENGAL AND ORS.	BISWAPRIYA SAMANTA
222	WPA/20852/2024	SAMITA KUSARI VS STATE OF WEST BENGAL AND ORS.	SOUMYA SANKAR CHINI
223	WPA/22467/2024	KUSH BARMAN AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
224	WPA/28261/2024	KRISHNA KESHAB DANDI AND ORS. VS STATE OF WEST BENGAL AND ORS.	BISWARUP BISWAS
225	WPA/29773/2024	ASIM DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	BAIBHAV ROY
226	WPA/30456/2024	RAJ KUMAR MAITY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	SUKANTA DAS
227	WPA/884/2025	GITANJALI CHANDRA VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
228	WPA/1275/2025	BICHITRA ROY VS STATE OF WEST BENGAL AND ORS.	KRISHNA PADA SANTRA
229	WPA/6460/2025	ARATI SAHOO VS STATE OF WEST BENGAL AND ORS.	ANANYA ADHIKARY
230	WPA/8254/2025	ARPITA BARUA VS THE STATE OF WEST BENGAL AND ORS.	BISWAJIT DAS
231	WPA/8501/2025	ARINDAM BARAI VS STATE OF WEST BENGAL AND ORS.	SABITA KHUTIA (BHUNYA)
232	WPA/11484/2025	OM PRAKASH YADAV AND ORS. VS STATE OF WEST BENGAL AND ORS.	RAHUL KUMAR SINGH
233	WPA/11633/2025	SUBODH KUMAR KARAN VS STATE OF WEST BENGAL AND ORS.	ANANYA MONDAL
234	WPA/13190/2025	ANURADHA BIR VS STATE OF WEST BENGAL AND ORS.	GUPTA NATH PRASAD
235	WPA/13226/2025	BIMALENDU PAL VS THE STATE OF WEST BENGAL AND ORS.	KANAI LAL SAMANTA
236	WPA/18339/2025	IRA SAMANTA @ IRA BHAKTA VS STATE OF WEST BENGAL AND ORS.	SAURINDRA MAHAPATRA
237	WPA/21954/2025	ASHOK KUMAR SHUKLA AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANIRBAN SAHA
238	WPA/25574/2025	ANUP PURKAYASTHA VS UNION OF INDIA AND ORS.	SHANKAR MUKHERJEE
239	WPA/25957/2025	DEBAJIT DUTTA AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
240	WPA/26831/2025	HARENDRA SINGH AND ORS. VS COAL INDIA LIMITED AND ORS.	VICTOR CHATTERJEE

241	WPA/29777/2025	ABHIJIT PATRA VS STATE OF WEST BENGAL AND ORS.	SREYASREE CHOUDHURY
HEARING 2			
242	WPA/15763/2004	SANJAY KUMAR JHA VS STATE OF W.B.	DIPAK RANJAN MUKHERJEE
243	WPA/9535/2007	ASHOKE DUTTA VS STATE OF WEST BENGAL	ANINDA BHATTACHARYYA
244	WPA/11559/2010	TATA REFRACTORIES LTD. VS UNION OF INDIA & ORS.	DALIA BHATTACHARJEE
IA NO: CAN/2/2019(Old No:CAN/10197/2019), CAN/3/2020			
245	WPA/13197/2011	ARUN KUMAR DAS VS STATE OF WEST BENGAL & ORS	ARNAB ROY
IA NO: CAN/1/2022			
246	WPA/25904/2014	PRATIMA MAL VS STATE OF WEST BENGAL & ORS	ZIAUL HAQUE
IA NO: CAN/2/2024, CAN/3/2025			
247	WPA/19205/2015	MOHAN CHANDRA HAIT & ANR VS STATE OF WEST BENGAL & ORS	ANUPAM MANDAL
248	WPA/18016/2019	GOURI SARKAR VS STATE BANK OF INDIA & ORS	SONAM BASU



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 30

First Floor

Centenary Building

SINGLE BENCH (SB - XVIII)

AT 10:30 AM

HON'BLE JUSTICE SHAMPA DUTT (PAUL)

FROM 20TH APRIL, 2026

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO LABOUR AND INDUSTRIAL LEGISLATION UNDER GROUP III INCLUDING APPLICATIONS CONNECTED THERETO;

APPLICATION UNDER SECTION 24 OF THE CODE OF CIVIL PROCEDURE, 1908

HEARING OF WRIT PETITIONS IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO [FROM 2016 TO 2020]

AND

FROM 18TH MAY, 2026 TO 21ST MAY, 2026 - IN ADDITION TO THE LIST AND DETERMINATION OF HER LADYSHIP, SHALL TAKE UP THE URGENT MATTERS FROM THE LIST AND DETERMINATION OF HON'BLE JUSTICE BISWAROOP CHOWDHURY.

NOTE : MENTIONING OF MATTERS WILL ONLY BE ENTERTAINED UPON SERVICE OF NOTICE TO THE OTHER SIDE(S).

1) WRIT PETITIONS UNDER GROUP III WILL BE TAKEN UP FROM 10:30 A.M. ONWARDS.

2) APPLICATION U/S 24 OF CPC OF CIVIL PROCEDURE, 1908 AND HEARING OF WRIT PETITIONS IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS WILL BE TAKEN UP FROM 02:00 P.M. ONWARDS.

3) ORIGINAL SIDE MATTERS WILL BE TAKEN UP FROM 02:00 P.M., EVERY THURSDAY.

4) ON 21/05/2026, APPLICATIONS U/S. 24 OF CPC AND SOME CONTEMPT APPLICATIONS WILL BE TAKEN UP AT 10:30 A.M. AFTER GR. III MATTERS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/98764690570?pwd=vqD4k0eABND4d2SZGOU0zTvckYebqC.1>

FOR ORDERS

1	WPA/22093/2025	VIJAI SHREE PVT. LIMITED (FORT WILLIAM JUTE MILL DIVISION) VS SOGRA BIBI AND ORS.	RAVI KUMAR DUBEY

TO BE MENTIONED

2	CO/1372/2024	PAYEL BHATTACHARJEE VS AMIT KUMAR SAHA	ARUNIMA DAS SHARMA

EXTENSION OF INTERIM ORDER

3	SA/66/2025 (I + OS + 2nd JC)	KAILASH SHAW AND ORS VS DR. (MRS) PUSHPIITA SAHU (BASU)	RAHUL SINGH

IA NO: CAN/1/2024, CAN/2/2025, CAN/4/2026

NEW MOTION (GROUP - III)

4	WPA/11004/2026	3B, 3D, 3D/1 BUS ROUTE OWNERS WELFARE ASSOCIATION VS STATE OF WEST BENGAL AND ORS.	MOU SAHA
5	WPA/11390/2026	SANTOSH SINGHA VS FOOD CORPORATION OF INDIA AND ORS.	AGNIVA MANDAL

6	WPA/11398/2026	BHARAT SANCHAR NIGAM LIMITED AND ANR VS LD. CONTROLLING AUTHORITY, KOLKATA AND ASSISTANT LABOUR COMMISSIONER (CENTRAL)- II AND ORS	ANIL KUMAR GUPTA
7	WPA/11408/2026	BISWAJIT GHOSH VS FOOD CORPORATION OF INDIA AND ORS.	AGNIVA MANDAL
<u>GR. - III (MOTION)</u>			
8	WPA/11479/2026	NILANJAN ROY AND ANR. VS EMPLOYEES' PROVIDENT FUND ORGANIZATION AND ORS.	SUMANTA BISWAS
9	WPA/11484/2026	NILANJAN ROY AND ANR. VS EMPLOYEES' PROVIDENT FUND ORGANIZATION AND ORS.	SUMANTA BISWAS
<u>U/S 24 OF CPC</u>			
10	CO/3048/2024	DIPIKA CHOWDHURY VS CHANDAN SARKAR	BISWAJIT TIWARI
11	CO/1213/2025	SREEJA SAHA AND ANR VS SWAPAN KR DAS AND ANR	DEBANJAN MUKHERJEE
12	CO/1430/2026	SANJIB KUAMR RANA VS SUMANA RANA (MUKHERJEE)	ARUP KUMAR BHOWMICK
13	CO/1666/2026	SABNAM ALI VS SK. ASHIQUE AHMED	HARSHWARDHAN KUAMR JHA
14	CO/1673/2026	SUMANA RANA (MUKHERJEE) VS SANJIB KUMAR RANA	TANMOY KHAN
15	CO/1686/2026	SHREYASI DAS VS BIRENDRA KUMAR JHA	APURBA KUAMR DATTA
16	CO/1687/2026	ANANYA CHAKRABORTY VS SUMAN CHAKRABORTY	SANANDA BHATTACHARYYA
<u>CONTEMPT APPLICATION</u>			
17	CPAN/1947/2025 (In WPA 22093/2025)	VIJAI SHREE PVT. LTD. VS SHYAMAL KUMAR ROY CHOWDHURY, THE APPELLATE AUTHORITY, UNDER THE PAYMENT OF GRATUITY ACT, AND ORS	RAVI KUMAR DUBEY
18	CPAN/2081/2025	BISWAJIT BAGAL AND ORS. VS SHAILENDRA UTTAM, THE REGIONAL DIRECTOR (E.R.) AND ORS.	SAYAN MUKHERJEE
in	WPA/23691/2025	BISWAJIT BAGAL AND ORS. VS UNION OF INDIA AND ORS.	SAYAN MUKHERJEE
19	CPAN/122/2026	SK SABIR VS GYANENDRA PRATAP SINGH, THE DIRECTOR GENERAL AND ANR.	DEBASISH KUNDU
in	WPA/23854/2025	SK SABIR VS UNION OF INDIA AND ORS.	SAYAN MUKHERJEE
20	CPAN/188/2026	SK DILIP AND ANR VS SUMANA JAL PRADHAN MOHANPUR GRAM PANCHAYAT	SANATAN MONDAL
in	WPA/1405/2018	SK. DILIP & ANR VS STATE OF WEST BENGAL & ORS	M.M. RAY



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 3
First Floor
Main Building
SINGLE BENCH (SB - XIX)
AT 2:00 PM
HON'BLE JUSTICE RAJA BASU CHOWDHURY

FROM 2ND MARCH, 2026 - MATTERS (MOTION AND HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO MUNICIPALITY UNDER GROUP - V INCLUDING APPLICATIONS CONNECTED THERETO (2024 ONWARDS);

HEARING OF WRIT PETITIONS IRRESPECTIVE OF CLASSIFICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (FROM 2021 TO 2023]

NOTE : TODAY(21.05.2026) [THURSDAY] DAILY SUPPLEMENTARY LIST SHALL BE CALLED ON FROM ITEM NO.1 - 7
SERIALLY.

NOTE : ITEM NO. 1 [WPA/11655/2026] SHALL BE CALLED ON AT 10.30 A.M.

NOTE : ITEM NO. 2368 (WPA/13855/2025) OF COMBINED MONTHLY LIST DATED 04.05.2026 SHALL STAND DELISTED.

NOTE : MENTIONING SHALL BE ALLOWED ONLY ON MONDAY AT THE FIRST SITTING OF THE COURT.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/94399371641?pwd=BvJWhkX84KuGPLaEzanw5xTGtnKYTj.1>

MOTION

1	WPA/11655/2026 (AT 10.30 A.M.)	INDRADEVI SONKAR VS HOWRAH MUNICIPAL CORPORATION AND ORS	BRATATI PRAMANICK

TO BE MENTIONED

2	WPA/5833/2025	RAJAB ALI MULLICK VS STATE OF WEST BENGAL AND ORS.	ASHIS KUMAR DUTTA
3	WPA/8107/2026	TANAY DEY VS STATE OF WEST BENGAL AND ORS.	ADITYA MONDAL

UPGRADED MOTION

4	WPA/11683/2026	SAMRAT ROY AND ORS. VS THE COMMISSIONER, ASANSOL MUNICIPAL CORPORATION AND ORS.	ANIRBAN GHOSH
5	WPA/11688/2026	DIPAK KUMAR AND ANR. VS THE COMMISSIONER, ASANSOL MUNICIPAL CORPORATION AND ORS.	ANIRBAN GHOSH

6	WPA/11694/2026	RISHAB KUMAR WADHWANI AND ANR. VS THE COMMISSIONER, ASANSOL MUNICIPAL CORPORATION AND ORS.	ANIRBAN GHOSH
<u>ASSIGNED HEARING</u>			
7	CO/1300/2024 [AR. CT.]	SHRUTI JAISWAL NEE SAHA VS ROBIN KR. SAHA	ADITYA TIWARI
<u>NEW MOTION - 7</u>			
8	WPA/10062/2026	SUBHOJIT DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	ARPITA PAUL BISWAS
9	WPA/10065/2026	ABDUL HAI MONDAL VS STATE OF WEST BENGAL AND ORS.	YASHRAJ ROY
10	WPA/10067/2026	NUR HAQUE MONDAL VS STATE OF WEST BENGAL AND ORS.	MD RAZIUDDIN
11	WPA/10152/2026	ASGAR HOSSAIN AND ORS. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	MANAS KUMAR DAS
12	WPA/10268/2026	MADHURI DAS VS STATE OF WEST BENGAL AND ORS.	AMARTYA PAL
13	WPA/10286/2026	AMIT KUMAR KUNDU VS STATE OF WEST BENGAL AND ORS.	SUTAPA MANDAL
14	WPA/10288/2026	TAPAN KUMAR GUCHHAIT VS STATE OF WEST BENGAL AND ORS.	RATNA DAS
15	WPA/10289/2026	AMIT KUMAR KUNDU VS STATE OF WEST BENGAL AND ORS.	SUTAPA MANDAL
16	WPA/10290/2026	DWAIPAYAN BASU VS KOLKATA MUNICIPAL CORPORATION AND ORS.	PRAMIT PANDA
17	WPA/10296/2026	ABHIJIT BHANJA AND ORS. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	JAYANTA KUMAR MUKHOPADHYAY
18	WPA/10339/2026	DIPAK GHOSH VS STATE OF WEST BENGAL AND ORS.	SANJIB SAHA
19	WPA/10386/2026	ALPANA PYKE VS STATE OF WEST BENGAL AND ORS.	SUBRATA BHATTACHARJYA
20	WPA/10392/2026	ASHIS KUMAR BHOWMICK VS KOLKATA MUNICIPAL CORPORATION AND ORS	ANINDYA HALDER
21	WPA/10395/2026	UPENDRA SINGH VS STATE OF WEST BENGAL AND ORS.	MD. SHAHJAHAN
22	WPA/10453/2026	MD ALI AZAD VS STATE OF WEST BENGAL AND ORS.	SAMRAT CHAKRABORTY
23	WPA/10491/2026	BHUPAL NASKAR VS STATE OF WEST BENGAL AND ORS.	ASHOK KUMAR SINGH
24	WPA/10517/2026	SOMNATH PATRA VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	BISWAJIT MUKHERJEE

25	WPA/10583/2026	DEBKUMAR BASAK VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	RATAN PAL
26	WPA/10588/2026	SUBHRA GHOSH VS STATE OF WEST BENGAL AND ORS.	AMIT HALDER
27	WPA/10591/2026	JAYDEB SUR VS STATE OF WEST BENGAL AND ORS.	APURBA KUMAR GHOSH
28	WPA/10639/2026	RAJU NAYAK VS KOLKATA MUNICIPAL CORPORATION AND ORS	SANJIDA SULTANA
29	WPA/10658/2026	MD. TANZEEM AND ANR. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	GOURAB MAITY
30	WPA/10663/2026	NIRANJAN KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SHAMIK BAGCHI
31	WPA/10666/2026	KUNJAN MITRA VS STATE OF WEST BENGAL AND ORS.	SAHILI DEY
32	WPA/10699/2026	PRADIP KUMAR DAS VS HALDIA MUNICIPALITY AND ORS.	DEBASHIS KARMAKAR
33	WPA/10730/2026	KARALI BANERJEE AND ORS VS STATE OF WEST BENGAL AND ORS.	SAPTARSHI KUMAR KUNDU
34	WPA/10733/2026	BEAUTY CHAKRABORTHY VS BARDHAMAN MUNICIPALITY AND ORS	KAZI NAJESH HAQUE
35	WPA/10736/2026	MOHAMMED SHAKIL @ MD SHAKIL AND ANR. VS KOLKATA MUNICIPAL CORPORATION AND ORS.	IRFAN JABED ALI
36	WPA/10781/2026	FEDERATION OF BENGAL HOTELIERS AND ORS. VS STATE OF WEST BENGAL AND ORS.	POOJA SAH
37	WPA/10796/2026	PARTHA DE AND ORS. VS STATE OF WEST BENGAL AND ORS.	ARIJIT SARKAR
38	WPA/10860/2026	SIKANDER AZAM VS STATE OF WEST BENGAL AND ORS.	MANABENDRA DEBNATH
39	WPA/10876/2026	PRAKASH CHANDRA GUPTA AND ANR. VS HOWRAH MUNICIPAL CORPORATION AND ORS.	SANJUKTA BASU MALLICK
40	WPA/10878/2026	AMARNATH MANDAL VS STATE OF WEST BENGAL AND ORS.	PROBAL SARKAR
41	WPA/10879/2026	ASHOK DEY VS STATE OF WEST BENGAL AND ORS.	SUBRATA SANTRA
42	WPA/10902/2026	JISHNU DEB BISWAS VS STATE OF WEST BENGAL AND ORS.	ANAND JHA
43	WPA/10909/2026	SAMIRAN MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SHALINI SEN
44	WPA/10930/2026	AMITA MITRA VS CHANDERNAGORE MUNICIPAL CORPORATION AND ORS	DHIMAN BANERJEE
45	WPA/10933/2026	PARAS BATAVIA VS STATE OF WEST BENGAL AND ORS.	PRATIK SINGHI

46	WPA/10951/2026	HARANI BOLEN VS HOWRAH MUNICIPAL CORPORATION AND ORS	DEBARSHI BRAHMA
47	WPA/10957/2026	SUMAL SAMADDAR VS KOLKATA MUNICIPAL CORPORATION AND ORS.	SUJIT BANERJEE
48	WPA/10970/2026	SHIBU PRASAD SARKAR VS MAHESTALA MUNICIPALITY AND ORS.	SAMIR KUMAR MANJI
49	WPA/10977/2026	SUDEEPA MANDAL VS STATE OF WEST BENGAL AND ORS.	AYUSHI MISHRA
50	WPA/10981/2026	H.S.ENTERPRISE AND ANR. VS BIDHANNAGAR MUNICIPAL CORPORATON AND ORS.	SANGHAMITRA NANDY
51	WPA/10982/2026	AYESHA VS KOLKATA MUNICIPAL CORPORATION AND ORS	MAIDUL ISLAM KAYAL
52	WPA/10984/2026	H.S. ENTERPRISE AND ANR. VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	SANGHAMITRA NANDY
53	WPA/11001/2026	ARUNA BAGUI VS STATE OF WEST BENGAL AND ORS.	UPASANA BANERJEE
54	WPA/11003/2026	PARTHA SARATHI BHATTA VS STATE OF WEST BENGAL AND ORS.	PRONOJIT ROY
55	WPA/11006/2026	RAJU SAHA VS STATE OF WEST BENGAL AND ORS.	SAPTAK NASKAR
56	WPA/11049/2026	UPOMA AHMED VS KOLKATA MUNICIPAL CORPORATION AND ORS	MD. RUSTAM
57	WPA/11088/2026	KARUNA GHOSH VS STATE OF WEST BENGAL AND ORS.	ADITYA BIKRAM MAHATA
58	WPA/11101/2026	PROMPT NIRMAN PVT LTD AND ANR VS KOLKATA MUNICIPAL CORPORATION AND ORS	SAHILI DEY
59	WPA/11104/2026	MD. SARFARAZ SHAMIM VS STATE OF WEST BENGAL AND ORS.	SASWATA CHATTERJEE
60	WPA/11109/2026	ABDUL HANNAN KHAN VS KOLKATA MUNICIPAL COMMISSIONER AND ORS.	SHALINA KHATUN
61	WPA/11179/2026	BHAGWAN RAM VS STATE OF WEST BENGAL AND ORS.	ARUP KRISHNA DAS
62	WPA/11186/2026	MD. SHARFARAZ VS STATE OF WEST BENGAL AND ORS.	SHAHZEB FAROOQUI
63	WPA/11191/2026	SHARMISTHA GUPTA MISHRA VS RISHRA MUNICIPALITY AND ORS.	SHIVAJI MITRA
64	WPA/11207/2026	SUPRATIM SARKAR VS KKAMARHATI MUNICIPALITY AND ORS.	GOUTAM MISRA
65	WPA/11208/2026	PRAHLAD GHOSH VS STATE OF WEST BENGAL AND ORS.	DEBJANI SENGUPTA
66	WPA/11213/2026	SADDAM HOSSAIN VS HOWRAH MUNICIPAL CORPORATION AND ORS.	DEBARSHI BRAHMA

67	WPA/11252/2026	ANUP MUKHOPADHYAY VS KOLKATA MUNICIPAL CORPORATION AND ORS.	
68	WPA/11307/2026	FARHAD KAMAL @ FARHAT KAMAL AND ORS VS STATE OF WEST BENGAL AND ORS.	SK. ABUMUSA
69	WPA/11312/2026	SOBHA SINGH VS STATE OF WEST BENGAL AND ORS.	MEGHNA CHOWDHURY
70	WPA/11320/2026	RANADHIR BISWAS VS STATE OF WEST BENGAL AND ORS.	TANUTA GURAY
71	WPA/11332/2026	SK. LAL BABU AND ORS. VS STATE OF WEST BENGAL AND ORS.	MOUMITA DHAR
72	WPA/11358/2026	MD. AYUB ALI MOLLAH VS STATE OF WEST BENGAL AND ORS.	OINDRILA GHOSAL
73	WPA/11359/2026	SK. MD. RUHUL AMIN @ SEKH RUHUL AMIN VS STATE OF WEST BENGAL AND ORS.	AISWARJYA GUPTA
74	WPA/11362/2026	SUNIL SINGH VS HOWRAH MUNICIPAL CORPORATION AND ORS	ARUN KUMAR MISHRA
75	WPA/11374/2026	MADAN CHANDRA KHATUA @ MADAN MOHAN KHATA AND ANR VS STATE OF WEST BENGAL AND ORS.	MAHABOOB AHMED
76	WPA/11428/2026	TRIDIB KONER VS STATE OF WEST BENGAL AND ORS.	TANUKA BASU
77	WPA/11443/2026	SNIGDHENDU KUMAR SHOW VS STATE OF WEST BENGAL AND ORS.	UTSA PODDER
78	WPA/11444/2026	SK. SHOUKAT ALI VS THE KOLKATA MUNICIPAL CORPORATION AND ORS.	SUBHADEEP SONAR
79	WPA/11450/2026	GAYETRI DEVI PANDEY VS KOLKATA MUNICIPAL CORPORATION AND ORS	AYUSHI MISHRA
80	WPA/11510/2026	SRI KAMAL KUMAR RAY VS STATE OF WEST BENGAL AND ORS.	NEHA ROY
81	WPA/11511/2026	KASHINATH PATRA AND ANR. VS BIDHANNAGAR MUNICIPAL CORPORATION AND ORS.	PRIYANKA JANA



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 236

Second Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE PARTHA SARATHI SEN

(AS AND WHEN SITS SINGLY)

FROM 2ND MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF WRIT PETITION
RELATING TO GROUP - I, II, III, IV, V IRRESPECTIVE OF YEARS AND APPLICATIONS CONNECTED THERETO.

NOTE:

SEEKING ADJOURNMENT IN RESPECT OF SPECIALLY FIXED MATTERS WILL NOT BE ENTERTAINED.
NO MENTIONING FOR INCLUSION IN THE LIST WILL BE ENTERTAINED.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/94483923079?pwd=6mjHBk7ego8ZfYXr2u62OZHapd5ViU.1>

CONTEMPT APPLICATION

1	CPAN/1262/2025	SMT. ANIMA BASU VS KHURSHEED ALI QADRI, DM, PASCHIM MEDDINIPUR AND ANR.	MASOOQ RAHMAN
in	WPA/9108/2024	ANIMA BASU VS STATE OF WEST BENGAL AND ORS.	MASOOQ RAHMAN
2	CPAN/1667/2025	SK. AHMADULLAH ASAD VS RUPAK NANDI, THE ASSISTANT ENGINEER, PWD AND ANR.	GOUTAM DINDA
in	WPA/3500/2024	SK AHMADULLAH ASAD VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA
3	CPAN/2074/2025	GHOSH INFRASTRUCTURE PRIVATE LIMITED VS AYESHA RANI A, THE DISTRICT MAGISTRATE	MONAJIT CHAKRABORTI
in	WPA/16435/2023	GHOSH INFRASTRUCTURE PRIVATE LTD REPRESENTED BY IT DIRECTOR RAJA GHOSH VS STATE OF WEST BENGAL AND ORS.	MONAJIT CHAKRABORTI
4	CPAN/187/2026	SWAPAN KUMR SETH VS SUDIP KUMAR CHANDRA THE EXECUTIVE ENGINEER PWD HOOGHLY AND ORS	ARGHYA KAMAL DAS
in	WPA/7187/2025	SWAPAN KUMAR SETH VS STATE OF WEST BENGAL AND ORS.	ARGHYA KAMAL DAS
5	CPAN/365/2026	MOHAN NASKAR VS ATANU KUMAR CHOWDHURY, ASSISTANT ENGINEER, LAKSHMIKANTAPUR HIGH WAY SUB DIVISION, PWD (ROADS)	BAPIN BAIDYA
in	WPA/12734/2024	MOHAN NASKAR VS THE STATE OF WEST BENGAL AND ORS.	BAPIN BAIDYA

6	CPAN/488/2026	BUDDHADEV SINGHA AND ORS. VS ABHISHEK KUMAR TIWARY, THE COLLECTOR, S24 PGS.	TANUSRI SANTRA
in	WPA/1931/2025	BUDDHADEV SINGHA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA

APPLICATION

7	WPA/36083/2013	ASHUTOSH BISWAS & ANR. VS UNION OF INDIA & ORS.	SURANJAN MANDAL

IA NO: CAN/1/2025, CAN/2/2025

8	WPA/7930/2017	AKHTAR BANO & ORS VS STATE OF WEST BENGAL & ORS	S K SIKDAR

IA NO: CAN/1/2019(Old No:CAN/4912/2019), CAN/2/2026

9	WPA/9429/2019	SWAPAN KR GHOSH VS THE CHAIRMAN,RAILWAY BOARD,MINISTRY OF RAILWAY AND ORS	SWAPAN KR GHOSH (IN PERSON)

IA NO: CAN/1/2023

10	WPA/11905/2019	NAAZ KHAN SINGH VS STATE OF WEST BENGAL & ORS	KUSHAL PAUL

11	WPA/24030/2023	MCLEOD RUSSEL INDIA LTD. VS UNION OF INDIA AND ORS.	DIBANATH DEY

IA NO: CAN/1/2026

SPECIALLY FIXED PART HEARD MATTERS

12	WPA/4740/2014	RITWIK BISWAS VS STATE OF WEST BENGAL & ORS	TANUSREE DAS

IA NO: CAN/14/2025

SPECIALLY FIXED MATTERS

13	WPA/15897/2009	CHURAMANI GHOSH VS STATE OF WEST BENGAL & ORS	SAMBHUNATH DE

IA NO: CAN/1/2025

14	WPA/23644/2012	VIJAY KUMAR KAJARIA AND ORS VS STATE OF WEST BENGAL AND ORS.	ASIT KR. BHATTACHARYA

wt15	WPA/3443/1996	NAND KISHORE KAJARIA AND ORS VS THE STATE OF W.B. AND ORS	D. MANNA	JR.GOV.T.ADVOCATE

16	WPA/32138/2014 [ASSIGNED]	THE STATESMAN LIMITED VS STATE OF WEST BENGAL & ORS	SAKABDA ROY

wt17	CPAN/1078/2018	KAMLA PRASAD SINGH VS RAVINDRA KUMAR	RANANEESH GUHA THAKURATA

18	WPA/5573/2016	THE STATESMAN LIMITED VS STATE OF WEST BENGAL	SAKABADA ROY

IA NO: CAN/3/2024

wt19	CRR/1719/2024	SWAPAN KUMAR DAS VS STATE OF WEST BENGAL AND ANR	MUNSHI ASHIQ ELAHI

20	WPA/25848/2018 [ASSIGNED]	THE STATESMAN LTD. VS STATE OF WEST BENGAL & ORS.	SUPRIYA RANJAN SAHA

IA NO: CAN/1/2025

21	WPA/25851/2018 [ASSIGNED]	THE STATESMAN LTD. VS STATE OF WEST BENGAL & ORS.	SUPRIYA RANJAN SAHA

IA NO: CAN/1/2025

22 WPA/25868/2018 THE STATESMEN LTD.
[ASSIGNED] VS
STATE OF WEST BENGAL& ORS SUPRIYO RANJAN SAHA

IA NO: CAN/1/2025, CAN/2/2025

REVIEW APPLICATION

23 RVW/195/2024 ANIL KRISHNA PAUL
VS
RABIN SARKAR AND ORS NITAI CHANDRA SAHA

IA NO: CAN/1/2024

in CO/640/2019 ANIL KRISHNA PAUL
VS
RABIN SARKAR & ORS. NITAI CH. SAHA

IA NO: CAN/3/2023

IA NO: CAN/3/2023

24 RVW/339/2024 SNEHA KUMARI GUPTA
VS
STATE OF WEST BENGAL AND ORS. SHIV CHANDRA PRASAD

IA NO: CAN/1/2024, CAN/2/2026

ASSIGNED MATTERS

25 CRR/1947/2018 GOPAL JHA & ANR
VS
CBI, BANK SECURITIES & FRAUD CELL, CGO
COMP, KOL S DUTTA

wt26 CRR/2764/2018 CENTRAL BUREAU OF INVESTIGATION
VS
GOPAL JHA & ANR CHANDREYI
ALAM(GUPTA)

wt27 CRR/862/2025 GOPAL JHA
VS
STATE OF WEST BENGAL AND ORS. SUMAN MAJUMDER

28 WPA/20825/2023 JAYANTRI RAM
VS
UNION OF INDIA AND ORS. SANDIP RAY

29 WPA/22074/2024 KALLOL MONDAL
VS
THE STATE OF WEST BENGAL AND ORS. RISHIERAJ RITAMBHAR
MOHANTY

IA NO: CAN/2/2025, CAN/3/2025

30 WPA/18876/2025 SK. SADDAM HOSSAIN
VS
STATE OF WEST BENGAL AND ORS. SALMA SULTANA SHAH

WRIT HEARING

31 WPA/7738/1990 SUMAN CHOWDHURY AND ANR (SRI GOURI
[15.05.2026] SANKAR CHOWDHURY SINCE DECEASED)
VS
THE STATE OF W.B MR NANDALAL NAYAK N.Y.A

32 WPA/3588/1998 DEBI PRASAD GHOSH
VS
THE STATE ANJAN KUMAR
MUKHERJEE

IA NO: CAN/1/1999(Old No:CAN/106/1999)

33 WPA/4519/1992 RAKTIM BHANU SHIT
VS
THE STATE

34 WPCR/27/2009 DEBI PRASAD MALLICK
IN VS
WPA/7219/2009 STATE & ORS ASOKE NANDY

IA NO: CAN/1/2025

35 WPA/12588/2009 PARAG SARKAR AND ORS (SRI SUDHIR KUMAR
SARKAR SINCE DECEASED) ANR
VS
STATE OF WEST BENGAL & ORS ASHIS KUMAR DUTTA

IA NO: CAN/1/2010(Old No:CAN/9515/2010), CAN/3/2014(Old No:CAN/11063/2014)

36 WPA/13486/2009 RANJAN GHOSH
VS
UNION OF INDIA & ORS SUCHISMITA BASU

IA NO: CAN/3/2024

37 WPA/1335/2010 KALI KINKAR BHANDARI
VS
STATE & ORS MUKTESWAR MAITY

38	WPA/1444/2010	SANAT KUMAR MAITI VS STATE OF WEST BENGAL & ORS	KAMAL KRISHNA MAITI
39	WPA/1571/2010	BIDHAN CHANDRA RAY & ORS VS STATE OF WEST BENGAL & ORS	SUNANDA SIL
40	WPA/1627/2010	NANDA(BISWAS) SARKAR VS STATE OF WEST BENGAL & ORS	MRINAL KANTI BISWAS
41	WPA/5130/2010	KANAI LAL HAIT VS STATE OF WEST BENGAL & ORS	SABITA KHUTIA(BHUNYA)
42	WPA/6131/2010	PRADIP GHOSHAL VS STATE & ORS	RAJITLAL MAITRA
43	WPA/7024/2010	M/S CARE & ANR VS STATE OF WEST BENGAL 7 ORS	UJJWAL TRIVEDI
IA NO: CAN/1/2010(Old No:CAN/6135/2010), CAN/2/2010(Old No:CAN/8962/2010), CAN/3/2010(Old No:CAN/9347/2010)			
44	WPA/7232/2010	SUBRATA DEBNATH VS STATE & ORS	TANUJA BASAK
45	WPA/9208/2010	M/S. SECOND VIVEKANANDA BRIDGE TOLL WAY CO. PVT. LTD. VS UNION OF INDIA & ORS	SUDHANGSU SIL
IA NO: CAN/1/2010(Old No:CAN/7024/2010)			
46	WPA/9313/2010	APARNA GHOSH VS STATE & ORS	SUDAKSHINA DEY
47	WPA/9355/2010	SURAJIT DAS GUPTA VS STATE OF WEST BENGAL & ORS	BIDISHA BANERJEE
48	WPA/10197/2010	RAMGOPAL MAHATA VS STATE OF WEST BENGAL & ORS	MILAN KUMAR MAITY
49	WPA/10259/2010	PANKAJ KR. BISWAS VS STATE OF WEST BENGAL & ORS	SHAMIM UL BARI
50	WPA/15913/2010	ANISUR RAHAMAN VS STATE AND ORS	SATYAJIT TALUKDAR
51	WPA/17659/2010	PARES CHANDRA GIRI VS STATE OF WEST BENGAL & ORS	GOUTAM MAITY
52	WPA/3342/2013	LALTU DAS VS STATE OF WEST BENGAL & ORS.	TARAPADA DAS
53	WPA/24585/2013	RANJIT MONDAL AND ANR. VS STATE OF WEST BENGAL & ORS	SUSMITA KHAN
54	WPA/28707/2013	TAPAN CHATTERJEE VS KOLKATA MUNICIPAL CORPORATION & ORS	ANIMESH DAS
IA NO: CAN/1/2015(Old No:CAN/2240/2015)			
wt55	WPA/21994/2014	TAPAN CHATTERJEE VS KMC & ORS.	ANIMESH DAS
wt56	WPA/3998/2015	TAPAN CHATTERJEE VS KMC & ORS	ANIMESH DAS
57	WPA/17122/2014	M/S PASCHIM BANGA KHANJI SILPA & ANR VS STATE OF WEST BENGAL & ORS	GOBINDA KAR
58	WPA/18479/2014	SHANKAR PRASAD VS UNION OF INDIA & ORS	AJAY DEBNATH
IA NO: CAN/2/2019(Old No:CAN/11141/2019), CAN/3/2021			
59	WPA/20156/2014	SUKUMAR PAL & ORS VS STATE OF WEST BENGAL & ORS	SIKHA DUTTA

60	WPA/20441/2014	SUNITI BERA VS STATE OF WEST BENGAL & ORS	S GIRI
61	WPA/20835/2014	CHANDERPARA FISHERMAN CO-OPERATIVE SOCIETY LTD & ANR VS STATE OF WEST BENGAL & ORS	M DAS
62	WPA/22087/2014	JAGANNATH GUPTA VS STATE OF WEST BENGAL & ORS	PAPIYA BANERJEE BIHANI
63	WPA/7400/2015	SUFERA BIBI VS STATE OF WEST BENGAL & ORS	TANUSRI SANTRA
64	WPA/16846/2015	MUSST PEARI BEGUM & ORS VS STATE OF WEST BENGAL & ORS	SURANJAN MANDAL
65	WPA/20178/2015	MOUSUMI BANERJEE VS STATE OF WEST BENGAL & ORS	SAMAITA DAS CHOWDHURY
IA NO: CAN/1/2017(Old No:CAN/12022/2017)			
66	WPA/23575/2015	PARTHA SARATHI SARKAR VS STATE OF WEST BENGAL & ORS	M SASMAL
67	WPA/25818/2015	PULAK MAITY & ANR VS STATE OF WEST BENGAL & ORS	SURANJAN MANDAL
68	WPA/26828/2015	ANUPAM PANDA VS STATE OF WEST BENGAL & ORS	SUKUMAR BHUNIA
69	WPA/26927/2015	SHEFALI GHOSH AND ORS (LEGAL HEIRS OF DECEASED MAHADEB GHOSH) VS STATE OF WEST BENGAL AND ORS.	HIMADRI KUMAR MAHATA
IA NO: CAN/1/2023			
70	WPA/27481/2016	ANURADHA ROY & ORS. VS STATE OF WEST BENGAL & ORS.	ARINDAM DAS
wt71	WPA/7946/2021	SOUMEN ROY CHOUDHURI AND OTHERS VS STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR
72	WPA/2030/2018	KAUSHIK KUMAR SINGH VS STATE OF WEST BENGAL & ORS	KUSHAL PAUL
73	WPA/2129/2020	SHRAWAN KUMAR AGARWAL VS W.B. HOUSING BOARD & ORS	ROHIT CHOWDHURY
IA NO: CAN/3/2024, CAN/4/2025, CAN/5/2026			
74	WPA/12960/2021	SAMIR KUMAR GHOSAL AND ORS VS STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR
IA NO: CAN/1/2024			
wt75	WPA/12976/2021	BIMAL KUMAR KONAR AND ORS VS STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt76	WPA/12978/2021	SUNIL KUMAR GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt77	WPA/12986/2021	SANJOY KUMAR PAUL AND ORS VS STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			

wt78	WPA/13058/2021	SUNIL CHANDRA DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
wt79	WPA/13102/2021	SHANKAR KUMAR DEY AND ORS VS STATE OF WEST BENGAL AND ORS.	RUMELI SARKAR
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
80	WPA/21319/2022	MOHIT KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
81	WPA/5378/2023	DIPAK KUMAR BAGCHI VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
82	WPA/5386/2023	MANDIRA DAS VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
83	WPA/5392/2023	PUERNIMA DEY VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
84	WPA/5401/2023	BINA ROY SAHA VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
85	WPA/5411/2023	KAMALA ROY MITRA VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
86	WPA/5416/2023	DIPAK KUMAR BANERJEE VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
87	WPA/5422/2023	DIPAK DAS VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
88	WPA/5432/2023	SANCHITA BAKSHI BISWAS VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
89	WPA/9410/2023	LAKSHARAJ SHAW ALIAS LAKHRAJ SHAW AND ORS VS STATE OF WEST BENGAL AND ORS.	SANTIMOY BHATTACHARYYA
90	WPA/11703/2023	KISHAN M AGARWAL AND ORS VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
wt91	WPA/11704/2023	SAMIR ACHARYA VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
wt92	WPA/12266/2023	SPECIALITY NIRMAL LLP AND ORS VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
93	WPA/20238/2023	RAJKUMARTOLA MATSYAJIBI SAMABAY SAMITY LTD AND ANR. VS STATE OF WEST BENGAL AND ORS.	TANUSRI SANTRA
94	WPA/25011/2023	SHYAMALI HAZRA VS STATE OF WEST BENGAL AND ORS.	ASOKE HAZRA
95	WPA/25246/2023	PRADIP KR. HAIT AND ORS. VS STATE OF WEST BENGAL AND ORS.	MANAS DASGUPTA
96	WPA/5347/2024	PLANTERS SOCIETY OF EASTERN INDIA LTD AND ANR VS WEST BENGAL HOUSING INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ORS	AMIT PAN
97	WPA/10709/2024	RABINDRA NATH DINDA VS STATE OF WEST BENGAL AND ORS.	SUDIPA BANERJEE
98	WPA/18545/2024	SK. SAHALAM VS THE STATE OF WEST BENGAL AND ORS.	JAYED HOSSAIN

99	WPA/21466/2024	SASWATI DAS VS STATE OF WEST BENGAL AND ORS.	ANIRBAN DAS
100	WPA/5608/2025	CHAITANYA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SUMAN BISWAS
101	WPA/5962/2025	RAHUL MONDAL AND ORS. VS PRINCIPAL SECRETARY IRRIGATION DEPARTMENT AND ORS.	SABARNEE CHATTERJEE



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 550

Fifth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE APURBA SINHA RAY

AS AND WHEN SITS SINGLY

FROM 2ND MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP-
HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF
SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEARS;

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN
OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES,WHO ARE
NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER/ ELEVATION.

VC LINK: <https://calcuttahighcourt.gov-in.zoom.us/j/92303289174?pwd=8CkNaKbs1Jbo6ticBsUMLWa64EeRqV.1>

TO BE MENTIONED

1	CPAN/584/2003 (FOR RESTORATION) (WPA 1661/2002 - PRINT COPY) (22.05.2026)	SUTAPA MAITY & ORS. VS UTTHAN PADA SAMANTA	SK. GOLAM GOUS
IA NO: CAN/1/2026, CAN/2/2026			
in	WPA/1661/2002	SUTAPA MAITY & ORS. VS STATE	SK. GOLAM GOUS
2	CPAN/868/2018 (22.05.2026)	PRABHAT ROY & ORS VS DR. AMALENDU BASU & ORS	S. D. GUPTA
in	WPA/18302/2014	GOBINDA SARKAR & ORS VS STATE OF WEST BENGAL & ORS	S DASGUPTA
wt3	CPAN/1779/2015	GOBINDA SARKAR & ORS VS SAJAL DASGUPTA & ORS	SIMANTIKA DASGUPTA
wt4	WPCRC/537/2014	GOBINDA SARKAR VS SAJAL DASGUPTA	SIMANTIKA DASGUPTA

ASSIGNED MATTERS

5	WPA/8999/2025 [GROUP III] [HEARING]	M/S. MURLIDHAR RATANLAL EXPORTS LIMITED VS THE STATE OF WEST BENGAL AND ORS.	BIPASHA JAISWAL
6	WPA/14901/2025 (GROUP - III)	MURLIDHAR RATANLAL EXPORTS LIMTIED VS STATE OF WEST BENGAL AND ORS.	BIPASHA JAISWAL
7	WPA/16015/2025 (GROUP-III)	SUBHAS CHANDRA GHOSH VS THE STATE OF WEST BENGAL AND ORS.	BIKASH SHAW

REVIEW APPLICATION

(THIS BENCH)

8	RVW/255/2025	MURLIDHAR RATANLAL EXPORTS PVT LTD VS RAJENDRA RAJBANSHI AND ORS	AMRITA PANDEY

IA NO: CAN/1/2025

in	WPA/15060/2025	RAJENDRA RAJBANSHI VS THE STATE OF WEST BENGAL AND ORS.	BIKASH SHAW	
<u>NEW CONTEMPT</u>				
(THIS BENCH)				
9	CPAN/261/2026 (18.06.2026)	LAXMAN TARAFDAR VS JAGDISH PRASAD MEENA, IAS, HOME SECRETARY AND ORS	IMDADUL HOQUE	
in	WPA/22904/2025	LAXMAN TARAFDAR VS THE HOME SECRETARY, HOME AND HILLS AFFAIRS DEPARTMENT AND ORS.	ANINDYA HALDER	
10	CPAN/333/2026 (18.06.2026)	MD. RAFIQUE @ CHACHU VS SIDDHARTHA KANJILAL, WBJS, THE PRINCIPAL SECRETARY, JUDICIAL DEPT., GOVT. OF W.B. AND ANR.	SAMPURNA GHOSH	
in	WPA/23018/2025	MD. RAFIQUE @ CHACHU VS STATE OF WEST BENGAL AND ORS.	BIKASH KUMAR ROY	
11	CPAN/385/2026 (18.06.2026)	BIBHAS MONDAL @ BILASH @ BHOLA VS SIDDHARTHA KANJILAL, WBJS, THE PRINCIPAL SECRETARY AND ANR.	SAMPURNA GHOSH	
in	WPA/23066/2025	BIBHAS MONDAL @ BILASH @ BHOLA VS STATE OF WEST BENGAL AND ORS.	BIKASH KUMAR ROY	
12	CPAN/386/2026 (18.06.2026)	SUBIR MONDAL VS SIDDHARTHA KANJILAL, WBJS AND ANR	SAMPURNA GHOSH	
in	WPA/23267/2025	SUBIR MONDAL VS STATE OF WEST BENGAL AND ORS.	ANINDYA HALDER	
<u>ASSIGNED MATTERS 1</u>				
13	CO/1761/2011 (19.06.2026)	KANAILAL BISWAS VS SANDIP BHATTACHARJEE AND ORS (JIBANRATAN BHATTACHARJEE SINCE DECEASED)	KOUSHIKEE BANERJEE	
14	CRR/787/2023 (26.06.2026)	BAIDYA NATH SANTRA AND ORS VS STATE OF WEST BENGAL AND ANR	BIKRAM BANERJEE	R.R.CHOWDHURY / A.GHATAK / M.GUPTA
IA NO: CRAN/3/2023				
wt15	CRR/2420/2023	THE STATE OF WEST BENGAL VS CHANDI PULIA	R SENGUPTA	RANADEB SENGUPTA, SACHIT TALUKDAR
16	CO/2612/2025	BISWANATH GHOSH VS RABINDRA NATH GHOSH AND ORS.	SOUNAK MANDAL	
<u>REVIEW</u>				
17	RVW/32/2017 (22.05.2026)	SEIKH SAHIDUL & ORS VS SAJAHAN SHEIKH(DEATH REP BY SURABUDDIN SHEIKH) & ORS	SK HUMAYAN REZA	
IA NO: CAN/4/2020, CAN/5/2025				
in	SA/146/2016	SHEIKH SAHIDUL & ORS VS SAJAHAN SHEIKH & ORS	RABINDRA NATH DUTTA	
IA NO: CAN/3/2010(Old No:CAN/10450/2010), CAN/4/2013(Old No:CAN/8301/2013)				
IA NO: CAN/3/2010(Old No:CAN/10450/2010), CAN/4/2013(Old No:CAN/8301/2013)				
18	RVW/126/2017	SIDDHARTH SABOO VS MANISHA SABOO	G GOSWAMI	
IA NO: CAN/1/2017(Old No:CAN/5118/2017), CAN/2/2017(Old No:CAN/5119/2017)				
in	CO/1616/2008	MANISHA SABOO VS SIDDHARTH SABOO	BAJRANG MANOT	
IA NO: CAN/1/2016(Old No:CAN/3904/2016)				
IA NO: CAN/1/2016(Old No:CAN/3904/2016)				

wt19	CO/1582/2008	SIDDHARTH SABOO VS MANISHA SABOO	KRISHNA PRASAD BAGARIA	
20	RVW/13/2022 (11.06.2026)	SUTAPA MUKHERJEE AND ANOTHER VS KAMAL KUMAR MUKHERJEE AND ANOTHER	MANAS DASGUPTA	
IA NO: CAN/1/2022				
in	CO/631/2021	SUTAPA MUKHERJEE AND ANR VS KAMAL KUMAR MUKHERJEE AND ANR	MANAS DASGUPTA	
21	RVW/183/2024 (12.06.2026)	EMARAT MOLLA VS PANKAJ MONDAL AND ORS	GOUTAM MISRA	
IA NO: CAN/1/2024, CAN/2/2025				
in	CO/4100/2006	EMARAT MOLLA VS PANKAJ MONDAL	HARE KRISHNA HALDAR	
IA NO: CAN/1/2015(Old No:CAN/5397/2015)				
IA NO: CAN/1/2015(Old No:CAN/5397/2015)				
22	RVW/298/2025 (18.06.2026) (HEARING)	BIMALA DEVI AGARWALA VS THE ORIENTAL INSURANCE CO. LTD	SUJIT SAHA	
in	FMA/874/2022	THE ORIENTAL INSURANCE CO.LTD. VS SMT. BIMALA DEVI AGARWAL	PARIMAL KUMAR PAHARI	
23	RVW/306/2025 (11.06.2026)	PRADIP KUMAR AGARWAL VS THE STATE OF WEST BENGAL AND ORS.	ABHISHEK GUPTA	
IA NO: CAN/1/2026				
in	WPA/27470/2022	ANUPAM BISWAS VS STATE OF WEST BENGAL AND ORS.	TRIPTIMOY TALUKDER	
24	RVW/46/2026 (DEFECTIVE) (12.06.2026)	KALIPADA MAHATO VS BABI MAHATANI AND ANR.	SOUMALIKA NANDAN	
IA NO: CAN/1/2026				
in	CO/4387/2005	BABI MAHATANI VS KALI PADA MAHATO	PIUSH CHATRVEDI	
<u>CONTEMPT MATTERS</u>				
25	CPAN/76/2001 (18.06.2026)	AMALENDU BIKASH MAL & ORS. VS TAPAN KUMAR MONDAL AND ORS	ABDUL HAMID	
wt26	WPA/11883/1993	AMALENDU BIKASH MAL & ORS VS STATE OF W.B.	MR.S.K.MAL	N.Y.A.
wt27	WPA/5252/1993	RABINDRANATH SAMANTA & ORS. VS THE LAND ACQUISITION COLLECTOR	MR.D.DUTTA	N.Y.A.
28	WPCRC/8041/2005 (11.06.2026)	SADHAN KUMAR KESH VS SIBAJI POREL AND ORS	JAGADISH CHANDRA DAS	
IA NO: CAN/1/2010(Old No:CAN/1708/2010)				
in	WPA/14813/2003	SADHAN KR. KESH VS THE STATE OF WEST BENGAL	UDAY NARAYAN BETAL	
29	CPAN/612/2010 (WPA 18356/2004 - RECONSTRUCTED) (18.06.2026)	GITA RANI KARAN VS G.K. PILLAI	SABYASACHI MONDAL	
in	WPA/18356/2004	GITA RANI KARAN VS UNION OF INDIA	BASUDEB BAG	
30	WPCRC/334/2014 (19.06.2026) (DEPT.)	DHANANJOY MAITY VS DR PURABI NANDI	SOUMYAJYOTI MNANDY	
in	WPA/6552/2007	DHANANJOY MAITY VS STATE	ALOKE BERA	

31	CPAN/2239/2014 (18.06.2026)	SAMBHU DAS VS DEBAJYOTI BORAL	TANUJA BASAK
in	WPA/9138/2013	SAMBHU DAS VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
32	CPAN/1597/2016	RABINDRA NATH CHANGDAR VS ANANDA BEJ	PAMPA DEY (DHABAL)
in	WPA/27392/2015	RABINDRA NATH CHANGDAR & ANR VS STATE OF WEST BENGAL & ORS	PAMPA DEY DHABAL
33	CPAN/305/2018 (26.06.2026)	HAJERA BEGUM VS TANMOY PAKHIRA	SK MD ISMAIL
in	WPA/19313/2017	HAJERA BEGUM VS STATE OF WEST BENGAL & ORS	SK MD ISMAIL
34	CPAN/333/2019	SITAL PRASAD DE VS BISTU BHOWMIK & ANR.	PAMPA DEY (DHABAL)
in	WPA/13175/2018	SITAL PRASAD DE VS STATE OF WEST BENGAL & ORS.	PAMPA DEY (DHABAL)
35	CPAN/61/2020 (22.05.2026)	RASU MANDAL VS SUBRATA GUPTA & ORS	MONIKA SINHA
in	WPA/4437/2019	RASU MANDAL VS STATE OF WEST BENGAL & ORS.	MONIKA SINHA
36	CPAN/559/2020 (18.06.2026)	ANIMA SEN AND ANR VS PARTHA GHOSH AND ORS	PRADIP KUMAR GHOSH
in	WPA/7480/2018	ANIMA SEN & ANR VS THE PRINCI SECY LAND & LR DEPT & ORS	PRADIP KUMAR GHOSH
37	WPCRC/59/2021 (12.06.2026)	NAKUL MONDAL VS KARTICK GHOSH	PRATIVA GHATAK
in	WPA/13499/2019	NAKUL MONDAL VS STATE OF WEST BENGAL & ORS	PRATIBHA GHATAK
38	CPAN/577/2022 (19.06.2026)	RABINDRA NATH GHATI @ GHANTY VS MADAN DAS @ MADAN MOHAN DAS	SUJIT BHUNIA
in	CO/353/2022	RABINDRANATH GHATI ALIAS GHANTY VS MADAN DAS ALIAS MADAN MOHAN DAS AND ORS	SUJIT BHUNIA
39	WPCRC/171/2023	NILOTPAL SARKAR VS SHARMI BISWAS & ANR.	PRIYABRATA GHOSH
in	WPA/13896/2013	NILOTPALSARKAR VS STATE OFW B & ORS	TANUJA BASAK
40	CPAN/1566/2023 (18.06.2026)	ARUN KUMAR HAIT VS SANJOY CHATTOPADHYAY DISTRICT INSPECTOR OF SCHOOL WB BOARD OF SECONDARY EDUCATION	POOJA SAH
in	WPA/25781/2022	ARUN KUMAR HAIT VS STATE OF WEST BENGAL AND ORS.	POOJA SAH
41	CPAN/285/2024 (25.06.2026)	KARTICK PAUL VS JAGADISH PRASAD MINA THE PRINCIPAL SECRETARY DEPTT OF CORRECTIONAL ADMINISTRATION	TAPAN DEY
in	WPA/5691/2020	KARTICK PAUL VS STATE OF WEST BENGAL & ORS	TAPAN ROY

42 CPAN/1674/2025 SYED KHAWAJA MOIN SREEPARNA GHOSH
VS
MD. MURTAZA AND ORS.

IA NO: CAN/1/2026, CAN/2/2026

in CO/2206/2025 SYED KHAWAJA MOIN ANIRBAN SAHA ROY
VS
MD MURTAZA AND ANR

IA NO: CAN/1/2026, CAN/2/2026

IA NO: CAN/1/2026, CAN/2/2026

43 WPCRC/40/2026 KAMAKSHYA NARAYAN PANDEY TANUJA BASAK
(18.06.2026) VS
SUJIT SAMANTA AND ANR

in WPA/3136/2018 KAMALAKSHYA NARAYAN PANDEY TANUJA BADAK
VS
STATE OF WEST BENGAL & ORS.

IA NO: CAN/1/2018(Old No:CAN/6792/2018)

IA NO: CAN/1/2018(Old No:CAN/6792/2018)

REVIEW AND CONTEMPT MATTER

44 RVW/125/2024 EASTERN COALFIELDS LIMITED BIJOY KUMAR
(19.06.2026) VS
UDAY GOSWAMI

IA NO: CAN/2/2025

in WPA/11252/2018 UDAY GOSWAMI & ANR SHARMISTHA LAHA
VS
EASTERN COALFIELDS LTD. & ORS

wt45 CPAN/1069/2024 UDAY GOSWAMI AND ANR SHARMISTHA LAHA
VS
SAMIRAN DUTTA CHAIRMAN CUM MANAGING
DIRECTOR EASTERN COALFIELDS LTD AND ORS

CONTEMPT HEARING MATTERS

46 CPAN/226/2020 RAMESWAR PRAMANIK & ORS RASOMAY MONDAL
(19.06.2026) VS
MANOJ PANT & ORS

IA NO: CAN/3/2026

in WPA/4586/2014 RAMESWAR PRAMANIK & ORS RASOMAY MONDAL
VS
STATE OF WEST BENGAL & ORS

IA NO: CAN/3/2019(Old No:CAN/1129/2019)

IA NO: CAN/3/2019(Old No:CAN/1129/2019)

CRIMINAL APPEAL HEARING

47 CRA/22/1991 LAXMAN CHAKRABORTY ARUNABH JANA FARIA HOSSAIN,
(PI+PII+1PB (IN VS ATULYA SINHA
2SETS)+3TCR+TRANS) STATE OF WEST BENGAL

48 CRA/75/1992 JAMALUDDIN SK.
(PI+PII+1 PB+4 TCR+TRANS) VS
(12.06.2026) STATE OF WEST BENGAL

49 CRA/299/2002 SHYAMAPADA KOLEY & ORS. TAPAS KR. GHOSH SARYATI DUTTA
(PI+PII+1PB+5TCR) VS
(12.06.2026) THE STATE OF WEST BENGAL



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 9

First Floor

Main Building

SINGLE BENCH (SB - XX)

HON'BLE JUSTICE BISWAROOP CHOWDHURY

THIS BENCH WILL NOT SIT ON AND FROM 18.05.2026 TO 21.05.2026.

FROM 2ND MARCH, 2026 - APPEAL RELATING TO ALL CLAIM CASES INCLUDING APPLICATIONS CONNECTED THERETO;

HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO (2016 ONWARDS).

ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO (UPTO 2020).

NOTE ::

1. MENTIONING FOR UPGRADATION OF LISTED MATTER MAY BE MADE ONLY ON MONDAY AT THE FIRST SITTING OF THE COURT.

2. TODAY 'TO BE MENTIONED' MATTER WILL BE TAKEN UP IN THE FIRST SITTING OF THE COURT.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/94823416936?pwd=TqoJeU07UHj4BD3izZxmpqOLallqCB.1>

TO BE MENTIONED

1	FMA/2875/2002	MOHAN DAS VS DIV. MANAGER, ORIENTAL INS. CO. LTD.	KRISHANU BANIK	
2	FMA/372/2009	TARTILA BIBI & ORS. VS THE NEW INDIA ASSURANCE CO. LTD. & ANR.	SAIDUR RAHAMAN	
IA NO: CAN/2/2025				
3	FMA/543/2012	Bajaj Allianz General Insurance Co. Ltd VS Kashi Nath Basak and Ors	Rajesh Singh	
wt4	COT/20/2019	KASHI NATH BASAK & ORS. VS BAJAJ ALLIANZ G.I CO. LTD. & ANR.	KRISHANU BANIK	
5	FMA/1249/2012	MIR KASIM HALDER VS NATIONAL INSURANCE CO. LTD. & ANR.	NIRANJAN MAITY	
6	FMA/1158/2013	KALPANA MURMU & ORS. VS THE ORIENTAL INSURANCE CO. LTD. & ANR.	SUBHASH CH. HAZRA	
7	FMA/2332/2016	MALEKA BIBI VS UNION OF INDIA & ORS	DEBASISH KARMAKAR	
8	SA/16/2017 (PT I+OS+2ND J.C+1PB) (NON-PROSECUTION)	MIRA PODDAR and ORS. VS BISWANATH PODDAR and ORS.	SARIFUL ISLAM MALLICK	MR. SWAPNESH MALLIK
IA NO: CAN/1/2016(Old No:CAN/7498/2016)				

9	FMA/68/2017	DIBAKAR HALDAR VS UNION OF INDIA	PRANTICK GHOSH
IA NO: CAN/1/2016(Old No:CAN/8785/2016)			
10	FMA/531/2018	GITA GHOSH BASU VS THE CHAIRMAN CUM MD,SBSTC	AJOY ROY
IA NO: CAN/1/2017(Old No:CAN/3760/2017)			
11	FMA/114/2021	DHARMA SHILA DEBI ALIAS DHARAM SHILA DEBROY AND ORS. VS ANJANA BISWAS AND ANR.	SOUJANYA BANDYOPADHYAY
12	FMA/176/2022	SHRIRAM GENERAL INSURANCE COMPANY LTD VS SUCHITRA DAS ROY AND ANR	RAJESH SINGH
wt13	COT/83/2022	SONALI KAIRI PRASAD AND ORS VS SHRIRAM GENERAL INS CO LTD AND ANR	SANDIP BANDYOPADHYAY
wt14	COT/98/2022	SUCHITRA DAS (ROY) AND ANR. VS SHRIRAM G.I CO. LTD. AND ANR.	SANDIP BANDYOPADHYAY
wt15	FMA/1299/2022	SHRIRAM GENERAL INSURANCE CO.LTD VS SONALI KAIRI (PRASAD) AND ORS	RAJESH SINGH
16	FMA/396/2022	SBI GENERAL INSURANCE CO. LTD. VS SANDHA PRAMANIK AND ORS	DEBANJAN MUKHERJEE
IA NO: CAN/1/2021, CAN/2/2022			
wt17	FMA/192/2021	SBI GENERAL INSURANCE CO. LTD. VS SHILA ADAK AND ORS	DEBANJAN MUKHERJEE
IA NO: CAN/1/2021, CAN/2/2022			
IA NO: CAN/1/2021, CAN/2/2022			
wt18	FMA/672/2021	SBI GENERAL INS CO LTD VS SANTU POLLEY AND ANR	DEBANJAN MUKHERJEE
19	FMA/795/2023	TARSILA@TARSHIA BIBI@BEWA & ORS VS M/S. ORIENTAL INSURANCE CO. LTD & ANR	S GHOSH
20	FMA/129/2024	DURGA KUMARI AND ORS VS ORIENTAL INSURANCE COMPANY LTD. AND ANR	TATHAGATA BANIK
21	FMA/201/2024	SOMA DE AND ORS VS SANJIB ROY AND ORS	RABINDRANATH BASU
wt22	FMA/120/2024	THE NEW INDIA ASSURANCE COMPANY LTD. VS SOMA DE AND ORS	MS. SAYANTI SANTRA
23	FMA/391/2024	SUMANTA BISWAS VS TARAKESWAR SHIL AND ANR.	BASUDEB GAYEN
IA NO: CAN/1/2021			
24	FMA/1350/2024	BAJAJ ALLIANZ GEN INS CO LTD VS MANGALA MUDI AND ANR	SOUMALYA GANGULI
wt25	COT/140/2025	MANGALA MUDI VS BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. AND ANR.	SIMA GHOSH
26	FMA/1425/2024	ASLEMA BIBI @ ALIAS ASLEMA BEWA AND ORS VS ROYAL SUNDARAM ALLIANCE INS CO LTD	JAYANTA BANERJEE
27	FMA/1486/2024	NATIONAL INS CO LTD VS SURJENDU BIKASH JANA AND ANR	SUCHARITA PAUL
wt28	COT/20/2025	SURJENDU BIKASH JANA VS NATIONAL INS CO LTD AND ANR	JAYANTA BANERJEE

29	SAT/244/2025	State of West Bengal and Others VS KAMALA NANDA (Smt Anita Nanda and Radhyashyam Nanda since deceased)	BIKASH GOSWAMI
IA NO: CAN/2/2025			
30	FMA/468/2025	THE NEW INDIA ASSURANCE CO. LTD. VS NURSHED ALAM AND ORS	RAJESH SINGH
31	FMAT (MV)/574/2025 (DEFECTIVE)	GOLENUR BIBI AND ORS VS THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	ANUP KUMAR BAG
32	FMA/1159/2025	UNITED INDIA INS CO LTD VS SANGITA CHOUDHARY AND ORS	SANJAY PAUL
IA NO: CAN/1/2025			
33	FMA/1198/2025	NATIONAL INS CO LTD VS RANJITA KAPAT MANDAL AND ORS	SANJAY PAUL
IA NO: CAN/2/2025			
wt34	COT/134/2025	RANJITA KAPAT MANDAL AND ORS VS THE NATIONAL INS CO LTD AND ANR	AMIT RANJAN ROY
35	FMA/12/2026	SAGARIKA BHOWMIK AND ORS. VS UNITED INDIA INSURANCE COMPANY LIMITED AND ORS.	AMIT RANJAN PATI
IA NO: CAN/2/2025			
36	FMA/68/2026	MAMONI KAYAL AND ORS. VS UNITED INDIA INSURANCE COMPANY LIMITED AND ANR	ANUP KUAMR BAG
37	FMA/224/2026	SURAVI BARIK AND ORS VS UNION OF INDIA	NAVIN MITTAL
<u>CIVIL REVISION</u>			
38	CR/56/1994	SANNYASI CHARAN HALDER VS PROVASH CHANDRA PURKAIT	ARUP MANDAL
39	CO/3789/2015	SONALI SONI VS VIEKRAM SONI @ VIKRAM SONI	A. HALDER
wt40	CO/818/2015	VIEKRAM SONI @ VIKRAM SONI VS SONALI SONI	SAYAN ROY
IA NO: CAN/1/2017(Old No:CAN/8550/2017), CAN/2/2018(Old No:CAN/2644/2018)			
IA NO: CAN/1/2017(Old No:CAN/8550/2017), CAN/2/2018(Old No:CAN/2644/2018)			
41	CO/147/2019	NANDALAL MAJUMDER & ORS VS BIBHUTI BHUSAN NASKAR & ORS	SUMAN SCHENABIS (MONDAL)
42	CO/820/2020	BANSHI BADAN DOKAL & ANR. VS SARABINDU KAPASWHI & ORS.	HIMADRI KR. MAHATA
43	CO/822/2020	MOHANLAL KHAITAN VS H.R. INFRACON LIMITED	SOBHAN KUMAR PATHAK
44	CO/915/2020	SIPRA ROY & ANR. VS SUNITI NAG & ORS.	PURBANGSHU CH. MITRA
45	CO/1037/2020	JABA PURKAIT & ANR VS THE CHAIRMAN, JOYNAGAR-MAJILPUR MUNICIPALITY & ORS	BAPIN BAIDYA
46	CO/363/2025 (ASSIGNED MATTER)	MUNMUN BISWAS VS RAMPRASAD BISWAS AND ANR	

RECALLING (APPLICATION)

47 WPA/29814/2025 CHANDAN KUMAR SAH KAUSTAV BANERJEE
VS
STATE OF WEST BENGAL AND ORS.

IA NO: CAN/1/2026

APPLICATION 1

48 FMA/781/2010 BHANUARA BEWA & ORS SAIDUR RAHAMAN
VS
ORIENTAL INSURANCE CO. LTD. & ANR

IA NO: CAN/2/2010(Old No:CAN/8196/2010)

49 FMA/1240/2022 BAJAJ ALLIANZ GENERAL INSURANCE COMPANY SOUMALYA GANGULI
LIMITED
VS
RAMILA ALIAS RAMALA MONGAR AND ORS.

IA NO: CAN/3/2025, CAN/4/2025

50 FMAT (MV)/146/2024 LAKSHMIKANTA PRADHAN AMIT RANJAN ROY
VS
THE NEW INDIA ASSURANCE CO LTD AND ANR

IA NO: CAN/1/2024

51 FMAT (MV)/681/2024 MAJBUN NISA AND ANR AMIT RANJAN ROY
VS
THE NATIONAL INS CO LTD AND ANR

IA NO: CAN/1/2025, CAN/2/2026

52 FMAT (MV)/160/2025 NATIONAL INS CO LTD SANJAY PAUL
VS
SIPRA GHOSH AND ORS

IA NO: CAN/1/2025, CAN/2/2025

53 FMAT (MV)/361/2025 NEW INDIA ASSURANCE CO LTD SANJAY PAUL
VS
TULU MONDAL AND ANR

IA NO: CAN/1/2026, CAN/2/2026

54 FMAT (MV)/394/2025 ANITA AGARWAL AND ORS ANWAR HOSSAIN
VS
BUDDHADEB MONDAL AND ORS

IA NO: CAN/1/2025, CAN/2/2025

55 FMA/1854/2025 CHOLAMANDALAM MS GENERAL INS CO LTD SOUMALYA GANGULI
VS
NARAYAN DEY AND ORS

IA NO: CAN/3/2026

56 FMAT (MV)/140/2026 IFFCO TOKIO GENERAL INSURANCE COMPANY RAJESH SINGH
LIMITED
VS
AJAY MONDAL AND ORS.

IA NO: CAN/1/2026

57 FMAT (MV)/142/2026 NATIONAL INSURANCE COMPANY LIMITED RAJESH SINGH
VS
ARIJIT SAHA AND ANR.

IA NO: CAN/1/2026

58 FMA/144/2026 THE ORIENTAL INSURANCE COMPANY LTD. ABHIK NANDI
VS
GITA RANI BETAL AND ORS

IA NO: CAN/2/2025, CAN/3/2026

59 FMAT (MV)/161/2026 UNITED INDIA INSURANCE CO. LTD. MARTTANDA PRATAP
VS
LAKHI HEMBRAM AND ORS

IA NO: CAN/1/2026

APPLICATION 2

60 SA/9/2016 CHOWDHURY MOHAMMAD BAKER & ORS SYED NAZMUL
VS
SK. SAMSUDDIN AHAMMAD & ORS HOSSAIN

IA NO: CAN/1/2015(Old No:CAN/9771/2015), CAN/5/2025, CAN/6/2026

61 SAT/228/2016 NARAYAN MONDAL & ORS DYUTIMAN BANERJEE
VS
GANESH CHANDRA MONDAL & ORS

IA NO: CAN/1/2016(Old No:CAN/6009/2016)

62	SA/367/2016	KASEM ALI MOLLA AND ORS. VS HASEM ALI MOLLA & ORS.	SASWATA GOPAL MUKHERJI
IA NO: CAN/1/2025			
63	SA/159/2017	STATE OF W B & ANR VS M/S SHIVANI PROPERTIES P LTD	SUPRATIM DHAR
IA NO: CAN/1/2017(Old No:CAN/2083/2017), CAN/2/2026			
64	SA/2/2019	ARATI SHEET & ORS VS ARUN KUMAR DAS & ORS	ABHISEK BANERJEE
IA NO: CAN/2/2015(Old No:CAN/5800/2015)			
65	SA/228/2019	SWADESH RANJAN SANYAL AND ORS VS I D S T& I S N J REPN BY PRATAP KUMAR DAS & ORS	DEBASIS NANDI
IA NO: CAN/1/2015(Old No:CAN/12138/2015), CAN/2/2022, CAN/3/2022, CAN/4/2025			
66	SAT/276/2019	ASHALATA MONDAL & ORS. VS CHAMATKAR MONDAL (DEAD REPD. BY INDRAJIT MONDAL & ORS. & ORS	SARBANANDA SANYAL
IA NO: CAN/1/2019(Old No:CAN/9072/2019), CAN/2/2019(Old No:CAN/9961/2019), CAN/3/2022			
67	SA/58/2021	SOUMITRA BARMAN VS SUSHILA SAPUI	SOUNAK BHATTACHARYA
IA NO: CAN/2/2025			
68	SAT/28/2022	KANAN BALA SARDAR VS ANIL SARDAR AND ORS	MALYASREE MAITY
IA NO: CAN/1/2022, CAN/3/2025, CAN/4/2025, CAN/5/2025, CAN/6/2025			
69	SA/89/2022	SUKUMAR DAS(MAJI) & ANR VS SMT ASHALATA DAS MAJHI & ORS	AMAL KUMAR BANERJEE
IA NO: CAN/4/2023, CAN/6/2025			
70	SA/3/2023	DULALI BALA DE @ DULAILI DE VS ADARI DE SINEC DESEACED SANTOSH DEY AND ORS	SAIKAT SEN
IA NO: CAN/3/2016(Old No:CAN/4148/2016), CAN/4/2023, CAN/5/2025, CAN/7/2026			
71	SAT/32/2023	DULAL CHANDRA ROY AND ORS VS BAGALA KANTA ROY AND ORS	RESHMI MUKHERJEE
IA NO: CAN/1/2023, CAN/2/2023			
72	SA/85/2023 (PI+II+OS+PB+7TCR)	BELARANI DUTTA & ANR VS NARUGPAL DUTTA & ANR	PRIYABRATA GHOSH
IA NO: CAN/1/2023			
73	SA/100/2023	JITEN MALLICK VS SANTI RANJAN MALLICK	MAHAMMAD MAHMOOD
IA NO: CAN/1/2024			
74	SAT/232/2023	SRI SAMIR CHANDRA GORAI VS REKHA BURNWAL	DEBAYAN ROY
IA NO: CAN/2/2024, CAN/3/2026			
75	SAT/8/2024	ANJAN MAJUMDER AND ORS. VS SHYAMALI SEN AND ORS.	MR. IRESH PAUL
IA NO: CAN/1/2025			
76	SAT/80/2024	BIKASH SARKAR VS PARIMAL KR. DEB AND ORS	DEBJANI SENGUPTA
IA NO: CAN/1/2024, CAN/2/2026			
77	SA/107/2024	SK. ASIYA BEGUM AND ORS. VS SK. TAUSIF ALAM	ARPITA CHOWDHURY
IA NO: CAN/1/2024			

78	SAT/141/2024	AMIT SAHA AND ANR VS SUJIT BANIK AND ORS	ARIJIT MAHINDER
IA NO: CAN/1/2024, CAN/2/2024, CAN/3/2024, CAN/4/2026			
79	SA/2/2025	NEMAI CHANDRA MONDAL AND ORS VS BASANTI ALIAS CHAMPA KASHYAPI AND ORS	SUMAN BANERJEE
IA NO: CAN/1/2022			
80	SA/11/2025	PANCH KORI MAITY VS AKASH MAITY AND ANR	SANTIMOY BHATTACHARYYA
IA NO: CAN/1/2023			
81	SAT/31/2025	ANANDA BISWAS VS PURNA BISWAS	TRISHTRYA MANCHERJI
IA NO: CAN/1/2025, CAN/2/2025			
82	SAT/55/2025	JHARU DHALI AND ORS VS SHIBANI GHATAK AND ORS	DIPANWITA GANGULY
IA NO: CAN/1/2025			
83	SA/58/2025	SUJOY PARUI AND ORS VS KAUSHALYA SARKAR AND ORS	SATYAM MUKHERJEE
IA NO: CAN/4/2026			
84	SA/59/2025	MS GANGA JEWELLERS AND ORS VS SAMARENDRA NATH SAHA AND ANR	ARINDAM PAUL
IA NO: CAN/1/2021, CAN/3/2026			
85	SA/104/2025	RANAJIT KUMAR MANNA VS APARNA MANNA AND ORS..	SIB SANKAR DAS
IA NO: CAN/1/2025			
86	SAT/249/2025	AKRAM ANSARI VS SABITA SHAW AND ANR.	IPSITA GHOSH
IA NO: CAN/1/2025			
87	SAT/25/2026	AREJULLA SK. AND ORS. VS RAHUL MONDAL AND ORS.	TRISHTRYA MANCHERJI
IA NO: CAN/1/2026, CAN/2/2026			
88	SAT/38/2026	MALAY KUAMR BHUNIA AND ORS. VS ANUPAM KUMAR MAITY AND ORS.	ARITRA SHANKAR RAY
IA NO: CAN/1/2026, CAN/2/2026, CAN/3/2026			
<u>CONTEMPT APPLICATION</u>			
89	CPAN/176/2026	MALTI SEEMA DUTTA @ DUTT VS DUSHYANT NADIA AND ANOTHER	RAJDEEP SENGUPTA
in	WPA/29992/2025	MALTI SEEMA DUTTA VS STATE OF WEST BENGAL AND ORS.	RAJDEEP SENGUPTA
<u>ASSIGNED MATTER</u>			
90	WPA/8707/2025	PRASANTA SOREN VS HINDUSTAN PETROLEUM CORPORATION LIMITED AND ORS	RAMESH DHARA
<u>HEARING (CLAIM CASE)</u>			
91	FMA/1010/2008	PARUL BALA KOLEY VS NATIONAL INSURANCE CO.	SUBRATA GHOSH
IA NO: CAN/2/2016(Old No:CAN/1661/2016), CAN/3/2019(Old No:CAN/7172/2019)			
92	FMA/500/2010	RANI DEVI & ANR. VS THE ORIENTAL INSURANCE CO. LTD. & ORS.	SAIDUR RAHAMAN

93	FMA/629/2011	AIZUDDIN SK@AIJODDI SK VS THE NEW INDIA ASSURANCE CO. LTD. & ANR	SAIDUR RAHAMAN
IA NO: CAN/2/2026			
94	FMA/1837/2014	NATIONAL INSURANCE CO. LTD VS REKHA BASU (BOSE) & ANR	PARIMAL KR. PAHARI
wt95	COT/29/2014	REKHA BASU (BOSE) VS NATIONAL INSURANCE CO. LTD & ANR	JAYANTA KUMAR MONDAL
96	FMA/1345/2015	SREE OM PRAKASH SHAW VS JAI PROKASH SHAW	PAPITA MANNA (MAJI)
97	FMA/2166/2015	AYESA BIBI & ORS VS THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD & ANR	SUBHAS CHANDRA HAJRA
IA NO: CAN/1/2016(Old No:CAN/1815/2016)			
98	FMAT/557/2018	CHANDRAMAYA SINGH & ORS VS ICICI LOMBARD GENERAL INSURANCE CO LTD AND ANR	RUXMINI BASU ROY
99	FMA/1854/2018	UNITED INDIA INSURANCE CO LTD VS MIRA RANI CHOWDHURY & ANR	SUCHARITA PAUL
100	FMA/664/2020	RASHMI METALIKS LIMITED VS UNION OF INDIA	SHIVANGI THARD
101	FMA/280/2021	THE ORIENTAL INSURANCE CO LTD VS ARUNA BEGUM AND ORS	SAJAY PAUL
102	FMA/1348/2021	GITA KUNDU 2GITA RANI KUNDU VS THE NEW INDIA ASSURANCE CO LTD AND ORS	MUKTAKESH DAS
103	FMA/1374/2021	THE NATIONAL INSURANCE CO.LTD VS RITA MAJHI AND ORS	SANJAY PAUL
104	FMA/1449/2022	ORIENTAL INS CO LTD VS BASANTI GHOSH AND ORS	RAJESH SINGH
105	FMA/21/2023	SHYAMAL BARMAN @ SRI SHYMAL BARMAN VS THE NEW INDIA ASS. CO. LTD. AND ANR.	JAYANTA KR. MANDAL
106	FMA/272/2023	UNITED INDIA INSURANCE COPMPANY LTD VS ANJANA PARAL AND ORS	GUDDU SINGH
IA NO: CAN/1/2023, CAN/2/2023			
wt107	FMA/273/2023	UNITED INDIA INSURANCE COMPANY LTD VS BIDISHA PANDIT AND ORS	GUDDU SINGH
IA NO: CAN/1/2023, CAN/2/2023			
IA NO: CAN/1/2023, CAN/2/2023			
108	FMA/789/2023	NATIONAL INSURANCE COMPANY LTD. VS RUMA MUKHERJEE AND ORS	RAJESH SINGH
109	FMA/462/2024	THE ORIENTAL INSURANCE CO. LTD. VS HEMANTA DAS AND ANR	ANANDA GOPAL MUKHERJEE
wt110	COT/30/2025	HEMANTA DAS AND ORS VS THE ORIENTAL INS CO LTD AND ANR	PRAMIT CHAKRABORTY
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			
111	FMAT (MV)/544/2024	BARUN PRADHAN VS THE NEW INDIA ASSURANCE CO LTD AND ORS	JAYANTA BANERJEE
112	FMA/793/2024	BINA MODI VS M/S. NEW INDIA ASSURANCE CO. LTD. AND ANR	SIMA GHOSH

113	FMA/902/2024	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. VS ASHISH KUMAR AND ANR	SOUMALYA GANGULI
114	FMA/1050/2024	RELIANCE GEN. INS. CO. LTD. VS JAYA DEY AND ORS	GOPA DAS MUKHERJEE
115	FMA/1351/2024	NATIONAL INS CO LTD VS MOUMITA ROY AND ORS	RAJESH SINGH
116	FMA/1389/2024	THE ORIENTAL INS. CO. LTD. VS CHIRANJOY DAS AND ORS	RAJESH SINGH
wt117	FMA/1053/2024	CHIRANJAY DAS VS THE ORIENTAL INS CO. LTD AND ORS	JAYANTA BANERJEE
118	FMA/1446/2024	RABINDRA NAYEK ALIAS RABINDRA NATH NAYEK AND ANR. VS UNION OF INDIA REPD BY GEN MANAGER, S.E. RAILWAY	SOUJANYA BANDYOPADHYAY
119	FMA/189/2025	UNITED INDIA INSURANCE CO LTD VS SUSHAMA KHAMRUI AND ORS	SANJAY PAUL
120	FMA/228/2025	UNITED INDIA INS CO LTD VS PURNIMA PATRA AND ORS	PARIMAL KUMAR PAHARI
IA NO: CAN/2/2025			
121	FMA/280/2025	UNITED INDIA INSURANCE CO.LTD. VS MINOR SHARANYA KUNDU AND ORS.	SUCHARITA PAUL
IA NO: CAN/3/2025			
122	FMA/311/2025	NEW INDIA ASSURANCE CO LTD VS NIRUPA BOURI AND ORS	SANJAY PAUL
123	FMA/453/2025	SBI GEN INS CO LTD VS RITA MAITI ROY CHOWDHURY AND ORS	RAJESH SINGH
124	FMA/457/2025	NATIONAL INS CO LTD VS BHASKAR PURKAIT AND ANR	SUCHARITA PAUL
125	FMA/463/2025	NATIONAL INS CO LTD VS ANJU DANDAPAT AND ORS	DEB NARAYAN RAY
126	FMA/465/2025	CHOLAMANDALAM MS GEN INS CO LTD VS NILIMA MAJI AND ORS	ANIRUDDHA SINGH
127	FMA/481/2025	NEW INDIA ASSURANCE CO LTD VS MUKHTHI CHOUDHURY AND ANR	RAJESH SINGH
128	FMAT (MV)/506/2025	NATIONAL INSURANCE COMPANY LIMITED VS PRATIMA HAIT AND ORS..	DEB NARAYAN RAY
IA NO: CAN/1/2025, CAN/2/2025			
129	FMA/523/2025	THE ORIENTAL INS CO LTD VS JYOTSNA DAS AND ORS	RAJESH SINGH
130	FMA/588/2025	GITA HALDER AND ORS VS NATIONAL INSURANCE CO LTD AND ANR	JAYANTA BANERJEE
131	FMA/633/2025	RINA DUTTA & ANR VS THE NEW INDIA ASSURANCE CO. LTD & ANR	JAYANTA KUMAR MANDAL
132	FMA/756/2025	PAMPA MAJUMDER @ PAMPA MAJUMDAR AND ORS VS UNION OF INDIA	SOUJANYA BANDYOPADHYAY
133	FMA/804/2025	NATIONAL INS CO LTD VS SWAPAN GOPE AND ORS	SUCHARITA PAUL

134	FMA/807/2025	NATIONAL INS CO LTD VS ADITI PAIRA AND ORS	RAJESH SINGH
135	FMA/809/2025	NATIONAL INS CO LTD VS SAHIDA BIBI ANR	RAJESH SINGH
wt136	COT/136/2025	SAHIDA BIBI VS NATIONAL INS CO LTD AND ANR	SUBHANKAR MANDAL
137	FMA/814/2025	JAYA RANA AND ORS VS THE NATIONAL INS CO LTD AND ANR	JAYANTA BANERJEE
138	FMA/884/2025	NATIONAL INS CO LTD VS PIYALI HATI AND ORS	RAJESH SINGH
139	FMA/926/2025	MANAS CHATTERJEE VS THE ORIENTAL INSURANCE CO LTD & ANR	JAYANTA BANERJEE
IA NO: CAN/2/2025			
140	FMA/978/2025	BAPAN BHUNIA VS UNITED INDIA INS CO LTD AND ANR	JAYANATA BANERJEE
141	FMA/979/2025	SUBHASH MONDAL VS NATIONAL INS CO LTD AND ANR	JAYANTA BANERJEE
142	FMA/998/2025	NATIONAL INS CO LTD VS MALATI MONDAL AND ORS	SANJAY PAUL
143	FMA/1000/2025	NATIONAL INSURANCE COMPANY LIMITED VS NURSHALANA BEGUM AND ORS	RAJESH SINGH
144	FMA/1023/2025	SUDHARANI BISWAS AND ORS VS ROYAL SUNDARAM GENERAL INS CO LTD	JAYANTA BANERJEE
145	FMA/1030/2025	TAYAB HUSSAIN @ TAIYAB HOSSAIN SK. VS ORIENTAL IN. CO. LTD. AND ANR.	SUBHANKAR MANDAL
146	FMA/1031/2025	MAGMA HDI GEN INS CO LTD VS NURANGINI BIBI AND ORS	SOUMALYA GANGULI
IA NO: CAN/2/2025			
wt147	COT/138/2025	NURANGINI BIBI AND ANR. VS MAGMA HDI GENERAL INSURANCE COMPANY LIMITED AND ANR.	AMIT RANJAN ROY
148	FMA/1046/2025	THE ORIENTAL INS CO LTD VS ARCHANA DOLAI AND ORS	SUCHARITA PAUL
IA NO: CAN/3/2025			
149	FMA/1047/2025	NATIONAL INS CO LTD VS RAGHUNATH SINGH AND ORS	SUCHARITA PAUL
150	FMA/1067/2025	NATIONAL INS CO LTD VS ITU MAJHI AND ANR	SUCHATITA PAUL
151	FMA/1069/2025	THE ORIENTAL INS CO LTD VS SUKRITI PATRA AND ANR	RAJESH SINGH
152	FMA/1103/2025	NATIONAL INSURANCE COMPANY LIMITED VS GOURI BAG AND ORS	GOPA DAS MUKHERJEE
153	FMA/1110/2025	NATIONAL INSURANCE COMPANY LIMITED VS JOHARA BIBI MALLICK AND ORS	GOPA DAS MUKHERJEE
IA NO: CAN/2/2025			
154	FMA/1141/2025	SHRIRAM GENERAL INSURANCE COMPANY LIMITED VS PRATIMA MAHATA AND ANR.	RAJESH SINGH

155	FMA/1179/2025	MALATI SANTRA VS ORIENTAL INS CO LTD AND ANR	JAYANTA KUMAR MANDAL
IA NO: CAN/1/2025			
156	FMA/1199/2025	THE ORIENTAL INS CO LTD VS GOURANGA KHUTIA AND ANR	GOPA DAS MUKHERJEE
wt157	COT/162/2025	GOURANGA KHUTIA VS ORIENTAL INSURANCE COMPANY LIMITED AND ANR.	POONAM KESWANI
158	FMA/1203/2025	UNITED INDIA INS CO LTD VS SANATAN BHATTACHARYA AND ANR	SUCHARITA PAUL
IA NO: CAN/3/2025			
159	FMA/1255/2025	AMENA BIBI AND ORS VS HDFC ERGO GEN INS CO LTD AND ANR	AMIT RANJAN ROY
160	FMA/1298/2025	NATIONAL INS CO LTD VS TAGARA BIBI BEWA AND ORS	SANJAY PAUL
161	FMA/1301/2025	NATIONAL INS CO LTD VS LAYLA KHATUN AND ORS	SANJAY PAUL
162	FMA/1302/2025	THE NEW INDIA ASSURANCE CO LTD VS KALPANA BARUI AND ORS	SANJAY PAUL
IA NO: CAN/2/2025			
163	FMA/1314/2025	ANIMA RANI PAL AND ORS. VS THE ORIENTAL INSURANCE CO. LTD. AND ANR.	MR. JAYANTA KUMAR MANDAL
164	FMA/1316/2025	REBEKA SULTANA AND ORS VS TATA AIG GENERAL INS CO LTD AND ANR	TATHAGATA BANIK
165	FMA/1319/2025	DINANATH RAI VS HDFC ERGO GENERAL INSURANCE CO LTD & ORS	JAYANTA KUMAR MANDAL
166	FMA/1346/2025	BIDHU BISWAS VS UNION OF INDIA	APU BISWAS
167	FMA/1354/2025	KABITA DAS AND ANR VS NATIONAL INS CO LTD AND ANR	JAYANTA KUMAR MANDAL
168	FMA/1375/2025	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VS AMALA MAITY & ANR	RAJESH SINGH
IA NO: CAN/1/2022			
169	FMA/1381/2025	NATIONAL INS CO LTD VS MAHESH THAKUR AND ANR	SUCHARITA PAUL
170	FMA/1382/2025	NATIONAL INS CO LTD VS GOPAL SINGH AND ORS	RAJESH SINGH
171	FMA/1385/2025	THE FUTURE GENERALI INDIA INS CO LTD VS SUSHAMA MAHATA AND ORS	SAYANTI SANTRA
172	FMA/1401/2025	BULURANI SINGH AND ANR. VS CHOLAMANDALAM MS. GENERAL INSURANCE CO. LTD. AND ANR.	MR. JAYANTA KUMAR MANDAL
173	FMA/1404/2025	APSANA PARVAJ AND ORS VS ANAND CHAURASIA(REGISTERED OWNER) AND ANR	RITA PATRA
174	FMA/1518/2025	FUTURE GENERALI INDIA INS CO LTD VS CHABI RANI DANDAPAT AND ORS	RAJESH SINGH

175	FMA/1585/2025	UNITED INDIA INS CO LTD VS SOURI GHOSH AND ORS	SANJAY PAUL
IA NO: CAN/1/2025			
176	FMA/1848/2025	NATIONAL INS CO LTD VS MANJU CHAKRABORTY AND ORS	SANJAY PAUL
IA NO: CAN/1/2023			
177	FMA/14/2026	URMILA SINGHA & ANR VS BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD & ANR	JAYANTA BANERJEE
178	FMA/30/2026	JALALUDDIN GAIN VS RELIANCE GENERAL INS CO LTD AND ANR	JAYANTA BANERJEE



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 655

Sixth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE PRASENJIT BISWAS

(AS AND WHEN SITS SINGLY)

FROM 2ND MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP -

1. HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEARS;

2. HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC.APPEAL TO BE TAKEN UP BY THE SINGLY BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO IRRESPECTIVE OF YEARS.

3. HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS AND YEARS INCLUDING APPLICATIONS CONNECTED THERETO.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/92350378228?pwd=2l18mV6gRCdcCPqggfEXWoyGkcbygZ.1>

CRIMINAL APPEAL HEARING 1

1	CRA/210/1996 (PI+PII+PB+TCR)	SHYAMAL SHOW VS THE STATE OF WEST BENGAL	MR. SUBIR BANERJEE	N.Y.A.
2	CRA/260/1997 (PI+PII+PB+TCR)	KUL BAHADUR CHETRI & ORS VS THE STATE	SUBIR BANERJEE	
3	CRA/163/2001 (PI+PII+PB+TCR)	SWAPAN DAS & ORS. VS STATE OF WEST BENGAL	MALAY BHATTACHARYYA	
4	CRA/595/2005 [PI + PII + PB + TCR]	DILIP KUMAR SINGH VS SITAL PANJIRA	SUBHASHIS PACHHAL	
5	CRA/498/2012 (PI+II+PB+TCR)	UJJAL PAL@KUMBHAKAR VS STATE OF WEST BENGAL	SAMIRAN MONDAL	PRASUN KUMAR DUTTA, ASIF DEWAN
6	CRA/385/2017 [PI+ PII+ PB+TCR]	MAHESWHWAR HANSDA VS STATE OF WEST BENGAL	SOUVIK DUTTA	SARYAT DUTTA, DIPANKAR MAHATA

CRIMINAL APPEAL HEARING

(HEARING - A)

7	CRA/31/1981 (PI+PB+TCR)	STATE OF WEST BENGAL VS HRISHIKESH PURKAYET AND ORS	P.P HIGH COURT CALCUTTA	
8	CRA/452/1986 [PI+ PII+ PB+TCR]	DURJADHAN HASDA &ORS. VS THE STATE	A.MUKHOPADHYAY	N.Y.,A
9	CRA/66/1989 (PI+II+PB+TCR)	HALADHAR MAL & ORS VS THE STATE	MR. N.N. ADHIKARY	N.Y.A.
10	CRA/162/1991 (PT I + PT II+ PB +TCR)	PRAKASH MANDAL & ORS. VS THE STATE OF W.B.	MRS. H.SAHA	FARIA HOSSAIN, TRINA MITRA
11	CRA/62/1993 (PTI+II+PB+TCR)	FERSAD ALI VS	SHUBHENDU SHEKHAR ROY	

12	CRA/30/1998 (P1+P2+PB+TCR)	DR.G.ROUTH VS SARAT OIL MILLS	MR.JAYANTA KUMAR BISWAS	
13	CRA/94/1998 (PI+II+PB+TCR)	GOPAL KUNDU & ORS VS THE STATE	MR.ASHIM KUMAR ROY	
14	CRA/222/1998 [PI+ PII+ PB+ TCR]	THE C.M.C. VS SUJIT KUMAR KAR	ASHIM KUMAR ROY	
15	CRA/302/2002 [P1+ P2+PB +TCR]	KEDAR MANNA VS STATE OF W.B.	JAYANTA NARAYAN CHATTERJE	
16	CRA/329/2002 [P I + P II+ PB +TCR]	SUSANTA BAG VS STATE OF W.B.	MADHUSUDAN SUR	
17	CRA/529/2006 (PI+II+PB+TCR)	ZUBAIR ALAM MALLICK & ANR VS STATE OF W.B.	JAVED K. SANWARWALA	SREYASHEE BISWAS,PUSHPITA SAHA
18	CRA/554/2007 (PT I + PT II + PB+TCR)	SUBRATA BHATTACHAYYA VS STATE OF WEST BENGAL	SUNDER SINGH	
IA NO: CRAN/1/2007(Old No:CRAN/1880/2007)				
19	CRA/791/2008 [PT I+ II+ PB+ TCR]	PANKAJ RAY & ORS VS STATE OF WEST BENGAL	PARTHA PRATIM SARKAR	
20	CRA/525/2010 (PI+II+PB+TCR)	SANKU SINGH & ORS. VS STATE OF WEST BENGAL	SUDIP GHOSH CHOWDHURY	
21	CRA/669/2013 (PI+II+PB+TCR)	JJARUL HAQUE @ RAJU VS STATE OF WEST BENGAL	S BARMAN	FARIA HOSSAIN
22	CRA/303/2016 [PI+ PII+PB+TCR]	PRASANTA DAS & ANR VS STATE OF WEST BENGAL	SUJAN CHATTERJEE	
23	CRA/660/2016 [PI+ PII+ PB+ TCR]	RANJIT SARKAR VS STATE OF WEST BENGAL	SUBIR DEBNATH	SWAPAN BANERJEE / PURNIMA GHOSH
OLD MATTER				
(WRIT PETITION - HEARING)				
24	WPA/12040/2010	REKHA PRASAD VS K.M.C & ORS.	AVIRUP CHATTERJEE	
25	WPA/12042/2010	JYOTSNA MAITI VS K.M.C & ORS.	AVIRUP CHATTERJEE	
26	WPA/14916/2010	AMIT KR. RAJAK VS STATE OF WEST BENGAL & ORS.	MONIRUZZAMAN	
IA NO: CAN/1/2012(Old No:CAN/68/2012)				
27	WPA/15715/2010	SUSHANTA KUMAR CHAKRABORTI VS UNION OF INDIA & ORS	SWAPAN BANERJEE	
28	WPA/15745/2010	SMT. JHARNA DAS (SHIT) VS STATE OF WEST BENGAL & ORS	UTTAM KUMAR BHATTACHARYYA	
29	WPA/15804/2010	CHANDANA HALDER VS STATE AND ORS	GOURANGA KUMAR DAS	
30	WPA/16009/2010	ALOK KUMAR PORIA VS STATE OF WEST BENGAL & ORS	ALOK KUMAR PORIA (IN PERSON)	
31	WPA/16011/2010	RAGHUNATH GHOSAL VS STATE OF WEST BENGAL & ORS.	RAJENDRA BANERJEE	
32	WPA/16067/2010	AMBIA KHATUN VS STATE OF WEST BENGAL & ORS	MD.IDRISH	
33	WPA/22285/2010	S.S CIVIL CONSTRUCTION & ANR VS STATE OF WEST BENGAL & ORS	B. BORAL	

34	WPA/25080/2010	PANKAJ KUMAR BALA VS STATE OF WEST BENGAL & ORS	AMAL KRISHNA SAMANTA
35	WPA/25431/2010	AHMAD IMAM MALIK AND ORS VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	PRASANTA KUMAR DUTT
36	WPA/25622/2010	AMIT NAYAK VS STATE OF WEST BENGAL & ORS	TAPAN MAHAPATRA
37	WPA/25648/2010	NETAI CHANDRA PAUL AND ORS VS THE KOLKATA MUNICIPAL CORPORATION AND ORS	BHARAT BHUSHAN
38	WPA/25774/2010	DILIP DAS & ORS. VS STATE OF WEST BENGAL & ORS.	ROBIUL ISLAM
39	WPA/25775/2010	MONIRUL ISLAM & ORS. VS STATE OF WEST BENGAL & ORS.	ROBIUL ISLAM
40	WPA/25824/2010	GOUTAM CHATTERJEE AND ORS VS C.E.S.C LIMITED AND ORS	MUNSHI MIJANUR RAHAMAN
41	WPA/23382/2016	M/S RAJGAON STONE CO PVT LTD & ANR VS STATE OF WEST BENGAL & ORS	KUNAL GANGULY
42	WPA/23514/2016	DILIP SARDAR & ORS VS STATE OF WEST BENGAL & ORS	SWAPAN KR. KAR
43	WPA/24120/2016	SEEMA ROY CHOWDHURY & ANR VS STATE OF WEST BENGAL & ORS	DILIP KR MAITI
44	WPA/24139/2016	JHUMA MUKHERJEE VS STATE OF WEST BENGAL & ORS	RANJAN CHAKRABORTY
45	WPA/24167/2016	SUBRATA BHOUMIK & ORS VS STATE OF WEST BENGAL & ORS	RAJIB KUMAR ACHARYYA
46	WPA/24429/2016	TECHMENS CHEMICAL PRIVATE LIMITED & ANR VS STATE OF WEST BENGAL	JAYANTA KAR
47	WPA/24469/2016	ARINDAM BISWAS VS UNIVERSITY OF NORTH BENGAL & ORS	MD M. NAZAR CHOWDHURY
48	WPA/24620/2016	SMT. JHUMA GHOSAL VS STATE OF WEST BENGAL & ORS	KUNAL GANGULY
49	WPA/24887/2016	SANJIB KUMAR ROY VS STATE OF WEST BENGAL & ORS	SRUTI LAHIRI
IA NO: CAN/1/2017(Old No:CAN/9234/2017)			
50	WPA/25014/2016	SAKTIPADA CHAKRABORTY VS THE ADDL DISTRICT MAGISTRATE & DISTRICT L & LR OFFICER	MONIRUZZAMAN
51	WPA/25015/2016	SANJIB KUMAR MONDAL & ORS VS THE ADDL DISTRICT MAGISTRATE & DISTRICT L & L R OFFICER	MONIRUZZAMAN
52	WPA/25018/2016	SAKTIPADA CHAKRABORTY VS THE ADDL DISTRICT MAGISTRATE & DISTRICT L & L R OFFICER	MONIRUZZAMAN
53	WPA/25019/2016	LIPIKA CHAKRABORTY VS THE ADDL DISTRICT MAGISTRATE & DISTRICT L & L R OFFICER	MONIRUZZAMAN
54	WPA/25059/2016	NIJAMUDDIN MONDAL VS STATE OF WEST BENGAL & ORS	BALARAM SARDAR
IA NO: CAN/3/2017(Old No:CAN/9601/2017)			

55	WPA/25076/2016	AMIYA KARMAKAR VS STATE OF WEST BENGAL & ORS.	NEPESH MAJHI
56	WPA/25226/2016	SUDHIR CHANDRA DAS & ORS VS STATE OF WEST BENGAL & ORS	SANDIP GHOAH
IA NO: CAN/1/2017(Old No:CAN/1721/2017)			
57	WPA/25728/2016	SHRI NANI GOPAL DAS VS STATE OF WEST BENGAL & ORS	B B BISWAS
58	WPA/26121/2016	NOUR ALI @NURAALI & ORS VS STATE OF WEST BENGAL & ORS	UJJAINI CHATTERJEE
59	WPA/27160/2016	BENGAL BONDED WAREHOUSE LIMITED & ANR VS UNION OF INDIA	KAMAL KUMAR SHARMA
IA NO: CAN/1/2021			
60	WPA/27610/2016	ZENVIRON APPLIANCES & SOLUTIONS LLP & ORS VS THE BOARD OF TRUSTEES FOR THE KOLKATA PORT TRUST & ORS	GANESH MANNA
61	WPA/28180/2016	MD ABDUL ROB GAZI VS STATE OF WEST BENGAL & ORS	KAMAL MISHRA
62	WPA/28284/2016	PARESH CHANDRA BARMAN VS STATE OF WEST BENGAL & ORS	MAHADEB SARKAR

CRIMINAL APPEAL HEARING 2

(HEARING - B)

63	CRA/42/1979 (PI+II+PB+ TCR)	MONOHARAN SAHA VS SACHINDRA KUMAR SAHA		
64	CRA/73/1985 (PI+PII+PB+TCR)	MUNICIPAL CORPN.OF CALCUTTA VS MAHADEVI OIL MILL & ANR.	MR S.K.BASU	N.Y.A.
65	CRA/79/1987 (PI+II+PB+TCR)	THE STATE OF W.B VS J.M.GHOSH	D.K.MUKHERJEE	N.Y.A
66	CRA/120/1987 (PTI+II+PB+TCR)	HIRANMOY CHAKRABORTY VS THE STATE OF W.B.	MR A.TALUKDAR	N.Y.A.
67	CRA/457/1987 [PI+ PII+ PB+TCR]	KARTICK CHANDRA DALUI & ANR. VS THE STATE OF W.B	S.A.ALI	N.Y.A
68	CRA/226/1988 (PT I+ II+PB+ TCR)	MAHADEB KAUR VS THE STATE	MR. A.K. GHOSH	FARIA HOSSAIN, TRINA MITRA
69	CRA/387/1988 (PI +PII +PB+TCR)	SAMATUL KANTI BISWAS VS STATE OF WEST BENGAL		
70	CRA/403/1988 (PI+PII+PB+TCR)	ALI HOSSAIN ANSARY & ORS. VS THE STATE	S.GHOSH	N.Y.A
71	CRA/95/1989 (PT I+ II+PB+ TCR)	ROSHNI MEJHAN VS THE STATE OF W.B.	MR S.GANGULY	FARIA HOSSAIN, ANAND KESARI
72	CRA/69/1990 [PT-I+II+PB+ TCR]	NIRMAL ROY & ORS. VS THE STATE	MR T.DEB NANDI	N.Y.A.
73	CRA/457/1990 (PI +II+PB+TCR)	MUSTAK ALI & ANR. VS STATE OF W.B.	MR. P. RAY	FARIA HOSSAIN
74	CRA/306/1991 [PI+ PII+ PB+ TCR]	SOMNATH PAUL VS THE STATE	MR. A.K. ADHYA	MR. S.N. DUTTA
75	CRA/120/1993 [P-I+ P-II+ PB+ TCR]	BHOLANATH MONDAL & ORS VS STATE OF WEST BENGAL	AMARENDRA NATH GHOSH	FARIA HOSSAIN, PURNIMA GHOSH

76	CRA/37/1996 (P I + P II+ PB+ TCR)	ASIT SINHA & ORS. VS THE STATE OF W.B.	MR. D.GHOSH	N.Y.A.
77	CRA/32/1997 (PI+II+PB+TCR)	MURARI MOHAN MONDAL VS DILIP PATRA	MIRU HAZRA	
78	CRA/50/1997 [P-I+ P-II+PB+ TCR]	SUJIT BISWAS VS THE STATE OF WEST BENGAL	RANA MUKHOPADHYAY	FARIA HOSSAIN
79	CRA/100/1997 (PI+PII+PB+TCR)	SAYED RAHAMAN MALLICK & ANR VS THE STATE	SUKDEB CHATTERJEE	
80	CRA/169/1997 (PI+II+PB+TCR)	GHUNU MAJHI VS THE STATE	ASOK BANERJEE	
81	CRA/3/1998 [PI + PII + PB + TCR]	ASST.DIRECTOR,F.E.R.A. VS M/S.D.D.VERMA & COMPANY	MR.D.C.THAKUR	
82	CRA/68/1999 (PI+II+PB+TCR)	X VS		
83	CRA/71/1999 [P-I+ P-II+ PB+ TCR]	C.M.C. VS VIJOY KUMAR GUPTA	SANAT CHOWDHURY	
84	CRA/150/2000 (PI+II+PB+TCR)	THE CALCUTTA MUNICIPAL CORPORATION VS ASIT KUMAR DUTTA	ASHIM KR.ROY	
85	CRA/352/2000 (P I + P II+ PB+ TCR)	C.M.C. VS M/S.SASEL	ASHIM KR. ROY	
86	CRA/80/2001 (PT-I + PT II +PB + TCR)	GAUTAM BARIN DUTTA VS VIJAY KUMAR JOSHI	SRENIK SINGHVI	
87	CRA/113/2001 (P I + P II+ PB+ TCR)	BENUGOPAL MONDAL & ANR VS THE STATE OF WEST BENGAL	RANA MUKHOPADHYAY	
88	CRA/140/2001 (PI+II+PB+TCR)	SOLEMAN MOLLA @ SALEMAN MOLLA & ORS VS STATE	SIBANI BHAGAT	FARIA HOSSAIN
89	CRA/215/2001 (P1+P2+PB+TCR)	SWAPAN ROY VS STATE	SEKHAR KANTI BASU	
90	CRA/284/2001 (PT-I + PT II +PB + TCR)	CALCUTTA MUNICIPAL CORPORATION VS PODDER JEWELLERS	ASHIM KUMAR ROY	
91	CRA/327/2001 [PI+ PII+ PB+ TCR]	THE CALCUTTA MUNICIPAL CORPORATION VS ANNAPURNA OIL MILL (P) LTD.	ASHIM KUMAR ROY	
92	CRA/453/2001 [PI+ PII+ PB+TCR]	SUNIL SARKAR VS STATE	MONOJIT BHATTACHARJEE	
93	CRA/543/2001 (P I + P II+ PB+ TCR)	KARUNA KANTA BISWAS & ORS VS STATE	TAPAN KR. CHAKRAVARTY	FARIA HOSSAIN / NANDINI CHATTERJEE
94	CRA/151/2002 (PI+II+PB+TCR)	KRISHNA GHOSH VS STATE OF W.B.	SANJOY RANJAN PAUL	
95	CRA/219/2004 [P- I + P-II + PB + TCR]	MD. ABDUL KADER MONDAL & ANR. VS THE STATE	SOMNATH BANERJEE	
96	CRA/561/2006 (P I + P II+ PB+ TCR)	NARAYAN CHANDRA NAYEK AND ORS VS STATE	PHOROZE EDULJI	
97	CRA/465/2009 [P-I+ P-II+ PB+ TCR]	NAWSAD ALI SK VS STATE OF WEST BENGAL	S K HUMAYAN REZA	SUDIP KUMAR, PALLAVI PRIYADARSHI
98	CRA/677/2009 (PI+PII+PB+TCR)	AFJAL SHEIKH@AFJAL SK & ORS VS STATE OF WEST BENGAL	SHATAROOP PURAKAYASHTHA	S CHAKRABORTY
99	CRA/694/2010 (PI+II+PB+TCR)	SAMIRAN GAIN VS STATE OF WEST BENGAL	SUNIRMAL NAG	

100	CRA/23/2012 (PI+PII+PB+TCR)	RIPAN SK & ANR VS STATE OF WEST BENGAL	RAJENDRA BANERJEE	ANASUYA SINHA, SANTRANU TALUKDAR
101	CRA/531/2012 (PI+II+PB+TCR)	SAKTI KR BOSE VS PANCHANAN SAMANTA & ANR	KALLOL KR BASU	
102	CRA/356/2013 (PTI+II+PB+TCR)	MASADUL SK VS STATE OF WEST BENGAL	RAJIV LOCHAN CHAKRABORTY	
103	CRA/229/2014 [PI+ PII+PB+ TCR]	WB SC & ST DEV & FIN CORP VS RATAN DAS	A MITRA	
104	CRA/78/2015 [P-I+ P-II+ PB+ TCR]	MAHABIR PRASAD AGARWAL VS STATE OF WEST BENGAL	K SHAH	PRASU DUTTA / SUBRATA ROY
105	CRA/284/2015 (PI+PII+PB+TCR)	SK ANISUR @ ANISUR RAHAMAN & ORS VS STATE OF WEST BENGAL	S CHATTERJEE	FARIA HOSSAIN / BAISALI BASU
106	CRA/285/2015 [PT I+ II+ PB+TCR]	NANDAN SARKAR @ SHRE NANDAN SARKAR VS STATE OF WEST BENGAL	MRS K ROY	FARIA HOSSAIN / BAISALI BASU
107	CRA/547/2015 [PI+ PII+ PB+ TCR]	EMDADUL MONDAL @ EMDAD & ANR. VS STATE OF WEST BENGAL	MAZHAR HOSSAIN CHOWDHURY	
wt108	CRA/548/2015	RAUSONARA BIBI VS STATE OF WEST BENGAL & ORS.	MAZHAR HOSSAIN CHOWDHURY	
109	CRA/187/2016 (PT-I + PT II +PB + TCR)	BIMAL KUMAR DAS VS C.B.I.	TAPAN ROY CHOUDHURI	
110	CRA/269/2016 (PT-I + PT II(BOTH) +PB + TCR)	SANJAY NAYEK & ORS VS STATE OF WEST BENGAL	DEBLEENA ROY	
wt111	CRA/422/2016	SANJAY NAYEK & ORS VS STATE OF WEST BENGAL	ARUNAVA GANGULY	
112	CRA/473/2016 (P I + P II+ PB+ TCR)	JAGANNATH BISWAS VS CENTRAL BUREAU OF INVESTIGATION	SUJOY SARKAR	
113	CRA/492/2016 (P I + P II+ PB+ TCR)	ABUL KALAM AZAD @ FITU & ANR VS STATE OF WEST BENGAL	SAHIN BEGAM	SARADA SAHIN IMAM / SANDIP KUNDU
114	CRA/504/2016 (PI+PII+PB+TCR)	KRISHNA MONDAL VS STATE OF WEST BENGAL	SONALI DAS	
115	CRA/643/2016 (PI+PII+PB+TCR)	RAJIB SARKAR VS STATE OF WEST BENGAL	DIPANKAR DANDAPATH	RANA MUKHERJEE / DEBJANI SAHU
116	CRA/702/2016 (PTI+II+PB+TCR)	SMT MITALI SINHA VS STATE OF WEST BENGAL & ANR	SHAMIK CHATTERJEE	
117	CRA/3/2017 (P I + P II+ PB+ TCR)	TRIDIP BHOWMIK VS STATE, (CBI)	S BASU	ABHRA MUKHERJEE / DIPANKAR MAHATO
IA NO: CRAN/2/2021				
118	CRA/116/2017 (PT-I + PT II +PB + TCR)	SANJIT PANJAL @ FEKU @ FOKEE VS STATE OF WEST BENGAL	S MAJUMDER	
119	CRA/289/2017 (PT-I + PT II +PB + TCR)	SAMIR MONDAL VS STATE OF WEST BENGAL & ANR.	ARINDAM SEN	
120	CRA/325/2017 [PI + PII + PB + TCR]	SK. SAZED ALI @ SK. SAJED ALI VS STATE OF WEST BENGAL	SUMAN DE	SWAPAN BANERJEE / PURNIMA GHOSH
IA NO: CRAN/1/2017(Old No:CRAN/2660/2017)				
wt121	CRA/283/2017	KOUSHIK DOLOI VS STATE OF WEST BENGAL	N BEGUM	SWAPAN BANERJEE / PURNIMA GHOSH
IA NO: CRAN/1/2017(Old No:CRAN/2738/2017)				
IA NO: CRAN/1/2017(Old No:CRAN/2738/2017)				

wt122	CRA/405/2017	SK FAROOQUE ALI & ORS VS STATE OF WEST BENGAL	A K BHOWMICK	SWAPAN BANERJEE / PURNIMA GHOSH
IA NO: CRAN/1/2017(Old No:CRAN/2847/2017), CRAN/2/2018(Old No:CRAN/1439/2018)				
IA NO: CRAN/1/2017(Old No:CRAN/2847/2017), CRAN/2/2018(Old No:CRAN/1439/2018)				
123	CRA/400/2017 (PI+PII+PB+TCR)	AMUL HAQUE & ORS VS STATE OF WEST BENGAL	T MITRA	
124	CRA/444/2017 (PI+PII+PB+TCR)	VISHAL MOHTA VS SUNDAR SUBBA AND ANR	SHOUVEEK RAY	RANABIR ROYCHOWDHURY / MAINAK GUPTA
125	CRA/482/2017 (PI+PII+PB+TCR)	MAIDUL ISLAM @ GECHU VS STATE OF WEST BENGAL	SUNNY NANDY	
126	CRA/700/2017 (PTI+II+PB+TCR)	RANJIT SARKAR & ANR VS STATE OF WEST BENGAL	BISWAJIT MANNA	
<u>S.A. HEARING</u>				
127	SA/900/1977 (PI+PII+OS+PB+TCR)	SRI JAGANNATH DEY VS NIROD BARANI DAS	SM.J.DEY	N.Y.A
128	SA/1000/1978 (PI+PII+OS+PB+TCR)	AJIT KUMAR DAS AND ORS VS JITENDRA NATH SAHA	MR.SAMIR KR.GHOSH	MR. D.BHATTACHARYYA
129	SA/451/1991 (PI+OS)	SM. LAKSHIBALA GARAI & ANR VS SRI BISWANATH GHOSH	MR. BIMAL KR. CHATTERJEE	N.Y.A.
IA NO: CAN/5/2026, CAN/6/2026				
130	SA/472/1996 (PI+PII+OS+PB)	SMT. BHARATI SARKAR VS SRI MADHUSUDAN GOSWAMI	CHAMELI MAJUMER	N.Y.A.
IA NO: CAN/2/2005(Old No:CAN/539/2005), CAN/4/2012(Old No:CAN/10716/2012)				
131	SA/110/1998 (PTI+II+OS+PB+TCR)	GOUR MOHAN MONDAL & ORS VS HARENDRA NATH HALDER	ARUP ROY CHOWDHURY	
IA NO: CAN/2/2001(Old No:CAN/8173/2001), CAN/3/2003(Old No:CAN/521/2003), CAN/4/2006(Old No:CAN/3243/2006), CAN/6/2006(Old No:CAN/7713/2006), CAN/8/2008(Old No:CAN/6999/2008), CAN/14/2016(Old No:CAN/3306/2016), CAN/15/2016(Old No:CAN/3656/2016), CAN/16/2016(Old No:CAN/9132/2016), CAN/17/2018(Old No:CAN/6172/2018), CAN/23/2021, CAN/24/2022, CAN/26/2023, CAN/27/2024, CAN/28/2024, CAN/29/2025, CAN/30/2026				
132	SA/393/2000 (PI +PII +TCR+PB)	SHRI GOPAL PAL AND ORS VS PRAN KRISHNA SINGHA AND ORS	DEBARATI SEN	
133	SA/309/2001 (PI+II+PB+TCR)	SK. ABDUL MALEK & ORS. VS SKH. RAHIM BOX	SHYAMAL SANYAL	
134	SAT/1576/2001 [PI +OS+PB]	DEBI PRASAD UKIL AND ORS VS SWAPAN KUMAR GHOSH AND ORS	SABYASACHI MUKHOPADHYAY	
135	SA/261/2003 [P-I + OB + P-II + TCR + PB]	FIROJ AHMED MONDAL & ANR. VS AJIT MOLLA	SITARAM BHATTACHARYA	
136	SA/92/2004 (PI+II+OS+PB+TCR)	SRI BISWAJIT MUKHERJEE VS SHRI TAPAN KUMAR SAHA	MR.ASHOK KUMAR CHOWDHURY	
<u>APPLICATION</u> (SECOND APPEAL)				
137	SA/554/1996 (PI+PII+PB+TCR)	BIRNDRANATH MONDAL VS MINOR ARNA RANI MONDAL		
IA NO: CAN/4/2025, CAN/5/2025, CAN/6/2025, CAN/7/2025				
138	SAT/355/2011 (P I + II +PB+OS) [SAT 472/2011 - P1+OS]	LABANGA LATA PATTANAYAK & ORS VS BINODINI PATTANAYAK & ORS	TAPAN KUMAR MAHAPATRA	
wt139	SAT/472/2011	SUSANTA KUMAR PATTANAYAK & ORS VS BINODINI PATTANAYAK & ORS	TAPAN KUMAR PATTANAYAK	
IA NO: CAN/2/2017(Old No:CAN/683/2017), CAN/3/2022, CAN/4/2023				
IA NO: CAN/2/2017(Old No:CAN/683/2017), CAN/3/2022, CAN/4/2023				

140 SA/17/2016 M/S PIONEER SPRING and STEEL CONCERN PVT. SUDIPTA CHAKRABORTY
(PI+PII+TCR+2 BOXES) LTD.
VS
MR. SUJOY GHOSH and ORS.

IA NO: CAN/1/2015(Old No:CAN/10189/2015)

ASSIGNED MATTERS

141 FMA/1483/2008 RUSTAM MOLLA & ORS HIRANMOY
(PI+PII+OS +PB+TCR) VS BHATTACHARYA
GOLAM HOSSAIN MOLLA & ORS

IA NO: CAN/2/2017(Old No:CAN/12201/2017)

142 FMAT/335/2014 DILIP KUMAR DHAR KAMAL KRISHNA
(PI+II+PB + TCR) VS PATHAK
MUKUNDA SETH & ANR

IA NO: CAN/1/2014(Old No:CAN/3552/2014), CAN/2/2023

143 FMA/2883/2016 NATIONAL INSURANCE CO. LTD. S. BHOWMIK
(PI +PII +OB+2ND JC+TCR) VS
SABITRI MAJI & ORS

IA NO: CAN/2/2016(Old No:CAN/458/2016), CAN/3/2017(Old No:CAN/2819/2017)

144 CO/609/2018 ANUJA MANDAL AND ORS AMIT BHOWMICK
(PI +OS) VS
SMT CHABI SEN & ANR

wt145 CO/2349/2023 SMT. CHABI SEN AND ANR. MR. JAHAR LAL ROY
VS
SMT. ANUJA MONDAL AND ORS.

146 SA/146/2019 MESSRS G.K. SPORTS EMON BHATTACHARYA
(PI+OS) VS
SUDHIR KUMAR BANERJEE

IA NO: CAN/3/2022, CAN/4/2022

147 WPA/6807/2020 LAKSHMIPUR SANGYYUKTA KRISHAK SANGRAM MUKUNDA LAL SARKAR
SAMITY & ORS
VS
UNION OF INDIA & ORS

IA NO: CAN/1/2020(Old No:CAN/5786/2020), CAN/2/2026

148 WPA/15190/2023 BRATATI BERA SOUMITA GHOSH
VS
MIDNAPUR MUNICIPALITY AND ORS.

IA NO: CAN/1/2025



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 39

Third Floor

Centenary Building

SINGLE BENCH (SB)

AT 2:00 PM

HON'BLE JUSTICE AJAY KUMAR GUPTA

ON 21-05-2026 AT 2:00 P.M.

FROM 2ND MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP -

1) HEARING OF CRIMINAL REVISIONAL APPLICATIONS IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO;

2) HEARING OF WRIT PETITION IRRESPECTIVE OF CLASSIFICATIONS AND YEARS INCLUDING APPLICATIONS CONNECTED THERTO.

NOTE:- NO MENTIONING FOR INCLUSION IN THE LIST EXCEPT EXTREMELY URGENT MATTERS UPON SERVICE OF NOTICE TO THE OTHER SIDE (S).

TODAY [21-05-2026] TO BE MENTIONED, APPLICATION, TOP, ASSIGNED AND WRIT HEARING MATTERS WILL BE TAKEN UP FIRST, THEREAFTER, CRIMINAL REVISIONAL APPLICATIONS WILL BE TAKEN UP, IF TIME PERMITS.

NOTE:- OLD MATTERS WILL BE TAKEN UP HALF AN HOUR BEFORE RISING.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/98975988647?pwd=tk2Law0XWMdpLzrPoFo9IUHr6wsvnI.1>

TO BE MENTIONED

1 CRR/138/2022 M/S KRISHNA AND ASSOCIATES PVT LTD AND
ORS
VS
STATE OF WEST BENGAL AND ANR
AMIT HALDER

IA NO: CRAN/22/2026, CRAN/23/2026

EXTENSION OF INTERIM ORDER

2 CRR/3059/2015 PRADIP KR BANERJEE
VS
STATE OF WEST BENGAL & ANR
A MUKHERJEE

IA NO: CRAN/2/2026, CRAN/3/2026

APPLICATION

3 WPA/27505/2007 M/S MAA COURIER SERVICE REPRESENTED BY
(Restoration) PINTU MOHANTA&ANR
VS
W.B.S.E.D.C.LTD. &ORS
ANIMESH
BHATTACHARYYA

IA NO: CAN/1/2026, CAN/2/2026

4 WPA/24435/2014 M/S LALL MINERALS PRIVATE LIMITED & ANR
(Restoration) VS
W B H I D C O & ORS
R PATTANAYAK

IA NO: CAN/2/2024

TOP

5 WPA/11943/2021 SAMBHUNATH LAHIRI AND ORS
(Upgraded list dated 18-05-2026 VS
as item no.-208) NTPC LTD. AND ORS
SARAJIT SEN

6	WPA/15319/2025	MOLI BISWAS VS THE STATE OF WEST BENGAL AND ORS.	SUBHASREE BANERJEE
ASSIGNED MATTERS			
7	WPA/25663/2023	EGRA J. L. HIGH (H.S.) SCHOOL, AND ANR VS STATE OF WEST BENGAL AND ORS.	KAUSHIK SARKAR
FOR HEARING [WRIT MATTERS]			
8	WPA/9558/2021	KUNTAL MANDAL VS UNION OF INDIA AND ORS.	SK IMTIAZUDDIN
9	WPA/18787/2021	JAHNVI OVERSEAS LLP VS JOINT COMMISSIONER WEST BENGAL STATE TAX CHOWRINGHEE CIRCLE AND ORS	Santanu Chatterjee
10	WPA/10688/2022	MANIK CHANDRA GIRI VS STATE OF WEST BENGAL AND ORS.	SANJIB BANDYOPADHYAY
11	WPA/11972/2022	BIDYUT GAIN VS UNION OF INDIA AND ORS.	PAMPA DEY (DHABAL)
12	WPA/14277/2022	AMIT BISWAS VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
IA NO: CAN/1/2024, CAN/2/2025			
13	WPA/15686/2022	PARIMAL DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	AMIT BIKRAM MAHATA
14	WPA/22951/2022	TIASHA CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SUMIT BANERJEE
15	WPA/8523/2023	SUDHANYA NASKAR AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	RUDRANIL DAS
16	WPA/9143/2023	MD.SK. JIARUL RAHAMAN VS STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE
17	WPA/10558/2023	SUMIT ROY VS PUNJAB NATIONAL BANK AND OTHERS	TIRUPATI MUKHERJEE
18	WPA/16961/2023	M/S HOTEL MEGHDOOT AND ANR. VS STATE OF WEST BENGAL AND ORS.	VIJAY VERMA
19	WPA/24538/2023	SK. NIZAMUDDIN VS THE PRINCIPAL SECRETARY, DEPARTMENT OF PANCHAYAT AND RURAL DEVELOPMENT , AND ORS.	BARNALI GUPTA
20	WPA/27840/2023	KARTICK CHANDRA PAUL VS STATE OF WEST BENGAL AND ORS.	IPSITA GHOSH
21	WPA/4859/2024	BIKASH CHAKRABORTY AND ORS VS UNION OF INDIA AND ORS.	GULSANWARA PERVIN
wt22	WPA/5009/2024	SUMAN BARARY AND ORS VS UNION OF INDIA AND ORS.	GULSANWARA PERVIN
23	WPA/6499/2024	M/S JANGALMAHAL AGRO OIL PVT LTD VS THE ASSISTANT COMMISSIONER OF STATE TAX, MEDINIPUR, WEST BENGAL AND ORS	BHASKAR SENGUPTA
24	WPA/6517/2024	M/S SINGHA BAHENI INDUSTRIES AND ORS. VS THE DEPUTY COMMISSIONER REFUND PROCESSING OFFICER COMMISSIONERATE HOWRAH DIVISION, BALLY, AND ORS.	ASISH BHATTACHARYA
25	WPA/6618/2024	CENTURY PRODUCTS AND ANR. VS ASST. COMMISSIONER OF REVENUE, BEADON STREET, MANIKTOLA AND SHYAM BAZAR CHARGE AND ORS.	RAJARSHI CHATTERJEE

26	WPA/11823/2024	ANINDYA MOITRA AND ORS. VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
27	WPA/14425/2024	PRASUN KANTI MONDAL VS INDIAN OIL CORPORATION AND ORS.	ESHA DAS
IA NO: CAN/1/2024			
28	WPA/14467/2024	AJOY DEB MANDAL VS THE ORIENTAL INSURANCE COMPANY LIMITED AND ORS.	MANAS DASGUPTA
29	WPA/15227/2024	SUMAN CHANDRA VS THE UNION OF INDIA AND ORS.	DEBOTTAM DAS
IA NO: CAN/1/2025			
30	WPA/16719/2024	SRI MOHAN CHANDRA MONDAL VS THE STATE OF WEST BENGAL AND ORS.	GOLAM MOHIUDDIN
31	WPA/18396/2024	MIJANUR ISLAM VS THE STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR BHATTACHARYYA
32	WPA/18397/2024	MD. TOHIDUR RAHAMAN AND ANR. VS STATE OF WEST BENGAL AND ORS.	UTTAM KUMAR BHATTACHARYYA
33	WPA/19677/2024	AKHTARI BEGUM AND ANR. VS STATE OF WEST BENGAL AND ORS.	SAMBHUNATH DE
34	WPA/20350/2024	DR. SUBHAS RAY CHAUDHURI VS STATE OF WEST BENGAL AND ORS.	SK IMTIAJ UDDIN
35	WPA/20672/2024	DIBYENDU MANDAL AND PRS. VS STATE OF WEST BENGAL AND ORS.	SK. REJAUL ALAM
36	WPA/21477/2024	PRASENJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	DEBLINA DE
37	WPA/28296/2024	SHEELAVATHI A VS UNION OF INDIA AND ORS.	SUBHASREE BANERJEE
38	WPA/29178/2024	DEEPAK MAHALI VS STATE OF WEST BENGAL AND ORS.	BIDHAYAK LAHIRI
39	WPA/29903/2024	BIKASH BISWAS VS STATE OF WEST BENGAL AND ORS.	PINAKI RANJAN CHAKRABARTI
40	WPA/3297/2025	SUNIL KUMAR SINGH VS STATE OF WEST BENGAL AND ORS.	ARGHA BANERJEE
41	WPA/5847/2025	PRABIR KUMAR SIKDAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANANYA CHAKRABARTY
42	WPA/11582/2025	FIROJ AKHTAR @ FIROJ AKTHAR VS STATE OF WEST BENGAL AND ORS.	MD NAUROS RAHBER
43	WPA/11585/2025	MIRA BOSE @ MEERA BOSE VS THE STATE OF WEST BENGAL AND ORS.	ANINDYA HALDER
OLD WRIT MATTERS			
[WRIT HEARING]			
44	WPA/3722/2010	M/S. S.K.S. (SHIP) LTD. & ANR VS BOARD OF TRUSTEES, FOR THE PORT OF CALCUTTA & ANR	NAVOJIT MUKHERJEE
45	WPA/17973/2010	SHRI SUBRATO LAHIRI VS UNION OF INDIA & ORS	SUMITA SHAW
46	WPA/28278/2012	SUBRATA MANDAL VS STATE OF WEST BENGAL & ORS	SOURAV MITRA

47	WPA/13497/2015 [NTW]	RITA SINGH VS UNION OF INDIA	APURBA KUMAR GHOSH
48	WPA/23103/2015	AMARESH KUMAR VS UNION OF INDIA & ORS	SANTOSH KUMAR PANDEY
IA NO: CAN/1/2022			
49	WPA/27732/2016	SMT KAOI BOURI & ANR VS EASTERN COALFIELDS LTD & ORS	ARUNAVA GANGULY
50	WPA/2560/2018	ASHOK KUMAR CHAKRABORTY VS UNION OF INDIA & ORS	ABIR DAS
51	WPA/3090/2018	DULAL KUMBHAKAR VS U.B.I & ORS	P.P. ROY
52	WPA/3817/2018	MD MOHIUDDIN VS STATE OF WEST BENGAL & ORS	SUDIP GHOSH CHOWDHURY
IA NO: CAN/1/2020(Old No:CAN/1786/2020)			
53	WPA/3878/2018	M/S A2 SERVICES & ORS VS STATE OF WEST BENGAL & ORS	M. SHARMA
54	WPA/3879/2018	M/S A2 SERVICES & ORS VS STATE OF WEST BENGAL	M.SHARMA
55	WPA/5115/2018	JANARDAN PAKRAY & ORS VS STATE OF WEST BENGAL & ORS	SIDDHARTHA SARKAR
56	WPA/5214/2018	MOHAMMAD ZAFAR SIDDIQUE VS STATE OF WEST BENGAL & ORS	ANUSUYA BANERJEE
57	WPA/5362/2018	SUDHIR KUMAR SANT VS STATE OF WEST BENGAL & ORS	APURBA KRISHNA DAS
58	WPA/18934/2018	SITANATH BAHADUR VS STATE OF WEST BENGAL & ORS	MRINAL KANTI SARDAR
59	WPA/23290/2018	ANINDITA MONDAL@ANINDITA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
60	WPA/23292/2018	CHIRANJIT DAS VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
61	WPA/23294/2018	BIBHASH MUNSHI VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
62	WPA/23296/2018	MD. ALAYHIM SEIKH VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
63	WPA/23297/2018	UMESH CHANDRA BARMAN VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
64	WPA/23298/2018	SUCHITRA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
65	WPA/23300/2018	TAPAS PAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
66	WPA/23301/2018	DEBOPRIYA MAJUMDAR VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
67	WPA/23302/2018	MAMATA PAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
68	WPA/23304/2018	SUSMITA BANERJEE VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
69	WPA/23307/2018	GARGI MANDAL VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY

70	WPA/23309/2018	SAMAKRITA TEWARY VS STATE OF WEST BENGAL & ORS.	RIDDHI CHOUDHURY
71	WPA/23313/2018	MITHUN DEY VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
72	WPA/23314/2018	SNIGDHA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
73	WPA/23316/2018	SAMAPTI CHAI VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
74	WPA/23317/2018	FAHMIDA ROZI VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
75	WPA/23319/2018	KARALI POREL VS STATE OF WEST BENGAL & ORS	RIDDHI CHAUDHURY
76	WPA/23899/2018	PINKI SAHA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
77	WPA/23900/2018	SANJOY KUMAR BERA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
78	WPA/23901/2018	SUBHANKAR MONDAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
79	WPA/23902/2018	RIYA MAITY VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
80	WPA/23903/2018	KALPANA PAUL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
81	WPA/23904/2018	RAKHI MAJUMDER VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
82	WPA/23905/2018	KAJAL SHAIKH VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
83	WPA/23906/2018	SHILA SARKAR VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
84	WPA/23907/2018	BISWANATH MURMU VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
85	WPA/23908/2018	RAHUL HANSDA VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
86	WPA/23909/2018	GOPA ROY VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
87	WPA/23910/2018	ABIR PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
88	WPA/23911/2018	MANISHA PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
89	WPA/23912/2018	KRISHANA MANIK (PATRA) VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
90	WPA/23913/2018	SOMASHREE PATRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
91	WPA/23914/2018	JHUMPA PRAMANIK VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
92	WPA/23915/2018	GIRIDHARI DUTTA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
93	WPA/23916/2018	MOUNISHA BARMON VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY

94	WPA/23917/2018	MANAB SARKAR VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
95	WPA/23918/2018	PULAK KUMAR SAMAI VS STATE OF WEST BENGAL & ORS	R. CHOUDHURY
96	WPA/23919/2018	ASHIS NASKAR VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
97	WPA/23920/2018	FIROJ SEKH VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
98	WPA/23921/2018	BIPLAB SASMAL VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
99	WPA/23923/2018	REHANA KHAN VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
100	WPA/24095/2018	MILAN MAHATO & ORS VS STATE OF WEST BENGAL & ORS	S. MAHATA
101	WPA/24232/2018	MITA MONDAL VS STATE OF WEST BENGAL & ORS	SUMAN BANERJEE
102	WPA/24234/2018	MUKULIKA SANTRA BAG VS STATE OF WEST BENGAL & ORS	CHANDRACHUR CHATTERJEE
103	WPA/24241/2018	SUDIP HALDAR & ORS VS W.B. BOARD OF PE & ORS	AVIJIT CHAKRABORTY
104	WPA/24299/2018	KOUSHIK HAJRA VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
105	WPA/24303/2018	SUJOY KHAWAS & ORS VS STATE OF WEST BENGAL & ORS	RIDDHI CHOUDHURY
106	WPA/24331/2018	DIBYENDU BOSE VS SOUTH EASTERN RAILWAY & ORS	P. MUKHERJEE
107	WPA/24461/2018	ROJINA KHATUN VS STATE OF WEST BENGAL & ORS	GOPA BISWAS
108	WPA/24540/2018	SANJUKTA DHALI VS STATE OF WEST BENGAL & ORS	MALAY BHATTACHARYYA
109	WPA/5002/2019	K.L. MECHANICAL WORKS PVT. LTD & ANR VS STATE OF WEST BENGAL & ORS	SWAPAN NATH
110	WPA/5064/2019	GOUTAM GHOSH VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
111	WPA/12590/2019	SOVA KARMAKAR VS STATE OF WEST BENGAL & ORS	ASHIS KUMAR PAUL
IA NO: CAN/2/2025			
112	WPA/13649/2019	SANTOSH MUKHERJEE VS STATE OF WEST BENGAL & ORS	SANDIP GHOSH
113	WPA/13829/2019	MD. AJAN ALIAS MD. AZAM & ANR VS STATE OF WEST BENGAL & ORS	PINAKI RANJAN CHAKRABORTI
IA NO: CAN/1/2024			
114	WPA/22114/2019	ANNA RANI MAJI & ANR VS STATE OF WEST BENGAL & ORS	ARUNAVA GANGULY
115	WPA/6580/2020	PABITRA KAR VS STATE OF WEST BENGAL	DIBYENDU CHATTERJEE
IA NO: CAN/2/2022			

116	WPA/11306/2020	PRADIP KUMAR MAHANTI VS STATE OF WEST BENGAL AND ORS.	TANUJA BASAK	
OLD MATTER [CRR HEARING]				
117	CRR/1717/2002	MADHUSUDAN GHOSH VS STATE	ANIRBAN KHATAGIR	ZAREEN NASIMA KHAN, PRAKASH MISHRA
IA NO: CRAN/3/2026				
118	CRR/1266/2004	RANAJI GANGULI VS AJOY KUMAR SEN @A.K. SEN	TAPAS KUMAR SINHA	
119	CRR/1251/2005	SUJOY DUTTA & ANR. VS STATE	SUNIL KUMAR CHAKRABORTY	
120	WPA/2473/2008	SRI GOPAL CHANDRA SEN VS THE WB STATE ELECTRICITY DIS. CO. LTD. & ORS	SK. ABU ABBAS UDDIN	
121	CRR/651/2015	KALPANA SAHA & AJR VS STATE OF WEST BENGAL	K SHARMA	KOUSHIK KUNDU, ARITRA BHATTACHARYA
122	CRR/1482/2015	GOPA SENGUPTA VS GOUTAM DAS & ANR	D. KAR	
IA NO: CRAN/1/2015(Old No:CRAN/2174/2015)				
123	CRR/1544/2017	RANJIT SINGH KOTHARI VS STATE OF WEST BENGAL & ANR	INDRAJIT ADHIKARI	
IA NO: CRAN/15/2022, CRAN/16/2023, CRAN/17/2023				
124	CRR/2218/2017	SK. ABDUL RAZZAQUE @ SK. ABDUR RAZZAK VS STATE OF WEST BENGAL AND ORS.	SOUMYAJIT DAS MAHAPATRA	R D NANDY / SONALI DAS
125	CRR/3104/2017	ANIL KUMAR MAHENSARIA VS STATE OF WEST BENGAL & ORS	A. BAGARIA	
126	CRR/3544/2017	SMT RITA PRASAD DUTTA CHOWDHURY VS AMAR NATH PRASAD & ANR	A AGARWAL	
127	CRR/3670/2017	MINTU CHOWDHURY & ANR. VS STATE OF WEST BENGAL & ANR.	MUKESH KUMAR GUPTA	
IA NO: CRAN/2/2021				
128	CRR/3677/2017	ANUP BANERJEE @ ANUP KR. BANERJEE VS STATE OF WEST BENGAL & ANR.	DIPTENDU BANERJEE	
129	CRR/3728/2017	ABJAL HOSSAIN & ANR VS STATE OF WEST BENGAL & ANR	S DATTA	
130	CRR/1645/2018	MD HUMAYUN KABIR VS STATE OF WEST BENGAL & ANR	MRS S M SAHIN	
131	CRR/2618/2018	MRITYUNJOY GHOSH VS STATE OF WEST BENGAL & ANR	S DATTA	
132	CRR/2623/2018	NORTON EMMANUEL VS STATE OF WEST BENGAL & ANR	S GHOSH	
133	CRR/2636/2018	MRS CHANDANA ADHIKARY REP BY CONSTITUTED ATTORNEY VS STATE OF WEST BENGAL & ORS	R DAS	
IA NO: CRAN/1/2019(Old No:CRAN/1789/2019)				
134	CRR/2637/2018	ARCHANA BAGLA & ANR VS M/S CLIFF TREXIM PVT LTD	V JHUNJHUNWALA	
135	CRR/2638/2018	ARCHANA BAGLA & ANR VS M/S MAJESTIC COMMERCIAL PVT LTD	V JHUNJHUNWALA	

136	CRR/2642/2018	INDRAJIT MONDAL & ORS VS STATE OF WEST BENGAL & ORS	MD AHSANUZZAMAN
137	CRR/2649/2018	RESHMA DEVI & ANR VS STATE OF WEST BENGAL & ANR	A PANDEY
IA NO: CRAN/1/2019(Old No:CRAN/1880/2019)			
138	CRR/2657/2018	AKASH ENTERPRISES VS STATE OF WEST BENGAL & ANR	S SANTRA
139	CRR/2662/2018	MD ISLAM VS NOOR AHMED & ANR	S DE
140	CRR/2675/2018	RAMKRISHNA BISWAS & ANR VS M/S CHOLAMANDALAM INVESTMENT & FINANCE CO. LTD.	AMREEN FATHMA
141	CRR/2677/2018	MAHESH SODHANI & ANR VS STATE OF WEST BENGAL & ANR	SACIN SHUKLA
142	CRR/2683/2018	NILAMBAR MISHRA VS STATE OF WEST BENGAL & ANR	A RATHORE
143	CRR/2689/2018	SK SAIDUL ISLAM VS STATE OF WEST BENGAL & ANR	B TRIPATHY
144	CRR/2690/2018	DEVENDRA KOCHAR VS STATE OF WEST BENGAL & ANR	SATADRU LAHIRI
IA NO: CRAN/1/2019(Old No:CRAN/1726/2019)			
145	CRR/2821/2018	M/S TATA MOTORS FIN LTD & ANR VS STATE OF WEST BENGAL & ANR	T DEY
146	CRR/2852/2018	DR. BINAY RANJAN ROY & ANR VS STATE OF WEST BENGAL & ORS	A. BHATTACHARYA
IA NO: CRAN/1/2019(Old No:CRAN/1440/2019)			
147	CRR/2867/2018	ANUP SAMANTA VS STATE OF WEST BENGAL & ORS.	DEVI PRIYA MITRA
148	CRR/2972/2018	DULAL MAHATO @ NEPAL MAHATO VS STATE OF WEST BENGAL	ANIMESH BHATTACHARYA
149	CRR/2995/2018	UDAY BHANU @ BHUSAN GUHA & ORS VS STATE OF WEST BENGAL & ANR	SANTANU MAJI
150	CRR/3000/2018	MD. AYUB KHAN VS STATE OF WEST BENGAL & ANR	SEKHAR MUKHERJEE
IA NO: CRAN/1/2018(Old No:CRAN/3781/2018)			
151	CRR/3166/2018	SMT SUMANA RANI BHUI VS STATE OF WEST BENGAL & ANR	D DANDAPATH
152	CRR/3172/2018	DR. WASIMA MANDAL VS STATE OF WEST BENGAL & ORS.	SHARMISTHA DHAR
153	CRR/3700/2018	DR GOUR DAS VS BHABANI BHATTACHARJEE	DATTATREYA DUTTA
IA NO: CRAN/6/2026			
154	CRR/1533/2020	AANKITA MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	ADITYA TIWARI
<u>PART HEARD MATTERS</u>			
[CRR]			
155	CRR/3618/2017	SUDIP DUTTA VS STATE OF WEST BENGAL amp ANR	SOUMEN MOHANTY FARIA HOSSAIN, TIRUPATI MUKHERJEE
IA NO: CRAN/6/2025			

156	CRR/1287/2022	TANIYA ROY@TANIA ROY VS STATE OF WEST BENGAL AND ANR	DIBESH DWIVEDI	SARYATI DUTTA, ASIF DEWAN
IA NO: CRAN/8/2026				
157	CRR/435/2023	ABHISHEK AGARWAL VS STATE OF WEST BENGAL AND ANR	MINAL PALANA	DEBASISH ROY, SREYASHI BISWAS, MANARANJAN MAHATA
IA NO: CRAN/9/2025				
wt158	CRR/507/2023	SUNITA DEVI AGARWAL VS STATE OF WEST BENGAL	MINAL PALANA	MADHUSUDAN SUR / ARABINDA MANNA
wt159	CRR/509/2023	SUNITA DEVI AGARWAL VS THE STATE OF WEST BENGAL AND ORS.	MINAL PALANA	SUDIP GHOSH / BITASHOK BANERJEE
wt160	CRR/510/2023	ABHISHEK AGARWAL VS THE STATE OF WEST BENGAL AND ORS.	MINAL PALANA	RANABIR ROYCHOWDHURY / SANDIP CHAKRABORTY
161	CRR/1588/2023	RABINDRANATH RAUL VS STATE OF WEST BENGAL AND ORS.	RISHIERAJ RITAMBHAR	ANAND KESHARI, SUDESHNA DAS
IA NO: CRAN/1/2023				
162	CRR/3496/2023	MANJU TRIPATHI AND OTHERS VS M/S SHAKAMBHARI ISPAT AND POWER LTD	KARAN BAPULI	
IA NO: CRAN/2/2024, CRAN/4/2026				
163	CRR/3783/2023	SAYAK CHAKRABORTY AND ORS VS STATE OF WEST BENGAL AND ANR	ARNAB NANDI	
IA NO: CRAN/1/2024				
164	CRR/4457/2023	SUNDRU BHAGWANDAS HIRANANDANI VS ENFORCEMENT DIRECTORATE	SAIBAL KRISHNA DASGUPTA	
IA NO: CRAN/1/2024				
wt165	CRR/4659/2023	SUNDRU BHAGWANDAS HIRANANDANI VS DEPUTY DIRECTOR OF INCOME TAX	SAIBAL KRISHNA DASGUPTA	
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
166	CRR/3340/2024	SUCHARITA GHOSH ALIAS SUCHORITA GHOSH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	INDRANUJ DUTTA	DEBASISH ROY, ARIJIT GANGULY
IA NO: CRAN/1/2025				
167	CRR/409/2025	TANMOY ROY VS STATE OF WEST BENGAL AND ANR	DHIMAN BANERJEE	SUMAN DE, CHANDREYI DUTTA
168	CRR/1707/2025	MAYA SAHA ALIAS MAYA RANI SAHA AND OTHERS VS STATE OF WEST BENGAL AND ANR	GOUR BARAN SAU	
wt169	CRR/1448/2020	RITA SAHA AND ORS VS THE STATE OF WEST BENGAL AND ANR	AVINABA PATRA	
<u>CONTESTED APPLICATION</u>				
170	CRR/2341/2016	PRAVINNANALAL SHAH & ORS VS STATE OF WEST BENGAL & ORS	AYAN CHAKRABORTY	
IA NO: CRAN/1/2016(Old No:CRAN/3954/2016), CRAN/9/2019(Old No:CRAN/2092/2019)				
171	CRR/752/2017	SUJAY DHAR VS STATE OF WEST BENGAL	RAHUL GANGULY	ANASUYA SINHA, SAMARJIT BALIAL
IA NO: CRAN/12/2026				
172	CRR/2828/2017	SHALEEN KHEMANI & ORS VS STATE OF WEST BENGAL & ANR	S PAUL	
IA NO: CRAN/20/2026				

wt173	CRR/142/2016	TARUN CHATURVEDI & ORS VS M/S WIDE RANGE SALES PVT LTD	T S DAS	
174	CRR/840/2020	M/S. DIVYA JYOTI SPONGE IRON P. LTD. VS THE REGISTRAR OF COMP. WB	AVISHEK GUHA	
IA NO: CRAN/28/2026				
175	CRR/863/2020	PAWAN KR. KEJRIWAL & ORS. VS THE REGISTRAR OF COMP. WB	AVISHEK GUHA	
IA NO: CRAN/26/2026				
176	CRR/2779/2022	GOUTAM DEBNATH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	JOYDEEP ROY, SUJATA DAS
IA NO: CRAN/7/2026				
177	CRR/3280/2022	TIGERHILL VINIMAY PRIVATE LIMITED AND OTHERS VS PANKAJ LADIA	AGNISH BASU	
IA NO: CRAN/15/2026				
178	CRR/3282/2022	TIGERHILL VINIMAY PRIVATE LIMITED AND OTHERS VS PANKAJ LADIA	AGNISH BASU	
IA NO: CRAN/14/2026				
179	CRR/3350/2022	SWAPAN MONDAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	UJJAL RAY	
180	CRR/3935/2022	DILIP KUMAR SHARMA VS STATE OF WEST BENGAL AND ORS.	ASIS BHATTACHARYYA	
IA NO: CRAN/1/2025				
181	CRR/4712/2022	RANJIT KUMAR MAJUMDER @ RANJIT MAJUMDER VS STATE OF WEST BENGAL AND ANR	ARITRA BHATTACHARYA	BITASOK BANERJEE, RATUL GHOSH
182	CRR/1147/2023	SANJOY HALDER AND ORS VS STATE OF WEST BENGAL AND ANR	RADHIKA AGARWAL	
183	CRR/3245/2023	ASHIS PAUL AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHISEK ADDHYA	IMRAN ALI, DEBJANI SAHU
IA NO: CRAN/8/2026				
184	CRR/3557/2023	SOMNATH BANERJEE VS STATE OF WEST BENGAL AND ANR	SUPRIYO SHASMAL	SAIBAL BAPULI, SUBHAM KANTI BHAKAT
IA NO: CRAN/1/2024				
185	CRR/3657/2023	PAKSHIT SARKAR VS STATE OF WEST BENGAL AND ANR	SUVAM SINHA	DEBASISH ROY, ARIJIT GANGULY, SARYATI DUTTA
IA NO: CRAN/2/2024, CRAN/7/2026				
wt186	CRR/1505/2024	MONDIRA SUR VS STATE OF WEST BENGAL AND ANR	DIKSHA GHOSH	DEBASISH ROY, ARIJIT GANGULY, SARYATI DUTTA
IA NO: CRAN/7/2026				
IA NO: CRAN/7/2026				
187	CRR/4218/2023	PABAN MONDAL VS STATE OF WEST BENGAL AND ANR	PARTHA SARATHI MONDAL	JOYDEEP BISWAS, JISAN IQUBAL HOSSAIN
188	CRR/4529/2023	PARTHA MISHRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUPRIYO SHASMAL	ASHOKE DAS
IA NO: CRAN/1/2024				
189	CRR/4725/2023	GIRDHARI BARMAN VS STATE OF WEST BENGAL AND ANR	AVISHEK DAS	RITUPARNA GHOSH / SUCHISMITA DUTTA
190	CRR/4738/2023	SANTANU PAL VS STATE OF WEST BENGAL AND ANR	UJJAL RAY	MD. KUTUBUDDIN

191	CRR/4830/2023	ASIT GORAI AND OTHERS VS STATE OF WEST BENGAL AND ANR	SUBHAS CHANDRA ATHA	JOYDEEP ROY,RIDDHI BANERJEE
192	CRR/197/2024	JAHANURA BIBI VS STATE OF WEST BENGAL AND ORS.	TANMAY CHOWDHURY	SARYATI DUTTA
193	CRR/560/2024	KISHORE KUMAR KHAITAN VS STATE OF WEST BENGAL AND ANR	ARJUN SAMANTA	SUBRATA ROY, RUDRADIPTA NANDY
194	CRR/849/2024	TAPAS KUMAR GHOSH @ TAPAS KUMAR GHOSE VS STATE OF WEST BENGAL AND ORS.	BINAY SHAW	
195	CRR/1344/2024	ANANDA MOHAN KUNDU AND ORS. VS STATE OF WEST BENGAL AND ANR	CHANDANA CHAKRABORTY	KOUSHIK KUNDU, DEBARSHI BRAMHA
IA NO: CRAN/3/2025				
196	CRR/1685/2024	SANDHYA RANI GHOSH PATEL AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	ADIL BADR/ PARVEZ ALAM
197	CRR/1892/2024	MARTIN AND HARRIS PVT LTD VS SANATAN SAHA	ARANI BHATTACHARYYA	
IA NO: CRAN/2/2025				
198	CRR/2510/2024	RAGHUNATH PAL VS STATE OF WEST BENGAL AND ANR	CHNADANA CHAKRABORTY	RANABIR ROY CHOWDHURY, AMANUL ISLAM
IA NO: CRAN/1/2024				
199	CRR/2601/2024	M/S JAIN IFRAPROJECTS LTD. AND OTHERS VS THE CENTRAL BUREAU OF INVESTIGATION AND ANOTHER	BISWAJIT MANNA	
IA NO: CRAN/5/2026				
200	CRR/2888/2024	RUPLEKHA CHATTERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	GOURAV DAS	RANA MUKHERJEE, SASANKA SEKHAR SAHA
201	CRR/3104/2024	AJITABH SINGH VS STATE OF WEST BENGAL AND ANR	SHARMISTHA DAS	JOYDEEP BISWAS, SANTANU TALUKDAR
202	CRR/4257/2024	KARTICK CHANDRA DAS AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANDIP BANDYOPADHYAY	AMITA GAUR / TRINA MITRA
IA NO: CRAN/1/2026				
203	CRR/4383/2024	SK. JABED AND ANR. VS STATE OF WEST BENGAL	CHANDANA CHAKRABORTY	SREYASHI BISWAS / KANCHAN ROY
204	CRR/5142/2024	NAYAN CHAND ADITYA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PRADIP PAUL	JOYDEEP ROY, TRINA MITRA
IA NO: CRAN/4/2026				
205	CRR/5351/2024	DEBMALYA GHOSH @ DHANTU GHOSH AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SATYAJIT SENAPATI	
206	CRR/3244/2025	STUDIO 18 MEDIA PRIVATE LIMITED VS STATE OF WEST BENGAL AND ANR	RAMENDU AGARWAL	
IA NO: CRAN/3/2026				
207	CRR/3245/2025	JYOTI DESHPANDE VS STATE OF WEST BENGAL AND ANR	RAMENDU AGARWAL	
IA NO: CRAN/3/2026				
208	CRR/5318/2025	SEIKH BAGBUL ISLAM AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	DEBDIPTA SEN	ZAREEN NASHIMA KHAN, ATIF AHMED SIDDIQUE
CRIMINAL REVISION HEARING				
209	CRR/2210/2007	SUNDARI SAHA & ORS. VS STATE OF WEST BENGAL	LITON MOITRA	

210	CRR/661/2018	JITENDRA SIROHIA VS STATE OF WEST BENGAL	ANTARIKHYA BASU	
211	CRR/683/2018	SADEK SK. VS STATE OF WEST BENGAL & ANR.	BIJOY BAG	
wt212	CRR/2492/2022	SADEK SK. VS STATE OF WEST BENGAL AND ANR	PARVEJ ANAM	MANISHA SHARMA
213	CRR/907/2018	AASHISH JHUNJHUNWALA VS STATE OF WEST BENGAL & ORS	S KARMAKAR	
IA NO: CRAN/6/2024				
wt214	CRR/2017/2018	NAVEEN GUPTA VS STATE OF WEST BENGAL & ANR	P. K. GUPTA	
IA NO: CRAN/4/2019(Old No:CRAN/3436/2019)				
IA NO: CRAN/4/2019(Old No:CRAN/3436/2019)				
215	CRR/2085/2018	PANKAJ KR GOEL VS STATE OF WEST BENGAL & ANR	S NAG	
IA NO: CRAN/5/2025				
216	CRR/2588/2018	WASIM IQBAL & ANR VS STATE OF WEST BENGAL & ANR	M MUKHERJEE	
217	CRR/80/2020	CENTRAL BUREAU OF INVESTIGATION VS SUBRATA BHATTACHARJEE & ANR	PULAKESH BAJPAYEE	
218	CRR/1023/2020	TARUN BANERJEE VS STATE OF WEST BENGAL AND ANR	VIJAY VERMA	SUDIP GHOSH / BITASOK BANERJEE
219	CRR/1457/2020	DEWANAND@DEVANAND SHARMA VS State of West Bengal AND ANR	ANKITA DEY	
220	CRR/1573/2020	MAINAK KRISHNA GHOSH VS CHDHANA RAJ AND ANR	SOUMYA NAG	
IA NO: CRAN/6/2025				
221	CRR/1855/2020	KALYAN PANDA AND ANR VS State of West Bengal	DEBISREE ADHIKARY	RANA MUKHERJEE / SUJATA DAS
222	CRR/2112/2021	AMIT KAHALI VS STATE OF WEST BENGAL AND ANOTHER	DIPASREE CHANDA	
IA NO: CRAN/1/2021, CRAN/2/2022				
223	CRR/2121/2021	ASLAM KHAN VS STATE OF WEST BENGAL AND ORS.	DEBAYAN GHOSH	
224	CRR/24/2022	SABUJ GOSWAMI AND ANR VS STATE OF WEST BENGAL AND ANR	TIRTHANKAR DEY	ZAREEN NASIMA KHAN, AVISHEK VERMA
225	CRR/288/2022	SURAJIT BANIK AND ANR VS STATE OF WEST BENGAL AND ANR	SRABANI BISWAS	SARDAR SHAHIN IMAM, RAJESH JANA
226	CRR/1678/2022	RAJIB GHOSH VS STATE OF WEST BENGAL	SRABANI BISWAS	SREYASHI BISWAS
227	CRR/324/2023	SUKANTA MAJUMDAR VS STATE OF WEST BENGAL AND ANR	PRIYANKAR GANGULY	MADHUSUDAN SUR, BITASOK BANERJEE
IA NO: CRAN/4/2025				
228	CRR/379/2023	VARUN MEHTA AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBASISH DE	A MUKHERJEE / D MAHATO
IA NO: CRAN/7/2026				
229	CRR/3642/2023	COSMIC FERRO ALLOYS LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	APARAJITA RAO	MADHUSUDAN SUR, DIPANKAR PRAMANIK
IA NO: CRAN/2/2025				

230	CRR/1265/2024	TAJIBAR MUNSHI VS STATE OF WEST BENGAL AND ORS.	ANISUR RAHMAN	SEKHAR BARMAN
231	CRR/1511/2024	TARUN BID VS STATE OF WEST BENGAL AND ANR	SOUMIK GANGULI	JOYDEEP BISWAS, PUJA GOSWAMI
232	CRR/2644/2024	BINDABASINI ISPAT WORKS PVT. LTD. AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MOBINA ALI	ANAND KESHRI, DIPANKAR PRAMANIK
IA NO: CRAN/4/2025				
233	CRR/4073/2024	KEDARNATH PRASAD AND ANOTHER VS SECURITY AND EXCHANGE BOARD OF INDIA	SAIBAL KRISHNA DASGUPTA	
234	CRR/1788/2025	VIKAS S RATHEE AND ANOTHER VS STATE OF WEST BENGAL AND ANR	RAMENDU AGARWAL	
IA NO: CRAN/2/2025, CRAN/3/2026				



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 21

Second Floor

Main Building

SINGLE BENCH (SB)

HON'BLE JUSTICE SUPRATIM BHATTACHARYA

NOT SITTING

FROM 2nd MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF SECOND APPEAL, SECOND MISC. APPEAL, FIRST MISC. APPEAL TO BE TAKEN UP BY THE SINGLE BENCH (EXCLUDING THE CLAIM CASES APPEAL) INCLUDING APPLICATIONS THERETO IRRESPECTIVE OF YEARS;

HEARING OF CIVIL REVISIONAL APPLICATIONS AND PETITIONS UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO;

HEARING OF WRIT PETITIONS IRRESPECTIVE OF CLASSIFICATIONS AND YEARS INCLUDING APPLICATIONS CONNECTED THERETO.

NOTE: THE MATTER WILL BE TAKEN UP SERIALY FROM TOP.

SPL. NOTE:- MENTIONING WILL BE TAKEN UP UPON PRIOR NOTICE TO THE OTHER SIDES IN ADVANCE.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/94478142965?pwd=IWhSa0Z8DcvFRaBNW4xc6K9ba1wWUJ.1>

TO BE MENTIONED

1	SA/111/2022	SK ABDUL ALIM VS TARAK DAS AND ORS	MD YOUNUSH MONDAL
2	CRA/170/2020	BADRE ALAM VS C.B.I.	ATHAR ALI ZEESHAN
IA NO: CRAN/3/2020(Old No:CRAN/3678/2020)			
3	CO/2934/2025 (MOTION)	M/S SANGHATI CONSTRUCTION AND ANR VS SANJOY MAJUMDER AND ORS	KAUSTAV BANERJEE
IA NO: CAN/1/2026			

ASSIGNED MATTERS

4	WPA/21658/2016	RINTU MSIHRA & ORS VS UNION OF INDIA & ORS	C HALDER
5	WPA/13378/2023	SRI GANESH MONDAL VS STATE OF WEST BENGAL AND ORS.	PARTHA SARKAR
6	WPA/13510/2023	PRATIVA MITRA VS THE HOWRAH MUNICIPAL CORPORATION AND ORS	SOUVIK DAS
7	WPA/13672/2023	DIPANJAN DUTTA VS MIDNAPUR MUNICIPALITY AND ORS	PINGAL BHATTACHARYYA

IA NO: CAN/1/2024

8	WPA/13757/2023	SAILEN NASKAR VS STATE OF WEST BENGAL AND ORS.	INDRANIL HALDER
<u>ASSIGNED MATTER</u> (CRIMINAL)			
9	CRR/2490/2009	ABHISHEK CHAMARIA VS SOUMEN SINHA	Y K KHANNA
IA NO: CRAN/3/2010(Old No:CRAN/3610/2010), CRAN/8/2013(Old No:CRAN/2153/2013)			
10	CRR/2491/2009	ABHISHEK CHAMARIA VS SOUMEN SINHA	Y K KHANNA
IA NO: CRAN/3/2010(Old No:CRAN/3611/2010), CRAN/8/2013(Old No:CRAN/2154/2013)			
11	CRR/2492/2009	ABHISHEK CHAMARIA VS SOUMEN SINHA	Y K KHANNA
IA NO: CRAN/3/2010(Old No:CRAN/3612/2010), CRAN/8/2013(Old No:CRAN/2155/2013)			
12	CRR/2494/2009	ABHISHEK CHAMARIA VS PRADIP SARKAR	Y K KHANNA
IA NO: CRAN/3/2010(Old No:CRAN/3614/2010), CRAN/7/2012(Old No:CRAN/1946/2012), CRAN/8/2013(Old No:CRAN/2157/2013)			
13	CRR/2495/2009	ABHISHEK CHAMARIA VS PRADIP SARKAR	Y K KHANNA
IA NO: CRAN/3/2010(Old No:CRAN/3615/2010), CRAN/8/2013(Old No:CRAN/2158/2013)			
<u>FOR HEARING - I</u>			
14	SA/853/1979	CHUNIBAI DASI SINCE DECEASED REP BY SATADAL MONDAL VS AKSHAY KR. MONDAL SINCE DECEASED REP BY SMT.URMILA MONDAL AND ORS	XXX
IA NO: CAN/13/2026			
15	SA/540/2006	BASUDEV GHOSH & ORS VS JOYDEV GHOSH	SHYAMAL SANYAL
IA NO: CAN/1/2006(Old No:CAN/6282/2006), CAN/2/2007(Old No:CAN/4324/2007), CAN/5/2019(Old No:CAN/6295/2019)			
16	CO/3112/2014	M/S TEXMACO LTD VS STATE OF WEST BENGAL & ORS	S P CHAKRABORTI
IA NO: CAN/1/2024, CAN/2/2024			
17	SAT/132/2019	BAIDYA NATH MONDAL & ORS VS PROMILA MAJI & ORS	KOUSTAVA RATAN CHATTERJEE
IA NO: CAN/2/2019(Old No:CAN/4519/2019), CAN/3/2019(Old No:CAN/4521/2019), CAN/4/2021, CAN/5/2026			
18	FMA/319/2019 [PT I+II+OB+2ND JC +6 LCRS +3 COVER FILES+4 PBS]	FURQAN MAHMOOD & ORS VS SALEHA BEGUM & ORS	T. K. MALAPATRA
19	CO/4441/2019	APTABUDDIN MONDAL VS ABDUL BARI TARAFDAR(DEAD REPD. BY AHAMMAD ALI TARAFDAR) & OR	RASOMAY MONDAL
IA NO: CAN/1/2025			
20	SMAT/3/2021	RABIN PAL VS SUSOBHAN DUTTA AND ORS	ARNAB ROY
IA NO: CAN/1/2021, CAN/2/2021, CAN/3/2024			
21	SA/9/2022	ASHOKE DUTTA & ANR VS DEBNATH DEY & ORS	PRIYABRATA GHOSH
IA NO: CAN/1/2014(Old No:CAN/2470/2014), CAN/3/2021, CAN/4/2022, CAN/5/2023			
22	SA/17/2022	SANATAN SAHA AND ANOTHER VS DILIP KUMAR DUTTA AND ANOTHER	SANGEETA BANERJEE
IA NO: CAN/3/2024			
23	SA/114/2022	SUJIT KUAMR PAUL VS MD KHALIL KURESHI(DSD) REP BY MD JALAL QURESHI & ORS	APURBA KUMAR GHOSH

24	SAT/212/2022	SUMITRA NASKAR AND ORS VS RENUKA NASKAR AND ORS	OINDRILA CHATTERJEE
IA NO: CAN/2/2023, CAN/3/2024			
wt25	SAT/213/2022	SUMITRA N ASKAR AND ORS VS RENUKA NASKAR AND ORS	OINDRILA CHATTERJEE
IA NO: CAN/2/2025			
IA NO: CAN/2/2025			
26	SAT/91/2023	SUMITA CHATTERJEE AND ANR VS AMIYA PROSAAD CHATTERJEE	PRABIR CHATTERJEE
IA NO: CAN/1/2023			
27	SA/8/2024 [PTI+II+5 LCRS+R.I.CARD+3 COVER FILES+2ND J.C.]	SMT. MADHABI HAZRA AND ORS VS SRI JAGABANDHU SARKAR AND ORS	JAVED K. SANWARWALA
28	SA/21/2024 [PT I+1 PB+2ND J'S COPY]	NIRMAL KUMAR BACHHAR VS BIMAL KRISHNA MONDAL	GAUTAM NARAYAN BHATTACHARYAY
29	SA/118/2024	JAY PRAKASH VIJAY AND ORS VS PRANAB BHATTACHARJEE	R BANERJEE
IA NO: CAN/3/2021			
30	CO/1513/2024	SUNIL DHALI AND ANR VS SHOVAN DHALI AND ANR	SALIL KUMAR MAITI
IA NO: CAN/1/2025			
wt31	CO/2814/2024	SUNIL DHALI AND ANR VS SHOVAN DHALI AND ANR	SALIL KUMAR MAITY
32	CO/4359/2024	SANJAY JHUNJHUNWALA VS DHARMABOTI SHARMA AND ORS	SUKANTA DAS
33	SAT/213/2025	RAJKUMAR SINGH VS M/S YAMINI HOUSING PVT LTD AND ORS	MANDIRA BARMAN
IA NO: CAN/1/2025, CAN/2/2025			
wt34	SAT/214/2025	RAJKUMAR SINGH VS M/S YAMINI HOUSING PVT LTD AND ORS	MANDIRA RAHAMAN
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
35	CO/1637/2025	AKARON ROY VS MRIDULA BACHAR AND ORS	MANDIRA BARMAN
IA NO: CAN/1/2025			
36	SA/20/2026	DHARAMVIR KUMAR SINGH VS SARAT KUMAR GUPTA AND ORS	RAJKRISHNA MONDAL
wt37	SA/21/2026	DHARAMVIR KUMAR SINGH VS SARAT KUMAR GUPTA AND ORS	RAJKRISHNA MONDAL
IA NO: CAN/1/2023			
IA NO: CAN/1/2023			
HEARING 2 [OLD MATTERS]			
38	SA/865/1977	SRI BHABANI CHANDRA DAS VS SRI SUNIL CHANDRA DAS	MR.G.C.MUKHERJEE MR.S.K.BASU
39	SA/1249/1979	BIBEKANANDA DAS VS W.B. STATE ELECTRICITY BOARD	MR. M.K. ROY N.Y.A.
40	SA/1345/1979	JAGANNATH RAJBANSHI VS NABADWIP RAJBANSHI	MR.A.K.RAKSHIT MR.P.ROY
41	SA/192/1982	SRI SRIKANTA KAPRI AND ORS VS THE STATE OF WEST BENGAL	MR. AMAL KUMAR SAHU MR. A.K.PAL

42	SA/250/1983	PRABIR KUMAR SAHOO VS JATINDRA NATH SAHOO	MR AMAL KUMAR DAS	
43	SA/495/1985	KARTICK CH SASMAL & ORS VS DHANNANJOY ADAK		
44	SA/408/1989	MRS DRAUPADI GUPTA SINCE DECEASED VINOD KUMAR GUPTA AND ORS. VS NRIPENDRA NATH BANERJEE SINCE DECEASED SMT. BITHI BANERJEE AND ORS.	MR. A. K. SAHA	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/5597/1997), CAN/2/2002(Old No:CAN/4760/2002), CAN/3/2007(Old No:CAN/2465/2007)				
45	SA/335/1995	AJOY CHOWDHURY VS DR.BRINDABAN CHANDRA BAGCHI		
46	SA/297/2002	MD. EKRAM VS MD. FAZLE KARIM	K. JAWEED YUSUF	
47	SMA/22/2006	BIDYADHAR PATRA @ BIDYADHAR PATAR VS MRITUNJOY TRIPATHI	RABINDRANATH MAHATO	
48	SA/280/2010	HOSSEN JAN KHAN @ RAJA KHAN VS SUDIP KUMAR DEY	PRASANTA BEHARI MAHATA	
49	SA/95/2019	PROVAKAR HATUI VS SANKAR KUMAR GHOSH	SOMAK SANKAR LAHIRI	

HEARING 3

[CONTESTED APPLICATION]

50	CO/78/2019	SOVAN CHATTERJEE VS SM RATNA CHATTERJEE	V BOSE	
wt51	CO/3636/2018	RATNA CHATTERJEE VS SOVAN CHATTERJEE	ANURAG SARDAR	
wt52	CO/3637/2018	RATNA CHATTERJEE VS SOVAN CHATTERJEE	ANURAG SARDAR	
53	CO/278/2019	RAJ BAHADUR GUPTA VS GAYATRI GUPTA	K N JANA	
54	CO/478/2019	SMT SUSAMA DAS VS ARINDAM DAS	ARITRA SHANKAR RAY	
55	CO/639/2019	SUPRABHAT GHOSH VS MAYURJAN BIBI & ANR	SOUMYADEEP BISWAS	
56	CO/764/2019	ART REEVES EXIM (INDIA)PVT LTD VS SUBRATA PAUL & ORS	SAGNIK CHATTERJEE	
57	CO/994/2019	GOUTAM KUMAR SAMANTA & ORS VS UMA SANKAR SAMANTA & ORS	MALAY BHATTACHARYYA	
58	CO/1097/2019	SWAPAN DUTTA & ORS VS SMT BASANTI GHORUI & ORS	UDAYAN DATTA	
59	CO/1154/2019	PARESH CH.GIRI VS BANABALA SASMAL & ANR.	SUBHANWITA GHOSH	
60	CO/1275/2019	ELIJA BEWA VS SODEBA BIBI	DYUTIMAN BANERJEE	
61	CO/1366/2019	BEETHI DUTT VS PRADIP KUMAR DUTT & ORS	KANAKENDU CHATTERJEE	
62	CO/1425/2019	RABINDRA NATH GHORAI VS DEBABRATA RANA	KARUNAMOYEE SAMANTA	
63	CO/1501/2019	AMALENDU MONDAL & ORS VS AKHIL KUMAR MONDAL	SHASHANKA SHEKHAR SAHA	

64	CO/1594/2019	SARWANLAL GUPTA VS PRASANTI PROPERTIES PVT.LTD.	SYUTIMAN BANERJEE
65	CO/2243/2019	DR BARUNODAY CHAKRABORTY VS RAMKRISHNA ADHIKARY	SARANGAM CHAKRABORTY
66	CO/4375/2024	SAHEBZADA MD. SHAHID ALAM ALIAS S.M. SHAHID ALAM VS STATE OF WEST BENGAL AND ORS.	LOPAMUDRA MOITRA

HEARING 4

(WRIT MATTERS)

67	WPA/6286/2007	UMME SIDRATUL MUNIRA VS STATE	ROBIUL ISLAM
IA NO: CAN/1/2007(Old No:CAN/6917/2007)			
68	WPA/6315/2007	PINKI ROY VS STATE	BULBUL YEASMIN
69	WPA/6337/2007	PRASANTA KUMAR DEY VS STATE OF W.B.	KAJAL RAY
70	WPA/6358/2007	CHARAN GIRI VS STATE OF W.B.	BINOY KRISHNA SASMAL
71	WPA/6489/2007	JOYDEB PAUL VS UNION OF INDIA	NILIMA DAS
IA NO: CAN/2/2011(Old No:CAN/6771/2011), CAN/3/2013(Old No:CAN/9752/2013)			
72	WPA/817/2008	SUVENDU PRAKASH GHOSH VS STATE OF WEST BENGAL & ORS.	LAL RATAN GHOSH
73	WPA/22123/2008	BADAL GHOSH VS STATE & ORS	RATAN KUMAR MUKHOPADHYAY
74	WPA/22161/2008	BHOLA NATH MAJI VS STATE OF WEST BENGAL & ORS.	SAPTARSHEE ROY
75	WPA/22250/2008	MANAB SARKAR VS STATE OF WEST BENGAL & ORS	ANGHSUMAN CHAKRABORTY
76	WPA/22251/2008	SUSHANTA KUMAR BISWAS & ORS. VS STATE OF WEST BENGAL & ORS.	ANGSHUMAN CHAKRABORTY
77	WPA/22371/2008	PALASH MALIK VS STATE OF WEST BENGAL & ORS.	PROSENJIT MUKHERJEE
78	WPA/22397/2008	DEBDUT MAHATO & ORS VS STATE OF WEST BENGAL & ORS	MANORANJAN MAHATA
79	WPA/22511/2008	AMIT SENGUPTA VS STATE OF WEST BENGALA & ORS.	AVIJIT CHAKRABORTY
80	WPA/22537/2008	ANIRUDDHA SARKAR & ORS VS STATE OF WEST BENGAL & ORS	RAFIKUL ALAM
81	WPA/23141/2008	DULAL CHANDRA SARKAR VS STATE OF WEST BENGAL & ORS.	ISHITA CHAKRABORTY
IA NO: CAN/1/2012(Old No:CAN/4691/2012)			
82	WPA/23543/2008	DR. TAPAN KR. SINHA VS STATE OF WEST BENGAL & ORS	SYED MANSUR ALI
83	WPA/24798/2008	MARSHELIN CO OPERATIVE SOCIETIES LTD. & ANR VS STATE OF WEST BENGAL & ORS	PINGAL BHATTACHARYA
84	WPA/25339/2008	TIPU SULTAN FAKIR VS STATE OF WEST BENGAL	ABDUR HAMID

IA NO: CAN/1/2008(Old No:CAN/9349/2008), CAN/2/2009(Old No:CAN/7336/2009)

85	WPA/25387/2008	HARIDAS PAL VS STATE OF WEST BENGAL & ORS	SUDIP SARKAR
86	WPA/25444/2008	SAJEDA SABNAM VS STATE OF WEST BENGAL & ORS	JAKIR HOSSAIN
87	WPA/25641/2008	SMT. URMILATA SINHA & ANR VS STATE OF WEST BENGAL & ORS	HARE KRISHNA HALDER
IA NO: CAN/1/2009(Old No:CAN/10337/2009)			
88	WPA/25689/2008	SUBIR CHATTOPADHYAY VS STATE OF WEST BENGAL & ORS	ARUP KUMAR MONDAL
IA NO: CAN/1/2009(Old No:CAN/7362/2009)			
89	WPA/25697/2008	NARZUMA KHATUN & ORS VS STATE OF WEST BENGAL & ORS	SUKUMAR SARKAR
90	WPA/27997/2008	DR. SUDESH MONDAL VS STATE OF WEST BENGAL & ORS	GOUTAM NARAYAN BHATTACHARJEE
91	WPA/28778/2008	RUKNUDDIN ALI SHAH VS STATE OF WEST BENGAL & ORS	SOUMEN KR. DUTTA
92	WPA/28875/2008	MIZANUR MANDAL VS STATE OF WEST BENGAL & ORS	ANJAN BHATTACHARYA
93	WPA/29795/2008	SAHAJAHAN ALI SARKAR VS STATE OF WEST BENGAL & ORS	ANJAN BHATTACHARYA
94	WPA/29796/2008	MOBARAK SARKAR VS STATE OF WEST BENGAL & ORS	ANJAN BHATTACHARYA
95	WPA/29837/2008	THE HEADMASTER, BANDEL VIDYAMANDIR VS STATE OF WEST BENGAL & ORS.	AMITABRATA RAY
wt96	WPA/2066/2009	BASUDEVPUR MAHARAJ NANDAKUMAR HIGH SCHOOL & ANR. VS STATE OF WEST BENGAL & ORS.	APURBA GHANTI
97	WPA/29914/2008	JAMARUL KHAN & ORS. VS STATE OF WEST BENGAL & ORS.	GOPAL CHANDRA DAS
98	WPA/30164/2008	JOBED SARDAR & ORS. VS STATE OF WEST BENGAL & ORS.	ALOKE CHATTERJEE
99	WPA/30190/2008	M/S CLASSIC VS STATE OF WEST BENGAL & ORS	SUMITA SHAW
100	WPA/30206/2008	SISHUMA BAURI VS STATE OF WEST BENGAL & ORS	NILKANTA BASAK
101	WPA/30461/2008	MERI SAMANTA (MONDAL) VS STATE OF WEST BENGAL & ORS.	DILIP KUMAR SHYAMAL
102	WPA/30620/2008	SMT. RATNA HAZARI (DHARA) VS STATE OF WEST BENGAL & ORS	SAMIR GHOSHAL
103	WPA/30873/2008	KHAILUR RAHAMAN VS STATE OF WEST BENGAL & ORS.	NARAYAN CHANDRA MONDAL
104	WPA/30935/2008	SECRETARY,MANAGING COMMITTEE,DHANTOLA HIGH SCHOOL VS STATE OF WEST BENGAL & ORS	K.M.HOSSAIN
105	WPA/30993/2008	KARTICK CHANDRA DAS VS STATE OF WEST BENGAL & ORS.	SABITA KHUTIA (BHUNYA)
106	WPA/31469/2008	SMT. BANDANA BISWAS (MONDAL) VS STATE OF WEST BENGAL & ORS	ATANU BISWAS

107	WPA/31532/2008	ASHIS PATRA VS STATE OF WEST BENGAL & ORS.	SHAMIM UL BARI
108	WPA/31615/2008	DILIP RAJBANSHI VS STATE OF WEST BENGAL & ORS	PULAKESH BAJPAYEE
109	WPA/31717/2008	DR. SUMIT SEN VS STATE OF WEST BENGAL & ORS	SYED MANSUR ALI
110	WPA/31915/2008	GYAWANT SINGH VS W.B.HUMAN RIGHTS COMMISSION & ORS	SANDIP DASGUPTA
111	WPA/33369/2014	NOOR ALI SARDAR & ORS VS STATE OF WEST BENGAL & ORS	CHAYAN DEBNATH
112	WPA/3829/2016	VIOM NETWORKS LTD & ANR VS STATE OF WEST BENGAL & ORS	ATISH GHOSH
IA NO: CAN/2/2025			
113	WPA/4474/2016	SUNIRMAL SAMANTA & ANR VS STATE OF WEST BENGAL & ORS	NAMRATA DAS
114	WPA/15449/2016	WAGNOOR HOSSAIN MONDAL & ORS VS STATE OF WEST BENGAL & ORS	SOUMITRA CHATTERJEE
IA NO: CAN/2/2018(Old No:CAN/1528/2018)			
115	WPA/26192/2016	MISS SANCHITA MANDAL VS STATE OF WEST BENGAL & ORS	ANIMESH BHATTACHARYYA
116	WPA/18049/2017	SRIKANTA ROY VS REGISTRAR GENERAL , HIGH COURT, CAL & ANR	JAYABRATA MUKHERJEE
117	WPA/18538/2017	JITANDAR TURI VS EASTERN COALFIELD LTD. & ANR	S.S. BHUTORIA
118	WPA/21989/2017	RANADA PRASAD CHOWDHURY VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
119	WPA/23965/2017	MAINUR RAHAMAN & ORS. VS BIDHANNAGAR MUNICIPAL CORP. & ORS.	NIVEDITA MUKHERJEE
120	WPA/2342/2019	FEROJ ALAM VS STATE OF WEST BENGAL & ORS.	TANUJA BASAK
121	WPA/2420/2019	GOLAM RABIUL ALAM VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
122	WPA/16736/2019	AIR FORCE NAVAL HOUSING BOARD VS STATE OF WEST BENGAL & ORS.	AVISHEK MUKHERJEE
123	WPA/21384/2019	DEBASISH BISWAS\ VS UNION OF INDIA & ORS	TIMIR BARAN SAHA
124	WPA/21743/2019	BINDU BIHARI SAHA VS STATE OF WEST BENGAL& ORS	GOBINDA DAS MITRA
125	WPA/22917/2019	SUMITRA MAHATO VS STATE OF WEST BENGAL & ORS	JAYANTA MITRA
126	WPA/23018/2019	SAJAL ROY VS STATE OF WEST BENGAL & ORS	MD. Z. RAHAMAN
127	WPA/23286/2019	PURNIMA LAYEK & ORS VS BANGIYA GRAMIN VIKASH BANK & ORS	TAPAS MANNA
128	WPA/23349/2019	L. MADANLAL (ALUMINIUM) LIMITED VS JOINT COMMISSIONER, CENTRAL AUDIT UNIT & ORS	RAJARSHI CHATTERJEE
129	WPA/23896/2019	SUKLA SARDAR VS STATE OF WEST BENGAL & ORS	LAKSHMI NATH BHATTACHARYA

130	WPA/23903/2019	ALL BENGAL TEACHERS TRAINING ACHIEVERS ASSOCIATION & ANR VS NATIONAL COUNCIL FOR TEACHER EDUCATION & ORS	KAKLI DUTTA
131	WPA/24120/2019	SANTANU GANGULY VS THE ORIENTAL INSURANCE CO LTD & ANR	ANINDYA BAGCHI
132	WPA/24284/2019	SANJOY MAJUMDER VS EASTERN COALFIELDS LIMITED & ORS	UMA SHANKAR AGARWAL
133	WPA/24292/2019	ANIRBAN SEN VS EASTERN COAL FIELD LIMITED & ORS	UMA SHANKAR AGARWAL
134	WPA/329/2023	RATAN KUMAR NANDY VS STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
IA NO: CAN/1/2025			
135	WPA/330/2023	RATAN KUMAR NANDY VS STATE OF WEST BENGAL AND ORS.	PROMIT MAJUMDAR
IA NO: CAN/1/2025			
136	WPA/356/2023	ABHIJIT DAS AND ANR VS STATE OF WEST BENGAL AND ORS.	PRITAM MAJUMDAR
137	WPA/390/2023	PEW ENGINEERING PRIVATE LIMITED AND ANR VS UNION OF INDIA AND ORS.	ATISH GHOSH
138	WPA/394/2023	PRASANTA KUMAR PAHARI VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
139	WPA/624/2023	LAILUN NEHAR VS STATE OF WEST BENGAL AND ORS.	MD HABIBUR RAHAMAN
140	WPA/784/2023	RAM CHANDRA PANDA VS STATE OF WEST BENGAL AND ORS.	AISHARYA BAJAJ
141	WPA/3573/2023	UMESH KUMAR SINGH VS THE STATE OF WEST BENGAL AND ORS.	SUDESHNA BISWAS

MENTIONED MATTERS

(APPLICATION)

142	CO/3046/2019	RAJKUMAR DEBNATH VS CHITTARANJAN GIRI	SANDIP DAS
143	SAT/36/2023 (Office Report)	SK ABDUL RAFIK AND ORS VS MD MD ALI AND ORS	MD BASIR LAYEK
144	CO/2787/2024	BIJOY SARDAR AND ORS VS BIMAL BAIDYA AND ORS	SUSMITA SENAPATI

APPLICATION

145	SA/672/1984	TARUN MADHAB CHATTOPADHYAYA & ORS. VS SMT. CHAYA DEBI	MR. P. RAY	MR. S.K. MUKHERJEE
IA NO: CAN/1/2003(Old No:CAN/3810/2003), CAN/2/2004(Old No:CAN/5487/2004), CAN/3/2005(Old No:CAN/1927/2005)				
146	SA/126/1992	LAKSHMI NARAYAN DAS VS JAGANNATH BANERJEE		
IA NO: CAN/1/2002(Old No:CAN/489/2002), CAN/2/2006(Old No:CAN/2272/2006)				
147	SA/210/1997	SITA SHAW VS PARESH NATH NAIK		
IA NO: CAN/1/1997(Old No:CAN/5209/1997), CAN/3/2000(Old No:CAN/396/2000), CAN/5/2008(Old No:CAN/178/2008), CAN/6/2009(Old No:CAN/6598/2009)				
148	SA/297/1999	BALE MURMU & ORS VS CHOTORAM MURMU	G.K. THAKUR	
IA NO: CAN/1/1998(Old No:CAN/9419/1998), CAN/3/2016(Old No:CAN/9484/2016), CAN/4/2016(Old No:CAN/9486/2016), CAN/5/2016(Old No:CAN/9487/2016), CAN/6/2016(Old No:CAN/9489/2016), CAN/7/2016(Old No:CAN/9491/2016), CAN/8/2022				

149	SA/191/2002	HIRALAL DUTTA @ HIRA LALL DUTTA VS UMA RANI KUNDU	ARUN KUMAR SAHA
IA NO: CAN/1/2004(Old No:CAN/8337/2004)			
150	SA/97/2005	NETAI CHANDRA POLLEY & ANR VS NIRANJAN POLLEY	JAYANTA KR. DATTA
IA NO: CAN/3/2009(Old No:CAN/6506/2009)			
151	SA/435/2006 (PI +OB)	SHRI SHRI GANESH JANANI MATA & ANR VS ANIL KR SADHU	MAHADEB SARKAR
IA NO: CAN/1/2004(Old No:CAN/4085/2004), CAN/2/2010(Old No:CAN/5529/2010), CAN/4/2012(Old No:CAN/7701/2012), CAN/6/2014(Old No:CAN/10201/2014), CAN/7/2014(Old No:CAN/10545/2014), CAN/8/2017(Old No:CAN/2623/2017)			
152	CO/1282/2006 [DFD - 15.04.2016]	BIREN MAHATO & ORS. VS SK. AJJUL	JAYANTA DAS
IA NO: CAN/2/2025, CAN/3/2025			
153	CO/4245/2006 [Dismissed for Default] [On 05.08.2021]	KANAIHYA LAL SHAW VS SK. BADRUJJHA	TAMOY CHOWDHURY
IA NO: CAN/1/2025, CAN/2/2025, CAN/3/2025			
154	CO/3733/2007 [DFD - 05.01.2019]	SANTOSH KR. CHAKRABORTY VS ASIT KR. GHOSH & ORS.	SURANJAN MANDAL
IA NO: CAN/1/2008(Old No:CAN/9112/2008), CAN/2/2011(Old No:CAN/9934/2011), CAN/3/2019(Old No:CAN/11827/2019), CAN/4/2019(Old No:CAN/11845/2019)			
wt155	CO/3734/2007	SANTOSH KR. CHAKRABORTY VS SAMIR KR. GHOS & ANR.	SURANJAN MANDAL
IA NO: CAN/2/2011(Old No:CAN/9935/2011), CAN/3/2019(Old No:CAN/11828/2019), CAN/4/2019(Old No:CAN/11846/2019)			
IA NO: CAN/2/2011(Old No:CAN/9935/2011), CAN/3/2019(Old No:CAN/11828/2019), CAN/4/2019(Old No:CAN/11846/2019)			
156	SA/357/2008	SABIR MIA VS HOSSAIN AHAMMAD	ANIT KR. RAKSHIT
IA NO: CAN/1/2009(Old No:CAN/10399/2009), CAN/2/2016(Old No:CAN/460/2016), CAN/3/2016(Old No:CAN/468/2016), CAN/7/2022			
157	SA/661/2008	JAGANNATH MAHATA VS MADHUSUDAN MAHATA	SUNITI SENGUPTA
IA NO: CAN/1/2007(Old No:CAN/3442/2007), CAN/3/2017(Old No:CAN/2869/2017), CAN/5/2025			
158	SA/181/2009	HARIPADA SAHA VS ANATH BANDHU SAHA	PRATIP KUMAR CHATTERJEE
IA NO: CAN/1/2001(Old No:CAN/3751/2001), CAN/4/2012(Old No:CAN/9535/2012)			
159	SA/313/2010	BIRENDRA KR. BHATTACHARJEE VS MALYA BHATTACHARJEE	AMARTYA GHOSH
IA NO: CAN/2/2010(Old No:CAN/6435/2010), CAN/3/2016(Old No:CAN/4767/2016), CAN/4/2023			
160	CO/2423/2011	ARUN KR. MODI VS UCO BANK & ORS	OARTHA PRATIM MUKHERJEE
IA NO: CAN/1/2024, CAN/2/2024			
161	SA/2/2015	ANANTA CHANDA @ DAS DECEASED HEIRS ANATH KUMAR CHANDA & ORS VS HARIPRIYA ROY (DECEASED) & ORS	KALPANA MONDAL
IA NO: CAN/2/2014(Old No:CAN/9443/2014), CAN/3/2026, CAN/4/2026			
162	SA/189/2016	MANSOOR MUMTAZ & ANR VS REENA BANERJEE & ORS	GOUR BARAN SAU
IA NO: CAN/1/2015(Old No:CAN/10187/2015)			
163	SA/461/2016	SATYANARAYAN MALIK & ORS VS SANDIP GHARUI & ORS	P.B. MAHATA
164	SAT/356/2017	KAMALA MONDAL & ORS VS LATA MONDAL @ SABITRI MONDAL & ORS	PRIYOBRATA BATABYAL
IA NO: CAN/1/2017(Old No:CAN/9105/2017), CAN/4/2025			

165	SAT/81/2018 [PT I+II+OS+13 LCRS+R.I.CARD]	BASUDEB SAMANTA @ BASUDEV SAMANTA VS SAMIR SAMANTA & BORS	ABHISEK BANERJEE
IA NO: CAN/1/2018(Old No:CAN/5987/2018), CAN/2/2022			
wt166	SAT/82/2018	BASUDAB SAMANTA@BASUDEV SAMANTA VS SAMIR SAMANTA & ORS	ABHISEK BANERJEE
wt167	SAT/83/2018	BASUDAB SAMANTA@BASUDEV SAMANTA VS SAMIR SAMANTA & ORS	ABHISEK BANERJEE
IA NO: CAN/1/2018(Old No:CAN/5991/2018)			
IA NO: CAN/1/2018(Old No:CAN/5991/2018)			
168	CO/94/2019	JIBAN KRISHNA MANNA VS CONTAI CO-OP BANK LTD & ORS	SUKANTA DE
IA NO: CAN/1/2020			
169	CO/119/2019	PIYUSH BHARTIA VS ALLAHABAD BANK & ORS	SOUMABHA MUKHERJEE
IA NO: CAN/1/2024, CAN/2/2024			
170	CO/157/2019	MANIK CHANDRA MONDAL & ORS VS AMIT DAN & ORS	AMAL KUMAR BANERJEE
IA NO: CAN/1/2023, CAN/2/2023, CAN/3/2023, CAN/4/2025			
171	SAT/434/2019	ASHIM KR. SAHA VS MADHABIKA GORAIN & ORS	SIMA GHOSH
IA NO: CAN/1/2020(Old No:CAN/838/2020), CAN/2/2024			
172	CO/1186/2019	BISWANATH GARANI & ORS. VS CHANDI CHARAN GARANI & ORS.	TARAK NATH HALDER
IA NO: CAN/1/2023			
173	CO/1294/2019	THE LAND ACQUISITION COLLECTOR HOOGHLY VS MOUSUMI DUTTA	MUNMUN TEWARY
IA NO: CAN/1/2019(Old No:CAN/7669/2019)			
174	CO/1572/2019	DEBASISH CHAKRABORTY & ANR VS PROBUDDHA NATH CHATTERJEE @ P.N. CHATTERJEE	SUHRID SUR
IA NO: CAN/1/2021			
175	SA/38/2020 [PT-I +OS+2 PBS]	SANJOY BOSE & ORS VS SMT JHUMA CHOWDHURY	SUBHRA DAS
IA NO: CAN/4/2026			
176	FMA/220/2021 [PT I+II +5 LCRS+3 PBS+1 SPB+2ND J'S COPY]	DILIP BANERJEE VS SATISH DAS & ORS.	MR MUNSHI ASHIQ ELAHI
IA NO: CAN/3/2024, CAN/4/2025			
177	SA/16/2022	BINAPANI DAS & ORS. VS SAPTARSHI DAS & ORS.	SHOHINI CHAKRABORTY
IA NO: CAN/1/2019(Old No:CAN/11889/2019), CAN/2/2025			
178	SA/18/2022	SHYAMAPADA ASH AND ORS VS NILIMA ASH AND ORS	SANJIB KUMAR DAN
IA NO: CAN/1/2021, CAN/2/2025			
179	SA/125/2022	SOURAV MISRA AND ORS. VS SARASWATI DAS AND ORS.	HARE KRISHNA HALDAR
IA NO: CAN/8/2024			
180	SA/18/2023 [OFFICE REPORT]	JAHARLALL DUTT TRUST ESTATE REPRESENTED BY A.K.DUTT VS PAWAN KR. AGARWAL	UTTAM KR. DE
181	SMA/3/2024	MINU PAUL AND ORS VS GANESH NANDI AND ORS	RAJKRISHNA MONDAL

182	SA/34/2024 [OFFICE REPORT]	SARADINDU SEN & ANR VS NARHATA GOPESWAR & ANR	MOLOY ROY
IA NO: CAN/2/2014(Old No:CAN/4765/2014), CAN/5/2025			
183	SA/72/2024	LAKSHMAN PRAMANIOK VS KRISHNA PRAMANIK AND ORS (KHOKAN PRAMANIK SINCE DECEASED)	KINKAR KUMAR BHATTACHARYA
IA NO: CAN/4/2025			
184	SMA/1/2025	AMITAVA MITTER AND ORS VS SUNIL DAGA AND ORS	SOUMALYA GANGULI
IA NO: CAN/2/2023			
185	CO/1337/2025	GOUTAM ROY VS THE BOARD OF WAKF WB AND ORS	RAKESH ROY
IA NO: CAN/1/2025			
186	SA/27/2026 [Old SAT 201/2024 CONVERTED SA 27/2026] [OLD SAT 220/2024 CONVERTED SA 28/2026]	MD. NASIR AHMED VS MUNSI MD ALI AKBAR	MD. SALAHUDDIN
IA NO: CAN/1/2025, CAN/2/2026			
wt187	SA/28/2026	MD. NASIR AHMED VS MUNSI MD ALI AKBAR	MD. SALAHUDDIN
IA NO: CAN/1/2025			
IA NO: CAN/1/2025			



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 446

Fourth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE PARTHA SARATHI CHATTERJEE

(AS AND WHEN SITS SINGLY)

FROM 2ND MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF
WRIT PETITION RELATING TO GROUP - VI, VII, VIII, IX IRRESPECTIVE OF YEARS AND
APPLICATIONS CONNECTED THERETO.

MENTIONING WILL BE ALLOWED ONLY AFTER SERVICE OF NOTICE TO THE OTHERSIDE.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/91554782989?pwd=MjZWIEqXQpgoa5fPb1Q3OUUnEA1GO5n.1>

TO BE MENTIONED

1	WPA/10263/2007	GOPA CHAKRABORTY & ORS. VS UNION OF INDIA & ORS.	PRADYOT KUMAR NANDI
IA NO: CAN/3/2021, CAN/5/2023, CAN/6/2023, CAN/7/2024, CAN/8/2024			
wt2	WPA/166/2022	GOPA CHAKRAVORTI AND ORS VS UNION OF INDIA AND ORS.	PAMPA DEY (DHABAL)
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
wt3	WPA/52/2022	SUBRATA SENGUPTA VS UNION OF INDIA AND ORS.	PAMPA DEY (DHABAL)
IA NO: CAN/1/2022			
IA NO: CAN/1/2022			
4	WPA/1502/2011	SANAT KUMAR HAZRA VS UNION OF INDIA AND ORS	BINAY KUMAR PANDA
IA NO: CAN/1/2025			
5	WPA/6809/2018	ANITA BHAKAT VS UNION OF INDIA & ORS	SOMA ROY CHAUDHURI
6	WPA/11391/2024	AMULYA RATAN ROY VS UNION OF INDIA AND ORS.	DEBOJYOTI DE

EXTENSION OF INTERIM ORDER

7	WPA/2155/2025 [A/V]	KALUROY ENTERPRISE REPRESENTED BY ITS PROPRIETOR MIHIR KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	JOY CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2026			

APPLICATION

8	SA/888/1974 [FOR RESTORATION] [A/V]	SUDHIR KUMAR DAS VS RABINDRA NATH DAS &ORS.	MR. J. G. GHOSH
IA NO: CAN/3/2025, CAN/4/2026			

9	WPA/6082/2001 [RESTORATION]	JAGA NARAYAN GOSWAMI VS UNION OF INDIA	EKRAMUL BARI
IA NO: CAN/2/2015(Old No:CAN/9739/2015), CAN/5/2019(Old No:CAN/6691/2019), CAN/6/2021, CAN/7/2021			
10	WPA/18140/2003	ASHIM KUMAR RAKSHIT VS UNION OF INDIA	JIBAN HARI MALLICK
IA NO: CAN/1/2012(Old No:CAN/9780/2012), CAN/4/2024, CAN/5/2024			
11	WPA/5294/2010	PRASANTA KUMAR CHAKRABORTY VS UNION OF INDIA & ANR	ASHOK CHAKRABORTY
IA NO: CAN/1/2025, CAN/2/2025			
12	WPA/12252/2019	GOPAL KRISHNA MONDAL VS STATE OF WEST BENGAL &ORS	DHIMAN RAY
IA NO: CAN/1/2021, CAN/2/2025			
13	WPA/39/2021	UNITRIVENI OVERSEAS VS UNION BANK OF INDIA AND ANR	MAYUKH MAITRA
IA NO: CAN/2/2025			
14	WPA/4734/2022 [RECALLING]	UDIT KUMAR DASH VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR SADHU
IA NO: CAN/1/2026			
15	WPA/24949/2024	TAKKRA ENGINEERING ENTERPRISE @ M/S TAKKRA ENGINEERING ENTERPRISE AND ANR VS DEPUTY COMMISSIONER OF STATE TAX, SRIRAMPUR CHARGE AND ORS.	DIPENDU SARKAR
IA NO: CAN/1/2026, CAN/2/2026			
16	RVW/231/2025	THE WEST BENGAL MEDICAL SERVICES CORPORATION LTD VS SANDIP MANDAL AND ORS	SANDIP DAS GUPTA
IA NO: CAN/1/2025			
in	WPA/12347/2018	SANDIP MANDAL & ORS VS STATE OF WEST BENGAL & ORS	ANUSUYA BANERJEE
<u>CONTEMPT APPLICATION</u>			
17	WPCRC/139/2025	NAGENDRA NATH DAS AND ANR VS SAMAR CHANDRA MONDAL DISTRICT INSPECTOR OF SCHOOL(S.E.)COOCH BEHAR	SK. IMTIAJ UDDIN
in	WPA/16929/2004	NAGENDRA NATH DAS & ANR. VS STATE OF WEST BENGAL	SHAMIM-UL BARI
18	CPAN/1126/2025	SUBODH KUMAR VS P MALLIKARJUN PRASAD CHAIRMAN COAL INDIA LTD AND ORS	SAMBUDDHA DUTTA
in	WPA/18053/2023	SUBODH KUMAR VS COAL INDIA LIMITED AND ORS.	SAMBUDDHA DUTTA
19	CPAN/1224/2025	M/S BANGA UNNAYAN PVT LTD AND ANR VS DR SAUMITRA MOHAN IAS THE MANAGING DIRECTOR W B	AVIRUP CHATTERJEE
IA NO: CAN/1/2026			
in	WPA/12626/2023	M/S BANGA UNNAYAN PVT LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	AVIRUP CHATTERJEE
20	CPAN/1357/2025	DR. SOURENDRA NATH DAS AND OTHERS VS PRABHAT KUMAR MISHRA PRINCIPAL SECRETARY OF THE FINANCE DEPT. GOVT. OF W.B.	SAKTI PADA JANA
in	WPA/19219/2019	DR. SOURENDRA NATH DAS & ORS VS STATE OF WEST BENGAL & ORS	SAKTI PADA JANA

21	CPAN/1512/2025	SHANTA PRAMANIK VS ALOK KUMAR GOEL AND ORS	SANJAY SAHA
in	WPA/17532/2022	SHANTA PRAMANIK VS BANGIYA GRAMIN VIKASH BANK AND ORS.	SANJAY SAHA
22	CPAN/1682/2025	KUMARESH SARKAR VS SANTANU KUMAR SINHA	PANKAJ HALDER
in	WPA/26005/2023	KUMARESH SARKAR VS STATE OF WEST BENGAL AND ORS.	PANKAJ HALDER
23	CPAN/1815/2025	MD. MAHIUDDIN VS DR. P ULAGANATHAN THE JOINT SECRETARY AND ANR	MD HABIBUR RAHMAN
in	WPA/14480/2021	MD. MAHIUDDIN VS STATE OF WEST BENGAL AND ORS.	MD. HABIBUR RAHAMAN
24	CPAN/1831/2025	DHRUBAJYOTI ROY AND ORS. VS MURARI MOHAN MONDAL, THE DISTRICT INSPECTOR OF SCHOOLS (S.E.)	ANINDA BHATTACHARYA
in	WPA/5229/2024	DHRUBAJYOTI ROY AND ORS. VS STATE OF WEST BENGAL AND ORS.	ANINDA BHATTACHARYA
IA NO: CAN/1/2024			
IA NO: CAN/1/2024			
25	CPAN/1881/2025	GURU NANAK MISSION HIGH SCHOOL VS SOUMEN CHANDRA LAHA DIST INSPECTOR OF SCHOOLS SE PASCHIM BARDHAMAN	ABHIK CHITTA KUNDU
in	WPA/22039/2024	GURU NANAK MISSION HIGH SCHOOL (H.S.) AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ABHIJIT SARKAR
26	CPAN/1998/2025	RANI MAJHI VS RANDHIR KUMAR, THE DIRECTOR, DIRECTORATE OF PENSION	SUBHRANGSU PANDA
in	WPA/24670/2015	RANI MAJHI VS STATE OF WEST BENGAL & ORS	SUBHRANGSHU PANDA
27	CPAN/2079/2025	PURNIMA MONDAL AND ANR. VS ARVIND KUMAR MINA COLLECTOR	TANUSRI SANTRA
in	WPA/26207/2016	PURNIMA MONDAL & ANR VS STATE OF WEST BENGAL & ORS	TANUSHREE SANTRA
28	CPAN/3/2026	SHARAT CHANDRA MANDAL VS ARVIND KUAMR MINA, THE COLLECTOR, SOUTH 24 PGS.	TANUSRI SANTRA
in	WPA/26200/2016	SHARAT CHANDRA MANDAL VS STATE OF WEST BENGAL & ORS	TANUSHREE SANTRA
29	CPAN/22/2026	NANDA KISHORE DAS VS GAUTAM HALDER, DISTRICT INSPECTOR OF SCHOOL (S.E.) BIRBHUM	SOUVIK GANGULY
in	WPA/16305/2022	NANDA KISHORE DAS VS STATE OF WEST BENGAL AND ORS.	RAJENDRA BANERJEE
30	CPAN/375/2026	SAMIT MAITI AND ORS. VS PRABHAT KUAMR MISHRA, ADDITIONAL CHIEF SECRETARY, FINANCE DEPARTMENT	PRAMITAVA NATH
in	WPA/19472/2023	SAMIT MAITI AND ANR. VS STATE OF WEST BENGAL AND ORS.	SHANKAR MUKHERJEE

31	CPAN/413/2026	MANAS KUMAR MAITY VS BIJIN KRISHNA, THE DISTRICT MAGISTRATE AND ANR	SUPARNA DAS	
in	WPA/2674/2018	MANAS KUMAR MAITY VS STATE OF WEST BENGAL & ORS	KALYAN SENGUPTA	
IA NO: CAN/2/2019(Old No:CAN/5577/2019)				
IA NO: CAN/2/2019(Old No:CAN/5577/2019)				
32	CPAN/414/2026	RAJIB DEY VS BIJIN KRISHNA, THE DISTRICT MAGISTRATE, PASCHIM MEDINIPUR AND ANR	SUPARNA DAS	
in	WPA/2673/2018	RAJIB DEY VS STATE OF WEST BENGAL & ORS	KALYAN SENGUPTA	
IA NO: CAN/2/2019(Old No:CAN/5578/2019)				
IA NO: CAN/2/2019(Old No:CAN/5578/2019)				
33	CPAN/490/2026	SUPRAKASH DAS VS GOUTAM HALDAR, THE DISTRICT INSPECTOR OF SCHOOL (S.E.), BIRBUM	SAIKAT CHATTERJEE	
in	WPA/14086/2023	SUPRAKASH DAS VS STATE OF WEST BENGAL AND ORS.	SAIKAT CHATTERJEE	
<u>ASSIGNED MATTERS</u>				
34	CRR/871/2025	DHYAN FOUNDATION GAUSHALA VS STATE OF WEST BENGAL AND ORS.	PRIYA SARAH PAUL	ANAND KESHARI, AKASH GANGULY
IA NO: CRAN/1/2025				
35	CRR/1463/2011 [WITH 3 TCR]	JHANTU KUMAR ROY & ANR VS STATE OF WEST BENGAL & ANR	JOY PROSAD BHATTCHARYA	
36	CRR/2564/2012	PARTHA SARKAR VS ALPANA DAS(SARKAR)	JAYANTA DATTA	
IA NO: CRAN/1/2021, CRAN/2/2024				
wt37	CRR/1201/2022	PARTHA SARKAR AND ORS VS STATE OF WEST BENGAL AND ANR	NAZIR AHMED	AVISEK SINHA
IA NO: CRAN/1/2022, CRAN/2/2022				
IA NO: CRAN/1/2022, CRAN/2/2022				
38	CRR/2713/2012	KAILASH S CHOUDHARI & ORS VS STATE OF WEST BENGAL & ANR	A K CHOWDHURY	
IA NO: CRAN/2/2013(Old No:CRAN/2912/2013), CRAN/3/2026, CRAN/4/2026				
39	CRR/2868/2012 [WITH 5 TCR]	NIRAPADA GHOSH VS STATE OF WEST BENGAL	AYAN BHATTACHERJEE	
IA NO: CRAN/1/2014(Old No:CRAN/4458/2014), CRAN/2/2015(Old No:CRAN/3449/2015)				
40	CRR/3089/2012	KABIR SARDAR AND ANR VS STATE OF WEST BENGAL AND ANR	MD JALALUDDIN	SREYASHEE BISWAS
IA NO: CRAN/1/2013(Old No:CRAN/2519/2013)				
41	CRR/3303/2012	SUDEB @ SUDEV SARKAR VS STATE OF WEST BENGAL and amp, ANR	DHANANJAY BANERJEE	FARIA HOSSAIN, TRINA MITRA
42	CRR/3598/2012	ASHOK KUMAR PATTNAIK VS NA	SANJAY BANERJEE	ARINDAM SEN, DEBANGSU GHORAI
43	CRR/3617/2012	HEMANT BANGUR AND ORS VS AVINASH KANKANI AND ANR	A GAGGAR	
IA NO: CRAN/1/2012(Old No:CRAN/3652/2012)				
44	WPA/16184/2019	APU NATH & ORS VS HOWRAH MUNICIPAL CORPORATION & ORS	ARINDOM CHATTERJEE	

wt45	WPA/13897/2019	CHANDAN SHAW & ANR VS STATE OF WEST BENGAL & ORS	APURBA KUMAR GHOSH	
46	CO/2234/2024	SOMA RAKSHIT VS TAPAN KUMAR BHATTACHARJEE AND ORS	SOUNAK MONDAL	
47	CRR/5024/2024	SAROJ KUMAR GHOSH VS STATE OF WEST BENGAL AND ANR	SARMISTHA BASAK	DEBASISH ROY, RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/1/2025, CRAN/3/2025, CRAN/5/2025, CRAN/6/2026				
48	CO/827/2025	MANGLAHAT CONSTRUCTION AND BUILDERS PVT LTD VS PADMANAVA DHAL AND ORS	SHINJITA RAY	
49	CRR/1219/2025	AMIT NANDY VS STATE OF WEST BENGAL AND ANR	SANJAY CHATTOPADHYAY	SUMAN DE, RAHUL GANGULY
wt50	CRR/1220/2025	TATA MOTORS LIMITED VS STATE OF WEST BENGAL AND ANR	ATISH GHOSH	
51	CRM (A)/2112/2025	PRAJESH CHATARJEE AND ANR. VS STATE OF WEST BENGAL	SOUJANYO PATTANAYAK	ANTARIKHYA BASU/ TIRUPATI MUKHERJEE
wt52	CRR/4847/2024	PRAJESH CHATTERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUJANYO PATTANAYAK	SREYASHI BISWAS, AFREEN BEGUM
wt53	CRR/598/2025	PRAJESH CHATTERJEE AND OTHERS VS STATE OF WEST BENGAL AND ANR	SOUJANYO PATTANAYAK	SANJAY BARDHAN, RAJESH JANA
54	CO/2157/2025 [A/V]	SAIKAT GOSWAMI AND ORS VS MOHUNLAL CLUB AND ORS	DIPAK RANJAN MUKHERJEE	
55	CRR/3080/2025	SUBHRAJIT GUHA VS STATE OF WEST BENGAL AND ANR	DATTATREYA DUTTA	SARYATI DUTTA, DEBANSHU GHORAI
IA NO: CRAN/1/2025, CRAN/2/2026				
56	CO/3248/2025	DEBAPRIYA GHOSH VS ALOK KUMAR MONDAL AND ORS.	SRINJOY DAS	
UPGRADED MATTERS				
57	WPA/21668/2022	NEO BUILT CORPORATION AND ANR VS THE WEST BENGAL TRANSPORT INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR	SABYASACHI SEN	
58	WPA/23459/2024 [A/V]	AJOY KUMAR MAHAWAR AND ORS. VS UNION OF INDIA AND ORS.	OINDRILA GHOSH	
59	WPA/5070/2011	SATINDER RAI VS UNION OF INDIA AND ORS	ACHIN KUMAR MAJUMDER	
IA NO: CAN/1/2023				
60	WPA/15043/2018	MALA SIL AND ORS VS STATE OF WEST BENGAL AND ORS.	SUBIR KR. BHATTACHARYYA	
wt61	WPA/21018/2021	MALA SIL VS STATE OF WEST BENGAL AND ORS.	SUBIR K UMAR BHATTACHARYYA	
62	WPA/3101/2019	HIRAK BERA VS CANARA BANK & ORS	TANUJA BASAK	
63	WPA/7563/2020	K R S COLD STORAGE PVT LTD AND ANOTHER VS NATIONAL INSURANCE COMPANY LIMITED AND OTHERS	ALOTRIYA MUKHERJEE	
IA NO: CAN/1/2020				
64	WPA/20097/2021	ABHISHEK SAMDARSHI AND ORS VS FOOD CORPORATION OF INDIA AND ORS	SOMNATH DE	
IA NO: CAN/1/2023, CAN/2/2024				

65	WPA/20712/2021	DIBBYENDU GHOSH VS UNION OF INDIA AND ORS.	POULAMI BHOWMICK
66	WPA/16238/2022	SHANI KUMAR YADAV VS UNION OF INDIA AND ORS.	RADHAMOHAN ROY
67	WPA/8696/2024	SARA BENGAL VECTOR BOURNE DISEASE CONTROL EMPLOYEES ASSOCIATION AND ANR. VS STATE OF WEST BENGAL AND ORS.	SATABDI DAS
68	WPA/13329/2024	HARIPADA DAS AND ORS VS STATE OF WEST BENGAL AND ORS.	BISHNUPADA DUTTA
69	WPA/24959/2024	DIPAK KUMAR PAL VS THE STATE OF WEST BENGAL AND ORS.	SUBRATA MONDAL
70	WPA/27164/2024	TAPAS DATTA VS OIL AND NATURAL GAS CORPORATION LIMITED AND ANR.	SAPTARSHI DUTTA

PART HEARD MATTERS

71	WPA/10606/2008	DEBASISH BANERJEE VS S.B.I. & ORS	RAMENDRA PRASAD BANERJEE
72	WPA/14390/2023 [A/V]	NAGA VINOD BABU PADIRA AND OTHERS VS DAMODAR VALLEY CORPORATION AND OTHERS	SK SAHAJAHAN ALI
73	WPA/16310/2023	SRI. UTPAL CHATTERJEE VS UNION OF INDIA AND ORS.	ANANYA ADHIKARY
74	WPA/3298/2025	RAJESH GANGULY VS THE STATE BANK OF INDIA AND ORS.	RAJNANDINI DAS
75	WPA/4666/2025 [A/V]	JAYASHREE HAZRA AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUBHRANGSU PANDA

PENSION MATTER

76	WPA/14199/2021	SHIBANI NANDI VS STATE OF WEST BENGAL AND ORS.	SAIKAT SEN

SENIOR CITIZEN MATTERS

77	WPA/17550/2012 (IN PERSON)	SUJIT KR BALA VS INDIAN OIL CORPORATION LTD & ORS	SUMOULI SARKAR

IA NO: CAN/1/2017(Old No:CAN/4242/2017), CAN/2/2018(Old No:CAN/10298/2018), CAN/3/2023

wt78	WPA/28080/2015	SUJIT KUMAR BALA VS INDIAN OIL CORPORATION LIMITED & ORS	SUMOULI SARKAR

IA NO: CAN/2/2017(Old No:CAN/4243/2017), CAN/3/2023

IA NO: CAN/2/2017(Old No:CAN/4243/2017), CAN/3/2023

79	WPA/30403/2016	JAMAL HAIDER VS W B MINORITIES DEVELOPMENT & FINANCE CORPORATION (WBMDFC)&ORS	ZAINAB TAHUR

IA NO: CAN/1/2025, CAN/2/2025

80	WPA/11207/2022	AJIT KUMAR PAUL VS STATE OF WEST BENGAL AND ORS.	PRABIR CHATTERJEE

FIXED FOR HEARING

81	WPA/18199/2012	TAPAN KUMAR MONDAL VS STATE BANK OF INDIA & ORS.	SUVENDU SEKHAR DAS
82	WPA/3022/2017	SUNIL KR. PASWAN VS UNION OF INDIA & ORS.	PRATIK MAJUMDER

IA NO: CAN/1/2019(Old No:CAN/7231/2019)

83	CRR/1582/2025	ASHOK KUMAR MONDAL VS STATE OF WEST BENGAL AND ANR	BISWAJIT MANNA	SUMAN DE, DEBARSHI BRAHMA
IA NO: CRAN/1/2026				
wt84	CRR/221/2022	MANIMALA MANNA VS STATE OF WEST BENGAL AND ANR	SUMAN MAJUMDER	MADHUSUDAN SUR / DIPANKAR PRAMANIK
<u>HEARING</u>				
85	WPA/26521/2023	BAPPA NASKAR AND ORS VS STATE OF WEST BENGAL AND ORS.	SAJAL KUMAR GHOSH	
86	WPA/22319/2007	NIKHILESH BHOWMIK AND ORS (AMARENDRA NATH BHOWMIK SINCE DECEASED) VS STATE OF WEST BENGAL&ORS	D. MANDAL	
87	WPA/1658/2009	GOUTAM DAS VS GLUCONATE HEALTH LTD. & ORS	ARJUN RAY MUKHERJEE	
88	WPA/20452/2012	SAJ FOOD PRODUCTS PVT. LTD. & ANR. VS STATE OF W.B. & ORS.	DINABANDHU DAN	
wt89	WPA/1395/2024	SAJ FOOD PRODUCTS PVT. LTD AND ANR VS STATE OF WEST BENGAL AND ORS.	STEVEN SOURODIP BISWAS	
wt90	WPA/20456/2012	SAJ FOOD PRODUCTS PVT. LTD. & ANR. VS STATE OF W.B. & ORS.	DINABANDHU DAN	
91	WPA/386/2014	BALBIR SINGH SIDHU @ B.S. SIDHU VS UNION OF INDIA & ORS	ABHRA MUKHERJEE	
92	WPA/6252/2014	DHEERU POWERGEN LTD & ANR VS UNION OF INDIA & ORS	ABHIJIT SARKAR	
93	WPA/10797/2016	KARTICK CHANDRA DAS VS UNION OF INDIA & ORS	KAMAL KANTA KAR	
94	WPA/11856/2016	PRASANTA BISWAS VS STATE BANK OF INDIA & ORS	PIJUSH SARKAR	
95	WPA/12538/2016	RUPOK KR CHAKRABORTY VS THE BRANCH MANAGER, LIC INDIA & ORS	GITA MUKHERJEE	
96	WPA/17784/2016	KRISHAN KANT PASWAN VS RAILWAY PROTECTION FORCE & ORS	SAHEL MUKHERJEE	
97	WPA/20797/2016	SANTU PARAMANIK & ORS VS UNION OF INDIA & ORS	PRATIK MAJUMDER	
98	WPA/24743/2016 [A/V]	ESSEL MINING & INDUSTRIES LTD. VS UNION OF INDIA & ORS	ARNAB DUTTA	
99	WPA/25191/2016	MD. RIZWAN MULLICK @ MD. RIZWAN VS UNION OF INDIA & ORS	ARPAN GUHA	
IA NO: CAN/1/2024				
100	WPA/23202/2017	NAJEMA BEWA & ANR VS UNION OF INDIA & ORS	AVIROOP BHATTACHARYA	
101	WPA/28176/2017	SADHARAN BRAHMO SAMAJ VS STATE OF WEST BENGAL & ORS	SAYAN DATTA	
IA NO: CAN/2/2019(Old No:CAN/5955/2019), CAN/3/2025				
102	WPA/4611/2018 [A/V]	PARDESHI JESWARA VS UNION OF INDIA & ORS	MANIKA ROY	
IA NO: CAN/1/2020				

103	WPA/1319/2019	MANJUARA BEGUM @ MANJUARA BEGUM (KHATUN) VS UNION OF INDIA & ORS	SANDIPAN MAITY
IA NO: CAN/2/2020(Old No:CAN/2794/2020), CAN/3/2021			
104	WPA/1918/2019	GOURI SHANKAR JAIASWAL VS UNION OF INDIA & ORS	SUNIT KUMAR ROY
105	WPA/4871/2019	SALIL KUMAR PATHAK VS STATE OF WEST BENGAL & ORS	ARIJIT PRADHAN
106	WPA/10934/2019	ARUN KR PAL VS UNION OF INDIA & ORS	MANIDEEPA PAUL ROY
107	WPA/15616/2019	RAMSAKAL SINGH VS UNION OF INDIA & ORS	SUBHAM KANTI BHAKAT
108	WPA/21485/2019	PARTHA SAKHA ROY VS STATE OF WEST BENGAL & ORS	GOUTAM DINDA
109	WPA/22558/2019	ANIMESH ADHIKARY VS UNION OF INDIA & ORS	ARPA CHAKRABORTY
IA NO: CAN/1/2025			
110	WPA/22854/2019	JANARDAN SINGH VS UNION OF INDIA & ORS	PARAMITA ROY
111	WPA/6416/2020	AMIT KUMKAR SAHOO VS UTTARBANGA KSHETRIYA GRAMIN BANK & ORS	ARPA CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/5024/2020)			
112	WPA/6418/2020	JOYDEEP SAHA VS UTTARBANGA KSHETRIYA GRAMIN BANK & ORS	ARPA CHAKRABORTY
113	WPA/6655/2020	SUBHASH CH. BISWAS VS STATE OF WEST BENGAL & ORS.	RABINDRA KR. JAISWAL
IA NO: CAN/1/2020(Old No:CAN/5509/2020), CAN/2/2023			
114	WPA/6810/2020	RAJGARIA TIMBER PVT.LTD& ANR VS UNION OF INDIA& ORS	RAJIB MULLICK
IA NO: CAN/1/2020(Old No:CAN/5791/2020), CAN/2/2020, CAN/3/2021, CAN/5/2021			
115	WPA/13740/2021	SUCHITRA BISWAS AND ANR VS STATE OF WEST BENGAL AND ANR	SUBRATA BHATTACHARYYA
116	WPA/14601/2021	DEB KUMAR ROY AND OTHERS VS UNION OF INDIA AND ORS.	SUMAN BANERJEE
IA NO: CAN/1/2022, CAN/2/2022, CAN/3/2024			
117	WPA/20955/2021	SANJIB BAR AND ORS VS STATE OF WEST BENGAL AND ORS.	SUMAN BANERJEE
IA NO: CAN/1/2023, CAN/2/2024, CAN/3/2025, CAN/4/2025			
118	WPA/407/2022	BIDHAN CHANDRA PAL AND OTHERS VS STATE OF WEST BENGAL AND ORS.	JAHANGIR BADSHA
119	WPA/5620/2022	PRODIP GHOSH VS UNION OF INDIA AND ORS.	RUPSA SREEMANI
120	WPA/9111/2022	SK SADIKUL SIRAJ AND ORS VS STATE OF WEST BENGAL AND ORS.	NABAMITA KAPAT
IA NO: CAN/1/2023, CAN/2/2025			
121	WPA/19015/2022	MODERN CONSTRUCTION VS STATE OF WEST BENGAL AND ORS.	SOUMO CHOUDHURY
122	WPA/19548/2022	MANIK MAJI VS UNION OF INDIA AND ORS.	SAJAL KUMAR GHOSH

123	WPA/21543/2022	FCIB ENFORCEMENT AND DETECTIVE AGENCY PVT LTD VS THE RESERVE BANK OF INDIA AND ORS	SHREYASHI MAITY
124	WPA/22870/2022	MADHU JAYANTI INTERNATIONAL PVT LTD AND ANR VS UNION OF INDIA AND ORS.	SWADESH MISRA
125	WPA/25462/2022	SUPRIYA BISWAS VS UNION OF INDIA AND ORS.	ARUN KUMAR PAUL
126	WPA/25520/2022	SUMITA DAS AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARIJIT PRADHAN
IA NO: CAN/1/2023, CAN/2/2025			
127	WPA/14950/2023	ARUNANGSHU MAJUMDER VS STATE OF WEST BENGAL AND ORS.	OMAR FARUK GAZI
128	WPA/15565/2023	GAUTAM GHOSH VS UNION OF INDIA AND ORS.	SOBHAN MAJUMDER
129	WPA/15952/2023	SUBRATA ROY SARDAR VS UNION OF INDIA AND ORS.	SUKANTA DAS
130	WPA/19627/2023	AMAL CHANDRA DEKA VS UNION OF INDIA AND ORS.	AKANKSHA MUKHERJEE
131	WPA/19631/2023	RITWIK CHAKRABORTY VS UNION OF INDIA AND ORS.	AKANKSHA MUKHERJEE
132	WPA/21922/2023	ANINDYA ROY VS UNION OF INDIA AND ORS.	ANANYA ADHIKARY
133	WPA/22552/2023	SANTU KUMAR GHOSH VS UNION OF INDIA AND ORS.	MAHABOOB AHMED
134	WPA/23971/2023	SK. ABDUR RAHIM VS STATE OF WEST BENGAL AND ORS.	TUHINA PARVIN
135	WPA/28132/2023	DIPIKA MAITY VS THE PUNJAB NATIONAL BANK (FORMERLY KNOWN AS UNITED BANK OF INDIA) AND ORS	ARUN KUMAR DAS
136	WPA/28755/2023	ABDUL HAI VS STATE OF WEST BENGAL AND ORS.	GAUS UL ALAM
137	WPA/7821/2024	SONAI SARDAR VS UNION OF INDIA AND ORS.	SOURAV GUHA
138	WPA/12361/2024	PRADIP KUMAR RIT VS UNION OF INDIA AND ORS.	ADITYA BIKRAM MAHATA
139	WPA/16926/2024	ASHIK MIRZA VS UNION OF INDIA AND ORS.	RABINDRA KUMAR JAISWAL
140	WPA/17042/2024	SUBHENDU ROY VS UNION OF INDIA AND ORS.	MISS. ANANYA ADHIKARY
141	WPA/18359/2024	DEBASIS MUKHERJEE @ DEBASHIS MUKHERJEE VS M/S EASTERN COAL FIELDS LTD AND ORS	SREETAMA NEOGI
IA NO: CAN/1/2025			
142	WPA/18809/2024	SOUVIK ACHARYA AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	ANINDITA ROY CHOWDHURY
143	WPA/20340/2024	ARATATRAN PATRA VS UNION OF INDIA AND ORS.	ARUNIMA DAS SHARMA
144	WPA/24012/2024	SUMANTA BISWAS VS THE STATE OF WEST BENGAL AND ORS.	ANINDYA HALDER

145	WPA/24964/2024	JAYOTI BANERJEE VS PUNJAB NATIONAL BANK AND ANR	TUTUN DAS
146	WPA/26543/2024	JAYPAL SINGH VS UNION OF INDIA AND ORS.	PHATICK CHANDRA DAS
147	WPA/28843/2024	SIBENDU BISWAS VS THE SECRETARY REPRESENTING MINISTRY OF EXTGERNAL AFFAIRS AND ORS	SUPRIYA RANJAN SAHA
148	WPA/3329/2025	KUNDAN MISHRA VS THE STATE OF WEST BENGAL AND ORS.	ARGHA BANERJEE
149	WPA/3738/2025	SAJ FOOD PRODUCTS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	NILANJAN BHATTACHARYA
150	WPA/4343/2025	SAJ FOOD PRODUCTS PRIVATE LIMITED VS STATE OF WEST BENGAL AND ORS.	NILANJAN BHATTACHARYA
151	WPA/18429/2025	RAMKRISHNA RAY AND ORS. VS UNION OF INDIA AND ORS.	NANDINI SHARMA
152	WPA/23565/2025	KANHAIYA PRASAD SHAH VS STATE OF WEST BENGAL AND ORS.	BADRUL KARIM
153	WPA/2988/2026	SUPRIYA GANGOPADHYAY VS UNION OF INDIA AND ORS.	BRATATI PRAMANICK



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 551

Fifth Floor

Sesquicentenary Building

SINGLE BENCH (SB)

HON'BLE JUSTICE MD. SHABBAR RASHIDI

AT 2:30 P.M. OR AFTER THE DIVISION BENCH, WHICHEVER IS LATER

FROM 2ND MARCH, 2026 - WHENEVER SITS SINGLY, SHALL TAKE UP - HEARING OF CIVIL REVISIONAL APPLICATIONS AND PETITIONS UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA IRRESPECTIVE OF YEARS INCLUDING APPLICATIONS CONNECTED THERETO;

APPEAL RELATING TO ALL CLAIM CASES INCLUDING APPLICATIONS CONNECTED THERETO IRRESPECTIVE OF YEARS.

HEARING OF WRIT PETITIONS IRRESPECTIVE OF CLASSIFICATIONS AND YEARS INCLUDING APPLICATIONS CONNECTED THERETO.

NOTE:

THIS BENCH WILL AT 2:30 P.M. OR AFTER THE DIVISION BENCH, WHICHEVER IS LATER.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/99438718732?pwd=XrbnmPV8zqj6CG0n0CcdbSa1cs8TL5.1>

HEARING

1	CO/2257/2018	NIRMAL SINGH & ORS. VS B. USHA & ORS.	SAUNAK BHATTACHARYA
IA NO: CAN/2/2018(Old No:CAN/8563/2018)			
2	CO/1640/2019	BANAMALI MONDAL & ORS VS NIREN MONDAL & ORS	LIPIKA CHATTERJEE
IA NO: CAN/1/2019(Old No:CAN/11003/2019)			
3	CO/2441/2019	SHRI SHRI SHIV THAKUR SEBAIT REPT GADADHAR SINGHA ROY & ORS VS SRI SRI SHIVA THAKUR REPT KARTICK CHANDRA SINGHA ROY & ORS	MD. HOSSAIN
4	CO/999/2020	SUNIL KUMAR VS HDFC BANK LTD. & ORS	MONOJIT CHATTERJE
wt5	CO/1107/2020	UMESH KUMAR DANGI VS LAKSHMAN PRASAD AGARWAL & ANR	DEBARATI DAS
wt6	CO/1108/2020	UMESH KUMAR DANGI VS LAKSHMAN PRASAD AGARWAL & ANR	DEBARATI DAS
wt7	CO/1109/2020	GOVINDA RAN SWAMI VS P.M. COLD STORAGE PVT. LTD. & ANR	DEBARATI DAS
8	CO/3178/2022	ARKO PATRA VS PIYA DAS	SOUMO CHAUDHURY
9	CO/3214/2022	CHANDRANI BANIK VS BASUDEB BANIK	IVAN ROY

IA NO: CAN/1/2022, CAN/2/2024

10	CO/3258/2022	DR RAJESH CHATTOPADHAYAY AND ANR VS SAKET PROMOTERS LTD	SOURAV SENGUPTA
11	CO/3301/2022	AMAL KUMAR DAWN VS CHIRANJIT SHIL AND ORS	SARBANANDA SANYAL
12	CO/3303/2022	AMAL KUMAR DAWN VS MUKTA SHIL AND ORS	SARBANANDA SANYAL
13	CO/3305/2022	AMAL KUMAR DAWN VS SWARUP DEY AND ORS	SARBANANDA SANYAL
14	CO/3307/2022	AMAL KUMAR DAWN VS PAMPA DUTTA AND ORS	SARBANANDA SANYAL
15	CO/3112/2023	HAFIZ DEWAN FAKIR VS S.K JAHANGIR AND ORS.	MR. AYAN MITRA

HEARING 1

16	CO/1586/2010	SYED MAHAMUDUL MUSWI & ANR VS D.M.& MAGISTRATE,MALDA & ORS	HIMADRI SEKHAR CHAKRABORTY
17	CO/1703/2010	SUDHIR SAHA & ANR. VS MUKESH GUPTA	SIDDHARTHA LAHIRI
18	CO/741/2011	WEST BENGAL HOUSING BOARD VS WEST BENGAL EMPLOYEES (F&S) CO- OPPARATIVE HOUSING SOCIETY &	SAMRAT SENGUPTA

IA NO: CAN/1/2018(Old No:CAN/7782/2018)

19	CO/1435/2011	NEMAI GURE VS MAHA PRASAD GURE	NIBARAN KR.DAS
20	CO/2164/2011	TAPASI RANA VS ATINDRA NATH SEN & ORS	PRITWISH KR. NAG
21	CO/2165/2011	NARESH KR. DUTTA MUDI & ORS VS MADAN DAS & ORS	AMAR KR. SINHA

IA NO: CAN/2/2023

HEARING 2

22	WPA/2902/2016	SAHELA BEGUM & ORS VS STATE OF WEST BENGAL & ORS	MD AHSANUZZAMAN
IA NO: CAN/4/2021			
23	WPA/7735/2020 [CAN not found]	SUDARSAN CHAUDHURI VS STATE OF WEST BENGAL AND ORS.	MD AHSANUZZAMAN
IA NO: CAN/1/2024			
24	WPA/6099/2021 [P I+ OS]	KORBAN ALI KHAN VS STATE OF WEST BENGAL AND ORS.	TANUJA BASAK
25	WPA/22037/2022	SK.ABU BAKKAR VS STATE OF WEST BENGAL AND ORS.	KAZI SAJJAD ALAM
26	WPA/24564/2024 [08.06.2026]	SARAF AGENCIES PRIVATE LIMITED VS THE ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE KOLKATA AND ORS	ELINA DEY
27	WPA/24770/2024	MUKUL KUMAR CHAUDHURY VS THE CHAIRMAN, COAL INDIA LIMITED AND ORS.	
28	WPA/25083/2024 [08.06.2026]	AMIGO COMMERCIAL PRIVATE LIMITED VS THE COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 1(3), KOLKATA AND ORS	ELINA DEY
29	WPA/25369/2024 [19.06.2026]	PAWAN KUMAR SHARMA VS UNION OF INDIA AND ORS.	SHIWANI SHAW

30	WPA/25382/2024 [19.06.2026]	SOUMIK DUTTA VS THE UCO BANK AND ORS.	SOBHAN MAJUMDER
31	WPA/25420/2024	DR. SHYAM SUNDAR DEY VS THE STATE OF WEST BENGAL AND ORS.	SAGNIK ROY CHOWDHURY
32	WPA/25445/2024	CALCUTTA INSTITUTE OF ENGINEERING AND MANAGEMENT AND ANR VS STATE OF WEST BENGAL AND ORS.	DIPTESH GHORAI
IA NO: CAN/1/2024			
33	WPA/25462/2024	KOLBAR MERCANTILE PRIVATE LIMITED VS THE INCOME TAX OFFICER, WARD 10(2), KOLKATA AND ORS	ALISHA DAS
34	WPA/25522/2024	AMIT DAS AND ORS. VS STATE OF WEST BENGAL AND ORS.	SANDIP ROY
35	WPA/15191/2025	SANNO DEVI VS THE UNION OF INDIA AND ORS.	MD. RAZIUDDIN



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 34
Second Floor
Centenary Building
SINGLE BENCH (SB-XXI)

HON'BLE JUSTICE CHAITALI CHATTERJEE (DAS)

(THIS BENCH WILL NOT SIT ON 21.05.2026)

FROM 20TH APRIL, 2026 -

1. MATTERS RELATING TO SECTION 407 OF CODE OF CRIMINAL PROCEDURE, 1973
CORRESPONDING TO SECTION 447 OF BHARATIYA NAGARIK SURAKSHA SANHITA, 2023;
2. ADMISSION AND HEARING OF CRIMINAL APPEAL INCLUDING APPLICATION RELATING TO SUSPENSION
OF SENTENCE AND OTHER APPLICATIONS CONNECTED THERETO (UPTO 2020);
3. ADMISSION AND HEARING OF ALL CRIMINAL REVISIONAL APPLICATION INCLUDING APPLICATIONS
CONNECTED THERETO (FROM 2016 TO 2024).
4. CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT
OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE
DUE TO DEATH, RETIREMENT, TRANSFER/ELEVATION [FROM 2001 TO 2005].

AND

ON 18TH MAY, 2026, 20TH MAY, 2026 AND 22ND MAY 2026 - SHALL SIT SINGLY TO TAKE UP THE MATTERS FROM
THE LIST AND DETERMINATION OF HER LADYSHIP AS PER THE CONVENIENCE OF HER LADYSHIP.

NOTE :

(1) ON EVERY MONDAY, TUESDAY AND FRIDAY MATTERS RELATED TO THE ADMISSION AND HEARING OF ALL CRIMINAL
REVISIONAL APPLICATIONS INCLUDING APPLICATIONS CONNECTED THERETO (FROM 2016 TO 2024) WILL BE TAKEN UP.

(2) ON EVERY WEDNESDAY & THURSDAY HEARING OF OLD CRIMINAL APPEALS (UPTO 2020) WILL BE TAKEN UP
TILL 3.30 P.M. THEREAFTER ASSIGNED MATTERS WILL BE TAKEN UP.

*** MENTIONING WILL BE ALLOWED AT 10.30 A.M. ON EACH DAY ONLY UPON NOTICE TO THE OTHER SIDE(S).

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/98330888496?pwd=sxNqcv9toDI0OYp9YMVOKCfvHbb2gb.1>

FOR JUDGMENT

1	CRA/674/2014	MADHAI GHOSH@SAMIR GHOSH VS STATE OF WEST BENGAL	ARINDAM BANDYOPADHYAY	SUJATA DAS
2	CRR/4808/2022	REETU MUKHERJEE VS STATE OF WEST BENGAL AND ANR	KAMALESH CHANDRA SAHA	SUMAN DE / SANA NAAZ
3	CRR/586/2023	KRISHNAPADA DASH VS STATE OF WEST BENGAL AND ANR	AKASH DUTA	IMRAN ALI, SANA NAAZ
IA NO: CRAN/7/2025				
4	CRR/1644/2023	DILIP DAS VS STATE OF WEST BENGAL AND ORS.	RANAJIT CHOWDHURY	
IA NO: CRAN/3/2025				

5	CRR/2974/2023	BIJAY CHANDRA DAS @ BIJOY CHANDRA DAS VS STATE OF WEST BENGAL AND ORS.	RUPSA SREEMANI	DEBABRATA CHATTERJEE, PURNIMA GHOSH

IA NO: CRAN/4/2026

TO BE MENTIONED

6	CRR/1465/2018	PARTHA SARATHI GUHA VS SMT SUPRIYA GUHA NEE GHOSE & ANR	D MAHATA	

IA NO: CRAN/1/2026

7	CRR/4573/2023	BIDISHA MUKHERJEE @ SANYAL VS STATE OF WEST BENGAL	TANNISTHA BANDYOPADHYAY	PROVASH BHATTACHARYA, AFREEN BEGUM

IA NO: CRAN/3/2025

8	CRR/281/2024	ASHOK AGARWAL @ ASHOK KUMAR AGARWAL VS STATE OF WEST BENGAL AND ORS.	BISWAJIT MANNA	

IA NO: CRAN/1/2024, CRAN/2/2025

wt9	CRR/288/2024	ASHOK AGARWAL @ ASHOK KUMAR AGARWAL VS STATE OF WEST BENGAL AND ORS.	BISWAJIT MANNA	

IA NO: CRAN/1/2024

IA NO: CRAN/1/2024

10	CRR/430/2024	VIKAS BHASIN @ VIKASH BHASIN VS STATE OF WEST BENGAL AND ANR	MALABIKA ROY DEY	

IA NO: CRAN/1/2026

11	CRR/2994/2024	ANSHU SINGH VS VIKAS BHASIN AND ANR	AFREEN BEGUM	

IA NO: CRAN/1/2026

FOR ORDERS

12	CRA/398/2018	SMT RUMA DAS VS STATE OF WEST BENGAL & ORS	K BHATTACHARYA	

IA NO: CRAN/1/2026

13	CRR/269/2023	GURU DAS ROY CHOWDHURY VS PRADIP KUMAR NAYAK	RUPSA SREEMANI	

IA NO: CRAN/3/2024, CRAN/6/2025

14	CRR/4630/2023	RELIANCE COMMERCIAL FINANCE LIMITED VS STATE OF WEST BENGAL AND ANR	ABHISHEK DEY	

IA NO: CRAN/1/2024

15	CO/1113/2026	MAYA SARKAR ALIAS MITA SARKAR VS SAMIR SARKAR	MRINMOY CHATTERJEE	

16	CO/1157/2026	SAMIR SARKAR VS MAYA SARKAR @ MITA SARKAR	RAJDEEP BHATTACHARYA	

APPLICATION

17	CRR/190/2016	ABHISHAKE RUNGTA & ANR. VS STATE OF WEST BENGAL & ANR.	BISWAJIT KUMAR	

IA NO: CRAN/8/2026

18	CRR/135/2022	SANTOSH KUMAR SINGH@SANTOSH SINGH VS STATE OF WEST BENGAL AND ANR	RISHAV KUMAR THAKUR	JOYDEEP ROY, BIKRAM MITRA

IA NO: CRAN/7/2026

19	CRR/3517/2022	SANTOSH KUMAR SINGH @ SANTOSH SINGH VS STATE OF WEST BENGAL AND ANR	JONAKI SAHA	DEBASISH ROY / FARIA HOSSAIN / ANAND KESHARI

IA NO: CRAN/4/2026

20	CRR/1687/2024	ANINDITA DASGUPTA AND ANOTHER VS PRITHWIJEET SETH AND ANOTHER	PRIYAKSHI BANERJEE	

IA NO: CRAN/1/2026, CRAN/2/2026

21	CRR/2796/2024	SHUBHAM SURANA VS STATE OF WEST BENGAL AND ANR	KUNAL SARAOGI	
	IA NO: CRAN/1/2024			
22	CRR/4823/2024	HDB FINANCIAL SERVICES LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ORS.	SAYAK RANJAN GANGULY	
	IA NO: CRAN/2/2025, CRAN/5/2026			
23	CRR/81/2026	SHAMIT BHATTACHRYA VS MADHURA BHATTACHARYA	SUDARSHANA SRIVASTAVA	
	IA NO: CRAN/1/2026			
EXTENSION OF INTERIM ORDER				
24	CRR/4125/2016	SAURAV GHISING & ANR VS na	PRITAM ROY	DEBASISH ROY, SARYATI DUTTA, DIPANKAR PRAMANIK
	IA NO: CRAN/1/2022, CRAN/5/2026			
25	CRR/1606/2021	DIBAKAR JANA VS STATE OF WEST BENGAL AND ANR	SHAKTI HALDER	RUDRADIPTA NANDY, SONALI DAS
	IA NO: CRAN/4/2025, CRAN/6/2026			
26	CRR/4127/2022	SANKARI MAJUMDER AND OTHERS VS PUTUL SHIL	AMAL KUMAR BANERHEE	
	IA NO: CRAN/2/2025			
27	CRR/523/2023	ADITI BAGCHI VS STATE OF WEST BENGAL AND ANR	VISHWARUP ACHARYA	BITASOK BANERJEE / PRAKASH MISHRA
	IA NO: CRAN/8/2026			
28	CRR/1473/2023	SUBRATA BARIK VS STATE OF WEST BENGAL AND ORS.	BALAJI CHAKRABORTY	ANTARIKHYA BASU, MADHUMITA BASAK
	IA NO: CRAN/1/2023, CRAN/4/2024, CRAN/8/2026			
29	CRR/3959/2023	ARUN KUMAR TANTIA VS THE STATE OF WEST BENGAL AND ANR	SONIA MUKHERJEE	DEBASISH ROY, ARINDAM SEN, ARUP SARKAR
	IA NO: CRAN/7/2026			
30	CRR/4694/2023	UTTAM MALLICK AND ORS. VS SOUMEN SINHA	MALLIKA MANNA	
	IA NO: CRAN/6/2026			
31	CRR/4714/2023	GADADHAR MUKHERJEE AND OTHERS VS PUSHPITA BANERJEE	PALASH BEPARI	
	IA NO: CRAN/1/2024, CRAN/2/2024			
32	CRR/4770/2023	BRITANNIA INDUSTRIES LIMITED AND OTHERS VS M/S PASPA DISTRIBUTORS PVT LTD	MINAL PALANA	
	IA NO: CRAN/7/2026			
33	CRR/4797/2023	ULTRAFINE MINERAL ADMIXTURES PRIVATE LIMITED VS KRISHNA WAX PRIVATE LIMITED	BALAJI CHAKRABARTY	
	IA NO: CRAN/6/2026			
34	CRR/18/2024	BIBHAS RANJAN SARKAR AND ORS. VS INSPECTOR OF POLICE, CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH	SUMAN MAJUMDER	
	IA NO: CRAN/1/2024			
wt35	CRR/252/2024	KANAIDAS CHAUDHURI AND ORS. VS INSPECTOR OF POLICE, CENTRAL BUREAU OF INVESTIGATION ANTI CORRUPTION BRANCH	SUMAN MAJUMDER	
	IA NO: CRAN/1/2024			
	IA NO: CRAN/1/2024			

36	CRR/970/2024	SUMIT RANJAN ROY AND ANR. VS STATE OF WEST BENGAL AND ANR	DIGANTA DAS	SAIBAL BAPULI / SUJATA DAS
IA NO: CRAN/8/2026				
37	CRR/1855/2024	RAGHUNATH MAITY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SANDIP GHOSH	DEBASISH ROY, ARIJIT GANGULY, TRINA MITRA
IA NO: CRAN/8/2026				
38	CRR/2237/2024	DEBI PRASAD PATRA AND OTHERS VS STATE OF WEST BENGAL AND ANR	BRATIN KUMAR DEY	
IA NO: CRAN/8/2026				
39	CRR/2447/2024	SANTANU @ SHANTANU GHOSH AND OTHERS VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	SAIBAL BAPULI, SOURAT NANDY
IA NO: CRAN/2/2024, CRAN/3/2025				
40	CRR/2457/2024	NITA MAZUMDAR AND ORS. VS STATE OF WEST BENGAL AND ANR	SOURYADEEP GHOSH	BIBASWAN BHATTACHARYA, KAUSTAV BANERJEE
IA NO: CRAN/7/2026				
41	CRR/2523/2024	M/S NEM CON PRIME INTERNATIONAL PRIVATE LIMITED AND OTHERS VS DEEPAK SARAF	SAURAV BASU	
IA NO: CRAN/2/2026				
42	CRR/2826/2024	ADHIR KUMAR MANDAL@ ADHIR MONDAL VS STATE OF WEST BENGAL AND ANR	BISWAJIT SARKAR	DEBASISH ROY, RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/7/2026				
43	CRR/2827/2024	ALOK KUMAR DWIVEDI VS STATE OF WEST BENGAL AND ANR	BISWAJIT MAL	RUDRADIPTA NANDY, SANJANA SAHA
IA NO: CRAN/1/2025, CRAN/2/2025, CRAN/3/2026				
44	CRR/3209/2024	DEBASHIS SARKAR AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARANYA SAHA	DEBASISH ROY / RUDRADIPTA NANDY / SANJANA SAHA
IA NO: CRAN/6/2025, CRAN/7/2026				
45	CRR/3384/2024	ASHIS KUMAR ROY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	ARANYA SAHA	DEBASISH ROY / RUDRADIPTA NANDY / SANJANA SAHA
IA NO: CRAN/6/2025, CRAN/7/2026				
46	CRR/3551/2024	PRIYABRATA ROY VS STATE OF WEST BENGAL AND ANR	ARANYA SAHA	DEBASISH ROY / RUDRADIPTA NANDY / SANJANA SAHA
IA NO: CRAN/6/2025, CRAN/7/2026				
47	CRR/3634/2024	RAMACHANDRAN VASUDEVAN VS STATE OF WEST BENGAL AND ANR	ANURADHA PODDAR	
IA NO: CRAN/5/2025, CRAN/7/2026				
48	CRR/3835/2024	MANISHI MOHAN MAITY VS STATE OF WEST BENGAL AND ANR	S. P. PAHARI	DEBASISH ROY, SREYASHEE BISWAS, TRISHA RAKSHIT
IA NO: CRAN/6/2026				
49	CRR/4136/2024	RAMKISHORE BANSAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	MUSKAN AGARWAL	
IA NO: CRAN/6/2026				
50	CRR/4217/2024	KAUSTOV BHATTACHARYA VS STATE OF WEST BENGAL AND ANR	TANIMA BISWAS	DEBASISH ROY, ANTARIKHYA BASU, MADHUMITA BASAK
IA NO: CRAN/3/2026				
51	CRR/4612/2024	SUVADEEP PAUL AND ORS. VS STATE OF WEST BENGAL AND ANR	ARPITA DE	ARIJIT GANGULY, RAJASHREE THA
IA NO: CRAN/2/2025				

52	CRR/4784/2024	M/S VEERAM SECURITIES LIMITED AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBAYAN GHOSH	DEBASISH ROY, SARYATI DUTTA, NAHID AHMED
IA NO: CRAN/6/2026				
53	CRR/4913/2024	AMIT PODDAR VS RITU PODDAR NEE KANORIA	SHOUNAK MONDAL	
IA NO: CRAN/4/2026				
54	CRR/4914/2024	ADITYA PODDAR AND ANOTHER VS RITU PODDAR NEE KANORIA	SHOUNAK MONDAL	
IA NO: CRAN/4/2026				
55	CRR/5237/2024	MD. SHAHIDULLAH @ JADU VS STATE OF WEST BENGAL AND ANR	RAFIKUL ISLAM SARDAR	PRASUN KUMAR DUTTA / SANJIDA SULTANA
IA NO: CRAN/1/2026				
56	CRR/5243/2024	MAHENDRABHAI RAMNIKLAL SHAH AND OTHERS VS STATE OF WEST BENGAL AND ANR	DEBAYAN GHOSH	DEBASISH ROY, SARYATI DUTTA, NAHID AHMED
IA NO: CRAN/6/2026				
<u>ASSIGNED MATTERS</u>				
57	CRR/1011/2018	SAMIRAN NANDI @ SAMIRAN NANDY VS STATE OF WEST BENGAL AND ORS	S NANDU IN PERSON	M SUR / M MAHATA
58	CRR/4510/2022	ANANYA @ANANNA SEN VS STATE OF WEST BENGAL AND ANR	RUPSA SREEMANI	SREYASHI BISWAS, RITA DUTTA
wt59	CRR/1312/2025	SAYAN DEY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	PAYEL SHOME	SUMAN DE, MD YEASER AMMAR ISMAIL
60	CRR/2705/2023	SNEHASISH BOSE VS STATE OF WEST BENGAL AND ANR	AMITABHA GHOSH	
61	CRR/497/2025	CHIRANJIB BISWAS VS STATE OF WEST BENGAL AND ANR	PAPIYA CHATTOPADHYAY	
IA NO: CRAN/1/2025				
62	CRR/1227/2025	JAYANTA SINGH @ JAYANT SINGH @ JAIN AND ORS. VS STATE OF WEST BENGAL	BIKRAM MITRA	DEBASISH ROY, RUDRADIPTA NANDY
63	CRR/1100/2026	SAYANTANI DHANG VS THE STATE OF WEST BENGAL AND ORS.	PRAMITA BANERJEE	
64	CRR/1101/2026	SAYANTANI DHANG VS THE STATE OF WEST BENGAL AND ORS.	PRAMITA BANERJEE	
65	CRR/1102/2026	ASHIM DHANG AND OTHERS VS THE STATE OF WEST BENGAL AND ANR	PRAMITA BANERJEE	
<u>TRANSFER MATTERS</u>				
(U/S.407 CR.P.C. & U/S. 447 OF BNSS)				
66	CRR/1901/2024	DEEPEET SEN VS STATE OF WEST BENGAL AND ANR	SHIBAJI KUMAR DAS	PRASAUN KR DUTTA, JONAKI SAHA
67	CRR/1902/2024	DEEPEET SEN VS PAROMITA DASGUPTA	SHIBAJI KUMAR DAS	
68	CRR/1753/2026	RAMKRISHNA NAI VS STATE OF WEST BENGAL AND ANR	ANURAN SAMANTA	
69	CRR/1961/2026	RUKSANA KHATUN @ SAMPA VS STATE OF WEST BENGAL	ADITYA TIWARI	
70	CRR/2025/2026	CHANDRIKA MONDAL VS STATE OF WEST BENGAL AND ORS.	AMAL KUMAR DUTTA	

71	CRR/2047/2026	AYESHA ALI ANHA AND OTHERS VS ABDUR RAKIB SHAH	CHANDANA GHOSH	
<u>FOR FURTHER HEARING</u>				
72	CRA/302/2013	DANESH SK VS STATE OF WEST BENGAL	AMANUL ISLAM	
73	CRA/18/2015	KISHORI BALA & ORS VS STATE OF WEST BENGAL	A K ADHYA	
74	CRA/201/2015	SOURAV SIL VS STATE OF WEST BENGAL	BISWAJIT MANNA	
75	CRR/3430/2018	RADHASHYAM BANERJEE & ORS VS STATE OF WEST BENGAL AND ANR	K GHOSH	D BASU
76	CRR/2301/2021	RAMESH CHAND SINGH ORS VS STATE OF WEST BENGAL AND ANR	SAGNIK MUKHERJEE	ANASUYA SINHA / PINAK KUMAR MITRA
IA NO: CRAN/7/2022, CRAN/8/2023				
77	CRR/2688/2021	M/S LAKE DISTRICT RESIDENTS WELFARE ASSOCIATION AND ORS VS M/S SANSUM INFOTECH	PROSENJIT MANNA	
IA NO: CRAN/3/2022				
78	CRR/446/2022	M/S J. R. CREATIONS ADVERTISERS PVT LTD AND ORS VS M/S R. P. TECHVISION INDIA PVT LTD	SONIA MUKHERJEE	
IA NO: CRAN/20/2026				
79	CO/1616/2022 [11.30 P.M.]	DR. RAJASHREE RAY BANDYOPADHYAY VS DR. PARTHA SARATHI ROY	MADHURIMA DAS	
IA NO: CAN/5/2025				
wt80	CO/1920/2022	DR. PARTH SARATHI RAY VS DR. RAJASHREE RAY	R.L. MITRA	
wt81	CO/1921/2022	DR. PARTHA SARATHI RAY VS DR. RAJASHREE RAY	R.L. MITRA	
wt82	CO/2316/2022	DR RAJASHREE RAY BANDYOPADHYAY VS PARTHA SARATHI ROY	MADHURIMA DAS	
83	CRR/2177/2022	MS COLLIERS INTERNATIONAL INDIA PROPERTY SERVICE PVT LTD AND ANR VS STATE OF WEST BENGAL AND ANR	SOMPURNA CHATTERJEE	RUDRADIPTA NANDY, SANJANA SAHA
84	CRR/2667/2022	R K PANDEY AND ANOTHER VS STATE OF WEST BENGAL AND ANR	GAGANJYOT SINGH	DEBASISH ROY , ANASUYA SINHA , JOAKI SAHA
85	CRR/3360/2022	ABHIJIT HALDER VS CENTRAL BUREAU OF INVESTIGATION AND ANR	RADHIKA AGARWAL	
IA NO: CRAN/14/2026				
86	CRR/3361/2022	ABHIJIT HALDER VS CENTRAL BUREAU OF INVESTIGATION AND ANR	RADHIKA AGARWAL	
IA NO: CRAN/14/2026				
87	CRR/3615/2022	NIKHIL RUIA VS STATE OF WEST BENGAL AND ANR	SUBHANKAR DAS	
88	CRR/1619/2023	RAJAT MAITY VS STATE OF WEST BENGAL AND ANR	SACHIT TALUKDAR	RUDRADIPTA NANDY, SARYATI DUTTA
IA NO: CRAN/2/2023, CRAN/9/2026				

wt89	CRR/1620/2023	RAJAT MAITY VS STATE OF WEST BENGAL AND ANR	SACHIT TALUKDAR	RUDRADIPTA NANDY, SARYATI DUTTA
IA NO: CRAN/2/2023, CRAN/9/2026				
IA NO: CRAN/2/2023, CRAN/9/2026				
90	CRR/2431/2023	RAMBILASH CHAUBEY AND OTHERS VS STATE OF WEST BENGAL AND ANR	SANGKRITO ROY CHAUDHURI	DEBASISH ROY, ARIJIT GANGULY, Koushik KUNDU
91	CRR/2500/2023	SUSMITA BHOWAL AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SONIA MUKHERJEE	
IA NO: CRAN/8/2025, CRAN/9/2025, CRAN/10/2026				
92	CRR/3679/2023	KRISHNA KUMAR TIWARY VS STATE OF WEST BENGAL AND ANR	SANNIDHYA DATTA	PARTHA PRATIM DAS / MANASHI ROY
IA NO: CRAN/4/2024, CRAN/9/2026				
93	CRR/4424/2023	LEE YAO KIAN AND ORS VS STATE OF WEST BENGAL AND ANR	ABHISHEK MUKHERJEE	JOYDEEP ROY, DATTATREYA DUTTA
wt94	CRR/4433/2023	LEE YAO KIAN AND ORS VS STATE OF WEST BENGAL AND ANR	ABHISHE MUKHERJEE	
IA NO: CRAN/1/2024				
IA NO: CRAN/1/2024				
<u>FOR HEARING</u>				
95	SA/714/1975	SRI SATYENDRA NARAYAN AGARWAL &ORS. VS BALIKA SHIKSHA ARISHAD &ORS.	MR.S.K. MALLICK	
IA NO: CAN/1/2019(Old No:CAN/3771/2019), CAN/2/2019(Old No:CAN/3776/2019)				
96	CRA/172/1997	RAM ASHISH TIWARY & ORS VS THE STATE OF WEST BENGAL	MD.ASHRAF ALI	SREYASHEE BISWAS, SOUMA BASU ROY
97	CRR/2954/2017	DIRECTOR ZOOLOGICAL GARDEN ALIPORE VS UNION OF INDIA & ORS.	SREYASHEE BISWAS	
IA NO: CRAN/1/2017(Old No:CRAN/4806/2017)				
wt98	CRR/2956/2017	THE DIRECTOR ZOOLOGICAL GARDEN ALIPORE KOLKATA VS UNION OF INDIA & ORS	S BISWAS	
IA NO: CRAN/1/2017(Old No:CRAN/4805/2017)				
IA NO: CRAN/1/2017(Old No:CRAN/4805/2017)				
99	CRR/700/2023	HAIER APPLIANCES INDIA PRIVATE LIMITED VS GANESH DEVCON PRIVATE LIMITED	AYUSH JAIN	
IA NO: CRAN/10/2025				
100	CRR/2375/2024	SARITA KUMARI AND ANOTHER VS STATE OF WEST BENGAL AND ANR	SAYAN MUKHERJEE	
IA NO: CRAN/1/2025				
101	CRR/617/2026	UTTAM KUMAR DHAR VS TINKU DHAR MONDAL	DEBLINA DE	
<u>CONTESTED APPLICATION</u>				
102	CRR/3539/2016	ASHISH KR. BAJORIA VS STATE OF WEST BENGAL & ANR.	RAJSHREE KAJARIA	
IA NO: CRAN/6/2019(Old No:CRAN/3050/2019)				
103	CRR/3890/2016	TAPAN CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	GOBINDA CHANDRA BAIDYA	JOYDEEP ROY / DIPANKAR MAHATA
104	CRR/1/2017	SOUMIT BISWAS & ORS VS STATE OF WEST BENGAL AND ANR	A BHATTACHARYYA	DEBASISH ROY, SARYATI DUTTA, RAHUL GANGULY
IA NO: CRAN/4/2025				

105	CRR/587/2017	BALLY JUTA CO LTD & ORS. VS PARTHA BISWAS	P KR SARAWAGI	
IA NO: CRAN/7/2018(Old No:CRAN/1754/2018), CRAN/9/2023				
106	CRR/2600/2017	RAJIVE KAUL @ RAJIV KAUL VS SERIOUS FRAUD INVESTIGATION OFFICE	R.L. AUDDY	
IA NO: CRAN/5/2021, CRAN/6/2022, CRAN/8/2022, CRAN/9/2023, CRAN/10/2023, CRAN/11/2023, CRAN/12/2023, CRAN/13/2023, CRAN/15/2026				
107	CRR/2900/2017	SWAPAN KR SAHOO & ORS VS STATE OF WEST BENGAL & ANR	V RAJA RAO	
108	CRR/3351/2017	RADHANATH BHATTACHARJEE & ANR VS STATE OF WEST BENGAL amp ANR	A BASU	ANASUYA SINHA, SUBHASREE PATEL
109	CRR/2924/2018	UDAY PRATAP SINGH VS PRIYANKA DHAR	S BASU	
IA NO: CRAN/5/2020(Old No:CRAN/1251/2020)				
110	CRR/3386/2018	SHRAWAN KUMAR TODI & ORS VS STATE OF WEST BENGAL & ANR	UJJAINI CHATTERJEE	
IA NO: CRAN/3/2019(Old No:CRAN/1092/2019), CRAN/8/2021				
111	CRR/3285/2019	MAHESH KARNANI VS STATE OF WEST BENGAL AND ANR	SUNITA KAR	SREYASHI BISWAS, PURNIMA GHOSH
IA NO: CRAN/11/2025				
112	CRR/1962/2021	MD. MIJANUR HOSSAIN VS STATE OF WEST BENGAL AND ANR.	SHASHANKA SHEKHAR SAHA	AVISHEK SINHA
113	CRR/2215/2021	SANJANA GUPTA VS IBSON SHAHAND ANOTHER	ANIRUDDHA BHATTACHARYYA	
114	CRR/671/2022	SNEHANGSU JANA VS STATE OF WEST BENGAL AND ANR	MANIK LAL PODDAR	ANAND KESHRI,KANCHAN ROY
115	CRR/1103/2022	PRABHUDARAN K G VS STATE OF WEST BENGAL AND ANR	SOURAV MONDAL	RANABIR ROY CHOWDHURY, MAINAK GUPTA
IA NO: CRAN/8/2026				
116	CRR/1424/2022	AMRAKUNJA FLAT OWNERS ASSOCIATION VS STATE OF WEST BENGAL AND ORS.	PARVEJ ANAM	R ROYCHOWDHURY / S CHAKRABORTY
IA NO: CRAN/5/2026				
117	CRR/2948/2022	CENTRAL BUREAU OF INVESTIGATION VS RABINDRANATH SINHA	Anirban Mitra	
IA NO: CRAN/1/2023				
118	CRR/3169/2022	ARUP GHOSH VS STATE OF WEST BENGAL AND ANR	KOUSTAV MUKHERJEE	ANOWAR HOSSAIN,RAJASHEE TAH
119	CRR/3314/2022	SHRABANTI SAHA @ SRABANTI SAHA VS STATE OF WEST BENGAL AND ANR	AVISHAK CHAKRABORTY	RUDRADIPTA NANDY, CHANDREYI DUTTA
IA NO: CRAN/6/2026				
120	CRR/3668/2022	RAGHUNATH PRASAD VS STATE OF WEST BENGAL AND ANR	KUNAL GANGULY	SANJAY BARDHAN, RATNA GHOSH
121	CRR/3870/2022	MD SAMSUL ISLAM VS STATE OF WEST BENGAL AND ANR	PARVEZ HOSSAIN	ARIJIT GANGULY, NAJUML TOUHID
IA NO: CRAN/9/2026				
122	CRR/4103/2022	SUKUMAR GORAI VS STATE OF WEST BENGAL	AFREEN BEGUM	F HOSSAIN / A KESHARI
IA NO: CRAN/1/2022				
123	CRR/17/2023	ADITYA BAHL AND ANR VS THE STATE OF WEST BENGAL AND ANR	DEBANJAN GHOSH	SUMAN DE, BITASOK BANERJEE

124	CRR/40/2023	FIROJA HEALTH CARE TRUST VS STATE OF WEST BENGAL AND ANR	SUPRIYO MAHAJAN	RUDRADIPTA NANDY / SONALI DAS
125	CRR/146/2023	POULAMI TARAFDAR (SAHA) VS DIBESH SAHA	SAIBAL MONDAL	
126	CRR/1743/2023	D RAVI @ RAVI D AND OTHERS VS SOBHA BARAI	MADHUMITA BASAK	
IA NO: CRAN/3/2025				
127	CRR/1817/2023	ARINDAM BHATTACHARYA VS NIBEDITA BHATTACHARYA	SUMAN MAJUMDER	
128	CRR/2109/2023	MANABENDRA CHANDRA LAHIRI AND OTHERS VS STATE OF WEST BENGAL AND ANR	ABHISHEK KABIR	
IA NO: CRAN/1/2023				
129	CRR/4909/2023	SUTIRTHA PAL AND ANR. VS STATE OF WEST BENGAL AND ANR	DEBADRITA MONDAL	RITUPARNA GHOSH / SNIGDHA SAHA
130	CRR/321/2024	SADANANDA SADHUKHAN AND ANOTHER VS STATE OF WEST BENGAL AND ANR	DEBADRITA MONDAL	DEBASISH ROY, RITUPARNA GHOSH, SURUCHI SAHA
IA NO: CRAN/4/2024, CRAN/9/2026				
131	CRR/1463/2026	DEBASIS MAITY AND OTHERS VS SIMA MAITY	PINAKI RANJAN MITRA	

(THEREAFTER, ITEM NO.6 ONWARDS EXCEPTING THOSE MATTERS IN WHICH ORDERS HAS BEEN PASSED BY THE HON'BLE COURT FROM THE COMBINED MONTHLY LIST DATED 04.05.2026 WILL BE CALLED ON SERIALY.)



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 10

First Floor

Main Building

SINGLE BENCH (SB - XXII)

AT 10:30 AM

HON'BLE JUSTICE SMITA DAS DE

FROM 20TH APRIL, 2026 - MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO REVENUE AND TAX LAWS (EXCLUDING LAND REVENUE) UNDER GROUP - IV INCLUDING APPLICATIONS CONNECTED THERETO;

MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO REGULATION OF INDUSTRIES & ESSENTIAL COMMODITIES & VARIOUS CENTRAL ORDERS UNDER GROUP VIII AND APPLICATIONS CONNECTED THERETO.

1) LD. ADVOCATES ARE REQUESTED TO SUBMIT NOTES OF ARGUMENT AT THE TIME OF HEARING.

2) MENTIONING WILL BE ALLOWED ONLY ON WEDNESDAY BEFORE RISING OF THE COURT ONLY UPON NOTICE TO THE OTHER SIDE(S). RELEVANT 'GROUP' MUST BE MENTIONED IN THE MENTION SLIP(S).

3) ON MONDAY & WEDNESDAY : (GR-VIII) MATTERS WILL BE TAKEN UP FIRST. AFTER THAT, IF TIME PERMITS, GR-IV, NEW MOTION MATTERS MAY BE TAKEN UP IN THE FIRST HALF.

4) ON TUESDAY & THURSDAY : MOTION (GR-IV) MATTERS WILL BE TAKEN UP SERIALY IN THE FIRST HALF.

5) ON FRIDAY: MATTERS WILL BE TAKEN UP SERIALY, AFTER EXHAUSTION OF O.S. LIST, IF ANY.

VC LINK: <https://calcuttahighcourt.gov-in.zoom.us/j/99372428359?pwd=LR01d0odtQe6pgOQa6REO66IFqP9Th.1>

TO BE MENTIONED

1	WPA/2664/2024 (FOR CORRECTION)	PINTU SINHA VS SUPERINTENDENT OF CENTRAL TAX, SHIBPUR DIV. HOWRAH, CGST AND CENTRAL EXCISE COMMIS. AND ORS.	SWAPNESH MALLIK
2	WPA/5523/2026 (FOR CORRECTION)	DEV FUEL CENTER AND ANR VS INDIAN OIL CORPORATION LIMITED AND ORS	JOYJEEV MEDHI
3	WPA/6010/2026	MEGHNATH KAPRI VS STATE OF WEST BENGAL AND ORS.	RAJASHREE BHOWMICK
4	WPA/6012/2026	MEGHNATH KAPRI VS STATE OF WEST BENGAL AND ORS.	RAJASHREE BHOWMICK
5	WPA/6016/2026	MEGHNATH KAPRI VS STATE OF WEST BENGAL AND ORS.	RAJASHREE BHOWMICK
6	WPA/6019/2026	MEGHNATH KAPRI VS THE STATE OF WEST BENGAL SERVICE THROUGH THE PRINCIPAL SECRETARY	RAJASHREE BHOWMICK

FOR ORDERS

7	WPA/19538/2025	PINNACLE ENTERPRISES PRIVATE LIMITED AND ANR VS THE UNION OF INDIA AND ORS.	SHIWANI SHAW

EXTENSION OF INTERIM ORDER

8	WPA/10572/2025	KNC AGRO LIMITED VS ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 4(1), KOLKATA AND ANR.	SOUMEN CHATTERJEE
9	WPA/23979/2025	RAJESH KUMAR JAISWAL VS STATE OF WEST BENGAL AND ORS.	SUVRANIL SAHA
IA NO: CAN/1/2025			
10	WPA/28288/2025	R.A.A. ARSALAN ENTERPRISE PVT. LTD. AND ANR. VS SUPERINTENDENT CGST AND CX(TAR), PARK STREET DIV., KOL. SOUTH COMMISSIONERATE AND ORS.	SIMRIN HUSSAIN

NEW MOTION 1

(GR-IV)

11	WPA/10050/2026	AARTI HIGHRISE PRIVATE LIMITED VS THE JOINT COMMISSIONER OF INCOME TAX AND ORS	RUPOMITA GHOSH
wt12	WPA/10051/2026	ARATI HIGHRISE PRIVATE LIMITED VS THE JOINT COMMISSIONER OF INCOME TAX AND ORS	RUPOMITA GHOSH
wt13	WPA/10084/2026	SHIVAM DEALCOM PRIVATE LIMITED VS THE JOINT COMMISSIONER OF INCOME TAX AND ORS	ALISHA DAS
wt14	WPA/10086/2026	ABHILASHA HEIGHTS PRIVATE LIMITED VS THE JOINT COMMISSIONER OC INCOE TAX AND ORS	ALISHA DAS



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 24

First Floor

Main Building

SINGLE BENCH (SB - XXIII)

AT 10:30 AM

HON'BLE JUSTICE REETOBROTO KUMAR MITRA

FROM 2ND MARCH, 2026 :- MATTERS (MOTION & HEARING) UNDER ARTICLE 226 OF THE CONSTITUTION OF INDIA RELATING TO SECONDARY, HIGHER SECONDARY EDUCATION, COLLEGE AND UNIVERSITY UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO AND OTHER EDUCATIONAL MATTERS WHICH ARE NOT ASSIGNED TO ANY OTHER BENCH(S) UNDER GROUP-II INCLUDING SERVICES AND APPLICATIONS CONNECTED THERETO;

CONTEMPT AND REVIEW MATTERS INCLUDING APPLICATIONS CONNECTED THERETO, ARISEN OUT OF THE JUDGMENTS AND ORDERS PASSED BY THE HON'BLE SINGLE JUDGES, WHO ARE NOT AVAILABLE DUE TO DEATH, RETIREMENT, TRANSFER / ELEVATION [2021 ONWARDS].

AND

FROM 7TH. AUGUST, 2025 - WHENEVER SITS SINGLY, IN ADDITION TO HIS LORDSHIP'S LIST AND DETERMINATION, SHALL TAKE UP ITEM NO. 500 TO ITEM NO. 650 FROM THE COMBINED MONTHLY LIST OF CASES (APPELLATE JURISDICTION) DATED 4TH. AUGUST, 2025 OF HON'BLE JUSTICE AMRITA SINHA, EXCEPT THE MATTERS, WHICH ARE DISPOSED OF AND / OR ORDERED OTHERWISE.

THESE MATTERS SHALL BE TREATED AS SPECIALLY ASSIGNED TO HON'BLE JUSTICE REETOBROTO KUMAR MITRA.

NOTE:

ON MONDAY 2ND SLST MATTERS WILL BE TAKEN UP FOR THE WHOLE DAY.

ON TUESDAY PENSION MATTERS WILL BE TAKEN UP UPTO 3 P.M. THEN NEW MOTION MATTERS WILL BE TAKEN UP.

ON WEDNESDAY TRANSFER MATTERS WILL BE TAKEN UP FIRST. THEN NEW MOTION MATTERS WILL BE TAKEN UP.

ON THURSDAY MOTION MATTERS WILL BE TAKEN UP THEN TRANSFER MATTERS WILL BE TAKEN UP IF TIME PERMITS.

ON FRIDAY NEW MOTION MATTERS WILL BE TAKEN UP UPTO RECESS. FROM 2 P.M. SLST MATTERS WILL BE TAKEN UP.

SPL. NOTE: CONTEMPT MATTERS WILL BE TAKEN UP ON LAST FRIDAY OF EACH MONTH FROM 2 P.M. ONWARDS.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/97119527284?pwd=48RFQmqbBOaBiFe22Taw6od6X8xFG5.1>

TO BE MENTIONED

1	WPA/2268/2026 (FOR CORRECTION)	SUJOY BARMAN VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI

FOR JUDGMENT

2	WPA/6468/2026 (AT 10.30 A.M.)	KUNTAL GHOSH VS INDIAN STATISTICAL INSTITUTE AND ORS	SUMAN BANERJEE

URGENT MOTION

3	WPA/1087/2026	ANNESHA MONDAL VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
4	WPA/1909/2026	SUDIP SINGHA VS VISA BHARATI AND ORS5	SNEHASISH DEY

5	WPA/11505/2026	TANMOY LAYEK AND ORS. VS STATE OF WEST BENGAL AND ORS.	SUTOSOM BHATTACHARYYA
<u>MOTION 4</u>			
6	WPA/28776/2016	SOUMYADEEP PAUL VS STATE OF WEST BENGAL & ORS	PAMPA DEY DHABAL
7	WPA/2065/2020	BHARAT CHANDRA DAS VS STATE OF WEST BENGAL & ORS	GOPA BISWAS
IA NO: CAN/1/2023, CAN/2/2025			
8	WPA/2066/2020	ACHINTYA JANA VS STATE OF WEST BENGAL & ORS	GOPA BISWAS
IA NO: CAN/1/2023, CAN/2/2025			
9	WPA/9489/2020	CHINMOYEE MALLIK VS STATE OF WEST BENGAL AND ORS.	TANUJA BASAK
10	WPA/18935/2021	MITARANI HALDER VS STATE OF WEST BENGAL AND ORS.	BHASKAR MANDAL
IA NO: CAN/2/2025			
11	WPA/25667/2023	ARPITA DUTTA VS STATE OF WEST BENGAL AND ORS.	TANUJA BASAK
12	WPA/3496/2024	SOURAV ADHIKARY VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
13	WPA/3517/2024	ABHILASH GHOSH VS STATE OF WEST BENGAL AND ORS.	AMBIYA KHATUN
14	WPA/5572/2024	SACHINDRANATH MISRA VS STATE OF WEST BENGAL AND ORS.	
15	WPA/11296/2024	ARNAB KUNDU VS THE STATE OF WEST BENGAL AND ORS.	ABHRADIP JHA
16	WPA/15711/2024	FUL KUMAR DAS AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SOBHAN MAJUMDER
17	WPA/20432/2024	RIKSHIT DUTTA VS DIRECTOR (EVALUATION) NATIONAL INSTITUTE OF OPEN SCHOOLING AND ORS.	DIPANWITA GANGULY
18	WPA/21651/2024	AJOY KUMAR DAS VS THE STATE OF WEST BENGAL AND ORS.	GANESH CHANDRA PATRA
IA NO: CAN/1/2025			
19	WPA/24033/2024	ST. MARY GORETTI GIRLS HIGH SCHOOL ANS ANR VS STATE OF WEST BENGAL AND ORS.	Abhijit Sarkar
IA NO: CAN/1/2025			
20	WPA/25130/2024	SANJUKTA BOSE DAS VS STATE OF WEST BENGAL AND ORS.	HEMANTA KUMAR DAS
21	WPA/6360/2025	BISWANATH DUTTA VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
IA NO: CAN/1/2026			
22	WPA/7165/2025	DIPAK KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SAIKAT RAY CHOWDHURY
23	WPA/11057/2025	CHANDRIMA GHOSH AND ORS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
24	WPA/14081/2025	MURSHIDABAD ADIBASI GRAMIN JANAKALYAN SAMITY AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	NEGUIVE AHMED

25	WPA/18404/2025	TILOK KUMAR DE VS THE STATE OF WEST BENGAL AND ORS.	SOUMO CHARAN	
26	WPA/19462/2025	UTPAL DATTA VS THE STATE OF WEST BENGAL AND ORS.	BINIT KUMAR	
27	WPA/19845/2025	ANSHU PANDEY (KUMARI) VS STATE OF WEST BENGAL AND ORS.	SUPRIYA RANJAN GHOSH	
IA NO: CAN/1/2025				
28	WPA/20036/2025	KAIMARI JUNIOR HIGH SCHOOL AND ANR. VS PRINCIPAL SECRETARY SCHOOL EDUCATION DEPARTMENT AND ORS.	SREETAMA NEOGI	
29	WPA/20044/2025	MD. SUMSER ALI VS STATE OF WEST BENGAL AND ORS.	MD. NASIM ALI	
30	WPA/21377/2025	DEBARPAN NASKAR VS THE STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN	
31	WPA/22432/2025	JAYASHREE SAU GIRI VS STATE OF WEST BENGAL AND ORS.	SANJIB KUMAR DAN	
32	WPA/27937/2025	BISWAJIT BARMAN VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI	
33	WPA/29622/2025	ANUPAM BAGCHI VS UNION OF INDIA AND ORS.	KHANDEKAR M. HOSSAIN	
34	WPA/453/2026	HEMENDRA NATH SANTRA VS STATE OF WEST BENGAL AND ORS.	SK. ABDULLA MONDAL	
35	WPA/586/2026	MAHMUDUR RAHMAN VS STATE OF WEST BENGAL AND ORS.	DEB KUMAR DEASHI	
36	WPA/2454/2026 (APPLICATION FOR MODIFICATION)	GOPAL DAS AND ANR VS STATE OF WEST BENGAL AND ORS.8	SHAMPA DE	
IA NO: CAN/1/2026				
37	WPA/3715/2026	TARUN KANTI KUMAR VS STATE OF WEST BENGAL AND ORS.	ANIRUDDHA TEWARI	
38	WPA/3811/2026	DURGA DEY VS STATE OF WEST BENGAL AND ORS.	BIDAN MODAK	
39	WPA/4246/2026	HIMADRI KARMAKAR VS STATE OF WEST BENGAL AND ORS.	MANOJ KUMAR	
40	WPA/4535/2026	RAMITA BASU AND ORS VS STATE OF WEST BENGAL AND ORS.	SHAHINA HAQUE	
41	WPA/5046/2026	SUJATA KOLEY AND ORS VS STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA	
wt42	WPA/3325/2026	MD SAMSUDDIN MONDAL AND ORS. VS STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA	
wt43	WPA/3326/2026	DEB KUMAR MAITY AND ORS. VS STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA	
wt44	WPA/3354/2026	SATYAJIT ADAK AND ORS. VS STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA	BABHRU BAHAN BERA
wt45	WPA/3373/2026	NAREN BASAK AND ORS. VS STATE OF WEST BENGAL AND ORS.	BABHRU BAHAN BERA	
46	WPA/5728/2026	SHIULI MURMU AND ORS VS STATE OF WEST BENGAL AND ORS.	ILIKA NAG	
47	WPA/5827/2026	DEBASHIS DATTA AND ANR VS STATE OF WEST BENGAL AND ORS.	SAYANTAN KAR	

48	WPA/9697/2026	MRIGANKA MOULI SAHA AND ORS VS STATE OF WEST BENGAL AND ORS.	APURBA GHOSH
IA NO: CAN/1/2026			
<u>MOTION 5</u>			
49	WPA/15484/2011	UTTAM BASAK VS STATE OF WEST BENGAL & ORS	KAZI ABRARULLAH
50	WPA/12044/2016	SMT. DALIA ROY VS STATE OF WEST BENGAL & ORS	R. N. CHOUDHURY
51	WPA/16499/2016	RAMPADA SONMIGRAHI VS STATE OF WEST BENGAL & ORS	ANUPAM DAS
IA NO: CAN/1/2022, CAN/2/2022			
52	WPA/4590/2019	JAYA SEN VS STATE OF WEST BENGAL & ORS	MD M NAZAR CHOUDHURY
53	WPA/8347/2021	BISHNUPRIYA DAS VS STATE OF WEST BENGAL AND ORS.	SAMRAT DEY PAUL
54	WPA/9334/2021	SWAPAN KUMAR PRAMANIK VS STATE OF WEST BENGAL AND ORS.	SOUVIK DAS
IA NO: CAN/1/2026			
55	WPA/9461/2022	SIDDHARTHA SARKAR VS STATE OF WEST BENGAL AND ORS.	DEBASISH SHARMA
wt56	WPA/4610/2022	SIDDHARTHA SARKAR VS STATE OF WEST BENGAL AND ORS.	SAPTARSHI DUTT
IA NO: CAN/1/2022, CAN/2/2024			
IA NO: CAN/1/2022, CAN/2/2024			
57	WPA/23743/2022	SARWARI KHATOON VS STATE OF WEST BENGAL AND ORS.	SK.IMTIAJ UDDIN
58	WPA/4513/2023	SAHANA KHATUN AND ORS. VS STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
59	WPA/23456/2023	JAHIRUL ISLAM CHOWDHURY AND ANR. VS STATE OF WEST BENGAL AND ORS.	ARKA NANDI
60	WPA/24095/2023	LATIKA PATTANAYAK VS STATE OF WEST BENGAL AND ORS.	SUKUMAR SARKAR
61	WPA/28410/2023	RAJESH SUTRADHAR VS STATE OF WEST BENGAL AND ORS.	SOUGATA MITRA
IA NO: CAN/1/2025, CAN/2/2025			
62	WPA/5350/2024	TAMASHI NAG VS STATE OF WEST BENGAL AND ORS.	SIMA GHOSH
63	WPA/6963/2024	INDRANI PUJARU AND ORS VS STATE OF WEST BENGAL AND ORS.	SANJAY KUMAR BAID
64	WPA/12598/2024	MITRA ROY VS STATE OF WEST BENGAL AND ORS.	SUPREEM NASKAR
65	WPA/14424/2024	BISWAJIT KARMAKAR VS THE STATE OF WEST BENGAL AND ORS.	SANJOY GHOSH
IA NO: CAN/1/2025			
66	WPA/26354/2024	DEBASISH ROY AND ORS. VS STATE OF WEST BENGAL AND ORS.	K.M.HOSSAIN
67	WPA/26993/2024	ANANYA JANA VS THE STATE OF WEST BENGAL AND ORS.	AVIJIT SAHA

68	WPA/26995/2024	CHITRASRI MURA VS STATE OF WEST BENGAL AND ORS.	AVIJIT SAHA
69	WPA/27023/2024	RANJAN DOLAI VS THE STATE OF WEST BENGAL AND ORS.	RITA PATRA
70	WPA/4156/2025	KISHORE KUMAR BHATTACHARYA VS THE STATE OF WEST BENGAL AND ORS.	SIMA GHOSH
71	WPA/4950/2025	SOUVIK DEBNATH VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
72	WPA/5351/2025	DIPAK KUMAR BASU VS STATE OF WEST BENGAL AND ORS.	AMIT HALDER
73	WPA/10088/2025	SUJIT MONDAL VS THE STATE OF WEST BENGAL AND ORS.	CHANDAN DUTTA
74	WPA/10484/2025	RAM KRISHNA DAS AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
75	WPA/10671/2025	NILIMA BEGAM VS STATE OF WEST BENGAL AND ORS.	SK IMTIAJ UDDIN
IA NO: CAN/1/2025			
76	WPA/12819/2025	SANAT KUAMR MANDAL VS THE STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
77	WPA/13674/2025	SYED FAROOQUE VS UNION OF INDIA AND ORS.	RUBY MUKHERJEE
78	WPA/17131/2025	POULOMI GOSWAMI VS STATE OF WEST BENGAL AND ORS.	R. Pal
79	WPA/20636/2025	SIKHA RAY (SARKAR) AND ANR. VS STATE OF WEST BENGAL AND ORS.	WASHEF ALI MONDAL
80	WPA/21502/2025	SUBRATA KUMAR DHARA VS STATE OF WEST BENGAL AND ORS.	K.M.HOSSAIN
81	WPA/22218/2025	MALAY KUMAR CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SK IMTIAJ UDDIN
82	WPA/22220/2025	SANTANU GAYEN VS STATE OF WEST BENGAL AND ORS.	SK IMTIAJ UDDIN
83	WPA/22227/2025	BINAY KRISHNA MANDAL VS THE STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
84	WPA/25041/2025	GOBINDA MAJHI VS STATE OF WEST BENGAL AND ORS.	ARKA RANJAN BHATTACHARYA
IA NO: CAN/1/2025			
85	WPA/26234/2025	ADHIKAR, A REGISTERED SOCIETY WORKING FOR WELFARE AND ANR. VS UNION OF INDIA AND ORS.	S.M. HASSAN
86	WPA/27461/2025	SANDIP KUMAR SINHA VS STATE OF WEST BENGAL AND ORS.	SUDIPTA MAITI
87	WPA/29654/2025	ANKUSH CHANDA VS UNION OF INDIA AND ORS.	DEBAPRIYA MAJUMDER
88	WPA/950/2026	KIRITI BHUSAN MAHATO VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
89	WPA/3379/2026	SUVANKAR DAS VS STATE OF WEST BENGAL AND ORS.	ARINDAM SHIT

MOTION 6

90	WPA/3478/2015	THE M C B.D.S. KABIRAJ PRASANNA DAS GUPTA INSTITUTE & ORS VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
IA NO: CAN/1/2024			
91	WPA/6578/2021	AMIT MONDAL VS THE STATE OF WEST BENGAL AND ORS	DEBORUPA MUKHERJEE
92	WPA/9907/2023	NARAYAN CHANDRA GHOSH VS STATE OF WEST BENGAL AND ORS.	LALRATAN MANDAL
93	WPA/29212/2024	SK. ABUL KALAM AZAD VS STATE OF WEST BENGAL AND ORS.	SHAMIM UL BARI
94	WPA/8752/2025	SUBRATA DAS VS STATE OF WEST BENGAL AND ORS.	SAKYA MAITY
wt95	WPA/27348/2024	SWARUP HALDER VS THE STATE OF WEST BENGAL AND ORS.	RAMA HALDER
IA NO: CAN/1/2025, CAN/2/2025			
IA NO: CAN/1/2025, CAN/2/2025			
96	WPA/11952/2025	SANIYA DHAR VS STATE OF WEST BENGAL AND ORS.	SAKYA MAITY
97	WPA/15195/2025	NILA RANI DAS VS THE STATE OF WEST BENGAL AND ORS.	PARADIP PAUL
98	WPA/18731/2025	RANJIT KUMAR GHOSH VS THE STATE OF WEST BENGAL AND ORS.	PROSENJIT MUKHERJEE
99	WPA/19066/2025	SANTOSH PAN VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
100	WPA/4818/2026	JOLLY PRAMANIK AND ORS VS STATE OF WEST BENGAL AND ORS.	SAKHAWAT KHANDAKAR
101	WPA/5812/2026	SUSHANTA KUMAR DEO VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
<u>MOTION - 7</u>			
102	WPA/22278/2024	ARUN KUMAR GHOSH VS STATE OF WEST BENGAL AND ORS.	ARPITA SAHA
103	WPA/3173/2025	DR. RANAJIT BANDYOPADHYAY VS THE STATE OF WEST BENGAL AND ORS.	OISANI MUKHERJEE
104	WPA/14787/2025	TULTULI DAS VS STATE OF WEST BENGAL AND ORS.	ABHIJIT CHATTERJEE
105	WPA/17784/2025	DR. ISHAN GHOSH VS THE STATE OF WEST BENGAL AND ORS.	ISHITA BASU
106	WPA/18969/2025	BABUN BOSE VS THE STATE OF WEST BENGAL AND ORS.	SUBHADEEP CHATTERJEE
107	WPA/25424/2025	TANMOY SAHA VS STATE OF WEST BENGAL AND ORS.	TIMIR BARAN SAHA
IA NO: CAN/1/2026			
108	WPA/27308/2025	SUPARNESH BHATTACHARYYA VS STATE OF WEST BENGAL AND ORS.	ANKITA DAS CHAKRABORTY
109	WPA/27581/2025	SMT. TAPASI MONDAL VS STATE OF WEST BENGAL AND ORS.	KALPITA PAUL
110	WPA/29168/2025	AYAN KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	ADITYA BIKRAM MAHATA

111	WPA/29193/2025	ARITRA DAS VS STATE OF WEST BENGAL AND ORS.	ACHIN JANA
112	WPA/3600/2026	APARNA DAS VS STATE OF WEST BENGAL AND ORS.	DILIP KUMAR MAITI
<u>MOTION - 8</u>			
113	WPA/3626/2026	SRABANI SARKAR VS STATE OF WEST BENGAL AND ORS.	NILKAMAL GHOSH
114	WPA/28375/2016	MINATI BANERJEE VS INDIAN INSTITUTE OF ENGINEERING SCHIENCE & TECNLOGY,SHIBPUR	SANJAY SAHA
115	WPA/1020/2018	SUGATA ROY VS STATE OF WEST BENGAL & ORS	T BASAK
116	WPA/7724/2018	SUBHODAY DASGUPTA VS STATE OF WEST BENGAL & ORS	D. SEN
IA NO: CAN/1/2023			
117	WPA/139/2023	ESHA MONDAL @ ESHA MONDAL MAITY VS STATE OF WEST BENGAL AND ORS.	SAMBUDDHA DUTTA
IA NO: CAN/1/2024			
118	WPA/254/2023	ABDUR RAHIM VS STATE OF WEST BENGAL AND ORS.	SANGEETA ROY
119	WPA/10244/2023	SUBIR DAS VS STATE OF WEST BENGAL AND ORS.	KRISHNA KESHAB PAUL
120	WPA/11611/2023	SULTAN ALI AND ANR VS STATE OF WEST BENGAL AND ORS.	SANGEETA ROY
121	WPA/4793/2024	ASHISH KUMAR TIWARI VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
122	WPA/4815/2024	SUSHIL KUMAR RAI VS STATE OF WEST BENGAL AND ORS.	SOUROJIT MUKHERJEE
123	WPA/6868/2024	NIVEDITA SINGHA ROY VS STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
124	WPA/7314/2024	MD ENTAJ ALI VS STATE OF WEST BENGAL AND ORS.	MOUMITA KARMAKAR
125	WPA/7487/2024	ANINDYA DASMOHAPATRA VS STATE OF WEST BENGAL AND ORS.	KAMAL MISHRA
126	WPA/20560/2024	ASOK DEB BANDYAPADHYAY(BANERJEE) VS STATE OF WEST BENGAL AND ORS.	MALINI CHAKRAVORTY
127	WPA/21605/2024	NISAR AHMED VS THE STATE OF WEST BENGAL AND ORS.	RAMKRISHNA BISWAS
128	WPA/24576/2024	DEBOJYOTI HALDER VS STATE OF WEST BENGAL AND ORS.	AAYUSHI MUKERJEE
IA NO: CAN/1/2024			
129	WPA/26893/2024	SUBRATA BAIRAGI VS THE STATE OF WEST BENGAL AND ORS.	KUHELI GAYEN
130	WPA/2930/2025	KANAK LATA MAITY VS STATE OF WEST BENGAL AND ORS.	JONAKI SAHA
131	WPA/7914/2025	TILAK GOSWAMI VS STATE OF WEST BENGAL AND ORS.	KRISHNENDU BERA
132	WPA/18702/2025	TRIPARNA BANERJEE AND ORS VS UNION OF INDIA AND ORS.	GOPA BISWAS

133	WPA/22670/2025	BIJETA SHARANGI VS GOVERNMENT OF WEST BENGAL AND ORS.	ASHOK CHAKRABORTY
134	WPA/24884/2025	KOUSHIK ROY AND ORS VS STATE OF WEST BENGAL AND ORS.	BAIBHAV ROY
135	WPA/27439/2025	BIMAL KUMAR MAITY VS STATE OF WEST BENGAL AND ORS.	ASHIS KUMAR PAUL
136	WPA/27852/2025	NASIR SADHUKHAN AND ORS VS STATE OF WEST BENGAL AND ORS.	GULSANWARA PERVIN
IA NO: CAN/2/2026			
137	WPA/28343/2025	AVIJIT SADHUKHAN AND ORS. VS STATE OF WEST BENGAL AND ORS.	BABRU BAHAN BERA
138	WPA/28794/2025	NAMITA ROY VS STATE OF WEST BENGAL AND ORS.	ANITA SHAW
139	WPA/1656/2026	HARIPADA BALLAV ADHIKARI VS STATE OF WEST BENGAL AND ORS.	AMIT BIKRAM MAHATA
MOTION - 9			
140	WPA/21533/2024	DR. DEBNATH MUKHERJEE VS THE STATE OF WEST BENGAL AND ORS.	DEBANWITA PRAMANIK
141	WPA/1573/2025	NIPAMANJARI BOSE AND ANR. VS STATE OF WEST BENGAL AND ORS.	BARUN KUMAR SAMANTA
142	WPA/13264/2025	INDRAJIT ROY VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
143	WPA/13633/2025	ARIF AZAM VS STATE OF WEST BENGAL AND ORS	SIB SANKAR DAS
144	WPA/14013/2025	DR. MIZANUR RAHAMAN KAZI VS THE ALIAH UNIVERSITY AND ORS	GOLAM MOHIUDDIN
145	WPA/15892/2025	DIPTA SEN AND ANR VS STATE OF WEST BENGAL AND ORS.	RIYA BALLAV
146	WPA/19437/2025	SOMA CHAKRABORTY VS THE STATE OF WEST BENGAL AND ORS.	SHANKAR RANJAN SEN
147	WPA/21147/2025	ABHIJIT SAREN AND ORS. VS THE UNION OF INDIA AND ORS.	SUBHAM KANTI BHAKAT
148	WPA/23026/2025 (TOP)	RATAN PANDIT VS STATE OF WEST BENGAL AND ORS.	ARPA CHAKRABORTY
wt149	WPA/23223/2025	APADESH SINGHA VS STATE OF WEST BENGAL AND ORS.	ARPA CHAKRABORTY
wt150	WPA/23226/2025	RATI KANTA DAS VS STATE OF WEST BENGAL AND ORS.	ARPA CHAKRABORTY
wt151	WPA/23241/2025	TRISHNA KHATUN VS STATE OF WEST BENGAL AND ORS.	ARPA CHAKRABORTY
wt152	WPA/23299/2025	DEBASIS PATRA VS STATE OF WEST BENGAL AND ORS.	ARPA CHAKRABORTY
153	WPA/29238/2025	DISHA PATRA VS THE WEST BENGAL JOINT ENTRANCE EXAMINATIONS BOARD AND ORS.	SOUMIK GANGULI
154	WPA/3110/2026	BAHARUL ISLAM SARDAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	JAGADISH CHANDRA HALDER

155	WPA/3271/2026	BIKRAM KUMAR SAH VS STATE OF WEST BENGAL AND ORS.	MIJANUL KABIR
156	WPA/3524/2026	KASTURI GHOSH (DIKPATI) VS UNIVERSITY OF BURDWAN AND ORS.	OISANI MUKHERJEE
157	WPA/7903/2026	SHROBANA SENGUPTA VS UNIVERSITY OF CALCUTTA AND ORS.	ABHRAJIT ROY CHOWDHURY
<u>MOTION - 10</u>			
158	WPA/4400/2023	UTPAL SHIL VS STATE OF WEST BENGAL AND ORS.	ARGHYA KAMAL DAS
159	WPA/21952/2024	INDRANEEL BANERJEE VS THE STATE OF WEST BENGAL AND ORS.	SABAB UDDIN LASKAR
160	WPA/28985/2024	MAHASINA KHATUN VS STATE OF WEST BENGAL AND ORS.	ARUNIMA DAS SHARMA
161	WPA/818/2025	DEBAPRASAD PANDA VS STATE OF WEST BENGAL AND ORS.	PRADIPTA SIDDHANTA
162	WPA/3982/2025	SAIF JAVED VS REGISTRAR OF KAZI NAZRUL UNIVERSITY AND ORS.	PRIYABRATA GHOSH
163	WPA/4827/2025	MINTU KUMAR BOSE VS THE STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
164	WPA/4833/2025	DEBASIS BANERJEE VS STATE OF WEST BENGAL AND ORS.	SANCHAYITA DE
165	WPA/5096/2025	REKHA DEY (GHOSH) VS STATE OF WEST BENGAL AND ORS.	DEBJANI SAHU
166	WPA/8175/2025	MIR AHASAN ALI AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUJIT CHOWDHURY
167	WPA/8808/2025	SWAGATA SANYAL LAHIRI VS SHREE AGRASAIN COLLEGE AND ORS.	ADRITA DEY
IA NO: CAN/1/2026, CAN/2/2026			
168	WPA/9198/2025	SUPRIYO MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ UDDIN
169	WPA/15621/2025	SANKAR PRASAD DEY VS THE STATE OF WEST BENGAL AND ORS.	SHAMIMUL BARI
170	WPA/15643/2025	SUBHAS CHANDRA GIRI VS THE STATE OF WEST BENGAL AND ORS.	SK. IMTIAJ
171	WPA/17371/2025	SWPAN KUMAR MANDAL VS THE STATE OF WEST BENGAL AND ORS.	DOLON DASGUPTA
172	WPA/17385/2025	SUVENDU BISWAS VS THE STATE OF WEST BENGAL AND ORS.	KOUSIK KARMAKAR
173	WPA/17386/2025	MD. AYNAL HOQUE VS THE STATE OF WEST BENGAL AND ORS.	TAPAS SINGHA ROY
174	WPA/19401/2025	ADITYA ROY VS STATE OF WEST BENGAL AND ORS.	RAJ KUMAR SHGARMA
175	WPA/22090/2025	RAHUL ROY VS STATE OF WEST BENGAL AND ORS.	SNEHA SINGH
176	WPA/23371/2025	ASIS PAL VS STATE OF WEST BENGAL AND ORS.	BHASKAR HUTAIT

177	WPA/25139/2025	KUHELI MANDAL VS UNION OF INDIA AND ORS.	MRIDUL BISWAS
178	WPA/25638/2025	ARNAB NATH VS THE VICE CHANCELLOR AND ORS.	SNEHA DUTTA
179	WPA/25670/2025	DR. LEENA MANDAL VS STATE OF WEST BENGAL AND ORS.	SOUMYA MUKHERJEE
180	WPA/25886/2025	NARGISH PARVIN VS STATE OF WEST BENGAL AND ORS.	TARASANKAR SAMANTA
181	WPA/26060/2025	SUMITA MANDAL VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
182	WPA/26066/2025	SUMITA MANDAL VS STATE OF WEST BENGAL AND ORS.	MRINAL KANTI GHOSH
183	WPA/26098/2025	DR. RUNA ROY VS STATE OF WEST BENGAL AND ORS.	STEVEN SOURODIP BISWAS
IA NO: CAN/1/2026			
184	WPA/26487/2025	ARYA BHARAT SIKSHYA PRATISTHAN AND ORS. VS BABA SAHEB AMBEDKAR EDUCATION UNIVERSITY AND ORS.	JYOTI AGARWAL
185	WPA/26730/2025	SHREE RAMAKRISHNA VIVEKANANDA MISSION COLLEGE OF JURIDICAL STUDIES VS STATE OF WEST BENGAL AND ORS.	SOU MEN CHATTERJEE
186	WPA/27967/2025	SUJATA BAGCHI BANERJEE VS STATE OF WEST BENGAL AND ORS.	OSMAN GANI MALLICK
187	WPA/28205/2025	ABALA KANTA MAITY VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
188	WPA/28207/2025 (TOP)	SUPRATIC CHAKRABORTY VS UNION OF INDIA AND ORS.	ATREYA CHAKRABORTY
189	WPA/491/2026	AMIT ROY VS THE UNIVERSITY OF CALCUTTA AND ORS.	KRISHNENDU BERA
190	WPA/3263/2026	CLM DEVELOPERS PVT. LTD. AND ANR. VS MAULANA ABUL KALAM AZAD UNIVERSITY OF TECHNOLOGY AND ORS.	ABHISMITA GOSWAMI
191	WPA/4605/2026	PANCHALI BHATTACHARYA VS STATE OF WEST BENGAL AND ORS.	AMITABHA GHOSH
192	WPA/4963/2026	MITHU BOXI MIDYA VS STATE OF WEST BENGAL AND ORS.	PAMPA DEY (DHABAL)
TRANSFER MATTERS			
193	WPA/20156/2023	SWETA SINGHA VS STATE OF WEST BENGAL AND ORS.	ARUNIMA DAS SHARMA
194	WPA/28933/2023	TINKU HALDER VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
195	WPA/29117/2023	RINA DAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
196	WPA/29127/2023	ASMITA GHOSHAL CHATTOPADHYAYA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
197	WPA/29189/2023	RAMESH HEMBRAM VS STATE OF WEST BENGAL AND ORS.	SHUVRO LAHIRI
198	WPA/29202/2023	SOMA KUNDU VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI

199	WPA/171/2024	MAUSUMI PARVIN VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
200	WPA/248/2024	PEALI MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
201	WPA/538/2024	DOLON BISWAS MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
202	WPA/1045/2024	BISWAJIT PAUL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
203	WPA/1071/2024	RUMPA DAS RANA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
204	WPA/1077/2024	ABHIJIT GHOSH VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
205	WPA/1086/2024	TUFAN KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
206	WPA/1629/2024	PIYALI BISWAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
207	WPA/1639/2024	PUBALI GHOSH VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
208	WPA/1908/2024	MINATI GIRI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
209	WPA/2286/2024	SANGITA MANDAL NEE PARUA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
210	WPA/2287/2024	KEYA BOSE VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
211	WPA/2293/2024	SOMA MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
212	WPA/2493/2024	MOUMITA SAHU VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
213	WPA/2724/2024	BALARAM MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
214	WPA/3304/2024	CHAITALI DHIBAR VS STATE OF WEST BENGAL AND ORS.	SANTANU MAJI
215	WPA/3331/2024	NAZIA HASAN VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
216	WPA/3346/2024	TIYASH CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
217	WPA/3487/2024	CHAITALI ADHIKARI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
218	WPA/8299/2024	TAMASA MAJUMDER VS THE STATE OF WEST BENGAL AND ORS	SUDIP GHOSH CHOWDHURY
219	WPA/8774/2024	UJJWAL KUMAR DAS VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
220	WPA/29824/2024	AMARESH LOHAR VS THE STATE OF WEST BENGAL AND ORS.	SANJUKTA MAJUMDER
221	WPA/29825/2024	TANUSHRI MONDAL VS THE STATE OF WEST BENGAL AND ORS.	SANJUKTA MAJUMDER
222	WPA/1628/2026	PRASUN DAS VS STATE OF WEST BENGAL AND ORS.	IRINA MULLICK

223	WPA/4156/2026	BIMAN MONDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
224	WPA/7117/2026	RAMES GHORUI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
225	WPA/7574/2026	SOVANLAL KHAN VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
226	WPA/8180/2026	MOUMITA BISWAS MAJI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
227	WPA/8187/2026	PRIYANKA KAR MALLICK AND ANR VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
228	WPA/8189/2026	HIRANMAY DUTTA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
229	WPA/8217/2026	SHAMBHU SAHA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
230	WPA/8826/2026	SHIPRA MONDAL VS STATE OF WEST BENGAL AND ORS.	BENAZIR SHAIKH
231	WPA/9398/2026	MOUSUMI PAUL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
232	WPA/9459/2026	GOUTAM BHUNIA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
233	WPA/9461/2026	FERDAUSI RAHAMAN AND ANR. VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
234	WPA/9482/2026	IVY SARKAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
235	WPA/9498/2026	MAKSUD HASAN VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
236	WPA/9501/2026	SHRABANTI ROY VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
237	WPA/9505/2026	PRADIP SIKDER VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
238	WPA/9510/2026	NIBEDITA GHOSH JASH VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
239	WPA/9639/2026	SUBRATA CHAKRABRTY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
240	WPA/9641/2026	KABERI NASKAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
241	WPA/9643/2026	DIPAK PAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
242	WPA/9771/2026	MOUMITA KUNDU AND ANR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
243	WPA/9776/2026	SUDATTA SARKAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
244	WPA/9808/2026	NIMAI MAJI VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
245	WPA/9815/2026	MANJUSHREE HUDAIT VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
246	WPA/9882/2026	GOKUL DAS VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI

247	WPA/10066/2026	RUP BHATTACHARJEE AND ANR. VS STATE OF WEST BENGAL AND ORS.	NUPUR CHAUDHURY
248	WPA/10336/2026	PARIMAL MONDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
<u>TRANSFER MATTER-1</u>			
249	WPA/4180/2026	SANJOY KUMAR MANDAL VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
250	WPA/4182/2026	SIMA GHOSH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
251	WPA/4368/2026	SANGHAMITRA BHUNIA MONDAL VS STATE OF WEST BENGAL AND ORS.	AMRITA MAJI
252	WPA/4418/2026	PIU PATRA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
253	WPA/5833/2026	MAUSUMI MITRA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
254	WPA/5977/2026	SHYAMAL KUMAR MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
255	WPA/5994/2026	PRABIR KUMAR BAR VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
256	WPA/7027/2026	MIRA MANNA VS STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
257	WPA/7266/2026	DAYAL HAZARI VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
258	WPA/7715/2026	MOUMITA SARKAR VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
259	WPA/8268/2026	SANCHITA ROY VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
260	WPA/8546/2026	ARINDAM SAMANTA VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
261	WPA/8738/2026	PIYALI CHAKRABORTY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
262	WPA/8842/2026	ATRI SENGUPTA VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
263	WPA/9153/2026	SASWATI CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
264	WPA/11261/2026	SUBHANKAR GHOSH VS STATE OF WEST BENGAL AND ORS.	SAKTI PADA JANA
265	WPA/12579/2022	RANJU MANNA VS STATE OF WEST BENGAL AND ORS.	AVIPSA SARKAR
266	WPA/4577/2024	ARIJIT MONDAL VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
267	WPA/5090/2024	SAKIL AHAMED VS STATE OF WEST BENGAL AND ORS.	SATADAL SOVAN HALDER
268	WPA/20216/2024	BABITA CHATTERJEE SAMADDER @ BABITA CHATTERJEE VS STATE OF WEST BENGAL AND ORS.	BAIDURYA GHOSAL
269	WPA/28235/2024	SOMA DAS VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS

270	WPA/28245/2024	SUDHIR KUNDU VS STATE OF WEST BENGAL AND ORS.	GOPA BISWAS
271	WPA/3133/2025	SANJUKTA DE VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
272	WPA/24345/2025	MUNMUN MUKHERJEE VS STATE OF WEST BENGAL AND ORS.	AISHWARYA DATTA
273	WPA/27069/2025	UTSAB BARKANDAJ VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
274	WPA/27070/2025	RINKU BHATTA VS STATE OF WEST BENGAL AND ORS.	SUDIP GHOSH CHOWDHURY
275	WPA/27370/2025	DHRUBA GHOSH VS STATE OF WEST BENGAL AND ORS.	SUBHAS JANA
276	WPA/27443/2025	MADHUMITA ROY CHOWDHURY VS STATE OF WEST BENGAL AND ORS.	SK. ABDUR RAHIM
277	WPA/27714/2025	BARNALI MANDAL VS STATE OF WEST BENGAL AND ORS.	K.M. HOSSAIN
278	WPA/28118/2025	PARTHA TANTUBAY VS STATE OF WEST BENGAL AND ORS.	KOYEL BAG
279	WPA/28261/2025	PAPUN PRAMANIK VS STATE OF WEST BENGAL AND ORS.	MANORANJAN JANA
280	WPA/28444/2025	ABUL HASAN MOLLA VS STATE OF WEST BENGAL AND ORS.	SK ABDUR RAHIM
281	WPA/28585/2025	MITALI GHOSH VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI
282	WPA/29039/2025	SHIBARAM KUMAR AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
283	WPA/29040/2025	ANJANA MAHATO AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
284	WPA/29041/2025	SAMAR MAJHI AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
285	WPA/29043/2025	NAKUL GARAI AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
286	WPA/29044/2025	GORACHAND MAHATA AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
287	WPA/29046/2025	AMULLYA PRAMANIK AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
288	WPA/29050/2025	MAHABIR BASKEY AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
289	WPA/29051/2025	AMAR CHANDRA MEHTA AND ANR. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
290	WPA/29053/2025	SRIBAS CHANDRA MAHATO AND ORS. VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
291	WPA/29101/2025	SUBHASIS DHAR VS STATE OF WEST BENGAL AND ORS.	SONDWIP SUTRADHAR
292	WPA/29261/2025	RANA DAS VS STATE OF WEST BENGAL AND ORS.	SK. SAHJAHAN ALI
293	WPA/29321/2025	KUNDAN KUNDU VS STATE OF WEST BENGAL AND ORS.	SHUVRO PROKASH LAHIRI

294	WPA/29341/2025	AMAR BAGDI AND ORS VS STATE OF WEST BENGAL AND ORS.	ABHIJIT BHATTACHARYYA
295	WPA/29612/2025	MOUSUMI SARKAR VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS
296	WPA/29613/2025	SUJIT MONDAL VS STATE OF WEST BENGAL AND ORS.	SUBHAJYOTI DAS



In The High Court at Calcutta

Appellate Side

DAILY CAUSE LIST
For Thursday The 21st May 2026

COURT NO. 6

First Floor

Main Building

SINGLE BENCH (SB - XXIV)

AT 10:30 AM

HON'BLE JUSTICE OM NARAYAN RAI

FROM 2ND MARCH, 2026 - ADMISSION AND HEARING OF CIVIL REVISIONAL APPLICATION AND PETITION
UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA INCLUDING APPLICATIONS CONNECTED THERETO
[2025 ONWARDS]

NOTE : MONTHLY LIST MATTERS SHALL BE CALLED ON FROM ITEM NO. 268.

VC LINK: <https://calcuttahighcourt-gov-in.zoom.us/j/97367299746?pwd=02Wsrbej8MSSPDZ6Iuj5epz9rodhX.1>

TO BE MENTIONED

1	CO/3718/2025	ANIMA MAJUMDAR VS UCO BANK	SAYANTAN HAZRA
2	CO/4141/2025	SHRIRAM GENERAL INSURANCE COMPANY LIMITED VS SUKDEB DAS AND ANR.	RAJESH SINGH
3	CO/139/2026	BISWAJIT SAMANTA AND ANR. VS PANNALAL BHUNYA AND ORS.	CHIRANJIT PAL
4	CO/179/2026	DEBENDRA NATH PAUL VS ALOK NATH PAUL AND ORS	PURNENDU SHEKHAR GHOSH
5	CO/195/2026	INDRANI DAS @ INDRANI ALI @ INDRANI DAS VS DEBASISH ROY AND ORS.	SOUVICK MITRA
6	CO/219/2026	SUSHAMA PAL AND ANR. VS SNEHASIS BAG AND ANR.	PRONOJIT ROY

UPGRADED MOTION

7	CO/938/2025	LOPAMUDRA BALLAV BANDYOPADHYAY VS MAHESH BANDYOPADHYAY	SOMESH KUMAR GHOSH
8	CO/1258/2025	SURAJIT LAHIRI VS PRESIDENT GOVT BODY JIS COLLEGE OF ENGINEERING AND ORS	
9	CO/1320/2025	TARAK DUTTA AND ORS VS SANDHYA DUTTA AND ORS	SOUMEN SAHA
10	CO/2537/2025	NOTIFIED DM INDIA PVT LTD VS WEST BENGAL MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL SOUTH EBNGAL AND ANR	ANIRUDH GOYAL
IA NO: CAN/1/2026			
11	CO/3568/2025	TAPAS PURKAIT VS SK KASHIM AND ORS	DIPANWITA GANGULY
12	CO/3768/2025	INDRANIL DEY VS SONALI DEY NEE DAS	TORSA MIN BAHAR
13	CO/4047/2025	KASHINATH MONDAL @ KASHINATH MANDAL AND ORS VS UNNATI PATRA	TANMAY CHOWDHURY

14	CO/4442/2025	PURABI GHOSH VS PRATIMA RANI GHOSH AND ORS.	MADHUMITA PATRA
15	CO/337/2026	SOUTH CITY APARTMENT OWNERS ASSOCIATION (SCAOA) VS KRISHNENDU GHOSH	SHOMRIK DAS
16	CO/635/2026	RINA KUNDU AND ORS. VS SUBHASH KUNDU	SNIGDHA SAHA
17	CO/724/2026	NARAYANI TECHNOCONTAINERS PVT. LTD. VS M/S STARK RIDGE PAPERS PVT. LTD.	Abhishek Kabir
18	CO/767/2026	TINKU CHOUDHURY AND ANR VS NAMITA SARKAR AND ORS	KAUSTAV BHATTACHARYA
19	CO/1630/2026 [AT 10.30 A.M.]	M/S MANILAL SANGHVI VS UNION OF INDIA AND ORS.	RAJASHREE VENKET KUNDALI
20	CO/1660/2026	M/S. BHARAT PIPE FITTING COMPANY VS BOARD OF TRUSTEES OF SYAMA PRASAD MOOKERJEE PORT AND ANR.	SOURAV MONDAL
21	CO/1667/2026	SWAPAN KUMAR MANDAL AND ANR. VS LALJHI SHAW AND ORS.	SUBHADIP CHAKRABORTY
22	CO/1688/2026	MJM NIRMAN PRIVATE LIMITED AND ANR VS SANKET MERCHANDISE PRIVATE LIMITED AND ORS	ADITYA MONDAL
23	CO/1693/2026	EFCALON TIE UP PRIVATE LTD. VS GANGA PRASAD KAMAT AND ANR.	RAJESH UPADHYAY
24	CO/1699/2026	VIKRAM MENON MALIK VS SHYAMALI BANERJEE	SOUNAK MONDAL
25	CO/1710/2026	MADAN CHANDRA KHATUA @ MADAN MOHAN KHATA AND ANR. VS THE MUNICIPAL COMMISSIONER AND ORS.	MAHABOOB AHMED
<u>NEW MOTION</u>			
26	CO/2735/2025	PADMALOCHAN MAHATO AND ORS VS GITA MAHATO AND ORS	PRIYANKA SAHA
27	CO/2762/2025	GOUR BISWAS AND ANR VS PARESH CHANDRA ROY AND ORS	NUPUR CHOUDHURI
28	CO/4071/2025	SHRIMATI LAKSHMI MAHATA AND ORS VS ASIM BISWAS AND ORS	ARITRA SHANKAR RAY
29	CO/4486/2025	Arpee Builders Promoters Pvt Ltd VS MACNEILL PROPERTIES LLP AND ORS	Uttam Sharma
30	CO/4567/2025	SAMIM MOLLA VS TANYEER SABIBA BOKSH	PAULOMI BANERJE
IA NO: CAN/1/2026			
31	CO/86/2026	SANTIMOY MALLICK VS HOOGHLY CLUB AND ORS	SAMRAT CHAKRABORTY
32	CO/146/2026	SAPNA SINGH VS DEFENCE ESTATE OFFICER AND ORS	OISHIK CHATTERJEE
33	CO/525/2026	HARADHAN ROY VS SNIGDHA BANERJEE AND ORS.	ABHISHEK BANERJEE
34	CO/624/2026	BHARAT SANCHAR NIGAM LIMITED VS MS N C TELECOM PRIVATE LIMITED	RAJIB MUKHERJEE
35	CO/655/2026	C.V RANGA VENKATESH RAO VS SHANTI GUPTA AND ORS.	MOUMITA DAS BAIRAGI
36	CO/796/2026	PRITAM GHOSH VS DEBJYOTI BHATTACHARJEE	SUBRATA GHOSH

37	CO/853/2026	SUBHO NANDY VS MADHURIMA NANDY DAS	RITA PATRA
38	CO/947/2026	ARAMBAGH HATCHERIES LTD AND ANOTHER VS ARAMBAGH NURSERY	MD DILAWAR KHAN
39	CO/954/2026	SANDHYA GHOSH VS NARAYAN CHANDRA SAHA AND ORS.	SAMIRAN GIRI
40	CO/1056/2026	GURUPADA JANA AND ORS VS FULARENU PRAMANIK AND ORS	TAPAN KUMAR MAHAPATRA
41	CO/1090/2026	BOARD OF TRUSTEES HOUSE OF PRAYER AND GOOD NEWS REPN. BY MOUSOOMI DE VS BENARASI PRASAD GUPTA	SAMARJIT DE
42	CO/1096/2026	KHAITAN CONSULTANTS LIMITED VS M/S. BHADRA AND BRAHMACHARI	KHUSHI GUPTA
43	CO/1159/2026	NAKUL HIMATSINGKA VS MITTAL TECHNOPACK PRIVATE LIMITED	RAMENDU AGARWAL
44	CO/1208/2026	GOURANGA GUHA AND ANR. VS KAUSTAV KANTI PAHARI	MUKTESWAR MAITY
45	CO/1210/2026	NILIMA BACHAR AND ANR. VS AADHAR HOUSING FINANCE LIMITED	DIPANKAR SAHA
46	CO/1215/2026	MOSAREF HOSSAIN @ MOSAREF ALI VS SALMA BIBI AND ORS.	PRIYANKA JANA
47	CO/1218/2026	ANINDYA MITRA VS PARTHA CHAKRABORTY AND ORS.	ADITI KUMAR
48	CO/1219/2026	SARDAR ZORAWAR SINGH VS KALPANA SHAW AND ORS.	ANIRBAN SAHA RAY
49	CO/1223/2026	SONARTORI PROJECTS AND ANR VS TAPAN KUMAR LAHA AND ORS.	SOUMYAJIT MISHRA
50	CO/1242/2026	RAJESH KHATIK VS SIMA BOSE AND ORS	POULAMI CHAKRABORTI
51	CO/1245/2026	JESMIN SULTANA VS HAFIZUR RAHAMAN	ANUBRATA DUTTA
52	CO/1247/2026	SAIKAT SEN VS SAIBAL SEN AND ORS	ABIR LAL CHAKRAVORTI
53	CO/1249/2026	SHAHNAWAZ MIR VS GULSHAN HAZRA AND ORS.	SALMA SULTANA SHAH
54	CO/1250/2026	BADRUDDIN VS BIBI JALUSON AND ORS	ASFAK AHAMMED
55	CO/1252/2026	SUDIPTA TRADERS PVT LTD AND ANR VS GUJARAT COMPOSITE LTD AND ORS	AJAY GAGGAR
56	CO/1253/2026	THE CHAIRMAN BERHAMPORE MUNICIPALITY VS M/S POREL DASS WATER AND EFFLUENT CONTROL PVT LTD	ARINDAM DAS
57	CO/1254/2026	AFJAL HOSSAIN MONDAL AND ANR VS BANK OF BARODA AND ANR	ANKAN DAS
58	CO/1255/2026	JAGANNATH DAS VS SOUMEN DAS AND ORS	SANDIP DAS
59	CO/1256/2026	MAHITOSH PRAMANIK VS RATAN MONDAL AND ORS	SANDIP DAS
60	CO/1257/2026	THE ORIENTAL INSURANCE COMPANY VS DOLI BOSE AND ANR	RAJDEEP BHATTACHARYA
61	CO/1259/2026	MONTU ROUTH AND ORS VS BILBOR ROUTH AND ORS	SAMRAT CHAKRABORTY

62	CO/1261/2026	RATHIN MITRA AND ORS VS BALAI CHANDRA MITRA AND ORS	RAMESHWAR SINHA
63	CO/1265/2026	MONIRUL SK @ MANIR SK AND ORS. VS DHANU DATTA AND ORS.	SHRAMAN SARKAR
64	CO/1267/2026	The Divisional Forest Officer Midnapore Division VS Sri Nimai Charan Mahata and Anr	Ajeyo Chowdhury
65	CO/1269/2026	ORCHID DEVELOPER PRIVATE LIMITED VS SONALI SINGHA ROY AND ANR.	SUBHAM DEY
66	CO/1271/2026	SHAKUNTALA DEVI SETHIA AND ANR. VS NITESH KANORIA AND ORS.	VINAY KUAMR PUROHIT
67	CO/1275/2026	SUNIL KUMAR JHA VS MANJULA DAS AND ORS.	ARJUN SAMANTA
68	CO/1277/2026	SHIBANI DAS VS MRINAL KANTI SAHA	IMTIAZ BELAL
69	CO/1278/2026	S and ID Management Service Private Limited VS S and IB Service Private Limited	Supratik Jana
70	CO/1281/2026	PRADODH DUTTA VS SHYAMSUNDAR LOHARIWAL AND ANR	MD M NAZAR CHOWDHURY
71	CO/1282/2026	DIPESH KR. GOHIL VS SOUMENDRA KRISTO DUTT AND ORS.	RAJSEKHAR BAL BAKSHI
72	CO/1283/2026	SUBHASIS TEWARY VS SHARMILA ROY AND ORS.	ARUP KRISHNA DAS
73	CO/1284/2026	KIRAN MANDI AND ORS. VS MALATI MANDI AND ORS.	BIKASH CHANDRA DAS
74	CO/1291/2026	NATURAL PLAZA PRIVATE LIMITED VS BINAY MONDAL AND ORS.	SURAJIT BISWAS
75	CO/1293/2026	KALIKAPUR KABIRAJPARA JAME MASJID VS AFAJUDDIN AND ORS.	AGNISWAR CHOWDHURY
76	CO/1294/2026	SINTU MOMIN VS SK SELIM AND ORS.	SALMA SULTANA SHAH
77	CO/1296/2026	NITAI CHANDRA ROY VS GOBINDA MONDAL @ BABU AND ORS	SIDDHARTHA SARKAR
78	CO/1298/2026	UTTAM DEY AND ORS VS ABHIK SENGUPTA AND ORS	A P AGARWALLA
79	CO/1299/2026	SAKINA KHATUN @ SAKINA BIBI VS MD. SAJJAK MONDAL AND ORS	ASIS BHATTACHARYYA
80	CO/1300/2026	SUBRATA GHOSH VS SK HAFIZUR RAHAMAN AND ORS	ANAMIKA JANA
81	CO/1301/2026	GOPAL GHOSH AND ORS VS UJJWAL GHOSH AND ANR	UMME HABIBA KHATUN
82	CO/1303/2026	MANIK KUMAR SENAPATI AND ANR VS PULIN PAIRA AND ORS	BALARAM PANDIT
83	CO/1304/2026	SASANKA NANDA @ SASANKA SEKHAR NANDA VS MANMATHA KUMAR NANDA	BALARAM PANDIT
84	CO/1305/2026	RANJAN KUMAR PAUL VS SOUTH INDIAN BANK LIMITED AND ANR	ASISH BHATTACHARYA
85	CO/1306/2026	RANJAN KUMAR PAUL VS SOUTH INDIAN BANK LIMITED AND ANR	ASISH BHATTACHARYA
86	CO/1308/2026	RANJAN KUMAR PAUL VS SOUTH INDIAN BANK LIMITED AND ANR	ASISH BHATTACHARYA

87	CO/1309/2026	RANJAN KUMAR PAUL VS SOUTH INDIAN BANK LIMITED AND ANR	ASISH BHATTACHARYA
88	CO/1311/2026	PRATHAMA MUKHERJEE NEE CHATTERJEE VS SUBHABRATA MUKHERJEE	SRETAPA SINHA
89	CO/1313/2026	ANIRBAN ROY VS SAYANI PAL	SOUMILI PAUL
90	CO/1314/2026	SUMITA BASU VS SURAJIT GHOSH	ABHINABA DAS
91	CO/1316/2026	ASMAT JAHAN AND ORS. VS MOBINA KHATUN	MD. HOSSAIN
92	CO/1318/2026	SAMIUL ALAM VS HUMAYUN KABIR AND ORS.	SANJUKTA SAMANTA
93	CO/1319/2026	SK. ABDUL MASTAN AND ANR. VS SYED GOLAM MOULA	SOFIULLA MONDAL
94	CO/1322/2026	NAREN SAHA VS PRADIP SAHA	MRINAL SAHA
95	CO/1324/2026	SHAHLA FAIYAZ VS M/S ASREC INDIA LIMITED REPD THROUGH ITS AUTHORIZED LAW OFFICER PUJA YADAV	BISWARUP CHATTERJEE
96	CO/1325/2026	SUSHANTA GHOSH AND ANR. VS GOBINDA PAUL	PURNENDU SHEKHAR GHOSH
97	CO/1326/2026	SUSHANTA GHOSH AND ANR. VS SUBRATA SARKAR	PURNENDU SHEKHAR GHOSH
98	CO/1327/2026	SUSHANTA GHOSH AND ANR. VS BISHNUPADA PAUL	PURNENDU SHEKHAR GHOSH
99	CO/1328/2026	SUSHANTA GHOSH AND ANR. VS GOURANGA KUNDU	PURNENDU SHEKHAR GHOSH
100	CO/1329/2026	GITA SARDAR VS BHARATI SARDAR (MONDAL)	SATYAM MUKHERJEE
101	CO/1330/2026	SUSHANTA GHOSH AND ANR. VS ASHOKE DAS	PURNENDU SHEKHAR GHOSH
102	CO/1331/2026	SUSHANTA GHOSH AND ANR. VS PARITOSH DAS	PURNENDU SHEKHAR GHOSH
103	CO/1332/2026	SUSHANTA GHOSH AND ANR. VS GOBINDA GHOSH	PURNENDU SHEKHAR GHOSH
104	CO/1333/2026	SUSHANTA GHOSH AND ANR. VS NIRMAL BISWAS	PURNENDU SHEKHAR GHOSH
105	CO/1335/2026	OLIVIA BISWAS (MANNA) VS AVINABA BISWAS	DEBOLINA DAS
106	CO/1342/2026	RESHA AGARWALA AND ORS. VS RITWIK DAS @ SRI PALTON DAS AND ORS.	SOUVIK DAS
107	CO/1351/2026	AMIT SAHA VS NILANJANA SINHA	WASHIM AKTHIR DAFADAR
108	CO/1364/2026	LUTFA KHATUN VS STATE BANK OF INDIA	MITUL CHAKRABARTY
109	CO/1373/2026	ABU BARKAT ALI VS MD. MASIRUDDIN	MAITRAYEE CHATTERJEE
110	CO/1377/2026	MUKESH MEHTA VS AJAY KUMAR DALMIA	SAPTARSHI DUTT
111	CO/1381/2026	LAKSHMI NARAYAN SINGH @ LAKSHMI PASWAN VS SAMIR ROY AND ORS.	RAJKRISHNA MONDAL

112	CO/1388/2026	SHAMPA @ SAMPA MAJUMDER VS AVIJIT KUMAR MUKHERJEE	SUDAKSHINA DEY
113	CO/1391/2026	USHA SARKAR AND ANR VS RATNA SARKAR AND ORS	MD. AYAAN
114	CO/1393/2026	RAJESH GHOSH AND ANR. VS KRISHNA CHAUDHURI AND ORS.	MIHIR KUNDU
115	CO/1396/2026	BIPLAB MONDAL AND ORS VS BIBHUTI NASKAR AND ORS	RAKESH KUMAR PANDEY
116	CO/1398/2026	KOTAK MAHINDRA BANK LTD. VS JAYASWAL UDYOG PVT. LTD. AND ORS.	PRATIK GHOSE
117	CO/1399/2026	KOTAK MAHINDRA BANK LTD. VS JAYASWAL UDYOG PVT. LTD. AND ORS.	PRATIK GHOSE
118	CO/1400/2026	RANA DAS VS RINKU DAS KHAN	SOMNATH GANGOPADHYAY
119	CO/1403/2026	SK. REKIBUL VS SUNANDA SAMANTA AND ORS.	DIPAYAN KUNDU
120	CO/1405/2026	M/S. TIMES FERRO ALLOYS PRIVATE LIMITED AND ORS. VS THE STATE BANK OF INDIA AND ORS.	ANIRUDDHA SINHA
121	CO/1413/2026	SHIGAN EXPORT PRIVATE LIMITED AND ORS. VS CANARA BANK AND ANR.	RANJANA SEAL
122	CO/1416/2026	SAMIR KUMAR BOSE VS PRADIP KUAMR CHATTOPADHYAY	ARINDAM KUNDU
123	CO/1419/2026	JYOTSNA MAITY AND ANR. VS LALITA SADHUKHAN	BISWAJIT NAG
124	CO/1420/2026	SANATAN MONDAL VS HARANI DAS AND ORS.	SANDIP KUNDU
125	CO/1428/2026	DEBASISH GHOSH VS DIBYENDU GHOSH	SAYAN MISTRI
126	CO/1432/2026	MANAB KUMAR DHARA AND ORS. VS SUBRATA DHARA AND ORS.	DALAN SAMANTA
127	CO/1433/2026	RANJIT KR. PODDAR AND ANR. VS MAYA RANI AND ORS.	SUBHANGI BHATTACHARYA
128	CO/1438/2026	PRASENJIT BOSE VS PAYEL GUPTA	ARPITA PAUL BISWAS
129	CO/1439/2026	SRIRAM PATRA VS SANATAN PAKHIRA AND ORS.	ABHISEK BANERJEE
130	CO/1440/2026	RAKTIM BARMAN VS NAINY BARMAN (NEE BOSE)	SOUMOJIT SAHA
131	CO/1442/2026	TAPAN MONDAL VS MAYA MONDAL AND ORS.	JEENIA RUDRA
132	CO/1443/2026	SUBIR MANDAL AND ORS. VS JIBON MANDAL AND ORS.	ARITRA SHANKAR RAY
133	CO/1444/2026	BIKASH CHATTERJEE AND ORS VS ASHOK KUMAR MOKHOPADHYAY AND ORS	TINA BISWAS
134	CO/1445/2026	SANDHYA KUNDU VS A.R. ENGINEERING WORKS	PIYALI MITRA
135	CO/1446/2026	DILIP SHAW VS KAMAL NANA SAHEB NIKAM AND ORS	PRALAY HAZRA
136	CO/1447/2026	GODSON EXPORTS PRIVATE LIMITED AND ORS. VS SUBIR ROY AND ANR.	MRINAL DAS

137	CO/1449/2026	SUMITA DUTTA AND ANR. VS ANITA RAY AND ORS.	AMIT KARMAKAR
138	CO/1452/2026	ESTATE OF RAJA SIR RADHA KANTA DEB BAHADUR AND ORS VS UMA NATH DAS AND ANR	SOUVICK MITRA
139	CO/1454/2026	MANAB PAUL VS DEBABRATA GHOSH AND ANR	DEBASISH ROY CHOWDHURY
140	CO/1455/2026	SOMA GOSWAMI VS SOUMEN GOSWAMI	SOURAT NANDY
141	CO/1457/2026	SIBANI MANDAL AND ORS VS KALPANA SAHOO	SAIBAL RAKSHIT
142	CO/1459/2026	THE DURGAPUR PROJECTS LIMITED VS DONGFANG ELECTRIC CORPORATION	Sujit Sankar Koley
143	CO/1461/2026	ANANDA GHOSH VS ASHIM KUMAR GHOSH AND ORS.	SAMRAT CHAKRABORTY
144	CO/1462/2026	JAYRA BEWA AND ORS VS SK. JAMSED MAHAMMAD AND ANR	ANKANA SARKAR
145	CO/1463/2026	MADHUSUDAN DAS ALIAS LOB DAS AND ANR. VS DILIP MANNA	SUBHRAJYOTI DEY
146	CO/1467/2026	ASHOK KUMAR KAR VS ANUP MAITY	MANORANJAN JANA
147	CO/1468/2026	BIKASH MAJHI VS RITUPARNA MAJHI	NILANKAN BANERJEE
148	CO/1469/2026	BIMAL KUMAR SAHOO VS ARATI RANI DEY	RAJIB KUMAR ACHARYYA
149	CO/1470/2026	DIBYAJYOTI GHOSH VS ANUP PAL	AASISH CHOUDHURY
150	CO/1471/2026	ARINDAM DAS VS ARUNAVA DAS	
151	CO/1472/2026	ANUP KUMAR GOSWAMI VS UNION OF INDIA AND ORS.	SANKHA PRASAD ROY
152	CO/1473/2026	ARUP MALLICK VS CONTAI CO-OPERATIVE BANK LTD AND ORS.	AGNISWAR BHUNIYA
153	CO/1477/2026	NIL MOHAN DAS VS XXX XX XXX	SAGAR CHOWDHURY
154	CO/1478/2026	SAKSHI SINGHANIA VS SETH SOORAJMULL JALAN TRUST	SHALU GUPTA
155	CO/1479/2026	ABHISHEK SINGHANIA VS SETH SOORAJMULL JALAN TRUST	SHALU GUPTA
156	CO/1480/2026	SUNIL KUMAR KEJRIWAL VS NEHA AGARWAL	
157	CO/1481/2026	SHOBHA RANI JAIN AND ORS VS PRADEEP CHOUDHURY	DEEPAK KUMAR JAIN
158	CO/1483/2026	BANDARU BABU PROPRIETOR OF M/S. SRI. LAKSHMI SRINIVASA TRADERS AND ORS. VS CITY UNION BANK LIMITED	ARANYA SAHA
159	CO/1484/2026	SUDHIR MAHALI @ SUDHIR MALI VS SUBHAS MAHATO AND ORS.	GOURAB KUAMR NATH
160	CO/1485/2026	MUTAWALLI COMMITTEE, SAHIBJAN BIBI AND MATI BABI WAQF ESTATE @ GOBRA MOSQUE WAQF ESTATE VS BIMALESH CHOWDHURY AND ORS.	JKSANWARWALA@GMAIL.COM

161	CO/1486/2026	The Board of Trustees for the Syama Prasad Mookerjee Port Kolkata VS M/S Warsi Traders	Snehashis Sen
162	CO/1488/2026	ASHUTOSH ROY VS SUDHIR KUMAR GUPTA	SANKAR NARAYAN SAHA
163	CO/1490/2026	BELA RANI SAHANA SINCE DECEASED REPD. BY HEMANTA SAHANA AND ORS. VS ATIYAR MONDAL AND ANR.	SNEHASIS JANA
164	CO/1491/2026	GANESH PRASHAD YADAV AND ANR. VS CONTAI BUS SYNDICATE PRIVATE LIMITED AND ORS.	SMITA MUKHERJEE
165	CO/1492/2026	M/S. BESTLEY GOODS TRANSPORT CORPORATION AND ORS. VS NARENDRA MULLICK AND ORS.	INDRAJIT BISWAS
166	CO/1493/2026	SATYA RANJAN CHAKRABORTY VS NIRANJAN CHAKRABORTY AND ORS.	SALIL KUMAR MAITI
167	CO/1494/2026	A.K. ENTERPRISE VS THE EXECUTIVE ENGINEER CIVIL AIRPORT DIVISION-III AND ANR	NIRUPAM SARKAR
168	CO/1497/2026	ATANU SARKAR VS IDEAL AURUM NIRMAN LLP AND ORS	SHIV RATAN KAKRANIA
169	CO/1498/2026	ANKANA BOSE AND ANR VS IDEAL AURUM NIRMAN LLP	SHIV RATAN KAKRANIA
170	CO/1499/2026	Dynamic Process Private Limited Amd Ors. VS Archana Properties Private Limited And Anr	Dipankar Saha
171	CO/1500/2026	FELU MONDAL AND ANR VS LALU MONDAL	MANAS KUMAR DAS
172	CO/1502/2026	VIJAY KUMAR DHANUKA VS DEEPAK KUMAR GUPTA AND ANR.	SHOHAM SANYAL
173	CO/1503/2026	CHAMPA SHAW AND ORS. VS PREMLATA SHAW AND ORS.	RAJSEKHAR BAL BAKSHI
174	CO/1505/2026	SK. HARUN RASID VS SHANTIRAM MONDAL	SUBHRAJIT CHAKRABORTY
175	CO/1506/2026	ETU MISHRA VS RAMDAS MISHRA AND ORS	SOUVIK DAS
176	CO/1507/2026	TAPASH KUMAR GHOSH VS SUBHASINI GUPTA	SANANDA GANGULI
177	CO/1508/2026	ASHOK DUTTA AND ORS. VS BINEET SHAH AND ANR.	ABHIJIT RAY
178	CO/1509/2026	ASHOK DUTTA AND ORS VS BINEET SHAH AND ANR	ABHIJIT RAY
179	CO/1510/2026	NEETU SURANA VS SARASWATI SHAW SINCE DECEASED REPD. BY TRINATH SHAW AND ORS.	SOUMOJIT SAHA
180	CO/1511/2026	DHIMAN DEBNATH VS INDRANIL SADHU AND ORS	RANOJOY MULLICK
181	CO/1512/2026	MAMATA SAHA VS RANJAN GOPE	MANABENDRA THAKUR
182	CO/1513/2026	PARTHA CHAKRABORTY AND ORS. VS ANINDYA MITRA AND ORS.	PRATIK SHANU
183	CO/1514/2026	DIPAK GOSWAMI ALIAS DIPAK CHANDRA GOSWAMI VS RINA SARKAR AND ORS	SAMRAT CHAKRABORTY

184	CO/1515/2026	PANJI GRIHA NIRMAN PVT. LTD. AND ORS VS AYAN SADHUKHAN AND ORS	ABHISMITA GOSWAMI
185	CO/1518/2026	POLOWINGS HEALTHTECH PRIVATE LIMITED VS JAYANT KUMAR MITTAL	PIYUSH JAIN
186	CO/1524/2026	ANITA DAS VS MADAN MOHAN DAS	DEBLINA DE
187	CO/1525/2026	ANTARA GUPTA VS KARAN GUPTA	DEEPAK KUMAR JAIN
188	CO/1528/2026	RATNA MUKHERJEE VS PRADIP KAR	RAJKRISHNA MONDAL
189	CO/1529/2026	GAYATRI GRANITES AND ORS. VS SREI EQUIPMENT FINANCE LIMITED	MARY DATTA
190	CO/1531/2026	SWATILEKHA BHATTACHARJEE VS TANMOY BHATTACHARJEE	ARPAN MONDAL
191	CO/1532/2026	SUBHASISH DAS VS SUROJIT BHOWMICK	SHAONDEEP CHAKRABORTY
192	CO/1535/2026	BRAJENDRA KUMAR KARN VS PREETI GUPTA AND ANR.	SUKANTA DAS
193	CO/1541/2026	KANAK KANTI SEN VS SALIL CHANDRA	S.P. TEWARY
194	CO/1542/2026	FULA DEBI AND ANR. VS SAMPA PATRA	SHAONDEEP CHAKRABORTY
195	CO/1543/2026	ANIL JAIN AND ORS VS SAKUNA DEVI JAIN @ SARADA DEVI JAIN	AJEYO CHOWDHURY
196	CO/1545/2026	ABHIJIT ROY AND ORS. VS UTTARA BAYEN AND ORS.	BAPIN BAIDYA
197	CO/1547/2026	RAJNANDINI JHUNJHUNWALA @ NANDINI JHUNJHUNWALA @ RAJNANDINI JAISWAL VS RISHI JHUNJHUNWALA	SHILPI DAS
198	CO/1553/2026	SK. SAMSD ALI AND ORS. VS SK. NAOSAD AND ORS.	BHARATCHANDRA SIMAI
199	CO/1582/2026	AKBAR SHAIKH VS SARKAT ALI SK. AND ORS.	SAGNIK BHATTACHARYA
<u>NEW MOTION - 2</u>			
200	CO/1371/2026	NAMITA MONDAL AND ANR. VS SUNIL MANNA AND ORS.	DEBDIPTO BANERJEE
201	CO/1404/2026	GOUTAM KUMAR DAS VS BALARAM MAITY AND ORS.	DEBDIPTO BANERJEE
202	CO/1426/2026	AMLAN KUSUM DUTTA VS DIPANKAR DEB AND ORS.	DEBDIPTO BANERJEE
203	CO/1476/2026	UNIQUE AIR TRAVELS PRIVATE LIMITED AND ANR. VS NEO GROWTH CREDIT PRIVATE LIMITED	ORIJJIT CHATTERJEE
204	CO/1495/2026	BHAGIRATHI NEOTIA WOMAN AND CHILD CARE CENTER VS ARNAB CHAKRABORTY AND ORS	FOX AND MANDAL
205	CO/1504/2026	ARCHANA JAISWAL VS KAUSHIK ROY AND ORS.	SUMALYA CHAKRABORTY
206	CO/1517/2026	CHHABI MUKHERJEE VS PINTU DAS	SOUMYAJIT BHATTA
207	CO/1519/2026	AMALUDDIN MONDAL @ HAMIDUL VS JULEKHA KHATUN AND ORS.	ANISUR RAHMAN

208	CO/1523/2026	PARAMSUKH PROPERTIES PRIVATE LIMITED VS M/S. JENNY CHRISTENSEN AND ORS.	ARITRA GHOSH
209	CO/1527/2026	SUFIA BIBI AND ORS. VS ROHIMA BEWA AND ORS.	MANALI BISWAS
210	CO/1534/2026	JAHANARA BIBI VS ABDUL HAKIM AND ORS.	SOUNAK MANDAL
211	CO/1536/2026	NASIM BANO AND ORS. VS ANWARI BIBI AND ORS.	SIBNATH GANGULY
212	CO/1537/2026	JHARNA SARDAR VS SHAKTI SHANKAR BAIDYA	CHANDRA NATH SARKAR
213	CO/1539/2026	HENA GAZALLA VS MD. SHAMIM	SIBNATH GANGULY
214	CO/1544/2026	SHYAMSUNDAR BHAKAT VS SURESH PRASAD BHAKAT AND ORS.	RUDRAPRASAD MATILAL
215	CO/1546/2026	SHRABANI NATH SHAW VS BISWAJIT ROUTH	ASIT BERA
216	CO/1549/2026	ASHIM GANGULY AND ANR. VS M/S. SONIA PROMOTERS PVT LTD. AND ORS.	DEBJIT DUTTA
217	CO/1552/2026	SHAMBHU CHARAN DAS AND ORS. VS ASWINI SAMANTA AND ORS.	ANINDA BHATTACHARYA
218	CO/1555/2026	MD. MUSLIM AND ANR. VS ABDUL QAIYUM ANSARI AND ORS.	FARHAN GHAFAR
219	CO/1556/2026	DILIP BHATTACHARYA AND ANR. VS SAHANA SARKAR	SAYAK MAJUMDER
220	CO/1558/2026	MD. JUNAID RASHID VS JAMIL AKHTAR	HUZAIFA SHAHID
221	CO/1559/2026	SHYAMALI KOLEY AND ORS. VS PROSANTA DEY AND ORS.	PINAKI RANJAN MITRA
222	CO/1560/2026	MAHESH SINGH VS SNEHASIS PANDA	SOBHAN KUMAR PATHAK
223	CO/1561/2026	M/S RADIAL RUBBER INDUSTRIES AND ANR VS EMPLOYEES STATE INSURANCE CORPORATION AND ANR	SASWATI CHATTERJEE
224	CO/1562/2026	ANIRUDDHA SAHA VS LILA GUPTA AND ANR.	SAPTARSHI BASU
225	CO/1563/2026	KUMKUM SARKAR AND ORS. VS RUBY BHATTACHARYYA AND ANR.	DIPAK KUMAR MUKHERJEE
226	CO/1564/2026	AVA DEY AND ANR. VS SANATAN NAIYA AND ANR.	MANISH PAUL
227	CO/1565/2026	SUJAN SHIL ALIAS SUJAN DUTTA VS KHOKAN SIL AND ORS.	TRIPARNA SARKAR
228	CO/1566/2026	MANOJ KUMAR DUTTA VS SOMA BHATTACHARJEE	BIPASHA BHATTACHARYYA
229	CO/1567/2026	LVS EARTHMOVERS PRIVATE LIMITED VS ALCO INFOTECH PRIVATE LIMITED	SUBHAM DEY
230	CO/1568/2026	SAMPA ADHIKARI AND ANR. VS DILIP KUMAR DAS	NAYONIKA CHAKRABORTY
231	CO/1569/2026	MADAN CHANDRA MAHATO AND ORS. VS BINOD MAHATO AND ORS.	MADHUSUDAN MANDAL
232	CO/1570/2026	TASHEEN HAIDER VS RAMIZ RAHAMAN	SAMRAT CHAKRABORTY

233	CO/1571/2026	THE CALCUTTA CRICKET AND FOOTBALL CLUB VS KARAN SINGH GREWAL AND ORS.	RISHIKA GOYAL
234	CO/1572/2026	ARIJEET DOSS MULLICK VS TEA PACKERS INDIA PRIVATE LIMITED	SANANDA GANGULI
235	CO/1573/2026	ARIJEET DOSS MULLICK VS TEA PACKERS INDIA PVT LTD	SANANDA GANGULI
236	CO/1574/2026	BHARTI KASHTHA UDYOG VS BOARD OF TRUSTEES OF SYAMA PRASAD MOOKERJEE PORT	SONI OJHA
237	CO/1575/2026	BIBEKANANDA PAUL VS BIKASH CHANDRA NANDY AND ORS.	ARUP KRISHNA DAS
238	CO/1576/2026	THE CALCUTTA CRICKET AND FOOTBALL CLUB VS KARAN SINGH GREWAL AND ORS	RISHIKA GOYAL
239	CO/1577/2026	SUMITRA SINHA VS SUSMITA DUTTA	ARITRA CHAKRABARTY
240	CO/1578/2026	ARUP KUMAR PAL VS RIMPA PATRA AND ORS	SAIKAT DEY
241	CO/1579/2026	KARUNAMAYEE @ KARUNA NASKAR VS DUDH KUMAR NASKAR AND ORS.	RIYA BANERJEE
242	CO/1581/2026	INDUBALA GARAI AND ORS. VS CHAMPA GARAI AND ORS.	SAIKAT CHATTERJEE
243	CO/1584/2026	BUDDHADEB SAMANTA VS UNION BANK OF INDIA AND ORS.	AHARNISH GHOSH
244	CO/1585/2026	MADHUSUDAN DAS VS PARBATI SAMANTA AND ANR.	ARKA CHANDRA ROY
245	CO/1586/2026	MEENA JAISWAL AND ANR. VS BIBHUTI BHUSAN DUTT ESTATES	STEVEN SOURODIP BISWAS
246	CO/1588/2026	BIBEKANANDA MONDAL AND ORS. VS MADHUCHHANDA DAS AND ORS.	SUKANTA MONDAL
247	CO/1589/2026	MUKESH SINGH VS MALA DEVI AND ANR.	DEBRUP CHOUDHURY
248	CO/1590/2026	KAKALI CHAKRABORTY AND ANR VS TAPAS PAUL AND ANR	SAGARIKA GOSWAMI
249	CO/1591/2026	MSST. ASEMA BEWA AND ORS VS MIR SARAB ALI AND ORS	ARITRA SHANKAR RAY
250	CO/1592/2026	AYESHA BISWAS VS MEHERUN NESA	SHIBASIS CHATTERJEE
251	CO/1593/2026	SOUMITA DUTTA VS AMRITOMOY CHATTERJEE	TANMOYKHANRANA@GMAIL.COM
252	CO/1594/2026	CHAYA RANI CHANDRA AND ORS. VS SATYABRATA BISWAS AND ANR.	SOUNAK MANDAL
253	CO/1595/2026	M/S. COLOR PRINTING AND HOLLOW WARES LIMITED VS MANI DEVI NAHAR AND ORS.	SUBHASIS PAL
254	CO/1596/2026	ABDUL KHALEK AND ORS. VS MD. SIDDIQUE HOSSAIN AND ANR.	MD. KUTUBUDDIN
255	CO/1597/2026	BARNALI MOULICK VS S. NATH AND ORS.	SUBHASIS PAL
256	CO/1598/2026	SAMAR HATI AND ORS. VS SHRIMATI BELA PALAI AND ORS.	ARITRA SHANKAR RAY

257	CO/1599/2026	M/S. COLOR PRINTING AND HOLLOW WARES LTD. VS MANI DEVI NAHAR AND ORS.	SUBHASIS PAL
258	CO/1600/2026	SETHIA ORGANISATION VS KEKA SARKAR AND ORS.	SANDIP GHOSH
259	CO/1601/2026	SHASHI KANT TAPURIAH VS THE KOLKATA MUNICIPAL CORPORATION	AMRITA DE
260	CO/1602/2026	RESMI ROUSAN ALIAS RESMI ROUSAN BISWAS VS ABDUL MANNAN BISWAS AND ORS	SHIBASIS CHATTERJEE
261	CO/1603/2026	KUNTAK ROY CHOUDHURY VS C.C.A.P. LIMITED AND ORS.	SOUMYAJIT MUKHERJEE
262	CO/1604/2026	ANIL ADHIKARY AND ORS VS BARASAT AMS EDUCATIONAL WELFARE TRUST AND ORS	TAHARIMA KHATUN
263	CO/1605/2026	ANIL ADHIKARY AND ORS. VS SOUTH SUNDERBAN INSTITUTE OF HIGHER EDUCATION AND ORS.	TAHARIMA KHATUN
264	CO/1606/2026	GOUR GOPAL SAHA AND ANR. VS PARTHA SARATHI ROY @ PARTHA SARATHI ROY KARMAKAR AND ORS.	MS. KHUSHI MOLLIICK
265	CO/1607/2026	DEB KUMAR ADAK AND ORS VS APARNA ADAK AND ORS	SUDIPTA MAITY
266	CO/1609/2026	THE MARKETING HEAD OF BIRLA OPUS PAINTS VS CHANDRIKA HALDER NEE BHATTACHARYA AND ANR.	AMAN KHEMKA
267	CO/1610/2026	DHIRENDRA NATH BERA AND ORS VS BIRENDRA NATH BERA AND ORS	DEBASIS GHOSH
268	CO/1611/2026	SURESH KUMAR BANKA SINCE DECEASED REPD BY RAJA BANKA AND ORS VS INDRA NATH BARIK	DHANANJAY NAYAK
269	CO/1612/2026	MD. MUSTAQUN ALAM @ MD. MUSTAQUIM ALAM @ MD. MUSTAQUEEM AND ANR. VS ABDUL AZIZ AND ORS.	ARUP KRISHNA DAS
270	CO/1613/2026	SUSANTA JANA AND ANR. VS PROSANTO JANA	SAPTARSHI DUTT
271	CO/1617/2026	AMIT SINGHA ROY ALIAS AMIT SINHARAY VS SANGITA SINGHA ROY	ARINDAM MITRA
272	CO/1619/2026	GORA CHAND GIRI VS ANUKUL GIRI AND ORS.	KALPITA PAUL
273	CO/1622/2026	M/S. VARASIDDHI VINAYAKA AGRO FOODS VS THE AUTHORISED OFFICER, STATE BANK OF INDIA AND ORS.	DEBRAJ DE
274	CO/1623/2026	Indian Bank formerly known as Allahabad Bank VS Lata Resorts Pvt Ltd and Others	SANGITA MISRA
275	CO/1624/2026	SUBRATA SARKAR VS SK. IMAM BOX MONDAL AND ORS.	SATYAM MUKHERJEE
276	CO/1625/2026	AJIT KUMAR ROY BEING DIED HIS LEGAL HEIRS INDIRA ROY AND ORS VS NEMAI CHAND ROY @ NEMAI CHANDRA ROY BEING DIED HIS LEGAL HEIRS KALYANI GHOSH AND ORS	MOUMITA MUKHERJEE
277	CO/1626/2026	TARUN KUMAR MUSTAFI VS CYGNET INDUSTRIES LIMITED AND ORS	DEBAJYOTI MONDAL
278	CO/1627/2026	SREYOJIT CHAKRABORTI VS PRIYANKA CHAKRABORTY (DEY)	TANUSHREE ROY

279	CO/1628/2026	Board of Trustees for Syama Prasad Mookerjee Port Kolkata VS R K Weigh Bridge and Another	Snehashis Sen
280	CO/1629/2026	RHIJU BOSE VS RANJINI SINHA	ANIRUDDHA BANDYOPADHYAY
281	CO/1631/2026	GOUR GOPAL SAHA AND ANR. VS PARTHA SARATHI ROY @ PARTHA SARATHI ROY KARMAKAR AND ORS.	KHUSHI MOLLIICK
282	CO/1632/2026	SUSOVON CHANDA VS MOUMITA CHANDA MAITY	SUNDAR GOPAL BHATTACHARYYA
283	CO/1633/2026	GOUTAM ROY VS TODI INVESTOR (INDIA) PVT. LTD.	ARANYAK SAHA
284	CO/1635/2026	SHYAM BABU SHAW VS PROBHABATI DEVI SINGH AND ORS	AVIJIT CHAKRABORTY
285	CO/1636/2026	GOUTAM ROY VS TODI INVESTOR (INDIA) PVT. LTD.	ARANYAK SAHA
286	CO/1637/2026	BIRLA OPUS PAINTS GRASIM INDUSTRIES LIMITED, PAINTING SERVICES VS CHANDRIKA HALDER NEE BHATTACHARJEE AND ANR	SHOUNAK MITRA
287	CO/1638/2026	CHAINA DAS AND ANR VS TUHIN KANTI BASU	RAJIB GHOSH
288	CO/1639/2026	NATURAL PLAZA PRIVATE LIMITED VS BINAY MONDAL AND ORS.	SURAJIT BISWAS
289	CO/1640/2026	ADITI GHOSH VS ASOK KUMAR SADHUKHAN	DHANANJAY NAYAK
290	CO/1641/2026	PARAMITA CHAKRABORTY VS SOUMEN MITRA AND ORS.	NIRUPAM SARKAR
291	CO/1642/2026	PARAMITA CHAKRABORTY VS SOUMEN MITRA AND ORS.	NIRUPAM SARKAR
292	CO/1643/2026	BEETORAG GUHA VS RANJIT KUMAR DEY	SHRABAN BANERJEE
293	CO/1644/2026	MONI MOHAN BALLAV VS DINOBONDHU ROY AND ORS.	KHALID HASAN
294	CO/1648/2026	GOUTAM CHANDA VS KRISHNA GOPAL BHATTACHARYA	RAKESH JANA
295	CO/1649/2026	GOURAB SAHA VS DEBARATI DAS	MALAY BHADRA
296	CO/1650/2026	JAYANTA BOSE @ JAYANTA KUMAR BOSE AND ANR. VS M/S. UNIQUE GROUP	SAMRAT DAS
297	CO/1651/2026	PRADIP CHANDA VS LIFE INSURANCE CORPORATION OF INDIA AND ORS.	SAJAL KANTI BHATTACHARYYA
298	CO/1652/2026	ARIJEET DOSS MULICK VS TEA PACKERS (INDIA) PRIVATE LIMITED	SANANDA GANGULI
299	CO/1655/2026	INDRANIL KAR VS RUPOSI BANGLA RESIDENTS TASK FORCE ASSOCIATION AND ORS.	PRATIK ACHARJEE
300	CO/1656/2026	Board of Trustees for Syama Prasad Mookerjee Port Kolkata VS Hari Bansh Singh and Others	Snehashis Sen
301	CO/1657/2026	MASIDUR RAHMAN AND ANR. VS RAHIMA BIBI AND ORS.	PINAKI DHOLE

302	CO/1658/2026	ASHA KAPUR VS BUCKINGHAM COURT PRIVATE LIMITED	PAROMA SENGUPTA
303	CO/1659/2026	SUBRATA KUNDU VS TANUSREE KUNDU	RONY MONDAL
304	CO/1661/2026	SANJIT KUMAR MAJI VS MANIK CHANDRA KUNDU AND ANR.	DEBAYAN ROY
305	CO/1662/2026	SHAKYA KUSUM DATTA VS TECH MAHINDRA LIMITED AND ANR	MD. REHAN
306	CO/1664/2026	Mantena Srinivas Raju and Anr VS SREI EQUIPMENT FINANCE LIMITED	Anjali Shaw
307	CO/1665/2026	M/S. VELWEAR TAILORS VS DEO SOLVEX AND INDUSTRIES LIMITED	ASHOK PANDEY
308	CO/1668/2026	PARTHA DAS VS PRABIR KUMAR DAS	SAMBHU NATH SARDAR
309	CO/1671/2026	SHARMISTHA CHAUDHURI VS LIFE INSURANCE CORPORATION OF INDIA AND ANR	SASWATI CHATTERJEE
310	CO/1672/2026	JAGAT KRISHNA DEVNAGAR @ MANTU MANDAL VS HIMANGSHU KUMAR SARKAR	MUJIBAR ALI NASKAR
311	CO/1674/2026	TAX CONSULTANTS PVT LTD REPRESENTED BY GOPAL PITTI (IN PERSON) VS ASHWINI BHAGAT	
312	CO/1675/2026	SANDIP GHOSH @ SANDIP KUMAR GHOSH VS HABIBAR MALLICK	INDRANI NANDI
313	CO/1677/2026	ILIAS TARAFDAR VS MOHASIN TARAFDAR AND ORS.	SHASHANKA SHEKHAR SAHA
314	CO/1678/2026	MANOJ KUMAR PODDAR AND ANR. VS LAXMI TIBER AND ORS.	SOMNATH RAY
315	CO/1679/2026	HELENA ANNA MARIA LERSCH VS SUHAAN MUKERJI	MD. ZOHAIB RAUF
316	CO/1682/2026	UNITED TYRES PRIVATE LIMITED VS SYAMA PRASAD MOOKERJEE PORT AND ORS	ABHIRUP CHAKRABORTY
317	CO/1685/2026	TAX CONSULTANTS PRIVATE LIMITED REPD. BY GOPAL PITTI (IN PERSON) VS CHANDA DEVI AND MR. VISHAL SHARMA	
318	CO/1689/2026	AMITAVA BOSE VS SUSMITA BOSE NEE DAS	SREETAMA BISWAS
319	CO/1690/2026	HIRA DEVI JAIN VS PRITEPAL SINGH AND ANR.	ANIMESH PAUL
320	CO/1691/2026	ASHOK KUMAR MAHNOT VS PRITEPAL SINGH AND ANR.	ANIMESH PAUL
321	CO/1708/2026	M/S KAMARHATTY COMPANY LIMITED VS M/S SUMANGAL POLYMERS PRIVATE LIMITED AND ANR	ASHA G GUTGUTIA
<u>MOTION</u>			
322	CO/4439/2025	PARTHA CHAKRABORTY AND ORS VS ANINDYA MITRA AND ORS	ABHIRUP CHAKRABORTY
IA NO: CAN/1/2026, CAN/2/2026			
323	CO/224/2026	PARTHA CHAKRABORTY AND ORS VS ANINDYA MITRA AND ORS	ABHIRUP CHAKRABORTY
324	CO/431/2026	PARTHA CHAKRABORTY AND ORS. VS ANINDYA MITRA	ABHIRUP CHAKRABORTY

325	CO/1052/2026 (AT 3:00 P.M)	PARTHA CHAKRABORTY AND ORS VS ANINDYA MITRA AND ORS	NANDINI KHAITAN
326	CO/1035/2025	MENOKA JANA VS JAMUNA SUNDARI PAL	MD NURE ZAMAN
IA NO: CAN/2/2026			
327	CO/1483/2025	ASHOK KUMAR SINGHA AND ANR VS RAJKUMAR GARAIN AND ORS	PRIYANKA SAHA
328	CO/1512/2025	KUNAL CHAUDHURI VS KALYAN CHOWDHURY AND ORS	PRIYANKA SAHA
329	CO/1553/2025	NAJRUL ISLAM AND ORS VS BERAPHUL BEWA AND ANR	SOURAV SAHA
330	CO/2220/2025	ACHINTYA BALA VS RAJARSHI ROY AND ANR	RAJDEEP BHATTACHARYA
331	CO/2221/2025	SANNYASI MAITY VS PRITILATA DUARY @ PRITILATA DUARI	RAJDEEP BHATTACHARJYA
332	CO/2471/2025	DIPANKAR GHOSH VS BASUDEB GHOSH AND ORS	DEBARATI SEN BOSE
333	CO/2681/2025	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY VS BENGAL SHRISTI INFRASTRUCTURE DEVELOPMENT AND ANR	SUBHAJIT BARMAN
IA NO: CAN/1/2025			
334	CO/2703/2025	JAHANARA BEGUM VS SHIREEN FIRDOUS AND ORS	SAMIR KUMAR DHAR
IA NO: CAN/3/2026			
335	CO/3272/2025	AMAR KUMAR SUR AND ORS. VS SURAJIT DAS	ANIRBAN ROY
336	CO/3303/2025 [3.30 P.M.]	MD. ALAM ANSARI AND ANR. VS SYED NAZMUL HOSSAIN AND ORS.	PARTHA PRATIM MUKHOPADHYAY
337	CO/3393/2025	KARNANI PROPERTIES LTD. VS TIRUPATI VINIMAY PVT. LTD.	ANURADHA PODDAR
338	CO/3790/2025	PRANAB KUMA R SARKAR VS MUNICIPAL COMMISSIONER AND ORS.	K.P. CHATTERJEE
339	CO/3847/2025	SANTOSH KUMAR BERA AND ANR VS KISHORE KUMAR LALA AND ORS	ANKANA SARKAR
340	CO/3874/2025	BULUYARA BIBI @ BULU BIBI VS SONARUL SK.	MD MUSLEHUDDIN
341	CO/4087/2025	ARPITA SEN VS AVISHEK NAG	NEHA DUTT TENANI
342	CO/4102/2025	SREE BHARATI VS AGNIVA BAIDYA	SUSMITA MONADAL
343	CO/4279/2025	PUJA NANDI (PAUL) VS TAPAN NANDI	DEBRUP CHOWDHURY
344	CO/4314/2025	PUTUL DUTTA VS AINUL HAQUE	UTTAM KUAMR DE
345	CO/4316/2025	JABA PURKAIT AND ANR VS THE CHAIRMAN JOYNAGAR MOJILPUR MUNICIPALITY AND ORS	RANJIT KR BARMAN
346	CO/4340/2025	DIN DAYAL KAYAN VS VINOD JAISWAL AND ANR	SOUNAK MUKHERJEE
347	CO/4346/2025	ADITYA MANSION DEVELOPERS AND ORS VS AMIT ROY	KAUSTAV BANERJEE

348	CO/4428/2025	RAJIB SARKAR VS NIDRITA CHAKRABORTY	AYANAVA DAS
349	CO/4455/2025	SHANTI KUMAR SURANA AND ORS VS REEMA PUNJABI	OISHIK CHATTERJEE
350	CO/4458/2025	SAMIT ROY AND ANR VS KINGSTON EDUCATION INSTITUTE AND ORS	SWARAJIT DEY
351	CO/4532/2025	SARIFA BIBI AND ANR. VS JALAL BISWAS AND ORS.	SANDIP DAS
352	CO/4559/2025	SUMON MONDAL VS URMI ROY	SATYAM MUKHERJEE
353	CO/90/2026	DILIP DAS VS ASTOSAKHA DEY AND ANR	AMIT KR DUTTA
354	CO/197/2026	DR ARNAB CHAKRABORTY VS SHELLY CHAKRABORTY	SHREEJITA SEN
wt355	CO/2920/2025	DR ARNAB CHAKRABORTY VS SHELLY CHAKRABORTY	SHREEJITA SEN
356	CO/290/2026	FARRUK SHAMSHI VS THE STATE OF WEST BENGAL AND ORS.	BIKASH KUMAR SINGH
357	CO/381/2026	MANOJ GHOSH VS MAUMITA GHOSH NEE CHOWDHURY	RATIKANTA PAL
358	CO/393/2026	PRABHURAM DAS ADHIKARI AND ORS. VS PRADIP KUAMR GUCCHAIT	ASUMDIPTA SANTRA
359	CO/438/2026	DTM CONSTRUCTION PVT LTD VS STEEL AUTHORITY OF INDIA LTD AND ANR	MEGHNA DHUR
360	CO/451/2026	SANTOSH KUMAR KISHANPURIA A HINDU UNDIVIDED FAMILY REPN BY KARTA SANTOSH KUMAR KISHANPURIA(AGARWAL) VS SHYAM AGARWAL	SANJAY GINODIA
361	CO/457/2026	MANOJ PAL AND ANR. VS SEFALI ROY AND ORS.	PARTHA PRATIM ROY
362	CO/489/2026	KISHORE KUMAR DASS AND ORS. VS RAJAT GHOSH AND ORS.	RAMESH CHANDRA PAUL
363	CO/490/2026	KISHORE KUAMR DASS AND ORS. VS RAJAT GHOSH	RAMESH CHANDRA PAUL
364	CO/497/2026	CHANDAN SHOME VS AYUSMITA SHOME	SATYAM MUKHERJEE
365	CO/565/2026	ASMAN HARIN AND ORS. VS SAHEDA BIBI AND ORS.	TRISHTRYA MANCHERJI
366	CO/591/2026	NITIN KUAMR BISWAS VS SOVAN PAL AND ANR.	TAPAS KUAMR DEY
367	CO/698/2026	UTTAM BOSE VS MADHURI NASKAR AND ORS	PRIYANKA DAS NAYAK
368	CO/735/2026	ABDAR HOSSEN MONDAL VS ABDUL HALEEM MONDAL AND ORS	PRIYAKSHI BANERJEE
369	CO/837/2026	MOHAN CHAND SEAL VS GOUTAM SEAL	ARITRA CHAKRABARTY
370	CO/861/2026	ANKAN PAL CHAUDHURY VS KOYEL NANDI	TRIPARNA SARKAR
371	CO/866/2026	POORVI BAGARIA VS STATE BANK OF INDIA AND ORS.	GOURAB MONDAL

372	CO/875/2026	M/S. AUTO DISTRIBUTORS LIMITED VS BOARD OF MAJOR PORT AUTHORITY FOR SYAMA PRASAD MOOKHERJEE PORT KOLKATA AND ANR.	ORIJJIT CHATTERJEE
373	CO/886/2026	M/S. AUTO DISTRIBUTORS LIMITED VS BOARD OF MAJOR PORT AUTHORITY ANA ANR.	ORIJJIT CHATTERJEE
374	CO/890/2026	CHOUDHURY ABUL KALAM VS SIMA MONDAL SARKAR AND ORS.	DHIMAN BANERJEE
375	CO/932/2026	NIBEDITA KUNDU VS KAUSHIK KUNDU	SASANKA KUMAR MANDAL
376	CO/1041/2026	BARNALI MAJUMDAR VS KALYAN MAJUMDAR	AISWARJYA GUPTA
377	CO/1058/2026	SUNIRMAN RESIDENCY PRIVATE LIMITED AND ANR. VS SAKTIPADA SADHUKHAN AND ORS.	UTTAM KUMAR DE
378	CO/1069/2026	KAUSIK GANGULI AND OTHERS VS BHARAT PETROLEUM CORPORATION LIMITED	Prasun Ghosh
379	CO/1092/2026	DIPAK KUAMR PAUL VS DILIP KUMAR PAUL SINCE DECEASED REPD. BY SARASWATY PAUL AND ORS.	SUBIR KUAMR BHATTACHARYYA
380	CO/1114/2026	MUMTAJ RAHAMAN AND ORS. VS JAHANARA BEGUM AND ORS.	HINDRANIL444@GMAIL.CO M
381	CO/1123/2026	SIKRI AND CO. PVT. LTD. VS ASHISH BANSAL AND ANR.	TUHIN SUBHRA RAUT
382	CO/1135/2026	MOSSAMMAT HALIMAN BIBI ALIAS HALIMON BIBI ALIAS HALIMA BEGUM VS MOSTAKIN MOLLA AND ORS.	SUBHADIP CHAKRABORTY
IA NO: CAN/1/2026			
383	CO/1138/2026	AJAY RAJAK VS NANDITA CHATTERJEE	SUPRATICK SYAMAL
384	CO/1149/2026	KABERI MUKHERJEE VS SUDHAN CHANCHAL	MANALI BISWAS
385	CO/1152/2026	BHASWATI SINGHA ROY VS DEBASISH CHAKRABORTY AND ANR.	SOUVIK DAS
386	CO/1153/2026	M/S. A.S. CERAMIC GRINDER VS AUTHORISED OFFICER, STATE BANK OF INDIA AND ORS	DEBASHIS KARMAKAR
387	CO/1154/2026	BIJAN BHAWMICK ALIAS BHAUMIK VS SAMIR BHOWMICK AND ORS.	SUBHABRATA BASU
388	CO/1158/2026	NEMAI CHANDRA MAITY @ NEMAI MAITY VS SADANANDA SAHA AND ANR.	DEBLINA DE
389	CO/1160/2026	SWAPAN DAS VS SNIGDHA SANTRA (DAS)	NIMAI CHANDRA KONAR
390	CO/1178/2026	SUSHILA LENKA AND ORS VS DILIP KUMAR JAISWAL	PAMPA GHOSH
391	CO/1184/2026	MANNAN MOLLA AND ORS VS EMDADUL MOLLA @ KHOKAN MOLLA AND ORS	AMITABHA GHOSH
392	CO/1195/2026	SANJIB BURMAN (SANJEEB BARMAN) VS AJJOY DAS AND ORS.	INDRANIL SEN
393	CO/1199/2026	MOHANLAL BURNWAL @ BARANWAL VS SUKHOMOY MALKHANDI	SUBHAJIT BARMAN
394	CO/1204/2026	GOUTAM SEN AND ORS. VS JOYDIP SEN AND ORS.	MD. NURE ZAMAN

395	CO/1205/2026	SUBRATA ROY AND ANR VS AKTARUL LASKAR AND ORS	DEBJIT DUTTA
396	CO/1212/2026	SALEMA BIBI AND ANR VS MINOTI CHOWDHURY	ASRAF MANDAL
397	CO/1227/2026	KMALESH DAS VS GALAXY OUTDOOR ADVERTISING SOLUTION PVT LTD	APURBA KUMAR DATTA
<u>RETURNABLE MOTION</u>			
398	CO/1503/2025	MANORANJAN GAYEN VS SANKAR DAS AND ANR	GOURANGA KR DAS
399	CO/985/2026	MAMANI MANNA AND ANR. VS PRADIP KUMAR MAITY AND ANR.	MAITREYEE MAITI
400	CO/994/2026	SHANKAR NATH DAS VS NIMAI CHANDRA DAS AND ORS.	BIPASHA BHATTACHARYYA
IA NO: CAN/1/2026			
401	CO/1177/2026	SUJATA DAS AND ORS VS ASHIM DAS	ARPITA CHOWDHURY
402	CO/1189/2026	SAKUNA DEVI JAIN @ SARADA DEVI JAIN VS ANIL JAIN AND ORS	ISHITA RAUT
403	CO/1193/2026	RITA ROY VS DINABANDHU NANDI AND ORS.	M.GOURAB@YAHOO.COM
404	CO/1229/2026	AMIK, A REGISTERED SOCIETY REPN. BY JOGENDRA KUMAR SAHA, SECRETARY VS STEEL AUTHORITY OF INDIA LIMITED AND ORS	ARPITA SAHA
405	CO/1239/2026	ATANU BISWAS AND ORS VS GOPAL DEVA SEVA AND MANIPURI CULTURAL DEVELOPMENT TRUST REPD BY BANAMALI DAS AND ORS	TANUSHREE ROY
IA NO: CAN/1/2026			
406	CO/1262/2026	SRI FULESWARI AND CHANDI MATA THAKURANI REPD BY KAMALENDU MISHRA VS SRI FULESWARI AND CHANDI MATA THAKURANI REPD BY SANKAR PRASAD BHATTA @ BHATTACHARYA AND ORS	RENESA DEY
<u>CONTESTED APPLICATION</u>			
407	CO/1176/2025	BIDHAN CHANDRA PAUL VS PRADIP KUMAR CHAKRABORTY	MALAY BHATTACHARYYA
408	CO/1428/2025	BIDHAN CH PAUL VS PRADIP CHAKRABORTY @ BABU AND ORS	MALAY BHATTACHARYYA
409	CO/3323/2025	ADITYA KUMAR DEY AND ORS VS DIPA PAIK	SHYAMAL MUKHOPADHYAY
410	CO/1117/2026	MANOTOSH ACHAR VS TAPAS KUMAR ACHAR AND ORS.	SOUMO CHARAN
411	CO/1120/2026	MANOTOSH ACHAR VS TAPAS KUMAR ACHAR AND ORS.	SOUMO CHARAN
<u>EXPEDITIOUS DISPOSAL MATTERS</u>			
412	CO/3880/2025	MOMTAZUL HAQUE VS MATIJU HAQUE AND ORS	JAMAL UDDIN
413	CO/97/2026	SYAMA PRASAD MOOKERJEE PORT VS SIDHARTHA SARAWGI	SNEHASHIS SEN
414	CO/99/2026	SYAMA PRASAD MOOKERJEE PORT VS SIDHARTHA SARAWGI	SNEHASHIS SEN
415	CO/100/2026	SYAMA PRASAD MOOKERJEE PORT VS SIDHARTHA SARAWGI	SNEHASHIS SEN

416	CO/190/2026	FATE ALI GAZI AND ORS. VS RATHIN SARDAR AND ORS.	SHAMPA ADHIKARY
417	CO/292/2026	GAURAV GUPTA VS RITUPARNA GUPTA (NEE DE)	SUDHIR KUMAR SADHUKHAN
418	CO/309/2026	BIDYUT DEY VS MAYARANI CHAKRABORTY AND ORS.	BRATIN SUIN
419	CO/321/2026	PINAKI MONDAL VS JOITRI NAG	TANMAY CHOWDHURY
420	CO/355/2026	MANASI BHOWMIK VS THE ASST. ENGINEERING (E) TAMLUK ROUP ELECTRICITY AND ORS.	ZAINAB TAHUR
421	CO/359/2026	SUBRATA DUTTA AND ORS. VS SAMARESH BANERJEE AND ORS.	KUNTAL BANERJEE
422	CO/360/2026	MADHUMITA DAS HAZRA VS RAMU DAS ALIAS DUSTU AND ORS.	AVIJIT CHATTERJEE
423	CO/364/2026	MOUSUMI SINGH VS RABI SINGH	DEBLINA DE
424	CO/367/2026	ASHIMA MONDAL AND ORS. VS KAMALA BARUI AND ANR.	DEBAJYOTI MANDAL
425	CO/382/2026	MOHAMMED AZIM VS SYED ALI NAWAZ AND ORS.	MUHAMMAD OBAID
426	CO/402/2026	TULSI RANI CHANDA VS ALPANA CHANDA AND ORS.	BIPASHA BHATTACHARYYA
427	CO/424/2026	GITA SHARMA VS SWARUP MUKHERJEE	ANIKET MITRA
428	CO/426/2026	HYDARI AND REHMATBAI VADNAGARWALA MATERNITY AND NURSING HOME TRUST VS PERFECT DEALCOM PVT LTD	SWARUP SAHA
429	CO/434/2026	PANKAJ DEY VS SANJAY PRADHAN AND ORS	DEBASIS KAR
430	CO/444/2026	SANJAY KUMAR DEY VS MOUSUMI DEY PAUL	INDRANUJ DUTTA
431	CO/447/2026	NAZIRA KHATUN VS KALIM UDDIN	ABIRA BHATTACHARJEE
432	CO/454/2026	RAJESH PRASAD VS GOLAM SABIR AND ORS	PURNENDU SHEKHAR GHOSH
433	CO/456/2026	GOPAL CHANDRA SAHA AND ORS. VS BECHARAM SADHUKHA AND ORS.	PRIYANKA JANA
434	CO/462/2026	ABU BASA @ BASA SEKH VS ATABUL SEKH AND ORS.	CHIRANTAN SARKAR
435	CO/466/2026	AJIT NASKAR AND ANR VS ANUP NASKAR	SAIKAT SEN
436	CO/492/2026	PANCHANAN GHORAI AND ANR. VS MANAS GHORAI AND ORS.	MOUMITA GHOSH
437	CO/514/2026	SUDIPTO KUNDU VS M/S. SREEDEEP REALTY PVT. LTD.	ABHIJIT RAY
438	CO/518/2026	SAMPA DAS VS HOUSE RENT CONTROLLER AND ANR.	SUMIT BANERJEE
439	CO/522/2026	ABDUR RAHIM TARAFDAR VS LIAKAT ALI MONDAL AND ORS.	SUBHAYAN BARIK
440	CO/531/2026	MD. SIKANDAR VS MD. SAJAHAN QURESHI AND ANR.	UTSA DUTTA

441	CO/535/2026	GOPAL CHANDRA BHUNIA AND ANR. VS GOPAL DOLAI AND ORS.	RITA PATRA
442	CO/541/2026	SIB PROSAD MUKHERJEE ALIAS SHIVA PRASAD MUKLHERJEE VS PINTU PAUL	ABIR LAL CHAKROBORTY
443	CO/542/2026	SAMARJIT MALLICK VS RITA MALLICK	MD SHAMIMUDDIN
444	CO/576/2026	SWAPAN PRASANNA MUKHERJEE VS THE STATE OF WEST BENGAL AND ORS.	RAJKRISHNA MONDAL
445	CO/604/2026	TAPAN KUMAR NASKAR LASKAR VS DIPANKAR MONDAL AND ORS	SHAONDEEP CHAKRABORTY
446	CO/607/2026	MOJIUR RAHAMAN VS JAHARUL HAQUE AND ORS	MAHABOOB AHMED
447	CO/609/2026	SUBHRA PRODHAN VS MAHESWAR CHAKRABORTY AND ORS	PRAJAAINI DAS
448	CO/618/2026	ANUP KUMAR DAS VS BASUDEB KUNDU AND ANR	SHILPI GHOSH
449	CO/619/2026	ARUP RATAN GOOPTU VS IQBAL EBRAHIM PATEL AND ANR	ARJUN GOOPTU
450	CO/627/2026	SABIHA YASMIN AHMED VS MUSTAQUE AHMED AND ANR.	FARHAN GHAFFAR
451	CO/634/2026	SUDIP MITRA VS NIRMAL KUAMR AGARWAL AND ORS.	SOUVICK MITRA
452	CO/640/2026	SAUKAT ALI AND ANR. VS SAILENDRA KUMAR SHARMA	INDRANUJ DUTTA
453	CO/645/2026	KRISHNENDU BIKASH JANA VS ARUNANGSHU PAHARI AND ORS.	SARBANANDA SANYAL
454	CO/648/2026	MADHAB MUKHERJEE VS UJJAL SEN KARMAKAR AND ORS.	MITUL CHAKRABARTY
455	CO/660/2026	M/S. ELANZA PROPERTIES PVT. LTD VS AMIT KUAMR MONDAL AND ANR.	HIMADREE GHOSH
456	CO/661/2026	ANUP RAUT VS SONALI RAUT AND ANR.	INDRA PROSAD MULLICK
457	CO/666/2026	JAHOR MOLLYA AND ORS. VS ARSHED MOLLA AND ORS.	SASWATA BHATTACHARYYA
458	CO/667/2026	AMAN AHMED VS SHAHNAWAZ AHMED AND ANR.	DEBLINA DE
459	CO/676/2026	SAKTIPADA ROY VS RAMGOBINDA MUKHOPADHYAY	AMIT KUMAR DUTTA
460	CO/680/2026	SUBHADRA DHAR AND ORS VS BHARATI DUTTA	MUHAMMAD OBAID
461	CO/683/2026	TORAB ALI MALLICK VS MD. AJIJUR RAHAMAN MALLICK AND ORS	SAMRAT CHAKRABORTY
462	CO/695/2026	RAFIKUL TARAFDAR AND ORS VS NAZRUL ISLAM TARAFDAR AND ORS	JAJMAL UDDIN
463	CO/696/2026	ASIM KR SAHA VS RINA SARKAR AND ORS	TINA BISWAS
464	CO/716/2026	ASHALATA NASKAR (MONDAL) VS SIRAJUL ALI MOLLA AND ANR	ARGHYA MULLICK
465	CO/795/2026	MD. ASHIF FIROZ VS ZOYA ASHIF FIROZ @ JOYA ASHIF FIROZ @ ANKITA ROY SARASWATI	GARGI MUKHERJEE

466	CO/1016/2026	MANIK BASU @ MANIK DAS VS DIPANKAR SINGHA	AMITABRATA HAIT
467	CO/1019/2026	MANIK BASU @ MANIK DAS VS JYOTSNA SINGHA AND ANR.	AMITABRATA HAIT
468	CO/1061/2026	MAJED MONDAL AND ORS. VS MOHAMMAD MONDAL AND ORS.	JAMAL UDDIN
469	CO/1339/2026	LOVELY MONDAL SARKAR VS URMILA MONDAL AND ORS	SAMARESH CHANDRA DHARA
470	CO/1349/2026	CANARA BANK (FORMERLY KNOWN AS SYNDICATE BANK) VS SRIKANTA SINGH AND ANR.	FAROOQUE ALI
471	CO/1356/2026	BIMAL PRAKASH SARDA VS PRASANNA BISWAS	LAL RATAN MONDAL
472	CO/1361/2026	SAMPITA GHOSH ALIAS SAMPITA MANDAL VS SAMARESH MONDAL	BISWAJIT MAL
473	CO/1368/2026	NITYANANDA SADHUKHAN VS SAJAY KUMAR SAHW AD ORS.	MRIGANKA PATRA
474	CO/1448/2026	SATYAJIT GHOSH CHOWDHURY VS LAKSHMI MUKHERJEE AND ORS.	PINAKI BRATA GHOSH
475	CO/1456/2026	M/S. STEEL GUARD (INDIA) VS NEELACHAL ABASAN COOPERATIVE SOCIETY LIMITED AND ANR	FATIMA HASSAN
476	CO/1464/2026	EESWAR MERCANTILES PRIVATE LIMITED VS MACNEILL ENGINEERING LIMITED	PUJA BERIWAL
477	CO/1465/2026	SATADRU HARH AND ANR. VS SAIKAT HARH	SRINJOY DAS
478	CO/1474/2026	JADAB CHANDRA DAS @ JADAB DAS VS SOURAV JANA AND ORS.	ANINDA BHATTACHARYA
479	CO/1482/2026	SANJIB CHAKRABORTY VS SANGITA NANDI CHAKRABORTY	SANJIB CHAKRABORTY
480	CO/1496/2026	KAMALA PRASAD JAISWAL VS KISHAN KUMAR SHAW @ KRISHNA SHAW @ VICKY	AMITABHA GHOSH
481	CO/1548/2026	RABINDRANATH KARMAKAR VS BHUBAN PAAN AND ORS.	SWAGATA DATTA
482	CO/1554/2026	SHIKHA AGARWAL (NEE RUNGTA) VS MADHUR AGARWAL	RUPSA SREEMANI
483	CO/1587/2026	KANCHAN DAS GUPTA AND ORS. VS NIHAR RANJAN KUNDU AND ORS.	SUBHAJIT BARMAN
484	CO/1614/2026	SYAMA PRASAD MOOKERJEE PORT KOLKATA ERSTWHILE BOARD OF TRUSTEES OF THE PORT OF KOLKATA VS MS R SEN AND COMPANY	PARAMITA BANERJEE
485	CO/1615/2026	SYAMA PRASAD MOOKERJEE PORT KOLKATA ERSTWHILE BOARD OF TRUSTEES OF THE PORT OF KOLKATA VS MS DEEP SERVICES PRIVATE LIMITED	PARAMITA BANERJEE
486	CO/1616/2026	SYAMA PRASAD MOOKERJEE PORT KOLKATA ERSTWHILE BOARD OF TRUSTEES OF THE PORT OF KOLKATA VS MS KREBS AND CIE INDIA PRIVATE LIMITED AND ANOTHER	PARAMITA BANERJEE
487	CO/1620/2026	SYAMA PRASAD MOOKERJEE PORT KOLKATA ERSTWHILE BOARD OF TRUSTEES OF THE PORT OF KOLKATA VS M/S LMJ COMMERCIAL PRIVATE LIMITED	PARAMITA BANERJEE

488	CO/1621/2026	SYAMA PRASAD MOOKERJEE PORT KOLKATA ERSTWHILE BOARD OF TRUSTEES OF THE PORT OF KOLKATA VS M/S HOPES METALS INDUSTRIES INDIA LIMITED	PARAMITA BANERJEE
<u>EXTENSION OF INTERIM ORDER</u>			
[12:30 P.M.]			
489	WPA/23160/2022	ALL INDIA TRINAMOL CONGRESS VS UNION OF INDIA AND ORS.	PIYUSH AGRAWAL
490	CO/221/2025	GURUPADA MALLA AND ANR VS BHABANI PRASAD MALLA AND ORS	PAULOMI GHOSH
491	CO/279/2025	FASTMOVE CONSTRUCTION PVT LTD AND ORS VS BIRENDRA KUMAR ROY AND ORS	ADITYA KANODIA
492	CO/452/2025	ASAD @ ASHAD ALI AND ORS VS HATIMUDDIN @ HAKIMUDDIN AND ORS	ASIF DEWAN
493	CO/618/2025	SK SAYAB ALI AND ORS VS KHAIRUN NESHA BIBI AND ORS	ARITRA SHANKAR RAY
IA NO: CAN/1/2026			
494	CO/821/2025	BEDANA MALIK VS MITHUN MALIK AND ORS	RITOPRITA GHOSH
IA NO: CAN/1/2025, CAN/2/2025			
495	CO/1069/2025	ALPANA PAUL AND ANR VS UNION BANK OF INDIA AND ORS	Moutusi Hazra
496	CO/1487/2025	MAMTA HOUSING PVT LTD VS PRATAP SHANKAR DUBEY	SAMIR KR DHAR
IA NO: CAN/1/2025			
497	CO/1493/2025	KALYAN RANJAN COOMER AND ANR VS PRABHAT KUMAR AND ORS	SUKUMAR SARKAR
498	CO/1719/2025	M/S SC SONS PVT LTD AND ORS VS SIDDHANT ARYA AND ORS	KUMKUM MUKHERJEE
499	CO/2173/2025	CENTRAL TABACCO SUPPLY AGENCY REPD BY PAWAN KUMAR KESHHAN VS KRISHNA KR AGARWAL	SHUVOJEET GUPTA
500	CO/2204/2025	LAKSHMI KUMAR GUPTA VS SUMIT KUMAR BOSE AND ORS.	UDAY SHARMA
501	CO/2797/2025	ABHIJIT BHUIN VS BAPI GHUNIA	SATYA RANJAN KUNDU
502	CO/2894/2025	BISWANATH MONDAL VS GOPAL MONDAL AND ORS	SUDARSHAN GHOSH
wt503	CO/1672/2024	SUKANTA DAS VS NETAI CHANDRA DAS	SARTAK SINGH
504	CO/3416/2025	DHIREN GORAIN @ NILKAMAL GORAI VS BHUBAN GORAI AND ORS.	SANTU NANDY
505	CO/3493/2025	RITA KABIRAJ AND ORS VS KAKALI BERA AND ANR	SUNIL KUMAR DE
506	CO/3622/2025	KAMAL MONDAL VS DULAL CHANDRA MAJI	ABHISEK BARAN DAS
507	CO/4007/2025	NEW INDIA ASSURANCE CO LTD VS RUKHSAR KHATOON AND ANR	RAJDEEP BHATTACHARYA
508	CO/4133/2025	AYUSH SHAW AND ANR VS SAMIR SAHA AND ORS	JOYDEEP DAS
509	CO/4166/2025	ENAMUL HAQUE VS MOHD SARFUDDIN	Kaustav Bhattacharya

510	CO/4210/2025	PARAMITA BISWAS VS MAHUA DHAR AND ORS	AHANA CHELINE ROUTH
511	CO/4322/2025	KHOKHON SIL VS JAYANTA INDRA	SIVA PRASAD GHOSH
512	CO/4436/2025	KAKALI BARICK AND ANR. VS KAMAL AGARWAL AND ANR.	MRINMOY CHATTERJEE
513	CO/4443/2025	KAKALI BARICK AND ANR. VS KAMAL AGARWAL AND ANR.	MRINMOY CHATTERJEE
514	CO/4602/2025	PARTHA PRATIM CHAKRABORTY AND ORS VS SUROJIT MANNA	DILIP KUMAR DAS
IA NO: CAN/1/2026, CAN/2/2026			
515	CO/153/2026	SUDIP KUMAR GHOSH AND ANR VS AYAN ROY	PAYEL KHANRA
516	CO/228/2026	ARUN NANDI VS SWAPAN NANDI	PRIYANKA JANA
517	CO/708/2026	MINA DEVI AND ANR VS ASHIS KUMAR GHOSHAL AND ORS	SUMAN BANERJEE
518	CO/989/2026	THE WOMENS COOPERATIVE INDUSTRIAL HOME LTD. REPD BY BIKASH RANJAN NEOGI VS PRATIMA ROY	SAYAN MUKHERJEE



In The High Court at Calcutta

Appellate Side

CAUSE LIST

For Thursday The 21st May 2026

COURT NO. 50

Second Floor

Main Building

LAWAZIMA COURT ()

AT 12:00 PM

LD. REGISTRAR ADMN. (L AND OM)

(AT 2ND FLOOR MAIN BUILDING (ERSTWHILE CENTRALIZED FILING SECTION OF A.S.))

LAWAZIMA S. R. SECTION

1	FAT/44/2025	ANNAPURNA GHOSH VS MATHURAM GHOSH	Shibasis Chatterjee
2	FAT/119/2025	DEBABRATA CHAKRABORTY AND ORS. VS ABHIJIT CHAKRABORTY AND ORS.	SK. MUSTAFI RAHAMAN
3	FAT/331/2025	SHRIMATI SUKLA SENGUPTA AND ANR VS JYOTIRMOY SENGUPTA @ PINTU SENGUPTA	DEBNATH MAHATA
4	SAT/122/2026	CHHABI RANI MAITY AND ANR. VS RADHANATH SAMANTA AND ORS.	BHASKAR HUTAIT
IA NO: CAN/1/2026			
5	RVW/133/2026	WELFARE ASSOCIATION OF EX EXECUTIVES AND ORS. VS NATIONAL JUTE MANUFACTURES CORPORATION AND ORS.	SUMAN BANERJEE
6	RVW/138/2026	EASTERN COALFIELDS LIMITED VS ANUSHREE DAN AND ORS	Manik Das
IA NO: CAN/1/2026			
7	FAT/199/2026	SUBIR DUTTA VS ALOKA CHOWDHURY SINCE DECEASED REPD. BY SOMA DUTTA AND ORS.	SANJOY GHOSH
8	MAT/808/2026	ASIS CHHARI AND ORS. VS THE STATE OF WEST BENGAL AND ORS.	SUVA GAYEN
IA NO: CAN/1/2026			

9	MAT/830/2026	SAKTI SAU VS WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LTD. AND ORS.	MOHAMMAD KHAIRUL
IA NO: CAN/1/2026			
10	MAT/859/2026	SUDIPTA BANERJEE @ INDRA AND ANR. VS THE STATE OF WEST BENGAL AND ORS.	ARIJIT BHUIYA
IA NO: CAN/1/2026			
<u>LAWAZIMA RULE SECTION</u>			
11	CO/4034/2016	SK. MOSARAF HOSSAIN VS SAMEER ALI & ANR	INDRAJIT MONDAL



In The High Court at Calcutta

Appellate Side

WARNING CAUSE LIST

For Thursday The 21st May 2026

COURT NO. .

WARNING LIST (.)

WARNING LIST

Warning List 1

1	FMA/1778/2015	RITA RAKSHIT & ORS VS NATIONAL INSURANCE COMPANY LTD	KRISHANU BANIK
2	FMA/2241/2015	SUBHAS CHANDRA DAS VS THE MANAGING DIRECTOR , CSTC & ORS	MADHUMITA MITRA
IA NO: CAN/1/2015(Old No:CAN/7824/2015)			
3	FMA/2296/2015	SAKTI PRIYA CHATTERJEE VS STATE OF WEST BENGAL & ORS	KABERI SENGUPTA (MRS MAITI)
IA NO: CAN/1/2016(Old No:CAN/6172/2016)			
4	FMA/1979/2016	KAJI SAIFUL HAQUE VS STATE OF WEST BENGAL & ORS	SANTOSH KR CHAKRABARTI
IA NO: CAN/1/2017(Old No:CAN/4020/2017)			
5	FAT/1/2019	SMT BIVA RANI GHOSH & ORS VS DEBASIS BOSE & ORS	ARUN KUMAR GHOSH
6	FAT/6/2019	STATE OF WEST BENGAL VS BELA RANI ROY	ANIRUDDHA SEN
IA NO: CAN/1/2022, CAN/2/2023			
7	MAT/12/2019	MD. ALI & ANR. VS STATE OF WEST BENGAL & ORS.	SWARNALI SAHA
8	MAT/24/2019	STATE OF WEST BENGAL VS SWAPNA MONDAL & ORS	NILOTRAL CHATTEJEE
9	MAT/25/2019	MD. MUNTAJ ALI VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
10	MAT/26/2019	MD. ISMAIL VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
11	MAT/27/2019	MD. HABIBUR RAHMAN & ANR VS STATE OF WEST BENGAL & ORS	AMITAVA RAHA
12	FAT/32/2019	DEBAYAN ROY VS AINDRILA ROY NEE CHANDRA	SHARMISTHA LAHA
13	MAT/32/2019	MAINUDDIN VS STATE OF WEST BENGAL & ORS	GOLAM MOHINUDDIN
14	MAT/33/2019	LAL MAHAMMAD VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
15	MAT/34/2019	ANISUR RAHMAN VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN

16	FAT/43/2019	MD. ABDUR RAHAMAN & ANR VS STATE BANK OF INDIA	MD IDRISH
IA NO: CAN/1/2019(Old No:CAN/1092/2019), CAN/2/2019(Old No:CAN/1093/2019)			
17	FAT/51/2019	CENTER FOR ADVANCE MEDICAL STUDIES PVT LTD VS HDFC BANK LTD & ORS	SOURAV MONDAL
18	MAT/61/2019	ABBAS ALI MOLLA & ORS VS HASAN LASKAR & ORS	SOMA GHOSH
19	FAT/62/2019	BASUDEB BHAR VS AJOY DE A.K.A. AJOY KUMAR DE	A K CHATTERJEE
IA NO: CAN/1/2021			
20	MAT/66/2019	M/S PRATIBHA TRADING & ANR VS STATE OF WEST BENGAL & ORS	ALOKESH DALAI
21	MAT/76/2019	NAJRUL ISLAM VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
22	FAT/76/2019	SAURAV MALIK VS SAMPA MALIK	SANDIPAN MAITY
IA NO: CAN/1/2019(Old No:CAN/2952/2019)			
23	MAT/78/2019	MD. SERAJUDDIN VS STATE OF WEST BENGAL & ORS	GOLAM MOHIUDDIN
24	FAT/88/2019	SNIGDHA ROY (SAHA) VS SANJAY ROY	MANAS KUMAR DAS
25	FAT/91/2019	SWAPAN MONDAL & ORS VS RANJIT MOHAN RAKSHIT & ORS	ARIF ALI
IA NO: CAN/1/2019(Old No:CAN/6878/2019), CAN/2/2019(Old No:CAN/6879/2019)			
26	FAT/92/2019	M/S. S S DRUG HOUSE VS STATE BANK OF INDIA & ANR	BHASKAR HUTAIT
27	FMA/101/2019	M/S. UNITED INDUSTRIES VS STATE OF WEST BENGAL & ORS	ANIRBAN GHOSH
28	FAT/106/2019	SOMNATH DAS VS PANNA DAS	SUBHAS CHANDRA SAHA
IA NO: CAN/1/2021, CAN/2/2021			
29	FAT/109/2019	GOPAL DEB VS ESITA DEB (DUTTA)	TANMOY KHAN
30	FMA/121/2019	SONIA MAHESWARI VS STATE OF WEST BENGAL & ORS	KAKALI DUTTA
31	MAT/123/2019	THE STATE OF WEST BENGAL & ANR VS BIKASH ROY & ORS	AVRA MAZUMDER
32	FAT/162/2019	ARUN KR. PATRA VS KALYANI JITI (PATRA)	SAYAK KONAR
IA NO: CAN/1/2023			
33	FAT/163/2019	API SINGHA VS AJAY SINGHA	CHANDREYI ALAM (GUPTA)
34	MAT/164/2019	SK. MOBARAK ALI VS STATE OF WEST BENGAL & ORS	TARAPADA DAS
35	MAT/165/2019	THE STATE OF WEST BENGAL VS PARIKSIT MAHATO & ORS	SUMAN DEY
36	MAT/167/2019	SUMITRA HATI & ANR VS STATE OF WEST BENGAL & ORS	TANMAY CHOWDHURY

37	FAT/172/2019	PRATAP MUKHERJEE & ORS VS ANIMA BHATTACHARYA & ORS	TARAK NATH SARKAR
IA NO: CAN/1/2019(Old No:CAN/10204/2019)			
38	FAT/174/2019	MUNMUN ROY @ MUNMUN ROY (SARKAR) VS TANMOY ROY	CHITRA BHANU GUPTA
IA NO: CAN/1/2019(Old No:CAN/5504/2019)			
39	FAT/176/2019	SUMANA CHOWDHURY NEE BISWAS VS PARTHA PRATIM CHOWDHURY	SUDESHNA BASU THAKUR
IA NO: CAN/1/2019(Old No:CAN/3780/2019)			
40	MAT/183/2019	MD SAGHIR & ORS VS MD IMTIAZ & ORS	SURES CH CHATTERJEE
41	FAT/197/2019	SIBANI CHAKRABORTY VS SAMBHUNATH CHAKRABORTY	PARNA ROY CHOUDHURY
42	MAT/197/2019	THE STATE OF WEST BENGAL & ORS VS KARIM ALI GAZI & ANR	AMITAVA MITRA
43	FAT/198/2019	MAITREYEE ROY NEE DAS VS ANJAN KR. DAS	RANJAN KR. KALI
44	MAT/212/2019	MANAGING COMMITTEE,TALDI MOHAN CHAND HS(HS) & ANR VS SUPRAKAS PODDER	K M HOSSAIN
45	FAT/222/2019	UNION OF INDIA & ANR VS TASHIRUDDIN SARKAR & ANR	DEEPAK KUMAR SINGH
46	FAT/223/2019	UNION OF INDIA & ANR VS SAIDUR RAHAMAN & ANR	DEEPAK KUMAR SINGH
47	FAT/225/2019	UNION OF INDIA & ANR VS KANAI CHANDRA MOHANTA	DEEPAK KUMAR SINGH
48	FAT/226/2019	UNION OF INDIA & ANR VS DANESWAR MONDAL & ANR	DEEPAK KUMAR SINGH
49	FAT/227/2019	UNION OF INDIA & ANR VS KAMANA MOHANTA & ORS	DEEPAK KUMAR SINGH
50	FAT/228/2019	UNION OF INDIA & ANR VS MATIUR RAHAMAN & ANR	DEEPAK KUMAR SINGH
51	FAT/230/2019	UNION OF INDIA & ANR VS AJIT CH. MONDAL & ANR	DEEPAK KUMAR SINGH
52	FAT/231/2019	UNION OF INDIA & ANR VS NASIRUDDIN AHAMMED & ANR	DEEPAK KUMAR SINGH
53	FAT/232/2019	UNION OF INDIA & ANR VS SUDHANGSHU MOHANTA & ANR	DEEPAK KUMAR SINGH
54	FAT/233/2019	UNION OF INDIA & ANR VS NETAILAL SARKAR & ANR	DEEPAK KUMAR SINGH
55	FAT/234/2019	UNION OF INDIA & ANR VS NASIRUDDIN AHAMED & ANR	DEEPAK KUMAR SINGH
56	FAT/235/2019	UNION OF INDIA & ANR VS MONOWARA BEWA & ANR	DEEPAK KUMAR SINGH
57	FAT/236/2019	UNION OF INDIA & ANR VS NARAYAN CHANDRA ROY & ANR	DEEPAK KUMAR SINGH
58	FAT/237/2019	UNION OF INDIA & ANR VS TASHIRUDDIN SARKAR & ANR	DEEPAK KUMAR SINGH
59	FAT/238/2019	UNION OF INDIA & ANR VS MATLU MAHATA & ANR	DEEPAK KUMAR SINGH

60	FAT/239/2019	UNION OF INDIA & ANR VS MAHADEB SHIL & ANR	DEEPAK KUMAR SINGH
61	FAT/240/2019	UNION OF INDIA & ANR VS SUDEB CHANDRA MONDAL & ANR	DEEPAK KUMAR SINGH
62	FAT/241/2019	UNION OF INDIA & ANR VS KRISHNA PADA MONDAL & ANR	DEEPAK KUMAR SINGH
63	FAT/242/2019	UNION OF INDIA & ANR VS RAM CHANDRA SARKAR & ANR	DEEPAK KUMAR SINGH
64	FAT/243/2019	NIDHIR KARMAKAR & ORS VS SACHIRANI KARMAKAR & ORS	ARITRA SHANKAR RAY
65	FAT/245/2019	MD. ANWAR ALAM KHAN VS THE KOLKATA MUNICIPAL CORPORATION & ORS	MD. ANWAR ALAM KHAN (IN PERSON)
66	FAT/247/2019	SEEMA MONDAL (DAS) VS DR. GOUTAM MONDAL	SAMIRAN MONDAL
IA NO: CAN/1/2019(Old No:CAN/5488/2019)			
67	FAT/248/2019	SMT RASHOMONY DEVI & ORS VS RAM KUMAR SHAW	ABHA TIWARI
IA NO: CAN/1/2019(Old No:CAN/10325/2019), CAN/2/2021			
68	FAT/249/2019	CESC LIMITED VS M/S MADNANI CHEMICALS & ANR	PRASHANT AGARWAL
IA NO: CAN/1/2019(Old No:CAN/6440/2019)			
69	FAT/251/2019	SANJOY KUMAR ADHIKARI VS MALAY KUMAR ADHIKARI & ANR	JOYDEEP DHAR
IA NO: CAN/1/2019(Old No:CAN/4942/2019), CAN/2/2019(Old No:CAN/5618/2019)			
70	FAT/254/2019	SUSHIL CH. MONDAL VS KAMALABALA MONDAL & ORS.	MADHUMITA PATRA
71	FAT/257/2019	LAKSHMI AUTOMOBILES VS SUMOHAN MAHAPATRA	SOUMAK BERA
72	FAT/261/2019	THE M D ,SBSTC VS M/S FREE INDIA DRY ACCUMULATORS LTD & ANR	DEBASREE DHAMALI
73	FAT/265/2019	PANCHU SINGH & ANR VS RABI SINGH & ORS	ASIS KUMAR DAS
74	FAT/273/2019	ASHIS KUMAR HALDAR VS SNIGDHA HALDAR NEE MONDAL	RATUL GHOSH
75	FAT/276/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS NEMAI GOPE & ORS	BIJOY KUMAR
76	FAT/277/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS SHIB SANKAR SADHUM & ORS	BIJAY KUMAR
77	FAT/278/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS KALI PADA SADHU & ORS	BIJOY KUMAR
78	MAT/279/2019	DR RAFIQUE AHAMED VS STATE OF WEST BENGAL & ORS	NARYAN CHANDRA PAUL
79	FAT/279/2019	M/S EASTERN COALFIELDS LIMITED & ANR VS SAKTI PADA SADHU & ORS	BIJOY KUMAR
80	FAT/280/2019	STATE OF WEST BENGAL VS ARATI KHOSO	CHANDI CHARAN DE
IA NO: CAN/1/2019(Old No:CAN/6853/2019), CAN/2/2019(Old No:CAN/6892/2019)			
81	FAT/281/2019	M/S S.S. ENGINEERING WORKS VS SUBHAS SHARMA OF IMPERIAL TUBES PVT LTD	KAJAL RAY

82	FAT/283/2019	MADHAI SINGHA VS MADHUSUDAN SINGHA & ORS	PARTHA PRATIM ROY
IA NO: CAN/1/2019(Old No:CAN/5928/2019)			
83	FMA/284/2019	SUJATA CHAKRABORTY VS STATE OF WEST BENGAL & ORS	SUSMITA DEY BASU
IA NO: CAN/1/2020(Old No:CAN/962/2020)			
84	MAT/284/2019	THE MANAGING COMMITTEE OF CHITTARANJAN K.G.VIDHALAYA (H.S.) VS STATE OF WEST BENGAL & ORS	TANUJA BASAK
wt85	WPA/25597/2018	THE MANAG. COMT. OF CHITTARANJAN KASTURBA GANDHI VIDHALAYA VS STATE OF WEST BENGAL & ORS	ANUSUYA BANERJEE
86	MAT/287/2019	ESIC VS CAL WHOLESALE CO OP SOC LTD	T K CHATTERJEE
IA NO: CAN/1/2019(Old No:CAN/3072/2019)			
87	FAT/287/2019	INDRAJIT ROY VS RAM LAXMAN PROSAD YADAV & ORS	BIKASH KUMAR ROY
IA NO: CAN/1/2019(Old No:CAN/7611/2019), CAN/2/2019(Old No:CAN/7617/2019)			
88	FMA/288/2019	JIWAN BAHADUR THAPA VS CALCUTTA STATE TRANSPORT CORPORATION & ORS	SUSMITA DEY (BASU)
89	FMA/289/2019	BHANU CHARAN MUILA VS STATE OF WEST BENGAL & ORS	SUSMITA DEY (BASU)
IA NO: CAN/1/2019(Old No:CAN/12349/2019)			
90	FMA/290/2019	CHIEF GENERAL MANAGER, TELECOM WEST BENGAL CIRCLE & ANR VS MALLIKA HANSDA & ORS	RAJIB MUKHERJEE
91	FAT/298/2019	DIPANKAR SATPATI VS JOYASHREE SATPATI (PATRA)	PARTHA SARATHI DAS
92	FAT/300/2019	GOUTAM DUTTA VS ICARUS AGENCY P. LTD.	TANMAY KR. DEY
93	FAT/306/2019	HAPPY PLAZA PVT LTD VS RADHA MOHAN SWARNAKAR & ORS	AMIYA NARAYAN MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/6907/2019)			
94	FAT/311/2019	ABHIJIT DAS VS BARNALI DAS	SOUMIK GANGULI
IA NO: CAN/1/2019(Old No:CAN/6673/2019)			
95	FAT/319/2019	JARMAN SEKH(DCSD) REP BY JAMELA BEWA & ORS VS ARMAN SEKH(DCSD) REP BY HALEMA BIBI@BEWA & ORS	SARBANANDA SANNYAL
IA NO: CAN/1/2019(Old No:CAN/6996/2019), CAN/2/2019(Old No:CAN/6997/2019)			
96	FAT/320/2019	UNION OF INDIA & ANR VS PRATIVARANI DUTTA & ANR	DEEPAK KUMAR SINGH
97	FAT/324/2019	NABIN ROY VS GOUTAM SETT & ORS	SABITA MUKHERJEE ROY CHOWDHURY
98	FAT/329/2019	RAJENDRANATH MUKHERJEE VS KATYANI MUKHERJEE & ORS	SHANKAR RANJAN SEN
99	FAT/336/2019	SULATA BADYAKAR & ORS VS DULAL BADYAKAR & ORS	APURBA KUMAR DATTA
100	FAT/344/2019	RAMPEARI GUPTA & ORS VS BIMLA DEBI DUGAR & ORS	ABHA TIWARI

101	FAT/347/2019	MAHADEB DUTTA & ORS VS ASIT DUTTA & ORS	SABYASACHI HAZRA
IA NO: CAN/1/2020(Old No:CAN/338/2020), CAN/2/2020(Old No:CAN/339/2020)			
102	FAT/349/2019	AJOY NATH VS TUSHI NATH @ TUSHI DAS	SAGAR CHOWDHURY
IA NO: CAN/1/2019(Old No:CAN/8883/2019)			
103	FAT/351/2019	SK RUSTAM VS NARGIS BEGUM & ORS	MUSHRAFEE HUSSAIN
IA NO: CAN/1/2022, CAN/2/2022			
104	FAT/354/2019	SOMNATH DAS VS AMARNATH DAS & ANR	SOUMITA GHOSH
105	FAT/356/2019	SOURAV PAL VS SUSMITA PAL BISWAS	ANINDYA HALDER
IA NO: CAN/1/2019(Old No:CAN/8286/2019)			
106	FAT/358/2019	SOUVIK DAS VS BANANI DAS	SUPRIYO DAS
107	FAT/361/2019	SAMBHU BHATTACHARYA VS RABINDRA NATH PAL & ORS	BRATIN KUMAR DEY
108	FAT/364/2019	ANJALI DAS VS SUSHIL KUMAR DAS & ORS	RANANJAY CHATTERJEE
109	FAT/365/2019	PAYEL CHANDRA MONDAL & ORS VS BANDANA CHANDRA & ORS	SHIBASIS CHATTERJEE
110	FAT/370/2019	ON THE DEATH OF SABEJAN BEWA HER LEGAL HEIRS 1KA.TAKIM SK&ORS VS ABDUL AWAL & ANE	DYUTIMAN BANERJEE
111	FAT/374/2019	PARTHA CHOWDHURY & ANR. VS KAJIBULLA SK. & ANR.	SARBANANDA SANYAL
IA NO: CAN/1/2019(Old No:CAN/9071/2019)			
112	FAT/376/2019	GUNMALA ENTERPRISE VS M/S MANTU BIDI FACTORY PVT. LTD. & ORS	BENAJIR HASNA
113	FAT/380/2019	THE OFFICIAL TRUSTEE OF WEST BENGAL VS INDURJIT BULCHAND VASWANI	SAMIT KUMAR MONDAL
IA NO: CAN/1/2019(Old No:CAN/9457/2019)			
114	FAT/381/2019	DIPANKAR SARKAR VS SUPRA SARKAR(HALDAR)	S CHATTERJEE
115	FAT/382/2019	TULIKA CHATTERJEE VS LONGVIEW VANIJAYA PVT. LTD.	SUDIP PALIT
IA NO: CAN/1/2022			
116	FAT/386/2019	DAMODAR PRASAD GANERIWALA & ANR VS BANK OF MAHARASHTRA & ANR	SUDHIR KUMAR DAS
117	FAT/387/2019	KAZI MD. GOLAM JILANI VS KAZI MD. GOLAM MAIUNUDDIN @ GOLAM MAINUDDIN & ANR.	RUNU MUKHERJEE
IA NO: CAN/1/2019(Old No:CAN/9467/2019), CAN/2/2025			
118	FAT/391/2019	MOUSUMI DAS BISWAS VS PARIMAL CHANDRA DAS	SNEHANSU MAJUMDER
IA NO: CAN/1/2019(Old No:CAN/8710/2019)			
119	FAT/392/2019	AMITAVA DATTA VS SAMIR KUMAR DAS & ANR	ABHIMANYU BANERJEE
120	FAT/394/2019	ARPITA ROY NEE DAS VS SUMIT ROY	AMITABHA GHOSH

121	FAT/396/2019	ASHOK KUMAR MUKHOPADHYAY @ MUKHERJEE VS AVA MUKHOPADHYAY @ MUKHERJEE & ORS	SAYAN PAUL
IA NO: CAN/1/2019(Old No:CAN/9113/2019)			
122	FAT/398/2019	SAMIR DAS VS ALOK KUMAR BISWAS	SUBIR BANERJEE
123	FAT/401/2019	BHARATI SAHA VS ARUNDHUTI SEN & ORS	SYED NURUL AREFIN
IA NO: CAN/1/2019(Old No:CAN/8862/2019)			
124	FMA/496/2019	CHANDRA SEKHAR MONDAL VS STATE OF WEST BENGAL & ORS	RAJENDRA BANERJEE
125	FMA/503/2019	WB ESSENTIAL COM. SUP. CORP. LTD. & ANR. VS PRATIK PAUL & ORS.	SANJAY SAHA
IA NO: CAN/1/2019(Old No:CAN/5360/2019)			
126	FMA/504/2019	WB ESSENTIAL COMMODITIES SUPPLY CORP. LTD. & ANR. VS SANJUKTA JANA & ORS.	SANJAY SAHA
IA NO: CAN/1/2019(Old No:CAN/5361/2019)			
127	FMA/509/2019	SAUDIPTA DAS VS STATE OF WEST BENGAL & ORS	BISWARUP BISWAS
128	FMA/513/2019	MD ALAMGIR HOSSAIN VS STATE OF WEST BENGAL & ORS	KHAIRUL ALAM
129	FAT/586/2019	UNION OF INDIA & ANR VS MINTU SARKAR & ANR	DEEPAK KUMAR SINGH
130	MAT/691/2019	JUGAL KISHORE MANNA & ANR VS STATE OF WEST BENGAL & ORS	KRISHNA DEO DAS
IA NO: CAN/1/2020(Old No:CAN/2330/2020)			
131	MAT/738/2019	SUSHANTA RAJAK VS STATE OF WEST BENGAL & ORS	S ALAM
IA NO: CAN/1/2020(Old No:CAN/2248/2020), CAN/2/2020(Old No:CAN/2249/2020)			
wt132	WPA/7532/2017	SUSHANTA RAJAK VS STATE OF WEST BENGAL & ORS	SHAHARAYAR ALAM
133	LPA/1/2020	ANANDA CHOWDHURY VS NILIMA RANI GIRI & ANR.	BIJAN BIHARI ROY
IA NO: CAN/1/2020(Old No:CAN/753/2020)			
134	FAT/1/2020	BIDHUBHUSAN ROY VS ANANTA BISWAS & ORS	INDRAJIT MANDAL
IA NO: CAN/1/2022			
135	LPA/3/2020	THE HIGH COURT AT CALCUTTA & ANR VS SRI ALOKE KUMAR CHATTERJEE & ORS	SIDDHARTHA BANERJEE
IA NO: CAN/1/2020(Old No:CAN/883/2020)			
136	LPA/4/2020	RABIN MUKHERJEE & ORS VS BASUDEB BANERJEE & ORS	KHETRA PRASAD MUKHOPADHYAY
IA NO: CAN/1/2021			
137	FAT/6/2020	EXECUTIVE OFFICER, BURDWAN DEVELOPMENT AUTHORITY VS RANJIT KUMAR KHAN & ANR	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/244/2020), CAN/2/2020(Old No:CAN/249/2020)			
138	FAT/10/2020	THE STATE OF WEST BENGAL VS SABITRI RAJBANSHI & ORS	ANIRUDDHA SEN
139	FAT/14/2020	THE STATE OF W.B. VS MINTU KHOSO & ORS	ANIRUDDHA SEN

140	SAT/15/2020	AMITABHA DEY SARKAR VS SAKENDRA NATH SARKAR & ANR	ALOTRIYA MUKHERJEE
141	FAT/19/2020	THE STATE OF WB VS BHOLANATH RAJBANSHI & ORS.	ANIRUDDHA SEN
142	FAT/28/2020	THE STATE OF WB VS PRATAP KHOSO & ORS.	ANIRUDDHA SEN
143	SAT/29/2020	BISWANATH DAS VS TAPAN KUMR NASKAR	BIVASH BANERJEE
IA NO: CAN/1/2020(Old No:CAN/1053/2020)			
144	FAT/29/2020	THE STATE OF WB VS GAGAN KHOSO	ANIRUDDHA SEN
145	FAT/30/2020	THE STATE OF WB VS KALYANI KHOSO & ORS.	ANIRUDDHA SEN
146	SAT/31/2020	NABA KR. DAS VS SANJIB SIMLAI & ORS.	SHIVAJI MITRA
IA NO: CAN/1/2021			
147	SAT/32/2020	GADAI DAS VS SANJIB SIMLAI & ORS	SHIVAJI MITRA
IA NO: CAN/1/2021			
148	FAT/32/2020	GYAN CHAND GUPTA & ORS. VS KMC & ORS.	SUDHAKAR BISWAS
149	SAT/33/2020	MD. SOHID & MD.SHAHID & ANR VS RAIDA KHATUN	MANISHA SONI
IA NO: CAN/1/2020(Old No:CAN/1044/2020)			
150	SAT/34/2020	NAYAN KUMAR SINHA VS HIMANGSHU KUMAR MANDAL	INDRAJIT MANADL
IA NO: CAN/1/2021, CAN/2/2022			
151	SAT/35/2020	ANUP CHAKRABORTY VS KALI KINKAR PATRA & ANR	SPUNAK BHATTACHARYA
IA NO: CAN/1/2020(Old No:CAN/1021/2020)			
152	FAT/36/2020	THE STATE OF WEST BENGAL VS NRIPEN KHOSO	ANIRUDDHA SEN
153	SAT/37/2020	RAJENDRA PRASAD RAM VS PARESH CH. MONDAL	DEBANIK BANERJEE
154	FAT/37/2020	THE STATE OF WEST BENGAL VS KESTAPADA @ KRISHNAPADA KHOSO	ANIRUDDHA SEN
155	SAT/38/2020	TAPAN GIRI VS RENU BALA DAS MAHAPATRA	ATANU BASU
IA NO: CAN/1/2020(Old No:CAN/1162/2020), CAN/2/2020(Old No:CAN/1164/2020)			
156	SAT/40/2020	HASNA BANU & ORS VS ASIM KUMAR BANDYOPADHYAY & ORS	SALIL KUMAR MAITI
157	FAT/41/2020	M/S. KALIMATA ENTERPRISE REP BY ARINDAM PAN & ANR VS BHARATI AIRTEL LTD & ANR	KAUSTAV BHATTACHARYA
158	RVW/41/2020	BIBHUMONI SANTRA VS SARMISTHA SANTRA	PARTHA SARATHI BASU
IA NO: CAN/1/2021			
159	FAT/42/2020	CHANDAN GOPAL PODDER VS BROJO GOPAL PODDER	SABITA MUKHERRJEE ROY CHOWDHURY
IA NO: CAN/1/2021			

160	FAT/45/2020	PRODYUT PRAMANIK VS DEBAROTI PRAMANIK NEE ROY	DHANANJAY BANERJEE
IA NO: CAN/1/2020(Old No:CAN/979/2020)			
161	SAT/52/2020	BHABANI KARMAKAR VS KARI DAS	RAJA GHOSH
162	SAT/54/2020	MIHIR GOPE & ORS VS DILIP KUMAR GOPE	MANAS KUMAR DAS
163	FAT/56/2020	SHYAMAL KUAMR MONDAL & ORS VS JYOTIPRAKASH NANDY & ORS	MADHUMITA PATRA
164	FMA/60/2020	SATYA SUNDAR BHUSAN VS STATE OF WEST BENGAL & ORS	SUDIPTA DASGUPTA
IA NO: CAN/1/2021			
165	SAT/63/2020	GOPAL SEN VS RAJINDER KAUR GILL	SOMNATH SAHA
166	FAT/63/2020	KAMALA MANNA & ORS VS NIRMAL MANANA & ORS	ANKITA DEY
167	SAT/66/2020	BISHNU PADA AICH VS LOVELY DUTTA & ORS	MD. SAFIUR RAHAMAN
IA NO: CAN/1/2020(Old No:CAN/2047/2020), CAN/2/2020(Old No:CAN/2048/2020)			
168	FAT/66/2020	SEKH SAFIQUE@SAFIQUE SEKH & ANR VS SK LOKMAN & ORS	DHANANJAY BANERJEE
IA NO: CAN/1/2020(Old No:CAN/1428/2020)			
169	RVW/69/2020	DIPNKAR MATE VS STATE OF WEST BENGAL	KESHAB CHANDRA DAS
IA NO: CAN/1/2020(Old No:CAN/4008/2020), CAN/2/2020(Old No:CAN/4009/2020), CAN/3/2020(Old No:CAN/4010/2020)			
170	RVW/70/2020	JHARNA SAMANTA VS STATE OF WEST BENGAL	KESHAB CHNADRA DAS
IA NO: CAN/1/2020(Old No:CAN/4012/2020), CAN/2/2020(Old No:CAN/4013/2020), CAN/3/2020(Old No:CAN/4014/2020)			
171	FAT/71/2020	UNION OF INDIA & ANR VS SUSANTA KR. SARKAR & ANR	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
172	FAT/72/2020	UNION OF INDIA & ANR VS DULU SARKAR & ANR	DEEPAK KUMAR SINGH
173	FAT/76/2020	UNION OF INDIA & ANR VS SOONAMUNI MURMU & ORS	DEEPAK KUMAR SINGH
174	FAT/77/2020	UNION OF INDIA & ANR VS KANAI MAHANTO & ANR	DEEPAK KUMAR SINGH
175	FAT/78/2020	UNION OF INDIA & ANR VS BASANTI ROY & ANR	DEEPAK KUMAR SINGH
176	FAT/80/2020	BASUDEB GHOSH@SANJOY GHOSH VS SMT CHAMPA MONDAL	SALMAN HASAN
177	FAT/82/2020	UNION OF INDIA & ANR VS FAIJUDDIN ALI & ANR	DEEPAK KUMAR SINGH
178	FAT/83/2020	UNION OF INDIA & ANR VS MAHASIN ALI & ANR	DEEPAK KUMAR SINGHA
IA NO: CAN/1/2021, CAN/2/2021			
179	FAT/85/2020	UNION OF INDIA & ANR VS MAHASIN ALI & ANR	DEEPAK KUMAR SINSH
IA NO: CAN/1/2021, CAN/2/2021			

180	FAT/90/2020	UNION OF INDIA & ANR VS AFROJA BEGAM & ANR	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
181	FAT/91/2020	UNION OF INDIA & ANR VS KAJAL MAHANTA & ANR	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
182	FAT/101/2020	RIJAUNUL HOQUE & ORS VS TAIMUR RAHAMAN & ORS	MADHUMANTI DAS
183	FAT/102/2020	PROBHAT KUMAR MONDAL & ANR VS AMIYA KUMAR ROY	BISWAPRIYA SAMANTA
IA NO: CAN/1/2021			
184	FAT/103/2020	E.O BURDWAN DEVP. AUTHORITY VS CHITTARANJAN GHOSH & ANR.	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/2405/2020)			
185	FAT/104/2020	E.O, BURDWAN DEVP. AUTHORITY VS MIR NAZRUL ALI & ORS.	SANCHARI CHAKRABORTY
IA NO: CAN/1/2020(Old No:CAN/2403/2020), CAN/2/2020(Old No:CAN/2409/2020)			
186	FAT/105/2020	SHILA RANI JANA VS THE LAND ACQUISITION COLLECTOR & ANR	PRASANTA BISHAL
IA NO: CAN/1/2022			
187	FAT/108/2020	UNION OF INDIA & ANR. VS MOMENA BEWA & ORS.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
188	FAT/109/2020	UNION OF INDIA & ANR. VS SEHENAJ HOSSAIN & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
189	FAT/110/2020	UNION OF INDIA & ANR. VS KAMALI MARDI & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
190	FAT/111/2020	UNION OF INDIA & ANR. VS BALAK PAHAN & ANR.	DEEPAK KR. SINGH
IA NO: CAN/1/2021, CAN/2/2021			
191	FAT/115/2020	UNION OF INDIA & ANR. VS AJIT CH. MANDAL & ANR.	DEEPAK KR. SINGH
192	FAT/118/2020	PRADIP HALDER @ PRADIP KR. HALDER & ANR. VS MAHENDRA PRASAD GUPTA & ORS.	ARINDOM CHATTERJEE
IA NO: CAN/1/2021			
193	FAT/119/2020	UNION OF INDIA & ANR VS USHA RANI DAS & ORS	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
194	FAT/120/2020	UNION OF INDIA & ANR VS MAJHI HEMBROM & ORS	DEEPAK KUMAR SINGH
IA NO: CAN/1/2021, CAN/2/2021			
195	FAT/123/2020	VED PRAKSH GUPTA VS ARUN KUMAR GUPTA	PURNENDU DAS
196	FAT/126/2020	DOMON MANDAL VS BHOLA MANDAL & ORS	PRIYANKA MANDAL
IA NO: CAN/1/2025			
197	FAT/128/2020	FARUKH JASMINE VS MD RIZWAN & ORS	KRISHNA PADA SANTRA

198	FAT/134/2020	MAMONI HALDER NEE DOLAI VS PALASH HALDER	SANJUKTA BASU MALLICK
IA NO: CAN/1/2022, CAN/2/2022			
199	FAT/145/2020	ABINASH MONDAL & ORS VS SANTOSH MONDAL & ANR	SOUMIK GANGULI
IA NO: CAN/1/2022			
200	FAT/148/2020	STATE OF WEST BENGAL VS SHYAM BISWAS	ANIRUDDHA SEN
201	FAT/149/2020	STATE OF WEST BENGAL VS PRASANTA KUMAR GHOSH	ANIRUDDHA SEN
202	FAT/150/2020	STATE OF WEST BENGAL VS NIKHIL KUMAR GHOSH	ANIRUDDHA SEN
203	FAT/151/2020	STATE OF WEST BENGAL VS MAHESH CHANDRA SAHA	ANIRUDDHA SEN
204	FAT/152/2020	STATE OF WEST BENGAL VS PROMODH RANJAN DAS	ANIRUDDHA SEN
205	FAT/153/2020	STATE OF WEST BENGAL VS BASUKI BALA KAHAR (PRAMANIK)	ANIRUDDHA SEN
206	FAT/154/2020	THE STATE OF W.B. VS PRASANTA KUMAR BISWAS	ANIRUDDHA SEN
207	FAT/156/2020	THE STATE OF W.B. VS TAPAS KUMAR GHOSH	ANIRUDDHA SEN
208	FAT/157/2020	THE STATE OF W.B. VS DURLOV BISWAS	ANIRUDDHA SEN
209	FAT/158/2020	THE STATE OF W.B. VS DILIP DEY SARKAR	ANIRUDDHA SEN
210	FAT/159/2020	THE STATE OF W.B. VS DILIP KUMAR GHOSH	ANIRUDDHA SEN
211	FAT/161/2020	PADMA SAHA VS HASI MUKHERJEE & ORS	DEBAYAN ROY
212	FAT/162/2020	SUSMITA DEY (MALLICK) VS KRISHNENDU DEY	SMITA PAL
213	FAT/165/2020	SEFALI RANI SAHA VS SUKHEN MONDAL & ORS	SARBANANDA SANYAL
214	FAT/178/2020	STATE OF WEST BENGAL REP. BY COLLECTOR VS ADITI CHAKARBORTY	HIMANSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3877/2020), CAN/2/2025, CAN/3/2025			
215	FAT/179/2020	STATE OF WEST BENGAL VS AMAL KRISHNA PAUL	HIMANSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3878/2020)			
216	FAT/180/2020	STATE OF WEST BENGAL VS ANIL BHATTACHARYA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3880/2020), CAN/2/2025, CAN/3/2025			
217	FAT/181/2020	STATE OF LWEST BENGAL VS ALOKA DEY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3889/2020), CAN/2/2025, CAN/3/2025			
218	FAT/182/2020	STATE OF W.B. VS ANJU CHOUDHURY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3900/2020), CAN/2/2025, CAN/3/2025			

219	FAT/183/2020	STATE OF WB VS ARUN DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3901/2020), CAN/2/2025, CAN/3/2025			
220	FAT/185/2020	STATE OF W.B. VS APARNA DUTTA SHARMA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3905/2020), CAN/2/2025, CAN/3/2025			
221	FAT/186/2020	STATE OF W.B. VS BASANTI MUKHERJEE	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3907/2020), CAN/2/2025, CAN/3/2025			
222	FAT/187/2020	STATE OF W.B. VS BANKU KUMAR PAUL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3909/2020), CAN/2/2025, CAN/3/2025			
223	FAT/188/2020	STATE OF WB VS ASHOK KUMAR DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3911/2020), CAN/2/2025, CAN/3/2025			
224	FAT/189/2020	STATE OF W.B VS APURBA SENGUPTA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3913/2020), CAN/2/2025, CAN/3/2025			
225	FAT/190/2020	STATE OF W.B. VS BANKIM DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/3915/2020), CAN/2/2025, CAN/3/2025			
226	FAT/218/2020	THE STATE OF WEST BENGAL VS SANDHYA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4749/2020)			
227	FAT/219/2020	STATE OF WEST BENGAL VS RAMNATH NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4753/2020)			
228	FAT/220/2020	STATE OF WEST BENGAL VS RABINDRA NATH GANGULY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4757/2020)			
229	FAT/221/2020	STATE OF WEST BENGAL VS NISHA ORANI LASKAR & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4759/2020)			
230	FAT/222/2020	STATE OF WEST BENGAL VS DINANATH KHOSO@DINABANDHU KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4817/2020)			
231	FAT/223/2020	STATE OF WEST BENGAL VS MANGALA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4818/2020)			
232	FAT/224/2020	STATE OF WEST BENGAL VS MONOTOSH CHANDRA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4822/2020), CAN/2/2025, CAN/3/2025			
233	FAT/225/2020	STATE OF WEST BENGAL VS MANGALA NASKAR & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4824/2020), CAN/2/2025, CAN/3/2025			
234	FAT/226/2020	STATE OF WEST BENGAL VS TARAK NATH NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4830/2020)			
235	FAT/227/2020	THE STATE OF WEST BENGAL VS NEPAL NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4833/2020)			

236	FAT/228/2020	STATE OF WEST BENGAL VS TARUN NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4835/2020)			
237	FAT/229/2020	STATE OF WEST BENGAL VS KSHITISH MONDAL @ KSHITISH MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4838/2020), CAN/2/2025, CAN/3/2025			
238	MAT/230/2020	GOUTAM DAS & ORS VS STATE OF WEST BENGAL & ORS	AMIT KUMAR PAN
239	FAT/230/2020	STATE OF WEST BENGAL VS BIJAN MONDAL & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4843/2020), CAN/2/2025, CAN/3/2025			
240	FAT/231/2020	THE STATE OF WB VS MANGALA NASKAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4844/2020)			
241	FAT/232/2020	STATE OF WEST BENGAL VS PRAMILA MONDAL & ORS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4845/2020), CAN/2/2025, CAN/3/2025			
242	FAT/233/2020	SATATE OF WEST BENGAL VS JAGADISH MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4847/2020), CAN/2/2025, CAN/3/2025			
243	FAT/234/2020	STATE FO WEST BENGAL VS REBA DEY	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/4846/2020), CAN/2/2025, CAN/3/2025			
244	FAT/239/2020	STATE OF WEST BENGAL VS SHANTI KUMAR JADAB	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5845/2020)			
245	FAT/240/2020	STATE OF WEST BENGAL VS SARASWATI RAJBANSHI	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5851/2020)			
246	FAT/241/2020	STATE OF WEST BENGAL VS SANJIT KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5853/2020)			
247	FAT/242/2020	STATE OF NWEST BENGAL VS GAGAN KHOSO & ANR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5854/2020)			
248	FAT/243/2020	STATE OF WEST BENGAL VS SUBHAS KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5857/2020)			
249	FAT/244/2020	STATE OF WEST BENGAL VS ANJU DAS	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5860/2020)			
250	FAT/245/2020	STATE OF WEST BENGAL VS TAPAS KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5863/2020)			
251	FAT/246/2020	STATE OF WEST BENGAL VS SUBRATA KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5865/2020)			
252	FAT/247/2020	STATE OF WEST BENGAL VS SUPARNA PATRA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5867/2020)			

253	FAT/248/2020	STATE OF WEST BENGAL VS GITA DHAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5870/2020)			
254	MAT/249/2020	SANJOY SHAW VS UNION OF INDIA & ORS	DEBABRATA DAS GUPTA
IA NO: CAN/1/2020(Old No:CAN/1503/2020)			
255	FAT/249/2020	STATE OF WEST BENGAL VS SRIPATI KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5871/2020)			
256	FAT/250/2020	STATE OF WEST BENGAL VS SUMITA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5877/2020)			
257	FAT/251/2020	STATE OF WEST BENGAL VS NIRMALA MONDAL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5885/2020)			
258	FAT/252/2020	STATE OF WEST BENGAL VS RUPARNA KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5897/2020)			
259	MAT/252/2020	DR MANJARI BISWAS(BHOWMIK) VS STATE OF WEST BENGAL & ORS	KAKALI PAL
260	FAT/253/2020	STATE OF WEST BENGAL VS RATAN KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5900/2020)			
261	FAT/254/2020	STATE OF WEST BENGAL VS SABITA GAYEN	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5905/2020)			
262	FAT/255/2020	STATE OF WEST BENGAL VS RANJIT KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5908/2020)			
263	FAT/256/2020	STATE OF WEST BENGAL VS TAPASI DUTTA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5909/2020)			
264	FAT/257/2020	STATE OF WEST BENGAL VS DALI PATRA @ DOLI PATRA	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5915/2020)			
265	FAT/258/2020	THE STATE OF W.B. VS SARASWATI DAS @ SARASWATI DAS KHOSO	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5921/2020)			
266	FAT/259/2020	THE STATE OF W.B. VS ANIL CHANDRA DHAR	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5925/2020)			
267	FAT/260/2020	THE STATE OF W.B. VS RITA SIL	HIMANGSHU GHOSH
IA NO: CAN/1/2020(Old No:CAN/5928/2020)			
268	MAT/310/2020	DIRECTOR OF PENSION PROVIDENT FUND & GRP INS VS SADANANDA BHAKTA	SUBHRANGSU PANDA
269	MAT/401/2020	SHAMIMA BEGUM & ANR VS STATE OF WEST BENGAL & ORS	KAUSHIK SARKAR
IA NO: CAN/1/2020(Old No:CAN/2719/2020), CAN/2/2020(Old No:CAN/2739/2020)			

270	MAT/404/2020	WEST BENGAL INDUSTRIAL DEVELOPMENT CORPORATION LIMITED & ANR VS ANKIT METAL & POWER LIMITED & ANR	MD TALAY MASOOD SIDIQI	
IA NO: CAN/1/2020				
271	FMA/486/2020	KADAMBINI SINGHA VS STATE OF WEST BENGAL & ORS	SHAMEEK CHAKRABORTY	
272	MAT/525/2020	STATE OF WEST BENGAL & ORS VS DR BIKRAM PANDA	SUCHARITA PAUL	
IA NO: CAN/1/2020(Old No:CAN/5748/2020), CAN/2/2020(Old No:CAN/5749/2020)				
273	MAT/537/2020	RABIUL ISLAM & ANR VS SOURAV BHATTACHARYYA & ORS	ASHM GHOSAL	
WARNING LIST - 2				
274	SAT/159/1987	SRI RAMESH CHANDRA SAHA VS SRI MOHENDRANATH MONDAL	MR. G. S. DEY	N.Y.A.
275	SAT/2222/1987	SM. KISHORI DEBI & ORS. VS SK. KABIR MIA	SK. NIZAMUDDIN	N.Y.A.
276	SAT/818/1990	Sri Sri Iswar Saraswati Mata Thakurani VS Sri Kartick Chandra Chakraborty		
277	SAT/883/1990	State of West Bengal Represented by the Collector VS Sm. Khandubala Mahato		
278	SAT/1372/1990	State of West Bengal VS Malibul Mahalat		
279	SAT/346/1991	BHUTNATH MONDAL VS SMT. SARDARI @ SARDAR MEGHAN	MR. A. DUTTA(MONDAL)	N.Y.A.
280	SAT/4018/1991	The State of West Bengal VS Sabal Chanera Mandal		
281	SAT/963/1993	SHRIMATI ARUNA MONDAL VS SRI ASHOKE KR. BISWAS	MR.P.BANERJEE	N.Y.A
282	SAT/4060/1996	GOUTAM HALDER VS BISWANATH DEY	SUNITI CHATTERJEE	N.Y.A.
IA NO: CAN/1/1907(Old No:CAN/1202 9/1907), CAN/2/1997(Old No:CAN/56/1997)				
283	SAT/4108/1996	THE DEPUTY CHIEF MEDICAL OFFICER HEALTH VS SAILENDRA NATH CHAKRABORTY	JR. GOVT. ADV.	N.Y.A.
284	SAT/4109/1996	THE DEPUTY CHIEF MEDICAL OFFICER OF HEALTH-II VS SAILENDRA NATH CHAKRABORTY		
285	SAT/2087/1997	GOUR MOHAN ROY VS SATYA CHARAN BANDHOPADHYAY	AMARESH BHATTACHARYYA	
IA NO: CAN/1/1999(Old No:CAN/5084/1999)				
286	SAT/2616/1997	GOBARDHAN GORAIN & ANR VS SATISH CHANDRA SUTRADHAR	PRABIR KUMAR MISRA	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/6151/1997)				
287	SAT/2852/1997	THE STATE OF W.B. VS SUDHAKAR MUKHERJEE	BHABANI PRASAD MONDAL	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/7737/1997)				
288	SAT/3484/1998	ALIMON KHATOON & ORS VS MARJINA KHATOON BIBI	DHILLON SARKAR	
IA NO: CAN/1/1998(Old No:CAN/8221/1998), CAN/2/1998(Old No:CAN/8265/1998)				
289	SAT/1226/1999	PURUSOTTAM MURMU VS SITANATH HEMBRAM	RABINDRANATH MAHATO	
IA NO: CAN/1/1999(Old No:CAN/5770/1999)				

290	SAT/1271/1999	STATE OF WEST BENGAL VS SMT.CHHAB RANI ROY	SMT.RANI SRIMAL
291	SAT/1343/1999	MD.ALI JAMADAR & ORS VS MD. ABUL KASEM JAMADAR	S.HALDER

IA NO: CAN/1/2002(Old No:CAN/9875/2002), CAN/4/2005(Old No:CAN/16283/2005), CAN/5/2006(Old No:CAN/5267/2006), CAN/6/2006(Old No:CAN/5268/2006), CAN/7/2008(Old No:CAN/3713/2008)

292	SAT/1695/1999	ANANDA GOPAL DE VS THE STATE	ARUP KR. BANERJEE

IA NO: CAN/1/1999(Old No:CAN/4257/1999), CAN/2/2008(Old No:CAN/9240/2008)

293	SAT/2786/1999	BYOMKESH JANA VS SRIMANTA KUMAR JANA	TABARAK ALI
294	SAT/2894/1999	SK.ASAD HOSSAIN VS THE STATE OF W.B.	MD. YAMIN ALI
295	SAT/3492/1999	BASDEO YADAV VS MAYARANI GHOSH	AKRAM KHAN

IA NO: CAN/1/2000(Old No:CAN/1003/2000)

296	SAT/1834/2001	KULO MAHATO & ORS. VS STATE OF WEST BENGAL	ANJAN BISWAS

IA NO: CAN/1/2001(Old No:CAN/5200/2001)

297	SAT/1896/2001	DWIPTENDRA PRASAD SAHA & ORS. VS SUNIT BANERJEE	INDRANIL BHATTACHARJEE

IA NO: CAN/1/2008(Old No:CAN/8495/2008)

298	SAT/2616/2001	HARUN RASID BISWAS VS HALIMUN BEWA	MALAY KRISHNA DE
299	SAT/3226/2002	NETAI CHANDRA BAG VS W.B.S.E.B.	HARUN AL RASHID

IA NO: CAN/2/2002(Old No:CAN/9428/2002)

300	SAT/3603/2002	SIDDIQUE HOSSAIN VS MOULOVI NAIMUL HAQUE	SYAMA KUMAR DAS

WARNING LIST - 4

301	CRA/270/1985	TAPASH DEBNATH ALIAS SAMTA VS THE STATE	MR T.K.GHOSH	ABHRO MUKHERJEE
302	GA/8/1987	STATE OF W.B. VS SUNIL ADHIKARY	MR D.P.SEN GUPTA	N.Y.A.
303	CRA/500/1988	HARADHAN PAL VS STATE		
304	CRA/178/1989	SK. ILLIUS VS THE STATE	MR. A. K. ROY	MR. B. R. PATRANOBIS
305	CRA/286/1992	SMT SADHANA MITRA & ANR VS STATE OF WEST BENGAL	KAMAL BHATTACHARYA	
306	CRA/302/1992	MOJAMMEL HOQUE & ANR. VS STATE OF WEST BENGAL		MS. ZAREEN N. KHAN
307	CRA/72/1993	BHUPATI RANJAN DEB & ANR VS STATE OF WEST BENGAL	SUBRATA PODDAR	
308	CRA/69/1994	GHUTU RAY @ KESHAB RAY & ORS VS STATE OF WEST BENGAL		
309	CRA/238/1994	AMRIT PAL SINGH SURI VS STATE	AMIT TALUKDAR	
310	CRA/277/1996	KRISHNENDU JANA VS THE STATE		

IA NO: CRAN/1/1997(Old No:CRAN/322/1997)

wt311	CRA/257/1996	RANADHIR BASU VS THE STATE OF W.B	MRS.M.GOMES	K.SAFIULLA
312	CRA/346/1996	CENTRAL BUREAU OF INVESTIGATION VS MRIGANKA SEKHAR DUTTA	MR R.ROY	N.Y.A.
313	GA/10/1997	THE STATE OF WEST BENGAL VS AMBUJ MAHATO & ORS		
314	CRA/24/1997	PACHU GOPALDAS VS THE STATE	SATTYJIT MONDAL	
315	CRA/13/1998	SHIB DAS PATRA @ SHIBU VS THE STATE OF WEST BENGAL	ABDUL MOMEN	
316	CRA/131/1998	ASSISTANT DIRECTOR, ENFORCE DIRECTORATE, FERA VS TAPAS PAL@TARACHAND PAL	DHURJATI CHAKRABORTY THAKUR	
IA NO: CRAN/1/2017(Old No:CRAN/4490/2017)				
317	CRA/347/1998	UTTAM PRAMANIK VS THE STATE	GITI DAS	
318	CRA/251/1999	MANORANJAN MAITY & ORS VS STATE	SAKTIPADA JANA	
319	CRA/260/2002	SK. REZZAK VS THE STATE	DEBABRATA ROY	S G MUKHERJEE, LD.P.P.
320	CRA/282/2002	ABDUL GAFFAR LASKAR VS THE STATE OF W.B.	MD. ASHRAF ALI	
321	CRA/107/2003	MANOJ MUKHERJEE VS STATE OF WEST BENGAL	ACHINTYA KUMAR BANERJEE, RUPAYAN DEB AS AMICUS	PRASUN KR. DUTTA
322	CRA/333/2003	LOHARAM MONDAL & ORS. VS STATE	SILADITYA SANYAL	
IA NO: CRAN/1/2006(Old No:CRAN/877/2006)				
323	CRA/336/2003	KALIPADA BERA ANR VS STATE	ADITYA GARODIA, RUPAYAN DEB AS AMICUS	PRASUN KR. DUTTA
324	CRA/371/2003	SMT. GOURI BAHADUR NATH VS STATE	SOUVIK GANGULI	
325	CRA/375/2003	AKHILANANDA CHATTERJEE VS STATE	PHIROZE EDULJI ARUNAVA JANA AS AMICUS CURIAE, BITASOK BANERJEE	Z.N. KHAN AND ASHOK DAS
wt326	CRA/418/2003	PHANI BHUSAN CHAKRABORTY VS THE STATE	SUDIPTO PANDA	
327	CRA/548/2003	SANTOSH MOHAN MAHATO & ORS. VS STATE	SANDIPAN GANGULY	
328	CRA/479/2004	KRISHNA BAHADUR VS SUPERINTENDENT OF POLICE, C.B.I.	L.VISHAL KUMAR/MADAN MURARI AS AMICUS CURIAE	PRASUN KUMAR DUTTA
IA NO: CRAN/1/2004(Old No:CRAN/1453/2004), CRAN/4/2016(Old No:CRAN/4761/2016)				
329	CRA/667/2004	MAHADEO ORAON VS THE STATE OF W.B.	JAYANTA BANERJEE	
330	CRA/160/2005	BABUNATH HANSDA VS STATE	SUKHENDU BIKASH MUKHERJEE	
331	CRA/492/2005	SHYAMAL MAITRA VS STATE	SUPARNA DUTTA	
332	CRA/257/2006	SAMIK ACHARYA VS STATE	AVISHEK SINHA	
IA NO: CRAN/5/2009(Old No:CRAN/843/2009)				

wt333	CRA/310/2006	SRIRUP ADHIKARI VS STATE	RANA MUKHOPADHYAY	
334	CRA/277/2006	TAPAN KUMAR MAITY VS STATE	ARUNAVA JANA	
IA NO: CRAN/2/2008(Old No:CRAN/373/2008)				
335	CRA/406/2006	PARIMAL MONDAL VS STATE	PARTHA SARATHI BHATTACHARYA AMICUS CURIAE	PARTHAPRATIM DAS
336	CRA/452/2006	PRASENJIT ADGIRI @ BOKA VS STATE	RAJDEEP MAJUMDAR	
IA NO: CRAN/3/2008(Old No:CRAN/1488/2008)				
wt337	CRA/420/2006	PRADIP SINGH @ DAMA & ANR. VS STATE	PROVAS BHATTACHARYYA	
IA NO: CRAN/1/2006(Old No:CRAN/1082/2006)				
IA NO: CRAN/1/2006(Old No:CRAN/1082/2006)				
338	CRA/644/2006	LAKSHMAN MURMU VS STATE	SRIKANTA DATTA	
339	CRA/721/2006	BATASU MONDAL VS STATE		
340	CRA/287/2007	SABIR HALDER VS STATE OF WEST BENGAL	SAIBAL MONDAL	
wt341	CRA/284/2007	ABUL KALAM MOLLA VS STATE OF WEST BENGAL	SUBHAS KR. DEB	
342	CRA/382/2007	ATINDRA NATH SARKAR VS NARCOTIC CONTROL BUREAU	SOUBHIK MITTER	
343	CRA/104/2008	ARUN DAS & ANR VS STATE OF WEST BENGAL	SAIBAL MONDAL	
344	CRA/551/2008	SOLEMAN SARDAR & ORS VS STATE OF WEST BENGAL	SOURAV BHAGAT	
wt345	CRR/3425/2008	BIMAL CHANDRA MONDAL VS SOLEMAN SARDAR & ORS.	HASI SAHA	
<u>WARNING LIST - 5</u>				
346	FA/482/1977	SM. BADAMI DEBI SANTHALIA VS THE CORP. OF CALCUTTA	MR. T. CHATTERJEE	MR. P.K. GHOSE
347	FA/66/1983	PRAN KRISHNA DE VS M/S SARIATULLA DAFTARY &	MISS A. MITRA	
348	FA/92/1983	AMBICA CARRYING CORPN. VS BRITANNIA INDUSTRIES LTD	MR M.K.BOSE	
349	FA/104/1983	SUDHIR CHANDRA NANDY VS SMT. ASAYJA DEBI & OTHERS	MR. R. BANERJEE	
350	FA/107/1983	GOPAL DAS CHAURASHIA VS MOHAMMED TAYEB	A.K.GHOSH	J.CHATTERJEE
IA NO: CAN/1/2000(Old No:CAN/5386/2000), CAN/2/2001(Old No:CAN/9096/2001)				
351	FA/113/1983	SK. HASSAN BASIR & ANR. VS HAZI SK. RAZAK BHATI	S.K. PANJA	T.S.BOSE
352	FA/352/1983	SITARAM SAHA VS ANANTA KUMAR SAHA	MR. K. BHATTACHARYA	MR. R. BHATTACHARJEE
353	FA/17/1984	SM. MALATI JANA VS MANMATHA NATH JANA	MR. P. B. SAHU	MR. N. K. JANAH
354	FA/48/1984	DR.ARUN SAMANTA VS LIFE INSURANCE CORPORATION	A.C.DAS	N.K.BOSE

355	FA/50/1984	SMT. ROHILA SARDARIN & ORS. VS SARBANANDA SARDAR	MR. A.K. RAKSHIT	MR. S.S. ROY (NO-5)
356	FA/87/1984	GOPAL BASU VS BAIDYA NATH DUTTA	MR. T. CHATTERJEE	MR. S. SEN
357	FA/220/1987	SMT. SAGARIKA GHOSH VS SMT. LAKSMI MONDAL & ORS.	MR. S.N. BHATTACHARYA	MR. A.K. MUKHERJEE
IA NO: CAN/1/2002(Old No:CAN/5005/2002), CAN/2/2002(Old No:CAN/5308/2002), CAN/3/2003(Old No:CAN/7311/2003), CAN/4/2006(Old No:CAN/3101/2006), CAN/5/2006(Old No:CAN/3102/2006), CAN/9/2011(Old No:CAN/725/2011), CAN/10/2011(Old No:CAN/10590/2011), CAN/11/2012(Old No:CAN/4188/2012), CAN/12/2018(Old No:CAN/5749/2018), CAN/13/2023				
358	FA/28/1988	SRI ASHOKE KR. SADHUKHAN & ANR. VS STATE OF W.B.	MR. S.K.LAHIRI	N.Y.A.
359	FA/51/1988	ARUN SARKAR @ ARUNMOY SARKAR & ORS VS PRAVAT KR. MUKHERJEE	MR. A.KR. RAKSHIT	
360	FA/93/1988	MRS.FIRDOUR OMER & OMER VS JANAB SK.KHALIBUR	MR.B.B.KOLEY	
361	FA/176/1988	BIRENDRA NATH DEY & ANR. VS BHAKTADAS DEY BISWAS	K.K.CHAKRABORTY	T.K.CHATERJEE
362	FA/184/1988	SMT. MRINNMOYEE ROY &ORS. VS THE STATE OF WEST BENGAL	K.MONDAL	JR.GOV.T.ADV.T.
363	FA/209/1988	MOHAMMAD ALI VS THE CUSTODIAN OF ENEMY PORPERTY FOR IND.	MR. B. CHATTERJEE	
WARNING LIST - 6				
364	SA/101/1994	ADHIR CHANDRA SAPUI VS SMT PARUL BALA HALDAR	SETABUDDIN KHONDEKER	
IA NO: CAN/2/2010(Old No:CAN/10853/2010)				
365	SA/304/1994	AMIYA KUMAR DAS VS BALARAM CH. ROY & ORS	MR MD MUKARAM HOSSAIN	
366	SA/311/1994	KARUNA SINDHU MONDAL VS MONORANJAN MONDAL		
367	SA/322/1994	SUDHANGSHU SEKHAR SAMANTA & ORS VS HARI PADA PRAMANIK		
IA NO: CAN/1/2003(Old No:CAN/909/2003), CAN/4/2010(Old No:CAN/9253/2010)				
368	SA/621/1994	BIMAL KR. MITRA VS KHAGENDRA NATH MUKHOPADHYAY	BANDANA CHATTOPADHYAY	
wt369	SA/622/1994	BIMAL KUMAR MITRA VS KHAGENDRA NATH MUKHOPADHYAY	BANDANA CHATTOPADHYAY	
370	SA/633/1994	BELLAGHATA BALAK BRINDA CLUB VS RAMESWAR SAHA	C.G.THAKURATA	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/3211/1998)				
371	SA/681/1994	JAYANTA ADHIKARY VS GOSTO BEHARI SADHUKHAN		
IA NO: CAN/1/1998(Old No:CAN/3722/1998), CAN/2/2003(Old No:CAN/2717/2003)				
372	SA/701/1994	AMIYA BALA BOSE & ORS VS SAMBHU NATH SAHA & ANR	MR BISWARUP GANGULI	
373	SA/751/1994 WITH SA/322/1994	SUDHANGSHU SEKHAR SAMANTA & ORS VS HARI PADA PRAMANIK		
IA NO: CAN/1/2003(Old No:CAN/908/2003)				
374	SA/569/1995	SANTOSH KUMAR SARKAR SINCE DECEASED REP BY SANAT KUMAR SARKAR VS PRODYUT KUMAR SARKAR	I.MONDAL	N.Y.A
375	SA/648/1995	SMT. ANNARPURNA CHATTERJEE VS NANDAN KUMAR CHATTERJEE	S.SARKAR	N.Y.A

376	SA/649/1995	MD. IMRAN KHAN VS CORPORATION OF CALCUTTA	MR SUDIPA ROY	N.Y.A
377	SA/652/1995	JOYDEV DAS VS NIYTA NANDA DAS	MD.J.ALI	N.Y.A
IA NO: CAN/2/2004(Old No:CAN/480/2004)				
378	SA/688/1995	MD.SHAHAJAHAN MOLLA & ANR. VS KAUSER ALI SHEIKH	M.NANDI	N.Y.A
IA NO: CAN/1/2007(Old No:CAN/9462/2007), CAN/2/2010(Old No:CAN/3900/2010), CAN/3/2018(Old No:CAN/6424/2018)				
379	SA/789/1995	SRI SUNIL KUMAR PAL VS SRI CHIATTA RANJAN SHIT	B.SAHA	N.Y.A
380	SA/254/1996	SM. ILA RANI DAS MITRA & ORS. VS SRI SRI ISWAR LAKSHMI NARAYAN JEW THAKUR	MR. A.K.JANAH	N.Y.A.
IA NO: CAN/1/1998(Old No:CAN/3617/1998)				
381	SA/321/1996	MOHAN TUDU VS SMT. BARI BALA MURMU	R.BHATTACHARJEE	N.Y.A.
382	SA/325/1996	AHAMMED HOSSAI MODAL AND ORS VS MD. ALI SARDAR	MR DILIP U.MONDAL	N.Y.A
383	SA/524/1996	DELWARI BIBI AND ORS VS ABDUR RASHID MOLLIK	MR TARINI CH.CHATTERJEE	N.Y.A
384	SA/4/1997	MADAN MOHAN PATRA & ORS VS BALAI LAL MAITY	MR. B.N. PANDEY	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/6977/1997), CAN/3/2009(Old No:CAN/5478/2009), CAN/4/2011(Old No:CAN/3920/2011), CAN/5/2016(Old No:CAN/9160/2016), CAN/6/2022				
385	SA/161/2000	SMT. SARALA BALA PAUL VS SRI HRISIKESH MISTRY	MR. P. CHATTERJEE	N.Y.A.

WARNING LIST - 7

386	SMA/2/1994	BISWANATH LAHIRI VS SMT PURNIMA KARMAKAR	MR ANIT KUMAR RAKSHIT	
387	SMA/2/1995	SUPRAKASH MUKHERJEE VS SUMITA KARFA	UTPAL BHATTACHARYA	
388	SMA/4/1999	NITYANANDA MAITY VS ASWANI KUMAR DALUI	MD. SAFIULLA MONDAL	
389	SMA/276/2003	LAKSHMI KANTA SINGHA VS NIHAR BALA DEBI	BUBAI ROY	
IA NO: CAN/5/2017(Old No:CAN/3262/2017)				
390	SMA/658/2008	AMAL CHANDRA MONDAL VS SMT ANITA BISWAS AND ANR	MR. MUKUNA LAL SARKAR	

WARNING LIST - 8

391	SAT/511/1994	JYOTIRMAY PARIJA VS BISWANATH PARIYA	P.K. MISHRA	
392	SAT/1209/1994	PARTHA SEN VS SUDHIR CH. MANNA	AMAR NATH CHATTERJEE	
393	SAT/1806/1994	MADAN MOHAN PAL & ORS VS MANINDRA KRISHNA PAL		
394	SAT/1871/1994	KAILASH CH. KHANDELWAL VS SUBODH CH. DUTTA	SHILA SARKAR	
395	SAT/2166/1994	RASED SHEIKH & ORS VS BHUDU SK.	MR.Z.ISLAM	N.Y.A.
396	SAT/2600/1994	KHALILUR RAHAMAN VS CHHEMER MONDAL		

IA NO: CAN/1/2001(Old No:CAN/2086/2001), CAN/2/2001(Old No:CAN/2087/2001)

397	SAT/2872/1994	BIRENDRA LAL LALA & ORS VS LAXMAN PROSAD	DIPANKAR GHOSHAL	
398	SAT/3037/1994	ALOKA BALA SAHA VS NABIA KHATUN		
IA NO: CAN/1/1998(Old No:CAN/3434/1998)				
399	SAT/1152/1995	SHYAMA DEVI & ORS VS SACHINDRA NATH ROY	KRISHNENDU MAJUMDER	
400	SAT/2486/1995	TULSIDAS MONDAL & ORS VS MANIK CHANDRA ROY & ORS	SOURJYA GHOSH	
401	SAT/2865/1995	RAM SWARUP SHOW VS CESC LTD		
IA NO: CAN/1/1997(Old No:CAN/9384/1997)				
402	SAT/2890/1995	SK. MAJHIRUDDIN & ORS VS STATE OF WEST BENGAL	INDRAJIT MONDAL	
403	SAT/2923/1995	M/S ELECTRONICS LTD. VS PADMABATI DAS & ORS	SATYAJIT MITRA	
404	SAT/3466/1995	STATE OF WEST BENGAL VS CHITTARANJAN SAMANTA & ORS	S.N.S.ALQUADRI	
405	SAT/934/1996	SK.ZAMIR VS SK.HAMYA MONDAL		
406	SAT/2069/1996	NIRANJAN NAHA VS PARUL RANI DEY		
407	SAT/2263/1996	BHIM CHARAN DHAL VS CHAMPA RANI DHAL		
IA NO: CAN/1/1997(Old No:CAN/2866/1997), CAN/2/1997(Old No:CAN/2867/1997)				
408	SAT/2654/1996	NAZRUL SK. & ORS VS MINOR ITI SARKAR	SUBHANKAR BISWAS	
409	SAT/2683/1996	LOKNATH SIL & ANR VS THE STATE		
IA NO: CAN/1/1999(Old No:CAN/3333/1999)				
410	SAT/3115/1996	SITAL SARKAR VS AJIT KR. SARKAR & ORS	DEBABRATA BHATTACHARYYA	
411	SAT/3261/1996	SK. SONOAR AND ORS. VS SK. SONU AND ORS.	ANIMA MAITI	
WARNING LIST 9				
412	FA/449/1965	TRIGUNA PROSAD TARAFDAR & ORS VS STATE		
413	FA/288/1973	STATE OF WEST BENGAL VS DAYAL KUMAR NASKAR	JR. GOVT. ADVOCATE	N.Y.A.
414	FA/400/1973	PANNALAL MISHRA & ORS VS BISHNUPADA MONDAL		
IA NO: CAN/1/2002(Old No:CAN/2445/2002)				
415	FA/153/1979	SM.TARAPROVA DUTTA VS PHANINDRA NATH DUTTA	MR.R.BHATTACHARJEE	MR.A.PAL
416	FA/266/1982	SREE SUDHAKAR KESH & ORS VS SHREE GOURI SANKAR KESH	SM. S. SARKAR	MR. B. K. HALDER
417	FA/373/1982	NIRANJAN ADHIKARY VS AJIT KUMAR DE	S.K.ROY	S.K.MUKHERJEE FOR 1&2
418	FA/379/1983	MANINDRA NATH SARKAR VS PARESH KR. SARKAR	B.K. BANERJEE	B.R.BANERJEE

419	FA/43/1984 (+ CR 564F/1980)	CHANDRA KANTA PAUL & ORS. VS SMT. UMA PAOLI	C.R.DAS	K.ROY FOR 2
420	FA/128/1984	HUKUM CHAND SONI @ SONAR VS TRILOK CHAND VERMA	MR. R.K. GHOSH	
421	FA/344/1984	CALCUTTA HOUSING COOPERATIVE SSOCIETY VS ARORA & CO.	M.C.SURANA	
422	FA/303/1986	MD.AINUL ABEDIN & ANR. VS DR.MOHAMMAD KHALILUR RAHAMAN	MR.A.K.CHATTOPADHYAYA	MR.B.K.BANDYAPADHYAY
423	FA/332/1987	MANMATHA KHAMARU VS SM.DURGABALA DAS	MR.J.M.DE	N.Y.A.
424	FA/68/2001	IRA PAL @ IRA CHAKRABORTY VS KALIPADA CHAKRABORTY	SANGHAMITRA NANDY	
IA NO: CAN/1/2000(Old No:CAN/10434/2000)				
425	FA/205/2001	HEMANTA KUMAR GHOSH VS NEMAI DAS	DIPANKAR ADITYA	
426	FA/256/2001	M/S. TRANSPGEGAR MFG CO(I) P. LTD. VS DOLLY KAHALI	TAPATI DASGUPTA	
427	FA/68/2002	SISIR KR. DAS VS MRIDUL KR. ROY	DIPAK KR. PAUL	
428	FA/207/2003	NARAYAN SARAF VS SITARAM JHUNJHUNWALA	RAJLAKSHMI DE	
429	FA/208/2003	BANK OF BARODA VS M/S TRIBENI PRINTING INK CO	M.N. CHOWDHURY	
430	FA/209/2003	KRISHNA MULLICK VS HIRALAL SHAW	A.K.DUTTA	
431	FA/254/2003	ANIMESH ROY VS U.B.I.	J.K.DAS	
432	FA/255/2003	SANTOSH KR. SINGH VS BELARANI SINGHA	R. BHATTACHARJEE	
433	FA/256/2003	APURBA KAMAL BARMA VS U.B.I.	D.ROY	
434	FA/257/2003	HENRY'S PRODUCTS VS S.B.I.	J.K. GUPTA	
435	FA/260/2003	BRAJESWAR SIKDAR VS SHYAMAL KR. SIKDAR	D.MITRA	
436	FA/481/2003	JAMINI CHAKI @ JAMINI NATH CHAKI VS SYED AMINUL MUSUM @ MASOOM	INDRANI PAL	
437	FA/488/2003	JOYDEB MISRA VS GANGA RANI MISRA @ MAZUMDER	ARPAN KR. CHATTERJEE	
438	FA/489/2003	JUTE CARRIERS VS NATIONAL INSURANCE CO. LTD.	M.C.SURANA	
439	FA/496/2003	UNITED BANK OF INDIA VS MAHAPROBHU AGARWAL	DIPAK KUMAR PAUL	

WARNING LIST - 10

440	SA/18/1995	GOBINDA NANDY VS ANUP KUMAR SEN & ANR	MR M MAITY	
441	SA/20/1995	JAMUNA MONDAL & ORS VS AMARNATH DAS	SAJAHAN ALI DAS	
442	SA/21/1995	MANIK CHANDRA DAS VS MADHABENDRA ROYCHOUDHURY & ORS	MR TARUN KUMAR GHOSH	

443	SA/94/1995	MAHADEV PANDIT VS RABINDRANATH PANDIT	MR. M. KUNDU	
444	SA/98/1995	SMT AMITA MAJUMDER VS DURGADAS MALLICK & ORS	MR BADAL SAHA	
445	SA/210/1995	RAJANIKANTA DAS &ANR. VS PRAJAPATI KR. DAS &ORS.	MR. B.L.SAU	
446	SA/252/1995	SAROJ KR GHOSH VS BIMAL KRISHNA GUHA	DIPANKAR GHOSAL	
447	SA/272/1995	ARUN KUMAR BOSE VS DURGA PRASAD GHOSH		
IA NO: CAN/1/1998(Old No:CAN/9954/1998), CAN/2/2004(Old No:CAN/457/2004)				
448	SA/311/1995	SK AYUB NABI @ SK AYUB ALI VS SK. YUSUB ALI	KARTIK KR BHATTACHARYA	
449	SA/322/1995	NANDALAL KUNDU VS HAREKRISHNA GHOSH		
IA NO: CAN/1/2000(Old No:CAN/7268/2000)				
450	SA/340/1995	SK. RUHUL AMIN VS SK. JAYNAL ABEDIN	MR. A. GHOSH	MR. M. RAY
IA NO: CAN/1/1999(Old No:CAN/3549/1999), CAN/2/1999(Old No:CAN/7041/1999), CAN/3/2005(Old No:CAN/1614/2005), CAN/4/2007(Old No:CAN/3001/2007)				
451	SA/345/1995	JOY KANTA JHA VS GOBINDO MONDAL	MRS. SHILA SARKAR	
452	SA/348/1995	CHAMPA BEJ VS NAREN CHANDRA BEJ	JANARDAN SOME	
453	SA/360/1995	P.C.SIRCAR @ PHANISH CH.SARKAR VS PRASANTA KUMAR GHOSE		
IA NO: CAN/1/2002(Old No:CAN/8095/2002)				
454	SA/362/1995	BIRENDRA HAWLADAR ALIAS BIRENDRA HALDAR VS MANGAL CHANDRA MARICK	MR R.N.MAHATO	MR MD.A.MONDAL
455	SA/374/1995	MRIDUL KR. ROY & ANR. VS KANAILAL DUTTA &ANR.	MR.S. BHATTACHARYAY	
456	SA/378/1995	MODESWAR HOSSAIN MIYA & ANR VS MOHIT HOSSAIN & ORS	SUSANTA KR MUKHERJEE	
457	SA/387/1995	SRI SHIVJI PANDAY VS SRI RAJ KISHORE SINGH	MR S.PARMAR	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/1619/1998)				
458	SA/388/1995	TAPASH ROY VS SM SARAMA CHATTERJREE		
IA NO: CAN/1/1998(Old No:CAN/3003/1998)				
459	SA/399/1995	SREE SREE ISWAR SITALA THAKURANI&ORS. VS RASHBEHARI PRADHAN &ORS.	MR. P. R. MITRA	
460	SA/412/1995	UNION OF INDIA & ORS. VS DIPTAGSHU SEN	MR. BADAL SAHA	
461	SA/417/1995	SM. SIBANI BANERJEE VS SRI NABIN CHANDRA SAHOO	MR. S. GHOSH	N.Y.A.
462	SA/447/1995	DILIP KR BANERJEE VS ANIL PRASAD KARURI & ANR	ANIL KR CHATTERJEE	
463	SA/455/1995	SRI PARIMAL MISTRI ALIAS MISHRA AND ORS VS SRI GOUR MANDAL	MR AMIT BANERJEE	N.Y.A

464	SA/457/1995	SMT ANJALI BERA VS STATE OF W.B	N.C.MAITY	N.Y.A
IA NO: CAN/1/2000(Old No:CAN/10630/2000)				
465	SA/467/1995	ASHIS KUMAR SANTRA VS PADMA ROY & ORS	MR T K MUKHERJEE	
466	SA/468/1995	ASHIS KUMAR SANTRA VS SMT. PADMA ROY	B.BANERJEE	R.K.ROY
467	SA/473/1995	NIRLON SYNTHETIC FIBRE VS BAKUL BALA DAS		
IA NO: CAN/1/1998(Old No:CAN/4440/1998), CAN/2/1998(Old No:CAN/9741/1998), CAN/3/1998(Old No:CAN/9742/1998), CAN/4/1999(Old No:CAN/4426/1999), CAN/5/1999(Old No:CAN/8879/1999)				
468	SA/478/1995	SOLEMAN MONDAL & ORS VS ABDUL ODUD MONDAL		
IA NO: CAN/2/2003(Old No:CAN/4261/2003)				
469	SA/480/1995	SANTABRATA SINHA VS WEST BENGAL STATE ELECTRICITY BOARD & ORS	MR ANIT KUMAR RAKSHIT	
470	SA/484/1995	MANIMALA PTAR & ORS VS BALAI LAL JANA & ORS	KAMAL HAMID	
471	SA/506/1995	NARAYAN SINGH & ORS VS HARIPADA DEBNATH & ORS	MR MIHIR KUMAR DAS	
472	SA/547/1995	SADHANA ROY VS SISIR KUMAR CHAKRABORTY	MR. J. BHATTACHARYYA	
473	SA/548/1995	RAKHAL CHANDRA NANDY VS KANAI LAL PRODHAN	MR NIBARAN KUMAR DAS	
474	SA/564/1995	KRISHNA MOHAN DAS VS AJIT KR. GHOSH		
IA NO: CAN/1/1998(Old No:CAN/2856/1998)				
475	SA/601/1995	CHAMPARANI KUNDU @ CHAPARANI KUNDU & ORS VS SANATAN KUNDU	MR. AMIT KUMAR RAKSHIT	N.Y.A
476	SA/672/1995	REBATI MOHAN KUNDU AND ORS VS MINOR SMT.MAHALAYA KUNDU	MR SANGHAMITRA NANDY	N.Y.A
477	SA/704/1995	KANAI LAL PUILLYA VS SRIMATI PUSPA RANI NAYEK	MR PRADYOT KU.NANDI	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/442/1997)				
478	SA/706/1995	SRI BUDDHA DHAN DOME @ PARAMANIK VS SRI PANCHKARI DOME@ MAJHI	MR S.SAMANTA	MR A.BASU
479	SA/746/1995	MD. ASRAF ALI GAZI & ORS. VS GAZI SARFUDDIN	ASIT KR. BHATTACHARYA	N.Y.A.
IA NO: CAN/2/2008(Old No:CAN/8959/2008), CAN/3/2022, CAN/4/2022, CAN/5/2024				
480	SA/748/1995	LAKSHMAN CHANDRA DAS VS SMT.SARASWATI DAS	MR.RAMESWAR BHATTACHARJEE	N.Y.A
481	SA/795/1995	SHRI SAMBHU BHATTACHARYYA VS SM. RENUKA CHATTERJEE	SM. S.SARKAR	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/2207/2000), CAN/2/2000(Old No:CAN/2458/2000), CAN/3/2000(Old No:CAN/2910/2000)				
482	SA/31/1996	SRI SHIBUPADA DAS VS SRI GOBINDA CHANDRA MUKHERJEE	MR INDRANATH MUKHERJEE	MR S.MAITRA
483	SA/92/1996	SEFALIKA KUNDU VS SHRI PULIN BEHARI SHARMA	SHILA SARKAR	N.Y.A.
484	SA/94/1996	MADAN MOHAN PAL VS CHITTA RANJAN SHIT	K.MONDAL	N.Y.A

485	SA/279/1996	SM.PADMINI BANAERJEE & ORS VS M/S I.,B.SEN & SONS PVT. LTD.	S.GHOSH	N.,Y.A
IA NO: CAN/1/2010(Old No:CAN/8322/2010), CAN/2/2010(Old No:CAN/8341/2010), CAN/3/2014(Old No:CAN/6370/2014), CAN/4/2014(Old No:CAN/6371/2014)				
486	SA/322/1996	ASMANI BEWA @ ASMANI BIBI & ORS. VS ESRAIL SHEIKH	MR.B.K.MUKHERJEE	N.Y.A.
487	SA/409/1996	SRI TARULATA DEY AND ORS VS SMT.MIRA ROY GHATAK	MR PRAHLAD CH. GHOSE	N.Y.A
488	SA/437/1996	KANCHANLATA SARKAR AND ORS VS STATE OF W.B	MR AMAL KRISHNA SAHA	N.Y.A
IA NO: CAN/1/2013(Old No:CAN/8092/2013), CAN/2/2013(Old No:CAN/10215/2013), CAN/3/2013(Old No:CAN/12058/2013)				
489	SA/470/1996	SM. BHABANI DAS VS DULAL CHANDRA SAHA @ SHYAMESWAR SAHA	MR. R.ROY	N.Y.A.
IA NO: CAN/1/2002(Old No:CAN/6986/2002)				
490	SA/504/1996	TARAPADA PAL VS BECHULAL MAITY	MR. S.CHATTERJEE	N.Y.A.
491	SA/505/1996	SMT. BASANTI MONDAL & ORS. VS SRI NETAI CHANDRA SAHA	T.K.BHATTACHARYA	N.Y.A
IA NO: CAN/1/2011(Old No:CAN/10116/2011)				
492	SA/506/1996	SRI PRASANNA KUMAR RONG & ORS. VS SMT. MALINA DAS	MR. R.DE	N.Y.A.
493	SA/563/1996	SHYAMAL KUMAR PAL & ANR VS OSIMUDDIN MALLICK	SANDIP DAS	N.Y.A.
IA NO: CAN/1/1997(Old No:CAN/2036/1997), CAN/2/2002(Old No:CAN/1936/2002)				
494	SA/581/1996	SRI SANNYASI NAKHODA AND ORS VS SRI MANIK CHANDRA SARDAR	MR.TANMAY GOSWAMI	N.Y.A
495	SA/659/1996	BADRUI SHEIKH VS MARJINA BIBI	MR.QUDRAT-E-KABIR	N.Y.A
IA NO: CAN/1/1999(Old No:CAN/1649/1999)				
496	SA/430/2000	KALIPADA GOPE AND ANR VS SM SHIBANI ROY AND ORS	SHILA SARKAR	
<u>WARNING LIST - 11</u>				
497	FMA/718/1977	UNION OF INDIA & ANR VS AMAL KR GHOSH & ORS		
498	FMA/127/1990	The President, Adhoc Committee, Dist School Board, Burdwan VS Jitendra Nath Mukherjee and Ors	Deboprasad Mukherjee	
<u>WARNING LIST - 12</u>				
499	FA/292/1980	GOURHARI MONDAL VS FOOD CORON OF INDIA	N.C. SAHA	
<u>WARNING LIST - 14</u>				
500	SA/612/1995	TARAPADA DHARA& ANR VS ANGURA BEGUM HOSSAIN	SANDIP DAS	
501	SA/617/1995	RADHAMOHAN MAHANTO & ORS VS STATE OF WEST BENGAL	MR MRINAL KANTI KUNDU	
502	SA/621/1995	G.C.SINGAL VS SMT. KUSUM MEHTA		
IA NO: CAN/1/2002(Old No:CAN/4963/2002)				
503	SA/622/1995	PIJUS KANTI GHOSH VS COLLECTOR,BURDWAN		
IA NO: CAN/1/1998(Old No:CAN/9979/1998)				

504	SA/629/1995	SOURENDRA KR. ROY & ORS VS STATE OF WEST BENGAL		
IA NO: CAN/1/2001(Old No:CAN/781/2001), CAN/3/2002(Old No:CAN/6692/2002), CAN/4/2005(Old No:CAN/924/2005), CAN/6/2011(Old No:CAN/9715/2011)				
505	SA/662/1995	BHAKTI BHUSAN HATAI & ORS VS SAROJ KR. HATAI		
IA NO: CAN/1/1997(Old No:CAN/9404/1997)				
506	SA/673/1995	SMT SANTI DEBI KHAITAN VS PRABIR KUMAR DEY	MISS SHILA SARKAR	
507	SA/683/1995	ANIL BARAN PANDIT & ANR VS SUBALA PANDIT		
IA NO: CAN/1/1997(Old No:CAN/2681/1997)				
508	SA/732/1995	LAKSHMI NARAYAN CHATTERJEE VS ASST. ENGG., PANDUA AGRI IRR. SUB DIV.		
IA NO: CAN/1/2004(Old No:CAN/8975/2004)				
509	SA/745/1995	KALYANI MULLICK VS SMT ASHA LATA BHANJA & ORS	MR AKMAN KHAN	
510	SA/757/1995	MADHABIRANI SAR @ MADHURI SAR VS MANIKESWAR MUKHOPADHYAY		
IA NO: CAN/1/1998(Old No:CAN/3544/1998)				
wt511	SA/185/2014	SRI MANIKESWAR MUKHOPADHYAY VS SRI DHANESWAR MUKHOPADHYAY	MR. M. RAHMAN	N.Y.A.
512	SA/759/1995	ENSAN ALI MONDAL VS STATE OF WEST BENGAL		
IA NO: CAN/3/2012(Old No:CAN/3211/2012)				
513	SA/765/1995	SATISH ALIAS SRIRSH CHANDRA DEY VS MONORANJAN DAS	SHILA SARKAR	N.Y.A.
514	SA/771/1995	BISHNU KUMAR BHARMA VS CHETAN DAS RATHI & ORS	MR BADAL SAHA	
515	SA/773/1995	JUTHIKA MUKHERJEE AND ORS VS SUSHIL KU.DEY	MR DILIP KU.MONDAL	P.SINHA
IA NO: CAN/1/2013(Old No:CAN/1639/2013), CAN/2/2013(Old No:CAN/1640/2013), CAN/3/2013(Old No:CAN/1641/2013), CAN/4/2013(Old No:CAN/1642/2013), CAN/5/2013(Old No:CAN/1643/2013), CAN/6/2013(Old No:CAN/1644/2013), CAN/7/2013(Old No:CAN/1645/2013), CAN/8/2013(Old No:CAN/1646/2013), CAN/9/2013(Old No:CAN/1647/2013)				
516	SA/775/1995	NANDALAL GUPTA VS RABISHANKAR BISWAS & ORS.		
517	SA/779/1995	KARTICK CH. CHAKRABORTYY VS SUKUMAR PAL	MR RABINDRANATH MAHATO	
518	SA/786/1995	SMT. PRATIMA MUKHERJEE VS SMT. BHAGABATI SARKAR	MR. ANIT KUMAR RAKSHIT	N.Y.A
519	SA/787/1995	THE BRANCH MANAGER & ANR VS SRI BINAY KRISHNA MAITY	MR.INDRANIL NANDY	N.Y.A.
520	SA/8/1996	ABDUS SADEQUE VS NASIBA KHATUN	Z.ISLAM	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/3294/1997)				
521	SA/36/1996	SRI PANCHU GOPAL BANERJEE VS SRI ASHOK KUMAR KUNDU	MR. D.CHATTERJEE	MR. G.S.PAL
522	SA/45/1996	SHYAMAL KR.BANDOPADHYAY VS SHRI AMIYA KR. GOSWAMI	A.K.BHATTACHARYA	N.Y.A
IA NO: CAN/4/2009(Old No:CAN/10446/2009), CAN/5/2010(Old No:CAN/9610/2010), CAN/6/2010(Old No:CAN/10642/2010), CAN/7/2025, CAN/8/2025, CAN/9/2025				

523	SA/49/1996	SHYAMAL KRISHNA HALDER & ANR. VS SUKRITI DAS @ SURITI KR. DAS	MR.S.DUTTA	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/5580/2000), CAN/2/2003(Old No:CAN/7551/2003)				
524	SA/51/1996	MRS. BHARATI BANERJEE VS DIPAK MAZUMDAR	MR ASIT KU.BHATTACHARYYA	N.Y.A
525	SA/197/1996	NAGENDRA PANDEY VS DAYARAM SHAW	MR. ASIM K.MUKHOPADHYAY	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/4885/1998)				
526	SA/228/1996	SRIMATI SWET BARANI GARAI VS SRI TINKARI GARAI	MR DHIRENDRA NATH BHATACH	N.Y.A
527	SA/240/1996	JANAKI MOHAN ROY VS SUKUMAR MONDAL	MR. P. B. DAS	N.Y.A.
528	SA/241/1996	SRI ASWINI KUMAR KARMAKAR & ORS VS SRI TARAPADA MONDAL	MR. S. MUKHERJEE	N.Y.A.
529	SA/302/1996	RAHIMA KHATOON BIBI AND ORS VS SHRI RADHANATH MONDAL	MR SUBRATA TALUKDAR	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/1343/1998), CAN/2/1998(Old No:CAN/8800/1998)				
530	SA/306/1996	SRI SANKAR PRASAD NANDI & ANR. VS SMT.RADHA RANI KAR	A.K.CHAKRABORTY	N.Y.A.
531	SA/307/1996	SMT. SANDHYA RANI DHAR VS SRI NETAI CHATTERJEE	MR AMAL KRISHNA SAHA	N.Y.A
532	SA/309/1996	RABIA KHATOON BIBI VS MIR FARMAN ALI	MR. TARANATH ROY	N.Y.A.
533	SA/314/1996	ORI TAPAN UMAR MUKHEREE VS SRI PRADYOT KUMAR PANJA	MR BARUN KU.ROYCHOWDHURY	N.Y.A
IA NO: CAN/1/2005(Old No:CAN/7756/2005)				
534	SA/316/1996	REZZAK ALI DHABAK VS ABIA KHATOON BIBI	MR.A.K.RAKSHIT	N.Y.A.
535	SA/394/1996	GOPAL CHANDRA GAYEN VS SM. THAKURDASI MOIRA	SANDIP DAS	N.Y.A.
IA NO: CAN/1/2002(Old No:CAN/385/2002), CAN/2/2004(Old No:CAN/9550/2004), CAN/3/2009(Old No:CAN/3741/2009), CAN/4/2009(Old No:CAN/3742/2009)				
536	SA/422/1996	SRI PRAFULLA KUMAR BISWAS VS SRI NANDA DULAL BISWAS	NIBARAN KR. DAS	N.Y.A.
537	SA/593/1996	AMAR KUMAR MODAK AND ORS VS KRISHNAPADA MODAK	MR TAPAN KU.RAKSHIT	N.Y.A
IA NO: CAN/1/1998(Old No:CAN/595/1998), CAN/2/2003(Old No:CAN/3353/2003)				
538	SA/638/1996	UNION OF INDIA VS SUBODH CHANDRA BANERJEE	S.SEN	S.DUTT
539	SA/39/1997	KUMODINI BISWAS & ORS. VS RAM CH. BISWAS	MR.R.G.RAM	N.Y.A.
IA NO: CAN/1/2016(Old No:CAN/10565/2016)				
540	SA/89/1997	MRS.NIVA SARKAR & ANR VS SM.SHANTI BURMAN	MR.SUPRIYO CHATTOPADHYAY	N.Y.A
541	SA/104/1997	SWAPAN KUMAR ADHIKARI VS JYOTSANATH CHATTERJEE	MR.SHAHJAHAN ALI KHAN	N.Y.A
IA NO: CAN/1/2007(Old No:CAN/2864/2007), CAN/2/2009(Old No:CAN/3176/2009)				
542	SA/111/1997	SRI DEV KALI MAJUMDAR & ORS VS SRI AMARENDRA NATH DHAR	MR.BHABANI PROSAD MONDAL	N.Y.A
wt543	SA/112/1997	SRI DEV KALI MAJUMDAR & ORS VS SRI AMARENDRA NATH DHAR	MR.BHABANI PROSAD MONDAL	N.Y.A

544	SA/169/1997	SM. KAMALA GHOSH VS SHRI JAHARLAL DUTTA	MR. P. CHATTERJEE	N.Y.A.
IA NO: CAN/1/2000(Old No:CAN/6289/2000), CAN/2/2003(Old No:CAN/6992/2003), CAN/3/2004(Old No:CAN/327/2004), CAN/4/2004(Old No:CAN/6117/2004)				
545	SA/245/1997	GOUTAM KR. MANNA VS KUMARI ANIMA DAS @ ANIMA MANNA	MR.D.GHOSH	N.Y.A.
546	SA/310/1997	SMT AMBIKA KUMARI VS THE STATE OF WEST BENGAL & ORS	MS ANMOLA JHA	INDRANI PAL
IA NO: CAN/1/2010(Old No:CAN/1634/2010)				
547	SA/33/1998	ABDUL ALIM & ORS VS NIROJ KUMARI SAHA & ORS	ABDUL ALIM	
wt548	SA/34/1998	ABDUL ALIM & ORS VS SAGIR SK & ORS	MD ABDUL ALIM	
549	SA/176/1998	PROMOD CLOTH STORES VS MADHUSADAN DAS	TAPAN CHAKRABORTY	
550	SA/312/2000	TARAPADA SARKAR & ORS VS ANIL KR. MONDAL	RASOMOY MONDAL	
551	SA/482/2000	KEDERESWAR BANERJEE VS SRI BIRESWAR BANERJEE AND ORS	MR.KRISHNENDU MAJUMDER	
552	SA/293/2004	SMT SUKURMANI MEJHAN VS MINOR LAKHIRAM MAJHI AND ORS	MR.H.K.CHTURBEDI	
553	SA/296/2004	NOOR ISLAM MUNSI VS YUSUF ALI MUNSI	MR. MD. B. ALI	N.Y.A.
IA NO: CAN/4/2005(Old No:CAN/5933/2005)				
FIRST APPEAL (WARNING LIST)				
554	FA/451/1978	M/S. JAGAMOHAN INVESTMENT LTD VS S. B. FOUNDERY LIMITED	R. K. DE	MR. A. K. SENGUPTA
555	FA/120/1980	SACHIPATI MUKHERJEE VS PUSPARANI DEVI	A.C.BOSE	R.BASU FOR 7 & 8
556	FA/350/1980	SUSANATA KR. SAMAL &ORS. VS HEMANTA KR. SAMAL	H.S. MAJUMDER	T.N. BASU
IA NO: CAN/1/2001(Old No:CAN/9473/2001), CAN/2/2005(Old No:CAN/7820/2005)				
557	FA/13/1985	PUNJAB NATIONAL BNAK OF INDIA VS RAM GOPAL DANYAYACH	M.R.SINGLA	R.CHOWDHURY FOR SOLE
558	FA/16/1985	SMT. KAMALA SEN & ORS VS SRI SHIBDAS SEN	MR. J.R. CHATTERJEE	N.Y.A.
IA NO: CAN/1/1998(Old No:CAN/9886/1998)				
559	FA/100/1985	RANJAN KR. SINGH VS BECHAN KR.SINGH	S.P.SEN	
IA NO: CAN/1/1997(Old No:CAN/9179/1997), CAN/2/1999(Old No:CAN/3139/1999)				
560	FA/104/1985	RAM NATH DHOBI & ORS. VS MRS. S.A.AHMEDABADWALLA	K.D. JAISWAL	
561	FA/176/1985	SK. ELIAS & ORS VS GALESTA BIBI	MR. D. BHATTACHARYYA	
562	FA/294/1986	SM. ABHA ADHIKARY VS SUBHAS CHANDRA DUTTA	T.K.DUTT	R.M.PAL FOR SOLE
563	FA/181/2001	M/S. GUARDIAN PLASTICOTE LTD. VS M/S. ALLIED RESINS & CHEMICALS LTD.	RANJIT CHOWDHURY	
IA NO: CAN/2/2002(Old No:CAN/314/2002)				

564	FA/210/2001	NEMAI CHANDRA SINGHA VS SHYAMAL DUTTA	JAHAR CHAKRABORTY
565	FA/274/2003	MNR. RATAN KR. DEY & ANR VS BABLU DEY	BELAL SAIKH

WARNING LIST

566	FAT/932/1994	SMT. NARMADA DEVI KEDIA VS RUDMAL RAMLAL
567	FAT/1994/1994	RT. REV. S. BAIRAGI (SAMAR BAIRAGI) & ANR. VS BANDHU MAHAL & ORS.
568	FAT/2112/1994	SM. BHARATI DASGUPTA & ORS. VS KOLEY PROPERTIES (P) LTD, & ANR.
569	FAT/2793/1994	SWAPAN KUMAR DAS VS SUPARNA DAS
570	FAT/3603/1994	LANDACQUISITION COLLECTOR VS RAKEYA KHATOON

IA NO: CAN/1/1997(Old No:CAN/3848/1997)

571	FAT/3605/1994	LAND AQUISITION COLLECTOR VS MAHALLA KHATOON
572	FAT/3912/1994	M/S. JOLLY ICE CANDY & ORS. VS UCO BANK,
573	SA/27/1996	KARUNAMOY ROY CHOWDHURY VS SEBAIT OF SHRI SHRI K.R.J.THAKUR

IA NO: CAN/1/1997(Old No:CAN/161/1997), CAN/2/2001(Old No:CAN/6437/2001), CAN/3/2008(Old No:CAN/10535/2008), CAN/4/2008(Old No:CAN/11023/2008)

574	SA/29/1996	SANKAR KR SAHA VS STATE OF WEST BENGAL	ABINASH CH BHATTACHARYA
575	SA/41/1996	DEBNARAYAN SHAW VS NEMAI CHANDRA DAS	
576	SA/62/1996	NOOR NABI SANFUI & ORS VS NOOR JAHAN BIBI	

IA NO: CAN/1/1997(Old No:CAN/3937/1997)

wt577	SA/63/1996	NOOR NABI SANFUI & ORS VS NOOR JEHAN SANFUI

IA NO: CAN/1/1997(Old No:CAN/3936/1997)

IA NO: CAN/1/1997(Old No:CAN/3936/1997)

578	SA/64/1996	GOURISHANKAR MUKHERJEE & ORS VS RAMENDRANATH MUKHERJEE

IA NO: CAN/1/1997(Old No:CAN/342/1997), CAN/2/1997(Old No:CAN/6627/1997)

wt579	SA/65/1996	ANNAPURNA MUKHERJEE & ORS VS MIRA MUKHERJEE

IA NO: CAN/1/1997(Old No:CAN/4603/1997), CAN/2/1999(Old No:CAN/756/1999)

IA NO: CAN/1/1997(Old No:CAN/4603/1997), CAN/2/1999(Old No:CAN/756/1999)

580	SA/72/1996	DR. PARIMAL CHANDRA DAS VS PRANAB KUMAR

IA NO: CAN/1/2001(Old No:CAN/11188/2001)

581	SA/73/1996	CHINTAN TIWARY VS NEERANJAN SEN & ANR.	MR. S. N. MALLICK
582	SA/74/1996	SRI BANSHIBADAN PAL & ORS. VS SRI BISHNUPADA KARAN	SM. S. MAHAPATRA MR. K. K. MANNA (SOLE)

IA NO: CAN/2/2006(Old No:CAN/8126/2006), CAN/4/2012(Old No:CAN/6996/2012), CAN/6/2022

583	SA/76/1996	BALAI DHAR VS ANIMA MUKHERJEE & ANR.	MR. ANIMA CHAKRABORTY	
584	SA/97/1996	BIDYUTBALA DAS & ANR VS PRABIR KR. GANGULI & ANR	MR SUBRATA MUKHOPADHYAY	
585	FAT/116/1996	MS MANDIRA GUPTA ROY VS M/S TATA PIGMENTS LTD		
586	SA/156/1996	RANJIT KUMAR MULLICK VS BIJOLI PROVA SARKAR		
IA NO: CAN/1/1999(Old No:CAN/2134/1999)				
587	SA/161/1996	M/S HIND CERAMICS LTD VS SMT NILIMA BHATTACHARYYA		
IA NO: CAN/1/2000(Old No:CAN/5478/2000)				
588	SA/183/1996	SRI TAMAL KRISHNA CHOWDHURY AND ORS VS NIBARAN CHANDRA SAHA	MR MANIMALA JANA	N.Y.A
IA NO: CAN/1/1997(Old No:CAN/7997/1997), CAN/2/1997(Old No:CAN/8992/1997), CAN/3/2001(Old No:CAN/8775/2001), CAN/4/2007(Old No:CAN/1405/2007), CAN/6/2008(Old No:CAN/3193/2008)				
589	SA/184/1996	SMT INDRANI SINGHA VS SUSHIL RANJAN SINGHA		
IA NO: CAN/2/2017(Old No:CAN/6654/2017), CAN/5/2017(Old No:CAN/6657/2017), CAN/6/2024				
590	SA/201/1996	SMT. KALPANA DAS & ORS. VS SMT. SAROJINI MONDAL		
IA NO: CAN/1/2004(Old No:CAN/9712/2004)				
591	SA/232/1996	PROBHA PAL & ORS VS PRASENJIT PAL		
IA NO: CAN/1/1999(Old No:CAN/9538/1999), CAN/2/2002(Old No:CAN/10211/2002)				
592	SA/248/1996	BIMAL KR. PANDIT VS PANCHU GOPAL PANDIT		
IA NO: CAN/1/2000(Old No:CAN/264/2000), CAN/2/2000(Old No:CAN/2925/2000), CAN/5/2002(Old No:CAN/340/2002)				
593	SA/267/1996	HARA PRASAD DALAL VS ARABINDA KR. NATH		
IA NO: CAN/2/2001(Old No:CAN/1404/2001), CAN/3/2001(Old No:CAN/1405/2001), CAN/4/2003(Old No:CAN/1559/2003), CAN/5/2008(Old No:CAN/8926/2008)				
594	SA/268/1996	MRS LOLITA MILES VS SMT MRINALINI NANDI		
IA NO: CAN/1/1997(Old No:CAN/6608/1997), CAN/2/2002(Old No:CAN/4761/2002)				
595	SA/272/1996	SMT. MAMTA JAIN & ORS. VS THE ESTATE OF SRI SRI RADHA GOVINDA JEW		
IA NO: CAN/1/2004(Old No:CAN/7200/2004)				
596	SA/312/1996	ASHOKE KUMAR HAZRA AND VS SHRI BIMALENDU ROY	MR SHILA SARKR	N.Y.A
IA NO: CAN/3/2009(Old No:CAN/10222/2009)				
597	SA/421/1996	MRS. PRITI GHOSH & ANR VS AMAR NATH DEY	MR. B. K. BASU	N.Y.A.
598	SA/459/1996	SM.SUMITRA ROY & ORS VS SMT.SEFALI RANI DAS	MR.N.BANDOPADHYAY	MR.A.PAIN
599	SA/519/1996	SUKUMAR GHOSH VS TINKARI PAUL	S.CHATTERJEE	N.Y.A
600	SA/576/1996	Y.B.AGRO INDUSTRIES CORPN. LTD. Y VS SMT. NANDARANI NANDI	KEYA BHATTACHARJEE	N.Y.A.
IA NO: CAN/1/2001(Old No:CAN/2289/2001)				
601	SA/611/1996	SRI SANKAR NARAYAN AHANTY & ORS VS THE STATE OF W.B.	MR. B. B. GIRI	N.Y.A.

602	SA/697/1996	BHUJANGA KUMAR MAHATO VS DHANAPATI MAHATO	MR SOURAV MITRA	MR PIJUSH KANTI KHANNA
603	FAT/1707/1996	STATE VS MONGAL HALDER		
604	SA/246/1997	MOHD. FAROOQUE & ORS. VS DR. SUNIL CHATTERJEE	MR.B.SAHA	N.Y.A.
IA NO: CAN/1/1998(Old No:CAN/2484/1998), CAN/2/2000(Old No:CAN/5116/2000), CAN/3/2001(Old No:CAN/8657/2001), CAN/4/2002(Old No:CAN/119/2002), CAN/5/2003(Old No:CAN/3222/2003), CAN/7/2005(Old No:CAN/10227/2005)				
605	FAT/321/1997	ANJALI SAMANTA VS ALLAHABAD BANK	SUBRATA GOSWAMI	
IA NO: CAN/1/1997(Old No:CAN/1161/1997), CAN/2/1997(Old No:CAN/720/1997)				
606	SA/115/1998	SHRI RABINDRA NATH DAS VS SHRI RADHY SHYAM PANDEY AND ORS	MR.SABYASACHI BHATTACHARAYA	
607	SA/270/1999	HARADHAN SAHA AND ORS VS KUNDANLAL BAKSHI AND ORS	SUBRATA GUHA BISWAS	
608	FAT/2990/1999	MOSAMMAT SAHATAN BIBI & ORS VS SK.AKKAS ALI	MALABIKA ROY	
609	FAT/2992/1999	SUSAMA KUNDU & ORS VS RATAN CHAND BASAK	TRIDIB KR.SARKAR	
610	FA/63/2000	BISWANATH PATHAK VS SUKUMAR PATHAK	GOURI DHAR	
611	FA/82/2000	SAMBHU NATH RAJHA VS NEPU MANNA		
612	FA/98/2000	DHANESWAR PAL VS SHYAMASUNDARI PAL		
IA NO: CAN/2/2012(Old No:CAN/375/2012)				
613	MAT/342/2000	STATE OF WEST BENGAL VS MD. AHASAN ALI	JOGMAYA SENGUPTA	
614	MAT/588/2000	LAKSHMINARAYAN JEW THAKUR VS STATE OF WEST BENGAL	ANIMA CHAKRABORTY	
IA NO: CAN/1/2000(Old No:CAN/3595/2000)				
615	MAT/1373/2000	SHIPPING CORPN. OF INDIA LTD. & ORS. VS KAMALA CHAKRABORTY	O.P. JHUNJHUNWALA	
IA NO: CAN/1/2000(Old No:CAN/3437/2000)				
616	MAT/1692/2000	AMBARISH KUMAR MAHATO VS STATE OF WEST BENGAL	MONORANJAN MAHATO	
617	FMA/1761/2000	UNITED INDIA INSURANCE CO. LTD. VS URMILA DEVI	KAMAL KRISHNA DAS	
IA NO: CAN/1/1997(Old No:CAN/7201/1997), CAN/2/1997(Old No:CAN/7202/1997), CAN/3/2005(Old No:CAN/5660/2005)				
618	MAT/3045/2000	SANTOSH KUMAR DUTTA & ORS. VS STATE OF WEST BENGAL	MATIAH RAHAMAN MOLLAH	
619	MAT/3062/2000	SWAPAN KUMAR SAHOO VS PANNALAL SHAW	A. K. BERA	
620	FAT/3319/2000	L.A.COLLECTOR, JA:LPAIGURI VS KANTA DAS CHAKRABORTY	SRIDHAR PANJA	
621	FAT/3509/2000	MD. ALI GAZI VS CHAND SULTANA	SUJIT KUMAR RATH	
622	MAT/3885/2000	M/S.BULBULITALA COLD STORAGE & ANO VS W.B.S.E.B.	RABINDRA KUMAR JAISWAL	
IA NO: CAN/1/2000(Old No:CAN/9585/2000)				

623	MAT/3904/2000	STATE OF WEST BENGAL & ORS VS MD. HABIBUR RAHAMAN	ALOKHHAYA SIL
IA NO: CAN/1/2002(Old No:CAN/6403/2002), CAN/2/2002(Old No:CAN/6404/2002)			
624	FA/136/2001	SRI BABI DUTTA VS SRI RAMLAL SHARMA	HIRANMOY BHATTACHARYYA
IA NO: CAN/2/2002(Old No:CAN/5744/2002), CAN/3/2007(Old No:CAN/5414/2007), CAN/6/2011(Old No:CAN/4859/2011)			
wt625	FA/137/2001	RAMLAL SHARMA & ORS VS BABY DUTTA	SAJAL PANDIT
IA NO: CAN/1/2006(Old No:CAN/1085/2006), CAN/2/2007(Old No:CAN/5415/2007), CAN/3/2007(Old No:CAN/6912/2007)			
IA NO: CAN/1/2006(Old No:CAN/1085/2006), CAN/2/2007(Old No:CAN/5415/2007), CAN/3/2007(Old No:CAN/6912/2007)			
626	FAT/171/2001	L.A.COLLECTOR, JALPAIGURI VS MANINDRA NATH DAS	UDAY CHAKRABORTY
627	FAT/177/2001	L.A.COLLECTOR, JALPAIGURI VS NISHAR KANTI BISWAS	UDAY CHAKRABORTY
628	FAT/178/2001	L.A.COLLECTOR, JALPAIGURI VS NISITH KANTI BISWAS	UDAY CHAKRABORTY
629	FAT/179/2001	L.A.COLLECTOR, JALPAIGURI VS DIPENDRA NATH ADHIKARY	UDAY CHAKRABORTY
630	FMA/311/2001	NEW INDIAN ASSURANCE CO.LTD VS SK.AKHTAR	KAMAL KRISHNA DAS
IA NO: CAN/1/1999(Old No:CAN/5351/1999)			
631	FAT/845/2001	SMT. TATINI BHATTACHARYYA & ANR. VS MAHADEB CHAKRABORTY	SANDIP DAS
632	FAT/2552/2001	M/S. PERFECT THREAD WORKS VS THE LD.JUDGE,EIGHTH INDUST. TRIBUNAL.W.B	KABERI SENGUPTA (MAITI)
IA NO: CAN/1/2001(Old No:CAN/7557/2001)			
633	MAT/2558/2001	MOTILAL PAL VS THE CALCUTTA MUNICIPAL CORPN.	SUBHASHIS GHOSH
IA NO: CAN/2/2003(Old No:CAN/2218/2003)			
634	MAT/2559/2001	MOTILAL PAL VS THE CALCUTTA MUNICIPAL CORPN.	SUBHASHIS GHOSH
635	MAT/2665/2001	NARAYAN CHANDRA PARIA VS UNION OF INDIA	MOHAN KUMAR PUTATUNDA
636	FAT/3716/2001	RANJAN SAHA VS SMT. GOURI SAHA	ASHIM KR. GHOSH
637	MAT/4165/2001	THE CHAIRMAN, 24PGS. (S)DST.PRI.SCH.COUN VS DEBAPRIYA BHATTACHARYYA	GOUTAM RAY
IA NO: CAN/1/2002(Old No:CAN/4646/2002), CAN/2/2002(Old No:CAN/4661/2002)			
638	FMAT/18/2002	NARAYAN ROUTH VS NATIONAL INSURANCE COMPANY LTD.	KRISHANU BANIK
639	FMAT/25/2002	G.M., METRO RAILWAYS VS CALCUTTA ELECTRIC SUPPLY CORPN. LTD.	BIDISHA BANERJEE
640	FMAT/31/2002	BELA BHATTACHARJEE VS PROSANTA BHATTACHARJEE	PUSPENDU CHAKRABORTY
IA NO: CAN/1/2002(Old No:CAN/775/2002), CAN/2/2003(Old No:CAN/5391/2003)			
641	FMAT/59/2002	RAM MOHAN PAL VS ANILA SARKAR	TRIDIPTA CHANDRA
IA NO: CAN/1/2002(Old No:CAN/185/2002)			
642	FMAT/60/2002	RAM MOHAN PAL & ANR. VS SWAPAN BHATTACHARJEE	TRIDIPTA CHANDRA
IA NO: CAN/1/2002(Old No:CAN/186/2002)			

643	FMA/193/2002	JUDUPATI SAHANI VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/2/2008(Old No:CAN/3917/2008)			
644	FMAT/201/2002	NATIONAL INSURANCE CO. LTD. VS RAMESH ROY	NARTTANDA P. CHAKRABORTY
IA NO: CAN/1/2003(Old No:CAN/2568/2003), CAN/2/2003(Old No:CAN/2569/2003)			
645	FA/243/2002	MOHAN LAL JALAN & ORS. VS KARTICK CH. DAS	P.K.SAMANTA
IA NO: CAN/1/2007(Old No:CAN/322/2007)			
646	FMAT/322/2002	SABERA KHATOON & ANR. VS ABDUL QUIYUM	KARTICK KR. ROY
647	FMA/552/2002	SMT.SEPHALI DAS & ORS VS NATIONAL INSURANCE CO LTD	TAPAN KUMAR ROY (2)
648	FMAT/658/2002	PRITHIVI RAJ GIRI VS SAKUNTALA DEBI	KASI NATH DE
649	MAT/724/2002	BIBHAS CHANDRA GAYEN & ORS. VS ARUP KUMAR PAL	SAKTI PADA JANA
IA NO: CAN/1/2002(Old No:CAN/2988/2002)			
650	FMAT/752/2002	BARON INTERNATIONAL LTD. & ORS. VS KAMRUP ROADWAYS PVT.LTD.	DEBNATH BHATTACHARYYA
IA NO: CAN/1/2002(Old No:CAN/2379/2002), CAN/2/2002(Old No:CAN/2394/2002)			
651	FMAT/874/2002	SMT. ARCHANA MANNA & ORS. VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
652	FMAT/990/2002	SMT. KALPANA DAS VS ORIENTAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/1/2003(Old No:CAN/7107/2003)			
653	FMAT/1042/2002	SMT. PUSPA BARMAN & ANR. VS NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
654	FMAT/1045/2002	SMT. SUKHI SAREN & ANR. VS DIV.MANGER, THE NEW INDIA ASSURANCE CO.	KRISHANU BANIK
IA NO: CAN/1/2008(Old No:CAN/8115/2008)			
655	FMAT/1093/2002	KHAIRUNNISA & ORS. VS UNITED INDIA INSURANCE CO. LTD.	SAMINDRA KR. DAS
656	FMAT/1169/2002	STATE OF W.B. VS MATRIBALA BARMAN	ASOK KUMAR JANAH
IA NO: CAN/1/2002(Old No:CAN/3524/2002), CAN/2/2002(Old No:CAN/3525/2002)			
657	FAT/1324/2002	TAPAN KUMAR DAS & ORS. VS SMT. USHA RANI PAUL	KAUSHIK DEY
658	CR/1342/2002	GOPAL CHANDRA BASAK & ORS. VS KAMALA KANTA MONDAL	DEBASISH ROY
659	FMAT/1342/2002	MANSA GHOSH VS NEW INDIA ASSURANCE COMPANY LTD.	KRISHANU BANIK
660	FAT/1568/2002	ANANDA MOHAN CHAKROBORTY VS INDIAN OVERSEAS BANK	NEELAM SINGH
661	FMAT/1658/2002	SMT. INDRAVATI DEVI VS THE NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
662	FAT/1699/2002	PRASANTA MUKHOPADHYAY & ANR. VS JAHIRUL ISLAM CHOWDHURY	SUMIT KR. RAY
663	FMAT/1721/2002	SMT. GENU BOURI & ORS. VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK

664	FMAT/1733/2002	SMT. DULI HEMBRAM VS KRISHNA PROSASD MISHRA	MRS. USHA MAITI
665	FMAT/1746/2002	SMT. KALPANA BASAK VS UNITED INDIA INSURANCE CO. LTD.	KRISHANU BANIK
666	FAT/1825/2002	NOORJAHAN BEGUM VS SAMINA BIBI	APARNA DE CHOWDHURY
667	FMAT/1880/2002	SMT. MANJU HALDER VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
668	FAT/1985/2002	SUKUMAR DAS VS CHANDANA DAS	DEBNARAYAN BANERJEE
669	FAT/1986/2002	TPRADIP KR. SIRCAR VS SABITA MONDAL	KARUNAMOY MUKHERJEE
670	FMAT/2043/2002	C.S.T.C. VS RADHIKA DEBI JAISWAL	SUSHIL KUMAR DAS
IA NO: CAN/1/2002(Old No:CAN/5760/2002), CAN/2/2002(Old No:CAN/5801/2002)			
671	FMAT/2105/2002	NATIONAL INSURANCE CO. LTD. VS SMT. SITA RAI	KAMAL KRISHNA DAS
IA NO: CAN/1/2003(Old No:CAN/2366/2003)			
672	MAT/2154/2002	THE HEADMASTER,KUNOIR K.C.H.S.(H.S.)&ANR VS THE STATE OF W.B.	PROKASH CHANDRA MONDAL
673	FMAT/2203/2002	MAHENDRA YADAV VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
674	FAT/2321/2002	INDIAN RAYAN & INDUSTRIES LTD. VS C.T.BOILER PVT. LTD.	DEBJIT MUKHERJEE
675	FMAT/2359/2002	MD. BABAR ALI VS NATIONAL INSURANCE CO. LTD.	SK. ABU ABBAS UDDIN
IA NO: CAN/1/2002(Old No:CAN/8037/2002)			
676	MAT/2527/2002	BHARAT PETROLEUM CORPN. LTD. & ANR. VS AMITABHA DASGUPTA	DIPAK BHATTACHARJEE
677	FMAT/2562/2002	CHHAYA CHAKRABORTY & ANR. VS UNITED INDIA INSURANCE COMPANY LTD.	NABARUN KARAK
678	FMAT/2709/2002	BITANE DEVI & ORS. VS THE NEW INDIA ASSURANCE CO. LTD.	KRISHANU BANIK
679	FMAT/2794/2002	CALCUTTA STATE TRANSPORT CORPN. VS KUBJA DAS	SUSHIL KUMAR DAS
IA NO: CAN/1/2002(Old No:CAN/7850/2002), CAN/2/2002(Old No:CAN/8771/2002), CAN/3/2005(Old No:CAN/2411/2005)			
680	FMA/2891/2002	SHRI KAILASH DAS VS NATIONAL INSURANCE CO. LTD.	KRISHANU BANIK
IA NO: CAN/2/2005(Old No:CAN/3224/2005), CAN/3/2008(Old No:CAN/10090/2008)			
681	FMA/3054/2002	MIRJA DEVI & ORS. VS UNITED INDIA INSURANCE CO. LTD.	KRISHANU BANIK
682	FMAT/3587/2002	AMNA KHATOON & ANR. VS ORIENTAL INSURANCE CO. LTD.	KRISHANU BANIK
683	FMAT/3711/2002	HARU DAS VS NATIONAL INSURANCE CO. LTD.	SONIA MAJUMDER
IA NO: CAN/1/2002(Old No:CAN/10172/2002)			
684	FMAT/3784/2002	NATIONAL INSURANCE CO. LTD. VS KRISHNA MONDAL	SUDEEP PAL CHAUDHURY
685	FAT/25/2003	AMAL K. BHATTACHARJI VS DEVENDRA KUMAR RUSTOGI	JAYANTA DATTA
IA NO: CAN/1/2003(Old No:CAN/283/2003), CAN/2/2003(Old No:CAN/806/2003)			

686	FAT/202/2003	STATE VS BASANTA KUMAR MAHANTY	SOMA ROY CHOWDHURY
IA NO: CAN/1/2003(Old No:CAN/10415/2003), CAN/2/2003(Old No:CAN/10511/2003)			
687	FA/215/2003	I.S.C.O.N. REP. A.D. DAS & ANR VS VASUDHA SHAH	HARISH JANDAN
688	FA/217/2003	PREMANKUR MALLICK VS DIPANKAR MALLICK	A.S.SANYAL
689	FAT/470/2003	SHYAMAL BANERJEE VS KRISHNAKALI BANERJEE	PARTHA PRATIM DE
690	FAT/622/2003	STATE OF W.B. VS BAIDYA NATH KHAMARU	JAGABANDHU ROY
IA NO: CAN/1/2005(Old No:CAN/10034/2005), CAN/2/2005(Old No:CAN/10035/2005)			
691	FAT/959/2003	SMT. SWAPNA SEAL VS ARUP KUMAR SEAL	BINAY KRISHNA DAS
692	FAT/1004/2003	LAND AQUISITION COLLECTOR, JALPAIGURI VS DIPAK SARKAR	HUSN ARA BEGUM
693	FAT/1140/2003	ANANTA KUMAR MANDAL VS BELI RANI MANDAL	SALAUDDIN AHMED
694	FAT/1460/2003	STATE OF W.B. VS BASANTA KUMAR MAHANTY	SRIDHAR PANJA
IA NO: CAN/1/2003(Old No:CAN/5629/2003), CAN/2/2003(Old No:CAN/5630/2003)			
695	FAT/1545/2003	STATE VS KANAN BALA PAUL	SOMA ROYCHOUDHURY
IA NO: CAN/1/2005(Old No:CAN/6875/2005), CAN/2/2005(Old No:CAN/7006/2005)			
696	FAT/1612/2003	ASHALATA DAS & ORS. VS MINA DAS	SUDIP DAS
IA NO: CAN/1/2003(Old No:CAN/6420/2003), CAN/2/2004(Old No:CAN/405/2004)			
697	FAT/1772/2003	GITA DAS & ORS. VS NATIONAL INSURANCE CO. LTD.	AMIT KUMAR GHOSH
IA NO: CAN/1/2003(Old No:CAN/5807/2003)			
698	FAT/2011/2003	NAVEEN BHARGAVA VS ANAMIKA BHARGAVA	MURARI LAL AGARWAL
IA NO: CAN/1/2003(Old No:CAN/6446/2003)			
699	FAT/2110/2003	ASHESH CHAKRABORTY VS NANDITA ROY	MD. Z. RAHAMAN
IA NO: CAN/1/2003(Old No:CAN/9625/2003)			
700	FAT/2131/2003	STATE VS BIJOY CHANDRA SAHA	SOMA ROY CHOWDHURY
IA NO: CAN/1/2006(Old No:CAN/864/2006), CAN/2/2006(Old No:CAN/865/2006)			
701	FAT/2145/2003	NILIMA DAS VS RABIN ADAK	DANIEL PAKRASI
IA NO: CAN/1/2003(Old No:CAN/6854/2003)			
702	FAT/2171/2003	M/S AMBALAL ARABHAI ENTERPRISES VS SHAMBHU NATH BANERJEE @ S. N. BANERJEE	SANAT KUMAR BISWAS
703	FAT/2180/2003	SUJIT KUMAR ROY VS SURAJIT KUMAR ROY	CHINMOY GUHA THAKURATA
IA NO: CAN/1/2003(Old No:CAN/6991/2003)			
704	FAT/2298/2003	SULEKHA MAITY VS PRANAB KUMAR MAITY	SUBIR KR. BHATTACHARYYA

705	FAT/2453/2003	KANAI LAL BHATTACHARYYA VS STATE	SUDIP SARKAR
IA NO: CAN/1/2003(Old No:CAN/7762/2003), CAN/2/2003(Old No:CAN/7793/2003)			
706	FAT/2631/2003	BHANU CHATTERJEE & ORS. VS DR. AMAL KUMAR CHATTERJEE	NIRMALYA PAL
707	FAT/2694/2003	ASHOK KUMAR CHATTERJEE VS BANI CHATTERJEE	TRIDIB KUMAR SARKAR
708	FAT/2765/2003	RAM KRISHNA DYING WORKS (P) LTD. & ANR. VS RASTRIYA CHEMICALS	DEBABRATA ACHARYYA
709	FAT/2924/2003	RAJIV SHARMA VS SUNITH SHARMA	PUMAM VERMA
710	FAT/2948/2003	JAGABANDHU HAZRA VS PRANATOSH MAJUMDAR	JAGADISH CHANDRA DAS
711	FAT/2959/2003	YASHPAL KHATRI VS KHSL INDUSTRIES LTD.	CHAITALI CHATTERJEE
712	FAT/2968/2003	DR. MD. ISRSHAD KARIM VS MD. MUMTAZ YUSUF ANSARI	REKHA BOSE
713	FAT/2992/2003	L. A. COLLECTOR, BIRBHUM VS NABA KUMAR BANDYOPADHYAY	GOUTAM BANERJEE
IA NO: CAN/1/2004(Old No:CAN/10713/2004), CAN/2/2004(Old No:CAN/10714/2004)			
714	FAT/3030/2003	SHYAMALI SARDAR VS SADANANDA SARDAR	SUKDEB SARKAR
715	FAT/3098/2003	TUSHAR KANTI CHOWDHURY VS UNITED BANK OF INDIA	PRABHAT KR. BANERJEE
716	FAT/3155/2003	KRISHNA PADA DASGUPTA VS KALACHAND MOITRA	BINAYAK KUMAR GHOSHAL
717	FAT/3159/2003	CHHAYA SARDAR & ORS. VS ASIT BARAN MONDAL	PROKASH CH. MONDAL
IA NO: CAN/1/2004(Old No:CAN/1510/2004)			
718	FAT/3188/2003	MEERA YADAV VS UDAY KUMAR BHAGAT	AMAJIT DE
IA NO: CAN/1/2003(Old No:CAN/9780/2003), CAN/2/2003(Old No:CAN/9781/2003)			
719	FAT/3266/2003	GODAWARI DEBI VS GOPAL RAAM	AMIT ROY
IA NO: CAN/1/2003(Old No:CAN/9582/2003)			
720	FAT/3300/2003	SMT. GOUMATI SHARMA VS GURALA SEMAIYA	AMIT RANJAN ROY
721	FAT/3384/2003	SIBU BISWAS VS PRATAP SINHA	SHYAMAL KR. JANA
722	FAT/3639/2003	NIRUPAMA VS DURGAPADA ROY	SAMBHU NATH DE
723	FAT/3704/2003	UDAYENDU DASS & ANR. VS PARTHINDRA NATH DAS	BASANTI GUHA THAKURATA
724	SAT/4/2004	SSHIB KUMAR AGARWALA VS GAYATRI DEBI	SUBIR DEBNATH
725	SMAT/40/2004	TEJ KUMAR KHARGA @ TEJ KR. CHHETRI & ORS VS MILDRED SINGH @ BENOY KR. SINGH	ANAND BHANDARI
726	SAT/55/2004	GITA RANI SHOW MONDAL & ORS. VS MANIK CH. MONDAL	SOMNATH BANERJEE

727	SAT/76/2004	LAXMI MITRA VS RABI MONDAL	BINAY KR. PANDA
728	SAT/97/2004	AMAL KUMAR DUTTA VS SIBA RANI DUTTA	PARTHA PRATIM ROY
IA NO: CAN/1/2004(Old No:CAN/361/2004)			
729	SAT/235/2004	MONU SK. @ MUZAFFAR SK. & ANR. VS MAINUDDIN SK. @ HABU SK.	ASADUZ ZAMAN MONDAL
730	SAT/263/2004	BIREN KR. ROY & ORS. VS SREE SREE TARA BRAMHAMAYEE THAKURANI	UTTAM KR. DE
731	SAT/323/2004	SHYAMA BAURI & ORS. VS AJOY NAD	DHANA KRISHNA ADHIKARI
732	SAT/348/2004	PIJUSH KANTI KUNDU & ANR. VS PANCHANAN SEN	RUDRAJYOTI BHATTACHARJEE
733	SAT/369/2004	BAL KRISHNA SHROFF VS JAGLAL ROY	MD. TASNEEM QUDDUS
734	SAT/434/2004	BALAI LAL DAS & ANR. VS DIPALI PANDA	BHASKAR CH. MANNA
735	SAT/435/2004	BALAI LAL DAS & ANR. VS DIPALI PANDA	BHASKAR CH. MANNA
736	SAT/460/2004	RABINDRA NATH GHOSH & ORS. VS AMITAVA SAHU	PRADIP KUMAR NEOGI
737	SAT/499/2004	SHANTA BHANU SEN & ANR. VS NIRMAL CHANDRA MUKHERJEE	P.BHATTACHARJEE
IA NO: CAN/1/2004(Old No:CAN/1472/2004)			
738	SAT/518/2004	SINGERI DEVI & ANR VS PURANMAL AGARWALA	KALPANA DAS
IA NO: CAN/1/2005(Old No:CAN/4711/2005), CAN/2/2006(Old No:CAN/1063/2006), CAN/3/2006(Old No:CAN/6239/2006), CAN/4/2007(Old No:CAN/2622/2007), CAN/5/2007(Old No:CAN/2623/2007)			
739	SAT/724/2004	CHANU MONDAL & ORS. VS BARANI MONDAL	SAYANDEV SENGUPTA
IA NO: CAN/1/2005(Old No:CAN/3102/2005)			
740	SAT/789/2004	ASHO MONDAL & ORS. VS MASTORI DEBSHARMA	ANJALI CHOUDHURY
741	SAT/809/2004	STUDENT'S CORNER VS ASIT KUMAR SAMANTA	TIRTHA PATI ACHARYA
742	SAT/823/2004	W.B.S.E.B. & ANR. VS KRISHNA PRASAD SHARMA	S.ROY CHOWDHURY
743	SAT/879/2004	MANJU GOMES VS MALATI BISWAS	SUDIP ROY
744	SAT/919/2004	MANABENDRA BISWAS VS KANAK PROVA BISWAS	SIDDHARTHA RUJ
745	SAT/954/2004	NIRUPAM SARKAR VS ARATI ROY	SIVA PROSAD GHOSH
IA NO: CAN/1/2004(Old No:CAN/2536/2004)			
746	SAT/961/2004	PRANTOSH CHANDRA BISWAS VS SADHANA BHOWMICK	NANI GOPAL CHAKRABORTY
747	SAT/966/2004	SUBHAS CHANDRA DAS VS STATE OF W.B	SHYAMA SANKAR PANDA
748	SAT/976/2004	GANESH CHANDRA HALDER & ORS. VS ANGUR BALA MONDAL	TARUN KANTI HALDER

749	SAT/988/2004	DIGENDRA NATH SAMANTA VS SANATAN KARAK	SHYAMA PR. TEWARY
750	SMAT/1009/2004	NIRANJAN KR. MONDAL @ NIRANJAN MONDAL VS ADHIR CH. KAR.	PARTHA PRATIM ROY
751	SAT/1111/2004	RADHA RANI DEY & ORS. VS GAURI DAS	ANIT KR RAKSHIT
752	FAT/2761/2004	NIRMAL KR. DAS VS THE STATE OF W.B	NITISH KR. GHOSH
753	FAT/3533/2004	UTTAM KR. MAJHI VS UNTI MAJHI	ARNAB ROY
754	FAT/3820/2004	SAROJ CHAKRABORTY & ORS. VS BIRENDRA NATH CHAKRABORTY	PROBAL KR. MUKHERJEE
755	FAT/3835/2004	PRIYANKA CHATTERJEE & ANR. VS NATIONAL INSURANCE CO. LTD.	MIRZA FIROJ AHMED BEGG
756	FAT/3969/2004	DIPAK KR. BHATTACHARJEE VS SRABANI CHAKRABORTY @ SRABANI BHATTACHAR	GOUTAM KR. DAS
757	FAT/4010/2004	STATE VS CHHANDA SARKAR	HUSU ARA BEGUM
758	SA/495/2006	SRI GOPAL CH NASKAR AND ANR VS DULAL NASKAR AND ORS	MR.SITARAM BHATTACHARAYA

IN THE HIGH COURT AT CALCUTTA

**Partial Modification / Clarification to the Appellate Side & Original Side
Roster / Determination notified vide Notification No. 4224-RG dated 31.08.2022
effective on and from 31.10.2022 :**

1. Writ Petitions, which fall under both the subject descriptions i.e. 'Secondary Education' and 'Higher Secondary Education', will be taken up by the Hon'ble Judge having determination of 'Higher Secondary Education.'
2. Writ Petitions, which fall under both the subject descriptions i.e. 'College Education' and 'University Education', will be taken up by the Hon'ble Judge having determination of 'University Education.'
3. Matters relating to C.B.I & Central Agencies in Writ Petition under Article 226 of the Constitution of India are already included within the comprehensive reading of Subject Category 'Police' in the Appellate Side Rules, therefore, there is no need to mention C.B.I & Central Agencies separately. Accordingly, the same stands deleted.

Dated : 30th September, 2022

By Order of The Hon'ble The Chief Justice

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 687 - RG.

Date: 03.02.2023.

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice, upon consideration of the recommendation of the Hon'ble Covid Committee, has been pleased to direct that in view of the Covid situation being improved, the earlier Notifications of this Hon'ble Court committing facilities of affirmation to be done before the Notary Public, are hereby withdrawn and henceforth all affirmations shall be made before the Oath Commissioner.

By Order of the Hon'ble the Chief Justice,

Sd/-

Registrar General.



Extraordinary
Published by Authority

MAGHA 28]

FRIDAY, FEBRUARY 17, 2023

[SAKA 1944

PART I - Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 439-G. — Dated, Calcutta, the 2nd February, 2023. — It is notified for general information that the following amendments, made to the Rules mentioned hereinbelow of **Chapter XIII B** and **Chapter XV** of the Appellate Side Rules of the High Court at Calcutta, with regard to 'Copies from Compact Discs' and 'Preservation and Destruction of Civil [including Writ] and Criminal Records' respectively, shall take effect from the date of its publication in the Official Gazette.

CHAPTER XIII B.

Title of the Chapter	The expression ' and Digital Storage ' is inserted after the existing Title.
Introductory paragraph of the Chapter	The expression ' and Digital Storage ' is inserted between the following expressions:- '...preserved in Compact Discs' and '..., a new Chapter'.
Rule 1	The expression ' and/or any other digital storage ' is inserted after the expression '... generated from Compact Discs' of the Rule.
Rule 2	The expression ' and/or any other digital storage ' is inserted between the following expressions of the Rule:- • '... in the Compact Disc (CD. Rom)' and '..., certified copies of such papers'; • '... generated from the Compact Disc' and '...and the same shall be certified'; • '... certified copy from the Compact Disc' and '..., if the record of the case'.
Rule 3(iii)	The expression ' and/or any other digital storage ' is inserted between the following expressions of the Rule:- '... generated from the Compact Disc' and ' ...and when such document is a judgment '.

Rule 5	The expression 'and/or any other digital storage' is inserted between the following expressions of the Rule:- '... generated from Compact Disc' and '... shall be in the form of print outs' .

CHAPTER XV.

Rule 2	The expression 'and/or any other digital storage' is inserted between the following expressions of the Rule:- '... Compact Discs (C.D. Roms)' and '... forever.' The expression ... 'three Compact Discs shall be prepared in each case and each copy shall be authenticated by the Registrar General. Of the three copies, one shall be kept in the custody of the Registrar General, one shall be kept in the custody of the Superintendent, Record Department and one shall be kept in the custody of the Librarian.' is substituted by the expression ... 'the digitized data will be stored in the physical/cloud server, owned by the High Court at Calcutta.' The expression 'digitized and' is inserted between the following expressions of the Rule:- 'Once the papers contained in Part-I are' and '... stored in the Compact Disc'. The expression 'and/or any other digital storage' is inserted between the following expressions of the Rule:- '... stored in the Compact Disc' and '... and the same is duly authenticated'.
Rule 2 A	The expression 'and/or in any other digital storage' is inserted between the following expressions of the Rule:- '... in the Compact Disc' and '... and shall on expiry'.
Rule 5	The expression 'and/or in any other digital storage' is inserted between the following expressions of the Rule:- • '... in the Compact Disc' and '... along with Part-I record.'; • '...record in Compact Disc' and '...being of permanent nature' of <i>Note</i> to the Rule.
Rule 11 (c)	The expression 'and/or in any other digital storage' is inserted between the following expressions of the Rule:- '... in the Compact Disc' and '...is called for'.
Rule 14	The expression 'and/or in any other digital storage.' is inserted after the expression '... Records or Documents are preserved in Compact Discs' of <i>Note 1</i> to the Rule. The expression 'and/or in any other digital storage.' is inserted after the expression '...notwithstanding their preservation in Compact Discs' of <i>Note 2</i> to the Rule.

By Order of the Hon'ble the Chief Justice,

Sd/-

[CHAITALI CHATERJEE (DAS)]

Registrar General.

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 1828 - RG.

Date: 15.03.2023.

It is hereby notified for information of all concerned that the Hon'ble the Chief Justice, High Court, Calcutta, upon consideration of various representations received from the members of Bar Associations and Solicitor Firms, has been pleased to modify the Notification No. 687-RG dated 03.02.2023 to the following extent, until further orders:

*The phrase “**henceforth all affirmations shall be made before the Oath Commissioner**”, as appearing in the 6th and 7th line of the said Notification, be deleted and replaced by “**henceforth all affirmations shall be made as per applicable Rules.**”*

By Order of the Hon'ble the Chief Justice,

Sd/-

Registrar General.

HIGH COURT AT CALCUTTA

NOTIFICATION NO. 10215-RG

DATED: 17.10.2023

It is hereby notified that in compliance with the direction of the Hon'ble Supreme Court of India the VC links for accessing video conferencing/hybrid hearing of the Hon'ble High Court at Calcutta will be displayed in the daily cause-lists published through Case Information System with effect from 18.10.2023. Persons concerned are requested to follow the Standard Operating Procedure (SOP), appended below for availing of access to hybrid/Video Conferencing hearing.

It is to be mentioned further that henceforth the V-Court Entry module presently available in the website of this Hon'ble Court for the purpose of submitting application for VC link for accessing virtual/hybrid hearing will no longer be available.

By Order

Sd/-

REGISTRAR GENERAL
High Court, Calcutta

STANDARD OPERATING PROCEDURE (SOP)

Pursuant to the direction of the Hon'ble Supreme Court of India vide Order dated 06.10.2023 passed in Writ Petition(s) (Criminal) No.(s). 351/2023 [Sarvesh Mathur Vs. The Registrar General, High Court of Punjab and Haryana] and also in compliance with the direction of the Hon'ble The Chief Justice, High Court at Calcutta **the links for accessing video conferencing/hybrid hearing is made available in the daily cause-list of this Hon'ble High Court.**

Learned Advocates/Litigants intending to join the Court proceedings virtually THROUGH THE VC LINK available in the Daily Cause List are required to follow the undernoted instructions for smooth management of Court proceedings :-

- 1) Learned Advocate/litigant at the time of his/her joining through VC link must prefix the **item number in Cause list and the party**, for whom he/she appears, at each time of their appearance in each Court.

For example, the Advocate/litigant "X" appearing for **item No. 5** of the **Appellate Side Daily Cause List** on behalf of or as **respondent No.2** through VC, shall write his/her identity as : **"AD5/Res2/X"**.

N.B.

For Appellate Side Monthly List, use " A " For Appellate Side Daily List, use " AD " For Original Side Monthly List, use " O " For Original Side Daily List, use " OD " For Daily list of Circuit Bench, Jalpaiguri, use " JPD " For Daily list of Circuit Bench, Andaman, use " PB "	For Petitioner use " Pet " For opposite party use " OP " For Appellant use " App " For Respondent use " Res "

- 2) In case of appearing in more than one matter and more than one litigant, it requires to indicate all such case numbers in descending order, separating with a comma ",".

For example, Advocate/litigant "X" appearing in Serial Nos. 1, 15 and 20 of Original Side Daily Cause List for Appellant Nos. 2,5,7, may enter the following particulars :- "OD1,15,20/App 2,5,7/X".

- 3) Post joining the meeting room by clicking the link, the incumbent will remain at the waiting room till the Bench Coordinator allows entry in the Court Room according to the serial number of the items in the Cause list, as mentioned by the incumbent at the time of joining.

- 4) ZOOM account holder being signed in with certain name, not according to the guidelines mentioned in point no. 1 and 2 above, must **rename** himself/ herself **immediately after joining** in any proceedings, as per the instant guidelines to facilitate to admit in the virtual Court Room from the waiting room, to participate in the proceeding.
- 5) For hearing of any matter pertaining to the Circuit Bench before the Principal Bench through video-conferencing and vice-versa, the Advocate(s)/litigant(s) shall have to join through the VC link of the concerned Hon'ble Bench where the matter will be pressed for hearing.
- 6) Beside mentioning the serial number of the item(s) and the party on whose behalf The Advocate(s) is/are appearing, he/she/they have to mention his/her/their name(s) in the **CHAT SECTION** available in ZOOM meeting software for inclusion of the name(s) in the order sheet by the Court Officer.
- 7) To know the Running Serial Number of the item(s) taken up by the Hon'ble Court, follow the **Display Board** of the concerned Bench of the Calcutta High Court at <https://www.calcuttahighcourt.gov.in/Display-Board-New>
- 8) Send joining request one/two items prior to the matter for which request is made, to avoid prolonged stay in waiting room and also to prevent any kind of disruption in the Court proceedings.
- 9) At the time of joining, the microphone should be kept muted till the time of making submission and unmute only when it is required.
- 10) Avoid use of more than one device in one place to eliminate chance of echoing.
- 11) Leave the meeting room immediately after completion of the hearing of the matter.

By Order of the Hon'ble The Chief Justice

The
Kolkata Gazette



सत्यमेव जयते

Extraordinary
Published by Authority

ASVINA 17]

MONDAY, OCTOBER 9, 2023

[SAKA 1945

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 3960 – G.

Dated, Calcutta, the 25th September, 2023.

In pursuance of the judgment dated 18.04.2022, passed by the Hon'ble Division Bench in C.R.A. (DB) No. 29 of 2022 (CRAN 1 of 2022), and in exercise of the powers conferred by clauses (2) and (3) of Article 227 of the Constitution of India, the High Court at Calcutta, with the approval of the Governor of West Bengal, makes the following Rules by way of amendment, for insertion of the same as item No. 10 in CHAPTER-XXXII of the Criminal Rules and Orders of the High Court at Calcutta, laying down the practice directions for ensuring non-disclosure of identity of victims of sexual offences and offences under POCSO Act, in the pleadings and other records of the Court.

Rules framed under section 228A IPC and 33 (7) of the POCSO Act to lay practice directions pertaining to non-disclosure of identity of victims of sexual offences and offences under POCSO Act:—

Rule 713A

- (a) No petition or application in any proceeding pertaining to offence under sections 376, 376A, 376AB, 376B, 376C, 376D, 376 DA, 376 DB, 376E of the Indian Penal Code as well as offences under POCSO Act filed in Court shall disclose the identity of the victim, that is, the victim's name, parent age, address or any other particulars relating to her identity;

Provided that such disclosure may be made in pleadings/records of the case as per authorisation in writing of the major victim or in case such victim is dead or of unsound mind, by or with the authorisation in writing of the kin of such victim;

Provided further that in case of a minor victim disclosure of identity of the said victim in the pleadings or record of the case shall not be made without the permission of the trial Court and only in the interest of the said victim;

Explanation— In case of a minor victim identity shall include the identity of her family, school, relatives or a any other particular which tends to disclose the identity of such victim.

- (b) Vakalatnama, if any, executed by the victim disclosing her identity shall be filed in a sealed cover;
- (c) Only redacted copies of the police papers/documents disclosing identity of the victim shall be served under section 207 CrPC unless otherwise directed by the Court;
- (d) All documents/annexures filed in the proceedings disclosing identity of the victim shall be kept in sealed cover and wherever possible redacted copies shall be filed and kept as a part of the public record of the Court;
- (e) Inspection of the documents/annexures filed in the proceedings disclosing identity of the victim and kept in sealed cover shall be given only with the permission of the Court;
- (f) Certified copies of documents disclosing identity of the victim shall be available, as per rules, only in redacted form.
- (g) While recording statement u/s 164 Cr.P.C., the learned Magistrate shall not record the name the victim. It shall be recorded only under the heading "the statement of the victim". The learned Magistrate shall take help of the parents of the victim, if available, for identification of the victim and shall make endorsement to the effect of such identification at the top of the statement recorded by him/her.
- (h) After recording the statement of the victim u/s 164 Cr.P.C. and reading over and explaining the same to the victim, the learned Magistrate shall obtain signature or LTI of the victim on a separate sheet and keep it along with his certificate in a separate sealed cover, which shall be opened by the learned Special Judge only, if necessary during trial.
- (i) Signature/LTI of the victim on her deposition shall be taken by the learned Special Judge on a separate sheet and the said sheet along with certificate of the learned Special Judge to that effect shall be kept in a sealed envelope which shall be opened by the Appellate Court only in case issue of identity of the victim is raised.
- (j) Learned Special Judge shall not disclose the name or any particular disclosing identity of the victim in the judgment in any circumstance.
- (k) A declaration shall be made in the body of all the petitions stating that the identity of the victim, as aforesaid, has not been disclosed;
- (l) Without express order from the Court, no petition or application in the matter pertaining to the aforesaid offences shall be received unless they are in conformity to the aforesaid directions.

By order of the High Court,

Sd/-

CHAITALI CHATTERJEE (DAS)
Registrar General.

The

Kolkata Gazette
सत्यमेव जयते

Extraordinary
Published by Authority

AGRAHAYANA 2]

THURSDAY, NOVEMBER 23, 2023

[SAKA 1945

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

THE HIGH COURT AT CALCUTTA COMMERCIAL COURTS PRACTICE DIRECTIONS, 2021

(Under Section 18 of Act No. 4 of 2016)

NOTIFICATION

No. 4187 – G.

Dated, Calcutta, the 13th October, 2023.

In exercise of the powers conferred by Section 18 of the Commercial Courts ‘Act’ 2015 (Act no. 4 of 2016), the High Court at Calcutta hereby issues the following Practice Directions:—

PART-I

Preliminary

Chapter 1

1. Short title, extent, application and commencement

- 1) These Directions may be called THE HIGH COURT AT CALCUTTA COMMERCIAL COURTS PRACTICE DIRECTIONS, 2021.
- 2) These Directions shall come into force from the date of their Notification in the Official Gazette.
- 3) These Directions are issued in exercise of powers conferred under Section 18 of The Commercial Courts Act, 2015 to supplement the provisions of Chapter II of the Act and the Code of Civil Procedure, 1908 (5 of 1908) in so far as such provisions apply to the hearing of commercial disputes of or above the Specified Value as notified by the State Government from time to time in exercise of powers conferred by Sub Section (IA) of Section 3 of the Act.
- 4) Save as otherwise provided in the Act; in the Code of Civil Procedure 1908 (5 of 1908), as amended by the Act and in these Directions, The Rules of the High Court at Calcutta (Original Side), The Appellate Side Rules of the High Court at Calcutta, The West Bengal Civil Rules and Orders and all other Rules made by the High

Court at Calcutta from time to time for regulating the procedure for the hearing of different categories of commercial disputes shall apply mutatis mutandis to the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division respectively in regard to the hearing of commercial disputes of or above the Specified Value as notified by the state Government from time to time in exercise of powers conferred by Sub Section (IA) of Section 3 of the Act.

- 5) In case of any conflict, inconsistency or repugnancy between these Directions and The Rules of the High Court at Calcutta (Original Side) or The Appellate Side Rules of the High Court at Calcutta or The West Bengal Civil Rules and Orders or any other Rules made by the High Court at Calcutta from time to time for regulating the procedure for the hearing of different categories of commercial disputes, the Directions herein contained shall prevail in relation to the procedure for the hearing of different categories of commercial disputes of or above the Specified Value.
- 6) These Directions shall, unless expressly provided otherwise, apply to all commercial disputes before the Commercial Courts and Commercial Appellate Courts respectively in the State of West Bengal as well as the Commercial Division and Commercial Appellate Division respectively in the High Court in regard to the hearing of commercial disputes of or above the Specified Value as notified by the State Government.

Chapter 2

Definitions

2. In these Directions, unless the context otherwise requires:—

- 1) **“Act”** means The Commercial Courts Act, 2015, as amended from time to time.
- 2) **“Code”** means Code of Civil Procedure, 1908 as amended by the Act.
- 3) **“Court”** means the Commercial Division and the Commercial Appellate Division of the High Court at Calcutta and also the Commercial Courts and Commercial Appellate Courts at the District Level, as the case may be.
- 4) **“Competent Authority at District Level”** means and includes any person authorized or designated by the District Court with the power to perform or discharge any of the duties as may be envisaged by the Act or in these Directions.
- 5) **“District Court”** means the Court of the District Judge in the State of West Bengal as per the Bengal, Agra and Assam Civil Courts Act, 1887 and includes all principal civil courts of original jurisdiction in the different districts of West Bengal which are under the supervisory jurisdiction of the High Court.
- 6) **“High Court”** means the High Court at Calcutta.
- 7) **“Registrar”** means the Registrar, Commercial Courts Division of the High Court or such other person as may be authorized or designated by the High Court with the power to perform or discharge any of the duties of the Registrar as may be envisaged by the Act or in these Directions.
- 8) **“Registry”** means the Office of the Registrar and includes any person or persons designated or authorized by the Registrar with the power to perform or discharge any of the duties as may be envisaged by the Act or in these Directions, so far it relates to the Commercial Division and the Commercial Appellate Division of the High Court.
- 9) **“State Government”** means the Government of the State of West Bengal.

3. The words and expressions used and not defined in these Directions but defined in the Act or in the Code of Civil Procedure, 1908 (5 of 1908) or in the General Clauses Act, 1897 (10 of 1897) shall have the same meanings respectively assigned to them in the Act or in that Code or in that Act.

Part II

Identification and Transfer of Pending Commercial Disputes

4. Transfer of Pending Cases

- 1) Every suit, appeal or other proceeding pending before any Civil Court as per the Bengal, Agra and Assam Civil Courts Act, 1887 or in the High Court immediately before the date of issuance of the appropriate Notification

of the pecuniary value in terms of Section 3(1A) of the Act, being a suit, appeal or other proceeding the cause of action whereof is based and the valuation of the relief of which is such that it would have been, if it had been filed after the commencement of the Act, within the jurisdiction of the Commercial Division or Commercial Appellate Division in the High Court or within the jurisdiction of the Commercial Courts or Commercial Appellate Courts at the District Level, shall be transferred by the Registry to the Commercial Division or the Commercial Appellate Division in the High Court and/or by the Competent Authority at District Level to the Commercial Courts or Commercial Appellate Courts at the District Level, as the case may be.

- 2) The above provision for transfer shall not be applicable to suits, appeals or other proceedings instituted before any Civil Court as per the Bengal, Agra and Assam Civil Courts Act, 1887 or in the High Court in its Ordinary Original Civil Jurisdiction after the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act.

5. Transfer of records:—

- 1) The Registry or the Competent Authority at District Level, as the case may be, will scrutinize the suits, appeals and other proceedings pending in the High Court or in the Courts subordinate to the High Court and shall identify the suits, appeals and other proceedings which relate to commercial disputes as defined in the Act and are of or above the Specified Value as notified by the State Government in exercise of powers conferred by Sub Section (1A) of Section 3 of the Act.
- 2) Upon such identification of the pending suits, appeals and other proceedings as defined in Clause 4(1) above, the Registry or the Competent Authority at District Level shall cause the transfer of all records of and relating to such identified suits, appeals and other proceedings to the Commercial Division or Commercial Appellate Division in the High Court or to the Commercial Courts or Commercial Appellate Courts at the District Level as the case may be.

Part III

Pleadings

6. Forms of Pleading

- 1) The pleadings before the Commercial Courts and the Commercial Division shall, as far as practicable, be as per Order VI of the Code of Civil Procedure, 1908 and shall in all cases, in addition thereto, state the following:
 - a) Whether the subject matter of the suit or proceeding falls within any one or more of the categories of commercial disputes specified in Section 2 (1) (c) of the Act with a brief statement of the reasons leading to such classification.
 - b) Whether the suit or proceeding falls under the first proviso or second proviso of section 7 of the Act with a brief statement of the reasons to that effect.
 - c) Whether the relief sought, as calculated in the manner provided in Section 12 of the Act, is of or above the Specified Value of the subject matter of the commercial dispute as notified by the State Government in exercise of powers conferred by Sub Section (1A) of Section 3 of the Act with a brief statement of the reasons leading to such determination.
 - d) In the case of a suit, whether the plaintiff has exhausted the remedy of pre-institution mediation in accordance with the Rules prescribed by the Central Government or that the suit contemplates any urgent interim relief by reason whereof, the plaintiff could not exhaust the remedy of pre-institution mediation with a brief statement of the reasons to that effect.
 - e) In relation to an arbitration of a commercial dispute, whether the aggregate value of the claim and Counter-claim, if any, is of the specified value or above.
 - f) Where the plaintiff seeks interest, a statement to that effect along with the details as required under Sub-Rules (2) and (3) of Order VII Rule 2A of the Code of Civil Procedure, 1908.

- g) Whether the suit or proceeding relates to any commercial dispute in respect of which the jurisdiction of the Civil Court is either expressly or impliedly barred under any other law for the time being in force.

7. Language

- 1) All pleadings filed before the Commercial Courts and the Commercial Division as well as all petitions, objections, affidavits, applications, memoranda of appeal or cross-objections and all other documents required to be filed in relation to matters before the Commercial Courts and Commercial Appellate Courts as well as the Commercial Division and Commercial Appellate Division of the High Court shall be in the English language.
- 2) Documents in the vernacular enclosed with the pleadings or with petitions, objections, affidavits, applications, memoranda of appeal or cross-objections etc, as the case may be, shall be filed along with translated copies thereof which have been translated into English by an Official Translator/Interpreter of the High Court or the District Court, as the case may be.

Part IV

Institution

8. Leave of Court for institution of suits without exhausting the remedy of pre-institution mediation

- 1) In the case of a suit under the Act which contemplates any urgent interim relief by reason of which the plaintiff seeks to institute such suit without exhausting the remedy of pre-institution mediation in terms of Section 12A of the Act, the Court shall be empowered to receive, try and determine such suits only upon the leave of the Court having been first obtained.
- 2) In the event of the Court not being satisfied that the suit contemplates any urgent relief which would justify the dispensation with the necessity of the plaintiff exhausting the remedy of Pre-Institution Mediation, the Court shall be entitled to return the plaint and direct the plaintiff to comply with the requirement of Pre-Institution Mediation in accordance with the provisions of Chapter IIIA of the Act prior to institution of the suit before this Court.

9. Suits, applications and other proceedings, improperly filed

- 1) The High Court or the District Court, as the case may be shall not, subsequent to the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act, receive, try or determine any suit involving a commercial dispute of and above the specified value if the same is filed in its Ordinary Original Civil Jurisdiction.
- 2) In the event any suit or other proceeding involving a commercial dispute of and above the specified value is filed in its Ordinary Original Civil Jurisdiction subsequent to the date of issuance of the appropriate Notification of the pecuniary value in terms of Section 3(1A) of the Act, the High Court or the District Court, as the case may be, shall on an application of either party, return the plaint or the application to the plaintiff on principles *pari materia* with Order VII Rule 10 of the Code.
- 3) The provisions of Chapter IIIA of the Act shall apply when the plaint, returned as above, is filed before the Commercial Court or the Commercial Division as the case may be.
- 4) In the event of a suit or other proceeding which is barred in terms of Clause 9 (1) above, if neither party applies for the plaint or application to be returned, the Court shall reject the plaint or application, as the case may be.

Part V

Service of Processes by Courier, Fax and Electronic Mail Service/Short Message Service

Chapter 1

10. Extent

- 1) These Directions with regard to the service of Summons by Courier shall apply to the service required to be effected in terms of Order V Rule 9 of the Code.

- 2) The Commercial Division or Commercial Appellate Division in the High Court or the Commercial Courts or Commercial Appellate Courts at the District Level may, on its own motion or on the application of a party, also direct service of diverse processes, notices, orders and directions of Court, as it deems fit, on parties by Courier; Fax or Electronic Mail/ Short Message Service. These Directions shall apply in all such cases where service is to be so effected on the parties by Courier; Fax or Electronic Mail/ Short Message Service.

11. Definitions:

In these Directions, unless the context otherwise requires: –

- a) “Approved Courier” means the courier on the panel of Approved Couriers of the High Court.
- b) “Chief Justice” means the Chief Justice of the High Court.
- c) “Courier” means a proprietorship concern, firm, company or body corporate engaged in the business of delivering postal articles.
- d) “Electronic Mail/Short Message” means a store and forward method of composing, sending, storing and receiving messages in electronic form via a computer/ mobile based communication mechanism.
- e) “Electronic Mail Service” means service of the processes or notices in a pre-designed template form by any available mode of electronic transmission, digitally signed by the Registrar or the Competent Authority at District Level, as the case may be or by any other person authorized in this behalf by the Court.
- f) “FAX” (a short form of facsimile) is the telephone transmission of scanned-in printed material (text or images) to a telephone number with a printer or any other output device.
- g) “Postal Article” includes the envelopes, packets, parcels containing summons, notices, documents or other communications of the Court handed over for service to the Approved Courier with the label “COURT SUMMONS”.
- h) “Proof of Delivery” means the report submitted by the Approved Courier, in a prescribed format of the service of summons or notices or any other communication of the Court and includes the reasons of non-delivery, if any.
- i) “Recommendation Committee” means the Committee constituted by the Chief Justice for preparing a panel of proposed Approved Couriers.

CHAPTER 2

Service through Courier

12. Preliminary

- 1) Service through Courier shall only be carried out through the instrumentality of an Approved Courier on the panel of Approved Couriers of the High Court.
- 2) The fees for the service to be rendered by the Courier shall be as per the fee structure to be prescribed by the Registrar from time to time and the same shall be deposited in advance by the party with the Registry or the Competent Authority at District Level as the case may be.
- 3) Any delay on the part of a party in depositing the prescribed fee with the Registry or the Competent Authority at District Level, as the case may be, shall be forthwith brought by the Registry or the Competent Authority at District Level to the notice of the court and the same shall be dealt with in such manner as the Court may direct.

13. Procedure for selecting an Approved Courier:

- 1) The Recommendation Committee, constituted as mentioned hereinafter, will from time to time prepare a panel of Couriers who desire to be selected as Approved Couriers of the High Court or of the District Courts, as the case may be, on terms and conditions to be laid down and other directions and instructions as may be issued by the High Court from time to time.

- 2) The Chief Justice may, from time to time, constitute the Recommendation Committee consisting of the Registrar, who will head the said committee and such other persons as the Chief Justice may deem fit and proper for preparing the proposed panel of Approved Couriers of the High Court and of the District Courts.
- 3) The Recommendation Committee will prepare the proposed panel of the Approved couriers taking into consideration the following parameters:
 - a) Reputation of the courier;
 - b) Past record of the courier;
 - c) Structure of the organization of the courier and its network, including its financial capacity and infrastructure;
 - d) The experience, wherewithal and capacity of the courier to provide the desired service;
 - e) The fees including costs, charges and expenses intended to be levied by the courier for delivery of different types of documents/ goods entrusted to it for delivery.
 - f) Willingness and ability of the courier to abide by the terms and conditions as laid down in these Directions and such criteria which may be laid down by the High Court from time to time.
- 4) The Recommendation Committee, after preparing the proposed panel will place it before the Chief Justice for his/her consideration. The Chief Justice may examine the entire list of the applicants as well as the proposed panel of Approved Couriers and after examining the same, issue appropriate directions for notifying the final panel of selected Approved Couriers of the High Court or of the District Courts, as the case may be.
- 5) The Chief Justice shall also issue appropriate directions notifying the rates to be charged by the approved couriers for delivery of diverse type of documents/ goods.
- 6) Upon the final panel of selected Approved Couriers being notified, the Registrar will intimate all the Approved Couriers of their empanelment.

14. Agreements and Undertakings by the Courier

- 1) The Couriers on the panel shall each enter into an agreement in such form and on such terms as may be prescribed for acting as an Approved Courier. The agreement shall incorporate the following undertakings:—
 - a) That the Approved Courier and/or its proprietor or directors or partners have not been convicted of any criminal offence.
 - b) That the Approved Courier does not have an un-discharged decretal debt pending against its proprietor or directors or partners, or if it is a company or limited liability partnership had a corporate insolvency resolution process admitted against it.
 - c) That the Approved Courier and/or its proprietor or directors or partners do not have any personal relationship with any of the members of the Recommendation Committee.
 - d) That the Approved Courier will be solely responsible for the safety and security of the documents/ goods to be delivered by it.
 - e) That the postal articles handed over to the Approved Courier will be handled only by its regular employees having reasonable knowledge of English language.
 - f) That the approved Courier would design its 'proof of delivery' in the format approved by the Registrar.
 - g) That the Approved Courier would necessarily furnish proof of delivery in all cases of served processes accompanied by legible signatures and the stamp/seal, if any, of the recipient with a statement of the authority of the recipient to receive the same on behalf of the addressee or of the return envelopes with a proper report in legible handwriting in case of un-served processes within a period of 30 days to the Registry or the Competent Authority at District Level, as the case may be, In case of refusal by the addressee to receive the postal article, the name and designation of the person refusing the article and his relationship with the addressee, shall be clearly mentioned on the un-served article.

- h) That the proof of delivery shall be supported by an affidavit of the person delivering the post.

15. Procedure for removing the Courier from the panel of Approved Couriers

- 1) The name of the Courier will be liable to be removed by the Court from the panel and the Registrar shall inform the said Courier accordingly on any one or more of the following grounds:
 - a) The Court which has issued the summons or any other notices or processes or on whose behalf the summons or notices or processes, as the case may be, has been issued, finds the person employed by the Courier to deliver the postal article which was entrusted to the courier to have filed a false affidavit or given a false report, as the case may be.
 - b) It is found that the Courier is not providing the service up to the expectation of the litigants or of the advocates or of the Court.
 - c) It is found that the Courier has otherwise been rendering deficient or unsatisfactory services.
 - d) It is found that the Courier has made any misrepresentation or false statement in its application or as part of its undertakings in the agreement.
- 2) In addition to the above, as soon as it comes to the knowledge of the Registrar that circumstances have arisen which makes a Courier liable to be removed from the panel of Approved Couriers, he will conduct a preliminary inquiry in this respect. If the Registrar, after such inquiry, comes to the conclusion that circumstances have arisen which makes the Courier liable to be removed from the panel of Approved Couriers, he will call for an explanation from the Courier as to why it should not be removed. The Registrar shall thereafter place his notice; the reply, if any, received from the Courier proposed to be removed along with his recommendations and all connected papers before the Chief Justice.
- 3) The Chief Justice, after going through the recommendations of the Registrar; the reply, if any, submitted by the Courier and connected papers and on making such further inquiries as the Chief Justice may consider appropriate, may approve the recommendations of the Registrar for the removal of the Courier from the panel of Approved Couriers or pass such orders or give such directions as the Chief Justice may consider appropriate.
- 4) In case the recommendation for the removal of a Courier from the panel of Approved Couriers is approved by the Chief Justice, the name of the Courier shall be removed from the panel of Approved Couriers and the Registrar shall inform the said Courier accordingly.

CHAPTER 3

Service by FAX

16. Procedure

- 1) A party desirous of effecting service by Fax shall provide the Fax Number of the other party whom it seeks to serve by Fax.
- 2) The process, notice etc being sent by Fax will bear the note that the same is being sent by Fax with or without documents, In case the documents are also being sent by Fax, the number of pages being sent shall also be mentioned on the process.
- 3) In case a party is permitted to send the process, notice etc by Fax, such party shall bear the cost of sending the process and the documents, if any, sent along with it. The party sending the process shall submit the receipt of having sent the Fax to the Court without any delay along with an affidavit in support of having sent the process by Fax.
- 4) Where the process, notice etc is to be sent with or without the documents by a facility provided by the Court, the party shall be asked to deposit fee at such rate as may be determined by the Registry or the Competent Authority at District Level, as the case may be.

CHAPTER 4**Service by 'Electronic Mail Service' or 'Short Message Service' or other electronic mode as may be available****17. Procedure**

- 1) Parties desirous of sending the process or notice to the other party by Electronic Mail Service or Short Message Service shall at the time of filing, provide the electronic mail address or registered mobile number of the other party or a party whom it would like to serve by Electronic Mail Service or Short Message Service, in the dedicated portal or at the E-facilitation centre of the Court. The serving party shall file an affidavit in Court stating on or that the electronic mail address or registered mobile number of the other party given by him is correct to the best of his knowledge.
- 2) Where the other party is a company, partnership, body corporate or other legal entity required by Law to maintain an e-mail address under the Law under which it is registered or incorporated or under any other applicable taxation statute, such entity shall be required to accept electronic service of processes via the electronic mail service on such registered e-mail address and it shall not be necessary for the party desiring to serve by e-mail to file an affidavit but only to furnish the official or registered e-mail address of the other party.
- 3) Where the other party has a website or portal on which a contact e-mail address is furnished, that e-mail address may, with the leave of Court, be used for the electronic mail service.
- 4) The process, digitally signed by the Registrar or the Competent Authority at District Level, as the case may be, will be sent at the given electronic mail address or registered mobile number of the other party by using the pre-designed templates, designed having regard to the formats provided in Appendix B of the Code of Civil Procedure, 1908 or in the form as may be prescribed from time to time, with or without the scanned images of the documents. The bouncing of mail or non-delivery of the Short Message Service shall not constitute valid service.
- 5) The process would be sent by Electronic Mail Service or Short Message Service only after the party has deposited the prescribed fee at such rate and within such time as may be determined by the Registrar or the Competent Authority at District Level, as the case may be.

18. Protocol

- 1) The parties shall comply with and follow the following protocol for service of electronic processes:
 - a) GENERATION OF PROCESS
 - i. The parties shall mention their email addresses in a separate document to be filed along with the plaint or petition or memorandum of appeal, as the case may be.
 - ii. No email address shall be mentioned in the cause title of a plaint or petition or memorandum of appeal.
 - iii. The party desirous of serving processes or notices by electronic mail service shall provide all documents which are required to be sent with such processes or notices in Portable Document Format (PDF) or deposit in the Court, fees at the rate which may be prescribed by the Registry or the Competent Authority at District Level for scanning of the required documents.
 - iv. On production of the receipt, the Registry or the Competent Authority at District level, as the case may be shall send the documents to the Scanning Section of the concerned Court for scanning.
 - v. The Scanning Section shall, after scanning the documents in PDF, send the same to the concerned Court through Local Area Network/ Internet.
 - vi. The Registry or the Competent Authority at District Level, as the case may be shall generate the processes or notices, as the case may be, through the Case Information System (CIS) software using the requisite credentials.

- 2) The Court shall accept no responsibility for any loss, damage, claim, expense, cost or liability whatsoever (including in contract, tort including negligence, pursuant to statute and otherwise) arising in respect of or in connection with the service of the electronic process.
- 3) No suit, prosecution or other legal proceeding shall lie against the Court or any officer of the Court or any other person exercising any powers or discharging any functions or performing any duties under or by the order of the Court, for non-delivery, insufficient or failure of service or incorrect service of electronic process for any reason whatsoever.

CHAPTER 5

Miscellaneous

19. Summons to witnesses:

The provisions of these Directions shall also apply mutatis mutandis to Summons to give evidence or to produce documents or for other purposes as may be directed by the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division.

20. Notices or other communication during the proceedings:

The Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division may also direct that a notice or any other communication to any of the parties to the suit or proceeding before it, be sent by Courier, Fax or Electronic Mail Service or Short Message Service in such other manner and in such form as it may consider appropriate.

21. Parties may voluntarily apply to be served by Fax or Electronic Mail Service:

Any of the parties to the suit or proceeding, may file an application in writing giving its Fax number or the electronic mail address or registered mobile number, or all of the above with the request that it may be served with the notices of the Court or any other communications under by Fax or at the designated electronic mail address or by Short Message Service. Any notice or communication sent at such number or address will constitute a valid service of such notice or the communication on such party.

22. Saving of the powers of the Court:

Nothing in these Directions shall be deemed to limit or restrict or otherwise affect the power of the Commercial Courts, Commercial Appellate Courts, Commercial Division and Commercial Appellate Division relating to service of summons or notices or other communications as given in the Code or any other law for the time being in force.

PART-VI

Chapter I

Availing Services of Experts/Commissioners

23. Extent:

The Commercial Division or the Commercial Appellate Division in the High Court and the Commercial Courts or the Commercial Appellate Courts at the District Level may, on its own motion or on the application of a party, appoint Commissioners for carrying out specific commissions as contemplated under Order XXVI of the Code of Civil Procedure 1908 or Experts as defined in the Indian Evidence Act 1872 or Special Officers for such tasks as it may deem fit and proper for elucidating any matter in dispute in the suit or other proceeding.

24. Definitions:

In these Directions, unless the context otherwise requires:

- a) "Approved Experts" means and includes Experts such as Handwriting Expert; Engineer; Surveyor; Valuer; Chartered Accountant as defined hereinbelow on the panel of Approved Experts of the High Court or such other person as may be appointed by the Court from time to time.
- b) "Chief Justice" means the Chief Justice of the High Court.

- c) "Handwriting expert" means and includes a person who has or an organization which comprises of or employs persons who have completed a certified course in Graphology/Forensic Science from a recognized institution or has/have experience of working as a forensic expert with particular reference to examination and analysis of questioned documents, and handwriting and signature analysis with at least 10 years of experience in the field.
- d) "Engineer" means a person who has acquired or an organization which comprises of or employs persons who have acquired a Bachelors degree in Engineering from a recognized University with at least 10 years of experience in the field.
- e) "Surveyor" means a person who has acquired or an organization which comprises of or employs persons who have acquired a Bachelors degree in civil engineering or surveying or a diploma in land surveying or in a related field from any institution recognised by the State Government with at least 10 years of experience in the field.
- f) "Valuer" means a person or organization which comprises of or employs Persons involved in the valuation of land and building/ real estate or valuation of plant and machinery or valuation of securities and-financial assets and includes the following:
 - 1) Valuer of land and building/ real estate means a person having a Bachelor's degree in Civil Engineering/ Architecture/ Town Planning or equivalent with a minimum of 10 years of experience in the field.
 - 2) Valuer of Security and Financial Assets means a Member of the Institute of Chartered Accountants of India or a Member of Institute of Company Secretaries of India or a Member of the Institute of Cost Accountants of India or a person holding the post graduate degree of Master of Business Administration or who has done Post Graduate Diploma in Business Management, with a minimum of 10 years of work experience as a Valuer of Security and Financial Assets.
 - 3) Valuer of Plant and Machinery is a person who is a Graduate in Mechanical or Electrical or Electronic or Instrumentation or Production or Chemical or Textiles or Leather or Metallurgical or Aeronautical Engineering or any other subject related to the subject matter under inquiry, or is a Graduate in Valuation of Plant and Machinery or equivalent with a minimum experience of 10 years in the field.
- g) "Chartered Accountant" means a person who has or an organization which comprises of or employs persons who have cleared the Chartered Accountancy Examination and have been enrolled as a member of the ICAI (Institute of Chartered Accountants of India) with a minimum experience of 10 years in the field.
- h) "Recommendation Committee" means the Committee constituted by the Chief Justice for preparing the panel of Approved Experts.

Chapter 2

Services of Approved Experts/ Commissioners

25. Preliminary

- 1) Experts/Commissioners may be appointed by the Court either from the panel of Approved Experts/ Commissioners appointed in terms of these Directions or such other persons of its choice as the Court may in its discretion appoint as Experts/Commissioners.
- 2) The fees for the service to be rendered by the Experts/ Commissioners shall be as per the fee structure to be prescribed by the Registrar from time to time and the same shall be deposited in advance by the party with the Registry or the Competent Authority at District Level as the case may be.
- 3) Any delay on the part of a party in depositing the prescribed fee for the service to be rendered by the Experts/ Commissioners with the Registry or the Competent Authority at District Level, as the case may be, shall be forthwith brought by the Registry or the Competent Authority at District Level to the notice of the Court and the same shall be dealt with in such manner as the Court may direct.

26. Procedure for selecting an Approved Expert/Commissioner

- 1) The Registrar shall, from time to time, invite applicants who desire to be selected as Approved Experts/Commissioners of the Court on the terms and conditions laid down and other directions and instructions to be issued by the High Court from time to time.
- 2) The Chief Justice will constitute a Recommendation Committee consisting of the Registrar, who will head the said Committee and such other persons as the Chief Justice may deem fit and proper for preparing the proposed panel of Approved Experts/Commissioners.
- 3) The Recommendation Committee will prepare the proposed panel of Approved Experts/Commissioners taking into consideration the following parameters:
 - a) Reputation and educational qualifications of the Expert/Commissioner;
 - b) Past record of the Expert/Commissioner;
 - c) The experience, wherewithal and capability of the Expert/Commissioner to provide the desired service;
 - d) The fees including costs, charges and expenses intended to levied by the Expert/Commissioner for providing his services;
 - e) Willingness and ability to abide by the terms and conditions as laid down in these Directions and such criteria which may be laid down by the High Court from time to time.
- 4) The Recommendation Committee, after preparing the proposed panel will place it before the Chief Justice for his consideration. The Chief Justice may examine the entire list of the applicants as well as the proposed panel of Approved Experts/Commissioners and after examining the same, issue appropriate directions for notifying the final panel of selected Approved Experts/Commissioners of the Court.
- 5) The Chief Justice shall also issue appropriate directions notifying the rates to be charged by the Approved Experts/Commissioners for providing their services.
- 6) Upon the final panel of selected Approved Experts/Commissioners being notified, the Registrar will intimate all the Approved Experts/Commissioners of their empanelment.

27. Agreements and Undertakings by the Experts

- 1) The Approved Experts/Commissioners shall each enter into an agreement in such form and on such terms as may be prescribed for acting as an Approved Expert/Commissioner. The agreement shall incorporate the following undertakings:-
 - a) That the Approved Expert/Commissioner or any person in management and administration of the Expert/Commissioner has not been convicted of any criminal offence or found guilty of any misdemeanour or misconduct or act involving moral turpitude by any institution of which he or any person in management and administration of the Expert/Commissioner is a member.
 - b) That the Approved Expert/Commissioner does not have an un-discharged decretal debt pending against him, or if it is a company or limited liability partnership had a corporate insolvency resolution process admitted against it.
 - c) That the Approved Expert/Commissioner or any person in management and administration of the Expert/Commissioner does not have any personal relationship with any of the members of the Recommendation Committee.

28. Procedure for removing the Expert from the panel of Approved Experts

- 1) The name of the Expert/Commissioner will be liable to be removed from the panel by the Court and the Registrar shall inform the said Expert/Commissioner accordingly if:
 - a) The Court finds that the Expert/Commissioner has made false Statements or has given a false report with regard to the subject matter under inquiry.

- b) It is found that the Expert is not providing the service up to the expectation of the Court.
 - c) It is found that the Expert has otherwise been rendering deficient or unsatisfactory services.
 - d) It is found that the Expert has made any misrepresentation or false statement in its application or as part of its undertakings in the agreement.
- 2) In addition to the above, as soon as it comes to the knowledge of the Registrar that circumstances have arisen which makes an Expert/ Commissioner liable to be removed from the panel of Approved Experts/ Commissioners, he will conduct an inquiry in this respect. If the Registrar, after such inquiry, comes to the conclusion that circumstances have arisen which makes the Expert/ Commissioner liable to be removed from the panel of Approved Experts/ Commissioners, he will call for an explanation from the Expert/ Commissioner as to why he should not be removed. The Registrar shall thereafter place the reply, if any, received from the Expert/ Commissioner proposed to be removed along with his recommendations and all connected papers before the Chief Justice.
- 3) The Chief Justice, after going through the recommendations of the Registrar; the reply, if any, submitted by the Expert and connected papers and on making such further inquiries as the Chief Justice may consider appropriate, may approve the recommendations of the Registrar for the removal of the Expert/ Commissioner from the panel of Approved Experts/ Commissioners or pass such orders or give such directions as the Chief Justice may consider appropriate.
- 4) In case the recommendation for the removal of an Expert/ Commissioner from the panel of Approved Experts/ Commissioners is approved by the Chief Justice, the name of the Expert/ Commissioner shall be removed from the panel of Approved Experts/ Commissioners and the Registrar shall inform the said Expert/ Commissioner accordingly.

PART-VII

Appeals to the Commercial Appellate Courts and Commercial Appellate Division in the High Court

29. **Procedure to be followed in regard to Appeals before the Commercial Appellate Courts and Commercial Appellate Division**
- 1) All appeals before the Commercial Appellate Court from the decree or order of a Commercial Court below the Level of a District Judge shall follow the procedure laid down in Order XLI of the Code of Civil Procedure read with the West Bengal Civil Rules and Orders.
 - 2) All appeals before the Commercial Appellate Division of the High Court from the decree or order of a Commercial Court at the Level of a District Judge shall follow the procedure laid down in The Appellate Side Rules of the High Court at Calcutta read with Order XLI of the Code of Civil Procedure.
 - 3) All appeals before the Commercial Appellate Division of the High Court from the decree or order of the Commercial Division shall follow the procedure laid down in The Rules of the High Court at Calcutta (Original Side) read with Order XLI of the Code of Civil Procedure.

PART - VIII

Computerized Listing of the Cause List of the Commercial Division, Commercial Appellate Division of the High Court and Commercial Courts and Commercial Appellate Courts at District Level

30. **Procedure to be followed for Computerized Listing of the Cause List**

- 1) Save as otherwise provided hereinafter, The Rules of the High Court at Calcutta (Original Side), the Appellate Side Rules of the High Court at Calcutta and all other Rules relating to Computerized Listing, as may be applicable, shall apply mutatis mutandis to the Commercial Division and the Commercial Appellate Division of the High Court as well as the Commercial Courts and Commercial Appellate Courts, as the case may be.
- 2) The Computer Codes assigned to each of the case types in relation to the Commercial Division and Commercial Appellate Division in the High Court shall be as follows:—

CS (Com) – Civil Suit (Commercial)

AP (Com) – Arbitration Petition (Commercial)

AO (Com) – Appeal from Orders (Commercial)

AD (Com) – Appeal from Decrees (Commercial)

AS (Com) – Admiralty Suits

IP (Com) – Intellectual Property Matters

EC (Com) – Execution Case (Commercial)

GA (Com) – General Application (Commercial)

CC (Com) – Contempt Case (Commercial)

3) The Computer Codes assigned to each of the case types in relation to Commercial Courts and Commercial Appellate Courts at District Level shall be as follows:–

TS (Com) – Title Suit (Commercial)

MS (Com) – Money Suit (Commercial)

Misc. Case (Com) – Miscellaneous Cases (Commercial)

Misc. Arb (Com) – Miscellaneous Arbitration (Commercial)

TEx (Com) – Title Execution (Commercial)

MiscEx (Com) – Miscellaneous Execution (Commercial)

TA (Com) – Title Appeal (Commercial)

MiscA (Com) – Miscellaneous Appeal (Commercial)

MEx (Com) – Money Execution (Commercial)

4) The Computer Codes assigned to each of the Intellectual Property case types in relation to the Commercial Division and Commercial Appellate Division in the High Court shall be as follows:–

Appeals

IPD - TMA – Appeals under the Trade Marks Act, 1999

IPD - CRA – Appeals under the Copyright Act, 1957

IPD - PTA – Appeals under the Patents Act, 1970

IPD - GIA – Appeals under the GI of Goods (Registration and Protection) Act, 1999

IPD - PVA – Appeals under the Plant Varieties and Farmers Right Act, 2001

IPD-SCD – Appeals under the Semiconductor Integrated Circuits Layout-Designs Act, 2000

IPD-AID – Appeals under the Designs Act, 2000

IPD-ITA – Appeals under the Information Technology Act, 2000

Original Applications/Petitions

IPD - ATM – Application under section 47, 57, 125 of Trade Marks Act, 1999

IPD - CR – Application under section 50 of the Copyright Act, 1957

IPD - PAT – Application under section 58/64/71/103 of the Patents Act, 1970

IPD-GI – Application under section 27/58 of Geographical Indications of Goods (Registration and Protection) Act, 1999

IPD - IT – Application under section 46(1A) of the Information Technology Act, 2000

Part IX**Case Management****31. Protocol for conducting case management hearing**

- 1) In case of all suits, immediately upon all parties having filed their respective affidavits of admission or denial of documents, the Registrar or the Competent Authority at District Level, as the case may be, shall bring such fact to the notice of the Commercial Court or the Commercial Division in the High Court.
- 2) The Commercial Court or the Commercial Division in the High Court shall thereupon fix a date for holding the first case management hearing. Such hearing shall be held not later than four weeks from the date of filing of the affidavits of admission or denial of documents by all parties.
- 3) The parties to the suit may also, after all parties have filed their respective affidavits of admission or denial of documents, apply to the Commercial Court or the Commercial Division in the High Court to fix a date for holding the first case management hearing.
- 4) At the first case management hearing or on such other day thereafter as the Court deems fit and proper, the Court may, if it thinks fit, frame a schedule for the purposes mentioned in Order XV-A Rule 2 of the Code such that while fixing dates or setting timelines for the said purpose, the arguments are closed not later than 6 months from the date of the first case management hearing.
- 5) The Commercial Court or the Commercial Division, as the case may be shall hold Case Management Hearing for all Commercial cases and their Cause List will have a section of cases listed for “Case Management Hearing”.

By order of the High Court,

Sd/-

CHAITALI CHATTERJEE (DAS)
Registrar General.

CALCUTTA HIGH COURT

NOTICE

Dated 1st day of January, 2022

It is for information of all Learned Advocates that the Case Information System (Version 1.0) has been implemented since October 2020 in the Calcutta High Court. The CIS 1.0 requires entry of details of Learned Advocates in the Master Data Base(server). So far 5474 number of Learned Advocates have already registered themselves in the CIS data base. The E-filing also requires entry of Advocate details in the Case Information System (CIS) Data Base(server)

Learned Advocates who have not submitted their details previously for registration in the CIS are, therefore, requested to submit their details in the format given below, in the office of Registrar (Listing) on or before 01.02.2022, during office working hours or by e-mail (email-id calcuttahighcourtefiling@gmail.com). It is also to be noted that in the event of submission of advocate details by e-mail, acknowledgment slip shall not be provided.

The advocates who have already registered their names in the CIS need NOT submit this form.

**BY ORDER
REGISTRAR (LISTING)**

FORM – A

(to be filled in Capital letters)

ADVOCATE'S DETAILS FOR UPDATATION OF MASTER DATABASE IN THE CIS 1.0

Name of Advocate (Short name for Cause-list)		For Office Us
Full Name		Advocate Code : Remarks (if any): Acknowledgement Received Date :
Date of Birth		
Bar Registration No.		
Gender		
e-mail ID		
Mobile No.		
Phone No. 1		
Phone No. 2		
Fax No.		

	Residence	Office
Address		
State & PIN		
District		
Town		
Ward		
Taluka / Sub Division		
Village		

Signature of the Advocate

Acknowledgement Slip		
Name of Advocate		For Office Use Only
		Advocate Code:
Mobile No.		

Authorised Signatory

IN THE HIGH COURT AT CALCUTTA

NOTICE

This is for information of all concerned that **The Hon'ble The Chief Justice** has been pleased to pass a direction dated **04th March, 2024** which reads as follows:

“It is hereby directed that the date of institution of a matter shall be reckoned from the date of its filing”

By Order

The

Kolkata Gazette
सत्यमेव जयते

Extraordinary
Published by Authority

SRAVANA 2]

WEDNESDAY, JULY 24, 2024

[SAKA 1946

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

**HIGH COURT AT CALCUTTA
APPELLATE SIDE**

NOTIFICATION

No. 1111-G.

Dated, Calcutta, the 19th March, 2024.

In exercise of the powers conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, hereby makes the following amendment to the Civil Rules and Orders of the High Court, Calcutta, by way of introducing the following new Chapter under a new Part, namely, CHAPTER-50 of PART X, after CHAPTER-49 of PART IX, laying down the Rules relating to e-Authentication and Secured Electronic Transmission of e-authenticated Judgement/Decree/Order/Directions, which shall take effect from the date of its publication in the Official Gazette:

CIVIL RULES AND ORDERS

PART X

**Rules relating to e-Authentication and Secured Transmission of e-authenticated
Judgment/Decree/Order/Directions**

CHAPTER 50

Rule 991.: In these rules unless the context otherwise requires: —

- (a) **E-authentication of a judgment, decree, order or direction:**— E-authentication of a judgment, decree, order or direction shall mean the process of E-authentication of a judgment, decree, order or direction maintained/generated electronically with the use of digital signature as defined in Section 2(p) read with Section 3 of the Information Technology Act, 2000 or with the use of similar technology sufficient to attach a unique identification to the document or record.
- (b) **Secured transmission:**— Secured electronic transmission shall mean the transmission of e- Authenticated judgment, decree, order or direction including record of proceedings to any duty holder for intimation and compliance through a secured electronic communication channel specifically provided/developed by the National Informatics Centre (NIC) or any other authority as approved by the High Court at Calcutta.

(c) **Duty holder includes:—**

- (i) Person as defined in the General Clauses Act, 1897;
- (ii) Central or State Government or any local authority;
- (iii) Authority created by or under any law;
- (iv) Any other entity who are legally bound to comply with and/or implement any judgment/decree/order/direction passed by a Court of Law;

Rule 992. Every judgment, decree, order or direction passed in the course of a judicial proceeding shall be e-authenticated in the manner as prescribed by the High Court at Calcutta.

Rule 993. Secured transmission of e-authenticated copy of every judgment, decree, order or direction to any duty holder shall be deemed to be a valid communication to such duty holder for the purpose of implementation/compliance of such judgment, decree, order or direction in accordance with law.

Rule 994. E-authenticated copy of every judgment, decree, order or direction shall be uploaded in the official website of the Court concerned without unnecessary delay and in no case, later than 48 hours of delivery of judgment/order or drawing up of decree, as the case may be.

Rule 995. In urgent cases, where the court concerned so directs, the e-authenticated copy of judgment, decree, order or direction, as the case may be, shall be transmitted forthwith but not later than 24 hours to duty holder concerned for implementation/compliance in accordance with law.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

The

Kolkata Gazette

सत्यमेव जयते

Extraordinary
Published by Authority

SRAVANA 2]

WEDNESDAY, JULY 24, 2024

[SAKA 1946

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 1112-G.

Dated, Calcutta, the 19th March, 2024.

In exercise of the powers, conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, hereby makes the following amendment to the Criminal Rules and Orders of the High Court at Calcutta, by way of introducing the following new Chapter, namely, CHAPTER XXXIV, after CHAPTER XXXIII of PART I, laying down the Rules relating to e-Authentication and Secured Electronic Transmission of e-authenticated Judgement/Decree/Order/Direction, which shall take effect from the date of its publication in the Official Gazette:

CRIMINAL RULES AND ORDERS

CHAPTER XXXIV

**Rules relating to e-Authentication and Secured Transmission of e-authenticated
Judgment/Order/Direction**

Rule 715. In these rules unless the context otherwise requires:—

- (a) **E-authentication of a judgment, order or direction:**— E-authentication of a judgment, order or direction shall mean the process of E-authentication of a judgment, order or direction maintained/generated electronically with the use of digital signature as defined in Section 2(p) read with Section 3 of the Information Technology Act, 2000 or with the use of similar technology sufficient to attach a unique identification to the document or record.
- (b) **Secured transmission:** Secured electronic transmission shall mean the transmission of e-Authenticated judgment, order or direction including record of proceedings to any duty holder for intimation and compliance through a secured electronic communication channel specifically provided/developed by the National Informatics Centre (NIC) or any other authority as approved by the High Court at Calcutta.

(c) Duty holder includes:—

- (i) Person as defined in the General Clauses Act, 1897;
- (ii) Central or State Government or any local authority,
- (iii) Authority created by or under any law,
- (iv) Any other entity who are legally bound to comply with and/or implement any judgement/order/direction passed by a Court of Law;

Rule 716. Every judgement, order or direction passed in the course of a judicial proceeding shall be e-authenticated in the manner as prescribed by the High Court at Calcutta.

Rule 717. Secured transmission of e-authenticated copy of every judgment, order or direction to any duty holder shall be deemed to be a valid communication to such duty holder for the purpose of implementation/compliance of such judgment, order or direction in accordance with law.

Rule 718. E-authenticated copy of every judgment, order or direction shall be uploaded in the official website of the Court concerned without unnecessary delay and in no case, later than 48 hours of delivery of judgment/order or drawing up of decree, as the case may be.

Rule 719. In respect of all judgments/orders including bail orders directing release of an individual from custody or in any other urgent case where the Court so directs, e-authenticated copy for the judgment, order or direction shall be transmitted to the duty holder concerned forthwith but not later than 24 hours for implementation/compliance including release from custody in accordance with law.

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

The

Kolkata Gazette
सत्यमेव जयते

Extraordinary
Published by Authority

SRAVANA 2]

WEDNESDAY, JULY 24, 2024

[SAKA 1946

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

**HIGH COURT AT CALCUTTA
APPELLATE SIDE**

NOTIFICATION

No. 1113-G.

Dated, Calcutta, the 19th March, 2024.

In exercise of the powers conferred by Clause (2) under Article 227 of the Constitution of India and with approval of the Governor of West Bengal, the High Court at Calcutta, in modification of the existing provisions of Sub-Rule (1) of Rule-964 of the Civil Rules and Orders of the High Court, Calcutta, hereby makes the following amendment thereto, which shall take effect from the date of its publication in the Official Gazette:

Amendment.

R.964. (1) “District Judges in West Bengal are empowered to give administrative sanction to projects for the repair and construction of Court or office buildings including the projects of repairing and construction of judicial quarters upto Rs. 5,00,000/- (Rupees Five Lakhs only). Projects estimated to cost more than this sum must be submitted with plans and estimates, for sanction to the State Government through the High Court.”

By order of the High Court,

Sd/-
CHAITALI CHATTERJEE (DAS)
Registrar General

The

Kolkata Gazette

सत्यमेव जयते

Extraordinary
Published by Authority

BHADRA 29]

FRIDAY, SEPTEMBER 20, 2024

[SAKA 1946

PART I—Orders and Notifications by the Governor of West Bengal, the High Court, Government Treasury, etc.

HIGH COURT AT CALCUTTA

NOTIFICATION

No. 2281-G.

Dated, Calcutta, the 2nd July, 2024.

INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023

CONTENTS

Rules	CHAPTER I PRELIMINARY	Pages
1.	Short title and commencement	3
2.	Definitions and interpretations	3-5
3.	Applicability	6
CHAPTER II ESTABLISHMENT OF SEPARATE INTELLECTUAL PROPERTY DIVISIONS		
4.	Intellectual Property Rights Division [IPRD]	6
5.	Intellectual Property Rights Appellate Division [IPRAD]	6-7
6.	Intellectual Property Rights Division Department	7
CHAPTER III SPECIAL PROVISIONS FOR IPR PROCEEDINGS		
7.	Procedure in Transferred IPAB proceedings	7
8.	Procedure in Intellectual Property subject matter suits filed prior to the effective date in the High Court and proceedings including appeals connected therewith	8-9
9.	Procedure in Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith	8-9

Rules		Pages
10.	Procedure in appeals arising out of judgements and orders in passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court	9
11.	Procedure in Intellectual Property subject matter Writ Petitions, Civil Revision Petitions and Review Petitions	9-10
12.	Procedure in Applications arising out of the Acts mentioned in Rule 2(a)	10-11
13.	Procedure in appeals arising out of the Acts mentioned in Rule 2(a)	11-12
CHAPTER IV		
GENERAL PROCEDURE FOR PROCEEDINGS UNDER THESE RULES		
14.	Preliminary and Extent of applicability	12
15.	Filing of pleadings	12
16.	Service of Pleadings, Documents and Notices	12-13
17.	Summons, Discovery and Disclosure	13
18.	Concurrent hearings in certain cases	14
19.	Calling for records	14
20.	Intervention by third parties	14
21.	Recording of Evidence	14-15
22.	Independent Experts	15-16
23.	Preservation of Confidential information.	16
24.	Summary Judgement	16
25.	Procedure for Fast Track Hearings	16
26.	Translations and transliterations	16
27.	Imposition of Costs	17
CHAPTER V		
MISCELLANEOUS		
28.	Applicability of the High Court at Calcutta Commercial Courts Practice Directions, 2021	17
29.	Power to remove difficulties	17
SCHEDULE		
I.	Nomenclature	18-19
II.	Forms	20-21
III.	Fees	22-23

PREAMBLE

Whereas, upon the promulgation of the Tribunals Reforms (Rationalisation and Conditions of Service) Ordinance, 2021 ("Ordinance"), now the Tribunal Reforms Act, 2021 and upon the recommendation of the Committee constituted to take steps further to the said legislation by creating an Intellectual Property Division ("IPRD") and the Intellectual Property Rights Appellate Division ("IPRAD") in the High Court at Calcutta to deal with matters relating to Intellectual Property subject matter ("IPR").

The substantive provisions governing Intellectual Property subject matter are contained in the Copyright Act, 1957, The Designs Act, 2000; The Geographical Indications of Goods (Registration and Protection) Act, 1999; The Information Technology Act, 2000; The Patents Act, 1970; The Protection of Plant Varieties and Farmers' Rights Act, 2001; The Semiconductor Integrated Circuits Layout-Design Act 2000; The Trade Marks Act, 1999 and also in common law.

In exercise of the powers conferred by Section 129 of the Code of Civil Procedure, 1908 and Clause 37 of the Letters Patent, 1865 and the powers conferred under the various Intellectual Property Statutes aforementioned and as amended by the said the Tribunal Reforms Act, 2021, the High Court at Calcutta makes the following rules hereinafter referred to as the '*INTELLECTUAL PROPERTY RIGHTS DIVISION RULES OF THE HIGH COURT AT CALCUTTA, 2023*' governing the matters listed before the Intellectual Property Rights Division and the Intellectual Property Rights Appellate Division with respect to practice and procedure for the exercise of its ordinary original, appellate and writ jurisdiction, and for other miscellaneous petitions arising out of intellectual property subject matter and related statutes including anything arising out of common law.

INTELLECTUAL PROPERTY RIGHTS RULES OF THE HIGH COURT AT CALCUTTA, 2023

CHAPTER I **PRELIMINARY**

1. Short title and commencement :

- (a) These Rules shall be called the "Intellectual Property Rights Rules of The High Court at Calcutta, 2023".
- (b) The Rules shall come into force on the date of publication in the Official Gazette.

2. Definitions and interpretations :

In these Rules, unless the context otherwise requires,

- (a) "Acts" means The Copyright Act, 1957, The Designs Act, 2000, The Geographical Indications of Goods (Registration and Protection) Act, 1999, The Information Technology Act, 2000, The Patents Act, 1970, The Protection of Plant Varieties and Farmers' Rights Act, 2001, The Semiconductor Integrated Circuits Layout-Design Act 2000, The Trade Marks Act, 1999 and such other Acts as may be notified from time to time;
- (b) "Address for service" as mentioned in the Form(s) to Schedule II shall mean the address furnished by the parties including the currently authorized trade mark agent, patent agent or other agent, and the advocate or firm before the IPO at which service of summons, notices or other processes may be effected;
- (c) "Agent" shall mean agents referred to under each of the Acts specified in Rule 2(a) above;
- (d) "Appeal" unless the context otherwise requires, shall mean an appeal filed before the High Court under the Acts specified in Rule 2(a) above and appeals arising out of proceedings instituted within the meaning of Section 2(1)(c)(xvii) of the Commercial Courts Act, 2015.
- (e) "Application" unless the context otherwise requires, shall mean applications, complaints, disputes, petitions and references filed under the Acts specified in Rule 2(a) above;
- (f) "Department" means the Department to be set up for the administration and management of all proceedings under the Intellectual Property Rights Division and Intellectual Property Rights Appellate Division;
- (g) "Effective date" shall mean the date on which these Rules come into force;
- (h) "Fee" shall mean the fees prescribed in Schedule III to these Rules;
- (i) "Form" shall mean the form(s) prescribed in Schedule II to these Rules with such modifications or variations as the circumstances may require;
- (j) "High Court" shall mean the High Court at Calcutta;
- (k) "Intellectual Property subject matter proceedings" shall include all proceedings defined in Rule 2(o) below of the following subject matter :
 - i. Copyrights, Designs, Geographical Indications, Patents, Plant Varieties, Semiconductor Integrated Circuit Layout-Designs, Trade Marks, Traditional Knowledge under the said Acts and common law rights, if any, relating thereto;
 - ii. Passing off, acts of unfair competition, disparagement of goods and businesses, comparative advertising and like matters;

- iii. Protection of trade secrets, confidential information and related subject matters;
 - iv. Privacy and publicity rights arising out of intellectual property subject matter;
 - v. Data exclusivity, domain names and other matters relating to data protection arising out of intellectual property subject matter and/or arising under the Acts mentioned in Rule 2(a) above;
 - vi. Internet violations relating to any of the subject matters under Rule 2(k) (i) (ii), (iii), (iv) and (v) above;
 - vii. Rights and liabilities of intermediaries, online marketplaces, and e-commerce platforms as defined in Section 2(1)(w) of the Information Technology Act, 2000 arising out of issues relating to any of the subject matters mentioned in Rule 2(k) (i) (ii), (iii), (iv) (v) and (vi) above;
 - viii. Franchising, licensing and technology development agreements relating to any of the subject matters under clauses (i) through (vii);
 - ix. Any other matter that may be notified;
- (l) "IPAB" shall mean the "Intellectual Property Appellate Board";
- (m) "Intellectual Property Office" (IPO) shall mean appropriate offices specified in the Acts defined above;
- (n) "Pleadings" shall include complaints, written statements, counterclaims, replications, applications, memorandum of appeals, disputes, references, complaints, affidavits, counter affidavits, counter-statements, petitions, reviews, replies, rejoinders, rejoinder affidavit;
- (o) "Proceedings" shall mean and include :
- i. Intellectual Property subject matter suits and proceedings arising therefrom, including those instituted under the Commercial Courts Act 2015;
 - ii. All appeals arising out of orders/judgements passed in proceedings mentioned in (i) above and including those arising out of orders/judgements passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court;
 - iii. All original, appellate and other proceedings originally filed before the IPAB and transferred to the High Court consequent to the Tribunals Reforms Act, 2021;
 - iv. All applications and appeals required to be filed before the High Court consequent to the Tribunal Reforms Act, 2021 including revocation applications, cancellation applications, other original proceedings and petitions and all other proceedings which were hitherto maintainable before the IPAB under the provisions of the Acts as defined in Rule 2(a);
 - v. Appeals arising out of orders mentioned in (iii) and (iv) above;
 - vi. Writ Petitions under Article 226 and 227 of the Constitution of India involving, or arising out of, any action or inaction of the concerned IPOs or any orders/judgements passed in any suit and/or proceedings mentioned above in (i) to (v);
 - vii. All revision and review petitions arising out of orders/judgements passed in suits and proceedings mentioned above.
- (p) "Transferred IPAB proceedings" shall mean and include all applications, appeals and other proceedings pending before the IPAB and transferred to the High Court consequent to the Tribunals Reforms Act, 2021;

3. **Applicability :**

These Rules shall govern and apply to all Intellectual Property subject matter proceedings in the High Court after the effective date.

CHAPTER II

ESTABLISHMENT OF SEPARATE INTELLECTUAL PROPERTY DIVISIONS

4. **Intellectual Property Rights Division :**

- (a) There shall be a Division in the High Court to be known as the Intellectual Property Rights Division (hereinafter referred to as the 'IPRD'), having two or more Benches consisting of Single Judges for the purpose of exercising the jurisdiction and powers conferred under these Rules.

- (b) The Chief Justice shall nominate such number of Judges of the High Court, as may be necessary, to preside over the IPRD. Such Judges shall preferably have experience in dealing with intellectual property subject matter.
- (c) The IPRD shall have exclusive jurisdiction over all Intellectual Property subject matter proceedings required to be heard by a Single Judge including :—
 - i. All Transferred IPAB proceedings;
 - ii. All Intellectual Property subject matter proceedings pending in the High Court on the effective date, except those required to be heard before a Division Bench.
 - iii. All Intellectual Property subject matter proceedings filed after the effective date except those required to be heard before a Division Bench.
- (d) All Intellectual Property subject matter proceedings required to be heard by a Single Judge shall be transferred to the IPRD.

5. Intellectual Property Rights Appellate Division :

- (a) There shall be an Appellate Division in the High Court to be known as the Intellectual Property Rights Appellate Division (hereinafter referred to as the 'IPRAD'). The same shall have one or more Benches comprising of two judges for the purpose of exercising the jurisdiction and powers conferred under these Rules.
- (b) The Chief Justice shall nominate such number of Judges of the High Court, as may be necessary, to preside over the IPRAD. Such Judges shall preferably have experience in dealing with intellectual property subject matter.
- (c) All Intellectual Property subject matter proceedings required to be heard by a Division Bench shall be transferred to the IPRAD which shall have exclusive jurisdiction to hear the same.
- (d) The IPRAD shall hear all appeals against orders passed by the IPRD.

6. Intellectual Property Rights Division Department :

There shall be an Intellectual Property Rights Division Department for the administration and management of all proceedings under the IPRD and the IPRAD

CHAPTER III

SPECIAL PROVISIONS FOR IPR PROCEEDINGS

7. Procedure in Transferred IPAB proceedings :

- (a) All such proceedings shall be re-numbered by the Department in accordance with Schedule I to the Rules.
- (b) Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRD. Such warning list shall be published every week from the effective date.
- (c) The IPRD shall proceed with the matter from the stage at which it was transferred to the IPRD.
- (d) Upon transfer, the provisions including the timelines prescribed in these Rules shall apply to those procedures that were incomplete on the effective date. On the date of first listing, the IPRD may, however, prescribe new timelines or issue such further directions as may be necessary for a speedy and efficacious disposal of such proceedings. The IPRD shall take into account any event of default which may have occurred prior to the effective date while prescribing any new timelines or issuing any such direction.
- (e) At the time of first listing and/or soon thereafter, the IPRD shall consider grant of interim relief and/or pass such other orders and/or directions as may be necessary.
- (f) The IPRD shall endeavour to dispose of all such proceedings expeditiously.

8. Procedure in Intellectual Property subject matter suits filed prior to the effective date in the High Court and proceedings including appeals connected therewith :

- (a) All Intellectual Property subject matter suits filed in the High Court prior to the effective date and all proceedings including appeals arising therefrom, shall be transferred to the IPRD or the IPRAD, as the case may be and renumbered as per Schedule I to these Rules.

- (b) Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRD or the IPRAD, as the case may be. Such warning list shall be published every week from the effective date.
- (c) Upon transfer of suit and/or proceedings including appeals in terms of Rule 8(a) above
 - i. The procedures and timelines prescribed in the schedule to the Commercial Courts Act, 2015 shall become applicable to such suits including those procedures that remained incomplete on the effective date.
 - ii. On the date of first listing, the IPRD may, however, prescribe new timelines or issue such further directions as may be necessary for a speedy and efficacious disposal of such proceedings. The IPRD shall take into account any event of default which may have occurred prior to the effective date while issuing any new direction. The IPRD may issue directions to bring pleadings in all such suits in compliance with the requirements of the Commercial Courts Act, 2015.
 - iii. The IPRD or the IPRAD, as the case may be, shall proceed with the matter from the stage it was transferred pursuant to the notification of these Rules.
- (d) This rule shall apply to all proceedings including appeals filed after the effective date in suits filed before the effective date.
- (e) The IPRD and the IPRAD shall endeavour to dispose of all such suits and proceedings including appeals connected therewith expeditiously.

9. Procedure in Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith :

- (a) All Intellectual Property subject matter suits filed in the High Court after the effective date and proceedings including appeals connected therewith, shall be filed before and heard by the IPRD or the IPRAD, as the case may be.
- (b) The IPRD and the IPRAD shall endeavour to dispose of all such suits and proceedings including appeals connected therewith expeditiously...

10. Procedure in appeals arising out of judgements and orders in passed in Intellectual Property subject matter suits filed in Courts other than the High Court and proceedings connected therewith from which an appeal lies to the High Court :

- (a) All appeals filed in the High Court prior to the effective date against judgements and orders passed by other Courts in Intellectual Property subject matter suits and proceedings connected therewith shall be transferred to the IPRAD and shall be renumbered as per Schedule I to these Rules. Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before the same is listed before the IPRAD. Such warning list shall be published every week from the effective date.
- (b) After the effective date, all appeals from judgments and orders in Intellectual Property subject matter suits and proceedings against which an appeal lies to the High Court, shall be filed before and heard by the IPRAD.
- (c) The IPRAD shall endeavour to dispose of all appeals expeditiously.

11. Procedure in Intellectual Property subject matter Writ Petitions, Revision Petitions and Review Petitions :

- (a) All pending civil writ petitions, civil revision petition and civil review petitions arising out of orders relating to an intellectual property subject matter proceedings or in a matter arising under any of the Acts defined in these Rules which are pending on the effective date shall be transferred to the IPRD or the IPRAD, as the case may be. The same shall be renumbered as per Schedule I to these Rules. Upon transfer, the same shall be caused to be listed by the Department expeditiously in a warning list before same is listed before the IPRD. Such warning list shall be published every week from the effective date.
- (b) After the effective date, all civil writ petitions, civil revision petitions and civil review petitions arising out of orders passed in intellectual property subject matter proceedings or in a matter arising under any of the Acts, shall be filed before and heard by the IPRD or the IPRAD, as the case may be.

- (c) All such civil writ petitions, civil revision petition and civil review petitions shall comply with rules of the High Court applicable thereto.
- (d) Appeals from judgments and orders passed by the IPRD in such matters shall heard by the IPRAD;
- (e) The IPRD or the IPRAD, as the case may be, shall endeavour to dispose of all such proceedings expeditiously.

12. Procedure in Applications arising out of the Acts mentioned in Rule 2(a) :

- a) All applications under the Acts mentioned in Rule 2(a) above shall be in conformity with the forms prescribed in Schedule II to these rules along with all evidence/documents intended to be relied on.
- b) The concerned IPO and all contesting parties shall be impleaded as Respondents in all such applications.
- c) Such applications shall be served on all necessary and proper parties including the concerned IPO in accordance with the provisions of service prescribed in these Rules.
- d) The IPRD may direct the Registrar or Controller or any authorized representative of the IPO to be present or represented in accordance with the provisions of the Act(s).
- e) Copies of all substantive orders passed by the IPRD in all applications shall be communicated by the Department to the concerned IPO by e-mail within seven (7) days from the date of such order being passed.
- f) If interim orders are sought, an application akin to an application under Order XXXIX Rule 1 and 2 of the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 may be filed setting out the grounds for such interim orders.
- g) Upon service of the application, the respondents shall file a reply with all evidence/documents intended to be relied on within 45 days from the date of service of the application unless the IPRD otherwise directs. However, in the case of applications under the Patents Act, 1970, The Plant Varieties and Farmers Right Act, 2001 and The Semiconductor Integrated Circuits Layout-Design Act, 2000 the period for filing such Reply shall be 90 days.
- h) A copy of such reply shall be served on the other parties in accordance with the provisions for service prescribed in these Rules.
- i) Rejoinder, if any, shall be filed within 30 days from the date of service of reply unless the IPRD otherwise directs. However, in the case of applications under the Patents Act. 1970, the period for filing such Rejoinder shall be 45 days.
- j) Inspection of all original documents shall be provided, if called upon, within a period of 15 days from the request received by the party from whom inspection is sought or such other time as the IPRD may permit.
- k) The IPRD may permit oral evidence including cross examination, if necessary, only upon being satisfied of the necessity of oral evidence.
- l) Filing of any further affidavits or pleadings or any documents shall be permitted only with the leave of the IPRD.

13. Procedure in appeals arising out of the Acts mentioned in Rule 2(a) :

- a) All appeals under the Acts mentioned in Rule 2(a) above shall be in conformity with the forms prescribed in Schedule II to these rules.
- b) A Memorandum of Appeal shall be filed along with a certified copy of the impugned order unless leave is obtained from the IPRD to file the appeal without a certified copy of the impugned order. The same shall ordinarily be accompanied by a Paper Book containing all documents forming part of the records of the IPO.
- c) The appellant shall be required to separately apply for condonation of delay, where necessary.
- d) The concerned IPO and all contesting parties shall be impleaded as Respondents in all such appeals.
- e) Such appeals shall be served on all necessary and proper parties including the concerned IPO in accordance with the provisions of service prescribed in these Rules.

- f) Filing of reply to the appeal shall be permitted only if necessary and upon seeking prior leave of the IPRD within such time as the IPRD may direct. Rejoinder, if any, may be filed within such time as the IPRD may direct. Filing of any further pleadings shall be permitted only with the leave of the IPRD.
- g) No party shall be entitled to rely on any new or additional document which did not form part of records of the original proceedings unless prior leave is obtained for such purpose by applying for leave with cogent grounds for failure and/or inability to disclose the same before the concerned IPO and the necessity for relying on such documents.
- h) The Appellant will be entitled to apply for suitable interim reliefs.
- i) The IPRD may direct the Registrar or Controller or any authorized representative of the IPO to be present or represented in accordance with the provisions of the Act(s).
- j) Copies of all substantive orders passed by the IPRD in all appeals shall be communicated by the Department to the concerned IPO by e-mail within seven (7) days from the date of such order being passed.

CHAPTER IV

GENERAL PROCEDURE FOR PROCEEDINGS UNDER THESE RULES

14. Preliminary and Extent of applicability :

While Rules 12 and 13 are specific to appeals and applications under the Acts mentioned in Rule 2(a) above, Rule 15 to Rule 30 shall be applicable to all Intellectual Property subject matter proceedings before the IPRD and IPRAD. The same shall also apply to appeals and applications mentioned in Rule 2(a) above to the extent there is no conflict.

15. Filing of pleadings :

- (a) All pleadings/documents shall be filed electronically in a Portable Document Format (PDF) with Optical Character Recognition (OCR) enabled with image resolution of at least 300 dots per inch (dpi) and in strict accordance with the e-filing Rules, 2021 of the High Court at Calcutta, as notified on 16th December 2021 and/or any subsequent amendment thereto.
- (b) The Department shall direct the party/its advocate to take steps for the removal of the defects, if any detected upon scrutiny, within a fixed time and the Department may for reasons to be recorded in writing, decline to register the proceeding until such defect is rectified. Time for compliance may be extended by the Department on sufficient cause being shown for non-compliance within the time originally fixed for removal of defects;
- (c) The Department shall number and/or renumber the proceedings in the manner provided in these Rules;

16. Service of Pleadings, Documents and Notices :

- (a) Unless otherwise directed by the IPRD or the IPRAD, an advance copy of the pleadings shall be served upon the parties directly or on the address for service in the mode and/or manner prescribed by the High Court at Calcutta Commercial Courts Practice Directions, 2021 at least four working days in advance of the date fixed for listing of the proceeding.
- (b) At the time of filing, the Plaintiff, Appellant or the Applicant, as the case may be, shall provide the Department and the contesting parties with the address, e-mail and contact number of the Advocate/ Agent, as the case may be, authorised to receive pleadings, documents and correspondence on its behalf.
- (c) When the Defendant or Respondent, as the case may be, first enters appearance, it shall provide the Department and the contesting parties with the address, e-mail and contact number of the Advocate authorised to receive pleadings, documents and correspondence on its behalf.
- (d) The parties shall provide all subsequent change of names of Advocates or their address and e-mail ID forthwith to the Department and the contesting parties.
- (e) Service of all pleadings, documents and notices on the appointed Advocate of a party shall be treated as valid service.
- (f) The matter may be heard and disposed of after the first day of listing where the opposing party is not represented only on satisfactory proof of service being furnished.

17. Summons, Discovery and Disclosure :

The IPRD may, at any time, either of its own motion or on the prayer of any party make such orders as may be necessary or reasonable in all matters relating to:

- (a) admission of documents and facts;
- (b) discovery, inspection, production, impounding and return of documents or other material objects which may be produced in evidence;
- (c) The issue of summons to persons whose attendance is required either to give evidence or to produce documents or such other objects as aforesaid.

Suits and any proceedings arising therefrom, shall be governed by the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 and the Rules framed under the High Court at Calcutta Commercial Courts Practice Directions, 2021.

For all other proceedings, the IPRD and/or IPRAD shall have due regard to the provisions of the Code of Civil Procedure, 1908 as amended by the Commercial Courts Act, 2015 and the Rules framed under High Court at Calcutta Commercial Courts Practice Directions, 2021.

18. Concurrent hearings in certain cases :

- (a) While dealing with suits, the IPRD may direct all petitions seeking revocation, rectification or cancellation involving, the same subject matter be listed and heard concurrently.
- (b) While dealing with suits, the IPRD may direct any other suit or proceeding involving the same subject matter between the same parties be listed and heard concurrently or one after the other. For such purpose, the IPRD may also consolidate such proceedings.

19. Calling for records :

The IPRD or the IPRAD, as the case may be, may call for all relevant records from the concerned IPO.

20. Intervention by third parties :

- (a) Any person interested in a proceeding before the IPRD or the IPRAD as the case may be, shall apply under these rules for leave to intervene and/or be impleaded stating the nature of its interest. The IPRD or the IPRAD may refuse or grant such leave after hearing the parties concerned on such terms and conditions as it deems fit.
- (b) Where such intervention is permitted or where a party is impleaded, such person shall be entitled to require the plaintiff, petitioner, applicant or appellant, as the case may be, to supply, without charge, copies of all pleadings and documents which have been filed in the case. The documents must be supplied within 48 hours after a written request is received or within such time as may be fixed by the IPRD or the IPRAD as the case may be.

21. Recording of Evidence :

Where expedient, the IPRD may direct :

- (a) The recording of evidence at any venue outside the premises of the High Court;
- (b) The recording of evidence by a Local Commissioner,
- (c) The use of videography and transcription technology or any other form of recording evidence.
- (d) The recording of evidence of witnesses residing outside India by video conferencing;
- (e) In case of evidence by experts, the same may be recorded by resorting to procedures such as hot-tubbing or other such modes, as the IPRD deems fit and necessary.

22. Independent Experts :

- (a) If any of the parties seeks the appointment of an independent expert, the IPRD may appoint such expert if it is of the opinion that the view of an independent expert is necessary to be obtained on specific points and/or questions to be formulated by it.

- (b) If the parties are unable to agree on the name of such expert, the IPRD may appoint such Expert as it deems fit and proper. For such purpose, the parties may be required by the IPRD to submit a list of qualified experts willing to act. The objections of the parties to the experts named in such lists will be considered before appointing any such expert.
- (c) If, necessary, the IPRD may also appoint an expert who is not named in the lists submitted by the parties but from a separate list of experts registered and maintained by the Department.
- (d) The IPRD may also on its own motion appoint such expert if it is of the opinion that the view of an independent expert is necessary to be obtained on specific points and/or questions to be formulated by it.
- (e) The IPRD may give appropriate directions to enable the expert to perform any examination or inspection or experiments or tests, as may be necessary and for the costs that may be incurred for such purpose.
- (f) The IPRD will determine the terms of appointment and the remuneration of the expert appointed including the costs of attending hearings for deposing.
- (g) The IPRD shall require the expert to appear physically or through video conferencing, to be examined by the parties, if required by any of the parties.
- (h) General duties of Independent Experts :
 - i) The independent Expert shall provide a declaration that he or she has no conflict of interest with the subject matter of the dispute and will assist the IPRD fairly and impartially.
 - ii) Evidence is to be given in a written report unless the IPRD directs otherwise.
 - iii) The report must clearly state the substance of all material instructions, whether written or oral, on the basis of which the report was written.

23. Preservation of Confidential information :

At any stage in a proceeding, the IPRD may adopt appropriate measures for the preservation and exchange of confidential information filed and/or to be filed before it. It may, also on a request by any party, direct the redaction of any information it deems to be confidential on such terms as it deems fit and proper;

24. Summary Judgement :

The IPRD shall be entitled to pass summary judgment in intellectual property subject matter suits on principles akin to those contained in Order XIII A, Code of Civil Procedure, 1908 as applicable to commercial suits under the Commercial Courts Act, 2015.

25. Procedure for Fast Track Hearings :

In appropriate circumstances, the IPRD may provide for a fast track procedure for final disposal of intellectual property subject matter suits and proceedings. In such case, the IPRD may curtail the timelines normally applicable in respect of such proceedings and set the timelines and steps required for speedy disposal of the matter, including allotment of time for arguments taking into account the complexity of the case and the number of contesting parties required to be heard.

26. Translations and transliterations :

No document in a language other than English, intended to be used in any proceeding before IPRD or the IPRAD, as the case may be, shall be received by the Department, unless accompanied by :

- (a) An English translation duly certified by the translator of the Court; or
- (b) A translation generated using standard online translation software may be filed provided however that such online translation may be rejected if the other party is able to establish the inaccuracy thereof.

27. Imposition of Costs :

- (a) In proceedings under these Rules, costs may be awarded on principles akin to Section 35, Section 35A and Section 35B of the Code of Civil Procedure Code, 1908 as amended by the Commercial Courts Act, 2015.
- (b) In determining the costs, all the circumstances, including the conduct of the parties, whether a party has succeeded partly in a case, whether a party has taken a frivolous stand leading to a delay in disposal of the case and whether a reasonable offer to settle the dispute has been made by a party and refused by the other party shall be taken into account.

CHAPTER V
MISCELLANEOUS

28. Applicability of the High Court at Calcutta Commercial Courts Practice Directions, 2021 :

Unless expressly provided for under these Rules, the High Court at Calcutta Commercial Courts Practice Directions, 2021 shall be applicable to all Intellectual Property proceedings.

29. Accessibility and Reasonable Accommodations for disable persons :

The IPRD or the IPRAD, suo moto or upon a request made by way of an application, may issue direction(s) that it deems necessary for providing reasonable accommodation to such person(s) with a specified disability as recognized under the Rights of Persons with Disabilities Act, 2016 for the sole purpose of participating in any proceedings before the IPRD or the IPRAD.

30. Power to remove difficulties :

If any difficulty arises in giving effect to the Rules, the High Court may, by order published in the Official Gazette, make such provisions not inconsistent with the provisions of these Rules as may appear to be necessary for removing, the difficulty.

In case of any conflict, inconsistency or repugnancy, between these Rules and any other Rules or practice directions made by the High Court at Calcutta from time to time, the Rules herein shall prevail in relation to all Intellectual Property subject matter proceedings.

SCHEDULE I
NOMENCLATURE

APPEALS UNDER THE ACTS		
1.	IPD/TMA	Appeals under the Trade Marks Act, 1999
2.	IPD/CRA	Appeals under the Copyright Act, 1957
3.	IPD/PTA	Appeals under the Patents Act, 1970
4.	IPD/GIA	Appeals under the GI of Goods (Registration and Protection) Act, 1999
5.	IPD/PVA	Appeals under the Plant Varieties and Farmers Right Act, 2001
6.	IPD/SCD	Appeals under The Semiconductor Integrated Circuits Layout- Design Act, 2000
7.	IPD/AID	Appeals under the Designs Act, 2000
8.	IPD/ITA	Appeals under the Information Technology Act, 2000
ORIGINAL APPLICATIONS/PETITIONS UNDER THE ACTS		
9.	IPD/ATM	Applications under Section 47, 57, 125 of Trade Marks Act, 1999
10.	IPD/CR	Applications under Section 50 of the Copyright Act, 1957
11.	IPD/PAT	Applications under Section 58/64/71/103 of the Patents Act. 1970
12.	IPD/GI	Applications under Section 27/58 of Geographical Indications of Goods (Registration and Protection) Act, 1999
13.	IPD/IT	Applications under Section 46(1A) of the Information Technology Act, 2000
14.	IPD/SCDA	Petition/Application under Section 40/Section 41 of The Semiconductor Integrated Circuits Layout-Design Act, 2000
OTHER NOMENCLATURE FOR PROCEEDINGS BEFORE THE IPRD AND THE IPRAD		
15.	IP (Com)	Intellectual Property subject matter suits
16.	WPO-IPD	Intellectual Property subject matter Writ Petitions.
17.	CC-IPD	Intellectual Property subject matter Contempt Petitions
18.	ALP-IPD	Intellectual Property subject matter Applications under Clause 13 of Letters Patent
19.	APO-IPD	Appeal from order arising from an Intellectual Property subject matter proceeding
20.	TEMPAPO-IPD	Appeal from order Temp from an Intellectual Property subject matter proceeding
21.	FA-IPD	Civil First Appeal arising from an Intellectual Property subject matter proceeding
22.	FAT-IPD	Tender First Appeal arising from an Intellectual Property subject matter proceeding
23.	FMA-IPD	Civil Appeal from Order arising from an Intellectual Property subject matter proceeding
24.	FMAT-IPD	Admission Of Civil Appeal from Order arising from an Intellectual Property subject matter proceeding
25.	CR-IPD	Civil Revision arising from an Intellectual Property subject matter proceeding
26.	FA-IPD	Civil First Appeal arising from an Intellectual Property subject matter proceeding
27.	FAT-IPD	Tender First Appeal arising from an Intellectual Property subject matter proceeding
28.	RVW-IPD	Review arising from an Intellectual Property subject matter proceeding
29.	WPA-IPD	Writ Petition arising from an Intellectual Property subject matter proceeding
30.	LPA-IPD	Letters Patent Appeal from an Intellectual Property subject matter proceeding

SCHEDULE II
FORMS

FORM NO. 1
IN THE HIGH COURT AT CALCUTTA
Special Jurisdiction
Intellectual Property Rights Division
[insert NOMENCLATURE]

APPLICATION/PETITION/COMPLAINT UNDER SECTION [insert relevant section]
OF THE [INSERT ACT]

(score out the provision not applicable)

(COURT FEES :.....)

1. Name and address of the Petitioner/Applicant :
2. Name and address of Advocate of the Petitioner/Applicant with e-mail id :
3. Name of the Respondent(s) with address :
4. Respondent's address for service with the IPO : with e-mail id :
5. Relief claimed and relevant sections :
6. Particulars of previous or parallel proceedings between the parties on the same or connected subject matter :
7. Particulars of the impugned intellectual property of the Respondent(s) :
8. Particulars of the intellectual property rights of the Petitioner :
9. Interest of the Petitioner/Applicant, in brief :
10. Grounds on which the relief is sought for :
11. Declaration : The Petitioner/ Applicant herein has stated all relevant facts and has filed all relevant documents for the purpose of deciding the instant petition/application and nothing material has been concealed here from. :
12. Prayer including any interim relief sought for :

[Name & Signature of the Petitioner/Applicant]

13. Affidavit in support
14. List of Documents

FORM NO. 2
IN THE HIGH COURT AT CALCUTTA

Special Jurisdiction
Intellectual Property Rights Division
[insert NOMENCLATURE]

APPEAL UNDER SECTION [insert relevant section] OF THE [INSERT ACT]
FROM ORDER DATED.....

(COURT FEES :.....)

1. Name and address of the Appellant :
2. Name and address of Advocate of the Appellant with e-mail id :
3. Name of the Respondent(s) with address :
4. Respondent's address for service with the IPO with e-mail id :
5. Date of the Impugned Order and limitation :
6. Particulars of previous or parallel proceedings between the parties on the same or connected subject matter :
7. Particulars of the impugned order, in brief :
8. Particulars of the intellectual property rights of the Appellant :
9. Grounds on which the relief is sought for :
10. Declaration : The Appellant herein has filed and stated all relevant facts and all relevant documents for the purpose of deciding, the instant appeal and no new or additional documents other than those filed before the IPO is filed herewith.
11. Prayer including any interim relief :

[Name & Signature of the Applicant]

13. Affidavit in support
14. List of Documents

SCHEDULE III**FEES**

S. NO.	ACT AND SECTION UNDER WHICH FILED	NOMENCLATURE	COURT FEES PAYABLE (RS.)
1.	PETITION/APPLICATION UNDER SECTION 47/57/125 OF THE TRADE MARKS ACT, 1999	IPDATM/[NO.]/ [YEAR]	10,000/-
2.	APPEAL UNDER SECTION 91 OF THE TRADE MARKS ACT, 1999	IPDTMA/[NO.]/ [YEAR]	5,000/-
3.	PETITION/COMPLAINT/APPLICATION UNDER SECTIONS 19A/31/31A/31B/31C/ 31D/32/32A/33A/31C(5)/50 OF THE COPYRIGHT ACT 1957	IPDCR/[NO.]/ [YEAR]	10,000/-
4.	APPEALS UNDER SECTION 72 OF THE COPYRIGHT ACT, 1957	IPDCRA/[NO.]/ [YEAR]	5,000/-
5.	PETITION/APPLICATION UNDER SECTIONS 58/64/71 OF THE PATENTS ACT, 1970	IPDPAT/[NO.]/ [YEAR]	10,000/-
6.	APPEAL UNDER SECTION 117-A OF THE PATENTS ACT, 1970	IPDPTA/[NO.]/ [YEAR]	10,000/-
7.	APPEAL UNDER SECTIONS 56 OF THE PROTECTION OF PLANTS VARIETIES AND FARMERS' RIGHTS ACT, 2001	IPDPVA/[NO.]/ [YEAR]	5,000/-
8.	PETITION/APPLICATION UNDER SECTION 27/58 OF THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999	IPDGI/[NO.]/ [YEAR]	10,000/-
9.	APPEAL UNDER SECTION 31 OF THE GEOGRAPHICAL INDICATIONS OF GOODS (REGISTRATION AND PROTECTION) ACT, 1999	IPDGIA/[NO.]/ [YEAR]	5,000/-
10.	PETITION/APPLICATION UNDER SECTION 40/41 OF THE SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT, 2000	IPDSCDA/[NO.]/ [YEAR]	10,000/-
11.	APPEAL UNDER SECTION 42 OF THE SEMICONDUCTOR INTEGRATED CIRCUITS LAYOUT-DESIGN ACT, 2000	IPDSCD/[NO.]/ [YEAR]	5,000/-
12.	APPEAL UNDER SECTION 36 OF THE DESIGNS ACT, 2000	IPDAID/[NO.]/ [YEAR]	5,000/-

S. NO.	ACT AND SECTION UNDER WHICH FILED	NOMENCLATURE	COURT FEES PAYABLE (RS.)
13.	PETITION UNDER SECTION 46 OF THE INFORMATION TECHNOLOGY ACT, 2000	IPDIT/[NO.]/ [YEAR]	10,000/-
14.	APPEAL UNDER SECTION 62 OF THE INFORMATION TECHNOLOGY ACT, 2000	IPDITA/[NO]/ [YEAR]	5.000/-

By Order of the Hon'ble the Chief Justice

Sd/-

[CHAITALI CHATTERJEE (DAS)]

Registrar General

URGENT NOTICE

As a part of the Mediation For the Nation 2.0 Campaign to settle pending cases in all the Taluka Courts, District Courts and High Courts in India. A programme initiated jointly by the NALSA and the MCPC , Hon'ble Supreme Court of India. The Learned Members of the Bar are requested to extend their fullest cooperation and participate in mediation process in as many numbers as possible.

By order.

NOTICE

Several hearing matters relating to the Intellectual Property Rights Division have no Paper Books on record.

All the Learned Advocates are requested to ensure filing of Paper Books, in triplicate, within four weeks from the date of publication of this notice.

IN THE HIGH COURT AT CALCUTTA

NOTIFICATION

No. 7438-RG

Dated : 11/11/2025

It is to be hereby notified to all concerned that the Hon'ble Bench / Benches, not being a Regular Bench of Commercial Division or Intellectual Property Rights Division of this Court, while taking up 'Part-Heard' and / or 'Specially Assigned' matters arising out of such Divisions, shall be deemed to be exercising the jurisdiction and powers conferred on those Hon'ble Benches under the Commercial Courts Act, 2015 and Intellectual Property Rights Division Rules of the High Court at Calcutta, 2023 and relevant Rules / Practise Direction to hear up the matters.

By Order of the Hon'ble the Acting Chief Justice

Sd/-

**Registrar General,
High Court at Calcutta**

NOTICE

This is to inform all concerned that the **2nd National Lok Adalat of 2026** is scheduled to be organized by Calcutta High Court Legal Services Committee on **Saturday, the 13th June, 2026 at 10-30 a.m.** in the High Court premises to facilitate settlement of cases pending in the High Court, Calcutta including pre-litigation matters likely to be filed before the High Court, Calcutta by and amongst the parties thereto through ADR mechanism.

This is to further inform all concerned that applications, submitted jointly by parties and / or their Learned Advocates interested in getting their cases / matters settled before the National Lok Adalat would be received **up to 5-00 p.m. on Wednesday, the 3rd June, 2026** (Court Day in Summer Vacation) at the office of the CHCLSC located in the **Ground Floor of** the Centenary Building. Such applications can also be mailed to this office at calcuttahighcourt.lsc@gmail.com by the aforesaid date. The applications received after the aforesaid deadline, would be considered for the next Lok Adalat keeping in view the time taken to requisition the case records from the respective departments, as well as for finalization of the Benches and the respective cause-lists.

This is for further information that

- i) no reconstruction of file will be entertained if, case record is not available before the Lok Adalat Bench,
- ii) cause list of this Lok Adalat will be prepared on the basis of availability of case records only.

Sd./-

Secretary,
Calcutta High Court Legal Services Committee